BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 673 OF 2018

In the matter of:

News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB"

NDOH:-12.12.2023

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Filed by

(Chief Secretary)
Government of NCT of Delhi

Date : 12.12.2023

Place:- Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 673 OF 2018

In the matter of:

News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB"

COMPLIANCE REPORT OF GOVERNMENT OF NCT OF DELHI WITH RESPECT TO THE ORDER DATED 09.10.2023

1. That this Hon'ble National Green Tribunal vide order dated 20.09.2018 in OA No. 673 / 2018 in the matter of: News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB" issued specific directions including directions for constitution of River Rejuvenation Committee (RRC) in States / Union Territories for rejuvenation of 351 polluted river stretches identified by Central Pollution Control Board including polluted stretch of River Yamuna in Delhi from Wazirabad to Asgarpur village (22 km) which is a Priority I Stretch.

2. That this Hon'ble National Green Tribunal vide order dated 22.02.2021 had disposed of the matter with various directions. The Hon'ble Tribunal vide order dated 09.10.2023 has given following directions including direction to submit the report in respect of compliance of above order of the Tribunal :

"....5. Hence, the aforesaid directions are required to be complied with by all the States. We are of the view that O.A. No. 673 / 2018 has been finally disposed of by the subsequent order dated 22.02.2021, therefore, the interim order dated 06.12.2019 passed in O.A. No. 673/2018 has merged in the final order. Hence, the applicant instead of seeking the execution of the interim order ought to have sought the execution of the final order.

6. Since, a larger issue in respect of the implementation of the orders by the different authorities on Pan India basis is involved, therefore, we

entertain this Application as an execution application for execution of the order which has been finally passed in O.A. No. 673/2018. The material pointed out by the applicants indicate that the order of the Tribunal has not been implemented by all the States in true letter and spirit till now. Hence, we issue Notice to Chief Secretaries of all the States and Secretary MoJS with the direction to submit the report in respect of compliance of above order of the Tribunal.

7. The applicants is granted liberty to amend the prayer clause of the Execution Application as prayed during the course of argument.

8. Let the Notice to the Chief Secretaries of all the States be served by the Applicants and affidavit of service be filed on the next date of hearing.

9. List this matter on 13.12.2023."

3. That in compliance to the order dated 20.09.2018 in OA No. 673 / 2018, a River Rejuvenation Committee (RRC) for Delhi comprising of following four members was constituted vide office order dated 22.10.2018 :

(i) Director (Environment), GNCTD

(ii) Director, Urban Development Deptt, GNCTD

(iii) Director, Industries, GNCTD

(iv) Member Secretary, DPCC

The RRC was to function under the overall supervision and coordination of the Principal Secretary, Environment, Department of Environment, Government of National Capital Territory, Delhi (GNCTD).

Copy of the office order dated 22.10.2018 regarding constitution of the River Rejuvenation Committee (RRC) for Delhi is at **Annexure – 1.**

4. That nine meetings of RRC Delhi were held on 01.11.2018, 20.11.2018, 17.01.2019, 15.03.2019, 26.07.2019, 26.09.2019, 04.11.2019, 05.07.2021 and 25.10.2021.

Minutes of 1st, 2nd, 3rd, 4th , 5th, 6th, 7th , 8th and 9th meetings of RRC Delhi are collectively enclosed as **Annexure – 2 (Colly).**

5. That Action Plan for Rejuvenation of River Yamuna (Wazirabad to Asgarpur Village- 22 km, Priority-I Stretch) was prepared and submitted to CPCB

vide letters dated 29.01.2019, 03.04.2019, 01.08.2019, 22.11.2019 and 21.02.2020 after incorporating suggestions of the Task Team of CPCB. Presentations were also given before the Task Team of CPCB from time to time.

6. That CPCB recommended the Revised Action Plan of RRC Delhi in the meeting of Task Team of CPCB held on 26.02.2020 subject to revision of action plan as per suggestions given by the Task Team.

7. That in pursuance of the orders dated 19.12.2018, Performance Guarantee of Rs. 5 Crore was also submitted to CPCB vide letter dated 29.04.2019.

8. That six meetings were taken by Chief Secretary / Additional Chief Secretary (Environment & Forest), Govt. of NCT of Delhi to monitor/ review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi in compliance to the orders of Hon'ble NGT in OA No. 673 / 2018 dated 19.03.2020, 22.10.2020, 24.12.2020,09.02.2021, 23.03.2021, 04.10.2022.

   Minutes of 1st, 2nd, 3rd, 4th , 5th and 6th meetings taken by Chief Secretary / Additional Chief Secretary (Environment & Forest), Govt. of NCT of Delhi are collectively enclosed as **Annexure – 3 (Colly).**

9. That Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No21/ 2023 with regard to abetment of pollution in river Yamuna, constituted a High Level Committee (HLC) of concerned authorities in Delhi headed by the Hon'ble Lieutenant Governor, Delhi, with the Chief Secretary, Delhi, as Conven er; and consisting of Secretaries of the Departments of the Govt. of Delhi viz. Irrigation, Forest and Environment, Agriculture, and Finance; CEO, Delhi Jal Board; Vice Chairman, DDA; Secretary or his nominee (not below the rank of Additional Secretary), Ministry of Agriculture, GoI; DG Forest or his nominee (not below the rank of DDG), MoEF&CC, GoI; Secretary, MoJS or his nominee not below the rank of Additional Secretary; Secretary, MoEF&CC or his nominee not below the rank of Additional Secretary; DG NMCG and Chairman CPCB.

The High Level Committee (HLC) was asked to deal with all issues as set out in order dated 27.01.2021 in OA No. 06 /2012 (Manoj Mishra vs. Union of India & Ors) and other ancillary matters.

10. That High Level Committee prepared Department wise detailed Action Plan for Rejuvenation of River Yamuna including Nodal Officer for each project after its first meeting on 20.01.2023 and an order dated 27.01.2023 was also issued by the Chief Secretary, Govt. of NCT of Delhi for implementation of the said action plan and directions mentioned in the said order.

Copy of the Action Plan prepared by High Level Committee and order dated 27.01.2023 of Chief Secretary have already been submitted to the Hon'ble Tribunal vide Status Report filed on 31.01.2023 in OA No. 21 / 2023.

Copy of "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee is at **Annexure -4.**

Copy of order dated 27.01.2023 of Chief Secretary, Govt. of NCT of Delhi is at **Annexure -5.**

11. That Action points of the "Action Plan for Rejuvenation of River Yamuna" were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its subsequent Second, Third, Fourth, Fifth, Sixth and Seventh meetings held on 14.02.2023,14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 respectively.

Following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its meetings held in the past and last meeting held on 10.10.2023 :

(i) 100 % Treatment of Sewage
(ii) Trapping of Drains
(iii) Sewerage Network in Unauthorised Colonies and JJ Clusters
(iv) Industrial Effluent Management by CETPs
(v) Faecal Sludge (Septage) Management
(vi) Regulation of Floodplain
(vii) Utilization of Treated Wastewater from STPs
(viii) Other Issues

Copy of the Minutes of the Second, Third, Fourth, Fifth, Sixth and Seventh meetings of High Level Committee held on 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 are collectively enclosed as **Annexure –6.**

12. That Compliance Status / Action taken with respect to the directions of Hon'ble National Green Tribunal mentioned at para 03 and 04 of the order dated 09.10.2023 in OA No 673 / 2018 is briefed in following table:

Para 3 of order	Directions of Hon'ble NGT	Compliance Status/ Action taken
39.(i)	In the light of observations in Para 38 above, MoJS may devise an appropriate mechanism for more effective monitoring of steps for control of pollution and rejuvenation of all polluted river stretches in the country. The said mechanism may be called "National River Rejuvenation Mechanism" (NRRM) or given any other suitable name. NRRM may also consider the observations with regard to setting up of National/State/District Environ ment Data Grid at appropriate levels as an effective monitoring strategy.	Monitoring at the National Level is being done by Ministry of Jal Shakti with assistance of NMCG & CPCB regularly and last meeting [17th Meeting of Central Monitoring Committee (CMC)] was held on 12.09.2023. As per the order dated 22.02.2021 National River Rejuvenation Mechanism" (NRRM) to monitor the Progress on Quarterly basis. Concerned Departments (DJB, DPCC & Industries/DSIIDC etc.) are regularly attending the meetings of Central Monitoring Committee and taking necessary action as per the decisions taken / directions of CMC.
39.(ii)	Chief Secretaries of all States/UTs and PCBs/PCCs must work in mission mode for strict compliance of timelines for commencing new projects, completing on-going projects and adopting interim phyto / bio-remediation measures, failing which compensation in terms of earlier orders be deposited with the MoJS, to be utilised in the respective States as per action plan to be approved by the NRRM. Other steps in terms of action plans for abatement of pollution and rejuvenation of rivers, including preventing discharge or dumping of liquid and solid waste, maintaining Eflow, protecting floodpla ins, using treated sewage for secondary purposes, developing bio-diversity parks, protecting water bodies, regulating ground water extraction, water conservation, maintaining water quality etc. be taken effectively. The process of rejuvenation of	Six meetings were taken by Chief Secretary / Additional Chief Secretary (Environment & Forest), Govt. of NCT of Delhi to monitor/ review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi in compliance to the orders of Hon'ble NGT in OA No. 673 / 2018. High Level Committee (HLC) has been constituted by the Hon'ble NGT vide order dated 09.01.2023 in OA. No. 21/ 2023 with Chief Secretary, Delhi as Convener and Secretaries / HODs of vario us Ministries / Departments of Govt. of India / Delhi as members. An Action Plan for Rejuvenation for River Yamuna has been prepared by the

	rivers need not be confined to only 351 stretches but may be applicable to all small, medium and big polluted rivers, including those dried up.	HLC and an order dated 27.01.2023 has also been issued by Chief Secretary Delhi. Copy of the said Action Plan and Order dated 27.01.2023 were sent to concerned Departments for necessary action. Meetings of the HLC are held regularly and 07 meetings have been held so far since constitution of HLC in January, 2023. Detailed Monthly Progress Reports of Delhi are being sent to MoJS & CPCB regularly mentioning progress in respect of various projects including STPs etc.
39. (iii)	The Chief Secretaries of all States/UTs may personally monitor progress at least once every month and the NRRM every quarter.	Meetings were taken by Chief Secretary / Additional Chief Secretary (Environment & Forest), Govt. of NCT of Delhi to monitor/ review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi in compliance to the orders of Hon'ble NGT in OA No. 673 / 2018. Following main eight action points of the "Action Plan for Rejuvenation of River Yamuna" are discussed and progress of various projects is regularly reviewed by the Chief Secretary / HLC in its meetings. (i) 100 % Treatment of Sewage (ii) Trapping of Drains (iii)Sewerage Network in Unauthorised Colonies and JJ Clusters (iv)Industrial Effluent Management by CETPs (v) Faecal Sludge (Septage)Management (vi)Regulation of Floodplain (vii) Utilization of Treated Wastewater from STPs (viii) Other Issues Seven meetings of the HLC have been held so far and progress of various projects and action points of Action Plan were reviewed in these meetings. **Monitoring of Action Plan through Delhi E-Samiksha Dashboard:** Progress of various projects / Action Points of "Action Plan for Rejuvenation of River Yamuna" is also being done through E-Samiksha Portal of Govt. of NCT of Delhi.
39. (iv), (v) & (vi)	Directions of this Tribunal in earlier order, the last being dated 21.09.2020 are reiterated The NRRM and the Chief Secretaries of all the States / UTs may take into account the observations in Paras 24 to 38 above. In view of discussion in para 38 above, it is made clear that accountability for failure to comply with the direction for payment of compensation will be of the concerned Chief Secretaries under Sections 25, 26, 28 and 30 of the NGT Act, 2010. The MoJS or any other aggrieved person will be free to take remedies by way of initiating prosecution or execution."	

Para 4 of order	Directions of Hon'ble NGT	Compliance Status/ Action taken
36. (i.)	All the States/UTs may address gaps in generation and treatment of sewage /effluents by ensuring setting up of requisite number of functional ETPs, CETPs and STPs, as directed by the Hon'ble Supreme Court in (2017) 5 SCC 326.	**Sewage & STPs** To fill the gap in sewage generation and treatment in Delhi New STPs /DSTPs are proposed besides Rehabilitation / Upgradation of existing STPs by DJB. Details are given in the "Action Plan for Rejuvenation for River Yamuna" prepared by the HLC and enclosed as **Annexure- 4.** Please aiso refer details given at para 18 (i) (B) of this Compliance Report. **CETPs** Existing 13 operational CETPs have total installed capacity of 212.3 MLD which is sufficient to treat the effluent generated from the 28 Approved Industrial Areas in Delhi since these CETPs are receiving much less waste water (67.5 MLD in October, 2023) than the above mentioned designed capacity. **ETPs** The units which are operational in Non-CETP Industrial Areas have individual waste water treatment facilities (ETP etc). DPCC grants Consent to Operate to the Water Polluting Industries / Units only after installation of waste water treatment facilities (ETP etc) meeting the prescribed standards.
36. *(ii.)*	The timeline for commissioning of all STPs fixed by the Hon'ble Supreme Court, i.e., 31.03.2018, has long passed. The Hon'ble Supreme Court directed that the State PCBs must initiate prosecution of the erring Secretaries to the Governments, which has also not happened. This Tribunal was directed to monitor compliance and in the course thereof, we direct that compensation may be recovered in the manner already directed in earlier orders (See, Paras 5 and 6 herein), which may be deposited with the CPCB for restoration of the environment.	
36. *(iii).*	The unutilized capacity of the existing STPs may be utilized expeditiously.	Treatment of Sewage increased from 535 MGD in January, 2021 to 570 MGD in November, 2023. Treatment of Sewage increased from 597 MGD in January, 2021 to 667 MGD in November, 2023
36. (iv.)	The States/ UTs may ensure that the CETP, ETPs and STPs meet the laid down norms and remedial action be taken wherever norms are not met.	**Action against Water Polluting Industries / Units :** DPCC takes action against the violating Water Polluting Industries / Units in NCT of Delhi as per the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and also imposes Environmental Compensation on the
36. (v)	It must be ensured that no untreated sewage/effluent is discharged into any water body. Prompt remedial action may be taken	

	by the State PCBs/PCCs against non-compliant ETPs/CETPs by closing down or restricting the effluents generating activity, recovering compensation and taking other coercive measures following due process of law.	Polluter Pays Principle regularly. Action taken by DPCC against Water Polluting Industries / Units u/s 33(A) of Water Act in the period of 01.01.2022 to 23.10.2023 is given in following Table

S.No.	ActionTaken	
1	No of Industries / Units Against which action was taken	400
2	No of Show Cause Notice issued	289
3	No of Directions for Closure issued	115
4	Environmental Compe nsation Imposed	Rs. 8.89 Crores
5	Environmental Compe nsation Received	Rs. 3.47 Crores

Action against Dyeing Industries / Units in Non-Conforming Areas of Delhi

- Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, and DJB have been constituted for taking action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi.
- Following is the brief of action taken by said Joint Teams in the period of 28.04.2023 to 03.12.2023 :

- Total No. of Industries/ Units Inspected : 287
- No. of Dyeing Industries : 129

Close down /Sealed/
Electricity Disconnected

DPCC has also issued directions on 22.06.2023 to Local Bodies, DDA, DJB & DISCOMs (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans /Denim washing units operating outside the Approved Industrial Areas /Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC.

Water Polluting Industries / Units in NCT of Delhi are regulated by DPCC through consent mechanism and consent to operate / renewal is granted by DPCC to the Water Polluting Industries / Units only after installation of Effluent Treatment System (ETP etc.) and meeting the prescribed standards

		Action against CETPs All the 13 CETPs in Delhi are meeting the prescribed standards. Earlier in January, 2021 Twelve CETPs were not meeting the prescribed standards. This improvement has occurred due to action taken in the past against CETPs which were found not meeting the prescribed standards. Action Taken by DPCC against CETPs not meeting the prescribed standards in the past is as follows : • Environmental Compensation (Total EC Amount Rupees 12.05 Crores) was imposed by DPCC on the 10 CETP Societies and 2 Operators of CETPs at Narela & Bawana on 07.07.2021. • Letter issued to concerned District Magistrates for recovery of the said amount of Environmental Compensation on 27.10.2021 followed by Reminder on 12.01.2022. • CETP Societies of Okhla, SMA, Mayapuri, Mangolpuri, GTK Road, Naraina, Jhilmil & Lawrence Road (Total 8 Cases) filed Writ Petition in the High Court of Delhi against the Directions issued by DPCC on 07.07.2021 regarding imposition of Environmental Compensation. • Order / Directions have been issued by DPCC on 07.12.2022 (in case of Okhla CETP) and on 13th & 16th January, 2023 in case of Mayapuri & SMA CETPs for Deposition of Environmental Compensation of Rs. 95 Lakh, Rs.80 Lakh & Rs. 1.05 Crore respectively, for not meeting the prescribed standards in the period of Feb, 2019 to Feb, 2021 after considering the Hon'ble High Court orders. • In rest of 5 cases viz. Mangolpuri, GTK Road, Naraina, Jhilmil & Lawrence Road CETPs matter of EC imposed by DPCCon 07.07.2021 is pending before Hon'ble High Court. • For the violations in the period from March, 2021 to December, 2022, Environmental Compensation of Total Rs 6.05 Crores have been imposed by

		DPCC on all the 13 CETPs and Directions have been issued in this regard in the month of January, 2023. • For the violations found by NEERI (Not meeting prescribed standards) in the months of March, 2023 to April, 2023 and further violations observed by DPCC (Based on DPCC monitoring) Environmental Compensation of Total Rs. One Crore has been imposed by DPCC on 11 CETPs and Directions were issued in this regard in the month of October, 2023. Letters are issued regularly to the concerned CETPs and DJB based on the Effluent Analysis Reports of DPCC Lab for taking necessary action to meet the prescribed standards.
36. (vi).	Directions outlined in Paras 24-26 herein may be implemented by the States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level.	Detail information is provided in the Monthly Progress Report of GNCTD for the month of October, 2023 which is enclosed at **Annexure - 7**
(vii).	Wherever action plans have not yet been finalized in respect of polluted river stretches or polluted coastal stretches, the same may be completed within one month from today. The execution of action plans may be overseen	An Action Plan for Rejuvenation for River Yamuna in Delhi has been prepared by the High Level Committee and an order dated 27.01.2023 has also been issued by Chief Secretary, GNCTD for implementation of the action points of said Action Plan.
(viii).	Directions outlined in Para 29 herein may be implemented by the concerned coastal States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level. OA No. 829/2019 stands disposed of and further monitoring of the issue will henceforth be in OA 593/2017 and OA 673/2018.	Not Applicable in case of Delhi since it is not a Coastal City.
(ix.)	Directions outlined in Para 34 and 35 herein may be implemented by the States/ UTs, and their compliance monitored by the Chief Secretaries at the State level, and the CMC at the National level. OA No. 148/2016 stands disposed of and further monitoring of the issue will henceforth be in OA 593/2017 and OA 673/2018.	Detail information is provided in the Monthly Progress Report of GNCTD for the month of October, 2023 which is enclosed at **Annexure - 7**
(x.)	CMC may consider development of an appropriate App to enable easy filing and	Directions at Para 36 (x) ,(xi),(xii), (xiii) & (xv) pertains to the Central Monitoring

	redressal of grievances with regard to illegal discharge of sewage/effluents.	Committee.
(xi).	The monitoring by the CMC may have the target of reduction of pollution loads and improvement of water quality of rivers and coastal areas.	Concerned Departments (DJB, DPCC & Industries/DSIIDC etc.) are regularly attending the meetings of Central Monitoring Committee (CMC) and taking necessary action as per the decisions taken / directions of CMC.
(xii).	The CMC may also monitor the setting up of the bio-diversity parks, constructed wetlands and other alternative measures to reduce pollution load.	
(xiii).	The CMC may also monitor demarcation of flood plain zones.	
(xiv).	The treated sewage water may be duly utilized for secondary purposes by preparing appropriate action plans and reports in this regard be filed with the CPCB periodically.	Please refer details given at Para 18 (vii) of this Compliance Report regarding Utilization of Treated STP Water.
(xv)	CMC may submit its consolidated update report incorporating all the above, before the next date. Each action point mentioned in Para 26 may be individually covered, and summarized in a tabular format."	-

13. That in compliance to the order dated 06.12.2019, Monthly Progress Reports of Delhi are being sent to Ministry of Jal Shakti & CPCB regularly and last Monthly Progress Report for October, 2023 was sent to Ministry of Jal Shakti & CPCB vide letter dated 24.11.2023.

Copy of Monthly Progress Report of Govt. of NCT of Delhi for the month of October, 2023 sent to Ministry of Jal Shakti & CPCB vide letter dated 24.11.2023 is at **Annexure - 7** .

14. That the Hon'ble Supreme Court on 11.07.2023 has passed order including following in the Civil Appeal Diary No. 22325/2023 "Govt. of NCT of Delhi Vs. Ashwani Yadav" w.r.t. order dated 09.01.2023 of Hon'ble National Green Tribunal in OA No. 21 / 2023 :

"There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function."

Copy of the order dated 11.07.2023 of Hon'ble Supreme Court is at **Annexure - 8**.

Next date of hearing in the said matter is 23.01.2024

15. That the Hon'ble Supreme Court vide order dated 08.08.2023 in SMW (C) No. 1 / 2021 "In Re Remediation of Polluted Rivers" has given directions including following :

"...In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi....

For the present, to consider the issue relating to the pollution of the Yamuna River, list the matters on 03rd October, 2023.....".

Copy of the order dated 08.08.2023 of Hon'ble Supreme Court is at **Annexure- 9**

Next date of hearing in the said matter is 11.12.2023.

16. **Water Quality Monitoring Results:**

DPCC Laboratory is taking samples and analysing the water quality of River Yamuna in Delhi at 8 locations, various drains out falling into river Yamuna, 37 Operational STPs of DJB and 13 CETPs in Delhi on monthly basis. Water Quality Status of River Yamuna & Drains and Analysis Reports of STPs of DJB and CETPs are also uploaded on the website of DPCC regularly.

Due to coordinated action taken by the various concerning departments on the above mentioned eight action points of the "Action Plan for Rejuvenation of River Yamuna" water quality of River Yamuna has improved in the period of January, 2023 to November, 2023 in comparison to the corresponding months in the period of January, 2022 to November, 2022.

It has been observed that water quality of River Yamuna in respect of BOD, COD and Faecal Coliform at ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad

Drains) and water quality of Najafgarh Drain in respect of BOD & COD have improved significantly in the months of January, 2023 to November, 2023 in comparison to corresponding months of January, 2022 to November, 2022.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l) of January, 2022 to November, 2022 and January, 2023 to November, 2023 are given in tabular form at **Annexure- 10.**

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l) of January, 2022 to November, 2022 and January, 2023 to November, 2023 are given in tabular form at **Annexure -11.**

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml] of January, 2022 to November, 2022 and January, 2023 to November, 2023 are given in tabular form at **Annexure-12.**

Water Quality Status of River Yamuna of October & November, 2023 is collectively enclosed as **Annexure - 13 (Colly).**

17. That main achievements of High Level Committee constituted by Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 is given in following table:

Main Achievements of High Level Committee

<table>
<tr><th>S. No.</th><th>Achievements</th><th>Status (January, 2023)</th><th>Status (November, 2023)</th></tr>
<tr><td>1.</td><td>Improvement in water quality of Yamuna in 2023 in comparison to corresponding months of 2022</td><td colspan="2">Improvement in Water Quality of River Yamuna in respect of BOD
<table><tr><td></td><td>Nov. 2022</td><td>Nov., 2023</td></tr><tr><td>ISBT</td><td>50 mg/l</td><td>38 mg/l (24 % reduction)</td></tr><tr><td>Asgarpur</td><td>70 mg/l</td><td>56 mg/l (20 % reduction)</td></tr></table></td></tr>
<tr><td>2.</td><td>Increase in treatment capacity of STPs of DJB by 35 MGD</td><td>632 MGD</td><td>667 MGD</td></tr>
<tr><td>3.</td><td>Increase in treatment of sewage by 40 MGD</td><td>530 MGD</td><td>570 MGD</td></tr>
<tr><td>4.</td><td>Significant progress in major projects of DJB:</td><td>76.7%</td><td>94.7%</td></tr>
</table>

	a) Construction of New 124 MGD STP at Okhla		
	b) Construction of New 07 MGD STP at Sonia Vihar	38.84%	80 %
	c) Rehabilitation/ upgradation of Rithala Phase I STP	78.4%	94.12%
	d) Rehabilitation/ upgradation of Rithala Phase II STP	29%	100%
	e) Rehabilitation/ upgradation of STP at Kondli Phase II (Liquid stream started on 24.06.2023)	85%	Under Test & Trial run
	f) Rehabilitation/ upgradation of STP at Kondli Phase IV	07%	74%
5.	Allotment of land for DSTPs	Land at 19 locations allotted	
6.	Laying of Sewerage network in additional 283 unauthorized colonies	747	1030
7.	Connection of additional 21 JJ Clusters with the sewerage networks/ DSTPs	558	579

18. That, the progress made and status in respect of above mentioned eight action points of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee in January, 2023 is briefed as follows:

(i) **100 Percent Treatment of Sewage:**

DJB is operating its existing 37 operational STPs in Delhi with total installed capacity of 667 MGD and have capacity augmentation plan to meet the gap and accommodate future increase in sewage generation.

(A) Present Status:

	Estimated Sewage Generation	792 MGD (80 % of 990 MGD Water Supply
1	Installed Treatment Capacity of 37 Operational STPs	667 MGD (84.2% of Estimated Sewage Generation)
2	Capacity Utilization of existing 37 operational STPs	About 570 MGD (November, 2023) (85.5 % of installed capacity)
3	Gap in Treatment Capacity	125 MGD (15.8%)

4	Gap in Treatment	222 MGD (28 %)
5	Compliance Status w.r.t Prescribed Standards	• Out of 37 Operational STPs , 15 are meeting the prescribed standards of BOD : TSS 10 :10 mg/l • Out of 37 Operational STPs, 35 are meeting the designed parameters.

Out of 37 Operational STPs of DJB in Delhi, 10 STPs with Total 185 MGD Capacity are designed for BOD: TSS 10:10 mg/l.

All the existing operational STPs of DJB are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC. Letters are issued by DPCC to DJB regularly (on monthly basis) for taking rectification measures to meet the prescribed standards.

Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of October, 2023 is at **Annexure -14 .**

(B) Proposed Sewage Treatment Plants (STPs)

Govt. of NCT of Delhi / Delhi Jal Board is working on following four sectors for augmenting the sewage treatment capacity in Delhi and to fill the gap in sewage generation and treatment in Delhi :

(i) Rehabilitation & Upgradation of existing 3 STPs(Capacity addition 45 MGD) [Kondli Phase II (25 MGD - under test & trial run and included in 667 MGD total capacity of operational STPs), Rithala Phase–I (40 MGD) and Yamuna Vihar Phase–II (From 10 MGD to 15 MGD)]

(ii) Rehabilitation & Upgradation of remaining 18 existing STPs [Capacity addition 113.5 MGD]

(iii) Construction of 3 New STPs (Capacity addition 47 MGD) [Okhla (124 MGD, Progress 94.7 %, Revised Timeline for completion – March, 2024), Delhi Gate (10 MGD – Land to be handed over by MoHUA/ DDA to DJB) and Sonia Vihar (07 MGD, Progress 80 %, Revised Timeline for completion – December, 2023)]

(iii) Construction of 40 New Decentralised STPs (DSTPs) with total capacity of 92 MGD [26 DSTPs with total capacity of 60 MGD at various locations and 14 DSTPs with total capacity of 32 MGD in Najafgarh Drainage Zone]

Brief status of Rehabilitation & Upgradation of 20 STPs of DJB is at **Annexure – 15**.

Future Scenario of Sewage Treatment Capacity Augmentation in Delhi :

After construction of New STPs / DSTPs, Rehabilitation / Up-gradation of Existing STPs & other projects of DJB following will be the scenario in future :

As per Action Plan		Revised Timelines & Scenario	
Timeline	Capacity (in MGD)	Timeline	Capacity (in MGD)
June, 2023	727	June, 2023	632
December, 2023	814	December, 2023	719
June, 2024	964.5	June, 2024	814
		December, 2024	964.5

All the STPs (existing as well as new) with total capacity of 964.5 MGD are targeted to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l by December, 2024.

(ii) Tapping of Drains

There are 22 drains which are out falling into river Yamuna in the Delhi.

Brief of these 22 drains are as follows :

- **09** Drains tapped and no flow observed by DPCC Laboratory in the month of November, 2023.
- **02** Drains (Delhi Gate Drain & Sen Nursing Home Drain) are partially tapped.
- **02** Drains (Najafgarh & Shahdara) are large drains and technically not feasible to tap whole drain (included in the Interceptor Sewer Project where substantial flow of sub-drains has been / will be tapped)

- **09** drains flow is yet to be tapped / diverted to Sewer / STPs for treatment. (Out of 09 drains, no flow was observed in one drain i.e. Abul Fazal drain by DPCC Laboratory in the months of September, October & November, 2023.

Status of 22 Drains out falling into River Yamuna in Delhi, their Water Quality in November, 2023 and Proposed Action for Tapping of Flow is at **Annexure -16.**

(iii)Providing Sewerage Network in Unauthorized Colonies and Connection of JJ Clusters with Sewerage System / Decentralized STPs:

(a) **Providing Sewerage Network in Unauthorized Colonies**

There are 1799 Unauthorized Colonies in Delhi. Timelines for providing sewerage network in unauthorised colonies not having sewerage system are given at Annexure - 10 of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee and submitted to Hon'ble Green Tribunal along with Status Report filed on 31.01.2023.

Status of Sewerage Network in Unauthorized Colonies, as provided by Delhi Jal Board is given in following Table:

S. No	Description	Cumulative Status (No.)	Timelines / Remarks
1	Sewer line laid and commissioned	1030	Laid and commissioned
2	Work of sewer network is in Progress	305	November, 2024
3	Colonies where NOC is awaited / O Zone	161	The work shall be taken up after NOC from Forest Deptt./DDA
4	Colonies where sewerage network is to be laid along with Decentralized STPs	303	The work shall be taken up after allotment & possession of land for DSTPs by DDA / Revenue Deptt.
	Total	**1799**	

(b) **Connection of JJ Clusters with Sewerage System / Decentralized STPs:**

There are 639 JJ Clusters in Delhi. Timelines for connecting JJ Clusters with the sewerage system or with Decentralized STPs are given at Annexure - 11 of the "Action Plan for Rejuvenation of River Yamuna" prepared by High Level Committee and submitted to Hon'ble Green Tribunal along with Status Report filed on 31.01.2023.

579 out of 639 JJ Clusters have been connected with the sewerage system or with Decentralized STPs for treatment of sewage. Rest of the 60 cases are at various stages.

(iv) Industrial Effluent Management & CETPs :

There are 28 Approved Industrial Areas & 26 Redevelopment Areas in NCT of Delhi as briefed below:

(a) Approved Industrial Areas

- There are 28 Approved Industrial Areas in Delhi out of which 17 are connected with the 13 CETPs with total installed capacity of 212.3 MLD.
- There are total 1369 Effluent Treatment System (ETP etc.) in these Approved Industrial Areas.
- Most of the Industries / Units operating in remaining 11 Approved Industrial Areas are Non Water Polluting. Water Polluting Industries / Units in these 11 Approved Industrial Areas have individual waste water treatment facilities (ETPs etc.).
- Water Polluting Industries / Units in NCT of Delhi are regulated by DPCC through consent mechanism and consent to operate / renewal is granted by DPCC to the Water Polluting Industries / Units only after installation of Effluent Treatment System (ETP etc.) and meeting the prescribed standards.

(b) Re-development Areas

- There are 26 Areas Notified by the Industries Department, Govt. of NCT of Delhi for Re-development. These areas are non-conforming clusters of industries for redevelopment. Most of the industries / units in these Re-development areas are dry / non water polluting.
- These Redevelopment Areas are lacking infrastructural facilities which are to be developed as per the norms for redevelopment of clusters of Industrial Concentration in Non-Conforming Areas as given in point no. 7.6.2.1. of MPD- 2021.
- The redevelopment scheme of these unplanned Industrial Areas will have to be prepared by the concerned local body / land owning agency in

consultation with the Society (to be formed by the land owners). Accordingly, the redevelopment of these 26 industrial areas is to be done by concerned local body/ landowning agency.

(c) Common Effluent Treatment Plants (CETPs)

There are 13 CETPs with sufficient total installed capacity of 212.3 MLD for treating the waste water generated from the 17 Approved Industrial Areas in Delhi. The Industries / Units which are operational in Non-CETP industrial areas have individual waste water treatment facilities (ETP etc.).

13 CETPs received about 67.51 MLD in October, 2023 against the installed capacity of 212.3 MLD. Online Continuous Effluent Monitoring System (OCEMS) have been installed at the CETPs for measuring pH, TSS, BOD & COD at the outlet of the CETPs. OCEMS are connected to the servers of DPCC and CPCB.

All the existing 13 CETPs are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC and also conveyed to the CETP Societies / Operator of CETPs for rectification of the deficiencies, if any, to meet the prescribed standards.

As per the Analysis Reports of DPCC Laboratory for month of October, 2023 all the 13 CETPs are meeting the prescribed standards.

List of 13 CETPs along with their capacities and compliance status in October, 2023 is at **Annexure- 17.**

Up gradation of CETPs in Delhi

Since the CETPs in Delhi are more than 15 years old and characteristics of effluent in the Industrial Areas / Estates have also changed over the period therefore DSIIDC has engaged CSIR-NEERI vide letter dated 05.11.2019 for providing consultancy w.r.t various issues related to CETPs including up gradation of CETPs in Delhi.

NEERI has already carried out Overall Performance Evaluation of all the 13

CETPs in Delhi and Draft Integrated Report titled "Status, Gap Analysis and Suggestions for Improvement and Upgradation in existing 13 CETPs of Delhi" has been submitted to DSIIDC in March, 2022. Quotations used by NEERI while preparing the estimates for the CETPs were also shared with DSIIDC in March, 2022.

As per the order dated 27.01.2023 of Chief Secretary, Govt. of NCT of Delhi issued with respect to the order dated 09.01.2023 of Hon'ble National Green Tribunal in OA No. 21 / 2023, Out of 13 CETPs, 02 CETPs at Narela and Bawana will be upgraded by DSIIDC by December, 2023 and with respect to other 11 CETPs, DSIIDC shall discuss the issue with DJB once again to decide finally who (DSIIDC / DJB) is the appropriate authority for upgradation and O&M of these CETPs, especially after considering the fact that sewage to be treated in STPs and CETPs is of different nature and composition.

Department which is to upgrade the 11 CETPs is yet to be decided by Industries Department and DJB.

(v) **Faecal Sludge (Septage) Management:**

"Delhi Water Board Septage Management Regulation 2018" were notified by the Urban Development Department, GNCTD on 12.11.2018 (published in Gazette on 21.11.2018) and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

DJB has registered 160 licensed/ authorized vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 designated Sewage Pumping Stations (SPS) /Sewage Treatment Plants (STPs) for receiving the Septage for its treatment. Total 174.9 Crore Litres of septage was collected till 31.10.2023 through licensed/ authorized vendors and treated by DJB at its STPs.

"Vide order dated 27.01.2023, a Committee under the chairmanship of Divisional Commissioner, Revenue Department and consisting of CEO, DJB, Commissioner MCD as member and Secy (UD), GNCTD as member cum

convener has been constituted to revisit the "Delhi Water Board Septage Management Regulations, 2018" to make them more effective enforceable.

Report of the committee of the meeting held on 28.02.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation 2018" has been approved by DJB in its Board meeting on 04.05.2023 and the matter is under process.

DPCC has issued Directions u/s 33 (A) of Water Act, 1974 on 27.03.2023 for imposition of penalties (a) for deposit of septage by unauthorized (unlicensed) entities, (b) disposal of Septage at place other than the designated places by authorized licensee and (c) Penalty on a person who uses the services of unlicensed vendors/ vehicle for discharging the septage.

As per the said directions, Revenue Department (An officer not lower than the rank of Nayab Tehshildar in DM offices), Sub Inspector in Delhi Police, Sanitary Inspector in MCD and Junior Engineers of DJB & IFCD are competent to impose penalties.

Copy of the Directions u/s 33 (A) of Water (Prevention and Control of Pollution) Act, 1974 issued by DPCC on 27.03.2023 is at **Annexure -18.**

Action Taken Report of District Magistrates w.r.t. "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage) till 20.11.2023 is briefed below.

- Total No. of Meetings of Septage Management Committees held - 136
- No. of Vehicles /Tankers found unauthorizedly discharging septage into Drains etc. - 68
- No. of Vehicles /Tankers impounded - 63
- No. of Challans / Notices issued - 42
- Total Amount of Environmental Compensation Imposed - Rs 16.79 Lakh
- Total Amount of Environmental Compensation Received - Rs 16.79 Lakh

(vi) **Restoration and Rejuvenation of Flood Plains of River Yamuna:**

Restoration and Rejuvenation of the floodplains of River Yamuna by DDA is an initiative to enhance the ecological character of the floodplains and to make them accessible to public. A 22 Kilometer stretch of Yamuna floodplains from Wazirabad Barrage to Okhla Barrage (eastern and western banks) covering an area of about 1600 hectares is being taken up for restoration as per the directions of the Hon'ble Green Tribunal and recommendations of the Principal Committee constituted by Hon'ble Green Tribunal.

DDA is going ahead with the Restoration and rejuvenation of floodplains of River Yamuna. The complete stretch of Zone-'O' falling under the jurisdiction of DDA has been subdivided into 10 projects including the development of Bio-diversity Park near Kalindi Kunj Colony. Brief status of 10 projects taken up / to be taken up by DDA for development of Yamuna River Front (Restoration and Rejuvenation of River Yamuna Flood Plains Status as on 30.11.2023 is at **Annexure–19.**

(vii) Utilization of Treated STP Water:

For use of treated STP water DJB is constructing artificial lakes at various locations and have Action Plan for utilization of treated STP water as given in following Table:

S.No.	Particular	Quantum in MGD
1	Quantum of Available Treated STP Water	570 (November,2023)
2	Mandatory Return Flow in River Yamuna	267 (As per the orders of Hon'ble Supreme Court)
3	Present Use of Treated STP Water	About 125 MGD [90 MGD for Horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc. + 35 MGD in Development / Rejuvenation of Lakes / Water Bodies (Pappankalan, Nilothi, Najafgarh & Farm Houses]
4	Proposed Use of Treated STP Water	Presently, 100 MGD Treated Effluent is generated from Coronation Pillar Ph I & II STPs. Following is the breakup of use of 100 MGD Treated Effluent : 21.5 MGD is currently used by IFCD for horticulture / farming purposes.

<table>
<tr><td></td><td></td><td>Regarding balance 78.5 MGD plans as follows:
a. 28.5 MGD to be used in marshy land of Coronation Pillar STP,
b. 40 MGD to be used in Jahangir puri drain for ground water recharge and
c. 10 MGD to be used in Bhalaswa Lake & DDA Golf Course.
Regarding the proposed usage of 78.5 MGD Treated Effluent in principle approval from Hon'ble (Minister) received and estimates are to be prepared.</td></tr>
<tr><td>5</td><td>Balance Available Treated STP Water</td><td>78 MGD
DJB has following projects for use of remaining treated STP Water for Development / Rejuvenation of Lakes :
<table>
<tr><th>Project</th><th>Treated Water Use (in MGD)</th><th>Progress Cumulative</th><th>Timelines (Revised)</th></tr>
<tr><td>Smriti Van / Lake and nearby areas from Kondli STP.</td><td>10</td><td>98%</td><td>March, 2024</td></tr>
<tr><td>Rohini Lake No.1</td><td>15</td><td>98%</td><td>Dec, 2023</td></tr>
<tr><td>NTPC Eco Park</td><td>5</td><td>43%
(DJB is pursuing with U.P Irrigation Deptt. for grant of permission to lay effluent line along and across the Agra Canal.</td><td>March, 2024</td></tr>
<tr><td>Okhla</td><td>20</td><td>Tender received & under process of award</td><td>June, 2024</td></tr>
<tr><td>Rohini Lake No.-2</td><td>15</td><td>95%</td><td>January, 2024</td></tr>
<tr><td>Total</td><td>65</td><td></td><td></td></tr>
</table>
DJB has approved the policy of supplying treated effluent for irrigation purposes, for supply to farmhouses for horticulture and recharging of ground water schemes are in progress for supply to farmhouses from Mehrauli, Kapashera, Narela and Okhla STPs. Further schemes of recharging ground water are also in progress from Yamuna Vihar, Pappankalan, Najafgarh, Keshopur, Rithala, Kondli, Okhla, Coronation Piller STPs</td></tr>
</table>

18. **Ground Water Regulation:**

Ground water extraction and management in NCT of Delhi is regulated as per the provisions of the Notification Dated 12.07.2010 issued by Environment Department, Govt. of NCT of Delhi. As per the said Notification, it is mandatory to take permission of the Competent Authority, i.e., DJB & NDMC (as per area of jurisdiction) prior to groundwater drawl. The Deputy Commissioner (Revenue) / District Magistrate (Revenue) of each revenue area, Govt. of NCT of Delhi, has been appointed as the "Authorized Officer" and delegated with the power of dealing with issues such as checking violation, sealing illegal wells etc. including grievance redressal related to ground water, based on the recommendations of the Advisory Committee, as constituted vide said Notification dated 12.07.2010.

The issue of illegal extraction of ground water is being overseen by the Hon'ble Green Tribunal in OA No 25/2019 (Abdul Farukh Vs GNCTD and Ors). The said matter deals with closure of 19661 illegal bore wells as per the list submitted by DJB to Hon'ble Green Tribunal. As per the decision taken, Revenue Department, GNCTD is sealing the illegal bore wells based on the lists provided by DJB. DPCC has already imposed Environmental Compensation (EC) based on the formula devised by CPCB for illegal extraction of ground water for different purposes.

Out of list of 19661 illegal Borewells provided by DJB, 11364 illegal Borewells have been sealed by Revenue Deptt. GNCTD. Environmental Compensation of Rs. 70.658 Crore has been imposed by DPCC on 19661 Units. Environmental Compensation received by DPCC is Rs. 54.30 Lakh.

19. **Solid Waste Management**

There are three Urban Local Bodies [Municipal Corporation of Delhi (MCD), New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB)] in Delhi. Total 11376 Tons per day (TPD) of Municipal Solid Waste (MSW) is generated in Delhi. Total capacity of existing MSW Processing Facilities (Including MRFs) is 8219.5 TPD (72.25% of MSW generation). There are four

Waste to Energy Plants (WTEs) operating in Delhi at Okhla (1950 TPD Capacity), Bawana (WTE -1300 TPD Capacity out of total 2000 TPD Capacity of Integrated MSW Facility at Bawana), Ghazipur (1300 TPD Capacity) and Tehkhand (2000 TPD Capacity) with total installed capacity of 6550 TPD.

Municipal Solid Waste generation, capacity of Processing Facilities, Gap in Capacity & Treatment and Capacity enhancement by December, 2027 is briefed in following table :

MSW Generation (in TPD) (1)	Total Capacity of Existing MSW Processing Facilities + MRF (in TPD) (2)	Processing of Fresh MSW + MRF (in TPD) (3)	Gap in Processing Capacity (in TPD) (4) = (1)-(2)	Gap in Processing (in TPD) (5)= (1)-(3)	Additional Proposed Capacity of Facilities by December, 2027 (in TPD)	Total Capacity of Facilities by December, 2027 (in TPD)
11376	8219.475 (72.25%)	7670.965 (67.43%)	3156.525TPD (27.74%)	3705.035 (32.57 %)	6410	14629.475 (128.6%)

Existing & Proposed Municipal Solid Waste Processing Facilities in Delhi alongwith Status of Bio-Mining of Legacy Waste at 3 Dumpsites at Okhla, Ghazipur & Bhalaswa (As on 31.10.2023) is briefed at **Annexure – 20.**

20. **Monitoring of Action Plan through Delhi E-Samiksha Dashboard:**

Dashboard was developed in February, 2023 for Monitoring of the progress of various projects / Action Points mentioned in the "Action Plan for Rejuvenation of River Yamuna" through E-Samiksha Portal of Government of NCT of Delhi and monitoring of various projects is being done through said Dashboard.

21. As decided by the High Level Committee in its seventh meeting held on 10.10.2023, a letter dated 11.10.2023 was issued to Delhi Jal Board and Delhi Development Authority for providing Reasons for delay in their major projects. Copy of the letter dated 11.10.2023 issued to DJB & DDA and their Replies Dated 12.10.2023 & 13.10.2023 respectively have already submitted to Hon'ble Green Tribunal vide Status Report filed on 16.10.2023 in OA No. 06/2012 and collectively enclosed as **Annexure - 21**.

22. That vide letter dated 05.12.2023 Delhi Jal Board has informed regarding compliance of Prescribed Standards by Sewage Treatment Plants of Delhi Jal Board and timelines for upgradation of various Sewage Treatment Plants to meet Prescribed Standards. Copy of letter dated 05.12.2023 of Delhi Jal Board is at **Annexure- 22.**

23. That the present Compliance Report may kindly be taken on record in compliance with the order passed by this Hon'ble Tribunal on 09.10.2023.

(Naresh Kumar)
Chief Secretary,
Government of NCT of Delhi

New Delhi

Dated: .12.2023

MOST URGENT
NGT MATTER

Department of Environment, Government of NCT of Delhi

6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Telefax: 23392029

F.12 (585)/Env/NGT/OA 673 of 2018/6151-6155 Dated: 22/10/18

OFFICE ORDER

Sub: Constitution of River Rejuvenation Committee (RRC) in respect of Delhi in Compliance to the directions of the Hon'ble NGT contained in the order dated 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

The directions of the Hon'ble Tribunal as contained in the above order said are reproduced below:

"50. In view of above, we consider it necessary to issue the following directions:

i) All States and Union Territories are directed to prepare action plans within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD < 3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans.

ii) The action plans may be prepared by four-member Committee comprising, Director, Environment., Director, Urban Development., Director, Industries., Member Secretary, State Pollution Control Board of concerned State. This Committee will also be the Monitoring Committee for execution of the action plan. The Committee may be called "River Rejuvenation Committee" (RRC). The RRC will function under the overall supervision and coordination of Principal Secretary, Environment of the concerned State/Union Territory.

iii) The action plan will include components like identification of polluting sources including functioning/ status of STPs/ETPs/CETP and solid waste management and processing facilities, quantification and characterisation of solid waste, trade and sewage generated in the catchment area of polluted river stretch. The action plan will address issues relating to; ground water extraction, adopting good irrigation practices, protection and management of Flood Plain Zones (FPZ), rain water harvesting, ground water charging, maintaining minimum environmental flow of river and plantation on both sides of the river. Setting up of biodiversity parks on flood plains by removing encroachment shall also be considered as an important component for river rejuvenation. The action plan should focus on proper interception and diversion of sewage carrying drains to the Sewage Treatment Plant (STP) and emphasis should be on utilization of treated sewage so as to minimize extraction of ground or surface water. The action plan should have speedy, definite or specific timelines for execution of steps. Provision may be made to pool the resources, utilizing funds from State budgets, local bodies, State Pollution Control Board/ Committee and out of Central Schemes

Scanned by CamScanner

iv) The Action Plans may be subjected to a random scrutiny by a task team of the CPCB.

v) The Chief Secretaries of the State and Administrators/ Advisors to Administrators of the Union Territories will be personally accountable for failure to formulate action plan, as directed.

vi) All States and Union Territories are required to send a copy of Action Plan to CPCB especially w.r.t Priority I & Priority II stretches for approval.

vii) The States and the Union Territories concern are directed to set up Special Environment Surveillance Task Force, comprising nominees of District Magistrate, Superintendent of Police, Regional Officer of State Pollution Control Board and one person to be nominated by District Judge in his capacity as Chairman of Legal Services Authority on the pattern of direction of this Tribunal dated 07.08.2018, in Original Application No. 138/2016 (TNHRC Case).), "Stench Grips Manso's Sacred Ghaggar River (Suo-Motu case)

viii) The Task Force will also ensure that no illegal mining takes place in river beds of such polluted stretches.

ix) The RRC will have a website inviting public participation from educational institutions, religious institutions and commercial establishments. Achievement and failure may also be published on such website. The Committee may consider suitably rewarding those contributing significantly to the success of the project.

x) The RRCs will have the authority to recover the cost of rejuvenation in Polluter Pays Principle from those who may be responsible for the pollution, to the extent found necessary. In this regard, principle laid down by this Tribunal in order dated 13.07.2017 in O.A No. 200 of 2014, M.C Mehta Vs. U.O.I will apply. Voluntary donations, CSR contribution, voluntary services and private participation may be considered in consultation with the RRC.

51. We understand that the State Pollution Control Boards or other authorities are having funds deposited under the order of the Tribunal besides funds available under Consent Mechanism. The said funds may be utilized for the purpose of expenditure for the Committees, including preparation and execution of action plans in accordance with the provisions contained in the Water Act, 1974.

52. A copy of this be sent by e-mail to all the concerned i.e. the Ministry of Water Resources, Ministry of Environment, Forest & Climate Change, Ministry of Housing and Urban Affairs, the Niti Ayog, National Mission for Clean Ganga, Central Pollution Control Board, Chief Secretaries of all the States and Union Territories for compliance.

53. The RRCs will send progress reports by e-mail at filing.ngt@gmail.com on or before 15.12.2018.

54. Needless to say, that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

55. Put up for consideration of the Report on 19th December, 2018."

Accordingly, as per para 50 (ii), the following four member River Rejuvenation Committee (RRC) is being constituted for Delhi:

1. **Director, Department of Environment, GNCTD**
2. **Director, Department of Urban Development, GNCTD**
3. **Director, Industries, GNCTD**
4. **Member Secretary, DPCC**

The RRC will function under the overall supervision and coordination of Principal Secretary, Environment of the concerned State/Union Territory.

The committee is to prepare action plans within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD < 3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans.

This Committee will also be the Monitoring Committee for execution of the action plan.

Further, the Special Environment Surveillance Task Force as defined in para 50 (vii) of the above stated Hon'ble NGT Order may be constituted by Divisional Commissioner separately. This Task Force will work in co-ordination of the RRC in addition to dealing with the sand mining issues mentioned in para 50 (viii). Copy of order dt. 07.08.2018 of the Hon'ble NGT issued in Original Application No. 138/2016 (TNHRC Case), "Stench Grips Mansa's Sacred Ghaggar River (Suo-Motu case)" is enclosed for kind reference please.

This issues with the approval of the Chief Secretary, Delhi.

Encl.: As above.

S.M. Ali
Spl. Secretary (Env.)

Copy to :

1. Pr. Secretary, Department of Urban Development, GNCTD.
2. Pr. Secretary & Commissioner, Department of Industries, GNCTD.
3. Member Secretary, DPCC.
4. Director (Env.), Department of Environment.

Copy for information to:

1. Chairman, Central Pollution Control Board.
2. OSD to Chief Secretary, GNCTD.
3. Secretary (Environment)-Cum-Chairman DPCC, Department of Environment, GNCTD.

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ANNEXURE-2 (COLLY) URGENT NGT MATTER

491

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/ 8068-8089 **Dated:** 25/10/2021

MINUTES OF 9th MEETING OF RRC DELHI HELD ON 25.10.2021

Please find enclosed herewith the Minutes of the 9th Meeting of River Rejuvenation Committee for Delhi taken by the Pr. Secretary (Env.) GNCTD and held through Video Conferencing at 12:00 Noon on 25.10.2021 for urgent necessary action and sending the Action Taken Report and Information to DPCC by **26.10.2021** as mentioned in the said minutes.

(D. K. Singh)
SEE & I/c (WMC II), DPCC

Enclosure: As Above

To, (By email) :

1. Special Secretary (Water), Urban Development Department, Govt. of NCT of Delhi.
2. Special Secretary (Environment) – Cum – Member Secretary, DPCC.
3. Director (Environment), Environment Department, Govt. of NCT of Delhi.
4. Sh. Desh Raj, Dy. Commissioner, Industries Department, Govt. of NCT of Delhi.
5. The Member Drainage, Delhi Jal Board.
6. Sh. Ravi Kant, Chief Engineer, DDA.
7. Sh. Mukesh Gupta, Chief Engineer , DSIIDC.
8. Sh. Sanjay Saxena, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
9. Dr. Nandita Moitra, Incharge, Water Lab, DPCC.
10. SEE of CMCs, DPCC.
11. Sh. Dinesh Jindal, L.O., DPCC.

Copy to (By e-mail):

1. The Chairman, Central Pollution Control Board.
2. The Vice Chairman, DDA.
3. The Secretary (Urban Development), Urban Development Department, Govt. of NCT of Delhi.
4. The Commissioner (Industries), Industries Department, Govt. of NCT of Delhi..
5. The Managing Director, DSIIDC.
6. The Chief Executive Officer, Delhi Jal Board.
7. The Secretary, Irrigation and Flood Control Department, Govt. of NCT of Delhi.
8. The Commissioner, North Delhi Municipal Corporation (North DMC).
9. The Commissioner, South Delhi Municipal Corporation (South DMC).
10. The Commissioner, East Delhi Municipal Corporation (EDMC DMC).
11. PS to Pr. Secretary (Environment), Govt. of NCT of Delhi for kind information to Pr. Secretary, please.

(D. K. Singh)
SEE & I/c (WMC II), DPCC

492

Minutes of the 9th Meeting of River Rejuvenation Committee for Delhi taken by the Pr. Secretary (Env.), GNCTD and held through Video Conferencing at 12:00 Noon on 25.10.2021

The **9th Meeting of the River Rejuvenation Committee (RRC) for Delhi** constituted vide office order dated 22.10.2018 in compliance to the directions of the Hon'ble National Green Tribunal dated 20.09.2018 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" was taken by Pr. Secretary (Environment) Govt. of NCT of Delhi through Video Conferencing on 25.10.2021.

As per the directions of the Hon'ble National Green Tribunal, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/ 100 ml). As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Urban Development, DDA, DJB, DSIIDC, Irrigation and Flood Control Department, Local Bodies etc. attended the meeting.

Pr. Secretary (Environment), GNCTD welcomed all the participants and the matter & various issues involved were briefed.

It was informed that 11th Meeting of Central Monitoring Committee headed by Secretary, Ministry of Jal Shakti w.r.t. OA No. 673 / 2018 is scheduled to be held on 28.10.2021. Letter of NMCG dated 06.10.2021 containing agenda for the said meeting has already been sent to all concerned Departments/ Authorities.

It was also informed that Action Taken Report w.r.t. last meeting of RRC Delhi held on 05.07.2021 & suggestions given by the Task Team of CPCB in the meeting on 26.02.2020 are yet to be received from DJB, 3 DMCs etc.

Chief Executive Officer, Delhi Jal Board informed that 34 STPs are functional and 7 are meeting the standards prescribed by DPCC and 27 are meeting the design parameters. Rithala Phase -1 STP has been closed and it is under rehabilitation. Four interventions have been proposed by DJB for improving the quality of treated effluent of old STPs (designed for BOD 30/20 mg/l) the matter is to be placed before DJB in its next board meeting.

It was informed that DDA is yet to allot land for construction of new STPs. The land for the STPs at Mori Gate and Barapullah Drain have been allotted by DDA however cost of land demanded is on higher side. Matter is being taken up with DDA.

Chief Engineer, DSIIDC informed that they have submitted the progress in respect of CETPs to DPCC. Solid Waste Management and related issues have already been discussed in the meeting of Chief Secretary on 14.10.2021.

After deliberations on various issues following decisions were taken:

1. All the concerned Departments / Authorities (DJB, DSIIDC, Local Bodies etc.) shall submit their updated Action Taken Report and Information w.r.t. Agenda Points for meeting of Central Monitoring Committee (CMC) on 28.10.2021 to DPCC by 26.10.2021 and HOD/ senior officer shall attend the said meeting of the CMC.

Contd.....2

2. All the concerned Departments / Authorities (DJB, DSIIDC, Local Bodies etc.) shall submit Action Taken Report w.r.t. decisions taken in the RRC meeting on 05.07.2021 & suggestions given by the Task Team of CPCB in the meeting held on 26.02.2020 to DPCC by 26.10.2021. (Copy is enclosed)

3. All the concerned Departments / Authorities (DJB, DSIIDC, Local Bodies etc.) shall submit reasons for delay in their projects particularly in respect of Interceptor Sewer Project, Rehabilitation of STPs & Construction of new STPs and Upgradation of CETPs along with constraints, major bottlenecks etc.

4. Regarding issue of land allotment by DDA to DJB for STPs, DJB shall pursue the matter with DDA and inform DPCC in this regard.

The above information shall be submitted to DPCC through email at following Email: **dpcc.wmc2.delhi@gmail.com** & hard copy signed by the concerned senior officer of the Department by 26.10.2021.

Meeting ended with a vote of thanks to the Chair.

URGENT
NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/ 760 - 781 **Dated: 08.07.2021**

MINUTES OF 8TH MEETING OF RRC DELHI HELD ON 05.07.2021

Please find enclosed herewith the Minutes of the 8th Meeting of River Rejuvenation Committee for Delhi taken by the Pr. Secretary (Env.) GNCTD and held at 3 : 30 PM on 05.07.2021 at Delhi Secretariat for urgent necessary action and sending the information/updated status to DPCC by **09.07.2021** as mentioned in the said minutes.

Enclosure: As Above

(D. K. Singh)
SEE & I/c (WMC II), DPCC

To, (By email) :

1. Special Secretary (Water), Urban Development Department, Govt. of NCT of Delhi.
2. Special Secretary (Environment) – Cum – Member Secretary, DPCC.
3. Director (Environment), Environment Department, Govt. of NCT of Delhi.
4. Sh. Vinod Kumar, Dy. Commissioner, Industries Department, Govt. of NCT of Delhi.
5. The Member Drainage, Delhi Jal Board.
6. Sh. M. P. Singh, Suptd. Engineer, DDA.
7. Sh. Mukesh Gupta, Chief Engineer , DSIIDC.
8. Sh. Sanjay Saxena, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
9. Dr. Nandita Moitra, Incharge, Water Lab, DPCC.
10. Sh. Satender Kumar, Incharge, CMC-III & VII, DPCC.
11. Sh. Dinesh Jindal, L.O., DPCC.

Copy to (By e-mail):

1. The Chairman, Central Pollution Control Board.
2. The Vice Chairman, DDA.
3. The Secretary (Urban Development), Urban Development Department, Govt. of NCT of Delhi.
4. The Commissioner (Industries), Industries Department, Govt. of NCT of Delhi..
5. The Managing Director, DSIIDC.
6. The Chief Executive Officer, Delhi Jal Board.
7. The Secretary, Irrigation and Flood Control Department, Govt. of NCT of Delhi.
8. The Commissioner, North Delhi Municipal Corporation (North DMC).
9. The Commissioner, South Delhi Municipal Corporation (South DMC).
10. The Commissioner, East Delhi Municipal Corporation (EDMC DMC).
11. PS to Pr. Secretary (Environment), Govt. of NCT of Delhi for kind information to Pr. Secretary, please.

(D. K. Singh)
SEE & I/c (WMC II), DPCC

Minutes of the 8th Meeting of River Rejuvenation Committee for Delhi taken by the Pr. Secretary (Env.) GNCTD and held at 3 : 30 PM on 05.07.2021 at Delhi Secretariat

The **8th Meeting of the River Rejuvenation Committee (RRC) for Delhi** constituted vide office order dated 22.10.2018 in compliance to the directions of the Hon'ble National Green Tribunal dated 20.09.2018 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" was taken by Pr. Secretary (Environment) Govt. of NCT of Delhi on 05.07.2021 in the conference room of Environment Department at Delhi Secretariat.

As per the directions of the Hon'ble National Green Tribunal, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/ 100 ml). As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Industries, Urban Development, DDA, DJB, DSIIDC, Irrigation and Flood Control Department, Forest, SDMC, North DMC & EDMC attended the meeting.

Record of Attendance is at Annexure- I.

Pr. Secretary (Environment), GNCTD welcomed all the participants. The matter & various issues involved was briefed.

- It was informed that based on the meetings of RRC Delhi and approval from time to time , Action Plans for Rejuvenation of River Yamuna in Delhi were prepared & submitted to CPCB vide letters dated 29.01.2019, 03.04.2019,01.08.2019, 22.11.2019 and finally on 21.02.2020 after incorporating suggestions of Task Team of CPCB.
- As per orders dated 06.12.2019 of Hon'ble NGT in the said matter, action plan prepared by Delhi Govt. was to follow the action points delineated in the order of the Tribunal dated 11.09.2019 in OA No. 06 / 2012 in the matter of Manoj Mishra vs. Union of India & Ors. including directions that timelines have to be compressed so as to complete every action by December, 2020 (except where shorter timelines are specified in the order or are otherwise possible) and DJB was directed to complete the task of setting up of STPs by 31.12.2020.
- Timelines given by DJB for completion of its various projects (e.g Construction of New STP of 124 MGD at Okhla by December, 2022 & Rehabilitation/ Upgradation of STPs at Kondli, Rithala Phase I & Yamuna Vihar) were exceeding the said timelines given by Hon'ble NGT and therefore CPCB was not approving the Action Plan of RRC Delhi.
- Revised Action Plan of RRC Delhi was submitted to CPCB vide letter dated 21.02.2020 & was also presented before the Task Team of CPCB in the meeting held on 26.02.2020. Revised Action Plan was Recommended by the Task Team of CPCB subject to revision of Action Plan as per suggestions given by the Task Team and communicated by CPCB vide letter dated 11.03.2020.
- The letter dated 11.03.2020 of CPCB along with Minutes of the 10th Meeting Task Team held on 26.02.2020 & Revised RRC Action Plan of February, 2020 were sent through email on 14.03.2020, 05.06.2020 & 12.06.2020 and again on 02.07.2021 alongwith Meeting Notice to all concerned Deptts. for necessary action and for providing updated information/data in the Revised Action Plan. Further revised Action Plan could not be prepared due to Covid – 19 & Lockdown in Delhi from time to time.

- Pursuant to the order dated 06.12.2019 & latest order dated 22.02.201 of Hon'ble NGT monitoring at State Level is being carried out by the Chief Secy, GNCTD and Monthly Progress Reports of Delhi are being sent to Ministry of Jal Shakti & CPCB regularly and last Monthly Progress Report for May, 2021 was sent on 21.06.2021.
- Vide letter dated 07.06.2021, CPCB has requested for Status of Implementation of Action Plan by 31.07.2021.

The River Rejuvenation Committee for Delhi discussed the various concerning issues & observations of the Task Team of CPCB in the meeting held on 26.02.2020 and reviewed the status of implementation of Action Plan for rejuvenation of river Yamuna in Delhi.

After detailed deliberations following decisions were taken :

1. All the concerned Departments / Authorities will strictly follow the timelines in respect of their Projects, Schemes etc. given in the Action Plan for Rejuvenation of River Yamuna submitted to CPCB on 21.02.2020.

2. All the concerned Departments / Authorities will provide information & updated status in respect of all of their Projects, Schemes, Works etc. given in the Action Plan alongwith Timelines (Timelines mentioned in the Action Plan & revised Timelines, if any), Cost of the Projects / Schemes etc (Cost mentioned in the Action Plan & Revised Estimated Cost, if any) Source of Funding and other related relevant information alongwith supporting documents to DPCC through email [at Email ID: **dpcc.wmc2.delhi@gmail.com]** & hard copy signed by the concerned senior officer of the Department , **by 09.07.2021**.

   The amendments / modifications, if any (as mentioned above) in respect of the Projects, Schemes, Works etc. given in the Action Plan will be highlighted in yellow colour in the said Action Plan and soft copy of the same will be submitted to DPCC through email by 09.07.2021 at the above mentioned Email ID.

3. All the concerned Departments / Authorities will provide information regarding Progress made by the Departments w.r.t. suggestions given by the Task Team of CPCB in its 9th meeting held on 27.12.2019 to DPCC through email at above mentioned Email ID & hard copy signed by the concerned senior officer of the Department, **by 09.07.2021**. Copy of the Minutes of the 9th meeting of Task Team of CPCB held on 27.12.2019 have already been sent to all the concerned Departments / Authorities and again enclosed as **Annexure- II.**.

4. All the concerned Departments / Authorities will provide their Comments / Action Taken/ Compliance Report w.r.t. the observations and suggestions given by the Task Team of CPCB in its 10th meeting held on 26.02.2020 to DPCC through email at above mentioned Email ID & hard copy signed by the concerned senior officer of the Department, **by 09.07.2021**. Copy of the Minutes of the 10th meeting of Task Team of CPCB held on 26.02.2020 have already been sent to all the concerned Departments / Authorities and again enclosed as **Annexure- III.**

Meeting ended with a vote of thanks to the Chair.

ATTENDANCE SHEET

Subject : **8th Meeting of the River Rejuvenation Committee (RRC) for Delhi taken by the Pr. Secretary (Env.), Govt. of NCT of Delhi**

Date : 05.07.2021 **Time : 3 : 30 PM**

Venue : Conference Room of Environment Department at 6th Level, Delhi Secretariat, Delhi-02.

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi	9811318939	senv@nic.in	In Chair
2	Dr. K.S Jayachandran	Spl. Secy (Env.) Cum Member Secretary, DPCC	9412057684	msdpcc@nic.in	
3	Sachin Mehta	SE DEMS HQ SDMC	9717788022	se2demscc @gmail.com	
4	M P Gupta	C.E North MCD	9717788605	CE DEMS NDMC @gmail.com	
5	Manik Chauhan	GE I & FC	9958850116		
6	R.S. Negi	Member (DS)	9650291164	mrdrainage.dsb @nic.in	
7	M.K. Jain	CE (Dr) Pr IT	9650291092	cedrpii@gmail.com	
8	Subhash Chandra	Spl. Secy (UD)	9871479955	—	
9	M.P. SINGH	S.E/E.C.C-1 (E2)	9871479873	—	
10	Mukesh Gupta	CE / DSIIDC	9999259028	ceiadsiidc@gmail.com	
11	VINOD KUMAR	Jt. Comm. (Works)	9871871386	comind@nic.in	
12	Mandeep Mittal IFS	DCF (PLAN) Forest Department	9841403625	dcfpmgnctd@gmail.com	
13	R.V. MAHTO	~~EE (Electrical), DEMC~~	9891525376 9868287371	RVILAKSHAN@GMAIL.COM	
14	Ravinder Kumar	SE / HCC-I / DDA	9429962102	RAVINDER.KUMAR 107@dda.gov.in	
15	Ansar Ali	S.E. (Rg), EDMC	9717788655	-	
16	Nigam Agarwal	Director (Env.) GNCTD	9717628911	direnv.delhi @nic.in	
17.	D.K. Singh	SEE, DPCC	9717593512	officeenv123@gmail.com	

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
18	Dinesh Jindal	LO, DPCC	9717595351		
19	Dr. Nandita	Cob DPCC	9717595321		Nmisha

Annexure-II 38

F No- A-14011/O A 673/2020-WQM-I

16.01.2020

To

1. The Member Secretary,
   SPCBs/PCCs
   (Andhra Pradesh, Bihar, Chhattisgarh, Delhi and Goa)

2. Task Team Members

Sub: Ninth Task Team meeting for ensuring compliance to Hon'ble NGT (PB) New Delhi order dated 6.12.2019 in Original Application No. 673/2018 in the matter of news item published in 'The Hindu' titled "More river stretches are now critically polluted: CPCB"

Sir,

This has reference to Ninth meeting of the Task Team held on 27.12.2019 in CPCB, Delhi for ensuring compliance to Hon'ble NGT (PB) New Delhi orders dated 20.09.2018, 19.12.2018, 08.04.2019 & 6.12.2019 in OA No. 673/2018 on the captioned subject.

Please find attached minutes of the ninth meeting of task team for kind information.

Yours faithfully,

(A. Sudhakar)
DH, WQM-1 Division

Encl: As above

Copy to:

1. PS to MS : for information of "MS", please
2. DH- Law Section : for information, please

(A. Sudhakar)

1. Dr. A. B. Akolkar, (Member)
Former Member Secretary,
CPCB, Delhi

2. Sh. D. P. Mathuria
Director (Tech), National Mission for Clean Ganga,
Ministry of Jal Shakti,
1st Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002

3. Sh. Lalit Bokolia
Additional Director,
National River Conservation Directorate,
Ministry of Environment Forest & Climate Change,
Pt. DeenDayalAntodaya Bhawan,
CGO Cmplex, Lodhi Road, New Delhi-110003

4. Sh. Rohit Kakkar
Deputy Advisor (CPHEEO)
Ministry of Housing and Urban Affairs
Nirman Bhawan, Maulana Azad Road,
New Delhi-110011

5. Sh. B. Vinod Babu,
AD & DH. IT Division (Member)

6. The Member Secretary,
Delhi Pollution Control Committee,
Government of N.C.T. Delhi
4th Floor, ISBT Building,
Kashmere Gate, Delhi-110006

7. The Member Secretary,
Chhattisgarh Environment Conservation Board,
Paryavas Bhavan, North Block Sector-19,
Atal Nagar Dist- Raipur (C.G.) 492002

8. The Member Secretary,
Bihar State Pollution Control Board,
Parivesh Bhawan, Plot No. NS-B/2
Paliputra Industrial Area,
Patliputra, Patna (Bihar) - 800 010

9. The Member Secretary,
Goa State Pollution Control Board,
1st Floor, Dempo Tower,
EDC Patto Plaza, Panaji, Goa-403 001

10. The Member Secretary,
Andhra Pradesh Pollution Control Board
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet, Vijayawada – 520 010

501

CENTRAL POLLUTION CONTROL BOARD
(Water Quality Monitoring Division-I)
"Parivesh Bhawan", East Arjun Nagar,
Delhi-110032
*****

Ninth Task Team Meeting for ensuring compliance to Hon'ble NGT order dated 6.12.2019 in O. A. No. 673/2018 in the matter of news item published in 'The Hindu' titled "More river stretches are now critically polluted: CPCB"

Ninth Task Team meeting was held on 27th December, 2019 in CPCB under the Chairmanship of Member Secretary, CPCB. The meeting was convened to review revised action plan for rejuvenation of River Yamuna in Delhi stretch along with action plans with respect to Priority III – IV polluted river stretches prepared by 4 States viz Andhra Pradesh, Bihar, Chhattisgarh & Goa in compliance to Hon'ble NGT order dated 6.12.2019. Officials from Chhattisgarh Environment Conservation Board did not attend the meeting and whereas Bihar SPCB requested to present the action plans through Video Conference.List of Officials attended the meeting is given in **Annexure I**.

Dr. Prashant Gargava, Chairman of the Task Team & Member Secretary, CPCB welcomed all the members of Task Team and the officials of Andhra Pradesh, Bihar, Goa & Delhi States. Sh. J.C. Babu, Additional Director briefed about the latest order dated 6.12.2019 passed by Hon'ble NGT in O. A. No 673/2018. Sh. J. C. Babu also informed committee that now as per the latest NGT order, CPCB Task Team is also required to approve action plans pertaining to P-III to P- IV submitted by the concerned States/UTs by 31.03.2020. However, there is no change in timelines for implementation of action plans ie. to be complied by 31.3.2021. Thereafter, he requested representatives of State Boards/ State Government/ UT administrationofficials to present detailed action plans proposed for rejuvenation of the identified polluted river stretches inthe respective State/UT. The representatives from Bihar, Delhi& Andhra Pradesh presented actionplans and the Task Team reviewed the action plans.

Representative of Goa informed that revised action plans (on approval from RRC-Goa) will be submitted by 2nd/3rd week of January 2020 to CPCB.

Upon detailed deliberations, State-wise suggestions made by Task Team are detailed in the table below:

SNo.	State	Details of polluted River Stretches	Observations of the Task Team	Recommendations of the Task Team
1	**Bihar**	River-Sirsia **Priority Class-III**	Bihar Govt is required to prepare separate action plans for each river stretch. Following aspects are required to be included in action plans: 1. Sewage generation to be estimated based on projected population 2. For planned or ongoing projects, exact timelines in dates to be provided for completion of projects. 3. As the water quality of rivers depict low BOD and high Fecal and Total Coliform, management of domestic Sewage to be emphasized in the form of action plans with timelines 4. Gap analysis to be done for entire stretch instead of town wise for all the polluted rivers 5. Latest water quality of River stretches, tributariesand drains, with flow of drains be	Action plans are required to be prepared and submitted to CPCB by 20.1.2020.

			included 6. In cases where plastic waste, hazardous waste, C&D waste, e-waste treatment facilities are unavailable, development of facilities also be included as a part of action plans. 7. Action plans to incorporate and address the issues identified based on detailed gap analysis wrt sewage, industrial effluent, waste (s) management 8. Action plans shall cover all other aspects such as E-flow, Flood Plain Zone protection, ground water recharge, rain water harvesting, bio-diversity parks, removal of encroachments & Interception and Diversion of sewage/industrial effluent carrying drains as per Hon'ble NGT orders dated 20.9.2018, 19.12.2018, 8.4.2019 & 6.12.2019	
2	**Delhi**	**River-** Yamuna **Priority Class-** I	Action plan of River Yamuna submitted by Delhi Govt is not in line with latest NGT order dated 6.12.2019 whereinNGT directed Delhi Government to follow the action points delineated in the order of Hon'ble NGT dated 11.09.2019 in O.A. No. 06/2012 in which time bound action plans are stated along with implementing agencies. Action plan submitted by Delhi Govt should also review covering following aspects 1. Sewage generation stated in the action plan is calculated only on the basis of water Supply by DJB but not considering ground water consumption, projected population, floating population into account. 2. Sewage generation fixedby DJB as 720 MGD till Dec 2022 based on the water supply by DJB which needs to be revisedconsidering increase in population over the years and ground water drawn by the population on their own. 3. Till proper facilities commissioned, interim measures for providing in-situ remediation of drains may be initiated in line with Hon'ble NGT order. 4. DJB's Sewerage action plan of 2031 may be divided into 5 year plans for better monitoring 5. Provisions to be included for 100% utilization of installed CETPs. 6. For solid waste management, door-to-door collection, segregation, transportation, treatment, disposal, remedial aspects such as bio-mining to be included 7. In cases where plastic waste, hazardous waste, C&D waste, e-waste treatment facilities are unavailable, use of facilities available in neighboring states may also be included till the facilities become operational in Delhi.	Delhi Govt. to submit revised action plan in line covering all aspects as per latest NGT order dated 6.12.2019 by 20.1.2020 to CPCB.

			8. For Plastic waste management, details of recyclable and non-recyclable waste be quantified along with facilities available for disposal. 9. A map showing all interceptor drains also be included& detailed elaborately. 10. All existing STPs should be ensured to operate at 100% utilization by way of proper I&D provision 11. Industrial areas where dry units are located, such areas may be declared that only dry units are allowed with captive STPs only &no need for CETPs 12. 24 areas notified as redevelopment areas for which action plans to be included 13. All natural drains to be ensured to carry only storm water but not sewage/ industrial effluent 14. Action plans covering all aspects as per Hon'ble NGT order passed in O. A. No 673/2018 & O. A. No 6/2012 to be included.	
3	**Andhra Pradesh**	**River-** Kundu **Priority Class-** IV River- Tungabhadra **Priority Class-** IV	Action plan submitted by Andhra Pradesh Govt is based on preliminary information compiled by AP Pollution Control Board. The action plans are to address all issues related to river pollution by concerned departments of AP Govt as per NGT orders dated 20.9.2018, 19.12.2018, 8.4.2019 and 6.12.2019. The action plans are to be reviewed and approved by RRC constituted by AP Govt.	Action plans are required to be revised and submitted to CPCB after approval by RRC

It was suggested to all the States/UT's to modify the action plans as per suggestions of the Task Team as well as covering all aspects as per Hon'ble NGT orders dated 20.09.2018, 19.12.2018, 8.4.2019 & 6.12.2019 by the concerned departments in the States/UTs and to seek approval of RRC constituted in the respective States or UTs, CPCB Task Team will consider only such approved action plans. RRC may designate one nodal officer / senior officer involved in preparation of action plans & only be deputed for presentation before CPCB Task Team henceforth.

Meeting ended with vote of thanks to the Chair.

--00--

Annexure I

S.No	NAME	ORGANISATION	DESIGNATION	EMAIL ID
1.	Dr. Prashant Gargava	CPCB	Member Secretary, Chairman, Task Team	mscb.cpcb@nic.in
2.	Sh. Arun Mishra	DPCC	Member Secretary	msdpcc@nic.in
3.	Sh. Rohit Kakkar	CPHEEO/ MoHUA	CPCB Task Team Member	rohit.kakkar@nic.in
4.	Sh. B. Vinod Babu	CPCB	CPCB Task Team Member	bvbabu.cpcb@nic.in
5.	Sh. A. Sudhakar	CPCB	CPCB Task Team Member	asudhakar.cpcb@nic.in
6.	Sh. R.M.Bhardwaj	NMCG	Consultant (IP)	rmbhardwaj@gmail.com
7.	Sh. J.C.Babu	CPCB, WQM-I	Member Convener	jcb.cpcb@nic.in
8.	Sh. D. K. Singh	DPCC	SEE	dksinghdpcc@gmail.com
9.	Sh. Shyam Sunder	DPCC	EE	Syam.snder@gmail.com
10.	Sh. Nigam Agarwal	Env. Dept. Delhi Govt.	SSO	Nigam.agarwal@gov.in
11.	Sh. Ravi Yadav	DPCC	Trainee	raviy2302@gmail.com
12.	Sh. B P Saraswat	DJB	EE	saraswatee64@yahoo.in
13.	Sh. GayanderTomer	I&FC Dept.	SE, DJB	Sednp.1djb@gmail.com
14.	Sh. Shiv Kumar	Deptt., GNCT of Delhi	EECD XIV/I&FC	ifcedxiv@gmail.com
15.	Sh. T. K. PrijithRekh	I&FC Dept.	SE I C-II	ifcfcii@gmail.com
16.	Dr. NanditaMitra	DPCC	Sc –C	Nandita_mitra@rediffmail.com
17.	Sh. Sharat Kumar	DSIIDC	SE	Kumar.dsiidc@gmail.com
18.	Dr. Sanjeev Agarwal	Director ACPAC, Prof & Head Amity Univ.		sanjeevagrawal.cpcb@gmail.com
19.	Sh. S.N. Jayaswal (Through Video Conference)	BSPCB	Board Analyst	bspcb@yahoo.com jayaswalsn@gmail.com
20.	Sh. G. Narasimhulu	APPCB	JSO	boardlab-jso3@appcb.gov.in
21.	Dr. Mohan R Girap	Goa PCB	Sc. C	mgirap@gmail.com
22.	Ms Deepty Goyal	CPCB, WQM-I	SRF	taskteam.cpcb@gmail.com
23.	Ms Deepa Kumari	CPCB, WQM-I	JRF	taskteam.cpcb@gmail.com

Annexure-III

BY SPEED POST

F.No.A-11011/1/2020-WQM-I

11.03.2020/301

To

The Member Secretary,
SPCBs/PCCs
(Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Himachal Pradesh, Jammu & Kashmir Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand and West Bengal)

Sub: Minutes of 10th meeting of Task Team held in CPCB during 25th & 26th February, 2020 through Video Conferencing for ensuring compliance to Hon'ble NGT (PB) New Delhi orders dated 20.09.2018, 19.12.2018, 08.04.2019 & 06.12.2019 in O. A No. 673/2018

Sir,

Minutes of 10th meeting of the Task Team held during 25th & 26th February, 2020 in CPCB, Delhi (through Video Conferencing) has been uploaded in CPCB website at https://cpcb.nic.in/NGTM%20A673-10Mtg.pdf for kind information and for taking necessary action in light of the decisions taken in the afore-said meeting.

Also, arrange to submit revised action plans approved by RRC constituted by the State Govt./UT Administration preferably on or before 20.03.2020 to enable CPCB to consider submitted action plans in the next Task Team meetings tentatively scheduled during 30th -31st March, 2020.

Yours faithfully,

(A. Sudhakar)
Division Head, WQM-I

Copy to:

c/c

1. PS to 'MS' : For kind information of 'MS' please
2. All RDs, : For information & follow up with concerned SPCBs/PCCs, please

c/c

(A. Sudhakar)

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Central Pollution Control Board

(Ministry of Environment, Forest & Climate Change, Govt. of India)
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032
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Sub: 10th meeting of the Task Team for ensuring compliance to Hon'ble NGT order dated 6.12.2019 in OA No 673/2018 in the matter of News Item Published in 'THE HINDU' Titled "More river stretches are now critically polluted: CPCB" held during 25th to 26th February, 2020 in CPCB, Delhi.

Tenth meeting of the Task Team was held during 25th to 26th February, 2020, 2019 in CPCB, under the Chairmanship of Dr. Prashant Gargava, Member Secretary, CPCB with the officials of State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) through Video Conferencing for scrutiny and reviewing the proposed action plans for rejuvenation of identified polluted river stretches in Priority III & IV along with action plan for rejuvenation of River Yamuna in Delhi Stretch. Officials of 24 States/ UTs viz., Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand and West Bengal participated in the meeting via Video Conferencing whereas Officials of Jammu & Kashmir and Delhi Govt. attended the meeting in CPCB. Officials of Jharkhand Govt. could not attend the meeting due to technical snag w.r.t. connectivity. List of participants is annexed at **Annexure I**.

Dr. Prashant Gargava welcomed members of the Task Team as well as officials of the States/UTs. Before reviewing the action plans he informed that all action plans should be prepared based on detailed gap analysis w.r.t. Sewage, industrial effluent and Waste management and all States/UTs must adhere to the timelines given by Hon'ble NGT for rejuvenation of Polluted River Stretches i.e. 31.3.2021. He advised that as STPs/ CETPs commissioning may take little longer, natural in-situ treatment systems such as phyto-remediation, constructed wetlands etc. may be applied on drains. He also informed that 15 models as suggested by CPCB for In-situ and Ex-situ treatment are also available on CPCB website. (https://cpcb.nic.in/openpdffile.php?id=TGF0ZXN0RmlsZS8yODVfMTU4MjYzMjkxN19tZWRpYXBob3RvMjY3MzcucGRm), which may be referred for feasibility and subsequent adoption.

Members of Task Team were of the view that action plans in respect of P-III to P-V need not necessarily be made in line with action plans proposed for Priority I & II Polluted River Stretches. For river stretches with small habitations in their catchment especially in hilly terrain where installation of STPs are not feasible, option for wastewater treatment like In-situ and Ex-situ remediation techniques such as aerated lagoons, oxidation ponds, constructed wetlands as mentioned by MS may be adopted.

Thereafter, all SPCBs/ PCCs were requested to make detailed presentation on the action plans, covering brief about the polluted river stretch, sources of pollution, gap analysis, proposed timelines to implement action plans, achievable targets, budget estimates and agencies involved for implementation of approved action plans and its monitoring.

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The recommendations of the task team on the action plan ...sed by States/ UTs are detailed below:

S No	State	River Stretch reviewed	Observations and Suggestions of Task Team	Recommendations of the Task Team
Day 1: 25th February, 2020				
1.	ANDHRA PRADESH	KUNDU	**Observations:** • RRC approved revised action plan incorporating recommendations made in 9th Task Team meeting held on 27.12.2019 not submitted to CPCB. • However, presentation made on revised action plan pertaining to Kundu River. **Suggestions:** • Flow and characteristics of all drains to be included • Water Quality data indicate short term measures are needed in order to achieve Bathing Water Quality • Effluent generated by Automobile service centers, HCFs and other small scale industries should also be covered while estimating the industrial effluent generation. • Low cost measures such as In-situ remediation of drains to be explored and included in action plan, wherever feasible as interim measures.	Not Recommended Action plan to be revised incorporating suggestions of CPCB Task team and be submitted to CPCB after approval of RRC
2.	ASSAM	BRAHAMPUTRA	**Observations:** • Timeline suggested for preparation of DPR for installation of STP only; Specific timelines not proposed in the Action plan • In-Situ Remediation of drains not proposed • Funding agencies not specified in all action points **Suggestions:** • Achievable targets to be specified.	Not Recommended State Govt. may seek additional time from Hon'ble NGT, if required. Action plan to be revised incorporating suggestions of CPCB Task team and be submitted to CPCB after approval of RRC before 10th March

S. No.	State	River Stretch reviewed	Observation and Suggestions of Task Team	Recommendations of the Task Team
			Suggestions: • Action plan to be revised adding latest water quality data for the polluted river, major drains with flow and other parameters. • Map showing all the towns, tributaries, drains & industrial estates, contributing to pollution to be included • Gap analysis with projection upto 15 years w.r.t sewage and Waste Management be included in action plan • Actions be initiated against industries functioning without captive ETPs or connection with CETPs. • Aspects such as Utilization of treated waste water, Removal of encroachments also be included	
26.	DELHI	YAMUNA	**Suggestions:** • Delhi Govt. to provide action point and department wise progress made on the suggestions given by CPCB in 9th task team meeting held on 27.12.2019. • As timelines specified are open ended, timelines for implementation of all action points to be included as per NGT orders in O. A. No 6/2012 and OA No. 673/2018 are to examined and if found outside stipulated timeline, then NGT may be apprised for seeking approval of additional time after 31st March, 2021 by Delhi Govt. • Cost estimates and summary table of action plans to be incorporated • Interventions such as bio-remediation of drains,	**Recommended subject to revision of action plan as per suggestions given by Task Team** Delhi Govt. may seek additional time from Hon'ble NGT, if required. Action plan to be revised incorporating suggestions of CPCB Task team and be submitted to CPCB after approval of RRC before 10th March

S No	State	River Stretch reviewed	Observations and Suggestions of Task Team	Recommendations of the Task Team
			Bio-mining of existing municipal legacy dumpsites to be included. • Delhi Govt. to ensure that all proposed new STPs/ upgraded STPs to comply with BOD <10 mg/l. • Revised action plan approved by RRC to be submitted to CPCB by Delhi State by 10th March, 2020.	

CPCB Task Team suggested all States/UTs to revise action plans reviewed in the meeting along with other action plans pertaining to Priority III & IV Polluted River Stretches in light of the recommendations of the CPCB Task Team covering aspects as per Hon'ble NGT orders in O. A. No 673/2018 and RRC approved revised action plans be submitted to CPCB for further scrutiny by CPCB Task Team.

It was also suggested that the action plans prepared must adhere to timelines stipulated by Hon'ble NGT and for extension of timeline, States/UTs may apprise Hon'ble NGT with justification and seek additional time.

Meeting ended with vote of thanks to the Chair.

--00--

IMMEDIATE
NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. 12 (585)/ Env/ NGT/OA 673 of 2018/ PF-II/ 2855 - 2895 Dated: 21-11-2019

MINUTES OF 7TH MEETING OF RRC DELHI HELD ON 04.11.2019

Please find enclosed herewith the Minutes of the 7th Meeting of River Rejuvenation Committee for Delhi Held on 04.11.2019 at 4 : 00 PM in the Conference Room of Secretary (Environment) at 9th Level, Delhi Secretariat, Delhi.

Enclosure: As Above

(D. K. Singh)
Sr.Env.Engineer (WMC II)
DPCC

Copy to (By email) :

1. Special Secretary, Urban Development Department, Govt. of NCT of Delhi.
2. Special Secretary (Environment) – Cum – Member Secretary, DPCC.
3. Director (Environment), Environment Department,Govt. of NCT of Delhi.
4. Sh. T.P Singh, Dy. Commissioner, Industries Department, Govt. of NCT of Delhi.
5. Sh. Sharat Kumar, SE (Environment), DSIIDC.
6. Ms. Poonam Deewan, Addl. Commissioner (Landscape), DDA.
7. Ms. Sonal Bhat, AD (Landscape), DDA,....
8. Sh. Pradeep Khandelwal, Chief Engineer, EDMC.
9. Sh. Dilip Ramnani, Chief Engineer, SDMC.
10. Sh. V.K. Gupta, Chief Engineer, North DMC.
11. Sh. M.M.S Dahiya, SE, SDMC.
12. Sh. Rajesh Khanna, SEE, North DMC.
13. Sh. R.K. Tripathi, EE, PWD.
14. Sh. O.P. Srivastava, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
15. Sh. Sanjay Saxena, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
16. Sh. Shiv Kumar, EE CD(XIV), I&FCD, Govt. of NCT of Delhi.
17. Sh. M.C Ram, SE, DJB.
18. Sh. Gajendra Tomar, SE, DJB.
19. The Chief Executive Officer, Delhi Parks and Garden Society (DPGS).
20. Dr. Chandra Prakash, Incharge, CMC-II, DPCC.
21. Sh. B.L. Chawla, Incharge, IT Cell / CMC-III, DPCC.
22. Sh. Mohd. Arif, Incharge, CMC-I, DPCC.
23. Dr. BMS Reddy, Incharge, CMC-IV, DPCC.
24. Sh. Satender Kumar, Incharge, CMC-V, DPCC.
25. Sh. Sanjay Vatts, Incharge, CMC-VI, DPCC

Contd...2

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26. Mrs. Ajeeta Agarwal, Incharge WMC I.
27. Dr. Nandita Moitra, Incharge, Water Lab, DPCC.
28. Ms. Nigam Agarwal, SSO,Env. Deptt.
29. Sh. Dinesh Jindal, L.O., DPCC.

Copy for information to by (e-mail):

1. The Chairman, Central Pollution Control Board.
2. The Vice Chairman, DDA.
3. The Secretary (Urban Development), Urban Development Department, Govt. of NCT of Delhi.
4. The Commissioner (Industries), Industries Department, Govt. of NCT of Delhi..
5. The Managing Director, DSIIDC.
6. The Chief Executive Officer, Delhi Jal Board.
7. The Secretary, Irrigation and Flood Control Department, Govt. of NCT of Delhi.
8. The Commissioner, North Delhi Municipal Corporation (North DMC).
9. The Commissioner, South Delhi Municipal Corporation (South DMC).
10. The Commissioner, East Delhi Municipal Corporation (EDMC DMC).
11. PS to Pr. Secretary (Environment), Govt. of NCT of Delhi for kind information to Pr. Secretary, please.

(D. K. Singh)
Sr.Env.Engineer (WMC II)
DPCC

Minutes of the 7th Meeting of River Rejuvenation Committee for Delhi Held on 04.11.2019 at 4 : 00 PM at Delhi Secretariat

The 7th Meeting of the River Rejuvenation Committee (RRC) for Delhi constituted vide office order dated 22.10.2018 in compliance to the directions of the Hon'ble National Green Tribunal dated 20.09.2018 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" was taken by Pr. Secretary (Environment) Govt. of NCT of Delhi on 04.11.2019 at Delhi Secretariat.

As per the directions of the Hon'ble National Green Tribunal, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/ 100 ml). As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Industries, Urban Development, DDA, DJB, DSIIDC, Irrigation and Flood Control Department , PWD and EDMC attended the meeting.

Record of Attendance is at Annexure- I

Pr. Secretary (Environment) welcomed all the participants.

The matter & various issues involved was briefed. It was informed that RRC Delhi prepared an action plan and submitted to CPCB vide letter dated 29.01.2019. Subsequently Revised Action Plans based on the observations of CPCB Task Team were submitted to CPCB vide letters dated 03.04.2019 & 01.08.2019.

As discussed with concerned CPCB officials, the Revised Action Plan approved by RRC Delhi was amended by incorporating the latest information/ Revised Timelines etc. as received from Delhi Jal Board and the same was given to CPCB during the presentation before Task Team of CPCB in its 8th Meeting on 06.09.2019.

CPCB vide letter dated 18.09.2019 has sent the Minutes of 8th Meeting of the CPCB Task Team held on 06.09.2019 including Observations of the Task Team. As per the said Minutes , in case of Delhi Task Team has recommended that Action Plan of Delhi "Needs revision and approval of RPC for consideration of approved action plans in next meeting of Task Team".

It was informed that the timeline of 31.12.2022 given by Delhi Jal Board to complete all the projects is not as per the timeline of 31.12.2020 given by Hon'ble NGT vide order dated 11.09.2019 in OA No 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors.

Representatives of Delhi Jal Board present in the meeting informed that Delhi Jal Board cannot complete some of its project particularly projects of setting up of new STPs by 31.12.2019 as directed by Hon'ble National Green Tribunal in the said order Dated 11.09.2019 due to constraint of availability of land and funds. Commissioning of projects is a part of the legal contractual agreements between Delhi Jal Board and the concessionaire and the mutually agreed deadline cannot be breached and therefore the agreement cannot be preponed by two years.

The River Rejuvenation Committee for Delhi discussed the various issues, observations of Task Team of CPCB in the meeting held on 06.09.2019 and directions of the Hon'ble NGT in the order dated 11.09.2019 in OA No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors.

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After detailed discussion on each point response comments of RRC Delhi are as mentioned in the following table :

S.No.	Observations of Task Team of CPCB in the Meeting on 06.09.2019	Response/ Comments of RRC Delhi
1	Actual inventory with respect to total no of industries in Delhi which have not obtained Consent under (Prevention and Control of Pollution) Act, 1974 or Authorization under Waste Management Rules as applicable to be identified and action be initiated for closure of such industries with immediate effect by DPCC	Inventorisation shall be done by the concerned cells of DPCC and Action will be initiated as per the applicable Acts Rules
2	Inventory w.r.t total hazardous waste stored within hazardous waste generating industries to be included. Wherever, hazardous waste generating industries are closed, DPCC shall ensure safe storage of generated HW by such industries till TSDF becomes operational in Delhi State	Inventory w r t total hazardous waste stored within hazardous waste generating industries included in the Action Plan. Wherever, hazardous waste generating industries are closed, safe storage of generated Hazardous Waste will be ensured by such industries till TSDF become operational in Delhi.
3	Action to be taken by DPCC against units indulged in illegal procurement of E-waste or battery waste carried out in Mandoli Loni Border areas	DPCC acts as per the duties assigned under the E Waste Management Rules, 2016 In view of the Hon'ble Supreme Court judgment dated [illegible] in WPC 1677 of 1985, M.C. Mehta Vs. Union & Ors and decisions taken by the Hon'ble Society in the meeting held on 06.09.201[illegible] it was stated, Action on industries operating in non-conforming areas and violating Master Plan is to be taken by the land owning agencies (DMCs/DDA). Directions under section 5 of EP Act have already been issued to all the Municipal Corporations / Local Bodies for closing down all illegal E- Waste procurement/ processing activities. 12 Teams consisting representatives from DMCs, SDM, Police & DPCC are working in Delhi, including Mandoli and Loni areas, for door to door survey for closing down illegal activities. These teams have also been asked to take action against illegal. E- Waste procurement & processing and illegal processing of Battery Waste. Loni falls under Uttar Pradesh. No illegal E-waste procurement / processing unit has been found by the said 12 teams so far. However, 57 illegal E-waste procuring / processing units have been sealed by the team operating in Seelampur Area.
4	Achievable target w.r.t BOD should be indicated specifically in view of implementation of proposed action plans for rejuvenation of river Yamuna.	In the present scenario Water Quality of river Yamuna can be improved by taking steps as mentioned in the Action Plan and BOD level of 15 - 20 mg/l can be achieved by 31.12.2022. However BOD level of 3mg/l (Bathing Standards) in river Yamuna could be achieved only after availability of Environmental Flow which is to be determined by National Institute of Hydrology (NIH).

5	Installation of Real Time Water Quality Monitoring System (RTWQMS) on river Yamuna at all salient points also to be included as a part of action plan of rejuvenation of river Yamuna.	Online Real Time Water Quality Monitoring System (RTWQMS) installed at Wazirabad and Okhla has been taken over by DPCC from CPCB w.e.f 15.02.2019 and Delhi Jal Board has been given link to receive the data. As per the directions of Yamuna Pollution Monitoring Committee, Online Monitoring System for measuring the concentration of Ammonia in Yamuna River at Palla is to be installed and the matter is under process. The said Online Monitoring System is expected to be installed by December, 2019. Besides above RTWQMS is proposed to be installed at following locations by 31.12.2020 : i. ISBT Kashmere Gate ii. ITO Bridge iii. Nizamuddin Bridge iv. Downstream of Shahdara drain (After meeting Shahdara drain into river Yamuna)
6	Comprehensive plan to be included for Bio-mining and recommendation of existing municipal dumpsites which includes ground water remediation around existing MSW dumping sites.	As per the order of Hon'ble NGT Dated 17.07.2019 in OA No. 519 / 2019 regarding disposal of 'Legacy' Waste dumped at Bhalswa, Ghazipur and Okhla Dumpsites these dumpsites are to be cleared within one year i.e. by 16.07.2020.
7	Proposed action plans/plans under execution to be specified clearly rather than giving reference of the activities proposed in different OAs filed before Hon'ble NGT.	The information provided by the Local Bodies (North DMC,EDMC & SDMC) have been included in the Action Plan.
8	Budget estimates and specific time lines should be mentioned clearly specifying constraints w.r.t linked activities if any, for implementation of action plan in line with Hon'ble NGT order dated 08.04.2019	Budget estimates and specific timelines provided by various Departments/Stake holders have been included in the Action Plan. The timeline of 31.12.2022 given by Delhi Jal Board to complete all the projects is not as per the timeline of 31.12.2020 given by Hon'ble NGT vide order dated 11.09.2019 in OA No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors. due to constraint of availability of land & funds and also because of legal contractual agreements between Delhi Jal Board and the concessionaire for various projects. The mutually agreed deadline cannot be breached and therefore the agreement cannot be preponed by two years.
9	Revised action plans as approved by RRC to be submitted to CPCB prior to next Task Team meeting.	Revised Action Plan approved by RRC Delhi shall be submitted to CPCB.

The River Rejuvenation Committee for Delhi approved the Revised Action Plan for River Yamuna prepared on the basis of information provided by various Departments including Delhi Jal Board, DDA, Irrigation and Flood Control Department, Municipal Corporations etc.

Meeting ended with a vote of thanks to the Chair.

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ATTENDANCE SHEET

Subject : 7th Meeting of the River Rejuvenation Committee (RRC) for Delhi

Date : 04.11.2019 **Time :** 4 : 00 PM

Venue : Conference Hall of Health Department, 9th Level, Delhi Secretariat, I.P. Estate, Delhi-02.

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi	9811318939	senv@nic.in	In Chair
2	Hasirth Chandra	EE (C) DSIIDC	7838633416	hasirth.ee@rediffmail.com	
3	R.K TRIPATHI	EE (C) PWD	9868263750	eepwd delhi gov2/2@gmail.com	
4	Bijender Kumar	EE(C) DY-X DJB	9650291157	eecdxdjb@gmail.com	
5	Chandan Singh	AE (SLF) Division EDMC	9717755824	ee.slfedmc@gmail.com	
6	SHIV KUMAR	EE CD-XIV (IFC)	9958830114	ifccdxiv@gmail.com	
7	NIGAM AGARWAL	SE, Environment Dept GNCTD	9717622491	nigam.agarwal@gov.in	
8	Gajender Singh	SE PWD	9868613414	secdpn1djb@gmail.com	
9	SURESH K BHANDARI	Spl Secretary (UD)	9643333556	splsecyud@gmail.com	
10	C.P. Srivastava	C.E. I.P.	9899030830	ceifc@gmail.com	
11	Sanjay Saxena	CE IFC	9868261111	ceifc@gmail.com	
12	A.K. Jain	EE/RPD-9/DDA	9717766770	eerpd9ez@gmail.com	
13	D.K. BHATT	AE/RPD-9/DDA	9891118256	bhagwati.traders26@yahoo.com	
14	T. P. SINGH	Dy E.E. (CETP) Industries Deptt.	9999339167	comind@nic.in tp.singh49@gmail.com	
15	Shyam Sunder	Env. Engineer DPCC	9717595131	syamsunder@gmail.com	
16	D.K. SINGH	SEE DPCC	9717593512	dksinghdpcc@gmail.com	
17	Aman Vishwas	MS, DPCC	9910309257	ms.dpcc@nic.in	

IMMEDIATE
NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. 12 (585)/ Env/ NGT/OA 673 of 2018/ PF-II/2384-2423 Dated: 27.09.2019

MINUTES OF 6TH MEETING OF RRC DELHI HELD ON 26.09.2019

Please find enclosed herewith the Minutes of the 6th Meeting of River Rejuvenation Committee for Delhi Held on 26.09.2019 at 3 : 30 PM in the Conference Room of Secretary (Environment) at 9th Level, Delhi Secretariat, Delhi.

All the concerned Departments / Authorities are requested to take necessary action as mentioned in the said Minutes and submit the Information / Action Plan etc to DPCC (Hard Copy as well as soft copy through email at Email ID: dpcc.wmc2.delhi@gmail.com) by 07.10.2019 or by the timelines as mentioned in the said Minutes.

Enclosure: As Above

(D. K. Singh)
Sr.Env.Engineer (WMC II)
DPCC

Copy to (By email) :

1. Special Secretary, Urban Development Department, Govt. of NCT of Delhi.
2. Special Secretary (Environment) – Cum – Member Secretary, DPCC.
3. Director (Environment), Environment Department,Govt. of NCT of Delhi.
4. Sh. T.P Singh, Dy. Commissioner, Industries Department, Govt. of NCT of Delhi.
5. Sh. Sharat Kumar, SE (Environment), DSIIDC.
6. Ms. Poonam Deewan, Addl. Commissioner (Landscape), DDA.
7. Ms. Sonal Bhat, AD (Landscape), DDA.
8. Sh. Pradeep Khandelwal, Chief Engineer, EDMC.
9. Sh. Dilip Ramnani, Chief Engineer, SDMC.
10. Sh. V.K. Gupta, Chief Engineer, North DMC.
11. Sh. M.M.S Dahiya, SE, SDMC.
12. Sh. Rajesh Khanna, SEE, North DMC.
13. Sh. R.K. Tripathi, EE, PWD.
14. Sh. O.P. Srivastava, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
15. Sh. Sanjay Saxena, Chief Engineer, I&FCD, Govt. of NCT of Delhi.
16. Sh. Shiv Kumar, EE CD(XIV), I&FCD, Govt. of NCT of Delhi.
17. Sh. M.C Ram, SE, DJB.

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18. Sh. Gajendra Tomar, SE, DJB.
19. The Chief Executive Officer, Delhi Parks and Garden Society (DPGS).
20. Dr. Chandra Prakash, Incharge, CMC-II, DPCC.
21. Sh. B.L. Chawla, Incharge, IT Cell / CMC-III, DPCC.
22. Sh. Mohd. Arif, Incharge, CMC-I, DPCC.
23. Dr. BMS Reddy, Incharge, CMC-IV, DPCC.
24. Sh. Satender Kumar, Incharge, CMC-V, DPCC.
25. Sh. Sanjay Vatts, Incharge, CMC-VI, DPCC
26. Mrs. Ajeeta Agarwal, Incharge WMC I.
27. Dr. Nandita Moitra, Incharge, Water Lab, DPCC.
28. Ms. Nigam Agarwal, SSO,Env. Deptt.
29. Sh. Dinesh Jindal, L.O., DPCC.

Copy for information to by (e-mail):

1. The Chairman, Central Pollution Control Board.
2. The Vice Chairman, DDA.
3. The Secretary (Urban Development), Urban Development Department, Govt. of NCT of Delhi.
4. The Commissioner (Industries), Industries Department, Govt. of NCT of Delhi..
5. The Managing Director, DSIIDC.
6. The Chief Executive Officer, Delhi Jal Board.
7. The Secretary, Irrigation and Flood Control Department, Govt. of NCT of Delhi.
8. The Commissioner, North Delhi Municipal Corporation (North DMC).
9. The Commissioner, South Delhi Municipal Corporation (South DMC).
10. The Commissioner, East Delhi Municipal Corporation (EDMC DMC).
11. PS to Pr. Secretary (Environment), Govt. of NCT of Delhi for kind information to Pr. Secretary, please.

(D. K. Singh)
Sr.Env.Engineer (WMC II)
DPCC

Minutes of the 6th Meeting of River Rejuvenation Committee for Delhi Held on 26.09.2019 at 3 : 30 PM at Delhi Secretariat

The 6th Meeting of the River Rejuvenation Committee (RRC) for Delhi constituted vide office order dated 22.10.2018 in compliance to the directions of the Hon'ble National Green Tribunal dated 20.09.2018 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" was taken by Pr. Secretary (Environment) Govt. of NCT of Delhi on 26.09.2019 at Delhi Secretariat.

As per the directions of the Hon'ble National Green Tribunal, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/ 100 ml). As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Urban Development, DDA, DJB, DSIIDC, Irrigation and Flood Control Department and North DMC, SDMC and EDMC attended the meeting.

Record of Attendance is at Annexure- I

Pr. Secretary (Environment) welcomed all the participants.

The matter & various issues involved was briefed. It was informed that RRC Delhi prepared an action plan and submitted to CPCB vide letter dated 29.01.2019. Subsequently Revised Action Plans based on the observations of CPCB Task Team were submitted to CPCB vide letters dated 03.04.2019 & 01.08.2019.

As discussed with concerned CPCB officials, the Revised Action Plan approved by RRC Delhi was amended by incorporating the latest information/ Revised Timelines etc. as received from Delhi Jal Board and the same was given to CPCB during the presentation before Task Team of CPCB in its 8th Meeting on 06.09.2019.

Based on the amended Revised Action Plan, PowerPoint Presentation was made before the Task Team of CPCB on 06.09.2019. Member Secretary, CPCB was also present during the presentation. During the Presentation, representatives of various Departments including Environment Deptt., DPCC , DJB, DSIIDC, DDA and I & FCD were present.

CPCB vide letter dated 18.09.2019 has sent the Minutes of 8th Meeting of the CPCB Task Team held on 06.09.2019 including Observations of the Task Team. As per the said Minutes , in case of Delhi Task Team has recommended that Action Plan of Delhi "Needs revision and approval of RRC for consideration of approved action plans in next meeting of Task Team".

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The River Rejuvenation Committee for Delhi discussed the various issues and observations of Task Team of CPCB in the said meeting held on 06.09.2019. After detailed discussion, decision taken by RRC Delhi in respect of each point/observation of Task Team are as mentioned in the following table :

S.No	Observations of Task Team of CPCB	Decision of RRC Delhi
1	Actual inventory with respect to total no of industries in Delhi which have not obtained Consent under (Prevention and Control of Pollution) Act, 1974 or Authorization under Waste Management Rules as applicable to be identified and action be initiated for closure of such industries with immediate effect by DPCC	Inventorisation in Approved Industrial Areas shall be carried out through Third Party by 31.01.2020. Directorate of Economics & Statistics, Govt. of NCT of Delhi may be engaged for the Inventorisation. Based on the Inventorisation action shall be taken by DPCC against the Violators / Defaulters as per the applicable Acts/ Rules.
2	Inventory w.r.t total hazardous waste stored within hazardous waste generating industries to be included. Wherever, hazardous waste generating industries are closed, DPCC shall ensure safe storage of generated HW by such industries till TSDF becomes operational in Delhi State	Compiled information regarding total hazardous waste stored within the premises of the hazardous waste generating industries shall be provided by CMC ! by 03.10.2019 for inclusion in the Action Plan. Wherever, hazardous waste generating industries are closed, safe storage of generated Hazardous Waste shall be ensured by such industries till TSDF becomes operational in Delhi.
3	Action to be taken by DPCC against units indulged in illegal procurement of E-waste or battery waste carried out in Mandoli Loni Border areas.	A survey of the Mandoli and Loni Border area shall be conducted by a Joint Team of DPCC & EDMC officials by 30.11.2019 and necessary action against the violators / defaulters shall be taken by DPCC & EDMC.
4	Achievable target w.r.t BOD should be indicated specifically in view of implementation of proposed action plans for rejuvenation of river Yamuna.	In the present scenario Water Quality of river Yamuna can be improved by taking steps as mentioned in the Action Plan however BOD level of 3mg/L (Bathing Standards) in river Yamuna can be achieved only after availability of Environmental Flow which is to be determined by National Institute of Hydrology (NIH). Representative of DJB informed that after taking measures as proposed by DJB and mentioned in the Action Plan, BOD level of 15 - 20 mg/l can be achieved in the water quality of River Yamuna and DJB is revising its Action Plan w.r.t the order of Hon'ble NGT dated 11.09.2019 in OA No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors. DJB to submit its Revised Action Plan including Achievable target w.r.t BOD in River Yamuna , Specific Timelines clearly specifying constraints w.r.t linked activities if any & Estimated Budget for Each Project by 07.10.2019.

S.No	Observations of Task Team of CPCB	Decision of RRC Delhi
5	Installation of Real Time Water Quality Monitoring System (RTWQMS) on river Yamuna at all salient points also be included as a part of action plan of rejuvenation of river Yamuna.	Online Real Time Water Quality Monitoring System installed at Wazirabad and Okhla has been taken over by DPCC from CPCB w.e.f 15.02.2019 and Delhi Jal Board has been given link to receive the data. As per the directions of Yamuna Pollution Monitoring Committee, Online Monitoring System for measuring the concentration of Ammonia in Yamuna River at Palla is to be installed and the matter is under process. The said Online Monitoring System is expected to be installed by December, 2019. DPCC to explore the possibility of installing more Real Time Water Quality Monitoring System on river Yamuna in consultation with CPCB and accordingly timeline be decided.
6	Comprehensive plan to be included for Bio-mining and recommendation of existing municipal dumpsites which includes ground water remediation around existing MSW dumping sites.	As per the order of Hon'ble NGT Dated 17.07.2019 in OA No. 519 / 2019 regarding disposal of 'Legacy' Waste dumped at Bhalswa, Ghazipur and Okhla Dumpsites these dumpsites are to be cleared within one year i.e. by 16.07.2020.
7	Proposed action plans/plans under execution to be specified clearly rather than giving reference of the activities proposed in different OAs filed before Hon'ble NGT.	North DMC, EDMC and SDMC to submit their Comprehensive Action Plan for Bio-mining & Remediation of existing municipal Dumpsites including Leachate Treatment and Ground Water Remediation around their existing MSW dumping sites alongwith Specific Timelines clearly specifying constraints w.r.t linked activities if any & Estimated Budget for Each Project by 03.10.2019.
8	Budget estimates and specific time lines should be mentioned clearly specifying constraints w.r.t linked activities if any, for implementation of action plan in line with Hon'ble NGT order dated 08.04.2019	Budget estimates and specific timelines though mentioned in the prepared Action Plan however concerned Departments to look into the prepared Action Plan and provide the final revised Budget / Timelines in view of the order of Hon'ble NGT dated 11.09.2019 in OA No. 06/2012 in the matter of Manoj Mishra vs. Union of India & Ors.
9	Revised action plans as approved by RRC to be submitted to CPCB prior to next Task Team meeting.	Revised Action Plan shall be prepared after receiving the information / Action Plans from the concerned Departments / Agencies as mentioned above and submitted to CPCB after approval of the RRC Delhi.

Representatives of the various Departments present in the meeting were asked to go through the amended Revised Action Plan of RRC Delhi (which has already been emailed to all concerned Departments) & send their amendments / modifications , if any, at Email : dpcc.wmc2.delhi@gmail.com and also to submit Hard Copy to DPCC by 07.10.2019.

Meeting ended with a vote of thanks to the Chair.

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ATTENDANCE SHEET

Subject : 6th Meeting of the River Rejuvenation Committee (RRC) for Delhi

Date : 26.09.2019

Venue : Conference Hall of Health Department, 9th Level, Delhi Secretariat, I.P. Estate, Delhi-02. **Time :** 3 : 30 PM

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi			In Chair
2	K.P. Singh	EnC NDMC	8730892288		
3	Manoj Kumar	SE-II NDMC	8588038734		
4	V.K. Gupta	EE OCMS NDMC.	9711778774		
5	M.M. Dahiya	SE-I / CAL SDMC	7800696083		
6	Vinod Jindal	ALO. DP/C	9717593515		
7	D.K. BHATT	EDP/DDA	9891118256		
8	T. R. Gautam	AE/EDB	9811310303		
9	A.K. Bansal	JE/ED-8	9560171911		
10	Bharat Ke	S.E, DSTT DC	9578250716		
11	ANIL CHHIKARA	EE(E) DR-XI DJB	9650100765		
12	Gia Jaudatol	SE DJB	9868787241		
13	SD Tomar	EE, EDMC	9717788231	eccentricstone 35@gmail.com	
14	SHIV KUMAR	EE CD XIV T&P-e Delhi.	9958890114	ifccdxiv@gmail.com	
15	Dr. Anil Kumar	Director, Environment Dept	9717593525	dr.anilkumardelhi@gmail.com	
16	Sonal Bhat	AD. Landscape DDA	9871777745	Sb24377@gmail.com	

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
17	Mr Anupama	LD.	7:11335254	gamestrawat@gmail.com.	
18	AS Pundeer	Asst DM	9111785447	eespprr2@gmail.com	
19	D.K. Singh	SEE, DPCC	9717593512	dksingh.dpcc@gmail.com	
20	Nigamagrawal	SSO, Env. Deptt	8182858188	nigam-agarwal@gov.in	
21	Aruna Asisura	MS, DPCC			
22	Shyam Sundar	EE, DPCC	9717593521	syamsundar@gmail.com	
23	Dr Nandita Mitra	Sc 'C'	9717593521		
		.....			

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By Speed Post

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F.12 (585)/ Env/NGT/OA 673 of 2018/ PF-II/ 1956-1973 Dated: 31/07/19

Minutes of Meeting

Kindly find enclosed the Minutes of the Fifth Meeting of the River Rejuvenation Committee (RRC) for Delhi constituted in compliance to the directions of the Hon'ble National Green Tribunal Dated 20.09.2018 in OA No. 673/2018 in the matter of : News Item Published in 'The Hindu' Authored by Shri. Jacob Koshy Titled "More river stretches are now critically polluted: CPCB" held under the Chairmanship of Pr. Secretary (Environment) on 26.07.2019 at Delhi Secretariat, for necessary action please.

(D.K. Singh)
Sr. Env. Engineer, DPCC

1. Sh. S.K. Bhandari, Special Secretary, Urban Development Department, Govt. NCT of Delhi.
2. Special Secretary (Environment) - cum- Member Secretary (DPCC)
3. Director, Department of Environment, Govt. NCT of Delhi.
4. Dy. Commissioner, Industries Department, Govt. NCT of Delhi.
5. Sh. Mukul Bhandula, SE, DJB.
6. Sh. M.C. Ram, SE, DJB.
7. Ms. Sonal Bhat, AD (LS Deptt.), DDA.
8. Sh. Sharat Kumar, SE (Env.), DSIIDC.
9. Sh. Sanjay Saxena, Chief Engineer, I& FCD.
10. Ms. Nigam Agarwal, SSO, Env. Department, Govt. NCT of Delhi.

Copy for Information to:

1. The Vice Chairman, Delhi Development Authority.
2. The Chairman, Central Pollution Control Board.
3. The Pr. Secretary (Urban Development), Urban Development Department, Govt. of NCT of Delhi.
4. The Commissioner (Industries Department), Govt. NCT of Delhi.
5. The Secretary, Irrigation & Flood Control Department, Govt. of NCT of Delhi.
6. The Chief Executive Officer, Delhi Jal Board.
7. OSD to Chief Secretary, Govt. NCT of Delhi.
8. PS to Pr. Secretary (Environment), Govt. of NCT of Delhi.

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Minutes of the 5th Meeting of River Rejuvenation Committee for Delhi Held on 26.07.2019 at 5:30 PM at Delhi Secretariat

The 5th Meeting of the River Rejuvenation Committee (RRC) for Delhi constituted vide office order dated 22.10.2018 in compliance to the directions of the Hon'ble National Green Tribunal dated 20.09.2018 in **OA No. 673 / 2018 in the matter of News item published in 'The Hindu ' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB"** was taken by Pr. Secretary (Environment) Govt. of NCT of Delhi on **26.07.2019** at Delhi Secretariat.

As per the directions of the Hon'ble National Green Tribunal, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/ 100 ml) within six months from the date of finalization of the action plans. As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Urban Development, DDA, DJB, DSIIDC and Irrigation and Flood Control Department attended the meeting.

Record of Attendance is at Annexure- I

Pr. Secretary (Environment) welcomed all the participants.

Director (Environment) briefed about the issues and informed that RRC Delhi prepared an action plan and submitted to CPCB vide letter dated 29.01.2019. RRC Delhi had made a presentation of the Action Plan as per the format provided by CPCB during the meeting conducted by CPCB on 12.02.2019. An executive summary of the Action plan was also submitted to the CPCB on 22.02.2019 in the format of CPCB. However, CPCB had not recommended the Action Plan for Yamuna prepared by RRC Delhi and directed for submission of a revised action plan. In compliance to which RRC Delhi prepared a revised action plan and submitted to CPCB vide letter dated 03.04.2019.

It is mentioned in the order dated 08.04.2019 of Hon'ble NGT that Delhi's Action Plan is received but not recommended for approval by CPCB Task Team. However, RRC Delhi had submitted a revised Action Plan to CPCB on 04.04.2019 (vide letter date 03.04.2019).

Vide Letter dated 04.04.2019, CPCB conveyed the main decision of the Task Team of CPCB on the action plan prepared by Delhi and had raised certain points.

In the meeting taken by Pr. Secretary (Environment) with the officers from Trade and Taxes Department, DSIIDC, Industries Department , DPCC and Environment Department on 10.07.2019, Additional Commissioner from Trade and Taxes Department informed that it would be very difficult to figure out the water polluting units from GST / AADHAR data.

Vide letter dated 06.07.2019 CPCB was requested to waive off the compensation amount of Rs. 2 crores asked by CPCB vide letter dated 21.05.2019 since action plan of RRC was submitted to CPCB on 30.01.2019 and revised action plan was submitted on 04.04.2019.

Performance guarantee of Rs. 5 Crore has already been submitted to CPCB vide letter dated 29.04.2019.

Another presentation was made before the Task Team of CPCB in its 7th Meeting held on 16.07.2019 and representatives of Environment Department, DPCC, DJB, DDA, DSIIDC, I&FCD and Municipal Corporations were present during the presentation.

CPCB vide letter dated 23.07.2019 has informed that task team has not recommended the action plan of RRC Delhi as "Action Plan is required to be prepared based on detailed gap analysis covering all aspects as per Hon'ble NGT orders dated 20.09.2018, 19.12.2018 & 08.04.2019. Also proposed action plan does not target to achieve notified outdoor bathing water criteria".

Observations of the Task Team are mentioned in the minutes of the 7th Meeting of the Task Team held on 16.07.2019 and enclosed with said letter of CPCB dated 23.07.2019.

The River Rejuvenation Committee for Delhi discussed the directions of the Hon'ble NGT and observations of Task Team of CPCB. After detailed discussion on each point response / comments are as mentioned in the following table:

S. No.	Observations of Task Team of CPCB	Response / Comments
1.	Delhi State Govt. yet to submit revised and RRC approved action plan in response to CPCB recommendations communicated vide CPCB letter dated 12.04.2019	Action Plan was submitted vide letter dated 29.01.2019 and Revised Action Plan was submitted to CPCB on 04.04.2019 and therefore there was no delay on part of Delhi Govt. CPCB vide letter dated 06.07.2019 has been requested to wave off the compensation of Rs. 2 Crore imposed by CPCB vide letter dated 21.05.2019. Presentation was made before the Task Team of CPCB on 16.07.2019.
2.	Achievable goals for restoration of Yamuna river to meet bathing criteria need to be included	Yamuna Pollution Monitoring Committee has also mentioned in its Action Plan dated 22.10.2018 submitted to Hon'ble NGT regarding requirement of Environmental Flow to boost the dilution of the river Yamuna in Delhi. In the Action Plan the MC had recommended that an E -Flow study was necessary for the Delhi stretch of river Yamuna. NMCG has asked National Institute of Hydrology (NIH)Roorkee to study to determine Environmental Flow from Hathnikund to Okhla. Interim Report of the NIH has been received. In the Limitations given at Point 1.4 of the Action Plan it is mentioned that in absence of any environmental flow in the river at present, there is no scope for any dilution downstream of Wazirabad. In the present scenario, therefore, achieving a BOD level of 3mg/L (Bathing Standards) is not possible. Restoration of Yamuna river to meet bathing criteria needs Environmental Flow for which NIH is conducting study. After receiving the Final Report of NIH Achievable goals can be set
3.	Ground water quality for all parameters at least for last 3 years near landfill sites to be included	Ground Water Quality near Bhalswa, Okhla and Ghazipur Dumpsites received from Water Lab of DPCC has been included in the Action Plan as one of the Annexures.
4.	If there is a contamination of MSW dumpsites, action plan also should indicate remediation of GW.	As per the order Dated 17.07.2019 of Hon'ble NGT in OA No. 519 / 2019 with OA No. 386/2019 News item published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes" with "Centre for Wildlife and Environment Litigation" Vs Union of India & Ors." with respect to issue of Disposal of 'Legacy' Waste dumped at Bhalswa, Ghazipur and Okhla Dumpsites in Delhi, Hon'ble NGT directed to have ESCROW accounts with contribution from NCT of Delhi, EDMC, North MCD, SDMC, NDMC & DCB. The Hon'ble NGT also directed to constitute a Committee under Chief Secretary, Delhi with members from various concerned Departments for removing the legacy waste and other related work as per Indore model.
5.	Capping of all the dumpsites (exhauster) as per SWM rules 2016 to be included	
6.	Feasibility of adopting in-situ remediation for bringing BOD to <10mg/ml can also be included	In situ remediation through aeration / Ozonation is proposed by IF&CD for some of the Drains, however, there is no study available for in situ remediation in River Yamuna. NEERI is being consulted in this regard.

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S. No.	Observations of Task Team of CPCB	Response / Comments
7.	For improving the ground water level action plan for rejuvenating all the water bodies be included.	In the Action Plan, it is mentioned that, DJB has also decided to use some of the treated waste water for recharging the Water bodies which will additionally help recharge ground water and indirectly contribute to lean season flows in the river Yamuna. In all 201 water bodies are proposed to be rejuvenated by the DJB and another 96 water bodies are proposed to be rejuvenated by the IFCD in technical collaboration with NEERI. Action Plan of DJB for Rejuvenation of Water Bodies is given in the Action Plan.
8.	Measures for illegal transportation of sewage/industrial effluent, sledges from septic tank/ STPs/CETPs also be included.	Septage Management is mentioned in the Action plan and it is informed that Septage Management Regulations have been notified on 21.11.2018 .Main features of the said Regulations are given under the said point. District Magistrates are required to take necessary action for the enforcement of the said regulation. DJB has issued 96 Licenses to the vendors and they are disposing at the designated SPSs and more than 20 Million Litres Septage has been received.
9.	Bio-digesters/methane recovery plants as seepage management to be included	Regarding Seepage/Leachate from the 3 Dumpsites at Bhalswa, Ghazipur and Okhla, necessary action shall be taken by the Municipal Corporation as per the above mentioned order of Hon'ble NGT Dated 17.07.2019 in OA No. 519 / 2019 and OA No. 386/2019. Status and Timelines of Bio Digester/ Methane Recovery Plant and Management of Sludge at STPs is given in the Action Plan.
10.	Action plan for development of HW TSDF also be included as the CETP sludge & industrial HW is presently stored at various places.	Status regarding Development of Treatment, Storage and Disposal Facility (TSDF) for Hazardous Waste at Bawana is given in the Action Plan.
11.	Other aspects as per Hon'ble NGT orders dated 20.09.2018, 19.12.2018 and 08. 04.2019	Action Plan was prepared as per Hon'ble NGT orders dated 20.09.2018 &19.12.2018 and was submitted to CPCB vide letter dated 29.01.2019. Revised Action Plan was submitted to CPCB on 04.04.2019 in view of the observations / suggestions given by CPCB during the presentation before Task Team. Observations of the Task Team conveyed by CPCB vide letter Dated 04.04.2019 and aspects as per order dated 08.04.2019 has been included in the revised Action Plan.
12.	While estimating total sewage generation, floating population factor also be included.	DJB considers floating population in buildings other than domestic like institutional, commercial, industrial etc.
13.	Action plan for development of HW TSDF also be included as the generated CETP sludge & industrial HW reported to be presently stored at various places.	Status regarding Development of Treatment, Storage and Disposal Facility (TSDF) for Hazardous Waste at Bawana is mentioned in the Action Plan.
14.	Action plan for connecting 11 industrial area not connected with CETP also be included.	It is mentioned in the Action Plan that 11 Approved industrial areas out of 28 Approved Industrial Areas are not having CETPs as they are not generating substantial liquid waste. DSIIDC is in the process of signing a Memorandum of Understanding (MOU) with CSIR / NEERI . Under the MOU, the study regarding 11 industrial areas not connected to CETPs shall be taken up in order to assess whether CETPs in these industrial areas are required or not.

S. No.	Observations of Task Team of CPCB	Response / Comments
15.	Action plan for I& D sewage from all the drains presently carrying domestic sewage, industrial effluent and contributing to Yamuna pollution should be included apart from 3major drain (Najafgarh drain, Shahdara drain and supplementary drain)	There are 18 drains flowing across the entire expanse of Delhi and falling into river Yamuna carrying treated and untreated sewage / industrial effluents into the river Yamuna. As per SMP-2031, 32 Nos. of new STPs are to be constructed in outer Delhi area. However, out of 32 STPs, 14 STPs are proposed in Najafgarh area and in place of remaining 18 STPs, it is proposed to construct decentralized STPs for which land at 46 locations are being allotted by Delhi Govt. The details of functioning STPs, up-gradation / rehabilitation of STPs, Decentralised STPs, New STPs and status of Sewage Treatment with timelines are given at Point No. 6 of the Action plan. Details of Interceptor Sewage Project is given at Point No. 7 of the Action Plan. Interceptor Sewage Project seeks to trap 108 drains out-falling into Najafgarh, Supplementary and Shahdara drains and expected to be commissioned by December 2019.
16.	Issues relating to flow from drains contributing to Yamuna pollution in Delhi jurisdiction also be included for control of such pollution	There are some major drains such as Badshahpur drain coming from Haryana and Shahibabad drain, Indirapuri drain and Loni drain coming from UP which bring seemingly untreated sewage from Haryana and Uttar Pradesh and the same goes directly to river Yamuna within the territory of Delhi. Delhi Govt. has no control over these drains falling under the Jurisdiction of Haryana and UP and this has already been included in the limitations given in the Action Plan. CPCB may take up this issue with the concerned States i.e. Uttar Pradesh and Haryana.

The River Rejuvenation Committee for Delhi approved the Revised Action Plan for River Yamuna prepared on the basis of above. The RRC Delhi also decided that an application be filed before the Hon'ble National Green Tribunal for waving off the compensation of Rs. 2 Crores asked by CPCB vide letter dated 21.05.2019 and for exemption of River Rejuvenation Committee in case of Delhi since there is Yamuna Pollution Monitoring Committee (YPMC) constituted by Hon'ble National Green Tribunal vide order dated 26.07.2018 in OA No. 06/ 2012 and OA No. 300 / 2013 in the matter of Manoj Mishra Vs Union of India and Others.

Mandate of the Yamuna Pollution Monitoring Committee and River Rejuvenation Committee for Delhi both constituted by the Hon'ble National Green Tribunal are same i.e. Rejuvenation of the River Yamuna and therefore for the same objective there are 2 Committees functioning in Delhi.

Meeting ended with a vote of thanks to the Chair.

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ATTENDANCE SHEET

Subject : 5th Meeting of the River Rejuvenation Committee (RRC) for Delhi

Date : 26.07.2019

Venue : Conference Hall of Health Department, 9th Level, Delhi Secretariat, I.P. Estate, Delhi-02. **Time :** 5 : 30 PM

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi	011-23392108	senv@nic.in	In Chair
2	Sonal Bhat	ADC(L) Landscape Dept-DDA	9871777[illegible]	Sb24377@gmail.com	
3	SUKESH K BHANDARI	Spl Secretary (UD)	964333 5576	Splsecy@gmail.com	
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7	Chanpuri Town	SE DJB	9868127408	sedrpsldjb@gmail.com	
8	SHIV KUMAR	EECD XIV I.P.C. Delhi.	09582[illegible]	ijeedxiv@gmail.com	
9	Nigam Agarwal	SSO, Env. Dept. GNCTD	9818288188	nigam.agarwal@gov.in	
10	[illegible]	EE/EMS/Com	9[illegible]	-	
11	P.K.Gupta	SE(MM)II	9[illegible]	sepkgupta@gmail.com	
12	T.R. Gautam	AE(C)/EDE/DDA	9911310303	trgautam29@gmail.com	
13	Dr. Anil Kumar	Director (Env) GNCTD	9917593[illegible]	dr.anilkumardelhi@gmail.com	
14	Dr Nandita	DPCC	9717593521	nandita_mehra@rediffmail.com	
15	D.K.SINGH	SEE I DPCC	9717593512	d.k.singhdpcc@gmail.com	
16	Anju Mishra	HS, DPCC	9910309[illegible]	msdpcc@nic.in	

MOST URGENT/ NGT MATTER

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002
Telefax: 23392029

F.12 (585)/Env/NGT/OA 673 of 2018/1933-1949 Dated: 25/03/19

MINUTES OF MEETING

Kindly find enclosed the Minutes of the Fourth Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" held under the Chairmanship of Secretary (Environment) on 15.03.2019 at Delhi Secretariat, for necessary action please.

Encl. : As above.

(Nigam Agarwal)
Sr. Scientific Officer

Copy to (By email):

1. Special Secretary, Urban Development Department, GNCTD.
2. Sh. S. M. Ali, MS (Delhi Pollution Control Committee), Kashmere Gate, Delhi.
3. Dr. Anil Kumar, Director, Department of Environment, GNCTD
4. Sh. T.P Singh, Dy. Commissioner, Industries Department, GNCTD.
5. Sh. O.P. Shrivastav, CE, I&FC, GNCTD.
6. Sh. Sanjay Saxena, CE, I&FC, GNCTD.
7. Sh. M.C Ram, SE, DJB.
8. Sh. M.K Hans, SE, DJB.
9. Sh. Mukul Bhandula, SE, DJB
10. Sh. D. K. Singh, SEE, DPCC.
11. Dr. Nandita Moitra, Sr. Scientist, Water Lab, DPCC.

Copy for information to (by e-mail):

1. Chairman, Central Pollution Control Board.
2. PS to Secretary, Irrigation and Flood Control Department, GNCTD.
3. PS to Commissioner (Industries), Industries Department, GNCTD, PS to MD, DSIIDC.
4. PS to CEO, DJB.
5. PS to Pr. Secretary (Urban Development), Urban Development Department, GNCTD.
6. PS to Pr. Secretary (Environment & Forests) -cum- Chairman (DPCC).

(Nigam Agarwal)
Sr. Scientific Officer

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MINUTES OF THE 4th MEETING OF THE RIVER REJUVENATION COMMITTEE (RRC) CONSTITUTED AS PER THE DIRECTIONS OF THE HON'BLE NGT DT. 20.09.2018 PASSED IN OA NO. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY TITLED "MORE RIVER STRETCHES ARE NOW CRITICALLY POLLUTED: CPCB" CONVENED UNDER THE CHAIRMANSHIP OF SECRETARY (ENVIRONMENT), GNCTD ON 15.03.2019 AT DELHI SECRETARIAT.

The 4th Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" was taken by Secretary (Environment) on 15.03.2019.

As per the directions of the Hon'ble NGT, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD <3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans. As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km). As per the directions of the Hon'ble NGT dt. 19.12.2018, The Action Plan has to be submitted to CPCB by 31.01.2019.

Officers from various Departments including Environment, DPCC, Urban Development, DJB, Irrigation and Flood Control Department attended the meeting.

Record of attendance is enclosed.

Secretary (Environment) welcomed all the participants and requested Director (Env.) to appraise the gathering about the subject and initiate deliberations on the issue.

Director (Environment) briefed about the discussions held during the 1st RRC Meeting held on 01.11.2018, 2nd Meeting held on 20.11.2018 and 3rd Meeting held on 17.01.2019. He also appraised that the Action Plan by RRC Delhi was submitted to the CPCB on 30.01.2019 and subsequently a presentation was given by DPCC/ Environment Department at CPCB on 12.02.2019. An executive summary of the Action Plan was also prepared as per the format prescribed by CPCB and submitted to CPCB by email on 22.02.2019.

Further, the recommendations by CPCB Task Team regarding Action Plan by RRC-Delhi as mentioned in letter dated 25.02.2019 addressed to Member Secretary DPCC from Central Pollution Control Board regarding Compliance to Hon'ble NGT order dated 20th September, 2018 on this matter were also discussed. The CPCB task team has not recommended the action plan by Delhi and CPCB has requested to submit the revised action plan in compliance to Hon'ble NGT order dt. 20.09.2018 and 19.12.2018 with the approval of River Rejuvenation Committee to CPCB for further review.

Thereafter, officers present from Urban Development, DJB, Irrigation and Flood Control Department etc. expressed that they have already submitted inputs w.r.t the NGT order dated 20.09.2018 and 19.12.2018 and Delhi's Action Plan has been prepared on the basis of the Action Plan prepared by Yamuna Pollution Monitoring Committee, constituted by

Contd...

Hon'ble NGT vide order dated 26.07.2018. However, CPCB has not considered the Action Plan.

Thereafter, Secretary (Env.) directed RRC to check the Action Plan of the states whose Action Plan have been recommended by CPCB and Delhi Action may be revised on the same lines so that the same may be submitted to CPCB.

Meeting ended with a vote of thanks to the Chair.

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:15.03.2019/ 03.30 PM

Sub: The 4th Meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
1.	CHANDRA SHEKHAR, Dy Secy(W)	UD Department	9899668448	ganesrawat@gmail.com	
2.	ANIL KUMAR, SE	ERPC	9953688204	erpc@gmail.com	
3.	T.M. PRATHIBHA SE	I&FC Dept	9654748758	ifcdelhi@gmail.com	
4.	MANISH BHARADWAJ	DJB	9717345552	sedrpm@gmail.com	
5.	SANJAY SEKHA CE	I&FC	9868261111	cecfcd@gmail.com	
6.	Dr. Nandita	DPCC			
7.	Satyendra Tomar SE	DJB	9868197468	sedrp2djb@gmail.com	
8.	NIGAM AGARWAL SSO	Env. Dept. GNCTD	9818288188	nigam.agarwal@gov.in	
9.	Dr. Amit Kumar, Director	Env. Dept. GNCTD	9717595525	direnv.delhi@nic.in	
10.	S. M. Ali	Sp. Secretary (Env.) - cum - MS (DPCC)			

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MOST URGENT/ NGT MATTER

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002.
Telefax: 23392029

F.12 (585)/Env/NGT/OA 673 of 2018/201-543 Dated: 14/01/19

MINUTES OF MEETING

Kindly find enclosed the Minutes of the third Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" held under the Chairmanship of Secretary (Environment) on 17.01.2019 at Delhi Secretariat, for necessary action please.

Encl.: As above.

(Nigam Agarwal)
Sr. Scientific Officer

Copy to (By email):

1. Sh. S.S. Gill, Special Secretary, Urban Development Department, GNCTD.
2. Sh. S. M. Ali, MS (Delhi Pollution Control Committee), Kashmere Gate, Delhi.
3. Principal Chief Conservator of Forests, GNCTD.
1. Sh. Nisheeth Saxena, IFS, Conservator of Forests, GNCTD.
2. Dr. Anil Kumar, Director, Department of Environment, GNCTD
3. Sh. Pradeep Khandelwal, Chief Engineer, East MCD
4. Sh. T.P Singh, Dy. Commissioner, Industries Department, GNCTD.
5. Ms. Poonam Dewan, Addl. Commissioner (Landscape), DDA
6. Sh. M.M. S. Dahiya, SE, SDMC
7. Sh. Rajesh Khanna, SEE, NDMC
8. Sh. Amar Singh, North DMC.
9. Sh. Y.K. Sharma, SE, I&FC, GNCTD.
10. Sh. O.P. Shrivastav, CE, I&FC, GNCTD.
11. Sh. Sanjay Saxena, CE, I&FC, GNCTD.
12. Sh. Sharat Kumar, SE (Env.), DSIIDC.
13. Sh. M.C Ram, SE, DJB.
14. Sh. M.K Hans, SE, DJB.
15. Sh. Mukul Bhandula, SE, DJB
16. Sh. Ashutosh Kaushik, CWA, DJB.
17. Sh. D. K. Singh, SEE, DPCC.
18. Sh. Piar Singh, SE (EMS), EDMC.
19. Sh. Laxmi Narain SE/CC-5, DDA.
20. Sh. Arun Kumar, SE (EMS), EDMC.
21. Sh. Indraj Meena, OD (H), DDA

Contd...

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22. Ms. Kawaljeet Kour, Asstt. Director (Planning), Zone-O, DDA.
23. Sh. P.S Pankaj, EE, Water Lab, DPCC.
24. Sh. R.K. Tripathi, EE, PWD, GNCTD.
25. Sh. Manish Agarwal, EE, I&FC, GNCTD.
26. Sh. Gajender Tomar, EE, DJB.
27. Sh. Sanjay Vats, EE, DPCC.
28. Sh. Manoj Kumar, EE (DEMS), North DMC.
29. Sh. Shiv Kumar EE, CD-XIV, I&FC.
30. Dr. Rajesh Kumar, AEE (M), DSIIDC.

Copy for information to (by e-mail):

1. Chairman, Central Pollution Control Board.
2. OSD to Chief Secretary, GNCTD.
3. PS to Vice Chairman, DDA.
4. PS to Pr. Secretary, PWD, GNCTD.
5. PS to Secretary, Irrigation and Flood Control Department, GNCTD.
6. PS to Commissioner (Industries), Industries Department, GNCTD. PS to MD, DSIIDC.
7. PS to MD, DSIIDC
8. PS to CEO, DJB.
9. PS to Commissioner North Delhi Municipal Corporation.
10. PS to Commissioner South Delhi Municipal Corporation.
11. PS to Commissioner East Delhi Municipal Corporation.
12. PS to Pr. Secretary (Urban Development), Urban Development Department, GNCTD.
13. PS to Pr. Secretary (Environment & Forests) -cum- Chairman (DPCC).

(Nigam Agarwal)
Sr. Scientific Officer

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MINUTES OF THE 3rd MEETING OF THE RIVER REJUVENATION COMMITTEE (RRC) CONSTITUTED AS PER THE DIRECTIONS OF THE HON'BLE NGT DT. 20.09.2018 PASSED IN OA NO. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY TITLED "MORE RIVER STRETCHES ARE NOW CRITICALLY POLLUTED: CPCB" CONVENED UNDER THE CHAIRMANSHIP OF SECRETARY (ENVIRONMENT), GNCTD ON 17.01.2019 AT DELHI SECRETARIAT.

The 3rd Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" was taken by Secretary (Environment) on 17.01.2019.

As per the directions of the Hon'ble NGT, RRC has to prepare action plan for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD < 3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans. As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km). As per the directions of the Hon'ble NGT dt. 19.12.2018, The Action Plan has to be submitted to CPCB by 31.01.2019.

Officers from various Departments including Environment, Forests, DPCC, Urban Development, DJB, DSIIDC, Irrigation and Flood Control Department, DDA, North MCD, South MCD and East MCD attended the meeting.

Record of attendance is enclosed.

Secretary (Environment) welcomed all the participants and requested Director (Env.) to appraise the gathering about the subject and initiate deliberations on the issue.

Director (Env.) briefed about the discussions held during the 1st RRC Meeting held on 01.11.2018 and 2nd Meeting held on 20.11.2018

Subsequently, the following was discussed:

- The matter was listed in Hon'ble NGT on 19.12.2018.
- Department of Environment, GNCTD had filed an Affidavit in the Hon'ble NGT for modification of the order, i.e., exclusion of Delhi from the directions of the Hon'ble NGT dt. 20.09.2018 issued in OA 673/2018 since this is a duplication of work in case of Delhi in light of the Yamuna Monitoring Committee comprising of Smt. Shailaja Chandra and Sh. B. S. Sajwan, constituted by Hon'ble NGT as per order dt. 26.07.2018.
- It has been observed by the Hon'ble NGT that GNCTD has also to prepare the action plan in terms of the previous order (dt. 20.09.2018) as well as order passed on 19.12.2018.

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- Hon'ble NGT has given the following directions on 19.12.2018:

"10. As already noted, contamination of water and deterioration of water quality are matters to be taken seriously as they affect public health and right of citizen to have access to potable drinking water. Unfortunately, in spite of categorical directions of this Tribunal in the order dated 20.09.2018 based on earlier judgments of the Hon'ble Supreme Court and this Tribunal, 15 States and UTs have failed to carry out the order of this Tribunal. The said States and UTs have not even taken the first requisite step of preparing an action plan, showing total insensitivity to such a serious matter and G public issue. With great regret, we may be left with no option but to take coercive action, if there is further failure.

11. We also find that for 16 States/UTs which have prepared action plans, the action plans are not complete. Base line data has not been given, preparation of action plans has been assigned to third parties, details of STPs etc. are also not given, timelines given are too long, status of e-flow has not been given, action plans are not proposed to be placed on websites to involve educational and other institutions and the public at large. The said States/ UTs may now give revised reports on or before 31.01.2019 to CPCB after complying with the deficiencies. The CPCB shall examine the action plans and only if they meet the scientific and technical yardstick shall approve the same and convey it to the respective States/UTs. The States/ UTs after its approval shall place/host these action plans on the respective website giving clear timelines for its execution, agencies responsible for its execution along with the matching budgetary provisions.

12. By way of last opportunity, we extend the time for preparation of action plans till 31.01.2019 with the stipulation that for every delay thereafter, compensation for damage to the environment will be payable by each of the States/ UTs at the rate of Rs. One Crore per month for each of the Priority- I and Priority- II stretches, Rs. 50 lacs per month for stretches in Priority- III and Rs. 25 lacs per month each for Priority- IV and Priority- V stretches. The payment will be the responsibility of the Chief Secretaries of the States/Administrators of the UTs and the amount may be recovered from the erring officers. The CPCB may prominently place the names of the defaulting States and UTs and a notice to this effect on its website.

13. The SPCBs and Pollution Control Committees of UTs may display the quality of the water of polluted river stretches on their respective websites within one month from today alongwith action taken, if any, which may be revised every three months. The CPCB may also display the water quality of the river stretches and action/inaction by such States on its websites. It is made clear that BOD will not be the sole criteria to determine whether a particular river stretch is a polluted river stretch. Other parameters including Faecal Coliform (FC) bacteria will also be the criteria for classifying a stretch as polluted or otherwise. CPCB may devise within two weeks a mechanism for classification wherein two criteria pollutants that is BOD and FC shall henceforth be basis of classification in Priority Classes.

14. The CPCB may also examine whether river Rangpo in Sikkim falls in the category of polluted river stretches and if it is so, CPCB may give appropriate directions with regard to the said river also.

15. Any incomplete action plan will be treated as non-compliance. Performance guarantees are to be furnished for implementation of action plans within the above stipulated time to the satisfaction of Central Pollution Control Board in the sum of:
(i) Rs. 15 crore for each of Priority I & II stretches
(ii) Rs. 10 crore for each of Priority III stretches
(iii) Rs. 5 crore for each of Priority IV & V stretches

river flow consequent to commissioning of Interceptor Sewer projects, setting up /Up gradation of STPs and other connected activities."

"Second, from discussions with all experts it emerges that in the lean months 10 cumecs of water as ordered by the Supreme Court and NGT would be completely insufficient to sustain the flow in the river as the 10 cumecs released at Hathanikund evaporates or percolates as it flows downstream. Resultantly, most parts of the river are completely dry. There is presently no possibility of the release of more water in the river by the upper riparian states like Haryana and UP howsoever much the river runs dry downstream of Hathanikund."

- The implementation plan with timelines w.r.t. the points covered in the Action Plan of the Yamuna Monitoring Committee constituted as per Hon'ble NGT directions dt. 26.07.2018 in OA 6 of 2012 and OA 300 of 2013, has been sent by DJB by e-mail.
- DPCC has also submitted the timelines w.r.t. their points in the Action Plan.
- DDA has also submitted the timelines to Yamuna Monitoring Committee. The same timelines apply for the Action Plan of River Rejuvenation Committee as well.
- Some other directions in the Order dt. 20.09.2018 in OA 673/2018 were also discussed. The direction-wise record of discussion is given below:

S.No.	Direction	Decision
1.	*The RRC will have a website inviting public participation from educational institutions, religious institutions and commercial establishments. Achievement and failure may also be published on such website. The Committee may consider suitably rewarding those contributing significantly to the success of the project.*	RRC for Delhi will implement this direction. (ACTION: RRC)
2.	*The RRCs will have the authority to recover the cost of rejuvenation in Polluter Pays Principle from those who may be responsible for the pollution, to the extent found necessary. In this regard, principle laid down by this Tribunal in order dated 13.07.2017 in O.A. No. 200 of 2014, M.C Mehta Vs. U.O.I will apply. Voluntary donations, CSR contribution, voluntary services and private participation may be considered in consultation with the RRC.*	Urban Development Department will implement this direction and seek action taken reports from the concerned agencies including DDA, DJB, I & FC Dept, three MCDs, NDMC, DCB, PWD, DUSIB, DSIIDC etc. on the lines of the Polluter Pays Principle laid down by this Tribunal in order dated 13.07.2017 in O.A No. 200 of 2014, M.C Mehta Vs. U.O.I. As informed by Sh. S.S.

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		Gill, Special Secretary, Urban Development Department, GNCTD, UD Department has also issued an Office Order to this effect on the directions of the Yamuna Monitoring Committee constituted vide Hon'ble NGT Order dt. 26.07.2018. copy of this order is placed in ANNEXURE V. (ACTION: Urban Development Department, GNCTD)
3.	*The State Pollution Control Boards or other authorities are having funds deposited under the order of the Tribunal besides funds available under Consent Mechanism. The said funds may be utilized for the purpose of expenditure for the Committees, including preparation and execution of action plans in accordance with the provisions contained in the Water Act, 1974.*	DPCC to implement this direction. (ACTION: DPCC)
4.	*The SPCBs and Pollution Control Committees of UTs may display the quality of the water of polluted river stretches on their respective websites within one month from today, alongwith action taken, if any, which may be revised every three months*	DPCC to implement this direction. (ACTION: DPCC)

Thereafter, Secretary (Env.) directed all the concerned agencies to submit any additional information to be included in the Action Plan latest by today evening by e-mail at nitam.agarwal@nov.in.

(ACTION: All concerned Agencies/ Departments)

Lastly, Secretary (Env.) directed Environment Department to include/ compile all the additional information received (if any) in the Draft Action Plan and process the same for approval of the Worthy Chief Secretary by 21.01.2019 before it is submitted to CPCB.

(ACTION: Department of Environment, GNCTD)

Meeting ended with a vote of thanks to the Chair.

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:17.01.2019/ 11.00 AM

Sub: Third Meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 28.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN "THE HINDU" AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
1.	[illegible]	[illegible]			
2.	Kanwaljeet Kaur Addl Dir (Pb)	[illegible]			
3.	[illegible]	[illegible]			
4.	Ram Singh SE (EM)	EDMC			
5.	Jasmin Narang SE/CC-I	DDA			
6.	SHIV KUMAR EE(HQ-III)	I.E.C. [illegible]			
7.	M. M. Dahiya SE/SDMC	SDMC			
8.	Gurvinder Tomar	GNCTD			
9.	[illegible]	[illegible]			
10.	[illegible]	[illegible]			
11.	[illegible]	DJB			

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:17.01.2019/ 11.00 AM

Sub: Third Meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
12.	ARUN KUMAR SE EMS	EDMC	9717782091	arunkmed@gmail.com	
13.	M C RAM	SE DJB	9654924761		
14	Nilkanth Sahoo	C E Guru			
16.	Munna Agarwal EE				
17.	Manoj Kumar, E.E	DSMA, Health Dte			
18	Ashford Kaushik	DJB CWA	9650978921		
19.	D. W Singhsel	SE, DJB			
	O S Rawat				
	Q.P Sharma	CE			
	Dr Anil Kumar, Director	Dept of Environment			

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:17.01.2019/ 11.00 AM

Sub: Third Meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
	S M Ali	MS, DPCC	9871006953	swali.india@gmail.com	
	NIGAM AGARWAL, SSC	Environment Dept GNCTD	9818288188	nigam.agarwal@gov.in	
	Secretary (Env.)	Environment Dept GNCTD	———	In Chair ———	

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MOST URGENT/ NGT MATTER

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Telefax: 23392029

F.12 (585)/Env/NGT/OA 673 of 2018/7318-7354 Dated: 22/11/18

MINUTES OF MEETING

Kindly find enclosed the Minutes of the Second Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" held under the Chairmanship of Secretary (Environment) on 20.11.2018 at Delhi Secretariat, for necessary action please.

Encl. : As above.

(Nigam Agarwal)
Sr. Scientific Officer

Copy to (by e-mail):

1. Sh. S. M. Ali, Spl. Secretary (Env.)-cum-MS (Delhi Pollution Control Committee)
2. Sh. S.S. Gill, Special Secretary, Urban Development Department, GNCTD.
3. Principal Chief Conservator of Forests, GNCTD.
4. Dr. Anil Kumar, Director, Department of Environment, GNCTD
5. Sh. Pradeep Khandelwal, Chief Engineer, East MCD
6. Sh. T.P Singh, Dy. Commissioner, Industries Department, GNCTD.
7. Ms. Poonam Dewan, Addl. Commissioner (Landscape), DDA.
8. Sh. M.M. S. Dahiya, SE, SDMC.
9. Sh. Rajesh Khanna, SEE, NDMC.
10. Sh. Amar Singh, North DMC.
11. Sh. Y.K. Sharma, SE, I&FC, GNCTD.
12. Sh. O.P. Shrivastav, CE, I&FC, GNCTD.
13. Sh. Sanjay Saxena, CE, I&FC, GNCTD.
14. Sh. M.K Hans, SE, DJB.
15. Sh. Mukul Bhandula, SE, DJB
16. Dr. M. Dwaraka Nath, SSO, Department of Environment, GNCTD.
17. Sh. D. K. Singh, SEE, DPCC.
18. Dr. Nandita Moitra, Senior Scientist, DPCC.
19. Sh. Indraj Meena, DD (II), DDA
20. Sh. R.K. Tripathi, EE, PWD, GNCTD.
21. Sh. Manish Agarwal, EE, I&FC, GNCTD.
22. Sh. Gajender Tomar, EE, DJB
23. Sh. Sanjay Vats, EE, DPCC
24. Dr. Rakesh Kumar, AEE (M), DSIIDC

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Copy for information to (by e-mail):

1. Chairman, Central Pollution Control Board.
2. OSD to Chief Secretary, GNCTD.
3. PS to Vice Chairman, DDA.
4. PS to Pr. Secretary, PWD, GNCTD.
5. PS to Secretary, Irrigation and Flood Control Department, GNCTD.
6. PS to Commissioner (Industries), Industries Department, GNCTD.
7. PS to MD, DSIIDC.
8. PS to CEO, DJB.
9. PS to Commissioner North Delhi Municipal Corporation.
10. PS to Commissioner South Delhi Municipal Corporation.
11. PS to Commissioner East Delhi Municipal Corporation.
12. PS to Pr. Secretary (Urban Development), Urban Development Department, GNCTD.
13. PS to Pr. Secretary (Environment & Forests) –cum- Chairman (DPCC).

(Nigam Agarwal)
Sr. Scientific Officer

MINUTES OF THE 2nd MEETING OF THE RIVER REJUVENATION COMMITTEE (RRC) CONSTITUTED AS PER THE DIRECTIONS OF THE HON'BLE NGT DT. 20.09.2018 PASSED IN OA NO. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY TITLED "MORE RIVER STRETCHES ARE NOW CRITICALLY POLLUTED: CPCB". CONVENED UNDER THE CHAIRMANSHIP OF PRINCIPAL SECRETARY (ENVIRONMENT), GNCTD ON 20.11.2018 AT DELHI SECRETARIAT.

The 2nd Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" was taken by Principal Secretary (Environment) on 20.11.2018.

As per the directions of the Hon'ble NGT, RRC has to prepare action plan within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD < 3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans. As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

Officers from various Departments including Environment, DPCC, Urban Development, Industries, DJB, DSIIDC, Irrigation and Flood Control Department, PWD, DDA, North MCD, South MCD attended the meeting.

Record of attendance is enclosed.

At the outset, Pr. Secretary (Environment) welcomed all the participants and then requested MS (DPCC) and Director (Env.) to deliberate upon the issue.

Director (Env.) briefed about the discussions held during the 1st RRC Meeting held on 01.11.2018. During the 1st meeting, it was decided that the RRC cannot work without participation of other concerned Departments/ Agencies including, DDA, three MCDs, Irrigation and Flood Control Department, DJB (officers already present), PWD, DSIIDC and Forest Department.

<u>As per the directions, the action plan will include components like:</u>

- Identification of polluting sources, including:
  1. *functioning/ status of STPs/ETPs/CETPs*
  2. *solid waste management and processing facilities,*
  3. *quantification and characterisation of solid waste,*
  4. *trade and sewage generated in the catchment area of polluted river stretch.*

- The action plan will address issues relating to:
  1. *ground water extraction,*
  2. *adopting good irrigation practices,*

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3. *protection and management of Flood Plain Zones (FPZ),*
4. *rain water harvesting,*
5. *ground water charging,*
6. *maintaining minimum environmental flow of river and*
7. *plantation on both sides of the river.*
8. *Setting up of biodiversity parks on flood plains by removing encroachment shall also be considered as an important component for river rejuvenation.*
9. *The action plan should focus on proper interception and diversion of sewage carrying drains to the Sewage Treatment Plant (STP) and*
10. *Emphasis should be on utilization of treated sewage so as to minimize extraction of ground or surface water.*

- The action plan should have speedy, definite or specific timelines for execution of steps.

- Hon'ble NGT has directed RRCs to send progress reports by e-mail at filing.ngt@gmail.com on or before 15.12.2018.

- The matter will be put up for consideration of the Report on 19.12.2018 by the Hon'ble NGT.

These issues w.r.t. action plan were discussed in the 1st Meeting of RRC and concluded that the proposed Action Plan of RRC is intended to cover all the points that are mentioned in the 'Action Plan' of the Monitoring Committee for Rejuvenation of River Yamuna appointed by the Hon'ble Tribunal vide Order dt. 26.07.2018 in OA 6/2012 and OA 300/2013 and was submitted to Hon'ble NGT on 22.10.2018. A soft copy of this Action Plan was circulated with the minutes of the 1st RRC Meeting to all concerned by e-mail. The minutes and this 'Action Plan' were also circulated to all participants including new Departments with the meeting notice for the 2nd RRC Meeting.

The mandate of the Yamuna Monitoring Committee is mentioned in detail in the Hon'ble Tribunal's order dt. 26.07.2018 and covers all the components and is over and above the components to be included in the action plan to be prepared by RRC constituted for Delhi in OA 673/2018.

However, Ms. Poonam Dewan, Addl. Commissioner (Landscape), DDA who is also participating in the meetings chaired by Ms. Shailaja Chandra, informed that DDA has already given their inputs in the Action Plan but still Madam Shailaja Chandra has asked them to include some more additional points. At this Pr. Secretary (Env.) requested her to submit these additional points to RRC also by e-mail at nigam.agarwal@gov.in by 26.11.2018 so that they may be included in the Action Plan.

Certain other issues pertaining to different departments were also discussed. These included, untreated sewage from unauthorized colonies and unsewered areas, on-line

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monitoring of STPs, interceptor sewer, CETPs, watering of parks from the nearby existing drains after treatment, plantation along the drains, dredging of drains for debris/ waste and silt etc. and checking throwing of garbage into the drains, implementation of solid waste management bye-laws by the local bodies, etc.

Pr. Secretary (Environment) directed all Officers present from different Departments to submit their inputs by e-mail at nigam.agarwal@gov.in positively, by 26.11.2018, regarding the above issues or any other suggestions, if any, for the action plan in addition to what is already covered in the 'Action Plan' already prepared and submitted by the Monitoring Committee for Rejuvenation of River Yamuna to the Hon'ble NGT.

Pr. Secretary (Env.) formed a sub-committee for compilation of the inputs from various Department to be received by 26.11.2018 and incorporation of the same in the already prepared 'Action Plan' by the Monitoring Committee for Rejuvenation of River Yamuna and preparation of the final Action Plan of the RRC. The Sub-Committee to include the following Officers:

1. Ms. Nigam Agarwal, SSO, Env. Department, GNCTD
2. Sh. D.K. Singh, SEE, WMC-II, DPCC
3. Dr. Nandita Moitra, Sr. Scientist (Water Lab.), DPCC
4. Sh. Mukul Bhandula, SE, DJB
5. Sh. Laxmi Narayan, SE, DDA

He directed preparation of the Action Plan at the earliest so that the same may be submitted to CPCB for approval.

In the meanwhile he directed Environment Department to provide inputs to the Law Officer, DPCC who will take necessary action to file an application in the Hon'ble NGT for excluding Delhi from the directions of the Hon'ble NGT dt. 20.09.2018 issued in OA 673/2018.

Meeting ended with a vote of thanks to the Chair.

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:20.11.2018/ 11.00 AM

Sub: Second Meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
12	Sanjay Singh IAS	IFR Deptt	[illegible]	[illegible]	
13.	[illegible]	DPCC			
14.	Satyendra Jaiman	D.J.B.	9868137468	[illegible]	
15	[illegible]	IFAC	9560430103	[illegible]	
16	M.K. Kumar Sharma	DJB	7428371223	djbsewa@gmail.com	
17.	T. P. Singh Dy C.E.	Industries Deptt. GNCTD	9999991401	cominddelhi@nic.in	
18.	Sanjay Jha, IAS	DPCC	9910999530	Sanjay@gmail.com	
19.	Rakesh Kumar Sharma	[illegible]	9560435586	[illegible]	
20.	S.S. Goa Spl Secy.	UD	9560435586	Splsecyud@gmail.com	
21.	Nigam Agarwal, SDO	Environment Dept.	9818282188	nigamagarwal@gmail.com	
22.	Dr. Amit Kumar, Director	Environment Dept.	[illegible]	[illegible]	

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Telefax: 23392029

F.12 (585)/Env/NGT/OA 673 of 2018/7034-7045 Dated: 14/11/18

MINUTES OF MEETING

Kindly find enclosed the Minutes of the First Meeting of the River Rejuvenation Committee (RRC) constituted in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" held under the Chairmanship of Secretary (Environment) on 01.11.2018 at Delhi Secretariat, for necessary action please.

Encl.: As above.

(Nigam Agarwal)
Sr. Scientific Officer

Copy to:

1. S.S. Gill, Special Secretary, Urban Development Department, GNCTD.
2. Special Secretary (Environment) –cum- Member Secretary (DPCC)
3. Director, Department of Environment, GNCTD.
4. Dy. Commissioner, Industries Department, GNCTD
5. Mukul Bhandula, SE, DJB, GNCTD
6. D. K. Singh, SEE, DPCC
7. Dr. Nandita Moitra, Senior Scientist, DPCC

Copy for information to:

1. Chairman, Central Pollution Control Board.
2. OSD to Chief Secretary, GNCTD.
3. PS to Pr. Secretary (Urban Development), Urban Development Department, GNCTD.
4. PS to Secretary (Environment) –cum- Member Secretary (DPCC).
5. PS to Commissioner (Industries), Industries Department, GNCTD.

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MINUTES OF THE FIRST MEETING OF THE RIVER REJUVENATION COMMITTEE (RRC) CONSTITUTED AS PER THE DIRECTIONS OF THE HON'BLE NGT DT. 20.09.2018 PASSED IN OA NO. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY TITLED "MORE RIVER STRETCHES ARE NOW CRITICALLY POLLUTED: CPCB" CONVENED UNDER THE CHAIRMANSHIP OF SECRETARY (ENVIRONMENT), GNCTD ON 01.11.2018 AT DELHI SECRETARIAT.

The First Meeting of the River Rejuvenation Committee (RRC) constituted vide office order no. F.12 (585)/Env/NGT/OA 673 of 2018/6151-6155 dated 22.10.2018 (copy enclosed) in compliance to the directions of the Hon'ble NGT dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN 'THE HINDU' AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB" was taken by Secretary (Environment) on 01.11.2018

The following Officers were present during the meeting:

1. Anil Kumar Singh, Secretary, Environment Department, GNCTD
2. S. M. Ali, Spl. Secretary (Env.)-cum-MS (Delhi Pollution Control Committee)
3. S. S. Gill, Spl. Secretary (UD), GNCTD
4. Dr. Anil Kumar, Director, Department of Environment, GNCTD
5. T.P. Singh, Deputy Commissioner (Industries), GNCTD
6. Mukul Bhandula, SE, DJB, GNCTD
7. Gajender Tomer, EE, DJB, GNCTD
8. D. K. Singh, SEE, DPCC
9. Dr. Nandita Moitra, Senior Scientist, DPCC
10. Dr. Rajesh Kr., DSIIDC, GNCTD
11. Nigam Agarwal, SSO, Environment Department, GNCTD

Record of attendance is enclosed.

At the outset, Secretary (Environment) welcomed all the participants and then requested Director (Env.) to deliberate upon the issue.

Director (Env.) spoke that as per the directions of the Hon'ble NGT, RRC has to prepare action plan within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e BOD < 3 mg/L and FC < 500 MPN/100 ml) within six months from the date of finalisation of the action plans. As per the Hon'ble NGT order, in case of Delhi, the polluted river stretch has been identified from Wazirabad to Asgarpur village (22 km).

As per the Hon'ble NGT order, the action plan will include components like identification of polluting sources including functioning/ status of STPs/ETPs/CETPs and solid waste management and processing facilities, quantification and characterisation of solid waste, trade and sewage generated in the catchment area of polluted river stretch. The action plan will address issues relating to; ground water extraction, adopting good irrigation practices, protection and management of Flood Plain Zones (FPZ), rain water harvesting, ground water

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charging, maintaining minimum environmental flow of river and plantation on both sides of the river. Setting up of biodiversity parks on flood plains by removing encroachment shall also be considered as an important component for river rejuvenation. The action plan should focus on proper interception and diversion of sewage carrying drains to the Sewage Treatment Plant (STP) and emphasis should be on utilization of treated sewage so as to minimize extraction of ground or surface water. The action plan should have speedy, definite or specific timelines for execution of steps. Provision may be made to pool the resources, utilizing funds from State budgets, local bodies, State Pollution Control Board/ Committee and out of Central Schemes

The Action Plans may be subjected to a random scrutiny by a task team of the CPCB.

The Chief Secretaries of the State and Administrators/ Advisors to Administrators of the Union Territories will be personally accountable for failure to formulate action plan, as directed.

All States and Union Territories are required to send a copy of Action Plan to CPCB especially w.r.t Priority I & Priority II stretches for approval.

Director (Environment) also apprised that Hon'ble NGT has directed RRCs to send progress reports by e-mail at filing.ngt@gmail.com on or before 15.12.2018 and that the matter will be put up for consideration of the Report on 19.12.2018 by the Hon'ble NGT.

After this, Officers from DJB and DPCC told that as per the directions of Hon'ble NGT dt. 26.07.2018 in OA 6 of 2012 and OA 300 of 2013 titled "Manoj Mishra Vs. UOI and Ors." and "Manoj Kumar Mishra & Anr. Vs. UOI and Ors.," for Delhi, a two member Yamuna Monitoring Committee comprising of Ms. Shailaja Chandra, former Chief Secretary, Delhi and Mr. B.S. Sajwan former Principal Chief Conservator of Forests and former Expert Member of Hon'ble NGT has been constituted as the Hon'ble Tribunal has identified that there is need for constant monitoring on day to day basis by a competent fulltime team as commissioners to execute orders of the Tribunal under Section 25 of the National Green Tribunal Act, 2010. The mandate of the Yamuna Monitoring Committee is mentioned in detail in the Hon'ble Tribunal's order dt. 26.07.2018 (Copy enclosed) and covers all the points and is over and above the components to be included in action plan to be prepared by RRC constituted for Delhi in OA 673/2018.

Sh. Mukul Bhandula, SE, DJB informed that the 'Action Plan' of the Monitoring Committee for Rejuvenation of River Yamuna, appointed by the Hon'ble NGT vide Order dt. 26.07.2018 has already been prepared on 22.10.2018 and also submitted to the Hon'ble NGT. He had brought a hard copy of the Action Plan and showed it to the Secretary (Environment) and told that he will share a copy of the same by e-mail. At this, Secretary (Env.) said that for Delhi, since the action plan has already been prepared by the Yamuna Monitoring

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Committee comprising of Ms. Shailaja Chandra and Mr. B.S. Sajwan, the action plan for RRC may be prepared on the same lines and directed that a soft copy of the Action Plan already prepared in OA 6/2012 may be circulated to all participants by e-mail alongwith the minutes of this meeting. Secretary (Environment) also expressed concern that the RRC cannot work without participation of other concerned Departments/ Agencies including, DDA, three MCDs, Irrigation and Flood Control Department, DJB (officers already present), PWD, DSIIDC and Forest Department and directed that Concerned Officers from these be invited in the next RRC meeting.

While discussing the issues, officers from DJB and DPCC urged that while filing the status to the Hon'ble NGT, Delhi Govt. may request the Hon'ble Tribunal to exclude Delhi from the directions dt. 20.09.2018 in OA 673/2018 regarding formation of RRC and preparation of Action Plans by it since it will be a complete duplication of the 'Action Plan' already prepared by the Monitoring Committee for Rejuvenation of River Yamuna, appointed by the Hon'ble NGT vide Order dt. 26.07.2018.

At this, Secretary (Environment) agreed that a plea may be filed in the Hon'ble NGT by Delhi Govt. However, in the meanwhile, a similar action plan as already prepared in OA 6 of 2012 may be compiled by the RRC.

Meeting ended with a vote of thanks to the Chair.

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DEPARTMENT OF ENVIRONMENT, GNCTD

ATTENDANCE SHEET

Date:01.11.2018/ 10.00 AM

Sub: First meeting of the River Rejuvenation Committee (RRC) constituted as per the direction of the Hon'ble National Green Tribunal order dt. 20.09.2018 passed in OA No. 673/2018 IN THE MATTER OF: NEWS ITEM PUBLISHED IN "THE HINDU" AUTHORED BY SHRI. JACOB KOSHY Titled "More river stretches are now critically polluted: CPCB"

S.No.	Name & Designation	Organization/ Department	Phone Number	E-mail ID	Signature
1.	Amit Kumar Singh, Secretary, Environment	Dept, GNCTD		-m Chair, secenv@nic.in,	
2.	T. P. SINGH, Deputy Comm.	Industries, Office of Commissioner of Industries	[illegible]	comind@gnctd.nic.in	
3.	[illegible]	C.I.S.	[illegible]	[illegible]	
4.	Gayendra Kaur	D.I.D	[illegible]	[illegible]	
5.	D.K. SINGH, SEE	DPCC	9717593512	dksingh.dpcc@gmail.com	
6.	Dr. Nandita Mehta	DPCC	9717593521	nandita_mehta@[illegible]	
7.	Dr. Rajesh Kr.	DSIIDC, AEE(M)	9953107677	rajdsiidc@gmail.com	
8.	S.S. Gill	Spl. Secy (UD)	9560235566	splsecyurbandevelopment@gmail	
9.	Dr. Anil Kumar, Director	Dept of Environment Govt. of Delhi	9717593525	direnv.delhi@nic.in	
10.	S. M. Mir, Spl. Secretary-cum-Member Secretary (DPCC) (Env.)		9871006453	smali-india-office@gmail.com, secdpcc@nic.in	
11.	Nigam Agarwal, 950, Environment Dept, GNCTD		9818058180	nigam.agarwal@gov.in	

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ANNEXURE-3 92
(GOLLY)

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC II/OA 21 (Ashwani Yadav) / Drains / 2023 /1728- 46 Dated: 16.03.2023

Subject: Minutes of Review Meeting of the Chief Secretary, GNCTD w.r.t NGT case OA.No. 21 / 2023 held on 10.03.2023

Sir /Madam,

Please find enclosed herewith Minutes of Review Meeting of the Chief Secretary [Convener of High Level Committee (HLC)] w.r.t NGT case OA. No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on 10.03.2023 at 02: 00 PM in his Conference Room at Delhi Secretariat for urgent necessary action as mentioned in the said minutes.

(D.KSingh)
SE/E & In charge ,WMC-II

Enclosure : As Above

To,
1. The Pr. Secy.(Revenue)cum Divisional Commissioner,Govt.of NCT of Delhi,5 Sham Nath Marg,Delhi-54.
2. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
3. The Chief Executive Officer, Delhi Jal Board,Varunalaya Ph-II, Jhandewalan, Delhi-110005
4. The Pr. Secy. Irrigation & Flood Control Deptt. Govt.of NCT of Delhi, I. M.Bundh,Shastri Nagar,Delhi-31
5. The Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center,JLN Marg, Delhi-02

Copy to:
1. The Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. The Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi –110003.
3. The Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. The Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003.
5. The Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
6. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
7. The Pr.Secy.Finance Department,Govt. of NCT of Delhi, 4th level, Delhi Secretariat, I.P.Estate,Delhi - 02.
8. The Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi , 5/9, Under Hill Road, Delhi-110054
9. The Pr. Secretary to Hon'ble Lt. Governor.
10. Secretary (PWD), Govt.of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
11. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi -110002.
12. Member Secretary, DPCC
13. Staff Officer to Chief Secretary, Govt. of NCT of Delhi,5th Level, Delhi Secretariat, Delhi – 110002
14. PS to Chairman, DPCC, 5th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02
15. PS to Pr. Secretary (Env. & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02

(D.KSingh)
SE/E & In charge ,WMC-II

Review Meeting of the Chief Secretary, Convener of High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held in the Chief Secretary's Conference Room, Delhi Secretariat on 10.03.2023 at 02: 00 PM.

The list of participants is Annexed.

The meeting was attended by the Secretaries / HODs of various Departments of GNCTD including Divisional Commissioner(Revenue Department), Chairman,DPCC,GNCTD,Pr.Secy.(Env), Development Commissioner, GNCTD, Addl. Chief Secretary (Industries), Commissioner, MCD, CEO, DJB along with Member (Drainage), MD (DSIIDC), Spl. Secy. cum Member Secretary, DPCC and other senior officers from various Departments including DDA.

Member Secretary, DPCC appraised the update on action plans due by February and March, 2023 and progress made since the second meeting of High Level Committee on 14.02.2023 by concerned departments.

The progress made was discussed and following decisions were taken :

1. **Construction of 40 New DSTPs; 11 DSTPs - 12 Months after allocation of Land/ Land to be finalized in a fortnight by DDA / Revenue (Order Para No. 3.1.2):**

Chief Secretary informed that land allocation issues were discussed in another meeting held on 10.03.2023 wherein following decisions have been taken :

(i) DDA to allot land in all pending cases by March, 2023.
(ii) Revenue Department to explore Gram Sabha Land in place of private land.
(iii) DUSIB to handover land to DJB immediately and payment issue will be resolved as per approval of DUSIB subsequently.
(iv) Police Land matter will be taken up with Commissioner Police during coming meeting on Monday.

2. **DJB shall construct 10 MGD STP to trap the remaining flow in the Delhi Gate Drain within 12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023 (Order Para No. 3.2.1**

DO letter to MoHUA be sent for allocation of land expeditiously **(Action : DPCC)**

3. **Physical Inspection of non-recorded Sub Drains of 18 Major Drains by Drain owning agencies: PWD, MCD, DDA, IFCD, DSIIDC etc. (Order Para No. 3.2.2 (iv)):**

It was informed that inspection has been completed by I&FCD and 138 unrecorded outlets (Private Pipes) found discharging into Najafgarh drain (63 Nos), Supplementary drain (71 Nos) & Shahdara drain (63 Nos). Chief Secretary directed that a joint inspection by I&FCD and DJB to be carried out in the next one week and submit drain-wise feasible solutions in regard to actions to be taken. A template may also be prepared and Revenue Department may be asked to inspect and submit the report with photographs in a week. **(Action :DJB and I&FCD)**

4. **Performance Audit of completely trapped 11 major drains and all sub-drains :**

4. a DJB to undertake the Performance Audit of completely trapped 11 major drains and all sub-drains through an independent agency: **(Order Para No. 3.2.3)**:

DJB informed that cost of audit is more than 50 lakhs therefore case has been sent to Chairman, DJB for approval. Chief Secretary directed to empower organizations involved in Yamuna Action Plan through enhanced financial powers at various levels for smooth flow of work.

(Action : DJB)

4.b. A multidisciplinary team of DJB,MCD,I & FCD to undertake internal audit**(Order Para No.3.2.3)** :

The proposal of multi-disciplinary teams may be dropped and audit shall be done by a 3rd party already been engaged for performance audit.

5. **Septage Management Regulations 2018: A Committee under chairmanship of Div. Comm, Rev. Dept and consisting of CEO, DJB, Comm. MCD as member and Secy. UD as member cum-convenor, to revisit the Delhi Water Board Septage Management Regulations 2018 to make them more effective & enforceable.": (Order Para No. 3.5):**

The Committee has finalized the report, which needs to be taken forward by Secretary, (UD).

(Action: Secretary,UD)

Divisional Commissioner suggested that powers of imposing Environmental Compensation in view of NGT matters may be delegated to DJB by DPCC. DPCC may also utilize power of imposing Environmental Compensation on defaulters.

6. **Resolution of Land Issues**:

DDA informed that progress has been updated on e-Samiksha. Only 8-9 land related issues remains unresolved whose coordinates may be analyzed by DPCC with the help of GSDL.

(Action: DPCC)

7. **Company of Territorial Army to be provided by NMCG : (Order Para No 4.3)**:

One platoon is stationed in Delhi. Accommodation for remaining platoons is yet to be allocated. Pagoda tents of DUSIB may be explored by I&FCD for Territorial Army.

(Action : I&FCD)

8. **Development of Bio-diversity Park by NMCG: "DDA to identify and allot a piece of land at River Yamuna Flood Plains to NMCG for development of a bio-diversity park by NMCG."(Order Para No. 4.4)**:

DDA informed that NMCG is requesting for Ghat instead of Biodiversity Park, which is available on Asita East. DDA shall communicate the same clearly to NMCG.

(Action :DDA)

Regarding Action Points with timeline of March, 2023, DJB informed that all works are in progress and will be completed within the timelines.

Regarding development of web page by DPCC for Rejuvenation of River Yamuna, Chief Secretary desired to modify the design to make it more appealing.

(Action : DPCC)

The meeting ended with a vote of thanks to the Chair.

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ATTENDANCE SHEET

Sub: Review Meeting headed by Chief Secretary, GNCTD on Yamuna Action Plan

Date: 10.03.2023 **Time: 2:00 PM**

S. No.	Name of Officer	Designation & Department	Telephone/ Mobile No.	Signature
1	ASHWANI KUMAR	CE (DDA)	9873603684	
2	S S Garg	CE, PWD	9971538585	
3	Jaypchandra	SS EE		
4	ANIL KR SINGH	Pr Sec. & EA	9999457333	
5	Ashwani Kumar	Dy Com	8700652303	
6	Manish Gupta	HES(IAS)		
7	Gyanesh Bhardwaj	Commissioner - MCD		
8	Ajay Gupta	Member Secy, JPB	9650291027	
9	Garima Gupta	CEO DUSIB	9717 945001	

ATTENDANCE SHEET

Sub: Review Meeting headed by Chief Secretary, GNCTD on Yamuna Action Plan

Date: 10.03.2023 **Time: 2:00 PM**

S. No.	Name of Officer	Designation & Department	Telephone/ Mobile No.	Signature
10	Sanjeev Mittal	MD DSIIDC	9650072233	
11	Sunil Tyagi	E-in-C DSIIDC	9717788005	
12	Manees Rastogi	CE/MCD	9717788014	
13	D S Khatri	~~Consultant~~ (S)	7351111614	

BY SPEED POST/ EMAIL
URGENT / NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/4423-4442 **Dated: 10.11.2020**

Sub : Minutes of the 2nd Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 3:00 PM on 22.10.2020.

Please find enclosed here with Minutes of the 2nd Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 3:00 PM on 22.10.2020 in compliance to the directions of the Hon'ble National Green Tribunal dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

All the Departments/Agencies are required to take urgent necessary action as mentioned in said Minutes and send their Action Taken Report to DPCC at Email : dpcc.wmc2@gmail.com and also send the hard copy of the Action Taken Report to DPCC by 16.11.2020.

(D. K. Singh)
Sr. Env. Engineer (WMC – II)

Enclosure: As Above

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Additional Chief Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.
3. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
4. The Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
5. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-01.
6. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi – 110002.
7. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
8. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092

Contd.....2

9. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005
11. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
12. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
13. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
14. The Secretary - Cum -Commissioner, Development Department, Govt. of NCT of Delhi 5/9, Under Hills Road, Delhi-110054
15. The Principal Chief Conservator of Forest, Forest Department, Govt. of NCT of Delhi, A Block, Vikas Bhawan, I.P.Estate, Delhi-110002.
16. Director (Environment), Govt. of NCT of Delhi,

Copy for information to:

1. The Member Secretary, DPCC
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
3. PA to Additional Chief Secretary (Environment), 7th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
4. PA to Principal Secretary (Environment) Cum Chairman, DPCC .

(D. K. Singh)
Sr. Env. Engineer (WMC – II)

Minutes of the Meeting of Chief Secretary, Delhi, held at 3:00 PM on 22.10.2020 through Video Conferencing to Monitor/Review the Progress in respect of Action Points / Projects of RRC Action Plan w.r.t Orders of Hon'ble NGT Dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

Officers from various Organizations including Urban Development Deptt. GNCTD, Delhi Development Authority, Delhi Jal Board, DSIIDC, Irrigation and Flood Control Department, Local Bodies, Environment Deptt., DPCC and other Departments attended the meeting.

Pr. Secretary (Env.) - cum - Chairman, DPCC informed that as per the directions of the Hon'ble NGT vide orders Dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" Chief Secretary is to regularly monitor the progress of Action Points / Projects of RRC Action Plan.

Chief Secretary, welcomed the participants and invited the representatives of various Departments / Organizations to inform regarding progress of their projects related to control of pollution in River Yamuna and other action points as mentioned in the RRC Action Plan.

Chief Executive Officer of Delhi Jal Board briefed about the progress / action taken, timelines and constraint etc. in respect of various projects of Sewage Treatment Plants which are under construction, under rehabilitation and about Interceptor Sewer Project etc. and briefed below:

- **Interceptor Sewer Project (ISP) (242 MGD)** (97% work completed) :

  For trapping of 108 Sub Drains out falling into Najafgarh, Supplementary & Shahdara drains by Laying of Interceptor Sewer along these drains and treatment in the nearby STPs)

  - Revised Timeline for Completion – By 31.12.2020 (Earlier Timeline was 31.03.2020 / 31.08.2020)
  - Provision made for trapping – 226.3 MGD
  - Provision for remaining trapping to be made – 15.86 MGD (by December, 2020)
  - Present Treatment from ISP – 158.72 MGD
  - Treatment from ISP by December, 2020 – 170 MGD
  - Entire flow of 242.16 MGD shall be trapped and treated by December, 2022 after construction/ rehabilitation of Coronation Pillar & Rithala and Kondli STP.
  - The funds allocated for ISP has been exhausted and DJB is trying to complete the project by diverting the funds from its other heads.

- **Trapping of Partially /Untrapped Drains** – Out of 18 drains 13 drains already trapped.

  Trapping of big drains Najafgarh and Shahdara is not possible and these drains are covered under ISP. For rest of the 3 drains it is proposed to construct Individual STPs at the outfall of Mori Gate and Barapullah drain. In case of 3rd drain i.e. Maharani Bagh drain, it has been partially trapped to the extent of 9 -10 MLD flow & balance 15 MLD flow will be trapped in the Batla House Sewerage System by 30.04.2022.

- **Rehabilitation /Upgradation of STPs (279 MGD) Capacity (for BOD 10mg/l & TSS10mg/l)** shall be completed by December, 2021 in case of STPs at Kondli Ph-I & III, Yamuna Vihar Ph-II by March, 2022, Kondli Ph-II by December, 2022 and Rithala Ph-I by December, 2022.
- **Construction of New STPs** at Coronation Pillar (70 MGD) will be completed by June, 2021 & Okhla (124 MGD) by December, 2022.
- **Up-gradation of Balance 16 STPs of DJB (348 MGD)** (with Parameters BOD - 10mg/l & TSS-10mg/l including Bio-nutrient & Pathogen Removal & Sludge Management) is also proposed however there is fund requirement of about Rs. 3,000 Crores. The completion period for up-gradation of STPs is 3 to 4 years from the date of availability of funds. DJB is trying to arrange funds for these STPs.
- **Status of providing Sewerage Network in Unsewered Areas in Delhi**
  In Delhi, about 78% of population is already connected to sewerage network. Sewer lines have been laid and notified in 561 colonies and the work is in progress in 470 colonies. In 652 colonies, sewer network is yet to be laid @ Rs. 3 to 4 Crores per Colony. All unsewered colonies are expected to be sewered by March, 2023.

- **Decentralized Sewage Treatment Plants (DSTPs) [156 MGD]**

  56 DSTPs are proposed to be constructed by DJB in Najafgarh Drainage Zone and at Narela, Okhla, Outer South Delhi, Kanjhawala, Bawana, Shahdara Zone. At 73 locations pumping stations are required to be constructed out of which land at 23 locations falls under the jurisdiction of Revenue Department and at 39 locations falls under the jurisdiction of DDA. DJB is trying to get the land from these Departments and also trying to arrange funds for these DSTPs.

- **In-situ Bioremediation / Phytoremediation of sewage in drains of Delhi –**
  Integrated Drain Management Cell (IDMC) headed by Chief Secy, Delhi has been constituted vide order dated **17.03.2020** for remediation and management of all drains of Delhi. Regular meetings of IDMC are held and matter is being pursued with Drain Owning Agencies (DOAs).

- **Rejuvenation of Water Bodies :**

  DJB has taken the work of rejuvenation of water bodies in Delhi including the water bodies of other agencies like DDA etc. & matter is under process and at various stages.

- **Creation of Water Bodies / Reservoirs in Flood Plain of River Yamuna between Palla to Wazirabad :**
  It was informed by DJB that temporary storage pond has been created at Palla by Irrigation Flood Control Department and the Pilot Project is to continue for another 2 years.

Additional Chief Secretary, Urban Development Department, GNCTD informed that regarding funding of various projects of Delhi Jal Board & the required formalities and source of funding the matter may be discussed by DJB with UD Department, GNCTD. NCR Planning Board may also be approached in this regard.

Member Secretary of Wetland Authority for Delhi, briefed about the action taken / being taken in compliance orders of Hon'ble NGT dated 25.02.2020 and subsequent orders in Original Application No. 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors. regarding Identification, Protection & Restoration of Water Bodies and informed that detailed information / Action plan in respect of water bodies under the jurisdiction of DDA is yet to be provided by DDA.

Sh. S.S. Garg, Chief Engineer, DDA, present in the meeting was asked to brief about action taken / being taken in respect of Water Bodies under the jurisdiction of DDA. It was informed that he is not the concerned person and not dealing with the said matter. The Chief Secretary directed that action plans of all water bodies under the jurisdiction of DDA should reach the office of Chief Secretary within a week.

Additional Chief Secretary (Environment & Forest) GNCTD, suggested that concerned persons from DDA should attend meetings in future and all such issues including land allotment for various projects of STPs etc. should be compiled and taken up with DDA in the coming meeting of Hon'ble Lt. Governor, Delhi.

After discussions following directions were given by Chief Secretary:

(i) All the concerned Departments / Agencies (DDA, Municipal Corporations / Local Bodies etc.) having water bodies under their jurisdiction shall submit their Action Plan for Protection and Restoration of Water Bodies to the Wetland Authority for Delhi urgently. DDA shall submit its Action Plans for Protection and Restoration of all the Water Bodies under its jurisdiction to the Chief Secretary, Delhi, within one week.

(ii) Delhi Jal Board shall compile its requirement of land for various Projects / STPs including Decentralized STPs and take up the matter with DDA & the issue to be also discussed in the coming meeting of Hon'ble Lt. Governor for resolving the issue of land allotment by DDA to DJB.

(iii) Urban Development Department, GNCTD to also prepare a compiled list of all the issues including required land allotment by DDA for various projects for discussion in the coming meeting of Hon'ble Lt. Governor.

(iv) All the concerned Departments / Authorities shall take necessary action for completion of their Projects / Action Points within the timeline as mentioned in the Action Plan for Rejuvenation of River Yamuna in Delhi, submitted to CPCB and provide updated Information & Monthly Progress Report in the Revised Format of NMCG by 10th of every month.

Meeting ended with a vote of thanks to the Chair.

BY SPEED POST/ EMAIL
URGENT / NGT MATTER

562

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/4936-4957 **Dated: 08.01.2021**

Sub : Minutes of the 3rd Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 3:00 PM on 24.12.2020.

Please find enclosed here with Minutes of the 3rd Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 3:00 PM on 24.12.2020 in compliance to the directions of the Hon'ble National Green Tribunal dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

All the Departments/Agencies are required to take urgent necessary action as mentioned in said Minutes and send their Action Taken Report to DPCC at Email : dpcc.wmc2@gmail.com and also send the hard copy of the Action Taken Report to DPCC by 20.01.2021.

(D. K. Singh)
Addl. Director (WMC – II)

Enclosure: As Above

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-01.
3. The Additional Chief Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.
4. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
5. The Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
6. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi – 110002.
7. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
8. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092

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9. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005
11. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
12. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
13. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
14. The Secretary - Cum -Commissioner, Development Department, Govt. of NCT of Delhi 5/9, Under Hills Road, Delhi-110054
15. The Principal Chief Conservator of Forest, Forest Department, Govt. of NCT of Delhi, A Block, Vikas Bhawan, I.P.Estate, Delhi-110002.
16. Concerned District Magistrates
17. Member Secretary, Wetland Authority for Delhi, 6th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
18. Director (Environment), Govt. of NCT of Delhi,

Copy for information to:

1. The Member Secretary, DPCC
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
3. PA to Additional Chief Secretary (Environment), 7th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
4. PA to Principal Secretary (Environment) Cum Chairman, DPCC .

(D. K. Singh)
Addl. Director (WMC – II)

Minutes of the Meeting of Chief Secretary, Delhi, held at 3:00 PM on 24.12.2020 through Video Conferencing to Monitor/Review the Progress in respect of Action Points / Projects of RRC Action Plan w.r.t Orders of Hon'ble NGT Dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

The meeting was taken by Addl. Chief Secretary (Env. & Forest) on behalf of Chief Secretary, GNCTD.

Officers from various Organizations including Urban Development Deptt. GNCTD, Delhi Development Authority, Delhi Jal Board, DSIIDC, Irrigation and Flood Control Department, Local Bodies, Environment Deptt., DPCC and other Departments attended the meeting.

Addl. Chief Secretary, welcomed the participants and asked all the concerned Departments DJB, DDA, DSIIDC etc. to take the issues related to control of Pollution in River Yamuna seriously for completion of the projects in time. Representatives of various Departments / Organizations were invited to inform regarding progress of their projects.

Pr. Secretary (Env.) - cum - Chairman, DPCC briefed about the issues for review in the meeting.

Chief Executive Officer of Delhi Jal Board informed that estimated sewage generation in Delhi is 720 MGD and there are 35 operational STPs with installed capacity of 597 MGD. Presently about 535 MGD sewage is being treated. In peak season / rainy season capacity utilization increases however capacity utilization of 100% never happens. 78% of the area of Delhi is covered by sewerage system. All the Sewage generated in Delhi shall be treated by December, 2020 by providing 707 MGD capacity of STPs. CEO, DJB also briefed about the progress / action taken, timelines and constraint etc. in respect of various projects of Sewage Treatment Plants which are under construction, under rehabilitation and about Interceptor Sewer Project etc. and briefed below:

- **Interceptor Sewer Project (ISP) (242 MGD) :**

  For trapping of 108 Sub Drains out falling into Najafgarh, Supplementary & Shahdara drains by Laying of Interceptor Sewer along these drains and treatment in the nearby STPs). It was informed that provision has been made for Interception of 226.3 MGD of sewage, project is near completion and scheduled to be completed by December, 2020. Treatment from ISP by December, 2020 will be 170 MGD. Entire flow of 242.16 MGD shall be trapped and treated by December, 2022 after construction/ rehabilitation of Coronation Pillar & Rithala and Kondli STP.

- **Trapping of Partially /Untrapped Drains** – Out of 18 drains 13 drains already trapped.

  Trapping of big drains Najafgarh and Shahdara is not possible and these drains are covered under ISP. For rest of the 3 drains it is proposed to construct Individual STPs at the outfall of Mori Gate and Barapullah drain. In case of 3rd drain i.e. Maharani Bagh drain, it has been partially trapped to the extent of 9 -10 MLD flow & balance 15 MLD flow will be trapped in the Batla House Sewerage System by 30.04.2022.

- **Rehabilitation /Upgradation of STPs (279 MGD) Capacity (for BOD 10mg/l & TSS10mg/l)** shall be completed by December, 2021 in case of STPs at Kondli Ph-I & III, Yamuna Vihar Ph-II by March, 2022, Kondli Ph-II by December, 2022 and Rithala Ph-I by December, 2022.

- **Construction of New STPs** at Coronation Pillar (70 MGD) will be completed by June, 2021 & Okhla (124 MGD) by December, 2022.

  It was also informed that some projects are being delayed due to delay in getting tree cutting permission from the Forest Department, GNCTD. Addl. Chief Secretary (Env. & Forest) directed DJB to pursue the matter with the office of Hon'ble Environment Minister.

- **Up-gradation of Balance 16 STPs of DJB (348 MGD)** (with Parameters BOD - 10mg/l & TSS-10mg/l including Bio-nutrient & Pathogen Removal & Sludge Management) is also proposed however there is

fund requirement of about Rs. 3,000 Crores. The completion period for up-gradation of STPs is 3 to 4 years from the date of availability of funds. DJB is trying to arrange funds for these STPs.

- **Status of providing Sewerage Network in Unsewered Areas in Delhi**
  In Delhi, about 78% of population is already connected to sewerage network. Sewer lines have been laid and notified in 561 colonies and the work is in progress in 595 colonies. In 512 colonies, sewer network is yet to be laid @ Rs. 3 to 4 Crores per Colony. All unsewered colonies are expected to be sewered by December, 2024.

- **Decentralized Sewage Treatment Plants (DSTPs) [156 MGD]**
  56 DSTPs are proposed to be constructed by DJB in Najafgarh Drainage Zone and at Narela, Okhla, Outer South Delhi, Kanjhawala, Bawana, Shahdara Zone. At 73 locations pumping stations are required to be constructed out of which land at 23 locations falls under the jurisdiction of Revenue Department and at 39 locations falls under the jurisdiction of DDA. DJB is trying to get the land from these Departments and also trying to arrange funds for these DSTPs.

  Regarding proposals received from DJB, representative of DDA (Director Planning) informed that DDA has received proposals in respect of 42 DSTPs. In 15 cases land is not with DDA. In 21 cases Khasra No. Details not provided / not complete. Started process in 10 cases.

  Addl. Chief Secretary (Env. & Forest) directed that Joint Inspection of the 6 sites be carried out within a week by Nodal Officers of DJB [Sh. M.C. Ram (SE)], Delhi Development Authority [Sh. Ambrish (Director, LM)] & Revenue Deptt. [Sh. Meena (DC, HQ)].

- **Faecal Sludge Management:**
  It was informed by CEO, DJB that septage management regulations have been notified by the Urban Development Department, GNCTD on 12.11.2018 and UD Deptt has also issued orders in March, 2020 for compliance of the said notification by all concerned departments (Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations). It was also informed that about 6 to 7 Lakh Litre of Septage is being collected on Daily basis and 208 Vehicles have been authorized by DJB for collection of Septage. 100 More Tankers are proposed to be authorized for collection and transportation of the septage to the SPS/ STPs.

  Addl. Chief Secretary directed to expedite the collection and treatment of septage from the unsewered areas. Concerned District Magistrates to enforce Septage Management Regulations and to take necessary action against the violators. One District Magistrate to be made nodal officer for enforcement of Septage Management Regulations and sending the compiled Action Taken Report of Revenue Deptt. to UD Deptt.and DPCC regularly.

- **In-situ Bioremediation / Phytoremediation of sewage in drains of Delhi –**
  Integrated Drain Management Cell (IDMC) headed by Chief Secy, Delhi has been constituted vide order dated **17.03.2020** for remediation and management of all drains of Delhi. Regular meetings of IDMC are held and matter is being pursued with Drain Owning Agencies (DOAs).

- **Rejuvenation of Water Bodies :**

  Member Secretary of Wetland Authority for Delhi informed that there are 16 land owning agencies which are having water bodies in their areas and DDA has 80% of the water bodies in Delhi. He also briefed about the action taken / being taken in compliance orders of Hon'ble NGT dated 25.02.2020 and subsequent orders in Original Application No. 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors. regarding Identification, Protection & Restoration of Water Bodies and informed that detailed information / Action plan with timeline is yet to be provided by DDA.

  Sh. Ravi Kant, Chief Engineer, DDA, present in the meeting was asked to brief about action taken / being taken in respect of Water Bodies under the jurisdiction of DDA. It was informed by him that he is dealing with 10 projects of DDA on the Yamuna River Flood Plain however not the concerned person for the Water Bodies. The Addl. Chief Secretary shown his displeasure since in the last meeting also, held on 22.10.2020 the concerned official of DDA dealing with the matters related to water bodies was not present. It was decided that DO letter shall be issued by DPGS to Vice Chairman, DDA with copy to Addl. Chief Secretary (Env. & Forest).

- **Upgradation of CETPs:**
  Sh. Mukesh Gupta, Chief Engineer, DSIIDC and Dr. Raman Sharma of NEERI briefed about the status of study by NEERI regarding up-gradation of 13 CETPs.

- NEERI submitted the report "Preliminary Assessment of the Existing 13 CETPs in Delhi" on 13.11.2020. This report contains the status of [illegible]s, water quality status of 13 CETPs and the way forward.
- NEERI team again carried out a detailed survey/inspection of the Wazirpur Industrial Area w.r.t. drains in the Wazirpur Industrial Area on 10.11.2020. During this survey, only basic water quality parameters that can be measured on site and flow estimation were carried out. Report is being prepared.
- NEERI team again carried out the thorough physical survey of the Mangolpuri CETP on 13.11.2020.

- **Utilization of Treated Waste Water:**

It was informed by CEO, DJB that treated water from STPs is available free of cost at the various STPs and about 20% (90 MGD) of the treated waste water from STPs is being utilized for various purposes e.g. Horticulture, Irrigation, DTC Depot etc. DJB has also prepared a plan to use the 70 MGD of treated STP water by discharging at Palla to Increase the water supply. It was also informed that Action Plan for use of treated waste water form STPs has been prepared by Delhi Jal Board and submitted to CPCB in compliance of the Orders of Hon'ble NGT dated 21.05.2020 & 21.09.2020 in OA No. 148/2016 in the matter of Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.

As per the orders of the Hon'ble NGT, treated water from STPs is to be used in the parks of various Departments within 5 Km of the STPs.

Representative of SDMC (Sh. Dinesh Yadav, Chief Engineer) informed that they are using treated water from STP however quantity could not be clearly informed. They are having 6822 Parks in their area and 66 Borewells in the parks have been closed. Scheme of Rs. 75 Crore has been prepared for use of 3 MLD treated waste water and submitted for approval. Representative of North DMC (Sh. Naurang Singh, Chief Engineer) informed that they are using treated water from STPs through the tankers in their 401 parks and about 1 MLD of treated STP water is being used. They are having about 6000 Parks in their area and Action Plan for use of treated STP water has been prepared however yet to be sanctioned. Representative of EDMC also informed about use of treated STP water from Kondli & Yamuna Vihar STPs in their parks. It was also informed that they are having about 2000 parks. DPGS to inspect some of EDMC parks regarding use of treated water from STPs. EDMC to assess requirement of treated water from STPs in their parks.

Addl. Chief Secretary (Env. & Forest) desired that at least 60 to 70 % of the treated water from STPs should be used by the various Departments and concerted efforts should be made by DJB in this regard.

After discussions following directions were given by Addl. Chief Secretary:

(i) All the concerned Departments / Agencies (DJB, DDA, Municipal Corporations / Local Bodies, DSIIDC etc.) shall submit their information provided during the meeting in writing to DPCC at the earliest.

(ii) DJB to pursue the matter with the office of Hon'ble Environment Minister regarding tree cutting permission for its Projects (Rehabilitation & upgradation of Rithala Phase-II, STP and construction of 124 MGD STP at Okhla).

(iii) Joint Inspection of the sites be carried out within a week by Nodal Officers of DJB, DDA & Revenue Deptt.

(iv) To expedite the collection and treatment of septage from the unsewered areas and for necessary action against the violators by concerned DMs / Municipal Corporations.

(v) DO letter shall be issued by Wetland Authority for Delhi to Vice Chairman, DDA with copy to Addl. Chief Secretary (Env. & Forest) regarding submission of Action Plan for Protection and Restoration of Water Bodies to the Wetland Authority for Delhi urgently.

(vi) All the concerned Departments (Municipal Corporations / Local Bodies / DDA / PWD/ DSIIDC /DJB etc.) shall maximize the use of treated water from STPs and submit their Action Plan to DJB in this regard. DJB shall also make concerted efforts for maximum utilization of treated water from its STPs.

(vii) All the concerned Departments / Authorities shall take necessary action for completion of their Projects / Action Points within the timeline as mentioned in the Action Plan for Rejuvenation of River Yamuna in Delhi, submitted to CPCB and provide updated Information & Monthly Progress Report in the Revised Format of NMCG by 10th of every month.

Meeting ended with a vote of thanks to the Chair.

BY SPEED POST/ EMAIL
URGENT / NGT MATTER

567

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/5530-5551 **Dated: 23.02.2021**

Sub : Minutes of the 4th Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 4:00 PM on 09.02.2021.

Please find enclosed here with Minutes of the 4th Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at **4:00 PM on 09.02.2021** in compliance to the directions of the Hon'ble National Green Tribunal dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

All the Departments/Agencies are required to take urgent necessary action as mentioned in said Minutes and send their Action Taken Report to DPCC at Email : dpcc.wmc2@gmail.com and also send the hard copy of the **Action Taken Report to DPCC by 01.03.2021.**

Next meeting of the Chief Secretary, GNCTD on the aforementioned matter is scheduled to be held at 3:00 PM on 05.03.2021 through Video Conferencing. VC Id, Password and link for the meeting on 05.03.2021 will be communicated soon.

(D. K. Singh)
Incharge, WMC – II
DPCC

Enclosure: As Above

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-01.
3. The Additional Chief Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.
4. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
5. The Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
6. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi – 110002.
7. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002

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8. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
9. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005
11. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
12. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
13. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
14. The Secretary - Cum -Commissioner, Development Department, Govt. of NCT of Delhi 5/9, Under Hills Road, Delhi-110054
15. The Principal Chief Conservator of Forest, Forest Department, Govt. of NCT of Delhi, A Block, Vikas Bhawan, I.P.Estate, Delhi-110002.
16. Concerned District Magistrates (11 Revenue Districts of Delhi)
17. Member Secretary, Wetland Authority for Delhi, 6th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
18. Director (Environment), Govt. of NCT of Delhi,

Copy for information to:

1. The Member Secretary, DPCC
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
3. PA to Additional Chief Secretary (Environment), 7th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
4. PA to Principal Secretary (Environment) Cum Chairman, DPCC.

(D. K. Singh)
Incharge, WMC – II
DPCC

Minutes of the 4th Meeting of Chief Secretary, Delhi held at 4:00 PM on 09.02.2021 through Video Conferencing to Monitor/Review the Progress in respect of Action Points / Projects of RRC Action Plan w.r.t Orders of Hon'ble NGT Dated 06.12.2019, 29.06.2020 & 21.09.2020 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

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Officers from various Organizations including Delhi Jal Board, Delhi Development Authority, DSIIDC, Irrigation and Flood Control Department, Local Bodies, Environment Deptt., DPCC and other Departments attended the meeting.

Chief Secretary, welcomed the participants Addl. Chief Secretary (Env. & Forest) briefed about the meeting and asked the representatives of DPCC to make presentation on the various Action Points / Projects related to control of Pollution in river Yamuna.

Member Secretary, DPCC made a Power Point Presentation on various Action Points / Projects related to control of Pollution in river Yamuna for reviewing the progress including Action Taken Report w.r.t. previous meeting held on 24.12.2020.

1. Action Taken Report w.r.t. previous meeting held on 24.12.2020:

Action Taken Report w.r.t. previous meeting held on 24.12.2020 was briefed.

It was informed that Out of 6 Projects of Delhi Jal Board, Tree cutting permission has been granted in respect of 5 projects. In respect of remaining one project i.e. rehabilitation of STPs at Kondli, Forest Department has found the identified sites for proposed compensatory plantation/ transplantation unsuitable and DJB has been asked to submit revised proposal which is awaited. Member (Drainage), DJB informed that the Rehabilitation of STPs at Kondli is to be started in October, 2021 and they have requested DDA vide letter 11.01.2021 to give consent for plantation of additional tress on their land.

Chief Secretary directed DJB to explore the space/land available with DDA and submit the revised proposal to forest department within 10 days clearly indicating about the availability of Land for compensatory plantation/ transplantation. (Action by : Delhi Jal Board)

Regarding expediting the collection and treatment of septage from the unsewered areas it was informed that the matter is in progress and some of the DMs have started taking action against the violators. Chief Secretary directed that DMs need to take more initiative in this regard.

It was informed that DO letter was issued by Wetland Authority for Delhi to DDA for nodal officer. Representative of DDA Sh. Ravikant, Chief Engineer informed that Sh. Ravinder Kumar is the nodal officer from DDA for the matters related to Wetland Authority for Delhi.

It was informed that Action Plan regarding use of treated water from STPs is yet to be submitted by Municipal Corporations / Local Bodies / DDA / PWD etc. to DJB. Chief Engineer, EDMC informed that they are taking treated STP water and using the same in their parks.

Various Action Points /Projects related to control of pollution in river Yamuna were reviewed and given below :

2. <u>Sewage Management – STPs , Septage and Drains</u>

A. Sewage Treatment

It was informed that gap between capacity and treatment of sewage is 62 MGD (10.3 % Gap), gap between sewage generation & installed capacity is 123 MGD (17 % Gap) and gap between sewage generation & treatment is 185 MGD (25.7 % Gap). Deadline for 4 proposed projects [New 70 MGD Coronation Pillar STP, New 124 MGD Okhla STP, 45 MGD STPs at Kondli Ph-I, II & III (under rehabilitation) and 40 MGD STP at Rithala Ph-I(under rehabilitation)] is 31.12.2022. Deadline for Interceptor Sewer Project has been extended from 31.12.2020 to 31.03.2021.

Chief Secretary inquired about the change in estimated quantum of sewage generation due to increase in population of Delhi. It was informed by Member Drainage, DJB that presently DJB is supplying 935 MGD of water in Delhi and estimated quantum of sewage generation is 744 MGD. It was informed that STPs at Narela, Ghitorni & Rohini are underutilized due to less sewage generation and lesser population in the area. It was also informed that after completion of the proposed projects, total capacity will be 707 MGD by December, 2022 and STPs are capable to handle 5% overload (5% above the designed capacity of STPs).

Chief Secretary directed DJB to compare the data regarding estimation of quantum of sewage generation, capacity of STPs and treatment with the 4-5 Mega/Metropolitan Cities in India.

(Action by : Delhi Jal Board)

B. STPs: Non Compliance of Prescribed Standards

It was informed that out of 35 operational STPs, 8 STPs are designed for new Prescribed Standards of BOD/TSS : 10/10 mg/l. Rest of STPs are designed for Standards of BOD/TSS : 30/50 mg/l, 20/30 mg/l etc. 12 STPs are being upgraded for new Prescribed Standards of BOD/TSS : 10/10 mg/l. Upgradation of 16 STPs are also proposed for which budget is being sought from the Govt.

Out of 35 existing operational STPs, 11 STPs were found complying with prescribed standards of BOD/TSS : 10/10 mg/l by DPCC , 22 STPs were found not complying with prescribed standards in the month of December, 2020 and in case of 2 STPs at Ghitorni and Okhla Ph-III samples could not be taken.

Member Drainage, DJB informed that they are able to meet the designed standards in respect of old STPs however, taking action so as to improve the performance of STP by aeration in the Primary Settling Tanks and other measures. It was also informed that for rehabilitation of 12 STPs contracts have already been given and timeline for completion of the work is 31.12.2022. Estimated cost for rehabilitation of remaining 16 STPs is 2721 Crores for which budget is being sought from the Govt.

Chief Secretary directed DJB to compare the performance of STPs in Delhi w.r.t. prescribed standards with the 4-5 Mega/Metropolitan Cities in India. (Action by : Delhi Jal Board)

C. Trapping of Major Drains

It was informed that 5 out of 18 major drains out falling into river Yamuna are not trapped fully. Two major drains (i.e. Najafgarh and Shahadra) are included in Interceptor Sewer Project and timeline for completion of the project has now been extended from 31.12.2020 to 31.03.2021. In case of remaining 3 drains it was informed that individual STPs are proposed at the mouth of Mori Gate and Barapullah drains however land is yet to be allotted by DDA. Third drain i.e Maharani Bagh drain it is partially trapped (9–10 MLD) in C.V Raman Marg Trunk Sewer. Target to trap remaining 15 MLD of flow from this drain in the Batla House Sewerage System is 30.04.2022.

Chief Secretary directed DJB to make extra efforts by deploying additional staff by the contractor and ensuring timely completion of the Interceptor Sewer Project in the revised timeline of March, 2021 and trapping of remaining 15 MLD from Maharani Bagh drain by 30.04.2022. DDA to take urgent action for allotment of land at the mouth of Mori Gate and Barapullah drains.
(Action by : Delhi Jal Board)

D. Rehabilitation & Up-gradation of 16 STPs

It was informed that Upgradation of 16 STPs (348 MGD) for new Prescribed Standards of BOD/TSS: 10/10 mg/l are also proposed. Estimated cost for rehabilitation of these 16 STPs is 2721 Crores for which budget is being sought from the Govt. Consultancy have been awarded in respect of 4 STPs and timeline for completion is 3-4 Years after availability of funds.

E. Progress in New Construction Projects of STPs

It was informed that construction of new STPs are in progress at Coronation Pillar (70 MGD Capacity) and Okhla (124 MGD Capacity). Revised timeline for completion of Coronation Pillar STP is June, 2021 and Okhla STP by December, 2022.

Chief Secretary directed that atleast 50% of the capacity of STP at Coronation Pillar be made operation and utilized by 31.03.2021 and 100% by June, 2021. (Action by : Delhi Jal Board)

F. 56 Decentralized Sewage Treatment Plants (DSTPs)

It was informed that Joint Inspection of sites for DSTPs has been carried out by a team of Nodal officers of DJB, DDA & Revenue Deptt. After the inspection, DJB has requested DDA to provide land at 39 sites for construction of 32 DSTPs & 7 SPS however land is yet to be allotted by DDA. After discussion Chief Secretary directed that DDA to expedite the matter and Revenue Deptt., GNCTD to also look into the matter and expedite for allotment of Gram Sabha land for construction of DSTPs after checking the list.

G. Sewerage Network in Unsewered Areas

It was informed that out of 1799 unauthorised colonies, sewer line laid and notified in 561 colonies, work of sewer network in progress in 595 colonies, in 131 colonies NOC is awaited/ located in O Zone and in 512 colonies sewerage network is to be laid along with 56 Decentralized Sewage Treatment Plants. It was also informed that there is hardly any progress in the month of December, 2020 and January, 2021.

Chief Secretary directed DJB to submit schedule (month wise timelines) for completion of the work of providing sewerage network in unsewered/unauthorised colonies so that monitoring could be done.
(Action by : Delhi Jal Board)

H. Faecal Sludge Management

It was informed that collection and treatment of septage from the unsewered areas / house holds through Authorised Tankers is in progress however and some of the DMs have started taking action against the violators. Action Taken Report against violators by concerned DMs / Municipal Corporations is awaited.

Chief Secretary directed that District Magistrates to expedite action against the violators (Detection of illegal Tankers carrying septage and action against the Unauthorised Tanker owners found discharging septage into Drains/ Land) and perform their duties as per the provisions of "Delhi Water Board Septage Management Regulations 2018" notified by Urban Development Department, Govt. of NCT of Delhi on 12.11.2018. Action Taken by DMs shall be reviewed on weekly basis and detailed Action Taken Report of District Magistrates (DM wise) regarding action taken against the violators shall be provided by the Nodal DM (DC-HQ) to the Urban Development Department, GNCTD & DPCC on monthly basis.

[Action by :Revenue Department(DMs)]

I. In-situ Bioremediation/ Phytoremediation of Sewage in Drains

It was informed that Integrated Drain Management Cell (IDMC) has been constituted vide order dated 17.03.2020 for remediation and management of all drains of Delhi, Regular meetings of IDMC are held. EDMC & DCB have submitted their action plan and started implementation. NDMC is doing the bioremediation of Kushak Nala. SDMC and North DMC have asked IIT Delhi for pilot projects for some of their drains. I&FCD and DSIIDC have given study to CSIR NEERI for exploring possibilities of Bioremediation/ Phytoremediation of drains.

Representative of SDMC (Chief Engineer) informed that they have given study to IIT Delhi for Bio-remediation/ Phyto-remediation of Pushp Vihar drain (1.9 Km length) & estimated cost of the project is 2.14 Crores and the work will be starting in April, 2021. Representative of North DMC (Chief Engineer) informed that they have also given study to IIT Delhi for Bio- remediation/ Phyto-remediation of Qudesia Naala and the work is expected to be started by March, 2021. Representative of IFCD (Chief Engineer) informed that based on the earlier study reports of Consultants, Bio- remediation/ Phyto-remediation was not found feasible in the drains of IFCD (due to large drains/ more discharge, space constraint etc). IFCD has now given the study to NEERI for exploring the possibility of Bio- remediation/ Phyto-remediation in its drains. Representative of DSIIDC (Chief Engineer) informed that drain width of DSIIDC drains are less therefore Bio- remediation/ Phyto-remediation seems to be not feasible however, they have given study to NEERI for exploring the possibility of Bio- remediation/ Phyto-remediation in its drains. Representative of NEERI (Dr. Raman Sharma) informed that survey is to be done by NEERI thereafter report shall be submitted to DSIIDC.

Chief Secretary directed all the drain owning agencies to expedite the matter regarding preparation of action plan and execution of the work at the earliest. SDMC and North DMC to start the Bio-remediation/ Phyto-remediation of the identified drains by 15.03.2021.

(Action by : All Drain Owning Agencies)

3. <u>Rejuvenation of Water Bodies</u>

It was informed that receipt of brief documents on water bodies are awaited from DDA (774), Revenue Department (132), CPWD (4), North DMC (2), Delhi Wakf Board (1), DJB (6), DUSIB (1) and PWD (1). Representative of DDA Sh. Ravikant, Chief Engineer, present in the meeting informed that Sh. Ravinder Kumar is the nodal officer from DDA for the matters related to Wetland Authority for Delhi.

Chief Secretary directed to expedite the matter and submit the required documents to Wetland Authority for Delhi. **(Action by : Land Owning Agencies Having Water Bodies)**

4. <u>Protection of Flood Plain of River Yamuna and Prevention of Encroachment (DDA)</u>

It was informed that Demarcation of 1 in 25 years Flood Plains & Fixing up of Bollards and Fencing have been done. 125 Security guards engaged by DDA to stop illegal dumping. 81 CCTV cameras out of total 96 have been installed. 15 CCTV Cameras are to be installed at remaining locations. Out of 1026 Jhuggies/Chappar (Okhla, khijrabad & Jogabai) 600 have been removed by DDA. Rest of 426 Jhuggies/ Chappar are to be removed. Forest Department has planted 218 ha of land (2,67,523 tree saplings) on the 218 hectare of land handed over by DDA to Forest Deptt on the floodplains of river Yamuna.

Chief Secretary directed DDA to install remaining 15 CCTV cameras by 31.03.2021 and remove 426 Jhuggies/ Chappar by 31.03.2021. **(Action by :Delhi Development Authority)**

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5. Common Effluent Treatment Plants

A. Status of CETPs

It was informed that total installed capacity of all the 13 existing CETPs is 212.3 MLD. 52.78 MLD (24.8 % utilization) of waste water was treated in the month of December, 2020 by 13 CETPs. CETPs are under utilized since these were overdesigned and number of water polluting industries (Stainless Steel Pickling, Dyeing etc.) have been closed in the industrial areas. Online Monitoring System (OLMS) have been installed in all 13 CETPs and these are connected to the servers of CPCB and DPCC. Calibration of OLMS is being carried out by DPCC on quarterly basis. DPCC carries out monitoring of all the 13 CETPs on monthly basis and results are communicated to CETP Societies/ Operator of CETPs for taking rectification measures to meet the prescribed standards. Analysis reports are also placed on the website of DPCC.

B. CSIR NEERI Study – CETPs

It was informed that DSIIDC has engaged CSIR-NEERI vide letter dated 05.11.2019 for providing consultancy w.r.t various issues related to 13 CETPs including up gradation, retro fitting of CETPs and Management of hazardous sludge. Representative of NEERI (Dr. Raman Sharma) informed that the study was started last year and study in respect of Mangolpuri, Mayapuri and Naraina CETP is expected to be completed by 30.06.2021. Representative of DSIIDC (Chief Engineer) informed that in case of Wazirpur CETP, they have requested DJB to permit them to join the drain flowing through the Wazirpur Industrial Area to the conveyance/ sewerage system of the Wazirpur Industrial Area so that the waste water of the drain can be treated in the Wazirpur CETP.

Chief Secretary directed DSIIDC to ensure that there is no discharge of untreated or treated effluent into the open drains/storm water drains of the industrial areas and provide statistics regarding total quantum of effluent generation/ discharge from the various industrial areas in Delhi to DPCC.

NEERI to complete the studies of CETPs by 31.03.2021 and DJB to facilitate DSIIDC for joining the drain in Wazirpur Industrial Area with the conveyance system of the Wazirpur Industrial Area for treatment of the wastewater in the Wazirpur CETP. (Action by :DSIIDC / NEERI / DJB)

6. Utilisation of Treated Wastewater

It was informed that Action Plan for use of treated wastewater from STPs has been prepared by DJB and submitted to CPCB in compliance of Hon'ble NGT Orders in OA No. 148/2016. Out of 535 MGD of treated wastewater from STPs, only about 90 MGD is utilized for various purposes (Horticulture, Irrigation, DTC Depot etc.). All DMCs / PWD / DDA etc. are yet to submit their action plan on utilisation of treated water to DJB.
It was informed by DJB that treated water from STPs is available free of cost at the various STPs. As per the orders of the Hon'ble NGT, treated water from STPs is to be used in the parks of various Departments within 5 Km of the STPs.

Chief Secretary directed that time bound Action Plan for use of treated water from STPs (upto the maximum extent possible) shall be submitted by the concerned Departments / Authorities (Municipal Corporations / Local Bodies / DDA / PWD/ DSIIDC /DJB etc.) to DJB by 12th Feb, 2021.Concerned District Magistrates to also take necessary action for closure/ sealing of the borewells in the parks etc. used for horticulture purpose.

(Action by : DMCs/ Local Bodies / DDA / PWD/ DSIIDC /DJB etc. & DMs)

All the concerned Departments / Authorities shall take necessary action for completion of their Projects / Action Points within the timeline as mentioned in the Action Plan for Rejuvenation of River Yamuna in Delhi, submitted to CPCB and provide updated Information & Monthly Progress Report in the Revised Format of NMCG by 10th of every month.

Meeting ended with a vote of thanks to the Chair.

BY SPEED POST/ EMAIL
URGENT / NGT MATTER

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DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/6030-6051 **Dated: 16.06.2021**

Sub : Minutes of the 5th Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at 3:00 PM on 23.03.2021.

Please find enclosed here with Minutes of the 5th Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects of RRC Action Plan held through Video Conferencing at **3:00 PM on 23.03.2021** in compliance to the directions of the Hon'ble National Green Tribunal dated 06.12.2019, 29.06.2020, 21.09.2020 & 22.02.2021 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

All the Departments/Agencies are required to take urgent necessary action as mentioned in said Minutes and send the Action Taken Report to DPCC at Email: dpcc.wmc2@gmail.com and also send the hard copy of the **Action Taken Report to DPCC by 30.06.2021.**

(D. K. Singh)
SEE & Incharge (WMC – II)
DPCC

Enclosure: As Above

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-01.
3. The Additional Chief Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.
4. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
5. The Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
6. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi – 110002.
7. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
8. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092

Contd.....2

9. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010
10. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005
11. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
12. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
13. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
14. The Secretary - Cum -Commissioner, Development Department, Govt. of NCT of Delhi 5/9, Under Hills Road, Delhi-110054
15. The Principal Chief Conservator of Forest, Forest Department, Govt. of NCT of Delhi, A Block, Vikas Bhawan, I.P.Estate, Delhi-110002.
16. Concerned District Magistrates (11 Revenue Districts of Delhi)
17. Member Secretary, Wetland Authority for Delhi, 6th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
18. Director (Environment), Govt. of NCT of Delhi,

Copy for information to:

1. The Member Secretary, DPCC
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
3. PA to Additional Chief Secretary (Environment), 7th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
4. PA to Principal Secretary (Environment) Cum Chairman, DPCC.

(D. K. Singh)
SEE & Incharge (WMC – II)
DPCC

Minutes of the 5th Meeting of Chief Secretary, Delhi, held at 3:00 PM on 23.03.2021 through Video Conferencing to Monitor/Review the Progress in respect of Action Points / Projects of RRC Action Plan w.r.t Orders of Hon'ble NGT Dated 06.12.2019, 29.06.2020, 21.09.2020 & 22.02.2021 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB".

The meeting was taken by Addl. Chief Secretary (Env. & Forest) on behalf of Chief Secretary, GNCTD.

Officers from various Organizations including Delhi Jal Board, Delhi Development Authority, DSIIDC, Irrigation and Flood Control Department, Local Bodies, Environment Deptt., DPCC and other Departments attended the meeting.

Addl. Chief Secretary (Env. & Forest) welcomed the participants and asked the Member Secretary, DPCC to make a presentation for review of the progress in respect of Action Points / Projects related to control of Pollution in river Yamuna.

Member Secretary, DPCC, informed that in compliance to the orders of Hon'ble NGT, Monthly Progress Reports of Delhi are being sent to Ministry of Jal Shakti & CPCB regularly. Member Secretary, DPCC made a Power Point Presentation on various Action Points / Projects related to control of Pollution in river Yamuna for reviewing the progress including Action Taken Report w.r.t. previous meeting held on 09.02.2021 and the same is briefed below :

Action Taken Report w.r.t. Previous Meeting held on 09.02.2021 :

Action Taken Report w.r.t. previous meeting held on 09.02.2021 was briefed.

1. Rehabilitation of STPs :

It was informed that Out of 6 Projects of Delhi Jal Board. Tree cutting permission has been granted in respect of 5 projects. Regarding Tree cutting permission for remaining one project i.e. rehabilitation of STPs at Kondli, it was informed by the Member Drainage, DJB that revised proposal for grant of permission for cutting/ transplantation of 826 trees (initial proposal was for 1142 trees) is ready however they could not apply due to some problem in the portal of Forest Deptt. They will submit the revised proposal to Forest Deptt. soon for getting permission for cutting/ transplantation of trees.

After detailed deliberations, it was decided that DJB will expedite the matter and submit the revised proposal for Tree cutting permission to Forest Department within 2 weeks.

(Action by : Delhi Jal Board)

2. Sewage Management – STPs, Septage and Drains :

A. Sewage Treatment :

Regarding comparing the estimated data of quantum of sewage generation, capacity of STPs and treatment with the 4-5 Mega / Metropolitan Cities in India, it was informed by the Member Drainage, DJB, that they could compare the data of Delhi with Banglore only. Sewage generation in Delhi is 3273 MLD whereas in case of Banglore it is 730 MLD. Treatment capacity of STPs in Delhi is 2715 MLD (83 %) whereas in case of Banglore it is 488 MLD(66%). Percentage utilization of treatment capacity is 2432 MLD (89.6%) in Delhi and 440 MLD (90.2%) in Banglore. It was also informed that Mumbai, Chennai & Kolkatta are Coastal Cities and not comparable with Delhi. In case of Mumbai mostly treatment is upto primary level and disposal of the treated effluent is into sea.

It was decided that DJB will compare the data regarding estimation of quantum of sewage generation, capacity of STPs and treatment in Delhi with other major cities (Pune, Indore, Kolkatta Mumbai & Chennai) within 15 days.

(Action by : Delhi Jal Board)

B. STPs: Non Compliance of Prescribed Standards :

It was informed that as per the Analysis Reports of DPCC Water Laboratory, out of 35 Operational STPs of DJB only 8 were complying with the new prescribed standards of BOD / TSS : 10/10 mg/litre. 12 STPs designed for old standards are being upgraded for new prescribed standards and in respect of remaining 16 STPs budget of about Rs 2700 Crores has been sought from the Govt.

Regarding comparing the performance of STPs in Delhi w.r.t prescribed standards with 4 - 5 Mega /Metropolitan Cities in India, it was informed by the Member Drainage, DJB that Performance comparison could not be done since required Data / information in respect of other Mega /Metropolitan Cities in India is not available on CPCB website.

It was decided that DJB will compare the performance of STPs in Delhi w.r.t prescribed standards with other major cities (Pune, Indore, Kolkatta Mumbai & Chennai) within 15 days.

(Action by : Delhi Jal Board)

C. Up-gradation of 12 STPs :

It was informed that out of 12 STPs under upgradation, in case of Yamuna Vihar (Ph-II) tender is proposed to be issued by May, 2021 and work is expected to be completed within one and half year from the date of issue of tender (i.e. by . Work is in progress at Kondli (Ph-I, II, III) [Timeline-December, 2022 (55.66 % progress)] and Rithala(Ph-I) [Timeline - December, 2022 (42.20 % progress)]. Gap is progressively been closed.

D. Progress in New Construction Projects of STPs :

In place of existing 3 STPs of 10 MGD each at Coronation Pillar a new STP of 70 MGD is being constructed at Coronation Pillar [Timeline - June, 2021 (85 % progress)]. 50% plant to be commissioned by 31.03.2021 and 100% by 30.06.2021.

In place of existing 4 STPs (Phase I to IV) at Okhla with total capacity of 124 MGD a new STP of 124 MGD is being constructed at Okhla [Timeline - December, 2022 (27.85 % progress)].

Regarding rest of the 16 STPs out of 35 operational STPs in Delhi, it was informed by Member Drainage, DJB that due to heavy cost involved (about Rs. 2700 Crore) in upgradation of these STPs, Alternate economic feasible technologies are being worked out to improve the performance of STPs. Coagulant dosing (PAC, Ferric Chloride, etc.) will be started by June, 2021. Floating Aerators will be provided/ repair of diffusers will be done to increase aeration. Disc filters will be provided to improve the quality of effluent in respect of BOD & TSS. First Stage of such measures shall be reviewed by October, 2021 and Second Stage by December, 2021. Government has to include these technologies.

After detailed deliberations, it was decided that DJB will provide details of the alternate economic feasible technologies being worked out to improve the performance of STPs and Progress of STPs under rehabilitation/ new construction within 30 days.

(Action by : Delhi Jal Board)

E. 56 Decentralized Sewage Treatment Plants (DSTPs) :

Member Drainage, DJB informed that they are pursuing the matter with DDA & Revenue Department regarding allocation of land for Decentralised STPs at various locations in Delhi.

After detailed deliberations, it was decided that DJB will pursue the matter with DDA and Revenue Department for allocation of land for DSTPs within 2 weeks.

(Action by : Delhi Jal Board)

F. Trapping of Major Drains :

It was informed that out of 18 major drains outfalling into river Yamuna, 13 have been trapped, 3 are partially trapped and 2 are untrapped. Regarding Interceptor Sewer Project (ISP) it was informed by Member Drainage, DJB that ISP stands completed and ready for commissioning. Provision has been made to intercept all 242 MGD. About 170 MGD

is being treated out of provision made for 242 MGD. Entire flow shall be treated by December, 2022 after construction/ rehabilitation of Coronation Pillar, Rithala and Kondli STP.

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It was informed by Member Drainage, DJB that land has been allotted by DDA to DJB at the mouth of Mori Gate and Barapulla Drains for the proposed STPs however cost of the land (about Rs. 150 Crore) is much more than the cost of land given earlier to DJB for its STPs. DJB is pursuing the matter with DDA to reduce the cost of land.

Regarding Maharani Bagh drain it was informed that Timeline of trapping balance flow (15 MLD) has been squeezed to 31.12 2021 from 30.04.2022.

After detailed deliberations, it was decided that DJB will provide timelines for completion of proposed STPs at the mouth of Mori Gate & Barapulla Drains and take up the matter with DDA regarding cost of the Land within 15 days.

(Action by : Delhi Jal Board)

G. Sewerage Network in Unsewered Areas:

As decided in the previous meeting on 09.02.2021, DJB has provided timelines for completion of work of providing sewerage network in unsewered/ unauthorised colonies.

It was informed that Sewer line laid and notified in 561 Unauthorised Colonies, Work of sewer network is in progress in 595 Unauthorised Colonies, NOC is awaited/O Zone in 131 Unauthorised Colonies (Sewerage Network shall be provided about 3 years after receipt of NOC/clearance from DDA) and in case of 512 Colonies sewerage network is to be laid along with Decentralized STPs. It was also informed that notification shall be issued in respect of 75 Unauthorised Colonies by April, 2021.

After detailed deliberations, it was decided that DJB will complete all the work of providing sewerage network in unsewered/ unauthorised colonies by December, 2023 and squeeze the timelines by 6 months in various types of cases.

(Action by : Delhi Jal Board)

H. Faecal Sludge Management:

It was informed that 208 tankers/vehicles have been authorized by DJB and 100 more are proposed to be authorized for collection of Septage to STPs/ SPS. On an average 6 to 7 lakh litres of septage per month is being collected and treated at the STPs of DJB. 48.35 Crore Litres of Septage was treated by DJB upto 28.02.2021.

After detailed deliberations, it was decided that action taken reports of District Magistrates will be updated and circular will be issued by Divisional Commissioner for expediting the action against violators (Detection of illegal Tankers carrying septage and action against the Unauthorised Tanker owners found discharging septage into Drains/ Land) within 15 days.

(Action by : Revenue Department)

I. In-situ Bioremediation/ Phytoremediation of Sewage in Drains:

It was informed that out of 10 Drain Owning Agencies, only 5 have submitted their action plans to the Integrated Drain Management Cell (IDMC). Action Plan has not been received from 5 Drain Owning Agencies (North DMC, PWD, IFCD, NTPC & DSIIDC). It was also informed that meetings of IDMC are held regularly & progress regarding preparation of action plan etc. and related issues are being reviewed by IDMC.

Various drain owning agencies (North DMC, SDMC, DDA etc.) informed regarding progress w.r.t. preparation of Action Plan for Bio-remediation/ Phyto-remediation of drains. Representatives of DMCs mentioned about the constraint of funds for Bio-remediation/ Phyto-remediation of drains and informed that they have approached CPCB for the funds. They have also submitted their clarifications / revised project proposals w.r.t. comments / queries raised by CPCB.

Representative of North DMC informed that estimated cost for bioremediation of 192 Drains is Rs. 53.5 Crores. A Pilot project has been initiated at Qudsia park drain [350 meter at the estimated cost of Rs. 25 Lakh) and the same will be completed within 4 months. They will submit their Action Plan to IDMC within a week. Representative of SDMC informed that IIT Delhi has provided design/estimate for Pushp Vihar Nallah (1.9 Km) and estimated cost is Rs.

214.39 Lakh. This will be processed subject to availability of funds with SDMC. Representative of PWD informed that they have about 2000 km of drains and given consultancy to Delhi Technological University (DTU) for their 2 Pilot Projects at Chatrasal Stadium and Chattarpur . DTU has carried out survey and submitted report to PWD. They will submit their Action Plan to IDMC by 2nd week of April, 2021.Representative of DDA informed that Action Plan has been submitted to IDMC. Out of 11 projects related to construction of Wet Lands 5 have been completed and remaining 6 will be completed by May, 2021.

Representative of DSIIDC informed that In-situ Bioremediation/ Phytoremediation is not feasible in their storm water drains which are covered and having less than 3 meter width. It was also informed that DSIIDC had written a letter to DJB for according permission for connecting their storm water drains to the conveyance system of DJB in the Industrial Areas having CETPs. But DJB had replied that the storm water drains cannot be connected to the conveyance system of CETPs as the same is not designed to accommodate the waste water of storm water drains. DSIIDC has sent another letter to DJB to reconsider their request and accord permission so that the flow of untreated waste water into river Yamuna could be prevented. Member Drainage, DJB informed that the matter is under consideration and permission may be accorded with condition that (i) One Chamber shall be provided to arrest the solids to avoid choking of the conveyance system (ii) In rainy season flow from the storm water drains shall not be allowed to join the conveyance system to avoid flooding and necessary measures like sealing of the entry point shall be taken in this regard.

After detailed deliberations, it was decided that Drain Owning Agencies will expedite preparation of action plan & execution of work. DSIIDC to hold a meeting with DJB and resolve the issue of connecting their storm water drains to the conveyance system of DJB in the industrial areas having CETPs within 15 days.

(Action by : Drain Owning Agencies, DSIIDC & DJB)

3. Rejuvenation of Water Bodies :

It was informed that 191 Brief Documents & 278 Action Plans have been received in respect of 1033 Water Bodies in Delhi. Pendency of receipt of Brief Documents and Action Plans in respect of various Departments was briefed. 724 Brief Documents & 754 Action Plans are yet to be received from DDA. Besides DDA, Brief Documents on water bodies are also awaited from Revenue Department (104), DJB (6), CPWD (4), North DMC (2), Delhi Wakf Board (1) & DUSIB (1).

Representatives of Revenue Department and North DMC informed that Brief Documents and Action Plans shall be submitted with in a week. Representative of CPWD informed that Brief Documents and Action Plans shall be submitted with in two weeks. Representative of DDA informed that a Committee has been constituted for Rejuvenation of Water Bodies. Joint survey of water bodies was conducted and report has been received in respect of 162 water bodies. It was informed that many of the water bodies can not be rejuvenated. Member Drainage , DJB informed that DJB is to rejuvenate 155 Water Bodies . Work is in progress in 46 Water Bodies and will be completed by December, 2021.

After detailed deliberations, it was decided to expedite and submit Brief Documents & Action Plans to Wetland Authority of Delhi and execute the work of rejuvenation of Water Bodies as per the timelines given in the Action Plans. DDA to submit remaining Brief Documents & Action Plans within two months. Wetland Authority of Delhi to write letters to CPWD, Delhi Wakf Board & DUSIB to submit Brief Documents within two weeks.

(Action by : Land Owning Agencies Having Water Bodies, DJB & Wetland Authority of Delhi)

4. Protection of Flood Plain of River Yamuna and Prevention of Encroachment by DDA :

It was informed that Demarcation of 1 in 25 years Flood Plains & Fixing up of Bollards and Fencing have been done. Out of 96 , 81 CCTV cameras have been installed and remaining 15 CCTV cameras shall be installed by 15.04.2021. Out of 1026 Jhuggies / Chappar (in Okhla, Khijrabad & Jogabai areas) 600 have been removed by DDA. 150 Jhuggies could not be removed due to stay by Courts. Remaining Jhuggies are proposed to be removed in due course.

After detailed deliberations, it was decided that DDA will remove remaining 276 Jhuggies (except those which have been stayed by the Courts) within a month.

(Action by :Delhi Development Authority)

5. Utilisation of Treated Wastewater

It was informed that Action Plan for use of treated wastewater from STPs has been prepared by DJB and submitted to CPCB in compliance of Hon'ble NGT Orders in OA No. 148/2016. Out of 535 MGD of treated wastewater from STPs, presently only 90 MGD is utilized for various purposes (Horticulture, Irrigation, DTC Depot etc.). 267 MGD is discharged into river Yamuna as return flow. DJB has proposed to use additional 276 MGD of treated waste water from STPs by December, 2022 (46 MGD in Artificial Water Bodies, discharge of 70 MGD treated waste water of Coronation Pillar STP at Palla , 20 MGD at Auchandi & Jaunti Regulator and Exchange of 140 MGD treated STP Water with raw water with UP). By December, 2022 , total installed capacity of STPs will be 707 MGD out of which 366 MGD will be used for various purposes as mentioned above and 267 MGD will be discharged into river Yamuna as return flow.

It was informed by DJB that treated water from STPs is available free of cost at the various STPs. As per the orders of the Hon'ble NGT in OA No. 6/2012, Manoj Mishra Vs Union of India & Ors., treated water from STPs is to be used in the parks within 5 Km of the STPs. Hon'ble NGT vide order dated 25.02.2021 in OA No. 386/2017 in the matter of "Rear Admiral A P Revi IN (Retd.) Vs Delhi Jal Board & Ors." has also directed that fresh water is not to be used for gardening in public parks by the DDA,Municipal Corporations and other Agencies instead only treated water is to be used.

It was informed that Local Bodies, DDA, PWD , DSIIDC etc. are yet to submit their action plan to DJB regarding utilisation of treated STP water.

Following information has been received from the DMCs regarding use of treated waste water :

North DMC:

- 401 out of total 6085 parks are being irrigated using treated STP water / water tankers.
- Rs. 195.64 Crores have been sought from MoHUA for laying pipeline from DJB STPs as per DPR of WAPCOS Ltd to irrigate 5100 parks.

EDMC:

- 1338 out of total 2097 parks are being irrigated using Treated DJB STPs water and 444 parks are being irrigated using treated water from the EDMC ETPs
- 100-150 KLD treated water is being utilized at WTE at Ghazipur & C&D Plant at Shastri Park.

SDMC:

- 134 out of total 6822 parks are being irrigated through treated STP water /water tankers.
- 220 Parks are to be irrigated by 15 STP/ETPs by 31.05.2021
- Rs. 74 Cr. sought from MoHUA for laying pipeline from DJB STPs as per DPR of WAPCOS Ltd to irrigate 4672 parks.

It was also informed that 1064 Bore wells have been sealed by the District Magistrates in the parks in compliance of the orders of Hon'ble NGT in OA No. 6/2012, Manoj Mishra Vs Union of India & Ors.

After detailed deliberations, it was decided that all the concerned Departments will submit their Time bound Action Plan for use of treated water from STPs to DJB within 15 days . Concerned District Magistrates to expedite the action for closure/ sealing of the borewells in the parks etc. used for horticulture purpose and seal the remaining Borewells. DMCs/ Local Bodies, DDA & other Park Owning Agencies to submit details regarding Total No. of Parks , Source of water etc.in the Format enclosed.

(Action by : DMCs/ Local Bodies / DDA / PWD/ DSIIDC /DJB etc. & DMs)

All the concerned Departments / Authorities shall take necessary action for completion of their Projects / Action Points within the timeline as mentioned in the Action Plan for Rejuvenation of River Yamuna in Delhi, submitted to CPCB and provide updated Information & Monthly Progress Report in the Revised Format of NMCG by 10th of every month.

Meeting ended with a vote of thanks to the Chair.

Format for Information regarding Borewells and Use of Treated Water in the Parks

S. No	Name of Department/ Agency	No. of Parks	Borewells		Quantum of Water Required for Gardening (in KLD)	Source of Water		Mode of Supply of Treated Water			Quantum of Treated Water Used		Remarks
			Sealed (Nos)	Not Sealed (Nos)		Borewells (Nos)	Treated Water from STPs / Other Sources	Tanker	Pipe	Other	Gardening (in KL)	Bulk use (in KL)	

Date:

Signature :
Name :
Designation :
of Nodal Officer with seal

By Speed Post/Email
NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/688-704 **Dated: 27.10.2022**

Sub : Minutes of the 6th Meeting of Chief Secretary to Monitor/Review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi held at 3:00 PM on 04.10.2022.

Please find enclosed herewith Minutes of the **6th Meeting of Chief Secretary, Govt. of NCT of Delhi, held at 3:00 PM on 04.10.2022 2022 in his Conference Room at Delhi Secretariat** to monitor/ review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi in compliance to the orders of Hon'ble National Green Tribunal in OA No. 673/2018 in the matter of: News Item Published in The Hindu' Authored by Shri. Jacob Koshy Titled "More river stretches are now critically polluted: CPCB".

All the Departments/Agencies are required to take urgent necessary action as mentioned in said Minutes and send the Action Taken Report to DPCC at Email: dpcc.wmc2@gmail.com and also send the hard copy of the **Action Taken Report to DPCC by 02.11.2022.**

(D. K. Singh)
SEE & Incharge, WMC-II

Enclosure : As Above

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi -02.
3. The Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate.Delhi-02
4. The Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
5. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-01.
6. The Commissioner, Municipal Corporation of Delhi (MCD), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002
7. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, New Delhi-110010
8. The Chief Executive Officer, Delhi Jal Board, VarunalayaPh-II, Jhandewalan, Karol Bagh, New Delhi-110005
9. The Commissioner of Industries, Govt. of NCT of Delhi. 419, UdyogSadan, FIE Patparganj, Delhi-110092.
10. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001

Contd.....2

11. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
12. The Principal Chief Conservator of Forest, Forest Department, Govt. of NCT of Delhi, A Block, Vikas Bhawan, I.P.Estate, Delhi-110002
13. All District Magistrates.

Copy for information to:

1. The Member Secretary, DPCC
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
3. PA to Principal Secretary (Environment).
4. The Director (Environment), Environment Department, Govt. of NCT of Delhi,

(D. K. Singh)
SEE &Incharge, WMC-II

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Minutes of the 6th Meeting of Chief Secretary, Delhi, held at 3:00 PM on 04.10.2022 in his Conference Room at Delhi Secretariat to monitor/ review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi in compliance to the orders of Hon'ble National Green Tribunal in OA No. 673/2018 in the matter of: News Item Published in The Hindu' Authored by Shri. Jacob Koshy Titled "More river stretches are now critically polluted: CPCB".

Attendance Sheet of the Participants is at Annexure-"A".

The meeting was attended by Officers from various Organizations including CEO, DJB & Member (Drainage), DJB, MD, DSIIDC & Commissioner, Industries, Pr. Secy (Env), Divisional Commissioner, Revenue Department, Addl. Commissioner, MCD, Chief Engineers of Irrigation and Flood Control Department, Engineer in Chief PWD, Special Secretary UD Deptt., Member Secretary, DPCC, Delhi Development Authority, DCB, Environment Deptt., DPCC and other Departments.

Chief Secretary welcomed the participants and asked the HODs of the departments to brief about the progress in respect of Action Points / Projects related to control of Pollution in river Yamuna.

Member Secretary, DPCC, informed that in compliance to the orders of Hon'ble NGT, Monthly Progress Reports of Delhi are being sent to Ministry of Jal Shakti & CPCB regularly.

Following are the deliberations and decisions taken in the meeting:

1. Augmentation & Upgradation/ Rehabilitation of Sewage Treatment Facilities:

It was informed by DJB that estimated sewage generation in Delhi is 768 MGD, installed treatment capacity of operational STPs is 632 MGD & current utilization of operational STPs is 580 MGD. It was also informed by CEO, DJB that upgradation/ rehabilitation of all the STPs for BOD:TSS 10:10 mg/l will be completed by December, 2023. Total sewage treatment capacity after augmentation & upgradation / rehabilitation will be 925 MGD by December, 2023.

Regarding 27 Decentralized STPs at various locations in Delhi it was informed that land has been allotted in respect of 16 DSTPs and in case of 7 DSTPs, land issue is yet to be resolved by Revenue Deptt. Regarding 14 DSTPs in Najafgarh Drainage Zone it was informed that land has been allotted in case of 12 DSTPs and tenders have been invited. Land for remaining two DSTPs is yet to be allotted.

After detailed deliberations, following directions were given by Chief Secretary:

(i) DJB will provide Project wise PERT Chart (indicating monthwise target) in respect of each project alongwith timelines and concerned official accountable for execution & completion of the project. Targets and timelines mentioned in the PERT Chart shall be reviewed and three should not be more than 7.5% deviation from the targeted progress. CEO, DJB shall issue an order in this regard after showing the same to the Chief Secretary.

(Action by : Delhi Jal Board)

(ii) Divisional Commissioner shall direct the concerned District Magistrates to take urgent necessary action to resolve the issue of land allotment for DSTPs.

(Action by : Revenue Department)

2. Tapping and Treatment of Sewage in Drains:

Member Secretary, DPCC informed that BOD in Yamuna at various locations where DPCC is taking samples on monthly basis has increased in 2021 & 2022. Chief Secretary inquired from DJB about the reasons for increase in BOD in river Yamuna despite upgradation of some of the old STPs and construction of new STP at Coronation Pillar for achieving BOD:TSS 10:10 mg/l. Member Drainage (DJB) informed that waste water discharged from Haryana (about 105 MGD) and Uttar Pradesh (about 50 MGD) are also coming to river Yamuna through their drains causing increase of pollution in river.

It was also informed that out of 18 major drains out falling into river Yamuna 11 are tapped, 2 are partially tapped (Delhi Gate Drain & Sen Nursing Home Drain), 2 (Najafgarh & Shahadra) are covered under ISP and in case of remaining 3 untapped drains (Barapullah, Qudsia Bagh & Maharani Bagh) Flow is proposed to be diverted to Coronation Pillar in case of Qudsia Bagh Drain and to Okhla STP in case of Barapullah & Maharani Bagh drains .

Chief Engineers of I&FCD informed that Barapullah drain pertains to MCD. It was also informed that Najafragh & Shahadra Drains are big drains having huge flow and therefore In-situ bio-remediation/ phyto remediation is not possible. I&FCD has experimented by providing floating wetlands in Najafgarh drain in this summer season. However, results are not convincing and floating wetlands were removed before the onset of monsoon season.

Addl. Commissioner, MCD informed that there is a pilot project proposed for Bio-remediation in Barapullah drain. Chief Secretary opined that MCD may take a view regarding transfer of this drain to I&FCD for bio-remediation of the drain.

Engineer-In-Chief, PWD informed that Treatment Facility of 2.5 MLD capacity is being constructed at Chattarpur and 2 Treatment Facilities of 0.75 MLD capacity each are proposed to be constructed near Chattrasal Stadium & at Majlis Park.

After detailed deliberations, following directions were given by Chief Secretary:

(i) DJB will prepare an Action Plan for tapping and treatment of remaining untapped drains.

(Action by : Delhi Jal Board)

(ii) I&FCD to explore the possibility of treatment of the waste water of Najafgarh Drain by identifying suitable land at the upstream of drain or near the outfall into river Yamuna (by creating a barrage) for primary treatment / Bio-remediation/ Phyto-remediation. Similar action can also be explored in case of Shahadra Drain.

(Action by : I&FCD)

3. Sewerage Network in unauthorised colonies

It was informed by DJB that out of total 1799 Unauthorised Colonies, Sewer line laid and notified in 725 Unauthorised Colonies, Work of sewer network is in progress in 572 Unauthorised Colonies (timeline for completion is Dec, 2023), NOC is awaited / O Zone in 161 Unauthorised Colonies (80 are in O-zone) and in case of 341 Colonies sewerage network is to be laid along with Decentralized STPs. Out of 341 colonies 26 are untraceable. It was also informed that in case of these 341 colonies required land is not available for providing DSTPs.

After detailed deliberations, following directions were given by Chief Secretary:

(i) UD Deptt will provide the locations of 26 untraceable colonies to DJB.

(ii) UD Deptt to coordinate and call a meeting with DDA, Forest Deptt., GSDL & DJB to sort out various issues related to identification of location of the colonies and issues related to colonies in O Zone / Forest land.

(Action by : UD Deptt./ DJB/ DDA/ Forest Deptt/ GSDL)

4. Sewerage Network in JJ Clusters

It was informed by DJB that out of total 630 JJ Clusters, 540 have been connected to DJB sewerage system. In case of 42 JJ Clusters work will be completed by Oct, 2022. In case of remaining 48 JJ clusters no sewerage system is available nearby therefore it is not feasible to connect these clusters to sewerage system. Member Drainage, DJB informed that he will explore the feasibility of installation of JOHKASOU (a pre-fabricated DSTP for households) in such JJ Clusters having no sewerage system.

After detailed deliberations, following directions were given by Chief Secretary:

(i) DJB will provide details of 48 JJ Clusters (including No. of Households, Quantity of sewage generated etc.) where sewerage system is not available and explore the possibility of providing JOHKASOU (DSTPs) in such colonies.

(Action by : Delhi Jal Board)

5. Faecal Sludge (Septage) Management

It was informed that about 3-4 Crore litres of septage is collected and treated by DBJ each month. 284 Vendors/ Tankers have been authorized by DJB for transportation of the septage. List of these vehicles have also been published by DJB in newspapers on 24.08.2022, available on the website of DJB and also sent to Delhi Police. It was also informed by DJB that tender has been floated on 27.09.2022 for Centralized Monitoring System and retendering is under process for procuring 300 vehicles with tankers having GPS (150 Pairs of vehicles with tankers).

After detailed deliberations, following directions were given by Chief Secretary:

(i) DJB will provide district wise list of authorised vendors/ tankers to Revenue department for strict enforcement of "Delhi Water Board Septage Management Regulations, 2018" notified by UD Deptt., GNCTD on 12.11.2018, by the District Magistrates.

(ii) DJB will provide district wise list of unauthorised colonies and JJ Clusters where sewerage system is not available to Revenue Deptt. for enforcement of above mentioned septage regulation by concerned DMs.

(Action by : Delhi Jal Board & Revenue Deptt.)

6. Minimum Environmental Flow (E-flow)

Minimum Environmental Flow for the dilution of the polluted water in river Yamuna in Delhi is required to meet the desired water quality levels in river Yamuna for bathing purpose i.e. BOD < 3 mg/l & DO >5 mg/l.

To assess the minimum required environmental flow of river Yamuna for stretch between Hathini Kund to Okhla, a comprehensive study was assigned by NMCG to National Institute of Hydrology (NIH), Roorkee on 24.12.2018. Final Draft Report has been submitted by NIH to NMCG. E-flow of 23 cumecs in the lean season has been recommended in the NIH study. Ministry of Jal Shakti (MoJS) is to take necessary action for maintaining the E-flow as recommended in the said Report of NIH.

MoJS / NMCG has observed that the water sharing agreement of 1994 among the riparian states of Uttarakhand, HP, UP, Haryana, Rajasthan and NCT Delhi is due for revision only in 2025 unless any of the states so demand implying that no revision of water sharing will be possible to achieve the E-flow in river Yamuna.

Chief Secretary expressed his views that it is very difficult to get additional water from Haryana for maintaining Minimum Environmental Flow in river Yamuna. CEO, DJB informed that after construction

of Renuka Dam, Delhi is expected to receive 180 MGD of additional water. It was also informed by him that DJB is conducting a study regarding distribution losses and the study is expected to be completed within 3 months time.

After detailed deliberations, Chief Secretary directed DJB to study & minimize the water losses during water supply and maximize the use of treated STP water in various non-potable uses. DJB will also explore the possibility of installation of smart meters on turn key basis and pilot project may be started in commercial connections. DJB to explore augmentation of water on supply side & initiate dialogue with UP, HP & Haryana.

(Action by : Delhi Jal Board)

7. **Utilization of Treated Wastewater**

It was informed by DJB that 90 MGD of treated STP water is being used in Horticulture, in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini & various parks in NDMC area, DTC Depots and PPCL. 70 MGD is proposed to be used as raw water at Palla after tertiary treatment (Cost of the Project is Rs. 1100 Crores) at Coronation Pillar STP (BOD $\leq$ 03 mg/l) and for this project Govt. of India has already given approval. The project is based on Hybrid Annuity Model and cost sharing is 60% by Central Govt. and 40% by Delhi Govt.

CEO, DJB opined that there should be ban on use of ground water/ fresh water in construction activities to promote use of treated STP water. It was also informed that in Central Vista Project, treated STP water has been used. NDMC has asked for additional water from DJB and the matter is under process.

Chief Secretary suggested that Revenue Deptt. should permit extraction of ground water from the areas having high water table for augmentation of the water supply in Delhi. Divisional Commissioner informed that Revenue Deptt. has already sent a report in this regard to the Environment Deptt. for their comments.

After detailed deliberations, following directions were given by Chief Secretary:

(i) **DJB will maximise the use of treated STP water including use in Golf Course and supply good quality treated STP water for use in construction projects.**

(Action by : Delhi Jal Board)

(ii) **UD Deptt. to call a separate meeting with Departments / Agencies involved in construction activities for promoting use of treated STP water in construction projects in Delhi.**

(Action by : UD Deptt.)

(iii) **DJB to share Action Plan of laying separate pipelines for treated water for Bulk uses like DDA Parks, CPWD Parks, NDMC Parks, MCD Parks, Institutions etc.**

(Action by : Delhi Jal Board)

8. **Upgradation of CETPs**

There are 13 Common Effluent Treatment Plants (CETPs) in Delhi out of which 11 are being operated by the CETP Societies and rest 2 at Narela & Bawana are being operated and maintained by the Concessionaire on behalf of DSIIDC. Since these CETPs are more than 15 years old require upgradation to meet the more stringent norms (BOD:TSS 10:10 mg/l). NEERI has carried out Overall Performance Evaluation of all the 13 CETPs. Draft Reports on "Status, Gap Analysis, and Suggestions for Improvement and Up gradation" in respect of all the 13 CETPs have been prepared and submitted by NEERI to DSIIDC.

Commissioner of Industries informed that in principle approval of Hon'ble Lt. Governor has been received for handing over the CETPs to DJB. As mandated by CETP Act, 2000, Notice has been issued by Industries Deptt. to the 11 CETP Societies on 29.09.202 giving them 15 days time to submit their reply.

9. **Foam/ Froth in river Yamuna**

It was informed by the Member Secretary, DPCC that Foam/ Froth formation occurs mainly at the down side of the Okhla Barrage during the months of October / November. The main reason for Foam/ Froth formation is presence of Surfactants / Detergents in the water of Yamuna. UP Irrigation Deptt. closes the Agra Canal for its cleaning during October / November and most of the gates of Okhla Barrage are opened to divert the water of Agra Canal causing turbulence at downstream of the Okhla Barrage. This results in excessive Foam / Froth formation. Since Chhatha Pooja also falls during this period October / November, excessive Foam / Froth formation at the downside of Okhla Barrage attracts media attention. In the past UP Irrigation Deptt. was requested to reschedule the cleaning of Agra Canal and opening of gates of Okhla Barrage to avoid turbulence downside of the Okhla Barrage.

It was also informed that Dhobi Ghats on the banks of river Yamuna also discharge waste water containing Surfactants / Detergents and DDA has been directed by DPCC for removal of such Dhobi Ghats from the bank of river Yamuna.

Member Drainage, DJB informed that he is pursuing the matter with UP Irrigation Deptt. for rescheduling the cleaning of Agra Canal and opening gates of Okhla Barrage to avoid excessive Foam/ Froth formation downside of Okhla Barrage during Chhatha Pooja.

After detailed deliberations, following directions were given by Chief Secretary:

(i) DDA to ensure removal of Dhobi Ghats from the banks of river Yamuna.
(Action by : DDA)

(ii) MCD to provide list of all the Dhobi Ghats alongwith their locations in Delhi within 15 days.
(Action by : MCD)

(iii) DJB and I&FCD to pursue the matter with UP Irrigation Deptt. for rescheduling the cleaning of Agra Canal and opening gates of Okhla Barrage.
(Action by : DJB & I&FCD)

10. **NGT Case OA No. 562/2022 in the matter of "Ishika Vs. Govt. of NCT of Delhi"**

It was informed by Member Secretary, DPCC that vide order dated 30.08.2022 Hon'ble NGT has passed detailed order and given directions including following regarding control of pollution in river Yamuna:

"5. .....The present application depicts grim situation calling for further intervention of this Tribunal. The Chief Secretary of Delhi is required to ascertain latest factual position and give his report by email within two months with explanation why coercive and penal measures be not taken in terms of fixing accountability for such blatant failure of the authorities in protecting the water quality of river Yamuna,.....

6. .....This shows utter lack of adequate action and monitoring by higher authorities. Delhi, Haryana and UP have to review the situation at higher levels and take remedial action. They may place factual status on progress made in the last one year, whether the higher authorities are satisfied with the same, if not, further plan of action with timelines and fixing accountability, extent of sewage and trade effluents being still discharged. Based on these reports the Tribunal may have to fix accountability of concerned authorities and financial liability for compensation for damage to the environment.

Next Date of Hearing in the said matter is 04.11.2022

Chief Secretary directed that all the concerned departments will provide the updated data/ information and factual status on progress made in the last one year in respect of their projects/ action points to DPCC urgently by 19.10.2022.

(Action by : DJB, DDA, DSIIDC, MCD, I&FCD, Industries Deptt., Revenue Deptt., etc)

Meeting ended with a vote of thanks to the Chair.

Annexure-A 127

ATTENDANCE SHEET

Subject : 6th Meeting of Chief Secretary, Govt. of NCT of Delhi to monitor / review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi w.r.t orders of Hon'ble National Green Tribunal in OA No. 673/2018 in the matter of: News Item Published in 'The Hindu' Authored by Shri. Jacob Koshy Titled "More river stretches are now critically polluted: CPCB".

Date : **04.10.2022** **Time : 03 : 00 PM**

Venue : **Conference Room of Chief Secretary, 5th Floor, Delhi Secretariat**

S. No.	Name of Officer	Designation and Organization	Mobile No.	Email	Signature
1.	K.R. Meena	DIV. COM	8800504857		
2	P. Krishnamurthy	CEO, DJB			
3	Ajay Gupta	Member (SD) DJB			
4.	Shilpa Shinde	Addl. Commr. MED			
5	K. S. Meena	SS-VD	9212034395		
6.	ANIL KUMAR	CE-2, IRFC	9958889507		
7	Mukesh Kumar	CE-II I&FC	9958430057		
8.	SHIV KUMAR	EECD-XIV (I&FC)	9958890114	ifccdxiv@gmail.com	
9.	K.C. MEENA	CE (SDWD) DJB	9650243363		
10	ANIL K. SINGH	Addl. Secy. EAC	9999257555	Supt.anilkv@nic.in	
11.	Jayachandra	MS, DPCC			
12.	ANANT KUMAR	E in C PWD	9911178856		
	Rawal Gupta	DDA			

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ATTENDANCE SHEET

Subject : 6th Meeting of Chief Secretary, Govt. of NCT of Delhi to monitor / review the progress in respect of Action Points / various Projects related to control of pollution in river Yamuna in Delhi w.r.t orders of Hon'ble National Green Tribunal in OA No. 673/2018 in the matter of: News Item Published in 'The Hindu' Authored by Shri. Jacob Koshy Titled "More river stretches are now critically polluted: CPCB".

Date : **04.10.2022** **Time : 03 : 00 PM**

Venue : **Conference Room of Chief Secretary, 5th Floor, Delhi Secretariat**

S. No.	Name of Officer	Designation and Organization	Mobile No.	Email	Signature
1					
2	ANIL KUMAR SINGH	Pr Secretary Govt of Delhi	9999237533	singh.anil@nic.in	
3	Nivanka Rai	Commissioner Industries			
4	T. L. Tyagi	SE/DDA	9650184184	setee3dda@gmail.com	
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Department of Environment
Government of the National
Capital Territory of Delhi

Rejuvenation of River Yamuna

Department wise detailed action plans



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Govt. of NCT of Delhi
OFFICE OF THE CHIEF SECRETARY
Delhi Secretariat, I.P. Estate, New Delhi.

F.OSD/CS/2023/1581-1612 **Dated: 27.01.2023**

ORDER

Whereas in pursuance to the directions of Hon'ble National Green Tribunal on 09-01-2023 in OA No. 21 / 2023, a High level committee was constituted with the request to Hon'ble Lt Governor to head the committee.

1. Judicial Pronouncement - Brief Background

Whereas, Hon'ble National Green Tribunal (**NGT**) vide judgment dated 13.01.2015 in OA No. 06 / 2012 and OA No. 300 / 2013 in the matter of Manoj Mishra vs. Union of India & Ors. issued various directions, including directions to Delhi Jal Board (**DJB**) to operationalize existing Sewage Treatment Plants (**STPs**), construct new STPs, maintain and upgrade existing STPs by March, 2017 and other directions to DJB.

And whereas, Hon'ble NGT, while accepting both reports dated 19.04.2014 and 13.10.2014 filed by the Expert Committees viz.

i. Committee constituted by the MoEF vide its order dated 13.09.2013 on the aspects of preservation, restoration and beautification of the banks of river Yamuna; and
ii. Expert Committee appointed by the Tribunal on control of pollution and restoration of Yamuna River, including drainage system of Delhi together with action plan prepared by Delhi Jal Board, directed that the projects contemplated under these reports and the judgement of the Tribunal shall be completed by 31.3.2017.

And whereas, various orders have been passed subsequently by the Hon'ble NGT from time to time based on the Reports of the Yamuna Monitoring Committee constituted by Hon'ble NGT vide order dated

26.07.2018, including orders dated 11.09.2019, 05.03.2020, 06.07.2020 and 27.01.2021.

And whereas, Hon'ble NGT vide order dated 11.09.2019 in OA No. 06 / 2012 has passed detailed order giving various directions and timelines in respect of NCT of Delhi and also directed that timelines have to be compressed so as to complete every action by December, 2020 (except where shorter timelines are specified in the order or are otherwise possible). DJB was directed to complete the task of setting up of STPs by 31.12.2020 besides other directions to DJB *inter-alia* mentioning clear time lines for different projects.

And whereas, issue of pollution in river Yamuna in Delhi is being monitored by Hon'ble NGT *inter alia* issued orders dated 20.09.2018, 19.12.2018, 08.04.2019, 06.12.2019, 29.06.2020, 21.09.2020 and 22.02.2021 in O.A. No. 673 / 2018 in the matter of: News item published in 'The Hindu' authored by Shri Jacob Khoshy titled *'More river stretches are now critically polluted: CPCB'*, and various orders in O.A. No. 593 / 2017 (Paryavaran Suraksha Samiti & Anr. Vs Union of India & Ors.).

And whereas, Hon'ble NGT again took up the matter in OA No. 562 / 2022, *"Ishika vs. Govt. of NCT of Delhi"* regarding corrective measures taken by Govt. of NCT of Delhi and neighbouring States and their impact on abatement of pollution in river Yamuna in Delhi, most particularly in the preceding one year.

And whereas, the Hon'ble NGT during January 2023, again took cognizance of the issue of unabated pollution of Yamuna in OA No. 21 / 2023 entitled *"Ashwani Yadav versus Govt. of NCT of Delhi"* on 09.01.2023 highlighting the continued failure of authorities in taking adequate remedial measures in terms of specific orders on the subject, keeping in view the huge gap in generation of sewage and available

treatment facilities, un-trapped drains and unauthorized colonies, incomplete river front development projects besides desilting / desludging of drains and the poor water quality of the river well beyond laid down parameters reflecting consistently higher pollution (75%) and in the light of non-compliances of directions of the Hon'ble Tribunal, a High Level Committee (**HLC**) of concerned authorities in Delhi headed by Hon'ble Lieutenant Governor, Delhi, with the Chief Secretary, Delhi, as Convener; and consisting of Secretaries of the Departments of the Govt. of Delhi viz. Irrigation, Forest and Environment, Agriculture, and Finance; CEO, Delhi Jal Board; Vice Chairman, DDA; Secretary or his nominee (not below the rank of Additional Secretary), Ministry of Agriculture, GoI; DG Forest or his nominee (not below the rank of DDG), MoEF&CC, GoI; Secretary, MoJS or his nominee not below the rank of Additional Secretary; Secretary, MoEF&CC or his nominee not below the rank of Additional Secretary; DG NMCG and Chairman CPCB. The Committee was asked to deal with all issues as set out in order dated 27.01.2021 and other ancillary matters mentioned above.

And whereas, the Hon'ble Tribunal in the same order dated 09.01.2023 asked the HLC to coordinate with all other Departments, to the extent necessary, meet physically, take stock of the situation with regard to the directions of the Tribunal, extent of compliance, extent of non-compliance, proposed remedial action for compliance of law, updated plan for compliance of directions, sources of funding, accountability for past failures, methodology for execution of the projects, timelines consistent with the spirit of orders of the Hon'ble Supreme Court and this Tribunal. After its first meeting, the Committee was asked to continue to meet at least once in every week for next six months, so as to achieve tangible results within the said period.

2. First meeting of the High-Level Committee (HLC)

And whereas, the first meeting of the HLC under the chairmanship of Hon'ble Lt Governor, Delhi was held on 20.01.2023 at Raj Niwas, and list of attendees is at **Annexure - 18**.

And whereas, the status note and action plan in this regard was placed before the HLC by the concerned Departments / Authorities for the purpose of monitoring important parameters for rejuvenation of river Yamuna (Department wise action plans for Rejuvenation of River Yamuna is at **Annexures – 1 to16**).

3. Decisions taken by the High-Level Committee w.r.t. trapping and treatment of all sewage/ industrial effluents generated in Delhi, enforcement of Delhi Water Board Septage Management Regulations 2018, regulation of River Yamuna Flood Plains and usage of treated water

And whereas, a detailed Action Plan was deliberated at length and finalized the same. All the crucial parameters on river health [like BOD < 3 mg/l, DO > 5 mg/l, minimum environmental flow – 23 Cumecs (437 MGD), etc.] were accepted by the HLC, and to achieve these parameters, the HLC finalized the Action Plan, including but not limiting to treatment of all sewage generated in Delhi, trapping of all major drains out falling into river Yamuna, extending sewerage network in all unauthorized colonies and JJ Clusters, regulation of River Yamuna Flood Plain including removal of all encroachments / Dhobi Ghats, enforcement of Delhi Water Board Septage Management Regulations 2018, utilization of treated STP water, upgradation of 13 Common Effluent Treatment Plants treating industrial effluents, etc.

3.1. 100% Treatment of Sewage generated [Gap in Treatment = 238 MGD]

3.1.1. Completion of construction of 03 New Sewage Treatment Plants at:

i. Okhla (Total 124 MGD Capacity, 30 MGD capacity addition) by June 2023

ii. Sonia Vihar (7 MGD capacity) by September, 2023

iii. Delhi Gate (10 MGD capacity) within 12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023.

3.1.2. Completion of construction of 40 New Decentralised STPs with total capacity of 92 MGD (List of 40 DSTPs as per **Annexure-3.)**

i. 29 Decentralized STPs with total capacity of 57.57 MGD by December, 2023;

ii. For 11 Decentralized STPs having total capacity of 32.43 MGD, land is yet to be allotted by DDA and these STPs to be completed within 12 months, land related issues shall be finalised within a fortnight by DDA/ Revenue Departments.

3.1.3. Completion of rehabilitation of three existing STPs with 70 MGD capacity at:

i. Kondli Phase – II: 25 MGD capacity by June, 2023

ii. Rithala Phase – I: 40 MGD capacity by June, 2023 and

iii. Yamuna Vihar Ph-II: 15 MGD capacity by September, 2023

3.1.4. Upgradation of existing 18 STPs to create Additional Capacity of 93.5 MGD be completed (75 MGD capacity by Dec. 2023 and remaining 18.5 MGD capacity by March, 2024).

3.2. Trapping of all drains out falling into river Yamuna, including trapping of sub-drains

Desilting of Existing Drains

It has been noted with concern that no desilting of existing drains network has been carried out in the recent past. As a result most of the drains are either completely choked or functioning with 10-15% of their designed flow. Hence a major desilting drive must be undertaken. Out of an approximate 200 km of trunk/peripheral sewerage held with DJB, 90.34 Km of desilting will be completed by June, 2023 from the ongoing contract. In addition, fresh contract will be done for remaining 110 km at the earliest. The entire desilting will be completed by September 2023.The status of the drain pre and post-desilting will be video recorded along with the testimony of the concern official monitoring the process. Independent audit of the desilting will be carried out post execution of the work.

3.2.1. Major Drains: Out of 18 major drains out falling into river Yamuna in Delhi stretch, trapping of 11 drains has been completed which are as follows:

a) Magazine Road Drain
b) Sweeper Colony Drain
c) Khyber Pass Drain
d) Metcalf House Drain
e) Tonga Stand Drain
f) Moat Drain (Vijay Ghat)
g) Civil Military Drain
h) Drain No 14
i) Tughlaqabad Drain
j) Kalkaji Drain
k) Tehkhand Drain

The following timelines to be followed for trapping of remaining major 7 drains:

i. 02 major Drains (Delhi Gate Drain and Sen Nursing Home Drain) are partially trapped.

(a) DJB shall construct 10 MGD STP to trap the remaining flow in the Delhi Gate Drain within 12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023.

(b) Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road trunk sewer. However, some marginal flow/ overflow still passes during peak hours. DJB to take measures to stop this marginal flow by desilting the drain and proper operation of Ring Road trapping by March 2023.

ii. 02 major Drains (i.e., Najafgarh & Shahdara) are included in the Interceptor Sewer Project (ISP) where substantial flow of sub-drains under their command areas have already been trapped / intercepted. Both these drains are large drains and cannot be trapped technically, therefore,

(a) 74 Un-trapped sub-drains [44 in Najafgarh Drain and 30 in Supplementary Drain (which is sub drain of Najafgarh drain)] to be intercepted by October 2023.

(b) 2 Un-trapped sub-drains of Shahdara Drain to be intercepted by June, 2023.

iii. For remaining 03 major drains, the flow will be trapped as per details below:

(a) Mori Gate Drain – 9.51 MGD Flow to be trapped by Sep, 2023

(b) Barapulla Drain – 31.97 MGD Flow to be trapped by Sep., 2023

(c) Maharani Bagh Drain – 6.66 MGD Flow to be trapped by Sep., 2023

3.2.2 Sub Drains:

i. Interceptor Sewer Project (**ISP**) – Full trapping and treatment of 242 MGD wastewater to be completed by DJB by June, 2023.

ii. Details of un-intercepted sub drains out falling into Najafgarh Drain, Supplementary Drain and Shahdara Drain are at **Annexure-7**, **Annexure-8** and **Annexure-9** respectively.

iii. Action plan for 70 un-trapped sub drains as per schedule below:

(a) 06 sub-drains by end of January, 2023 (falling in Najafgarh drain);

(b) 03 sub-drains by end of February, 2023 (1 falling in Najafgarh drain and 2 are falling in Supplementary drain);

(c) 11 sub-drains by end of March, 2023 (4 falling in Najafgarh drain and 7 are falling in Supplementary drain);

(d) 04 sub-drains by end of April, 2023 (4 are falling in Supplementary drain);

(e) 02 sub-drains by end of May, 2023 (1 falling in Najafgarh drain and 1 is falling in Supplementary drain);

(f) 20 sub-drains by end of June, 2023 (4 falling in Najafgarh drain, 02 falling in Shahdara Drain and 14 falling in Supplementary drain);

(g) 1 sub-drain by end of Sep, 2023 (1 falling in Supplementary drain);

(h) 22 sub-drains by end of Oct, 2023 (falling in Najafgarh drain);

(i) 01 sub-drain by end of Oct, 2023 (falling in Supplementary drain).

iv. Additional non-Recorded Sub Drains

It has been noticed that there are many illegal sub drains which are not in the official records of the drain owning agencies but are falling into the Main Drain. All drain owning agencies of the 18 main drains out falling into Yamuna will carry out physical inspection of their drains and ascertain these additional non recorded sub drains. The records will be updated by February, 2023 and action plan of trapping/closing these drains will be finalized by March, 2023.

3.2.3. Performance Audit of completely trapped 11 major drains and all sub-drains

DJB to undertake the Performance Audit of completely trapped 11 major drains and all sub-drains through an independent agency by February 2023. Simultaneously a multidisciplinary team of DJB, MCD, Irrigation & Flood Control department may be tasked to undertake internal audit.

3.3. Extending Sewerage Network in all 1799 Unauthorised Colonies and 639 JJ Clusters (List at Annexure-10)

3.3.1. Unauthorised Colonies (1799 Nos.)

i. Sewer line laid and notified in 747 unauthorised colonies by Dec. 2022

ii. Work of sewer network is in Progress in 573 unauthorised colonies to be completed by Dec. 2023.

iii. Out of 161 unauthorized colonies, 123 awaiting NOC/Clearance from Forest, ASI and O Zone will be completed within 12 months of obtaining clearances but not later than June, 2024.

iv. 318 unauthorised Colonies where sewerage network is to be laid along with Decentralized STPs to be completed by 08 month after allotment of land/ receipt of NOC.

3.3.2. JJ Clusters (639 Nos.)

i. 558 JJ Clusters already connected with sewer lines.

ii. Other 16 JJ Clusters are feasible to connect with sewer line and will be connected by June, 2023.

iii. For remaining 65 JJ Clusters, where it is not feasible to connect them with sewer lines, therefore, decentralized modular/ prefabricated DSTP to be installed by DJB by June, 2023 with the support of NMCG.

iv. Details of such un-trapped 81 JJ clusters is at **Annexure – 11**.

v. DUSIB shall reconcile and finalise the list of Unauthorised Colonies and JJ clusters available with DJB. Action Plan for these left out Unauthorised Colonies and JJ Clusters shall be prepared and submitted to convenor within a fortnight.

3.4. Upgradation of 13 Common Effluent Treatment Plants (CETPs), list of which is at Annexure-12.

i. CETP at Narela (DSIIDC) will be upgraded by December, 2023;

ii. CETP at Bawana (DSIIDC) will be upgraded by December, 2023;

iii. DSIIDC informed that remaining 11 CETPs are being handed over by Industries Department of GNCTD to DJB. However, it was decided that DSIIDC shall discuss this issue with DJB once again to decide finally who (DSIIDC / DJB) is the appropriate authority for upgradation and O&M of these CETPs, especially after considering the fact that sewage to be treated in STPs and CETPs is of different nature and composition. A joint report be submitted by CEO, DJB and MD, DSIIDC recommending 'way forward' (including the appropriate authority (i.e. DJB or DSIIDC and timelines) for upgradation of such 11 CETPs to the Convenor of this HLC within a fortnight for taking final decision in this regard.

iv. DPCC should carry out a thorough inspection of all the Industrial Colonies and take strict action against violating units like sealing/disconnection of power supply of defaulters on regular basis, at least once in a fortnight.

3.5. Enforcement of Delhi Water Board Septage Management Regulations 2018

It was decided by HLC to constitute a Committee under the Chairmanship of Divisional Commissioner, Revenue Department, GNCTD and consisting of CEO, DJB; Commissioner MCD as members; and Secretary, Urban Development Department, GNCTD as member-cum-convenor of this Committee, to revisit the Delhi Water Board Septage Management Regulations 2018 to make them more effective & enforceable. The Committee will submit its report latest by 15.02.2023 to the Convenor of this HLC.

It was informed that at present there are 196 vehicles that have been given license by DJB for Collection of septage. With the sewage network getting extended to unauthorized colonies and JJ Colonies, gradually these numbers should reduce. Accordingly, it has been directed to reduce these vehicles from existing 196 to 150 by June,2023. The vigil against illegal/unauthorized vehicle dumping the septage in water bodies etc must be enhanced through CCTV coverage and random checking. Strict action against defaulters will be undertaken inclusive of the vehicle carrier as well as the colonies contributing the septage.

3.6. Regulation of River Yamuna Flood Plain including removal of all Encroachments / Dhobi Ghats, List of which is at Annexure-14.

3.6.1. Restorative Projects of DDA in Yamuna Floodplains

i. Asita East (Part B) to be completed by 31.03.2023;
ii. Asita West to be completed by 30.06.2023;
iii. Kalindi Biodiversity Park (remaining work) to be completed within 9 months after the completion of on-going NHAI project, by CEMDE;
iv. Amrut Bio Diversity Park (90 Ha. on Eastern Bank) to be completed by 31.03.2023 by DDA;
v. Amrut Bio Diversity Park (18 Ha. On Western Bank) to be completed by 22.05.2023 by DDA;
vi. Amrut Bio Diversity Park (Remaining 8.25 Ha.) to be completed by 31.12.2024 by CPWD;
vii. Wazirabad to Old Railway Bridge – Western Bank (Qudsia Ghat - 16 Ha.) to be completed by April 2023 by INTACH;
viii. Wazirabad to Old Railway Bridge – Western Bank (Sur Ghat – 13.6 Ha.) to be completed by July 2023 by INTACH;
ix. Wazirabad to Old Railway Bridge – Western Bank (Eco Trail – 33 Ha.) to be completed by 31.12.2023 by INTACH;

x. Wazirabad to Old Railway Bridge – Western Bank (Yamuna Bazar Area – 3.4 Ha.) to be completed by 31.12.2023 by INTACH;
xi. Yamuna Vanasthali – 236.5 Ha to be completed by 31.05.2023 by DDA;
xii. Mayur Nature Park (Part A: 235 Ha.) to be completed by DDA (Case before Hon'ble High Court Case is pending and next date of hearing is 13.02.2023);
xiii. Mayur Nature Park (Part B: 162.75 Ha.) to be completed by DDA / UP Irrigation Department (Case before Hon'ble High Court Case is pending and next date of hearing is 30.01.2023);
xiv. Eco Tourism Area (30 Ha.) (22.7 Ha with DDA and 7.3 with DTC): Land has been taken back from IPGCL. Case before Hon'ble High Court Case is pending and next date of hearing is 15.03.2023 - Proposal will be taken once the O-II is finalised after notification of MPD 2041).
xv. Hindan Sarovar (Part A: 15 Ha.) to be completed by 31.12.2023 by DDA;
xvi. Hindan Sarovar (Part B: 30 Ha.) to be completed by 31.12.2023 by DDA

3.6.2. Removal of encroachments, List of which is at Annexure-15.

i. Asita East (UP) – Out of 107 Ha., 50.24 Ha. has already been repossessed. Further, 21 Ha. has already been transferred by UP Irrigation Department to PWD, GNCTD. The following be submitted to the Convenor of this HLC by PWD latest by 31.01.2023:
   a. Action taken by PWD w.r.t. such 21 Ha. area received from UP's Irrigation Department;
   b. Action taken w.r.t. remaining 29.24 Ha. land with UP's Irrigation Department;

c. Action taken for repossessing the remaining 56.76 Ha. land by PWD / Irrigation Department.

ii. out of 100 Ha. of Kalindi Aviral, 0.81 Ha. area has been repossessed and 'nil' area is to be repossessed. Therefore, status of remaining 99.19 Ha. area be submitted;

iii. out of 115 Ha. of Kalindi Biodiversity Park, 2.5 Ha. area has been repossessed. Therefore, status of remaining 112.5 Ha. area be submitted;

iv. out of 200 Ha. of Asita West, 176.19 Ha. area has been repossessed and 5 Ha. area is to be repossessed. Therefore, status of remaining 18.81 Ha. area be submitted;

v. out of 116.25 Ha. of Amrut Bio Diversity Park, 91.5 Ha. area has been repossessed and 1 Ha area is to be repossessed. Therefore, status of remaining 24.75 Ha. area be submitted.

vi. out of 236.5 Ha. of Yamuna Vanasthali, 101.03 Ha. area has been repossessed and 5 Ha. area is to be repossessed. Therefore, status of remaining 130.47 Ha. area be submitted;

vii. out of 235 Ha. of Mayur Nature Park, 23.02 Ha. area has been repossessed and 'yet to be assessed' area is to be repossessed. Therefore, status of remaining 211.98 Ha. area be submitted;

The above-mentioned details be submitted by DDA and PWD, as the case may be, along with action plan (with timelines) for (a) repossessed area and (b) repossessing the remaining area, to the Convenor of this HLC within a fortnight.

DDA shall submit the total floodplain area along with break-up of the same in restorative projects, encroachments, department-wise area allocated and the river surface area with geocoordinates. Action plans for removal of encroachment parcel-wise shall be submitted to convenor within a fortnight.

Mass Plantation Drive: The DDA will undertake a major plantation along these vulnerable stretches of this flood plains. The plan will be submitted by March 2023 and will be implemented by December 2023.

Special Drive to tackle unauthorized/illegal unfalling drains/nallah in to Yamuna:

It was observed that since DDA is the custodian of the Yamuna flood Plain it is its sole responsibility of carrying out a special drive to tackle any unauthorized/illegal out-falling drains in to Yamuna. On record, there are only 18 outfalling drains. Hence any other drain should be considered as illegal/unauthorized and must be traced back to in origin along with the identification of responsible agency. The complete report to be submitted by February 2023. Further, all such identified illegal/unauthorized drains/nallah flowing in river Yamuna must be diverted/closed after taking necessary remedial measures. The time line for the same will be shared by April 2023.

3.7. Utilisation of Treated STP Water, List of which is at Annexure-16.

i. Quantum of Available Treated STP Water – 530 MGD

ii. Mandatory Return Flow in River Yamuna – 267 MGD (As per the orders of Hon'ble Supreme Court)

iii. Present Use of Treated STP Water – About 90 MGD (mainly for horticulture purposes)

iv. Proposed Use of Treated STP Water – 70 MGD at Coronation Pillar is to be converted into 'C' Class Inland Surface Water by Ultra Filtration process to be discharged in river Yamuna about 8.60 Kilometre upstream of Wazirabad. This is to be completed by June, 2024.

v. Use of remaining 103 MGD Treated STP Water

(a) For Development / Rejuvenation of Lakes:

i. 40 MGD for Pappankalan (20 MGD – Commissioned) and Nilothi (20 MGD - Completed and will be commissioned by Feb, 2023;

ii. 15 MGD for Smriti Van / Lake and nearby areas (10 MGD) and Najafgarh (5 MGD) by March, 2023;

iii. 15 MGD for Rohini Lake No. 1 by August, 2023;
iv. 10 MGD for Sanjay Lake by September, 2023;
v. 35 MGD for Okhla (20 MGD) and Rohini Lake No. 2 (15 MGD) by December, 2023

(b) DJB shall submit the plan to use treated STP Water in other usages, like in Farmhouses, Golf courses, construction activities, etc. and have already made available treated water at its STPs @ Rs 7 / Kilolitres.

And whereas, a summary of timelines for next 6 months for works to be carried out as finalized by HLC, is at **Annexure - 17**.

4. Other decisions taken by the High-Level Committee:

4.1. Meetings of the HLC

And whereas, the HLC decided that an alternate weekly meeting of the HLC may be chaired by the Chief Secretary / Convener of HLC (physical-cum-virtual meeting). Hon'ble Lt. Governor will take fortnightly meeting (physical meeting only).

4.2. Monitoring of projects through Delhi's e-Pragati Dashboard

And whereas, the HLC also decided that IT Department of GNCTD shall add all the above-mentioned actionable points on Delhi's e-Pragati Dashboard for the purpose of monitoring. Such Dash Board shall be operationalised within a fortnight.

4.3. Company of Territorial Army to be provided by NMCG to DPCC

And whereas, DG NMCG informed that a company of territorial army would be placed under the DPCC for ensuring ground level enforcement and monitoring for the purpose of identifying (if any left-out) all the drains / sub-drains which are yet to be trapped, enforcement of Delhi Water Board Septage Management Regulations 2018, convincing people not to through their waste in drains, etc. Accordingly, HLC asked DG NMCG to

take appropriate action to provide such company of territorial army to DPCC at the earliest.

4.4. Development of Bio-diversity Park by NMCG

And whereas, NMCG offered to develop a Bio-Diversity Park in River Yamuna Flood Plains in case DDA allots a land of appropriate area to it for this purpose. Accordingly, HLC decided that the DDA may identify and allot a piece of land at River Yamuna Flood Plains to NMCG latest by 15.02.2023 for development of a bio-diversity park by NMCG.

4.5. Committee to identify and hand over land to DJB and NMCG

And whereas, HLC also decided to constitute a Committee under Chairmanship of Divisional Commissioner, Revenue Department of GNCTD with Pr. Secretary (Forest and Environment); VC DDA; and CEO DJB to resolve all land related matters (like identification and handing over land to DJB / NMCG for setting up of STPs / De-centralized STPs, Bio-diversity park, etc.) and the Committee shall ensure identification and handing over the requisite land parcels to DJB or NMCG, as the case may be, within a fortnight.

4.6. Campaign for Awareness and Involvement of Public

And whereas, the HLC also decided that the DJB, DPCC, I&F Control and DDA shall initiate an IEC campaign for awareness as well as involvement of the public at large in this initiative to restore old glory of river Yamuna. A detailed IEC plan in this regard including an annual calendar of IEC activities shall be submitted by all agencies to the Convenor of this HLC within a fortnight including mechanisms for implementation and monitoring of IEC identifying the key behaviours in conservation and rejuvenation of river Yamuna; messages to be used for these key behaviours; stakeholder groups to be addressed; the medium through which these messages will be conveyed; and influencers who will communicate these messages, employing an appropriate channel mix of mass media, print,

outdoor publicity, capacity building/awareness workshops, competitions, and digital media.

4.7. Responsibilities and Liabilities

And whereas, to ensure clarity in ownership of work, clear responsibilities, complete adherence to deadlines and the accountability of officers directly dealing with it, the HLC decided that the Nodal officers indicated in Annexures 1 to 16 with respect to each project shall be personally responsible for ensuring completion of the project within the above-mentioned timelines, and any failure of such nodal officer to ensure execution of the projects / works / responsibilities within the timeline stipulated in the action plan as finalized by the HLC will make such nodal officer liable for disciplinary as well as criminal proceedings for wilful disobedience of the orders passed by the Hon'ble Courts, this HLC and also for criminal disregard towards environmental quality of the river Yamuna as well as their failure to discharge their constitutional obligation to the citizens to provide clean environment by protecting the scarce sources of water.

5. Order

Now, therefore, the HLC ordered accordingly and directed that a copy of this order be also placed before Hon'ble NGT.

27/01/23

(Naresh Kumar)
Chief Secretary, Govt. of NCT of Delhi
Convenor of High-Level Committee

Enclosures:

(i) Annexures -1 to 16: Department wise action plans for rejuvenation of River Yamuna.

(ii) Annexure -17: Summary of timelines for next 6 months for works to be carried out.

(iii) Annexure -18: List of Attendees

To (For Necessary Action):

1. ACS-Cum-Commissioner of Industries, Govt. of NCT of Delhi, 419, Udyog Sadan, FIE Patparganj, Delhi- 92.
2. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi-02.
3. Pr. Secretary (Revenue) cum Divisional Commissioner, Govt. of NCT of Delhi, 5 Sham Nath Marg, Delhi-54.
4. Chairman, Delhi Pollution Control Committee, 5th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02.
5. Principal Secretary (Environment & Forest), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
6. Pr. Secretary, Irrigation & Flood Control Deptt. Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi –31
7. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-05.
8. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi.
9. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr. S.P.M Civic Center, JLN Marg, Delhi-02.
10. Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02.
11. Secretary (PWD), Govt. of NCT of Delhi, 5th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
12. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi- 01.
13. Secretary, Department of Information Technology, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02
14. Chief Executive Officer, Delhi Urban Shelter Improvement Board (DUSIB), Punarwas Bhawan, I.P. Estate, New Delhi – 110002

Copy to (For Information):

1. Pr. Secretary to Hon'ble Lt. Governor, Govt of NCT of Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Govt of NCT of Delhi.
3. Secretary to Deputy Hon'ble Chief Minister, Govt of NCT of Delhi.
4. Secretary to Hon'ble Minister (Environment & Forests), Govt of NCT of Delhi.
5. Secretaries to Hon'ble Ministers, Govt. of NCT of Delhi.

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6. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-01.
7. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi.
8. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi-01.
9. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, New Delhi-11.
10. Chairman, National Highways Authority of India (NHAI), Dwarka, New Delhi-75.
11. Chairman, New Delhi Municipal Council, Palika Kendra, New Delhi-01.
12. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 03.
13. Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi- 01.
14. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-32.
15. Pr. Secretary, Finance Department, Govt. of NCT of Delhi, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
16. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-54.
17. Chief Executive Officer, Delhi Cantonment Board, Delhi Cantt, Delhi.
18. Director General, Archaeological Survey of India, Bhagwan Das Lane, Mandi House, New Delhi-01.

12/1/2023

(Naresh Kumar)
Chief Secretary, Govt. of NCT of Delhi
Convenor of High-Level Committee

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Monitoring parameters w.r.t NGT Case OA 21 / 2023 in the matter of

Ashwani Yadav Vs Govt. of NCT of Delhi

Important parameters for rejuvenation of Yamuna

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1. Treatment of 100% Sewage generated [Gap in Treatment = 238 MGD]

- Estimated Sewage Generation : 768 MGD (80 % of 960 MGD Water Supply
- Existing No. of Operational STPs of DJB : 35 STPs (at 20 Locations) (Annexure-1)
- Installed Treatment Capacity of 35 Operational STPs : 632 MGD (82.3% of Estimated Sewage Generation)
- Capacity Utilization of existing STPs : 530 MGD (83.8 % of installed capacity)

a. Construction of 03 New Sewage Treatment Plants [47 MGD Addition] [List at Annexure-2]

S. No	Name of STP	Capacity Addition (in MGD)	Timelines
1.	Okhla (New STP) of 124 MGD Capacity (Under Construction)	30	June, 2023 (Progress : 79.6 %)
2.	Sonia Vihar (New STP) of 7 MGD Capacity (Under Construction)	07	September, 2023 (Progress : 40.23 %)
3.	Delhi Gate (New STP) of 10 MGD Capacity (Land to be allotted by DDA/ MOHUA)	10	12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023.

b. Construction of 40 new Decentralised Sewage Treatment Plants [92 MGD] [List of 40 DSTPs at Annexure-3)

26 DSTPs proposed to be constructed of total Capacity of 60 MGD	
16 DSTPs (land already allotted).	32.5 MGD
10 DSTPs where land is yet to be allotted.	27.5 MGD
14 DSTPs proposed to be constructed in Najafgarh Drainage Zone of total Capacity of 32 MGD	
12 DSTPs where land is already allotted.	21 MGD
02 DSTPs where land is yet to be allotted.	11 MGD

No. of DSTPs	Earlier Timeline	Revised Timeline
29 (57.57 MGD)	Jun-24	Dec-23
11 (34.43 MGD)	15 Months after allocation of land	12 Months after allocation of land

c. Rehabilitation of 3 Existing Sewage Treatment Plants [70 MGD] [List at Annexure-4)

S. No	Name of STP	Capacity Addition (in MGD)	Timelines
1.	Kondli Phase- II of 25 MGD Capacity (Under Construction for Rehabilitation & Upgradation, presently not in operation)	25	June, 2023 (Progress : 86.01 % for all Kondli STPs)
2.	Rithala Phase – I of 40 MGD Capacity (Under Construction for Rehabilitation & Upgradation, presently not in operation)	40	June, 2023 (Progress : 81.4 %)
3.	Yamuna Vihar Ph-II (From 10 MGD to 15 MGD, Under Construction for Rehabilitation & Upgradation, Presently in operation)	05	September, 2023 (Progress : 32 %)

d. Upgradation of Existing 18 Sewage Treatment Plants [Additional Capacity 93.5 MGD] [List at Annexure-5)

	Total Addition by December, 2023	75
	Total Addition by March, 2024	18.5

Sr. No.	Name of STP	Existing Capacity	Enhanced Capacity (In MGD)	Status	Timelines
1.	Pappan Kalan Phase - I	20	30	Plant handed over to the agency for further upgradation/ augmentation	December, 2023
2.	Nilothi Phase -II	40	60		
3.	Najafgarh	5	5		December, 2023
4.	Keshopur Phase - II	20	20		
5.	Keshopur Phase - III	40	60		
6.	Rohini Sector 25	15	25		December, 2023
7.	Narela	10	15		

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8.	Coronation Pillar Phase -I & II	20	20	Plant handed over to the agency for further upgradation/ augmentation	
9.	Coronation Pillar Phase -III	0 (Plant is non operational)	10		
10.	Yamuna Vihar Phase – I	10	15	Tender reinvited and same is due for opening on 06.03.23	March, 2024
11.	Yamuna Vihar Phase – III	25	25	In-Principle approval has been received from Hon'ble Minister (Water) to reinvite the tenders on EPC model alongwith construction of 15 MGD new STP also. DPR is under preparation. Tenders are likely to be floated first week of March, 2023 on EPC model.	March, 2024
12.	Okhla Phase- V	16	16	Negotiation was held with single bidder but bidder did not reduce the rates within suggestive cost. Tenders are being discharged and proposal has been send to Hon'ble MInister(Water) to call tender on EPC model in place of existing HAM model as there are no adequate response on tenders called on HAM model.	January, 2024
13.	Mehrauli	5	7.5		
14.	Ghitorni	5	7.5		
15.	Vasant Kunj	5	7.5		

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16.	Kondli Phase-IV	45	45	Work order issued, The firm has taken over the plant for rehabilitation and O&Mon 06.09.2022. Work is under progress.	October, 2023
17.	Keshopur Phase- I	12	18	The proposal has been send for approval of Hon'ble Minister (Water) to call the tenders on EPC model as there is no response in the tenders called on HAM model in this case two times.	March, 2024
18.	Rithala Phase -II	40	40	Work Order issued on 26.05.2022,Methodology submitted by the firm has been approved. The work is going on at the site.	March, 2023
	Total	333	426.5	Addition of **75 MGD** by December, 2023 and 18.5 MGD by **March, 2024.**	

2. Trapping of all drains out falling into river Yamuna including sub-drains:

1. Major Drains:

There are 18 major drains which are out falling into river Yamuna in the Delhi stretch between Wazirabad to Okhla. As informed by Delhi Jal Board, out of 18 Drains, Trap completed in 11 Drains, 02 drains (Delhi Gate Drain and Sen Nursing Home Drain) are partially trapped, 02 major Drains i.e. Najafgarh & Shahdara are included in Interceptor Sewer Project (ISP) where substantial flow of sub-drains are under their command areas. For remaining 03 Major Drains (Mori Gate, Barapulla & Maharani Bagh Drains) brief status is as given below: **[List at Annexure-6]**

S.No	Name of Major Drain	Flow to be trapped (in MGD)	Timelines
1.	Mori Gate Drain	9.51	September, 2023
2.	Barapulla Drain	31.97	September, 2023
3.	Maharani Bagh Drain	6.66	September, 2023
	Total	48.14	

2. Sub Drains:

a. Status of Interceptor Sewer Project (ISP) trapping of 64 Sub Drains:

Total flow to be trapped	Provision of trapping made	Treatment of Trapped waste water	Timeline
242 MGD	238 MGD	230 MGD	June, 2023

Details of Unitercepted Sub drains Outfaling into Nazafgarh Drain, Supplementary Drain and Shahdara Drain are at Annexure-7, Annexure-8 and Annexure-9 respectively.

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b. Action plan of 76 un-trapped sub drains (as per DJB)

Sr. No.	Name of major Drain	Total number of un-trapped drains	Number of sub drains	Timeline
1.	Najafgarh Drain	44	06	Completed
			06	Completed (Jan, 23)
			01	Completed (Feb, 23)
			04	March- 2023
			01	May-2023
			04	June-2023
			22	October 2023
2.	Shahdara Outfall Drain	02	02	Jun -2023
3.	Supplementary Drain	30	02	Feb-2023
			07	Mar 2023
			04	Apr -2023
			1	May 2023
			14	Jun-2023
			01	Sep 2023
			01	Oct 2023
	TOTAL	**76**		

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3. Extending Sewerage network in unsewered areas, in all 1799 unauthorised colonies and 634 JJ Clusters.

a. Unauthorized Colonies [List at Annexure-10].

S.No	Description	Status in Dec., 2022	Timelines
1	Sewer line laid and notified	747	Laid and notified
2	Work of sewer network is in Progress	573	Dec, 2023
3	Colonies where NOC is awaited / O Zone	161	12 months after receipt of NOC. But Not later than June, 2024
4	Colonies where sewerage network is to be laid along with Decentralized STPs	318	117 Colonies- Dec, 23 201 Colonies - 08 month after allotment of land/ receipt of NOC
	Total	1799	

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b. JJ Clusters:

S. No.	Total No. of JJ clusters	Connected	Not Feasible	Feasible	Timeline
1	639	558	65	16	June-2023

Status of Untrapped 81 JJ Colonies is at Annexure 11

4. Upgradation of 13 Common Effluent Treatment Plants (CETPs): [List at Annexure-12]

No. of CETPs	No. of Approved Industrial Areas served	CETPs being Upgraded	Timeline
13	17	Narela (DSIIDC)	December, 2023
		Bawana (DSIIDC)	December, 2023
		Remaining 11 CETPs	Being handed over to DJB by Industries Department

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5. Enforcement of Septage Management Regulations [Annexure-13]

a. Collection and Treatment of Septage

No of Vehicles Authorised by DJB	Number of vehicles required (assessed by DJB)	No. of Functional SPSs for collection of septage from vendors	Septage collected & Treated (in Crore Litres) Jan 23	Cumulative Septage Collected & treated by DJB (in Crore Litres)
196	-	86	5.18	132.81

b. Action taken by Revenue Department, GNCTD

Total No. of Meetings of Septage Management Committees held	No. of Vehicles/ Tankers found unauthorizedly discharging septage into Drains etc.	No. of Vehicles/ Tankers impounded	No. of Challans/ Notices Issued	Total Amount of Environmental Compensation Imposed & received
68	50	46	22	Rs.12.77 Lakhs

6. Regulation of River Yamuna Flood Plain including removal of all Encroachments/ Dhobi Ghats [List at Annexure-14]

a. Restorative Projects in Floodplains

Sr. No.	Project	Area	Timeline
1.	Asita East– (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA PART B: Under the jurisdiction of UP Irrigation Deptt.(Deposit work)	Total area- 197 Ha PART A: 90 Ha PART B:107 Ha.	PART-A: Completed PART-B: 31.03.2023
2.	Kalindi Aviral- (NH24 to DND Flyway- Western Bank)	Total Area- 263 Ha PART A: 100 Ha PART B:163 Ha. inclusive of Baansera	PART A: Completed PART B: 28.02.2023 for Baansera.
3.	Kalindi Biodiversity Park (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMDE	115 Ha	02 Wetlands Completed out of 11 Wetlands Within 9 months after the completion of on-going NHAI project, by CEMDE.
4.	Asita West (Old Railway Bridge to ITO Barrage- Western Bank)	Total Area- 200 Ha PART A: 93 Ha PART B:107 Ha.	PART A: Completed PART B: 30.06.2023
5.	Amrut Bio Diversity Park- ITO to NH-24 (Eastern & Western Bank)- Area South of CWG Village Area	Total: 116.25 Ha (108 Ha. With DDA, 90 Ha. on Eastern Bank & 18 Ha on Western Bank) (8.25 Ha to be done by CPWD)	90 Ha on Eastern Bank: Mar, 2023 18 Ha on Western Bank: 22.05.2023 8.25 Ha: Dec, 2024
6.	Ghat area-Wazirabad to Old Railway Bridge (Western Bank) Entrusted to INTACH	Total Site Area- 66 Ha PART A: 16 Ha. (Qudsia Ghat) PART B: 50 Ha. (Includes Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar- 3.4 Ha)	Part A: Apr, 2023 by INTACH Part B: Sur Ghat: July, 2023 PART B: Eco-trail & Yamuna Bazar: Dec, 2023

Sr. No.	Project	614 Area	Timeline
7.	Yamuna Vanasthali- (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around Garhi Mandu Village & Usmanpur Village)	236.5 Ha.	31.05.2023
8.	Mayur Nature Park- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt.	Total Area- 397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	PARTA: Case before Hon'ble High Court Case is pending. PARTB: Case before Hon'ble High Court Case is pending.
9.	Eco-Tourism area- (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha (22.7 Ha with DDA and 7.3 Ha land is with DTC)	Land has been taken back from IPGCL. Case before Hon'ble High Court Case is pending and next date of hearing is 15.03.2023 - Proposal will be taken once the O-II is finalised after notification of MPD 2041).
10.	Hindan Sarovar- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA PART B: Under the UP Irrigation Deptt. jurisdiction of (Deposit work)	Total Site Area- 45 Ha. PART A: 15 Ha PART B:30 Ha	PART A: 31.12.2023 PART B: 31.12.2023
	Total	**1,666.5 Ha.**	

b. Removal of encroachments[Annexure-15]

Sr.No.	Floodplain area under encroachment in hectares	Encroachment removed in hectares
1.	---	574

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7. Utilisation of Treated STP Water [Annexure-16]

Particular	Quantum in MGD
Quantum of Available Treated STP Water	**530**
Mandatory Return Flow in River Yamuna	**267** (As per the orders of Hon'ble Supreme Court)
Present Use of Treated STP Water	**About 90 MGD** [Mainly for horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc.]
Proposed Use of Treated STP Water	**70 MGD** Treated STP at Coronation Pillar is to be converted into 'C' Class Inland Surface Water by Ultra Filtration process to be discharged in river Yamuna about 8.60 Kilometer upstream of Wazirabad. Case file for discharge of tenders as recommended by WAC and re invitation again on HAM model is in process of approval. • DJB has initiated a proposal for supplying of 5 MGD treated water from Okhla STP to NTPC Eco Park.

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Balance Available Treated STP Water	**103 MGD**

Use of treated STP Water for Development / Rejuvenation of Lakes :	
10 MGD in Sanjay Lake from Kondli STP	Sep-23
10 MGD in Smiriti Van / Lake and nearby areas from Kondli STP.	March-23
Pappankalan - 20 MGD	Commissioned
Nilothi - 20 MGD	Completed and commissioned
Okhla - 20 MGD	Dec-23
Rohini lake no.-1 - 15 MGD	Aug-23
Rohini lake no.-2 - 15 MGD	Dec-23
Najafgarh - 5 MGD	March-23

DJB is also exploring the possibility of using treated STP Water in other usages like in Farm houses, Golf courses, Construction activities etc. and have already made available treated water at its STPs @ Rs 7 / Kilolitres.

*****

Annexure - 1

Status of existing 35 STPs

Annexure - 1

Status of existing 35 STPs [Progress since 20.01.2023 to 10.02.2023]

Sl No	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD /TSS (in mg/l)	Compliance Status	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Compliance Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
1	Mohrauli	5	4.93	30/50	Not meeting the Prescribed Standards	Single tender was received, the quoted rates are on higher side in comparison to Departmental suggestive cost, the agency has been called for negotiation on 19.01.23.	NA	NA	Jan, 2024	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	
2	Okhla Phase - II	12	12	30/50	Not meeting the Prescribed Standards	N/A	NA	NA	New STP of 124 MCD will be completed by Jun 23	Sh KC Meena, CE SDW	Sh. S.K. Rai EE(SDW)II	This plant will be closed once new 124 MCD STP commissioned at Okhla	
3	Okhla Phase - III	37	31.52	30/50	Not meeting the Prescribed Standards	N/A	NA	NA		Sh KC Meena, CE SDW	Sh. S.K. Rai EE(SDW)II	do	
4	Okhla Phase - IV	45	38.67	30/50	Not meeting the Prescribed Standards	N/A	NA	NA		Sh KC Meena, CE SDW	Sh. S.K. Rai EE(SDW)II	do	
5	Okhla Phase - V	16	11.48	30/50	Not meeting the Prescribed Standards	Single tender was received, the quoted rates are on higher side in comparison to Departmental suggestive cost, the agency has been called for negotiation on 19.01.23.	NA	NA	Jan, 2024	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	
6	Okhla Phase - VI	30	25.36	30/30	Not meeting the Prescribed Standards	Work under progress will be completed by 31.01.2023	Plant will start meeting the prescribed standards from Jan, 2023	NA	Jan, 2023	Sh KC Meena, CE SDW	Sh. S.K. Rai EE(SDW)II	Some improvement work has been completed. The plant will start meeting the prescribed standards from Feb, 2023 onwards.	
7	Molarband	0.66	0.54	30/50	Not meeting the Prescribed Standards	Plant is of very small capacity. Efforts are being made to upgrade through chemical dosing only.			June, 2023	Sh KC Meena, CE SDW	Sh. S.K. Rai EE(SDW)II		
8	Dr. Sen Nursing Home Nalla	2.2	2.4	10-15	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	NA	NA	—	Sh KC Meena, CE SDW	Sh. Ugarsen EE(SDW)V	—	
9	Vasant Kunj Phase - I	2.2	2.24	30/50	Not meeting the Prescribed Standards	Single tender was received, the quoted rates are on higher side in comparison to Departmental suggestive cost, the agency has been called for negotiation on 19.01.23.	NA	NA	Jan, 2024	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	
10	Vasant Kunj Phase - II	3	2.61	30/50	Not meeting the Prescribed Standards	Single tender was received, the quoted rates are on higher side in comparison to Departmental suggestive cost, the agency has been called for negotiation on 19.01.23.	NA	NA	Jan, 2024	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	
11	Ghitorni	5	2.07	30/50	Not meeting the Prescribed Standards	Single tender was received, the quoted rates are on higher side in comparison to Departmental suggestive cost, the agency has been called for negotiation on 19.01.23.	NA	NA	Jan, 2024	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	
12	Delhi Gate Nalla Phase - I	2.2	2.37	10-15	Meeting the Prescribed Standards	Meeting the Prescribed Standards.	N/A	N/A	—	Sh KC Meena, CE SDW	Sh. Ugarsen EE(SDW)V	—	
13	Delhi Gate Nalla Phase - II	15	16.56	10-10	Meeting the Prescribed Standards	Meeting the Prescribed Standards.	N/A	N/A	—	Sh KC Meena, CE SDW	Sh. Ugarsen EE(SDW)V	—	

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Sl No	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD /TSS (in mg/l)	Compliance Status	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Compliance Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
14	Kondli Phase - I	10	6.69	45209	Not meeting the Prescribed Standards	Rehabilitation work is going on at site, the same is going to completed by June, 2023	N/A	N/A	Jun, 2023	Sh KC Meena, CE SDW	Sh. Partosh Kumar EE(SDW)IV	0	
15	Kondli Phase-III	10	9.54	45209	Not meeting the Prescribed Standards	Rehabilitation work is going on at site, the same is going to completed by June, 2023	N/A	N/A	Jun, 2023	Sh KC Meena, CE SDW	Sh. Partosh Kumar EE(SDW)IV		
16	Kondli Phase - IV	45	37.9	20/30	Not meeting the Prescribed Standards	Work order issued. The firm has taken over the plant for rehabilitation and O&M on 06.09.2022.	17	0	October, 2023	Sh KC Meena, CE SDW	Sh. Partosh Kumar EE(SDW)IV	9%	26%
17	Chilla	9	8.8	45209	Meeting the Prescribed Standards	Meeting the Prescribed Standards	N/A	N/A	-	Sh KC Meena, CE SDW	Sh. Partosh Kumar EE(SDW)IV	-	
18	Yamuna Vihar Phase - I	10	9.51	30/50	Not meeting the Prescribed Standards	Tenders re-invited and were due for opening on 07.11. 2022. On due date of opening no tender was received. Tenders to be reinvited again.	Nil	Nil	March, 2024	Sh KC Meena, CE SDW	Sh. Bhushan Verma EE(SDW)III	Tender has been reinvited and same is due for opening on 06.03.23	
19	Yamuna Vihar Phase - II	10	7.08	30/50	Not meeting the Prescribed Standards	Rehabilitation/up-Gradation work of STP is running under AMRUT Scheme.	28% (approximately)	13% (approximately)	Sep, 2023	Sh KC Meena, CE SDW	Sh. Bhushan Verma EE(SDW)III	4%	32%
20	Yamuna Vihar Phase - III	25	24.47	20/30	Not meeting the Prescribed Standards	Tenders re-invited and were due for opening on 07.11. 2022. On due date of opening no tender was received. The proposal has been frame for In Principle approval to reinvite the tender with normal EPC model, as there is no adequate response in the tenders called on defered payment mode.	Yet to be started	Nil	Jun, 2024	Sh KC Meena, CE SDW	Sh. Bhushan Verma EE(SDW)III	In Principle approval has been received from Hon'ble Minister(Water) to reinvite the tenders on EPC model alongwith construction of 15 MGD new STP also. The DPR is under preparation. Tenders are likely to be floated first week of March, 2023 on EPC model.	
21	Common Wealth Games Village	1	0.09	44/216	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	NA	NA	----	Sh KC Meena, CE SDW	Sh. Ravinder Kumar EE(SDW)XIV	-	
22	Coronation Pillar Phase - I & II	20	7.6	30/50	Not Meeting the Prescribed standard	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.23	NA	NA	December, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
23	New Coronation Pillar STP	70	41.83	45209	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	100	95	----	Sh KC Meena, CE SDW	Sh. Ram Manohar EE(SDW)VII	100	100
24	Narela	10	10.78	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.23	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
25	Rithala Phase -II	40	36.29	15/20	Meeting the Prescribed Standards.	Work Order issued on 26.05.2022. The work is going on at the site.	29	Nil	Mar, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	7	36
26	Rohini	15	9.81	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.23	Nil	Nil	December, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
27	Keshopur New (Phase I)	12	11.97	20/30	Not meeting the Prescribed Standards	Tenders for upgradation/rehabilitation has been invited twice. No bids received on both the occasion. The tenders to be reinvite again	Nil	Nil	Mar, 2024	Sh KC Meena, CE SDW	Sh. Sunil Dixit EE(SDW)VI	The proposal has been send for approval of Hon'ble Minister (Water) to call the tenders on EPC model as there is no response in the tenders called on HAM model in this case two times.	

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Sl No	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD /TSS (in mg/l)	Compliance Status	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Compliance Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
28	Keshopur Phase-II	20	16.88	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement is likely to be signed by 20.01.23. the firm is going to take over the plant by 25.01.23	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
29	Keshopur Phase-III	40	38.5	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement is likely to be signed by 20.01.23. the firm is going to take over the plant by 25.01.23	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
30	Nilothi Phase - I	40	33.69	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.2023	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	Plant handed over to the agency for further upgradation/augmentation	
31	Nilothi Phase - II	20	19.38	45209	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	Nil	Nil	-	Sh KC Meena, CE SDW	Sh. Sunil Dixit EE(SDW)VI	--	
32	Pappankala Phase- I	20	20.94	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.2023	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	Plant handed over to the agency for further upgradation/augmentation	
33	Pappankala Phase - II	20	20.74	45209	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	Nil	Nil	-----	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	--	
34	Najafgarh	5	4.4	30/50	Not meeting the Prescribed Standards	Work awarded. The Concessionaire agreement is likely to be signed by 20.01.23. the firm is going to take over the plant by 25.01.23	Nil	Nil	Dec, 2023	Sh KC Meena, CE SDW	Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	
35	Kapashera	5	5.06	45209	Meeting the Prescribed Standards.	Meeting the Prescribed Standards.	N/A	N/A	-----	Sh KC Meena, CE SDW	Sh. K.P.Sharma EE(SDW)VIII	--	
		632.26	534.67										

Annexure - 2

Construction of 03 new Sewage Treatment Plants
[47 MGD addition]

Annexure - 2

Construction of 03 new Sewage Treatment Plants [47 MGD addition] [Progress since 20.01.2023 to 10.02.2023]

S.No.	Name of STP	Capacity (in MGD)	Capacity Addition (in MGD)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)]	Cumulative Progress (%)
1	Okhla	124	30	Work is in progress	0.767	0.48	Jun, 23	Sh. Vikram Singh, Pr. CE (Dr.) Pr-I	Sh. A. M. Sharma, EE(P)SR-II & Sh S.K Rai EE(SDW)-II	1.10%	79.60%
2	Sonia Vihar	7	7	Work of STP & SPS is in progress.	0.3884	0.3841	Sep, 23	Sh. R.P. Singh, CE (Dr.) Pr-III	Sh. R. K Jain EE(C)Dr.- VIII & Sh Bhushan Verma EE(SDW)-III	0.70%	40.23%
3	Delhi Gate	10	10	Land to be allotted by DDA/L&DO GoI	--	--	12 months after allocation of land	Sh. Vikram Singh, Pr. CE (Dr.) Pr-I	SH. RAJIV SHARMA EE(C)Dr.- II	Block estimate of the project amountig Rs. 234.37 Cr. has been framed and is under the process of scrutiny/approval. The offer from M/s Wapcos Ltd., a Govt. of India Undertaking has been taken for providing consultancy services of the work. The offer is under the process of approval.	1. The land has been identified opposite to Rajghat Power House and the TSS of land has also been done. The request for allotment of land to Land & development officer, MoHUA was already made on 22.07.2022 and is pursuing on regular basis. Additional print of land TSS drawing as desired by Dy. LDO, MoHUA was also submitted on 10.02.2023 2. Block estimate of the project amountig Rs. 234.37 Cr. has been framed and is under the process of scrutiny/approval. 3. The offer from M/s Wapcos Ltd., a Govt. of India Undertaking has been taken for providing consultancy services of the work. The offer is under the process of approval.
	Total	141	47								

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Annexure - 3

Construction of 40 new Decentralized Sewage Treatment Plants [92 MGD]

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Annexure - 3

Construction of 40 new Decentralised Sewage Treatment Plants [92 MGD]
[Progress since 20.01.2023 to 10.02.2023]

S. No.	Name of DSTPs	Capacity in MGD	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline of Completion	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Punjab Khor	0.22	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate approved	Estimate approved
2	Jat Khor	0.22	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate approved	Estimate approved
3	Qutubgarh	0.66	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate approved	Estimate approved
4	Auchandi	0.88	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate approved	Estimate approved
5	Salapur Majra	1.38	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate under approval	Estimate under approval
6	Bajitpur Thakran	2.2	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI & Sh Ashok Sharma EE(SDW)-XII	Estimate under approval	Estimate under approval
7	Zindpur	15	Estimate under approval.	NIL	NIL	Dec-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III & Sh Ram Manohar (SDW)-VII	Estimate under approval	Estimate under approval
8	Ghewra	0.44	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Ashok Sharma EE(SDW)-XII	Estimate under Administrative approval of Competent Authority	Estimate under approval
9	Mohammadpur Majri & Karala	2.86	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Ashok Sharma EE(SDW)-XII	Estimate under Administrative approval of Competent Authority	Estimate under approval
10	Kanjhawala & Ladpur	1.1	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Ashok Sharma EE(SDW)-XII	Estimate under Administrative approval of Competent Authority	Estimate under approval
11	Nizampur and Sawda	1.32	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Ashok Sharma EE(SDW)-XII	Estimate under Administrative approval of Competent Authority	Estimate under approval
12	Garhi Rindhala	0.22	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Ashok Sharma EE(SDW)-XII	Estimate under Administrative approval of Competent Authority	Estimate under approval
13	Palla	0.44	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(C)DR-XII & SH Ram Manohar EE (SDW)-VII	Estimate under approval.The land has been alloted for this DSTP by revenue department but same land had been alloted earlier to education department also . The matter is under persuasion with revenue department	Estimate under approval

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S. No.	Name of DSTPs	Capacity in MGD	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline of Completion	Name of Officer (CE/Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
14	Tajpur	1.1	Estimate under approval.	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(C)DR-XII & SH Ram Manohar EE (SDW)-VII	Estimate under approval.The land has been alloted for this DSTP by revenue department but same land had been alloted earlier to education department also . The matter is under persuasion with revenue department	Estimate under approval
15	Chandanhola Satbari	0.44	Estimate under approval.	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE (C)Dr.-VI & Sh Ugrasen EE(SDW)-V	Tenders will be invited alongwith other DSTPs of Chhatarpur area in single package	Tenders will be invited alongwith other DSTPs of Chhatarpur area in single package
16	Mitraon	10.89	Tendered	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A. M. Sharma, EE(P)SR-II & Sh K.P Sharma EE (SDW)-VIII	Financial bid opened and under proces of award	Financial bid opened and under proces of award
17	Kair	1.1	Tendered	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A. M. Sharma, EE(P)SR-II & Sh K.P Sharma EE (SDW)-VIII	Tender is being re-invited	Tender is being re-invited
18	Kakrola	2.64	Tendered	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A. M. Sharma, EE(P)SR-II & Sh K.P Sharma EE (SDW)-VIII	Tender is being re-invited	Tender is being re-invited
19	Khanganheri	0.77	Tendered	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A. M. Sharma, EE(P)SR-II & Sh K.P Sharma EE (SDW)-VIII	Tender is being re-invited	Tender is being re-invited
20	Dichaon Kalan	1.98	Tendered	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. A. M. Sharma, EE(P)SR-II & Sh K.P Sharma EE (SDW)-VIII	Tender is being re-invited	Tender is being re-invited
21	Sarangpur Village	1.32	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
22	Galibpur Village	0.55	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
23	Kazipur Village	0.55	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
24	Jafarpur Village	1.32	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
25	Khera Dabar Village	0.55	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
26	Hasanpur Village	1.32	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0
27	Shikarpur Village	0.66	Tendered	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Tenders received, under the process of award	0

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S. No.	Name of DSTPs	Capacity in MGD	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline of Completion	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
28	Jaunti	0.44	Land to be allotted by DDA	NIL	NIL	Dec-23	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Vijay Pal Sharma, EE(P)SR-I & Sh K.P Sharma EE (SDW)-VIII	Meeting held with VC, DDA who directed the concerned officers to exepedite the process of allottment. Estimate, however is processed .	0
29	Rangpuri	5	Land to be allotted by DDA	NIL	NIL	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh O P Sharma, EE(C)Dr-XIV & Sh Ugrasen EE(SDW)-V	Meeting held with VC, DDA in which it was informed the land is under litigation and directed to find out alternate land.	Nil
30	Chattarpur Extension	0.38	Land to be allotted by DDA	NIL	NIL	12 months after allocation of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE (C)Dr.- VI & Sh Ugrasen EE(SDW)-V	Land to be alloted by DDA	0
31	Maidan Garhi (Rajpur Khurd)	0.95	Land to be allotted by DDA	NIL	NIL		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE (C)Dr.- VI & Sh Ugrasen EE(SDW)-V	Land to be alloted by DDA	0
32	Khera Khurd	0.6	Land to be allotted by DDA	NIL	NIL		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III & Ram Manohar EE(SDW)-VII	Land to be allotted by DDA	Land to be allotted by DDA
33	Tajpur Pahari	10	Land to be allotted by DDA	NIL	NIL		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE (C)Dr.- VI & Sh S.K Rai EE(SDW)-II	Payment for land is being made to DDA	0
34	Nayabans	4.4	Land to be allotted by Gram Sabha	NIL	NIL		Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III & Ram Manohar EE(SDW)-VII	Land to be allotted by Revenue Department	Land to be allotted by Revenue Department
35	Jauna Pur-I	3.18	Land to be allotted by Gram Sabha	NIL	NIL	12 months after allocation of land	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE (C)Dr.- VI & Sh Ugrasen EE(SDW)-V	land having an area of 5850 sq mt. has been allotted by Revenue deptt. against the requirement of 9392.5 sq. mt. Land is yet to be demarcated and handed over by Revenue deptt.	Estimate under approval
36	Jauna Pur-II								land having an area of 5850 sq mt. has been allotted by Revenue deptt. against the requirement of 9392.5 sq. mt. Land is yet to be demarcated and handed over by Revenue deptt.	Estimate under approval
37	Dera Mandi , Bhati								land having an area of 5850 sq mt. has been allotted by Revenue deptt. against the requirement of 9392.5 sq. mt. Land is yet to be demarcated and handed over by Revenue deptt.	Estimate under approval
38	Fatehpur Beri & Asola								land having an area of 5850 sq mt. has been allotted by Revenue deptt. against the requirement of 9392.5 sq. mt. Land is yet to be demarcated and handed over by Revenue deptt.	Estimate under approval
39	Tajpur Khurd	7.92	Hon'ble Delhi High Court has directed to maintain status quo on the Acquisition process of the Private land identified for DSTP	NIL	NIL	12 months after allocation of land	Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Meeting held with the DM (SW) wherein it was requested to present the case effectively	
40	Tikri Kalan	1.32	Hon'ble Delhi High Court has directed to maintain status quo on the Acquisition process of the Private land identified for DSTP	NIL	NIL		Sh. R.P. Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)DR-XV & & Sh K.P Sharma EE (SDW)-VIII	Meeting held with the DM (West) wherein it was requested to present the case effectively	

*** 92 MGD ultimate capacity of DSTPs**

Annexure - 4

Rehabilitation of 3 existing Sewage Treatment Plants [70 MGD]

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Annexure - 4

Rehabilitation of 3 existing Sewage Treatment Plants [70 MGD]
[Progress since 20.01.2023 to 10.02.2023]

S. No.	Name of STP	Capacity Addition (in MGD)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Kondli Phase II	25	ongoing	85.47 (Combined for Ph-I,II & III)	73.20 (Combined for Ph-I,II&III)	Jun-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. R. G. Saraswat, EE (C) Dr.-IX & Sh P.K Sharma EE(SDW)-IV	0.58	86.05
2	Rithala Phase-I	40	ongoing	78.4	69.1	Jun-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Parmod Kumar Kapil, EE (C) Dr.-XI Sh Deepak Rohila EE(SDW)-IX	2.96	81.36
3	Yaumna Vihar Phase II	5	ongoing	0.28	0.13	Sep-23	Sh KC Meena, CE SDW	Sh. Bhushan Verma EE(SDW)III & Sh R.K Jain EE (C) Dr-VIII	4	32
	Total	**70**								

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Annexure - 5

Upgradation of Existing 18 Sewage Treatment Plants [Additional Capacity 93.5 MGD]

Annexure - 5

Upgradation of Existing 18 Sewage Treatment Plants [Additional Capacity 93.5 MGD]
[Progress since 20.01.2023 to 10.02.2023]

Sr. No.	Name of STP	Existing Capacity (in MGD)	Enhanced Capacity (in MGD)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Pappan Kalan Ph-I	20	30	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.2023	N/A	N/A	December, 2023	Sh.K.C.Meena	Sh. K.P.Sharma EE(SDW)VIII	Plant handed over to the agency for further upgradation/augmentation	...
2	Nilothi Ph-I	40	60		N/A	N/A			Sh. K.P.Sharma EE(SDW)VIII	Plant handed over to the agency for further upgradation/augmentation	...
3	Najafgarh	5	5	Work awarded. The Concessionaire agreement is likely to be signed by 20.01.23. the firm is going to take over the plant by 25.01.23	N/A	N/A	December, 2023		Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
4	Keshopur Ph-II	20	20		N/A	N/A			Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
5	Keshopur Ph-III	40	60		N/A	N/A			Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
6	Rohini Sector 25	15	25	Work awarded. The Concessionaire agreement signed. the firm is going to take over the plant by 25.01.23	N/A	N/A	December, 2023		Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
7	Narela	10	15		N/A	N/A			Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
8	Coronation pillar Ph-I&II	20	20		N/A	N/A			Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
9	Coronation pillar Ph-III	0 (Plant is non operational)	10		N/A	N/A			Sh. Ashok Sharma EE(SDW)XII	Plant handed over to the agency for further upgradation/augmentation	...
10	Yamuna Vihar Ph-I	10	15	Tenders re-invited and were due for opening on 07.11. 2022. On due date of opening no tender was received. Tenders to be reinvited again.	Yet to be started	N/A	Mar, 2024		Sh. Bhushan Verma EE(SDW)III	Tender has been reinvited and same is due for opening on 06.03.23	...

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Sr. No.	Name of STP	Existing Capacity (In MGD)	Enhanced Capacity (In MGD)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
11	Yamuna Vihar Ph-III	25	25	Tenders re-invited and were due for opening on 07.11.2022. On due date of opening no tender was received. The proposal has been frame for In Principle approval to reinvite the tender with normal EPC model, as there is no adequate response in the tenders called on defered payment mode.	Yet to be started	N/A	March, 24	Sh.K.C.Meena	Sh. Bhushan Verma EE(SDW)III	In-Principle approval has been received from Hon'ble Minister(Water) to reinvite the tenders on EPC model alongwith construction of 15 MGD new STP also. The DPR is under preparation. Tenders are likely to be floated first week of March, 2023 on EPC model.	--
12	Okhla Ph-V	16	16	Single tender was received. the quoted rates are on higher side in comparison to Departmental suggestive cost. the agency has been called for negotiation on 19.01.23.	N/A	N/A	Jan, 2024		Sh. K.P.Sharma EE(SDW)VIII	The negotiation was held with the single bidder but the bidder did not reduce the rates within suggestive cost. The tenders are being discharged and proposal has been send to Hon'ble Minister(Water) to call the tender on EPC model in place of existing HAM model as there are no adequate response on the tenders called on HAM model.	--
13	Mehrauli	5	7.5		N/A	N/A			Sh. K.P.Sharma EE(SDW)VIII	do	--
14	Ghitorni	5	7.5		N/A	N/A			Sh. K.P.Sharma EE(SDW)VIII	do	--
15	Vasant Kunj	5	7.5		Yet to be started	N/A			Sh. K.P.Sharma EE(SDW)VIII	do	--
16	Kondli Ph-IV	45	45	Work order issued, The firm has taken over the plant for rehabilitation and O&M on 06.09.2022.	0.17	N/A	October, 2023		Sh. Partosh Kumar EE(SDW)IV & Sh R.G Saraswat EE('C) Dr-IX	9%	26%
17	Keshopur Ph- I	12	18	Tenders for upgradation/rehabilitation has been invited twice. No bids received on both the occacion. The tenders to be reinvite again	N/A	N/A	Mar, 2024		Sh. Sunil Dixit EE(SDW)VI	The proposal has been send for approval of Hon'ble Minister (Water) to call the tenders on EPC model as there is no response in the tenders called on HAM model in this case two times.	--
18	Rithala Ph-II	40	40	Work Order issued on 26.05.2022. The work is going on at the site.	29	N/A	March,2023		Sh. Ashok Sharma EE(SDW)XII	7 %	36%
	Total	**333**	**426.5**	**Addition of 75 MGD by Dec, 2023 and 18.5 MGD by March, 2024**							

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Annexure - 6

Trapping of major drains out falling into river Yamuna

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Annexure - 6

Trapping of major drains out falling into river Yamuna [Progress since 20.01.2023 to 10.02.2023]

S.No	Name of Drain	Flow to be Trapped (in MGD)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timelines	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Mori Gate Drain	9.51	on going(work awarded on 23.12.2022 and survey work in progress)	Nil	Nil	Nov-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	R.G. Saraswat EE(C)DR- IX & Sh Ram Manohar EE(SDW)-VII	1%	1%
2	Barapulla Drain	31.97	on going(work awarded on 16.04.2022. Work on three fronts i.e. Laying of 1200 mm dia rising main, const. of 35 MGD SPS and laying of 1800 mm dia interceptor sewer is in progress.)	0.13	Nil	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh Rajiv Sharma EE(C)DR- II & Sh Ugrasen EE(SDW)-V	4%	17%
3	Maharani Bagh Drain	6.66								
	Total	**48.14**								

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Annexure - 7

Details of Unintercepted Sub Drains Out-falling into Najafgarh Drain

Annexure - 7

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Details of Unintercepted Sub Drains Outfaling into Nazafgarh Drain [Progress since 20.01.2023 to 10.02.2023]

S. No.	Drain/Inlet location (preferably inlet/long) or landmark.	RD of Inlet/Drain	Volume of Flow of Inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Remarks	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical progress during the period %)	Cumulative progress (%)
1	Trunk Drain No.4	25450(R/B)	180 cusec	3 cusec	Sewage water	240 cusec	DDA	Carring water from Dwarka Sector-18,19	Not Trapped	-	-	Action to be taken by DDA (Oct, 23)	-	-		
2	Trunk Drain No.5	27275(R/B)	350 cusec	3 cusec	Sewage water	500 cusec	DDA	Dwarka Sector-18,19	Not Trapped	-	-	Action to be taken by DDA. DDA is constructing 9.5 ML STP to trap this drain (Oct, 23)	-	-		
3	Shastri Nagar Inlet L/B	50090m	10 cusec	2 Cusec	Sludge mixed with water	10 cusec	MCD	Budget awaited, however tender invited and due on 28.01.2023		-	-	Likely date of completion by 30.05.2023	Sh. Mukesh Jindal ACE (M)-6	Sh. Trilok Chand,EE(M)-17	Case is under process of approval for award of work	--
4	Transport Nagar Balak Ram Hospital inlet R/B	56554m	5 cusec	2 Cusec	Sludge mixed with water	5 cusec	DDA			95	-	20.01.2023	Sh. Pawan Sharma ACE (M)-4	Sh. S.A. Haider AEE(M)-3	Trapped	100%
5	Mukherji Nagar Inlet L/B	55540m	4 cusec	4 Cusec	Sludge mixed with water	4 Cusec	MES			100	-	Trapped by D3B			Trapped	100%
6	Dhansa vill. Drain	50.00 m (L/S)	12	2	domestic waste	15	MCD	Catering discharge from village Dhansa	Not trapped, work of sewer line is in progress which is likely to be completed by sep-2023. However, discharge of drain will be trapped after construction of Sarangpur DSTP for which tender have been received.	-	-	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
7	Sarangpur vill. Drain	2100.00 m (L/S)	6	1.5	domestic waste	15	MCD	Catering discharge from village sarangpur	Not trapped, work of sewer line could not be started due to resistance from villagers.However, discharge of drain will be trapped after construction of Sarangpur DSTP for which tender have been received.	-	-			Sh V.P. Sharma EE(CR.) DR.-XII & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
8	Galibpur vill. Drain	2100.00 m (R/S)	10	2.5	domestic waste	15	MCD	Catering discharge from village galibpur	Not trapped, meagre discharge from Galibpur. New DSTP to be constructed to treat seewage from Galibpur and nearby Village. Laying of sewer line is in progress and completed by July 2023. DSTP will be constructed by Dec 2023.	-	-			Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
9	Jhuljhuli vill. Drain	4015.00 m (L/S)	12	1.2	domestic waste	15	MCD	Catering discharge from village malikpur jhuljhuli	Not trapped, work of sewer line is in progress which is likely to be completed by sep-2023. However, discharge of drain will be trapped after construction of Sarangpur DSTP for which tender have been received.	-	-			Sh V.P. Sharma EE(CR.) DR.-XII & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
10	Rawta vill. Drain	4027.00 m (R/S)	11	0.8	domestic waste	15	MCD	Catering discharge from village Rawta	Not trapped, meagre discharge from Galibpur. New DSTP to be constructed to treat seewage from Galibpur and nearby Village. Laying of sewer line is in progress and completed by July 2023. DSTP will be constructed by Dec 2023.	-	-			Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
11	Rawta vill. Drain	4900.00 m (R/S)	5	Negligible	variable	15	MCD	Catering discharge from village Rawta	Not trapped, meagre discharge from Galibpur. New DSTP to be constructed to treat seewage from Galibpur and nearby Village. Laying of sewer line is in progress and completed by July 2023. DSTP will be constructed by Dec 2023.	-	-			Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
12	Ghummanhera vill. Drain	4900.00 m (L/S)	5	2	variable	15	MCD	Catering discharge from village Ghummanhera through pump set	Not trapped, work of sewer line is in progress which is likely to be completed by sep-2023. However, discharge of drain will be trapped after construction of Sarangpur DSTP for which tender have been received.	-	-			Sh V.P. Sharma EE(CR.) DR.-XII & Sh K.P Sharma EE(SDW)-VIII	NIL	NIL
13	Badusarai vill. Drain	14468.00 m (L/S)	5	0.7	domestic waste	15	MCD	Catering discharge from village Badusarai	Not trapped, work in progress	-	-		Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh. A. M. Sharma, EE(P)SR-II, Sh. K.P. Sharma, EE(SDW)-VIII	0	0
14	Jahangirpuri Drain falling into NG Drain L/B	56314m	1700 cusec	50 cusec	Sludge mixed with water	1700 cusec	I&FC			97	50	Jan, 2023	Sh. Pawan Sharma ACE(M)-4	Sh. S.K. Singh Dy. SE(M)-4	3	100%
15	Mundella Drain (distributory of N.G. drain)	17750.00 m (L/S)	140	dry	dirty water	15	I&FC	Catering discharge from Mundhella, Pandwalan, Paprawat, kanganheri	The work of construction of DSTP at Kair and Mitraon are under award which is likely to be completed by Dec 2023	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh. A. M. Sharma, EE(P)SR-II, Sh. K.P. Sharma, EE(SDW)-VIII	0	0

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S.No.	Drain/inlet location (preferably inlat/long) or landmark.	RD of Inlet/Drain	Volume of Flow of Inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Remarks	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical progress during the period %]	Cumulative progress (%)
16	Qutub vihar Ph 1 drain outfall	20500m (L/B)			Dirty Water	15 Cusec	MCD	Carring water from Qutub Vihar urbanized colony	The work of construction of DSTP at Kakrola is under award which is likely to be completed by Dec 2023	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh. A. M. Sharma, EE(P)SR-II, Sh. K.P. Sharma, EE(SDW)-VIII	0	0
17	Qutub vihar Ph 1 drain outfall	21500m(L/B)			Dirty Water	15 Cusec	MCD	Carring water from Qutub Vihar urbanized colony	The work of construction of DSTP at Kakrola is under award which is likely to be completed by Dec 2023	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh. A. M. Sharma, EE(P)SR-II, Sh. K.P. Sharma, EE(SDW)-VIII	0	0
18	Goela Dairy Inlet (MCD Drain near Amberhai bridge)	22435(L/B)	20 cusec	2 cusec	Cow dung dirty water=Brownish	35 cusec	MCD	Carring water Goyla Khurd and Goyela dairy	The work of construction of DSTP at Kakrola is under award which is likely to be completed by Dec 2023	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh. A. M. Sharma, EE(P)SR-II, Sh. K.P. Sharma, EE(SDW)-VIII	0	0
19	DDA Sec 16 Drain outfall				Dirty water	6 cusec	DDA	Carring water from Police colony, Sector-16, Dwarka	Not trapped, work in progress	67	69	June - 2023	Sh. R. P. Singh CE(Dr)Project III	Sh L.K Verma c/o ACE(M)-9	0	67
20	Ranaji Enclave outfall	29300(L/B)	10 cusec	0.5 cusec	Untreated water of colony	35 cusec	MCD	Water carring from unbanized colony Ranaji Enclave	Not trapped, work of laying of sewer line is in progress	87.56	71	June - 2023	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	87.56
21	MCD Drain(Ranaji Enclave)	30000(L/B)	20 cusec	2 cusec	Untreated water of colony	35 cusec	MCD	Water carring from unbanized colony Ranaji Enclave	Not trapped, work of laying of sewer line is in progress	87.56	71	June - 2023	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	87.56
22	Razapur village drain(Downstream of Bapraula Bridge) - Near Yash Farm House (28.6386418ZN) (Long-77.0258049ZE)	33200(R/B)	10	1	House waste /Dirty Water	15 cusec	MCD	razapur village	Not trapped, work in progress	-	-	March 2023	Dalbir Singh ACE(M)-8	Sh Sunil kumar Sharma EE(M) 31	Work order issued	NIL
23	Near Vikas Kunj	34400(R/B)	0	0			MCD	Vikas nagar	Not trapped, work of P/L sewer line in vikaspuri GOC is in progress wherein Outfall no. 1 is to be connected with ISP by crossing Najafgarh and supplymentary drain alongwith laying of peripheral sewer line through MTBM	73	71	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	73
24	MCD drain(Razapur Khurd Village Near Masjid)	34165(R/B)	10 cusec	2 cusec	House waste /Dirty Water	40 cusec	MCD	Razapur village	Not trapped, work of P/L sewer line in vikaspuri GOC is in progress wherein Outfall no. 1 is to be connected with ISP by crossing Najafgarh and supplymentary drain alongwith laying of peripheral sewer line through MTBM	73	71	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	73

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S.No.	Drain/Inlet location (preferably inlet/long) or landmark.	RD of Inlet/Drain	Volume of Flow of Inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Remarks	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical progress during the period %]	Cumulative progress (%)
25	Sainik Enclave			0.6	dirty water		MCD	sainik enclave	Not trapped, work of P/L sewer line in vikaspuri GOC is in progress wherein Outfall no. 1 is to be connected with ISP by crossing Najafgarh and supplymentary drain alongwith laying of peripheral sewer line through MTBM	65	63	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	65
26	Deep Enclave			0.55	dirty water		MCD	deep enclave	Not trapped, work of laying of sewer line in vikaspuri GOC is in progress wherein Outfall no. 1 is to be connected with ISP by crossing Najafgarh and supplymentary drain through MTBM	80	78	June-2023	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	80
27	Shiv Vihar J.J. Colony			0.48	dirty water		MCD	shiv vihar jj. colony	Not trapped, work of laying of sewer line is in progress	85	83	March -2023	Sh. R. P. Singh CE(Dr)Project III	Sh V.P. Sharma EE(CR.) DR.-XII	NIL	85
28	Raghubir Nagar Drain MCD near (Right Bank Near Bridge)	42600(II/B)	20 cusec	2 cusec	House waste /Dirty Water/sewage waste	35 cusec	MCD	khyala village drain	Not trapped, work in progress	-	-	Feb. 2023	Dalbir Singh ACE(M)-8	Sh S.K.Rathi AEE (M)-27	Trapped	100
29	Tulsi Nagar Drain	48650m	20 cusec	5 cusec	Sludge mixed with water	20 cusec	MCD		Partially trapped	95	50	Jan. 2023	Preeti Pant ACE(M)-5	Sh. Pratap Singh AEE(M)-19	5	100
30	Shastri Nagar Inlet Right Bank	50200m	10 cusec	3 Cusec	Sludge mixed with water	10 cusec	MCD		Not trapped, work in progress	95	-	Jan. 2023	Preeti Pant ACE(M)-5	Sh. Pratap Singh AEE(M)-19	5	100

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S.No.	Drain/Inlet location (preferably inlet/long) or landmark.	RD of Inlet/Drain	Volume of Flow of inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Remarks	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical progress during the period %)	Cumulative progress (%)
31	Shastri Nagar Inlet Right Bank	50740m	12 cusec	1 Cusec	Sludge mixed with water	12 cusec	MCD		Trapped	100	-	Completed	Preeti Pant ACE(M)-5	Sh. Pratap Singh AEE(M)-19	Trapped	100
32	Shakti Nagar Nagar Drain-3 Right Bank	51975m	12 cusec	5 Cusec	Sludge mixed with water	12 cusec	MCD		Trapped	100	-	Completed	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-18	Trapped	100%
33	Shakti Nagar Nagar Drain-2 inlet Right Bank	52393m	12 cusec	1 Cusec	Sludge mixed with water	12 cusec	MCD		Trapped	100	50	Completed	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-18	Trapped	100%
34	Rana Pratap Bagh Drain L/B	52410m	50 cusec	5 Cusec	Sludge mixed with water	50 cusec	MCD		Trapping arrangement has been made, fixing of sluice gate work is in progress	80	-	22.01.2023	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-18	Trapped	100%
35	Kamla Nagar Drain Right Bank	52448m	6 cusec	1 Cusec	Sludge mixed with water	6 cusec	MCD		Trapped	100	-	Completed	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-18	Trapped	100%
36	Roop Nagar Drain Right Bank	52838m	12 cusec	2 Cusec	Sludge mixed with water	12 cusec	MCD		Not trapped, work in progress	90	-	Jan. 2023	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-18	Trapped	100%
37	Hakikat Nagar Camp Drain L/B	54700m	11 cusec	2 Cusec	Sludge mixed with water	11 cusec	MCD		Not trapped, work in progress	20	-	Mar-23	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-3	10%	60%
38	Mall Road Drain Right Bank	54366m	10 cusec	1 Cusec	Sludge mixed with water	10 cusec	MCD		Trapped	100	-	Completed	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-3	Trapped	100%
39	Bijwasan drain Outfall of chhawla bridge	17905.00 m (U/S) (R/S)			dirty water		PWD	Catering discharge from Bijwasan village	Not trapped. Work of construction of DSTP is at estimate stage and likely to be completed by Dec 2023	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh O.P Sharma EE(C) Dr XIV	Block estimate of the project amountig Rs. 30 Cr. has been framed and is under the process of scrutiny/approval. The offer from M/s Wapcos Ltd., a Govt. of India Undertaking has been taken for providing consultancy services of the work. The offer is under the process of approval.	
40	Bamnoli Drain Outfall	17905.00 m (R/S)			dirty water		PWD	Carring water from Bamnoli urbanized village	Not trapped, work is going to start shortly	-	-	March 2023	Sh. Anil Sharma ACE(M)-9	Sh. Sudhir Sharma AEE (M)- 36	NIT received , work order issued	Nil
41	Chhawla Village Drain	20540(L/B)	15 cusec	1 cusec	Dirty Water	35 cusec	MCD	Carring water from Chhawla Urbanized village	Not trapped.	-	-	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	Nil	Nil
42	N.G. Pond drain	28260(L/B)	50 cusec	6 cusec	Dirty water	60 cusec	I&FC	Carring water from Roshanpura village Masudabad	Not trapped.	-	-	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	Nil	Nil
43	Mahipalpur Drain (Airport Drain)	20180(R/B)	240 cusec	15 cusec	Dirty Water	300 cusec	PWD	Carring water from IGI International Airport	Not trapped.	-	-	Oct, 23	Sh. Vikram Singh Pr.CE(Dr)Project-I	Sh O.P Sharma EE(C) Dr XIV	In addition to water from IGI, this drain also having discharge from Mahipalpur and adjoining UAC, for which a STP at Rangouri to be constructed. The land issue for STP was discussed in meeting held with VC, DDA in which it was informed the land is under litigation and directed to find out alternate land.	
44	Goela Village Drain(Goela outfall drain)	24735(L/B)	60 cusec	5 cusec	Cow dung (Brownish)	80 cusec	PWD	Carring water from Shyam Vihar,Dindapur, Goyela Khurd	Not trapped.	-	-	Oct, 23	Sh. R. P. Singh CE(Dr)Project III	Sh. Satyender dabas EE(C)DR-XV & Sh K.P Sharma EE(SDW)-VIII	Nil	Nil



Annexure - 8

Details of Unintercepted Sub Drains Out-falling into Supplementary Drain

Annexure 8

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Details of 30 Unintercepted Sub Drains Outfaling into Supplementary Drain [Progress Since 20.01.2023 to 10.02.2023]

S. No.	Drain/inlet location (preferably inlet/long) or landmark.	Location	RD of inlet/ Drain	Volume of Flow of inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
1	MCD Drain/Inlet	Near Ranhoila	RD 32575m L/B	8	3	Sludge mixed with water	8	MCD	work in progress	14	11	Sept, 2023	Sh. R. P. Singh CE(DR)PR-III	V .P. Sharma EE(CR.)DR-XII	--	14
2	MCD Drain/Inlet	Chander Vihar	RD 27950m L/B	8	1	Sludge mixed with water	8	MCD	Estimate Prepared	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	A.K. Mittal, AEE(M)-8	Nill Budget still awaiting	Nill
3	MCD Drain/Inlet	Chander Vihar	RD 26750m L/B	8	3	Sludge mixed with water	8	MCD	Estimate Prepared	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	A.K. Mittal, AEE(M)-8	Nill Budget still awaiting	Nill
4	MCD Drain/Inlet	Chander Vihar	RD 26400m L/B	10	5	Sludge mixed with water	10	MCD	Estimate Prepared	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	A.K. Mittal, AEE(M)-8	Nill Budget still awaiting	Nill
5	Pipe from colony	Ruchi Vihar Nangoli	RD 22500m L/B	0	0.2	Sludge mixed with water	-	-	Work is in progress	0.48	Nil	March 2023	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	2%	62%
6	Pipe from colony	Ruchi Vihar Nangoli	RD 22575m L/B	0	0.1	Sludge mixed with water	-	-	Work is in progress	0.48	Nil	March 2023	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	2%	62%
7	Pipe from colony	Ruchi Vihar Nangoli	RD 22670m L/B	0	0.25	Sludge mixed with water	-	-	Work is in progress	0.48	Nil	March 2023	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	2%	62%
8	Pipe from colony	Ruchi Vihar Nangoli	RD 22750m L/B	0	0.15	Sludge mixed with water	-	-	Work is in progress	0.48	Nil	March 2023	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	2%	62%
9	Pipe from colony	Ruchi Vihar Nangoli	RD 22825m L/B	0	0.2	Sludge mixed with water	-	-	Work is in progress	0.48	Nil	March 2023	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	2%	62%
10	Rithala Village, R/B	Rithala Village, R/B	17600m	10	4	Sludge mixed with water	10 Cusec	MCD	Tender Stage			April 2023	Sh. Sukhpal Singh ACE(M)-3	S.K. Chauhan, AEE M-6	Work awarded	NIL
11	Budh Vihar Outlet L/B	Budh Vihar Outlet L/B	18770m	10	4	Sludge mixed with water	10 Cusec	MCD	Work of laying of sewer line is in progress.	60	41	June 2023	Sh. R. P. Singh CE(Dr.)Proj-III /Sh. Sukhpal Singh ACE(M)-3	S.K. Chauhan, AEE M-6 V.P. Sharma, EE(C)Dr.-XII	NIL	60%

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S. No.	Drain/inlet location (preferably inlet/long) or landmark.	Location	RD of Inlet/ Drain	Volume of Flow of Inlets/Drains (in cusecs)		Quality of the Flow	Capacity (in cusec)	Ownership	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
12	C-9 Block Sultan Puri, outfall drain, L/B	C-9 Block Sultan Puri, outfall drain, L/B	20190m	4	2	Sludge mixed with water	4 cusec	MCD	Tender Stage	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	Naresh Kumar, AEE(M)-10	Nil	Nil
13	Mangol Puri X-Block outfall Drain, R/B	Mangol Puri X-Block outfall Drain, R/B	20690m	5	1	Sludge mixed with water	5 cusec	MCD	W.O. issued and work is going to start shortely	Nil	Nil	Feb. 2023	Sh. B. S. Rawat ACE(M)-7	P.K. Verma, AEE(M)-12	30%	60%
14	Sultan Puri A-1 to A-5 Block & Sultan Puri	Sultan Puri A-1 to A-5 Block & Sultan Puri	20900m	4	2	Sludge mixed with water	4 cusec	MCD	Tender Stage	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	Naresh Kumar, AEE(M)-10	Nil	Nil
15	Mangol Puri S, T, U & R Block outfall Drain, R/	Mangol Puri S, T, U & R Block outfall Drain, R/	21000m	8	3	Sludge mixed with water	6 cusec	MCD	W.O. issued and work is going to start shortely	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	P.K. Verma, AEE(M)-12	Nil	Nil
16	Sultan Pur Majra Village, outfall drain, R/B	Sultan Pur Majra Village, outfall drain, R/B	21360m	4	2	Sludge mixed with water	4 cusec	MCD	Tender Stage	Nil	Nil	June 2023	Sh. B. S. Rawat ACE(M)-7	Naresh Kumar, AEE(M)-10	Nil	Nil
17	PWD Rohtak Road, outfall drain, R/B	PWD Rohtak Road, outfall drain, R/B	22445m	8	3	Sludge mixed with water	8 cusec	PWD	-	-	-	Two month after high court decision	Sh. B. S. Rawat ACE(M)-7	D.K. Kansal, AEE (M)-11	NIL	60%
18	MCD drain/inlet Old course of N.G. Drain	Near Wazirabad WTP	400m L/B	15	3	Sewage/sludge mixed water	14	MCD	Provision of Pumping arrangement alongwith rising mains is required to be made. Estimate under preparation.	Nil	Nil	June 2023	Sh. Pawan Sharma ACE(M)-4	Sh. S.A. Haider AEE(M)-3	NIL	NIL
19	MCD drain/inlet	In front of metro pillar no. 249 near shiv mandir wazirabad	1170 m L/B	36	7	Sewage/sludge mixed water	23	MCD	Sewerage system is being laid and shall be completd by March-23	84	79	March 2023	Sh. S. K. Bhardwaj CE(DR)PR-II	Sh. Anil Tyagi EE (C)Dr. X	0.1	84.1
20	L/B infront of Metro Pillar no. 270 wazirabad	Metro Pillar no. 270/ Gali No. 6 wazirabad	1800 m			STP effluent water	182	DJB	Sewerage system is being laid and shall be completd by March-23	84	79	March 2023	Sh. S. K. Bhardwaj CE(DR)PR-II	Sh. Anil Tyagi EE (C)Dr. X	0.1	84.1
21	Transport Deptt.	U/s Burari Bridge	4240m L/B	36	0	Sewage/sludge mixed water	24	Transport Deptt.	Sewerage system is being laid and shall be completd by June 2023	5	4	June 2023	Sh. S. K. Bhardwaj CE(DR)PR-II	Sh. Ashish Kumar EE(C)Dr. III	0	5
22	Near Mukandpur Village		5194m L/B	15	6	Sewage/sludge mixed water	14	MCD	Sewerage system is being laid and shall be completd by June 2023	40	30	June 2023	Sh. S. K. Bhardwaj CE(DR)PR-II	Sh. Ashish Kumar EE(C)Dr. III	2	42
23	R/B opposite Badli village (New)	PWD drain Badli Mor Station	9460m	315	95	Sewage/sludge mixed water	315	DDA	work is in progress	0.88	0.4638	Feb. 2023	Sh. R. P. Singh CE(DR)PR-III	Sh. Ajay Shokeen, EE(ISP)	0	88
24	L/B Badli village	L/B Badli village	9700m	13	3	Sewage/sludge mixed water	13	MCD	Estimate Stage	-	-	June 2023	Sh. Sukhpal Singh ACE(M)-3	Anil Kumar Jain, AEE M-5	Tender Stage	NIL
25	L/B Badli village	L/B Badli village	9970m	17	3	Sewage/sludge mixed water	17	MCD	Estimate Stage	-	-	June 2023	Sh. Sukhpal Singh ACE(M)-3	Anil Kumar Jain, AEE M-5	Tender Stage	NIL
26	R/B Rohini Sec-15 Behind ESI Hospital	R/B Rohini Sec-15 Behind ESI Hospital	12370m	483	37	Sewage/sludge mixed water	483	DDA	Estimate Stage	-	-	June 2023	Sh. Sukhpal Singh ACE(M)-3/Sh. B S Rawat ACE(M)-7	O.P. Gupta, EE M-13/P.K.Verma AEE(M)12	Estimate under approval.	NIL
27	L/B Rohini Sec-16	L/B Rohini Sec-16	12418m	137	9	Sewage/sludge mixed water	137	DDA	work in progress	70	47	April 2023	Sh. Sukhpal Singh ACE(M)-3	S.K. Chauhan, AEE M-6	5	75
28	R/B Rohini Sec-11	R/B Rohini Sec-11	12940m	215	3	Sewage/sludge mixed water	215	DDA	Work of laying of sewer line is in progress.	69	47	May 2023	Sh. R. P. Singh CE(Dr.)Proj-III /Sh. Sukhpal Singh ACE(M)-3	V.P. Sharma, EE(C)Dr.-XII /S.K. Chauhan, AEE M-6	NIL	NIL
29	L/B Rohini Sec-16	L/B Rohini Sec-16	13410m	37	4	Sewage/sludge mixed water	37	DDA	Tender Received Work under award	-	-	April 2023	Sh. Sukhpal Singh ACE(M)-3	S.K. Chauhan, AEE M-6	5	5
30	L/B Rohini Sec-17	L/B Rohini Sec-17	13900m	14	2	Sewage/sludge mixed water	14	DDA	Tender Received Work under award	-	-	April 2023	Sh. Sukhpal Singh ACE(M)-3	Paramvir, EE M-7	5	5

Annexure - 9

Details of Unintercepted Sub Drains Out-falling into Shahdara Outfall

Annexure - 9

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Details of 2 Unintercepted Sub Drains Outfaling into Shahdara Drain [Progress Since 20.01.2023 to 10.02.2023]

Sl No.	ISP /Present Nomenclature	Name of Sub-Drain	Measured Flow in MGD	Design Flow in MGD	Present Flow in MGD	If Yes (Terminating Pump Station) If No (Reason)	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	SHL05 (SH R S1 New)	Opp Choudary Mahesh Market Hallal Chouk Old Seelampuri (Seelampuri sub Drain)	3.45	3.3	3.45	Trapped to Existing Trunk Sewer 5, which is terminating at Preet Vihar SPS	Non Intercepted	72.8	50.3	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. Ajay Kumar Shokeen EE(ISP)	0	72.8
2	SH L05A SHR 63 New	Kanti Nagar Opp to Health Centre and Maternity Hospital	0	0	3.95		Non Intercepted	72.8	50.3	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. Ajay Kumar Shokeen EE(ISP)	0	72.8

Annexure - 10

Extending Sewerage network in unsewered areas in all 1799 unauthorised colonies

Annexure - 10

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Extending Sewerage network in unsewered areas in all 1799 unauthorised colonies [Progress Since 20.01.2023 to 10.02.2023]

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
1	859		Palam Apt.Bijwasan,Najafgarh Delhi-61	Bijwasan	Work will be started soon	0	0	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
2	1239		Dr.Bhim Rao Ambedkar Cly Near Bijwasan Village,Delhi	Bijwasan	Work will be started soon	0	0	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	2	2
3	117-(ELD)		Bijwashan Extn. Bijwashan Village New Delhi	Bijwasan	work in progress	0%	0%	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	2	2
4	59-(ELD)		Sani Mohalla(Near Electrition Office) Bijwasan, New Delhi-61	Bijwasan	Work will be started soon	0%	0%	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
5	74-(ELD)		Saini Mohalla Extn B- Block Bijwasan Village New Delhi 61	Bijwasan	Work will be started soon	0%	0%	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
6	83-(ELD)		Bijwashan Extn. Bijwashan Village New Delhi 61	Bijwasan	Work will be started soon	0%	0%	Sep-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
7	839		Samalka Extn.(East) Telephone Exchange Road Samalka,New Delhi	Bijwasan	Work in progress	50%	0%	Jun-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	10	60
8	901		Samalka Extn.Kapashera Chowk Najafgarh Road	Bijwasan	Work in progress	30%	0%	Jun-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	10	40
9	1132		Samalka Extn. Old Gurgaon Road New Delhi-37	Bijwasan	Work in progress	25%	0%	Jun-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	12	37
10	58-(LOP)		Samalka Village, New Delhi-37	Bijwasan	Work in progress	25%	0%	Jun-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	10	35
11	62		Vasant Kunj Enclave, B-Block, Mlikapur Kohi, Village Rangpuri	Bijwasan	Work in progress	62%	46%	Jun-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	8	70.00
12	126		Saidulajab Extn. Mehrauli, New Delhi-68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1%	96
13	165		Freedom Fighters Colony, Neb Sarai	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1.25%	96.25
14	330		Indira Enclave, Neb Sarai	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
15	459		Freedom Fighter Enclave, Nev Sarai, Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE(C)DR VI	1	96
16	978		Neb Sarai Extn.Area Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
17	1031		Freedam Fighters Enclave Neb Sarai Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
18	1054		Saidulajab Extn.Paryavaran Complex Delhi-30	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	2	97
19	1067		Neb Sarai Harijan colony Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	2.5	97.5
20	1119		Neb Valley IGNOU Road, Neb Sarai, Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	2	97

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S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
21	1120		Freedom Fighters Enclave Neb Sarai Delhi-68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1.5	96.5
22	1244	A	Neb Sarai Extn.,Ph-II IGNOU Road Delhi	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1.5	96.5
23	1244		Neb Sarai Extn.,Ph-II IGNOU Road Delhi	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1.5	96.5
24	1355		Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
25	1355	B	Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
26	1389		Freedom Fighters Enclave Delhi-68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
27	1446		Saidulajaib Extn., Kohinoor Enclave, M.B.Road, Opp. CISF Complex.	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
28	1513	A	Saidulajaib Extn., New Delhi-30	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
29	1513	B	Saidulajaib Extn., New Delhi-30	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
30	1587		FF CC Colony, Neb Sarai, New Delhi	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
31	108-(ELD)		Neb Sarai New Delhi 68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	2	97
32	114-(ELD)		Saidulajaib Village Residance Welfare Association New Delhi	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
33	31-(LOP)		Neb Sarai Extn. Area New Delhi 68	Chhatarpur	Sewer line laid	95%	90%	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1	96
34	44-(LOP)		Freedom Fighters Comunity Development & Welfare Association, Neb Sarai New Delhi 68	Chhatarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
35	1415		Saidulatab Extn.J-Block, Paryavaran Complex, Delhi-30	Chhatarpur	sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
36	143		Freedom Fighters Enclave, IGNOU Road, Neb Sarai, New Delhi-68	Chhattarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	1.25	96.25
37	294		Freedom Fighters Vihar, Nebsarai, New Delhi	Chhattarpur	Sewer line laid	95	90	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	95
38	180		Dr. Ambedkar Colony, Chhatarpur	Chhatarpur	work is in progress	90	81	30.06.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	90
39	211		Dr. Ambedkar Colony, Andheria Morh, Chhatarpur	Chhatarpur	work in progress	90	81	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	90
40	735		Chhatarpur Enclave, D-Block	Chhatarpur	Sewer line is in progress	90	90	30.06.23	Sh. Vikram Singh, Pr.	Sh. Tausif	0	90

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S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial Progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
41	456		Islam Colony Mehrauli	Mehrauli	work in progress	31.47	26.12	30.06.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin EE(C)DR VI	0	31.47
42	752		Raghu Nagar Pankha Road New Delhi-45	DWARKA	work in progress	95	61.41	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	2	97
43	1050		Syndicate Enclave & Raghu Nagar Delhi-45	DWARKA	Work in progress	5	0	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	21	26
44	224		Pankaj Garden near Ambarhai, Sec-19, Dwarka	Matiala	Work in progress	45	5.36	Jul-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	48
45	601		Qutab Vihar Ph-II, New Delhi-71	Matiala	work in progress	35	4.17	Jul-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	40
46	654		Goyala Vihar, Najafgarh,Delhi	Matiala	work in progress	45	5.36	Jul-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	45
47	1193		Qutab Vihar Ph-I Najafgarh Delhi-71	Matiala	Work in progress	35	4.17	Jul-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	40
48	42-(LOP)		Qutub Vihar Phase I, Extn. E-Block New Delhi 59	Matiala	Work in progress	30	3.57	Jul-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	40
49	29		Shivani Enclave Ph-I, II, III, Kakrola, New Delhi-43	Matiala	Work in progress	89	60.98	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1	90
50	89		Nishat Park, Kakrola Mor, Najafgarh Road, New Delhi	Matiala	Work in progress	60	41.11	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	60
51	367		Ambika Enclave, Kakrola, Delhi-43	Matiala	work in progress	95	65.09	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	98
52	380		Patel Garden Extn., Najafgarh Road, Kakrola More, Delhi	Matiala	work in progress	80	54.81	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	90
53	395		Nand Vihar Kakrola, New Delhi-43	Matiala	Work in progress	95	65.09	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	95
54	438		Shyam Vihar, Kakrola	Matiala	work in progress	60	41.11	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	30	90
55	491		Bharat Vihar, A-Block ,Kakrola, New Delhi-43	MATIALA	work in progress	50	34.26	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	60
56	491	B	Bharat Vihar, A-Block ,Kakrola, New Delhi-43	MATIALA	work in progress	50	34.26	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	60
57	604		Hari Vihar, Main Najafgarh Road, Kakraula, New Delhi-43	Matiala	work in progress	70	47.95	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	20	90
58	624		Raju Extn., Old Palam Road, Kakrola, New Delhi-43	Matiala	work in progress	75	68.5	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	15	90
59	694		Vikas Vihar near Kakrola	Matiala	work in progress	60	41.1	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	60
60	793		Suraj Vihar and Bajaj Enclave Extn. N G Road, Uttam Nagar	Matiala	work in progress	75	51.37	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	85

S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
61	811		Bharat Vihar C- Block Kakrola Extn.Kakrola	matiala	work in progress	50	34.25	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	20	70
62	960		Shiv Park Kakrola, Old Palam Road Delhi	Matiala	Work in progress	95	65.07	15.02.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	95
63	1177		Raju Enclave Old Palam Road Kakrola,New Delhi	Matiala	Work in progress	85	58.22	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	90
64	1298		Mohit Nagar Uttam Nagar, Delhi	Matiala	Work in progress	70	47.95	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	20	90
65	1314		Sulakul Vihar Uttam Nagar N..D-43	Matiala	Work in progress	90	61.65	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	90
66	1337		Chandra Park, A & B Block, Old Palam Road New Delhi	MATIALA	Work in progress	75	51.37	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	80
67	1345		Bajaj Enclave Old Palam Road Kakrola More, N.D	MATIALA	Work in progress	75	51.37	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	15	90
68	1544		Tara Nagar, Old Palam Road, kakrola, New Delhi	Matiala	work in progress	60	41.1	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	20	80
69	31		Najafgarh Park Colony, Block A, B, & C, Dichaon Road, New Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
70	41		New Hira Park, Dichaon Road, Najafgarh, New Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
71	64		Shiv Enclave, Main Dichaon Road, Najafgarh, New Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
72	98		Dichaon Enclave opp. D. K. Depot, Nangloi Road	NAJAFGARH	work in progress	5%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	15	20
73	152		Indira Market & Aggarwal Colony, Haibatpura, Najafgarh, New Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
74	317		Bajrang Enclave, Nangloi Road,Najafgarh	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
75	511		Ugarsen Park, Nangloi Road, Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
76	513	A	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
77	513	B	Shiv Enclave Extn., Nangloi Road, Najafgarh, Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
78	538		Deepak Vihar, Najafgarh, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
79	648	A	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
80	648	B	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0

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Unauthorised Colonies where Sewer Line works are in progress												
81	648	C	Najafgarh Extn. (Maksudabad), Nangloi Road, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
82	939		Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
83	939	A	Shiv Nagar Virendra Market Raghuvir Enclave Najafgarh Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
84	989		Laxmi Vihar Block A B C Main Najafgarh Road Near D.T.C. Dept.Najafgarh	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
85	1058		Sultan Garden B- Block Najafgarh Nangloi Road Delhi-43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
86	1104		Sainik Niketan Najafgarh,Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
87	1219		Lokesh Park & Heera park extn., Najafgarh, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
88	1335		Laxmi vihar B- Block Nangli,Sakravagti, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
89	1372		Nirmal Vihar Najafgarh, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
90	1388		Shri Anand Niketan Laxmi Vihar D- Block Najafgarh, Delhi	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
91	1481		Lokesh Park, Near DTC Bus Terminal, Bahadurgarh Road.	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
92	84-(ELD)		Dichaon Kalan Extn, Main Dichaon Kalan Road, Najafgarh New Delhi 43	NAJAFGARH	work will be started soon	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
93	9		Krishna Enclave Opp. C.R.P.F. Camp, Dichawn Road, Jharoda Kalan	NAJAFGARH	work in progress	83.00	27.03	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	85.00
94	69		Janta Vihar, Jharoda Road, Najafgarh	NAJAFGARH	work in progress	78.50	27.32	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1.5	80.00
95	69	A	Janta Vihar, Jharoda Road, Najafgarh	NAJAFGARH	work in progress	78.50	27.32	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	1.5	80.00
96	72		Ekta Vihar (Block A, B & C) near New Grain Market, Jharoda Road, Najafgarh	NAJAFGARH	work in progress	58.00	5.20	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	60.00
97	108		Gopal Nagar, N-Block, M. D. Road, Najafgarh	NAJAFGARH	work in progress	43.00	14.98	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	53.00
98	116	A	Vinoba Enclave, CRPF, Jharoda Kalan	NAJAFGARH	work in progress	72.00	27.75	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75.00
99	116	B	Vinoba Enclave, CRPF, Jharoda Kalan	NAJAFGARH	work in progress	72.00	27.75	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75.00
100	144		Chandan Place, Kali Piau, Jharoda Road, Najafgarh	NAJAFGARH	work in progress	82.00	28.80	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	82.00

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Unauthorised Colonies where Sewer Line works are in progress												
101	159		Naya Gopal Nagar, Surakhpur Road, Najafgarh, New Delhi-43	NAJAFGARH	work in progress	62.00	21.56	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	65.00
102	163		New Gopal Nagar Extn. ABCD Block, South of Dhansa Road, Najafgarh	NAJAFGARH	work in progress	65.00	5.83	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	4	69.00
103	170		Saraswati Kunj, C.R.P.F. Road, Jharoda Kalan, Najafgarh	NAJAFGARH	work in progress	71.00	24.62	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	4	75.00
104	177		Vinoba Enclave Ext. CRPF Colony, Jahroda Kalan, Najafgarh, New Delhi-72	NAJAFGARH	work in progress	72.00	27.75	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75.00
105	206		Gopal Nagar Ph-2, Z-Block, New Delhi-43	NAJAFGARH	work in progress	20.00	1.79	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	30.00
106	253		Shri Krishna Colony, Surakhpur Road, Gopal Nagar, Najafgarh	NAJAFGARH	work in progress	93.00	8.34	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	95.00
107	363		Gopal Nagar Extn. Main Surakhpur Road, Najafgarh	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
108	364		Prem Nagar, G-Block, Leftout Portion near Sant Kabir Ashram, Najafgarh	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
109	393		Gopal Nagar Extn., P&R Block, Najafgarh	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
110	403		New Gopal Nagar, A&B Block, Nanak Piou, Dansa Road, Najafgarh, Delhi	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
111	413		Naveen Place D-Block Najafgarh, New Delhi	NAJAFGARH	work in progress	72	6.45	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75
112	417	A	Saraswati Enclave, Gopal Nagar Surakhpur Road	NAJAFGARH	work in progress	50	4.48	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	60
113	417	B	Saraswati Enclave, Gopal Nagar Surakhpur Road	NAJAFGARH	work in progress	50	4.48	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	55
114	476	A	Gopal Nagar, M-N Block, Najafgarh, Delhi-43	NAJAFGARH	work in progress	48	4.3	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	50
115	476	B	Gopal Nagar, M-N Block, Najafgarh, Delhi-43	NAJAFGARH	work in progress	49	4.3	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	51
116	495		Sainik Enclave, CRPF Colony, Jharodakalan, New Delhi-72	NAJAFGARH	work in progress	40	3.58	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	50
117	534		Naveen Place, Jharoda Road, Najafgarh	NAJAFGARH	work in progress	72	25	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75
118	640		Sainik Enclave, Jharoda Kalan Road, Najafgarh	NAJAFGARH	work in progress	50	17.4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	60
119	645		Sainik Enclave, Part-II, Jharoda Kala, Najafgarh,Delhi	NAJAFGARH	work in progress	80	27.84	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	80
120	685		Krishna Enclave Part-II, Dhichaon Kalan Road, New Delhi-72	NAJAFGARH	work in progress	83	28.68	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	85

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Unauthorised Colonies where Sewer Line works are in progress												
121	689		Shyam Enclave (Z-Block), Gopal Nagar Extn. Najafgarh	NAJAFGARH	work in progress	85	29.53	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	85
122	690	A	Mitraon Extn. Main Dhansa Road, Najafgarh, New D elhi-43	NAJAFGARH	work in progress	50	17.4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50
123	690	B	Mitraon Extn. Main Dhansa Road, Najafgarh, New D elhi-43	NAJAFGARH	work in progress	50	17.4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50
124	690	C	Mitraon Extn. Main Dhansa Road, Najafgarh, New D elhi-43	NAJAFGARH	work in progress	50	17.4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50
125	690	D	Mitraon Extn. Main Dhansa Road, Najafgarh, New D elhi-43	NAJAFGARH	work in progress	50	17.4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	50
126	705		New Roshanpura Extn. 'Y' Block, Paprawat Road, Najafgarh, New Delhi-43	NAJAFGARH	Under Estimate Stage	0	0	Dec-23	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	0
127	712		Mahesh Garden ,Main Bahadur Garh Road,Najafgarh, New Delhi-43	NAJAFGARH	work in progress	80	27.84	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	80
128	712	A	Mahesh Garden ,Main Bahadur Garh Road,Najafgarh, New Delhi-43	NAJAFGARH	work in progress	80	27.84	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	80
129	722	A	Baba Hari Dass Nagar, Najafgarh,Bahadurgarh Road, Delhi	NAJAFGARH	work in progress	58	20.18	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	60
130	733		Kashmere Enclave, Kishan Chand Enclave, Bosco Colony, Arya Nagar, Gopal Nagar Extn, Najafgarh	NAJAFGARH	work in progress	60	5.38	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	65
131	804		Surya Kunj Bahadurgarh Road Najafgarh Delhi-43	NAJAFGARH	work in progress	70	6	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	80
132	828		Chetan Vihar (Gopal Nagar Extn.) Dhansa Road Najafgarh,Delhi	NAJAFGARH	work in progress	11	1	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	4	15
133	849		New Roshanpura Extn.Part-II(Prem Nagar 'G' Block) Najafgarh,Delhi	NAJAFGARH	Under Estimate Stage	0	0	Dec-23	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	0
134	895		Haibatpura Extn Near Anaj Mandi Bahadurgarh Road Najafgarh,Delhi	NAJAFGARH	work in progress	46	4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	4	50
135	896		Aradhana Enclave Gopal Nagar Extn.Najafgarh,New Delhi	NAJAFGARH	work in progress	51	4	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	51
136	963		West Gopal Nagar Ph-II Surakh Pur Road Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
137	976		Prem Nagar H Block Old Khaira Road Najafgarh Delhi-43	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
138	980		Nanda Enclave Dhansa Road Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
139	985		East Krishna Vihar A B Block Khaira Road Najafgarh, Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
140	1042		Gopal Nagar Ph-2 Z- Block Surkhpur Road Najafgarh, Delhi	NAJAFGARH	Work in progress	54	4.84	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	6	60

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Unauthorised Colonies where Sewer Line works are in progress												
141	1053		Gopal Nagar Extn.Ph-I Main Khera Road Delhi-43	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
142	1057		Gopal Nagar 'P' Block & Gopal Ngr. Extn.-(E F G & H Blocks) Main Dhansa Rd	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
143	1081		Sunder Nagar Gopal Nagar Extn.Surakhpur Road Najafgarh Delhi	NAJAFGARH	work in progress	74	6.63	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	6	80
144	1113		Surya Kunj Pt-I Dichiao Road Najafgarh,Delhi	NAJAFGARH	work in progress	70.76	6.34	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	73.76
145	1126		Gopal Nagar Ph-II Shyam Vihar Chouhan Enclave Najafgarh,Delhi	NAJAFGARH	work in progress	20	1.79	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	20	40
146	1127	A	Gopal Nagar B- Block Main Dhansa Road Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
147	1127	B	Gopal Nagar B- Block Main Dhansa Road Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
148	1134		Main Gopal Nagar Najafgarh, Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
149	1161		Nanu Ram Park HaibatPura Jharoda Road Najafgarh,Delhi	NAJAFGARH	Work in progress	47	4.21	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	50
150	1191	A	Krishna vihar West Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	2
151	1191	B	Krishna vihar West Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	2	2
152	1192		Dalip Vihar, Near Suraj Cinema, Najafgarh, Delhi	NAJAFGARH	Under Estimate Stage	0%	0%	Dec-23	Sh. R.P Singh, Chief Engr (Dr)-III	Sh. Satyender Dabas, EE(C)Dr-XV	0	0
153	1197		Satyam Puram Jharoda Kalan Border Delhi	NAJAFGARH	Work in progress	83	7.48	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	86
154	1235		Gopal Nagar Extn.Ph.II Block A & B,Surakhpur Road, Najafgarh	NAJAFGARH	Work in progress	20	1.79	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	20
155	1273	A	Gopal nagar Extn.Najafgarh,Delhi	NAJAFGARH	Work in progress	30	2.69	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	30
156	1273	B	Gopal nagar Extn.Najafgarh,Delhi	NAJAFGARH	Work in progress	30	2.69	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	30
157	1276	A	Gopal nagar A- Block , Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
158	1276	B	Gopal nagar A- Block , Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
159	1276	C	Gopal nagar A- Block , Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
160	1276	D	Gopal nagar A- Block , Najafgarh,Delhi	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
161	1329		Vinoba Enclave A1 Block Najafgarh Main Road Opp.DSIDC SHOP, Delhi	NAJAFGARH	Work yet to be started	72	6.48	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75
162	1405		Naveen Place Block- C-I, Jharodha Rd., Najafgarh, Delhi	NAJAFGARH	Work in progress	72	6.45	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	75
163	1449		Hari Dass Enclave, Jharoda Kalan, New Delhi-72	NAJAFGARH	Work in progress	65	5.83	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	70
164	1459		Baba Haridas Enclave, B-Block, Jharoda Kalan, New Delhi-72	NAJAFGARH	Work in progress	65	5.83	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	70
165	1477		Prem Nagar, Z-Block, Paprawat Road, Najafgarh, Delhi-110043	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
166	1510		Mahesh Garden, No.1,Haibatpura, Bahadurgarh Road, Najafgarh.N.D.	NAJAFGARH	Work in progress	80	7.17	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	80
167	1606		Gopal Nagar, Block AM & N Block Extn. Najafgarh	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
168	1611		Prem Nagar, D-Block Extension	NAJAFGARH	Work yet to be started	0%	0%	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
169	100-(ELD)		Baba Hari Dass Colony, Jharoda Kalan New Delhi 72	NAJAFGARH	Work in progress	80	7.17	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	5	85
170	137-(ELD)		Jharoda Kalan, Delhi 72	NAJAFGARH	Work in progress	37	3.31	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	3	40
171	5-(LOP)		D- Block, Gopal Nagar Najafgarh New Delhi	NAJAFGARH	Work yet to be started	0	0	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	0	0
172	65-(ELD)		Mitroun Uthan Samiti, ICE Factory Road, Village-Mitraoun, New Delhi-43	NAJAFGARH	Work in progress	20	1.79	Dec-23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C)Dr-XIV	10	30
173	226		Zakir Nagar, H-Block, Okhla	Okhla	Work is in progress	43.59	30	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0.25	43.84
174	236		Abul Fazal Enclave, Block-E to N, New Delhi-25	Okhla	Work is in progress	43.59	36.17	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0.5	44.09
175	391		Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	31.47
176	391	A	Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	31.47
177	391	B	Abul Fazal Enclave (Main), Kalindikunj Road Okhla, New Delhi	Okhla	Work in progress	31.47	26.12	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	31.47
178	767		Taimoor Nagar Extn.Near Kizrabad Delhi-65	Okhla	Work in progress	33.61	27.89	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	33.61
179	1014		Zakir Nagar H- Block,Okhla Delhi-25	Okhla	Work in progress	33.78	28.03	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0.25	34.03
180	1069		Abul Fazal Enclave Pt-II Shahin Bagh,Delhi	Okhla	Work in progress	15.33	12.72	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0.3	15.63

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Unauthorised Colonies where Sewer Line works are in progress												
181	1069	B	Abul Fazal Enclave Pt-II Shahin Bagh,Delhi	Okhla	Work in progress	15.33	12.72	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0.3	15.63
182	1182	A	Abul Fazal Enclave Pt-II Block G & H Delhi-25	Okhla	work is in progress	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
183	1182	B	Abul Fazal Enclave Pt-II Block G & H Delhi-25	Okhla	work is in progress	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
184	1424		Batla House Okhla, Delhi	Okhla	work in progress	43.95	36.47	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	6.05	50
185	1582		Nai Basti, (Harijan Basti) Okhla	Okhla	Work is yet to be started	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
186	11-(ELD)		Taimoor Nagar, Mohalla Pilanji, Delhi-65	Okhla	work yet to be started	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
187	119-(ELD)		Extended Abadi, Taimoor Nagar -I, Near Village Community Centre Taimoor Nagar, New Delhi-25	Okhla	work yet to be started	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
188	27-(ELD)		Taimoor Nagar, Kapasia Mohalla Delhi-25	Okhla	Work yet to be started	0	0	31.12.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	0
189	945	A	Sadh Nagar-II , F- Block New Delhi-45	PALAM	Work in progress	38	6.6	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C) Dr-XIV	2	40
190	945	B	Sadh Nagar-II , F- Block New Delhi-45	PALAM	Work in progress	41	7.12	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C) Dr-XIV	4	45
191	945	C	Sadh Nagar-II , F- Block New Delhi-45	PALAM	Work in progress	43	7.46	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C) Dr-XIV	2	45
192	1346		Sadh Nagar-II F- Block Gali No21 -25 New Delhi-45	PALAM	Work in progress	37	6.42	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C) Dr-XIV	3	40
193	1562		Sadh Nagar, E-Block, Part-II Palam Colony, New Delhi-110045	PALAM	work in progress	40	6.94	31.03.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. OP Sharma, EE(C) Dr-XIV	10	50
194	908		Pul Pahladpur M. B.Road N.D-44	Tughlakabad	Sewer line is in progress	65	35	30.06.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	10	75
195	1013		Hamdard Colony RZA Block Pul Pehladpur, Delhi-44	Tughlakabad	Sewer line laid	100	100	31.03.2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	0	100
196	1483	A	Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul Pehlad Pur,	Tughlakabad	Work is in progress	30	21	30.06.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	8	38
197	1604		Pul Pahalad Pur	Tughlakabad	Work is in progress	65	54.26	30.06.23	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh. Tausif Saifuddin,EE(C)DR-VI	5	70
198	8	A	Inder Prasth Colony Nathu Pura, Burari, Delhi-84	Burari	work in progress	64.9	18.2	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	70.9
199	8	B	Inder Prasth Colony Nathu Pura, Burari, Delhi-84	Burari	work in progress	79.47	43	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	81.1
200	33		Bhagwan Park,Jharoda Majra, Burari, Delhi-84	Burari	work in progress	89%	83%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	5	94

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Unauthorised Colonies where Sewer Line works are in progress												
201	70	A	Hardev Nagar, Jharoda Majra, Burari	Burari	Work in progress	35%	33%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	0	35.31
202	70	B	Hardev Nagar, Jharoda Majra, Burari	Burari	Work in progress	35%	33%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	0	35.31
203	87		Nehru Gali, Bhagat Colony, Burari, Sant Nagar, Delhi-84	Burari	work in progress	0%	0%	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
204	93		Jain Nagar Colony Extn., Karala	Mundka	Work in progress	76.46	51	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.2	78.66
205	113	A	Chanden Vihar, West Sant Nagar, Burari, Delhi-84	Burari	work in progress	52	43	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	52
206	113	B	Chanden Vihar, West Sant Nagar, Burari, Delhi-84	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
207	122		Indraprastha Colony Part-I, Burari, Delhi-84	Burari	work in progress	70.4	34.4	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	71.4
208	123		Prahlad Vihar, Gupta Colony, Bawana	Bawana	Work in progress	77.83	39	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	4	83.8
209	151		Himgiri enclave, Burari Road, Delhi-84	Burari	work in progress	16	9	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	16
210	157		Sri Enclave Pansali, Rohini, Delhi-42	Bawana	Work in progress	88.85	45	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	90.35
211	196		Baba Colony B-Block, Burari, Delhi-84	Burari	work in progress	79	70	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	8	87
212	233		Uttranchal Enclave, Burari, Delhi	Burari	work in progress	22	14	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	10	32
213	237		Sant Nagar Block 'A' Burari Road, Delhi	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
214	245		Himgiri Enclave, Mukand Pur (Extn.-II), Burari	Burari	work in progress	32	24	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	11	43
215	254		Prahlad Vihar, Phase-II, Pappu Colony, Block A & B, Bawana, Delhi	Bawana	Work in progress	34.45	12	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3.5	39.6
216	258		Jain Colony (Nanesh Enclave) Village Barwala, Bawana Road, Dehli-39	Bawana	Work in progress	61.73	31	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	67
217	271		Tomar Colony (Kamal Pur) Burari, Delhi-84	Burari	work in progress	68	59	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	71
218	278		Gautam Colony Ext., Arya Nagar, Safiabad Road, Narela	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
219	282		Parvatiya Anchal, C-Block, Sant Nagar, Burari, Delhi-84	Burari	work in progress	85	76	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	85
220	287		Kaushik Enclave, A-Block, Burari Road, Delhi	Burari	work in progress	77	69	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	77

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Unauthorised Colonies where Sewer Line works are in progress												
221	297		Rama Vihar Colony, Mohmad Pur Majri, Delhi-81	Mundka	Work in progress	71.6	48	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	7	78.6
222	302		Vashisht Enclave, Baba Colony, Burari, Delhi-84	Burari	work in progress	90	82	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	90
223	307		Pradhan Enclave, C&D Block, Mazra Burari, New Delhi-84	Burari	work in progress	3.57	0	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	6.57
224	329	A	Ajit Vihar Burari Garhi, Delhi-84	Burari	work in progress	32	23	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	32
225	329	B	Ajit Vihar Burari Garhi, Delhi-84	Burari	work in progress	44	35	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	44
226	329	C	Ajit Vihar Burari Garhi, Delhi-84	Burari	work in progress	24	16	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	24
227	340		Sangam Vihar Wazirabad, Delhi	Timarpur	work in progress	99%	93%	31.03.23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	0.2	99.2
228	371		Gautam Vihar Colony, Narela, Delhi40	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
229	388		Jharoda Extn, Pt-I, Majra Burari	Burari	Work in progress	70%	66%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	2	72
230	444		Sant Nagar,B-Block Burari, Delhi-84	Burari	work in progress	51	43	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	54
231	448		Amrit Vihar, Burari	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
232	450		Pooth Kala Abadi, Delhi-41 (Also Cover 97 (ELD))	Bawana	Work in progress	100	70	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
233	470		Saroop Vihar (Kadipur) Block A B C D, Near Nathu Pura, Delhi-36	Burari	work in progress	78.34	43	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	78.9
234	471		Jharoda Extn.-II, Part Cross Road, Burari, Delhi-84	Burari	work in progress	7%	0%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	1	8
235	486		Shiv Kunj,Area No.5 B-Block, Sant Nagar Burari	Burari	work in progress	72	63	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	5	77
236	507		Vijay Colony, Salempur Mazara, Burari Extn., Delhi	Burari	work in progress	70.56	0	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	72.56
237	508		Jharoda Part-3, Surender Colony,Burari, Delhi-84	Burari	work in progress	95%	90%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	1	96
238	530		Mukundpur Extn., Part-I, Delhi-42	Burari	work in progress	43	34	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	12	55
239	568		Jagatpur,Village Jagatpur (Extended Purani Abadi) Delhi-84	Burari	work in progress	85%	80%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	7	92
240	583		Rajiv Nagar Extn., Dhiraj Vihar	Bawana	Work in progress	82	41	30-6-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar,	0	82

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Unauthorised Colonies where Sewer Line works are in progress												
241	590		Rajeev Nagar, Begampur, Ph-3, Main Kanjhawala Road,Delhi-41	Bawana	Work in progress	84.32	69.32	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	84.32
242	593		Rajeev Colony Extn., Narela, Delhi-40	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
243	607		Sanjay Colony,Narela, Delhi-40	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
244	608		Naveen Vihar, Begampur, Delhi-41	Bawana	Work in progress	58.25	43.25	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	58.25
245	622		Harijan Basti Jharoda, Mazra, Delhi-84	Burari	work in progress	92%	86%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	3	95
246	646		Baba Colony, A-Block, Burari, Delhi-94	Burari	work in progress	91	83	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	91
247	683		West Sant Nagar Colony,A 2 Block, Burari, Delhi-84	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
248	696		Kaushik Enclave (B) Block, Part-II, Burari, Nathupura Road, Delhi-84	Burari	work in progress	74	65	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	74
249	697		Saroop Nagar Extn. (South),Delhi	Badli	Work in progress	58.58	23	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	58.58
250	721		Begumpur Extn. Rajiv Nagar, Delhi-41	Bawana	Work in progress	76.42	61.42	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	76.42
251	725		Kaushik Enclave, Burari Extn. Delhi-84	Burari	work in progress	25	17	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	25
252	726	A	Shiv Vihar, Shahbad-Daulatpur, Bawana,Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
253	726	B	Shiv Vihar, Shahbad-Daulatpur, Bawana,Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
254	743		Rajiv Colony, Harijan Basti, Narela, Delhi-40	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	65.5
255	761		Kailash Vihar Pansali Post Parhladpur Bangar Delhi-42	Bawana	Work in progress	91.25	76.25	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	91.25
256	765	A	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
257	765	B	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
258	765	C	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
259	765	D	Pehladpur (Banger) Extn.Village Pehladpur Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
260	771		Milan Vihar Near Jagat Pur Bandh Sant Nagar(Burari) Delhi-84	Burari	work in progress	98%	92%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	0	97.95

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S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
261	772	A	Mukand Pur Vistar Delhi-42	Burari	work in progress	38	29	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	11	49
262	772	B	Mukand Pur Vistar Delhi-42	Burari	work in progress	39	31	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	42
263	778		Guru Nanak Dev Colony Bhalswa Dairy Delhi-42	Badli	Work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
264	779		Ishwar Nagar Extn.Sarup Nagar Delhi-42	Badli	Work in progress	63	28	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	66.1
265	809		Kamal Vihar Kamal Pur Burari Delhi-84	Burari	work in progress	53.8	39	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	12.2	66
266	829	A	Rajni Vihar Begum Pur Extn. Barwala Road Delhi-41	Bawana	Work in progress	75	60	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	75
267	829	B	Rajni Vihar Begum Pur Extn. Barwala Road Delhi-41	Bawana	Work in progress	77	62	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	77
268	843		Harit Vihar Kamalpur Burari Delhi-84	Burari	work in progress	4	2	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	4
269	843	A	Harit Vihar Kamalpur Burari Delhi-84	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	18	18
270	843	B	Harit Vihar Kamalpur Burari Delhi-84	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
271	845		Satya Vihar(Kamal Pur) Burari Delhi-84	Burari	work in progress	75	66	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	75
272	845	A	Satya Vihar(Kamal Pur) Burari Delhi-84	Burari	work in progress	0	0	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
273	876		Krishna Block Tirthankar Nagar Jain colony Karala Delhi-81	Mundka	Work in progress	62.92	47.92	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	64.92
274	888		Krishan Colony Prahlad Vihar Rohini,Delhi	Bawana	Work in progress	33.85	18.85	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	69.5
275	902		Utsav Vihar, Karala,Delhi-81	Mundka	Work in progress	41.73	26.73	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	42.73
276	904		Saroop Nagar Extn.W X Y Z Block Pt-II East Village Libaspur Delhi-42	Badli	Work in progress	64.87	28	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	66.25
277	905		Saroop Nagar Block A B C D E F G H H1,I G.T.Road Libaspur Delhi-42	Badli	Work in progress	74.31	38	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	76.65
278	923		Sher Singh Enclave Karala Delhi-81	Mundka	Work in progress	78.22	63.22	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	79.72
279	928		West kamal Vihar Near Kamal Pur Burari Delhi-84	Burari	work in progress	70	61	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	70
280	961		Rajiv Nagar Begum Pur Ph-II Delhi-41	Bawana	Work in progress	88.65	73.65	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	90.15

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Unauthorised Colonies where Sewer Line works are in progress												
281	977		Deepansu Colony Sant Nagar Burari,Delhi	Burari	Work in progress	98%	92%	Apr-23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	0	98
282	987		Sant Nagar Block A1 Extn.Burari Road Delhi-84	Burari	work in progress	14	9	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	14
283	1049		Begampur Extn.(Begam Vihar Block A B C D E) Delhi-41	Bawana	Work in progress	54.32	39.32	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	55.82
284	1049	A	Begampur Extn.(Begam Vihar Block A B C D E) Delhi-41	Bawana	Work in progress	50.65	35.65	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	52.15
285	1049	B	Begampur Extn.(Begam Vihar Block A B C D E) Delhi-41	Bawana	Work in progress	53.5	38.5	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	55
286	1064		Trithankar Nagar Jain. Colony Karala Delhi-81	Mundka	Work in progress	90.3	75.3	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.5	92.8
287	1071	A	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	Bawana	Work in progress	49.13	34.13	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	55
288	1071	B	Deep Vihar Pansali, Pooth Kalan Perladpur Delhi-42	Bawana	Work in progress	49.13	34.13	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	54.65
289	1101	B	Jagat Pur More, Burari, Delhi-84	Burari	work in progress	85%	80%	20.04.23	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Anil Tyagi, EE(C)DR.X	12	97
290	1116		Prahlad Vihar Near-Sect-25 Rohini,Delhi	Bawana	Work in progress	39.71	24.71	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	4	44.3
291	1154		Parsuram Enclave Salupur Majra Burari Delhi-84	Burari	work in progress	33.33	0	30-06-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	35.33
292	1304		Shahbad Extn Shahbad, Delhi	Bawana	Work in progress	39.58	24.58	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1.5	43
293	1307	A	Rajiv nagar Extn.Begumpur Delhi-41	Bawana	Work in progress	72.65	57.65	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.5	75.15
294	1307	B	Rajiv nagar Extn.Begumpur Delhi-41	Bawana	Work in progress	70.35	55.35	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.5	72.85
295	1307	C	Rajiv nagar Extn.Begumpur Delhi-41	Bawana	Work in progress	72.35	57.35	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2.5	74.85
296	1308		Begam Pur Extn.Delhi-41	Bawana	Work in progress	58	43	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	58
297	1318		Sukhvir Nagar Karala Delhi-81	Mundka	Work in progress	46.4	31.4	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	49.4
298	1348		Gurunanak Nagar Bhalswa Dairy, Delhi	Badli	Work in progress	82.22	46	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	85.2
299	1368		Inderprasth Cly Pt-I Extn.Burari, Delhi-	Burari	work in progress	70.4	34	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	71.68
300	1404		Swaroop Nagar,South Part-II, G.T. Karnal Rd & Burari Rd., N.Delhi	Badli	Work in progress	65.49	30	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	58.6

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Unauthorised Colonies where Sewer Line works are in progress												
301	1495		Gautam Vihar Colony, Narela, Delhi-40	Narela	Work Completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
302	125-(ELD)		Extended Abadi Of Barwala Delhi 39	Bawana	commisioned	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
303	133-(ELD)		Lal Dora Of Village Singhu Delhi 40	Narela	Work Completed	100	61	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
304	134-(ELD)		Village Singhu Extn. Delhi 40	Narela	work in progress	91.7	53	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	2	94.36
305	138-(ELD)		Village Begumpur Delhi 86	Bawana	Work in progress	88.26	73	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	88.26
306	144-(ELD)		LOP of Jain Nagar Karala Delhi 81	Mundka	Work in progress	89.1	74.1	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	3	92.1
307	49-(LOP)		W,X,Y,Z - Block Extn. Swaroop Nagar Delhi 42	Badli	Work in progress	53.8	18	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	1	56.1
308	62-(LOP)		State Bank Coop Housing Society, Nanak PIAO Factory Owner Association	Model Town	Land under dispute	0	0	31-12-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
309	64-(LOP)		Swaroop Nagar, Part-II, East G.T.Road to Buaradi Road, Delhi-42	Badli	Work in progress	58.5	23	30-09-2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	60
310	89-(ELD)		Prahlad pur (Banger) Extn. Delhi 42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
311	9-(ELD)		Extended Abadi of Village, Pehlad Pur Bangar Lal Dora, Delhi-42	Bawana	Work in progress	0	0	30/06/2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
312	97-(ELD)		Pooth Kalan Extn. Pooth Kalan Delhi 86	Bawana	work completed	100	90	31.03.2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	100
313	189		Anand Vihar, near Nangli Sakrawati, Najafgarh	Matiala	work in progress	43	35	July 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	44
314	652		Rana Ji Enclave, Najafgarh, New Delhi	Matiala	work in progress	55	45	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	5	60
315	678		Nangli Vihar Extn. Part-I, Najafgarh, Delhi-43	Matiala	work in progress	21	17	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	21
316	757		Nangli Vihar Ext. RZ-44, Murti Bhawan, Najafgarh, New Delhi-43	Matiala	work in progress	21	17	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	21
317	816		Arjun park Colony Near Nangli Dairy Najafgarh Road, New Delhi	Matiala	work in progress	23	19	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	25
318	920		Nangli Vihar Colony Near Nangli Dairy Najafgarh New Delhi-43	Matiala	work in progress	100	90	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
319	1268		Niranjan Park Najafgarh Road, Nangli Dairy	Matiala	Work completed. May be shifted to category of sewer line laid	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
320	1331		Golden Enclave B Block Nangil Sakrawati, Delhi	Matiala	work in progress	88	72	Oct 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	90

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Unauthorised Colonies where Sewer Line works are in progress												
321	1373		Ranaji Enclave Near Sai Mandir Najafgarh, Delhi	Matiala	work in progress	91	74	August 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	92
322	246		Prem Vihar Colony, Nangli Dairy, Najafgarh, New Delhi	Matiala	work in progress	97	80	April 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	97
323	882		Arjun Park Najafgarh Road, New Delhi	Matiala	work in progress	23	19	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	24
324	1072	A	Gemini Park, Nangli Sakrawati More, Najafgarh, Delhi-43	Matiala	work in progress	97	80	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	97
325	1072	B	Gemini Park, Nangli Sakrawati More, Najafgarh, Delhi-43	Matiala	work in progress	99	81	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	99
326	1333		Ranaji Enclave Najafgarh, Nangli, Sakravati, Delhi	Matiala	work in progress	55	45	Oct 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	10	65
327	398		Jai Vihar Phase-II, Dichau Village, Najafgarh, Delhi-49	NAJAFGARH	Work in progress	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	4	4
328	1548		Sai Dham, Nangli Sakrawati, Najafgarh New Delhi - 43	NAJAFGARH	work in progress	0	0	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
329	256		Ranhaula Vihar, Nangloi, New Dehli-41	Vikaspuri	work in progress	15	13	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	17
330	426		Prashant Enclave near Baprola Village, Nangloi, Najafgarh Road, Delhi-43	Vikaspuri	work in progress	85	70	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	85
331	482		Satyam Vihar Ph-II, Near Baprola Village, Nangloi, Najafgarh Road, Delhi-43	Vikaspuri	work in progress	74	60	Nov 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	74
332	120-(ELD)		Gram Baprola Najafgarh New Delhi 43	Vikaspuri	work in progress	0	0	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
333	4		Kotla Vihar Ph-II, Tilangpur	Vikaspuri	work in progress	94	76	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	94
334	512		Baprola Extn., Baprola Village, Delhi-43	Vikaspuri	work in progress	66	54	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	67
335	527		Kotla Vihar Ph-II, (Vidyapati Nagar), Nangloi, Delhi	Vikaspuri	work in progress	94	77	Nov 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	94
336	559		Baprola Vihar, Nangloi, Delhi	Vikaspuri	work in progress	82	67	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	82
337	586		Jai Vihar, Nangloi Road, Najafgarh, new Delhi	Vikaspuri	work in progress	45	37	Nov 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	46
338	635		Brahm Puri Colony, Ph-1, Ranhaoula Extn., Nangloi, Najafgarh, Road	Vikaspuri	work in progress	0	0	October 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
339	763		Chanchal Park Part I & II Nangloi Delhi-41	Vikaspuri	work in progress	65	53	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	67
340	1005		Kotla Vihar Ph-I Nangloi Najafgarh Road Delhi-43	Vikaspuri	Work completed may be shifted to category of sewer line laid	100	90	Completed	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100

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Unauthorised Colonies where Sewer Line works are in progress												
341	1018		Jai Vihar Extn.Baprola Village,Delhi	Vikaspuri	work in progress	6	5	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	7
342	1023		Ghasipura Extn.Colony Nangli Dairy Najafgarh,Delhi	Vikaspuri	Work completed may be shifted to category of sewer line laid	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
343	1055		Nangli Vihar Extn.Bapraula,Delhi	Vikaspuri	work in progress	45	37	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	5	50
344	1059		Akash vihar Ranholla Nangloi Najafgarh Road Delhi-41	Vikaspuri	Work completed may be shifted to category of sewer line laid	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
345	1065		Harphool Vihar Bapraula Nangloi Delhi-43	Vikaspuri	work in progress	10	8	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	12
346	1365		Brahm Puri Cly Nangloi Najafgarh Rd.Safipur Ranhola, Delhi	Vikaspuri	Work completed may be shifted to category of sewer line laid	100	90	Completed	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
347	1447		Nathan Vihar, Village Ranhola, New Delhi-41	Vikaspuri	work in progress	79	64	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	80
348	1452		Meera Enclave, Ranhola Village, New Delhi-41	Vikaspuri	work in progress	20	16	May 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	20
349	1452	A	Meera Enclave, Ranhola Village, New Delhi-41	Vikaspuri	work in progress	20	16	May 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	20
350	1455		Akash Vihar, Baprola, Chanchal Park, Bakkarwala More, New Delhi-43	Vikaspuri	work in progress	64	53	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	65
351	1463		Rana Ji Enclave, Block-1A, Main Najafgarh Road,Najafgarh, Delhi-43	Vikaspuri	work in progress	76	62	Oct 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	4	80
352	1496		Chanchal Park, Main Nangloi, Najafgarh Road, Delhi	Vikaspuri	work in progress	65	53	Sep 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	67
353	1521		Harphool Vihar, Jai Vihar Ph-IIIrd A, near Baprola Vill., Nangloi, New Delhi-43	Vikaspuri	work in progress	10	8	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	12
354	1522		Harphool Vihar, Jai Vihar, Ph-III B, Baprola, Nangloi, New Delhi43	Vikaspuri	work in progress	33	27	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	35
355	1531		Ganga Ram Park, Village Ranhola, Nangloi , New Delhi-41	Vikaspuri	work in progress	66	54	August 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	67
356	1533		Laxmi Park Ranhola Extn. Ph-I, Nangloi, Delhi-41	Vikaspuri	work will start soon	0	0	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
357	1533	A	Laxmi Park Ranhola Extn. Ph-I, Nangloi, Delhi-41	Vikaspuri	work will start soon	0	0	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
358	1098		Pardhan Enclave Baprola Vihar Hastsal,Delhi	Vikaspuri	work in progress	68	56	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	69
359	1249		Bakkarwala Village New Delhi-51	Mudka	work will start soon	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
360	1533	B	Laxmi Park Ranhola Extn. Ph-I, Nangloi, Delhi-41	Vikaspuri	work in progress	0	0	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0

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Unauthorised Colonies where Sewer Line works are in progress												
361	366		Suraksha Vihar, Vikas Nagar, Uttam Nagar, New Delhi-59	Vikaspuri	work in progress	73	71.46	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	73
362	481		Vikas Vihar, Vikas Nagar, Uttam Nagar, New Delhi-59	Vikaspuri	work in progress	83	81	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	84
363	660	A	Sainik Enclave,Vikas Nagar, Uttam Nagar, Hastal, New Delhi-59	Vikaspuri	work in progress	54	53	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	54
364	770		Shiva Encalve Vikas Nagar Hastsal Uttam Nagar New Delhi-59	Vikaspuri	work in progress	93	91	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	93
365	927		Niyadhar Enclave Vikas Nagar Hastsal,Delhi	Vikaspuri	work in progress	70	68	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	70
366	1401		Sai Enclave G-2,G-3, Mohan Garden,Delhi-59	Vikaspuri	work in progress	48	47	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	48
367	286		Yadav Enclave, Vikas Nagar, Ext, Hastsal, New Delhi	Vikaspuri	work in progress	54	52	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	54
368	342		Vikas Nagar, Extn.(Pocket P) Gurudwara Road, Hastsal Uttam Nagar, New Delhi	Vikaspuri	work in progress	72	70	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	72
369	498		Deep Enclave, Vikas Nagar Hastsal, Uttam Nagar, New Delhi-59	Vikaspuri	work in progress	30	29	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	30
370	539		Press Enclave, Vikas Nagar,New Delhi-59	Vikaspuri	work in progress	61	60	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	61
371	554		Vikas Nagar, A-Block Extn., Hastsal,Delhi	Vikaspuri	work in progress	90	88	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	90
372	684		Vikas Enclave, Vikas Nagar Phase-III-B, Uttam Nagar, Delhi-59	Vikaspuri	work in progress	46	45	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	48
373	1572		Sainik Enclave	Vikaspuri	work will start soo	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
374	913		Vikas Nagar Extn.B & C Block Baba Sayed Marg Hastsal Village ,Delhi	Vikaspuri	work in progress	59	58	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	59
375	1001		Ranhola Road Vikas Nagar,R-Block Ph-II ,Hastsal Village, Delhi-59	Vikaspuri	work in progress	92	90	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	92
376	1003		Shiv Vihar West Ranhola Road Vikas Nagar Delhi-59	Vikaspuri	work will start soo	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
377	1020		Gupta Enclave Ranhola road Vikas Nagar New Delhi-59	Vikaspuri	work in progress	50	49	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	50
378	1080		Sai Enclave G-III, Pt-III Mohan Garden Delhi-59	Vikaspuri	work will start soon	0	0	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
379	1103	A	Vikas Kunj Sainik Vihar Mohan garden,Delhi	Vikaspuri	work will be started soon	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
380	1103	B	Vikas Kunj Sainik Vihar Mohan garden,Delhi	Vikaspuri	work will be started soon	0	0	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0

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Unauthorised Colonies where Sewer Line works are in progress												
381	1164		Tyagi Enclave Mohan garden Delhi-59	Vikaspuri	work in progress	71	69	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	71
382	1165		Panchsheel Enclave Vikas Nagar,Hastsal, Uttam Nagar, Delhi	Vikaspuri	work in progress	54	53	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	56
383	1169		Ganga Vihar G-3 Sai Enclave, Mohan Garden Delhi-59	Vikaspuri	work in progress	87	85	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	87
384	1212		Vikas Nagar Ph.II Ph-III Extn.Uttam Nagar ,Delhi	Vikaspuri	work in progress	75	73	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	75
385	1212	A	Vikas Nagar Ph.II Ph-III Extn.Uttam Nagar ,Delhi	Vikaspuri	work in progress	42	41	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	42
386	1212	B	Vikas Nagar Ph.II Ph-III Extn.Uttam Nagar ,Delhi	Vikaspuri	work in progress	64	63	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	65
387	1215		Vikas Nagar Hastsal Village S-Block , Uttam Nagar	Vikaspuri	work in progress	82	80	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	82
388	1224		Sai Enclave G-I,G-2 Block Mohan Garden Uttam nagar	Vikaspuri	work in progress	57	56	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	58
389	1226		Shiv Enclave F& G Block Green Avenue Bhism Enclave Shiv Vihar Delhi-59	Vikaspuri	work in progress	67	65	June 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	68
390	1234		Vikas Nagar. Marbal Block Raj Hans vihar, Vikas Vihar, Uttam Nagar	Vikaspuri	work in progress	64	63	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	64
391	1234	A	Vikas Nagar. Marbal Block Raj Hans vihar, Vikas Vihar, Uttam Nagar	Vikaspuri	work in progress	61	79	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	61
392	1234	B	Vikas Nagar. Marbal Block Raj Hans vihar, Vikas Vihar, Uttam Nagar	Vikaspuri	work in progress	83	80	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	83
393	1363		Hastsal Extn.Vikas Nagar Uttam Nagar Delhi-59	Vikaspuri	work will start soon	0%	0%	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
394	1364		Vikas Nagar,R- Block & R Extn, Hastsal, Delhi-59	Vikaspuri	work in progress	77	75	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	77
395	1364	A	Vikas Nagar,R- Block & R Extn, Hastsal, Delhi-59	Vikaspuri	work will start soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
396	1366		Vikas Kunj Extn.Uttam Nagar Delhi-59	Vikaspuri	work will start soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	0
397	1367		Sai Enclave Mohan Garden , Delhi	Vikaspuri	work in progress	63	62	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	64
398	1448		Vikas Nagar, Ph-IV, Deep Vihar, Hastsal, Village Uttam Nagar, N.D.	Vikaspuri	work in progress	39	38	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	39
399	1475		Shiv Vihar(Near Vikas Nagar), New Delhi-59.	Vikaspuri	work in progress	71	69	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	71
400	1530		Vikas Vihar(West) Vikas Nagar, Hastsal, New Delhi-59	Vikaspuri	work in progress	31	30	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	32

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Unauthorised Colonies where Sewer Line works are in progress												
401	146-(ELD)		Rural Village Malikpur Lal Dora Extension Extended Area New Delhi 73	NAJAFGARH	work will start soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	80	80
402	1524		Extended Abadi, Dhansa Gaon,(Gopal Nagar), New Delhi-73	NAJAFGARH	work in progress	25	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	65	90
403	385		Krishan Vihar, (Pooth Kala)	Bawana	Work in progress	87	60	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	1	88
404	1294		Village.,Pooth Kalan Extn,Abadi, Delhi	Bawana	Work in progress	67	46	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	67
405	102-(ELD)		Extended Abadi Village Pooth Kalan Delhi 86	Bawana	work in progress	25	17	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	25
406	27		Mange Ram Park,Pooth Kalan, Sector-23, Rohini	Rithala	Work in progress	80	55	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	82
407	347		Vijay Vihar Ph-1, near Rithala	Rithala	Work in progress	79	54	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	79
408	372		Vijay Vihar Ph-II	Rithala	Work in progress	69	47	30-06-2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	2	71
409	872		Mange Ram park Extn.Pooth Kalan Rohini,Sector-23, Delhi-41	Rithala	Completed	100	69	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
410	889		Budh Vihar Ph-II Extn.Delhi-41	Rithala	Competed	100	55	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	0	100
411	1580		Krishna Park Extnesion, D-Block, Deoli Village	Ambedkar Nagar	The work has been rescind recently. May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
412	42		Khanpur Extended Abadi, F-Block, Khanpur,New Delhi	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
413	621	B	Jawahar Park,Khanpur, Deoli Road, A, B, C, D & E Block, New Delhi	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
414	681		Duggal Colony, Khanpur Extn. Part-II, New Delhi-62	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
415	914		Duggal Housing Complex School Road Khanpur New Delhi-62	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
416	1186		Raju park C- Block Devli Vill Delhi-62	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
417	1231		Krishna park, Khanpur, Devli Road	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
418	1232	B	Krishna Park Extn.Block D Devli road Delhi-62	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
419	877		Tigri Extn.Ph-II New Delhi-62	Devli	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
420	999	A	Tigri Extn Ambedkar Nagar Sect-I New Delhi-62	Devli	The work has been rescind recently. The colony is being shifted to the list of estimate stage	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0

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Unauthorised Colonies where Sewer Line works are in progress												
421	621	A	Jawahar Park,Khanpur, Deoli Road, A, B, C, D & E Block, New Delhi	Ambedkar Nagar	The work has been rescind recently.May be shifted to category of sewer line to be laid	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
422	2		Prem Nagar-II, J- Block, Kirari Suleman Nagar, Nangloi	Kirari	work in progress	74	33	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma, EE(PR)SR-I	0	74
423	13		Prem Nagar-II,N-O, Block, Kirari, Nangloi, Delhi	Kirari	work in progress	58	25	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	9	67
424	26		Prem Nagar-II, Kirari Suleman Nagar, Nangloi, Delhi-41	Kirari	work in progress	78	34	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	78
425	68		Niti Vihar, Lal Mandir, Mubarakpur Road, Near Kirari Suleman Village.	KIRARI	work in progress	96	42	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	96
426	97		Prem Nagar-II, K-Block, Nangloi	KIRARI	work in progress	91	40	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	91
427	101		Narayan Vihar, Z-Extn. Block, Prem Nagar-II, Nangloi	KIRARI	work in progress	61	27	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	11	72
428	104		Agar Nagar, Prem Nagar-3, Nangloi	KIRARI	work in progress	98	43	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	98
429	131		Shiv Vihar, PremNagar-II, U-II, Kirari, Nangloi, Delhi-41	KIRARI	work in progress	64	28	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	31	95
430	145		Pratap Vihar Part-I, Nangloi, Delhi-41	KIRARI	work in progress	76	33	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	76
431	164		Janki Vihar, W-Block, Prem Nagar-II, Delhi-41	KIRARI	work in progress	80	35	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	80
432	166		West Cabin Block (near Railway Station), Prem Nagar, Nangloi, Delhi-41	KIRARI	work in progress	94	41	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	94
433	296		Prem Nagar-3, K-1, Block, Kirari Nangloi, New Delhi	KIRARI	work in progress	88	38.63	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	88
434	318		Prem Nagar-1, H- Block, (Kirari) Nangloi, Delhi-41	KIRARI	work in progress	76	33.37	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	76
435	334		Mithila Vihar, Prem Nagar-2, Mubarakpur Road, Delhi	KIRARI	work in progress	88	38.63	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	88
436	699		Gaurav Nagar, Anand Nagar, Mubarakpur Rd, Prem Ngr.-II, Nangloi, Delhi-41	KIRARI	work in progress	95	41.71	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	95
437	11		Prem Nagar-II,L.M.P.Q. Block, Kirari,Suleman Nagar, Nangloi, New Delhi	Kirari	work in progress	60	27	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	60
438	12		Prem Nagar-II, Kirari Suleman Nagar, Nangloi	Kirari	work in progress	39	17.12	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	39
439	32		Aman Vihar, Kirari, Suleman Nagar	Kirari	work in progress	87	38	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	87
440	39		Prem Nagar-II, O-Block, Part-II, Nangloi	Kirari	work in progress	44	19	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	44

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
441	52		Ram Nagar, Prem Nagar-III, Kirari Suleman Nagar	Kirari	work in progress	69	30	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	69
442	73		Aman Vihar, Kirari, Suleman Nagar	KIRARI	work in progress	73	32	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	73
443	88		Pratap Vihar, Part-III, Kirari Suleman Nagar, Nangloi	KIRARI	work in progress	50	22	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	22	72
444	119		Karan Vihar Part-5, Kirari Extn., Nangloi, Delhi-41	KIRARI	work in progress	31	13.61	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	32	63
445	125		Gauri Shankar Enclave-II, Prem Nagar-III, Delhi-41	KIRARI	work in progress	34	14.93	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	34
446	133		Gauri Shankar Enclave-I, A-Block,Prem Nagar-III, Delhi-41	KIRARI	work in progress	46	20	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	46
447	198	A	Harsukh Block, Prem Nagar-I, Kirari Road, Nangloi	KIRARI	work in progress	85	37.32	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	85
448	198	B	Harsukh Block, Prem Nagar-I, Kirari Road, Nangloi	KIRARI	work will be started soon	0	0	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
449	205		Kailash Vihar near Aman Vihar, Nangloi, Delhi-41	KIRARI	work in progress	78	34.24	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	78
450	220		Vidyapati Nagar, Mubarakpur, Delhi-81	KIRARI	work in progress	69	30.29	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	69
451	238		Aman Vihar, H-Block, Kirari Extn. Nangloi, New Delhi	KIRARI	work in progress	84	36.88	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	84
452	280		Baljeet Vihar, Nithari Extn., Nangloi, New Dehli-41	KIRARI	work in progress	69	30.29	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	69
453	299	B	Rattan Vihar, Kirar,i Sultan Puri Road, Nangloi, Delhi-41/ INDRA JHEEL (RATTAN VIHAR PART-1)	KIRARI	work in progress	83	36.44	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	83
454	328		Prem Nagar Ext. Near Kirari, Nangloi	KIRARI	work in progress	41	18	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	41
455	377		Khubram Park, Ph-II (Station Block), Prem Nagar-1, Nangloi	KIRARI	work in progress	71	31.17	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	71
456	396		Laxmi Vihar Extn. Prem Nagar-3, Kirari, Delhi-41	KIRARI	work in progress	69	30.29	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	69
457	446		Khub Ram Park, Prem Nagar near Nangloi Railway Station, Delhi-41	KIRARI	work in progress	67	29.41	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	67
458	449		Prem Nagar-I Station Block, Nangloi	KIRARI	work in progress	74	32.49	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	74
459	455		Prem Nagar-I Block A,B,C Kirari Road, Nangloi	KIRARI	work in progress	71	31.17	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	71
460	475		Kirari Extn. Part-II, Kirari Bawana, Delhi-41	KIRARI	work in progress	54	23.71	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	54

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
461	485		Prem Nagar-1, F&G Block Kirari Road, Nangloi, Delhi-41	KIRARI	work in progress	67	29.41	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	67
462	493		Prem Nagar-II, Z-Block Kirari Suleman Nagar, Nangloi, New Delhi	KIRARI	work in progress	67	29.41	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	67
463	514		Prem Nagar-II, R.S.T. Block, Nangloi, Delhi-43	KIRARI	work in progress	71	31.7	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	71
464	580		Kirari Extn,.(Karan Vihar) Near Village, Kirari, Delhi-40	KIRARI	work in progress	63	27.76	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	63
465	625		Amar Enclave, Prem Nagar-3, Kirari Nangloi, New Delhi	KIRARI	work in progress	71	31.17	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	71
466	671		Tripathi Enclave Prem Nagar nangloi-II	KIRARI	work in progress	83	36.44	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	83
467	801		Pratap Vihar Part-3 Nangloi Delhi-41	KIRARI	work in progress	86	37.76	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	86
468	822		Agar Nagar F- Block Prem Nagar -III Delhi-41	KIRARI	work in progress	86	37.76	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	86
469	19		Hari Enclave, Part-II, Kirari Suleman Nagar	Kirari	work in progress	38	16.68	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	38
470	48		Chandan Vihar, Prem Nagar Part-III, Delhi-41	Kirari	work will be started soon	0	0	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
471	51		New Yadav Enclave, Prem Nagar Part-III, Nangloi, Delhi-41	Kirari	work will be started soon	0	0	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
472	58		Inder Enclave Ph-II, Mubarak Pur Road, Nangloi, Delhi-41	Kirari	Work in progress	63	28	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	63
473	66		Prem Nagar-I, D& F Block, Kirari Suleman Nagar, Delhi-41	KIRARI	work in progress	15	6.59	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	15
474	79		Pratap Vihar, Part-II, Kirari Suleman Nagar, New Delhi-41	KIRARI	work in progress	69	30	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	69
475	171		Dharam Enclave, U-I, Prem Nagar-II, Kirari, Nangloi, Delhi-41	KIRARI	work in progress	35	15.35	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	35
476	179		Shankar Vihar, UA, Prem Nagar-II, Kirari, Nangloi	KIRARI	work in progress	8	3.51	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	46	54
477	221		Inder Enclave-II, F-Block, Mubarakpur- Delhi-81	KIRARI	work in progress	16	7.02	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	16
478	222		Raghuvir Vihar, Prem Nagar-III, Nangloi	KIRARI	work in progress	26	11.41	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	26
479	283		Ramesh Enclave, Kirari Extn., Bawana, New Delhi-41	KIRARI	work in progress	56	24.59	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	56
480	299	A	Rattan Vihar, Kirar,i Sultan Puri Road, Nangloi, Delhi-41	KIRARI	work in progress	43	18.88	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	40	83

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Unauthorised Colonies where Sewer Line works are in progress												
481	311		Astha Vihar, Prem Nagar-3, Kanjhawla, New Delhi	KIRARI	work in progress	60	26.34	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	60
482	313		Prem Vihar, Z-Block Prem Nagar, 2 Nangloi	KIRARI	work in progress	56	24.59	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	56
483	331		Vinay Enclave & Narayan Enclave, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	28	28
484	365		Roop Vihar Village (Block ABC), Mubarakpur Dabas, Delhi-87	KIRARI	work will be started soon	0	0	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
485	521		Yadav Nagar,Prem Nagr-2, Near Sani Bazar, Delhi-41	KIRARI	work will be started soon	0	0	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
486	753		Prem Nagar-I F-G Extn.Block, Kirari Road Nangloi Delhi-41	KIRARI	work in progress	45	19.76	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	45
487	1395		Meer vihar Mubarakpur Dabas Rd.Madanpur Dabas Delhi-81	Mundka	work in progress	74	32.48	30.09.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	2	76
488	17		Balbir Nagar,Kirari Suleman Nagar, Nangloi, Delhi-41	Kirari	work in progress	39	17.12	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	39
489	18		Avadh Vihar,V-Block, Prem Nagar-II, Delhi-41	Kirari	work in progress	12	5.27	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	8	20
490	57		Hari Enclave -I, Kirari Suleman Nagar, Delhi-41	Kirari	work in progress	63	28	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	63
491	67		Satya Enclave Prem Nagar-II Delhi -41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
492	81		Bharat Vihar,Prem Nagar Ph-II,Nangloi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
493	127		Sharda vatsa Enclave PremNagar-III	KIRARI	work in progress	40	17.56	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	40
494	167		Laxmi Vihar Mundka Road Prem Nagar-III	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
495	168		Pandey enclave Prem Nagar-III,delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
496	169		Inder Enclave, Ph-I, Mubarakpur Road, Nangloi	KIRARI	work in progress	38	16.68	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	3	41
497	181		Karan Vihar Part-III, Kirari, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
498	231		Agar Enclave-I, Prem Nagar-III, Mubarak Pur road, Nangloi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
499	261		Vikas Vihar, Sec.-22, Rohini, Delhi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
500	262		Karan Vihar, Part-IV, Kirari Delhi-86	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0

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Unauthorised Colonies where Sewer Line works are in progress												
501	298		Brij Vihar Agra Nagar, Prem Nagar-3, New Delhi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
502	300		Sheesh Mahal Enclave, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
503	301		Chandan Park, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
504	333		Adarsh Laxmi Vihar, Prem Nagar-3, Kirari, Delhi 86.	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
505	423		Vikash Enclave, A-Block, Agar Nagar, Prem Nagar	KIRARI	work in progress	44	19.32	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	9	53
506	497		Prem Nagar-3,Part-II, Shani Bazar Road, Kirari Suleman Nagar, Nangloi, Delhi	KIRARI	work in progress	60	26.34	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	60
507	510		Kishan Vihar, Roop Vihar, Delhi-43	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
508	616		Agar Nagar, Prem Nagar-3, Nangloi, Delhi-41	KIRARI	work in progress	28	12.29	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	28
509	620		Agar Nagar, D-Block, Prem Nagar-3, Nangloi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
510	626		Vikash Enclave, Agra Nagar, B-Block, Nangloi, Prem Nagar-3	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
511	667		Prem Nagar-II,ABCD Block, Nangloi, Delhi-41	KIRARI	work in progress	73	32.05	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	3	76
512	672		Gourav Nagar-2 (Prem Nagar) -3, Sultan Puri, Kanjhawala, Delhi-41	KIRARI	work in progress	9	3.95	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	9
513	692		Gouri Shankar Enclave, Prem Nagar-III, Nangloi, Delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
514	704		Adarsh Enclave (Y-Block) Prem Nagar-II, Kirari, Nangloi, Delhi-41	KIRARI	work in progress	66	28.98	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	66
515	723		Dhruv Enclave, Rohini, Sec-22, Nithari,New Delhi	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
516	741		Laxmi Nagar, Prem Nagar-III D1-Block, Kanjhawala, Delhi-41	KIRARI	work will be started soon	0	0	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
517	1420		Baljeet Vihar Extn.D- 1 Nithari, Nangloi, Delhi	KIRARI	work in progress	74	32.49	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	74
518	183		Guru Yogi Raj Puran Jain & Aggarwal Colony, Ranikhera	Mundka	work in progress	0.24	0.2	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	14.76	15
519	439		Bhagya Vihar, Jain Colony Rani Khera, Delhi-81	Mundka	work in progress	0.42	0.38	31.12.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	41.58	42
520	74		Inder Enclave Ph-II Nangloi, Mubarakpur Road, Delhi-41	KIRARI	work in progress	21	9.22	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	7	28

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorised Colonies where Sewer Line works are in progress												
521	90		Kirari Extn., R-Block, Karan Vihar Part-6	KIRARI	work will be started soon	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
522	148		Balbir Vihar,Kirari Suleman Nagar, Delhi-41	KIRARI	work in progress	5	2.2	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	17	22
523	202		Hind Vihar, Prem Nagar-III	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
524	235		Janta Enclave, G-Block, Prem Nagar-III, New Delhi	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
525	702		Singh Adarsh Enclave, Prem Nagar-III, Delhi-41	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
526	799		Surat Vihar Block A B C Mubarakpur Dabas Delhi-81	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
527	838		Parvesh Nagar Mubarakpur Dabas Delhi-81	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
528	1271		Sharma Enclave Mubarak Pur Extn.Delhi-81	KIRARI	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
529	478		Guru Yogiraj Puram Rani, Khera Extn., Rani Khera, Delhi-81	Mundka	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	28	28
530	1077		Bhagya Vihar Ph-II, Nangloi Delhi-41	Mundka	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
531	1255		Lui Braill Vihar Rani Khera Delhi	Mundka	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
532	1430		Bhagya Vihar, Jain Colony Rani Khera, Delhi-81	Mundka	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
533	36-(ELD)		Rani Khera Village, Delhi-81	Mundka	work will be started soon	0%	0%	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
534	41-(ELD)		Village Madan Pur Dabas Extended Abadi, Delhi-81	Mundka	work will be started soon	0	0	Dec, 23	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
535	23		Rajendra Park Extension Nangloi, Delhi-41	Mundka	work in progress	10	8	31.05.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	10
536	99		Yadav Park Block-C, Rohtak Road, Nangloi, Delhi-41	Mundka	work will be started soon	0	0	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
537	361		Nangloi Extn., D-Block West (2-D), Delhi-41	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
538	1378		Kunwer Singh nagar Laxmi Park Najafgarh, Nangloi, Delhi	Mundka	work completed	100	91	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
539	23		Rajendra Park Extension Nangloi, Delhi-41	Mundka	work in progress	10	8	31.05.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	10
540	80		Yadav Park (A & B Block) Rohtak Road,Nangloi	Mundka	work in progress	4	4	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	1	5

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Unauthorised Colonies where Sewer Line works are in progress												
541	94		Swaran Park Extn.-I, Mundka, Delhi-41	Mundka	work in progress	95	86	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	4	99
542	132		Amar colony C&N Block Mundka	Mundka	work in progress	97	88	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	97
543	201		Swarn Park Extn.-II, Mundka, Delhi-41	MUNDKA	work will be started soon	0	0	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
544	361		Nangloi Extn., D-Block West (2-D), Delhi-41	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
545	392		Amar Colony, A-Block, Rohtak Road, Nangloi, Delhi	mundka	work completed	100	91	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
546	404		Swarn Park & Swarn Park Extn., Part 1&2	Mundka	work will be started soon	0	0	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
547	520		Amar Colony Ph-II, Mundka Nangloi, Delhi-41	Mundka	work in progress	90	81	30.04.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	90
548	623	A	Kunwar Singh Nagar, Najafgarh Road, Nangloi	MUNDKA	work in progress	98	89	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	98
549	623	B	Kunwar Singh Nagar, Najafgarh Road, Nangloi	MUNDKA	work in progress	98	89	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	98
550	668		Amar Colony, ABC Block, Mundka, Nangloi, Delhi-41	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
551	751		I.G.Colony,Kunwar Singh Nagar-II Ranholla Delhi-41	Mundka	work will be started soon	0	0	30.06.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
552	915		Amar Colony-(C D E & K Block) Rohtak Road	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
553	936		Arvind Enclave Nangloi Delhi-41	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
554	1378		Kunwer Singh nagar Laxmi Park Najafgarh, Nangloi, Delhi	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
555	1380		Amar Colony Ph II& III, Rohtak Road, Nangloi, Delhi	Mundka	work completed	100	90	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
556	1469		Kamrudin Nagar, Extn.-III, Najafgarh Road Delhi-41	Mundka	work in progress	90	81	30.04.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	90
557	879		Nilothi Extn.Nangloi Delhi-41	Mundka	work completed	100	91	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
558	567	A	Friends Enclave, West Sector S-6, Nangloi, Delhi	Sultan Pur Mazra	Completed	100	99	31.03.2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	100
559	6		Sangam Vihar, A-Block, New Delhi-62	Devli	work in progress	26.63	23.54	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	26.63
560	649		Sangam Vihar,B-Block, New Delhi-62	Devli	work in progress	8.51	6.76	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	9.36	17.87

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Unauthorised Colonies where Sewer Line works are in progress												
561	706		Sangam Vihar, B-I, Block, Sangam Vihar, New Delhi-62	Devli	work in progress	39.34	31.26	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	14.36	53.7
562	921		Sangam Vihar A- Block New Delhi-62	Devli	work in progress	40	31.78	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	40
563	1221		Sangam Vihar E- Block Delhi-62	Sangam Vihar	work in progress	59.57	47.33	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	3.16	62.73
564	1256		Sangam Vihar F-2 Block Hamdard Near Batra Hospital, M.B.Road, Delhi.	Sangam Vihar	work in progress	21.28	16.9	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	21.28
565	1336		Sangam Vihar F-1 Block ,N.D	Sangam Vihar	work in progress	35.46	28.17	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	35.46
566	1566		Sangam Vihar, B-Block, New Delhi-62	Devli	work in progress	50.6	40.2	Sep-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	6.78	57.38
567	1155		Dabar Enclave (S R Block A) Rawta Mode Jafar pur Najafgarh ,Delhi	NAJAFGARH	Work in progress	36.22	15.49	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	5.32	41.54
568	1158		Durga Enclave Jafarpur Kalan NajafGarh Delhi-73	NAJAFGARH	Work in progress	24.23	10.36	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	3.71	27.94
569	1159		Jafarpur Extn.Jafarpur kalan NajafGarh	NAJAFGARH	Work in progress	70.5	30.15	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	70.5
570	85-(ELD)		Sai Lal Bagh Housing Complex, Village Jaffarpur Kalan, New Delhi 73	NAJAFGARH	Work in progress	25.8	11.03	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	6.07	31.87
571	941		Baba Garib Das Colony Khera Dabar Najafgarh Delhi-73	Matiala	Work in progress	0	0	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
572	942		Shiv Vihar Khera Dabar Najafgarh New Delhi-73	NAJAFGARH	Work in progress	0	0	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	0
573	1026		Khera Dabar Extn.Colony North West Najafgarh Delhi-73	Matiala	Work in progress	0	0	Dec-23	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas (C)DR-XV	0	0

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Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
1	59		Pir Baba Basti, Vill. Jaitpur, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
2	84		Saurabh Vihar,N-Block (Amar Market) Hari Nagar Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
3	91		Mohan Baba Nagar,Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
4	91	B	Mohan Baba Nagar,Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
5	95		Jaitpur Extn. L-Block, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
6	102		Meethapur Extn. Block 'D', Part-I, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
7	124		Saurabh Vihar, S-Block, Hari Nagar Extn. Jaitpur, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
8	128		Mithapur Extn., A-Block, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
9	139		Mohan Baba Nagar,C-Block, Tajpur Extn., Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
10	141		Saurabh Vihar, R-Block,Hari Nagar E xtn., Part-I, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
11	174		Mithapur Extn., A-Block, Badarpur,New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
12	184		Arpan Vihar, J-Block, Jaitpur Extn. Part-I, Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
13	185		Ekta Vihar (Block A, B & C) Jaitpur, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
14	186		Shakti Vihar Block A, Molar Band Extn., Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
15	216		Saurabh Vihar, O-Block, Hari Nagar Extn.-II, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
16	225		Hari Nagar Extn., F-Block, Part-II, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
17	234		Jaitpur Extn., K-Block, Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
18	240		Lakhpat Colony, Part-II, Mithapur Extn. New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
19	273		Sai Nagar, Mithapur, Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
20	275		Ekta Vihar, Mithapur Extn. Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
21	284		Gagan Vihar (near Molar Bund), Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0

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Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
22	304		Jaitpur Extn., E-1 Block, Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
23	305		Molar Band Extn., Block No.-E/3, Part-2, Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
24	307	A	Pradhan Enclave, C&D Block, Mazra Burari, New Delhi-84	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
25	327		Sudarshan Park, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
26	368		Jaitpur Extn., Part-1, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
27	379		Hari Nagar Extn., Block D-I, Jaitpur, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
28	400		Shakti Vihar, Meethapur, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
29	414		Shiv Puri Mithapur Extn., Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
30	436	A	Harsh Vihar Hari Nagar, Part-3, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
31	436	B	Harsh Vihar Hari Nagar, Part-3, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
32	462		Budh Vihar(Tajpur Pahari) Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
33	506		Jaitpur Vistar Part-1, Block E F G H	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
34	516		Jaitpur Extn,A-Block, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
35	524		Tajpur Pahari, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
36	544		Hari Nagar Extn, Jaitpur Road, Badarpur, Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
37	582		Jaitpur Extn, Part-1, Block-1, Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
38	585		Badarpur Extn., D-1, Block, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
39	588		Badarpur Extn., Block C&D, Badarpur, New Delhi To be Checked	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
40	596	A	Prince Colony,Hari Nagar Ext.Pt-III, Block D, E & F, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
41	596	B	Prince Colony,Hari Nagar Ext.Pt-III, Block D, E & F, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
42	598		Meetha Pur Colony-B Block,	Badarpur	Land for DSTP is to be alloted			08 month after allotment of land/	Sh. Vikram Singh, Pr.	Tausif Saifuddin EE(C)DR	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)]	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
43	673		Om Nagar, Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
44	682		Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
45	719		Mohan Baba Nagar, Tajpur Extn. Badarpur, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
46	727		Molar Band Ext. New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
47	742		Hari Nagar Extn.,Block-D, Jaitpur, Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
48	803		Hari Nagar Extn. N_ Block Jaitpur Badarpur New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
49	805		Hari Nagar colony Pt-II D- Block Badarpur New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
50	820		Molar Band Extn.E-I Block Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
51	831		Molar Band Extn.Block ABC D (Gali No.1-25) Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
52	841		Hari Nagar Part-II E- Block, Badarpur,New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
53	847		Mithapur Extn.Part-III New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
54	855		Hari Nagar Extn. M- Block, Saurabh Vihar Badarpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
55	890		Jaitpur Extn.Part-II Badarpur, New Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
56	933	A	Lakhpat Colony Pt-I Mithapur Extn.Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
57	933	B	Lakhpat Colony Pt-I Mithapur Extn.Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
58	1030		Molar Band Extn.Block E-2 Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
59	1082		Hari Nagar Extn. I- Block Jaitpur Road Badarpur, Delhi	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
60	1083	A	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
61	1083	B	Badarpur Extn.Pocket A,B, Mathura Road, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
62	1102		Bachh Raj Colony Mithapur Extn.Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
63	1109		Molar band Extn.Block F-Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical Progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
64	1124		Hari Nagar Extn.A Block Jaitpur Road Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
65	1129		Hari Nagar A B Block Extn.Pt-II Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
66	1133		Molar Band Extn. G Block Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
67	1162	A	Molar Band Extn. Block E-III Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
68	1162	B	Molar Band Extn. Block E-III Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
69	1211		Molarband Extn. E1,E2,E3 Block, Badarpur New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
70	1213		Hari Nagar Extn. C BlockPart 2 Badarpur, Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
71	1243		H-Block, Hari Nagar Extn, Jaitpur Road Badarpur New Delhi 44	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
72	1267	A	Sourabh Vihar K- Block Hari Nagar Jait Pur Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
73	1267	B	Sourabh Vihar K- Block Hari Nagar Jait Pur Badarpur,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
74	1272	A	Mitha Pur Extn.1 Block A B C 2 D,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
75	1272	B	Mitha Pur Extn.1 Block A B C 2 D,Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
76	1299		Mitha Pur Extn. A- Block Badarpur , Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
77	1300		MithaPur Extn. Badarpur Delhi-36	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
78	1301		Ch.Lakha Ram Colony School Rd.Shakti Vihar Pt-I Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
79	1558		Village Molarband, B-Block, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
80	1578		Hari Nagar Etn., L-Block, Saurabh Vihar, Jaitpur, New Delhi	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
81	1612		Budh Vihar Extension, Badarpur	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
82	14-(LOP)		A- Block, Meethapur Extn. Shree Colony Badarpur New Delhi 44	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
83	3-(ELD)		Badarpur Village, Delhi-44	Badarpur	Land for DSTP is to be alloted by DDA	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
84	93-(ELD)		Molarband Village Badarpur New Delhi 44	Badarpur	Land for DSTP is to be alloted by	...	...		Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR	0	0

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S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
85	138		Mahipalpur Extn., K-II Block,New Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
86	321	A	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
87	321	B	Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
88	341		Mahipalpur Extn., L-Block, New Delhi	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
89	500		Yawantika Colony Salapur, Khera, Bijwasan, New Delhi-61	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
90	515		Mahipalpur K-Block, West Vasant Kunj, New Delhi	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
91	605		Mahipalpur Ext., K-II Block, New Delhi-7	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
92	1130	A	Rangpuri Extn.A-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
93	1130	B	Rangpuri Extn.A-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
94	1131		Rangpuri Extn.B-Block Vasant Kunj Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
95	1140		Mahipalpur Block A Extn.,Delhi	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
96	1229		Village Shabad Mohd Pur Extn.Area Delhi-61	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
97	1266		Kapashera Extn.B- Block Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
98	1278		Kapashera Extn.A- Block Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
99	1508		Shalapur Khera, Bijwasan, New Delhi-61	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
100	1593		Defence Enclave Development Assocation , mahipal Pur Extn. New Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
101	37-(ELD)		Natural Growth of Kapashera Village, New Delhi-37	Bijwasan	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Sh.OP Sharma, EE(C)Dr-XIV	0	0
102	80-(ELD)		Extended Colony, New Mangla Puri New Delhi 30	Chattarpur	Estimate stage	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
103	56		Chhatarpur Enclave Ph-I, Block-A, Maidan Garhi, Village Road	Chhatarpur	Tender stage	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
104	96		Sahurpur Extn. Satbari, Mehrauli	Chhatarpur	Work is in progress	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
105	916		Chattarpur Extn.Mehrauli New Delhi-74	Chhatarpur	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0

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Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
106	1015	A	Maidan Garhi Extn. Chatterpur Road Delhi-68	Chhatarpur	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
107	1015	B	Maidan Garhi Extn. Chatterpur Road Delhi-68	Chhatarpur	Land allotment is being persued with DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
108	1036		Dr. Ambedkar Colony Ansal Road, Satbari Delhi-54	Chhatarpur	Work is in progress	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
109	132-(ELD)		Extended Abadi of Village Chhattarpur New Delhi	Chhatarpur	Work is in progress	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
110	2-(ELD)		Gadai Pur Extn., 26-A, Club Drive, Gadai Pur Extn., Mehrauli, Gurgaon Road, Gadai Pur, Delhi-30	Chhatarpur	In Estiamte stage	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
111	31-(ELD)		Silver OAK Enclave, Village Jonapur Gadai Pur, Mandi Road, New Delhi-47	Chhatarpur	Estimate stage	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
112	68-(ELD)		Sanskritik Aur Vikas Sanstha OSHO Drive Gadaipur Extn. Of Village Gadaipur Mehrauli New Delhi	Chhatarpur	Estimate stage	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
113	5		Bhawani Kunj behind Sector D-II, Vasant Kunj, New Delhi-70	Mehrauli	Affluent colony NOC awaited form UD	--	--	06 months After NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
114	1144		Shanti Kunj (Behind Deep Public School, Vasant Kunj) Delhi-70	Mehrauli	Affluent colony NOC awaited form UD	--	--	06 months After NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
115	103-(ELD)		Village Sultanpur New Delhi 30	Mehrauli	Estimate	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
116	13-(ELD)		Harijan Basti(Poorvi Chhatra) Rajokri Pahari, Mehrauli Road, New Delhi-38	Mehrauli	Estimate Stage	--	--	Dec, 2023	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
117	419		Madanpur Khadar Extn., New Delhi-44	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
118	571		Aali Extn., Block A&B, Badarpur, Delhi	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
119	628	A	Madanpur Khadar Extn., Part-1, 2, 3 , Badarpur, New Delhi	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
120	628	B	Madanpur Khadar Extn., Part-1, 2, 3 , Badarpur, New Delhi	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
121	1128		Aali Vihar -(Block A B C D E F G & H)	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
122	1181		Jagdamba Colony Aali Vihar Badarpur, Delhi	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
123	30-(ELD)		Aali Village Extended, Abadi, New Delhi-44	Okhla	Land for SPS is to be alloted by DDA	--	--	08 month after allotment of land/ receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	Tausif Saifuddin EE(C)DR VI	0	0
124	574		Shiv Mandir Colony,Safiabad Border Narela, Delhi-40	Narela	Under award	--	--	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
125	20		Vashu Vihar Colony Holambi Kalan	Narela	Estimate stage	--	--	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
126	21		Ankur Vihar Colony Holambi Kalan	Narela	Estimate stage	--	--	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)]	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
127	25		Harijan Colony, Village- Harewali, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under administrative approval	Estimate under administrative approval
128	45		Nangli Poona Extn. G. T. Karnal Road, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
129	50		Prem Colony, Bawana Road, Narela, Delhi-40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
130	86		Ishwar Colony Extn. Ph-I Bawana, New Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under administrative approval	Estimate under administrative approval
131	156	A	Krishna Vihar Colony, Bawana, New Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under administrative approval	Estimate under administrative approval
132	156	B	Krishna Vihar Colony, Bawana, New Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under administrative approval	Estimate under administrative approval
133	173		Sushant Vihar, Ibrahimpur Extn., Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
134	197		Swatantra Nagar Ph-II (Left out portion),Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
135	197	A	Swatantra Nagar Ph-II (Left out portion),Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
136	197	B	Swatantra Nagar Ph-II (Left out portion),Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
137	200		New Colony, Sannot Ghoga More, Narela, Bawana	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
138	207		Prem Nagar, Nathupura, Delhi-84	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
139	219		Vijay Nagar, Bawana, Delhi-37	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
140	255	A	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
141	255	B	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
142	255	C	Qutabgarh Extn.Colony, Kanjhawla Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
143	339		Shri Krishana Colony Harewali, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
144	343		Sapt Rishi Garden, Holambi Kalan, Narela, Delhi-82	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
145	406	A	Shastri Park, Nathupura More, Burari, Delhi-87	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
146	406		Shastri Park, Nathupura More, Burari, Delhi-87	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
147	437		Harijan Colony B-Block, Harewali, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
148	442		Hazari Park, Holambi Kalan, Delhi-82	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
149	445		Nai Basti Lampur, Narela, Delhi-40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
150	464		Ibrahim Pur Extn. DCM Colony, Burari, Delhi	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
151	465	A	Ibrahim pur Extn. DCM Colony, Pt-2, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
152	465	B	Ibrahim pur Extn. DCM Colony, Pt-2, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
153	477		Hashthal Colony Narela Road, Bawana, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
154	501		Ambedkar Colony Extn., Vill Bankner, Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
155	502	A	Bankner Basti (Firani Road), Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
156	502	B	Bankner Basti (Firani Road), Narela	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
157	529		Basti Banker South, Lampur Road, Delhi-40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
158	535		Saroop Nagar, J&K Block, Samaipur, Badli, Delhi	Badli	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
159	570		Shiv Colony, Katewada, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
160	577		Swatantra Nagar Extn. West Gonda Road, Narela, Delhi-40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
161	587		Balaji Enclave, Punjab Khor, Delhi-81	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
162	595		Ishwar Colony Ext.,III, Bawana, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
163	612		Kadipur Extn., Nangli Road, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
164	658		Indraj Colony (Bawana Extn) Kanjhawala Road, Bawana, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
165	659		Ishwar Colony Extn. (Phase-II) Bawana, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
166	688		Nathu Colony, Nathupura, Delhi-84	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
167	728		Kushak No.2, Extn., Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
168	729		Kushak No.1, Extn., Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
169	773		Pradeep Vihar Nathupura Mode Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
170	808	A	Shastri Park Extn.Nathu Pura More Burari Delhi-84	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
171	808	B	Shastri Park Extn.Nathu Pura More Burari Delhi-84	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
172	821	A	Kadi Vihar Near Nathupura Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
173	821	B	Kadi Vihar Near Nathupura Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
174	854		Uzala Harijan Colony Santi Road Qutab Garh Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
175	858		Ramesh Nagar Bawana ,Near Harijan Basti, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
176	862		Kushak No-I B- Block Kadipur Village Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
177	918		Ishwar Colony Bawana New Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
178	929		Nathupura D Block Burari Delhi-84	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
179	951		Phool bagh Place (Shastri Park Extn) Nathupura Mode Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
180	952		Keshav Nagar Burari Nathupura Road Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
181	981		Anand Vihar Colony Pooth Khurd Bawana Road Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
182	990		Shiva Enclave Hiranki Alipur Delhi-36	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
183	992		Qutab Garh Enclave Qutab Garh Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
184	1028		Om Vihar Colony Lampur Road Narela,Delhi	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
185	1029		Mann Enclave Khera Khurd Delhi-82	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
186	1084		Zind Pur Extn.Delhi-36	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
187	1170		Durga Enclave Vishal Enclave Delhi-81	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0
188	1194		Vishal Enclave Bawana Road, Narela, Delhi-40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
189	1196		Sannoth Extn.Pt-I,II,III Narela Delhi-41	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)]	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
190	1205		Qutub Garh Extn.Nai Basti Delhi-59	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
191	1236		Zindpur Village Extn.Alipur Delhi-36	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
192	1292		Nai basti Bakner Paschim,Delhi	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
193	1383		Khera Khurd Extn Village Khera Khurd.Delhi	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
194	1411		Ghoga Extn., Narela, Delhi-39	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
195	1429		Shiv Vihar Burari Bakhtawar Pur Road Ibrahim Pur Delhi	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
196	1482		Sanjay Nagar, Bawana Extn. Bawana, Delhi-39	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	Estimate under Administrative Approval.	0
197	1487		Shastri Park Extn., Nathupura More, Burari, Delhi-84	Burari	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
198	1494		Ishwar Colony Extn.Ph-I, II Left Out Portion, Kanjhawala Road, Bawana.	Bawana	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
199	1588		Mukti Aashram Colony, Ibrahim Pur.	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
200	1-(ELD)		Jeet Ram Colony, Budh Pur Distt. North West, Delhi	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
201	116-(ELD)		Village Ghoga Extn. Delhi 39	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
202	141-(ELD)		Extended Abadi Of Kadi Pur Village	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
203	17-(ELD)		Extended Abadi of Kushak No-1, Village Kadi Pur, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
204	24-(ELD)		Zindpur Village Extn., Zindpur, P.O.Alipur, Delhi-36	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
205	25-(LOP)		Village Bakner Ambedkar Colony Extn. Part II, Delhi 40	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
206	27-(LOP)		Kadi Vihar Extn. Delhi 36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
207	3-(LOP)		Sushant Vihar Delhi 36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
208	44-(ELD)		Nangli Poona Extn., Part-II, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
209	45-(ELD)		Holambi Khurd Extn., Delhi-82	Narela	Estimate stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
210	54-(LOP)		Kadi Pur Extn., 'C' Block, Delhi-36	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0

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S. No.	Reg. no	Part	Name and addresss of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
211	61-(LOP)		Keshav Nagar, Garhi Khusro, Burari, Delhi	Burari	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
212	70-(ELD)		Laxman Colony Village Jindpur, Alipur Delhi 36	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
213	76-(ELD)		Khera Kalan & Khera Garhi Extnded Abadi Post Office Khera Khalan Delhi 82	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
214	77-(ELD)		Village Khera Kalan Delhi 82	Narela	Tender stage	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE(C)Dr-III	0	0
215	88-(ELD)		Sultanpur Dabas Extn. Delhi 39	Bawana	Yet to awarded	...	...	Dec, 2023	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	Sh. Ashish Kumar, EE (C) Dr.-III	0	0
216	819	B	Jagjeevan Ram Colony	Narela	estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
217	957		Govind colony Near Jhangola No.2 Alipur Delhi-36	Narela	Estimate Stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
218	28-(ELD)		Bakhtawar Pur Extn., Bakhtawar Pur, Delhi-36	Narela	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
219	32-(LOP)		Bakhtawarpur Extn. III, Bakhtawarpur Delhi 36	Narela	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
220	64-(ELD)		Bakhtawar Pur Extn.II, Bakhtawar Pur, Delhi-36	Narela	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
221	87-(ELD)		Janda Bakhtawarpur Extn.Delhi 36	Narela	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
222	578		Om Vihar Colony, Akbarpur, Mazra, Near Alipur Palla Road,Delhi-36	Narela	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
223	1341		Pawan Dham Trivani Cly Delhi-36	Narela	Estimate Stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(C)DR-XII	NIL	NIL
224	1572		Sainik Enclave	Vikaspuri	Yet to be started	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III		0	0
225	30		Upkar Vihar, Sawda Village, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
226	55		Baldev Vihar, Karala Extn., Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
227	110		Shiv Vihar Main Kanjhawala Road, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
228	121		Shiv Colony, Village Gurhi Ramdhala, Kanjhawala, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
229	218	A	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
230	309		Utsav Vihar, A-3, Karala, New Delhi	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
231	399		Anandpur Dham, Karala, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0

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Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
232	561		Vardhman Enclave,Shiv Vihar,Karala, Delhi	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
233	629		Rupali Enclave, Karala, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
234	802		Mahavir Vihar Kanjhawala Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
235	1202		Anandpur Dham C-Block Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
236	1379		Udai Vihar Kanjhawala Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
237	142-(ELD)		Extended Abadi Of Lad Pur Village Delhi 81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
238	22-(ELD)		Majri Village Extn., Majri P.O.Karala, Delhi-81	Mundka	estimate stage	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
239	48-(ELD)		Harijan Basti Village, Jaunti, New Delhi-81	Mundka	Land yet to be allotted by DDA	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
240	1185		Shahbad Extn. East South of Sec - 17 Rohini Delhi 42	Rithala	LOI issued	...	...	Dec 2023	Sh. R.P. Singh, CE(DR)PR-III	Sh. V.P Sharma EE(PR)SR-I	0	0
241	594		Soniya Vihar, Sahadra, Delhi-94	Karawal Nagar	NIT Floated and due on 30.01.2023	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
242	614		Shri Ram Colony, Rajeev Nagar, Delhi-94	Karawal Nagar	NIT Floated and due on 30.01.2023	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
243	1280		Milan Garden Near Sabha pur Extn.Delhi-92	Karawal Nagar	NIT Floated and due on 30.01.2023	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
244	1586		Chauha Patti Vistar, West Karawal Nagar Delhi 91	Karawal Nagar	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
245	107-(ELD)		Chauhan Patti Extn. Sabhapur Mazra Delhi 94	Karawal Nagar	Estimate stage	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
246	75-(ELD)		Village Sabha pur Extnded Abadi Delhi 94	Karawal Nagar	NIT Floated and due on 30.01.2023	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	R.K.Jain, EE(C)DR-VIII	0	0
247	15		Somesh Vihar, Chhawla, Najafgarh	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
248	71		Chhawla Extension, Paharwa Colony Part-I, New Delhi-71	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
249	77		Munirka Kunj, Deendarpur	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
250	103		Shanti Vihar, Deenpur Najafgarh, New Delhi-43.	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
251	160		Roshan Vihar, Gurgaon Road, Najafgarh	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
252	160	A	Roshan Vihar, Gurgaon Road, Najafgarh	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0

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S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
253	161		Sarika Vihar, Goyla More, Deenpur Ext. Najafgarh	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
254	190		Shiv Puri Part-II, Deenpur, Najafgarh	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
255	232		Gandhi Park Main Gurgaon road, Deenpur, Najafgarh	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
256	293		Durga Vihar, Ph-III, Najafgarh, New Delhi	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
257	314		Vatasta Enclave (Kashmiri Colony)Prem Nagar, Z-Block, Najafgarh	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas EE(C)CDR-XV	0	0
258	320	A	Chhawla Ext., Kangan Heri Road	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
259	320	B	Chhawla Ext., Kangan Heri Road	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
260	430		Shyam Kunj, Najafgarh, Delhi-71	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
261	432		Shyam Vihar, Deenpur, Najafgarh	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
262	469		Brij Vihar, Najafgarh, Delhi	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
263	536		Roshan Vihar, Ph-II Paprawat Road,Najafgarh, Delhi-41	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
264	638		Surya Vihar, Deendarpur, Gurgaon Road,Najafgarh	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
265	739		Durga Vihar, Phase-I, Gurgaon Road,Najafgarh, New Delhi-43	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
266	785		Data Ram Park Near Deendarpur Najafgarh,Delhi	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
267	786		Ganapati Enclave Extn.Najafgarh New Delhi	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
268	790		Risal Vihar Chhawla Extn Najafgarh,Delhi	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
269	812		Vardhman Vihar U & F Block New Roshan Pura Extn Najafgarh	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
270	833		Shyam Vihar Phase-II, (Behind Pooja Pipe Factory) Najafgarh Delhi-43	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
271	881		Shiv vihar Prem Nagar G- Block Paprawat Road Najafgarh	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
272	900		Sri Ganga Vihar Colony DinDar Pur Najafgarh	Matiala	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
273	917		Shiv Nagar New Roshanpura Najafgarh New Delhi-43	NAJAFGARH	Land Yet to be allotted	--	--	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
274	919		Deendarpur Extn.Najafgarh, Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
275	955		Raghubir Block Prem Nagar Najafgarh Paprawat Road	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
276	956		Durga Vihar Ph-II Najafgarh,Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
277	967		Bhawani Nagar Near Dinpur Najafgarh,Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
278	1016		Shyam Enclave Deendarpur Najafgarh,Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
279	1040		Prem Nagar C- Block Najafgarh,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
280	1060		Defence Enclave Goela Tajpur Khurd Najafgarh,Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
281	1070		Prem Nagar Z Block Najafgarh SW,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
282	1111		Durga Park Din Darpur Extn.Najafgarh,Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
283	1175	A	Prem Nagar D- Block Najafgarh	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
284	1175	B	Prem Nagar D- Block Najafgarh	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
285	1227		Chinar Enclave Najafgarh,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
286	1265		Prem Nagar A Block Ph-V Najafgarh,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
287	1265	A	Prem nagar Najafgarh G- Block & G-1,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
288	1277	B	Prem nagar Najafgarh G- Block & G-1,Delhi	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
289	1311		Defence Enclave Goela Tajpur Rd.Chawla New Delhi-71	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
290	1327		Chhawla Extn.Near B.S F Camp Gurgaon Road Chhawla, Delhi	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
291	1357		Chhawla Extn.1 Panchia Mohalla Delhi-71	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
292	1458		Shivpuri Dindarpur, Part-I New Delhi-43	Matiala	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
293	1461		Prem Nagar, B-Block, Najafgarh, New Delhi-43	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
294	1470		Todarmal Block, Prem Nagar, Najafgarh, Delhi-43	NAJAFGARH	Land Yet to be allotted	–	–	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of EE & Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Unauthorized colonies where sewerage network to be laid alongwith DSTPs												
295	1490		Prem Nagar Ph-III, Najafgarh, Delhi-110043	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
296	1509		Dindarpur Extn. Chhawala Road, Delhi-43	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
297	1516		Prem Nagar Z-Block, Kashmiri Colony, Near Khaira Village, Paprawat Road	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
298	1526		German Nagar Colony Kalyan & Vikas Samiti Old Khera Road, Najafgarh.	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
299	1564		Prem nagar, F & G Block	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
300	1590		Prem Nagar, A B & D E F Najafgarh	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
301	1592		Durga Vihar Extension, Najafgarh, New Delhi	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
302	129-(ELD)		Village Khaira, Najafgarh Rural Village, New Delhi 43	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
303	130-(ELD)		Village Khaira, Najafgarh New Delhi 43	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
304	140-(ELD)		Jerman Nagar Kashmiri Colony Revenu Estate Of Village Khera On Old Khaira Road Najafgarh New Delhi	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
305	43-(ELD)		Dinpur Extn., Goyla More, Dinpur, Najafgarh, New Delhi-43	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
306	54-(ELD)		Sheetal Vihar, Chhawala Extn., New Delhi-71	Matiala	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
307	96-(ELD)		E- Block Prem Nagar Najafgarh New Delhi 43	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
308	215		Kamla Enclave, New Roshan Pura Extn., Najafgarh	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
309	1493		Tuglakabad Extn. T.A. Block, New Delhi-19	Sangam Vihar	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Sh. Satyender Dabas EE(C)CDR-XV	0	0
310	931		Madhav Enclave Khaira Road, Najafgarh, New Delhi-43	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
311	722	B	Baba Hari Dass (Geetanjali Enclave) Nagar, Najafgarh,Bahadurgarh Road, Delhi -72	NAJAFGARH	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
312	199		Sri Hans Nagar Colony, Ghumanhera Road, Najafgarh	Matiala	Tender stage	...	...	Dec 23	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
313	412		Hans Nagar, Pandwala Kalan, Najafgarh, Delhi-43	Matiala	Tender stage	...	...	Dec 23	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
314	192		Tikri Kalan Extn. (Lekh Ram Park), New Delhi-41	MUNDKA	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
315	1554(1154)		Tikri Extn., Nr. Kabir Park Dham	Mundka	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
316	48-ELD		Harijan Basti	Mundka	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
317	701		Netaji Subhash Vihar Colony, Tikri Kalan, New Delhi-41	Mundka	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0
318	775		Baba haridas Nagar Tikri Border Delhi-41	Mundka	Land Yet to be allotted	...	...	08 month after allotment of land/ receipt of NOC	Sh. R.P. Singh, CE(DR)PR-III	Satayender Dabas EE(C)Dr-XV	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	7		Harijan Basti, Masoodpur near Pocket-B, Sector7,8,9, Vasant Kunj	Mehrauli	Forest Land	--	--	12 months after receipt of NOC	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
2	10		St. John Church Colony, Mehrauli, New Delhi-30	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
3	22		Aruna Asafali Road, Village Kishan Garh	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
4	37		Club Drive Colony, M.G. Road, Gadaipur (Opp.Ghitorni)	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
5	54		JNU Road Village, Kishangarh, New Delhi-70	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
6	78		Aaya Nagar Extn. Ph-I, New Delhi-47	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
7	83		Shanti Kunj, Behind Sect.-D, Pocket III & IV, Vasant Kunj	Mehrauli	ASI	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
8	109		Tekhand Extn., Okhla Indl. Area Ph-I, New Delhi-20	TUGALAKABAD	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
9	115		Village Pusteni Kishan Garh, Vasant Kunj, New Delhi-10	MEHRAULI	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
10	129		Harcharan Bagh, Andheria More, Vasant Kunj Road, Delhi-30	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
11	135		Sambav Bapu Colony, Jaunapur Mandi, Pahari Abadi, Mehrauli	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
12	162		Sangam Vihar, Block M-I, New Delhi-72	Deoli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
13	203		Church Colony, L-Block Sangam Vihar, New Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
14	208		Sangam Vihar , J-II, New Delhi-62	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
15	210		Gyan Jyoti Budh Vihar, J-3, Sangam Vihar	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
16	291		Sangam Vihar, K-II, New Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
17	312		Sangam Vihar, L-1, Pocket-C, New Delhi	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
18	314		Vatasta Enclave (Kashmiri Colony)Prem Nagar, Z-Block, Najafgarh	najafgarh	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
19	335		Mandi Pahari Abadi, Shanti Camp-I, Delhi-47	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
20	350		Sangam Vihar, Block-I & II, New Delhi	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
21	354		Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
22	354	B	Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
23	358		Sangam Vihar, Block M-II,	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
24	359	A	Sangam Vihar, H-Block	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
25	359	B	Sangam Vihar, H-Block	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
26	375		Chattarpur Extn.,A-1, New Delhi	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI		0
27	378		Garhwal Colony, Mehrauli, New Delhi-30	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
28	390		Sangam Vihar, L-1, A-Block, New Delhi	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
29	394		Rajpur Khurd Extn (South) Rajpur Extn., New Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
30	397		Sangam Vihar, Block-C, Part-I	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
31	425		Vasant Kunj Enclave, Delhi-70	A Bijwasan	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	0	0
32	429		Sangam Vihar, J&B Block	Sangam Vihar	Not feasible	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
33	433		Sangam Vihar, D-Block, Delhi-62	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
34	452		Defence Service Enclave (Sainik Farm)	Dr Ambedkar Nagar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
35	480		Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	Chattarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
36	480	B	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	Chattarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
37	480	C	Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68	Chattarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
38	483	A	Lado Sarai Extn.,Delhi	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
39	483	B	Lado Sarai Extn.,Delhi	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
40	492		Sangam Vihar, L-Ist Block, New Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
41	504		Shri Sai Kunj, Mehrauli, Delhi-70	Mehruali	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
42	519		Anupam Garden, Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
43	537		Rajpur Khurd Colony, North Extn., Maidan Garhi, New Delhi-68	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
44	556		Amaltas Avenue (Samalka) Colony, Rajokri, Delhi	Mehrauli	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
45	563		Sangam Vihar, J-Ist ,New Delhi-62	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
46	576		Bhawani Kunj Near Vasant Kunj, Delhi-70	Mehrauli	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
47	589		Jonapur Bhim Basti Pahari, Delhi-42	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
48	591		Green Medows, Satbari Mehrauli, Delhi	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
49	603		Sangam Vihar Colony, New Delhi	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
50	656		Sangam Vihar,C-Block, New Delhi-62	Devli	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
51	714		Sangam Vihar, L-Block, New Delhi-62	Devli	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
52	806	A	Sangam vihar L-Block (Pkt-1) New Delhi-62	Devli	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
53	806	B	Sangam vihar L-Block (Pkt-1, 2 ,3, 4,) New Delhi-62	Devli	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
54	813		Sangam Vihar F-3 Block New Delhi-62	Devli	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
55	848		Sangam Vihar Block K-I New Delhi-62	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
56	860		Adarsh Enclave Aya Nagar Extn. New Delhi	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
57	865		Sangam Vihar K- Block Near Batra Hospital M.B.Road, Delhi-62	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
58	866		Chatterpur Mini Farms Chatterpur main Road Mehrauli New Delhi-62	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
59	873		Sangam Vihar Block C, Part-II Delhi-62	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
60	965		Pratap Gandas Colony-I Village Kishangarh Delhi-70	Mehrauli	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
61	986		Sangam Vihar I- Block Delhi-62	Sangam Vihar	Forest Land	..	..	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
62	1000		Fatehpur Beri Extn.Mehrauli Delhi-74	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
63	1022		Mahavir Campus Rajpur Khurd Extn.Maidangarhi,Delhi-68	Chhatarpur	Forest Land	..	..	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
64	1025	A	Sangam Vihar G- Block Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
65	1025	B	Sangam Vihar G- Block Delhi-62	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
66	1043		Sangam Vihar, J -2 B, Tuglakabad, Delhi	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
67	1112		Shanti Kunj (Main) Near Church Vasant Kunj Delhi-70	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
68	1121		Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
69	1121	B	Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
70	1121	C	Har Govind Enclave Rajpur Khurd Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
71	1152		Chandan Haula Extn. East Chattarpur Bhati, Sahurpur, Dehli-74	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
72	1195		Sant Mohalla (Chhuriya Mohalla) Tuglakabad,Delhi	Tughlakabad	ASI	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
73	1208		Raj Pur Khurd Extn.Mehrauli Delhi-68	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
74	1222		Sangam Vihar L-I Block Delhi	Devli	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
75	1295		Sainik Farms Western Avenue N.Delhi	Dr Ambedkar Nagar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
76	1343		Asha Kunj Vasant Kunj Delhi-70	Mehrauli	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
77	1354		Sangam Vihar G- Block Near Shooting Range Delhi-62	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
78	1354	B	Sangam Vihar G- Block Near Shooting Range Delhi-62	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
79	1483	B	Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul Pehlad Pur,	Tughlakabad	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
80	1492		Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	Tughlakabad	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
81	1492	A	Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44	Tughlakabad	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
82	1493		Tuglakabad Extn. T.A. Block, New Delhi-19	Sangam Vihar	Forest Land	--	--	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
83	1498		J-Block Prem Nagar, Lal Kuan, M.B.Road,Delhi-44	Tughlakabad	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
84	1519		Aya Nagar Extn. B-Block, New Delhi-47	Chhatarpur	Forest Land	--	--	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
85	1520		Ruchi Vihar,Rangpuri Pahari, New Delhi	Bijwasan	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	0	0
86	1552		Sangam Vihar, G-II, Gali No.18, New Delhi-62	Sangam Vihar	Forest Land	...	...	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
87	1569		Ashola Extension, Delhi.	Chhatarpur	ASI	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
88	1589		Ashola Extn., Part-I	Chhatarpur	ASI	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
89	106-(ELD)		Village Rajpur Khurd Madian Gari New Delhi-68	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
90	109-(ELD)		The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli Sarai No. 8, Kalka Das Marg Mehrauli, New Delhi 30	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
91	110-(ELD)		The Haven Athene Hospitality Services Pvt. Ltd, Property No. 4-1-14, Ward- I, Kalka Das Marg, Mehrauli New Delhi 30	Mehrauli	ASI	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
92	111-(ELD)		The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli Sarai No. 6, Kalka Das Marg Mehrauli, New Delhi 30	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
93	112-(ELD)		The Qila, Sunridge Qila Resorts Pvt. Ltd. 4A, Ward -I, Kalka Das Marg Mehrauli New Delhi	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
94	12-(ELD)		Defence Service Enclave, Khanpur, New Delhi-62	Dr Ambedkar Nagar	Forest Land	...	...	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
95	122-(ELD)		Resident Welfare Association, Rajokari Harijan Basti, New Delhi 38	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
96	127-(ELD)		Tuglakabad Village Extended Lal Dora Abadi East, New Delhi 44	Tughlakabad	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
97	128-(ELD)		Neb Sarai, Saidulajab Market Association New Delhi 68	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
98	143-(ELD)		Ruchi Vihar, Rang Puri Abutting Block-B, Delhi 37	Bijwasan	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	0	0
99	147-(ELD)		Qutab Enclave Village Mehrauli 4C Ward No. - New Delhi 30	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
100	148-(ELD)		Village Mehrauli 4B- Ward No. 1, New Delhi 30	Mehrauli	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
101	23-(ELD)		Extended Abadi of Aya Nagar Village, New Delhi-47	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
102	25-(ELD)		Harijan Nardan Basti, Lal Kuan, M.B.Road, New Delhi-44	Sangam Vihar	Forest Land	...	...	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
103	28-(LOP)		C-4, C-5, & G1 Block Village Aya Nagar New Delhi	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
104	29-(ELD)		Extended Lal Dora Abad Area, Village Aya Nagar, New Delhi-47	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
105	29-(LOP)		B-1, Block Bandh Road Village, Aya Nagar New Delhi	Chhatarpur	Forest Land	...	...	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR [Physical Progress during the period (%)]	Cumulative Progress (%)
106	30-(LOP)		H1, Block Village Aya Nagar New Delhi	Chhatarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
107	38-(ELD)		Chhatar Pur, Near Durga Ashram, New Delhi-74	Chhatarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
108	39-(ELD)		Shanti Kunj, Chhattarpur, Delhi-30	Chhatarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
109	40-(ELD)		Village Kishan Garh(Mehrauli) New Delhi-70	Mehrauli	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
110	40-(LOP)		Lado Sarai Extn. New Delhi 30	Mehrauli	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
111	46-(ELD)		Kishan Garh Part Village, Mehrauli, Delhi	Mehrauli	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
112	47-(LOP)		Silver OAK Enclave, Village Jonapur Gadaipur Mandi Road New Delhi 47	Chhatarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
113	52-(ELD)		Mahipal Pur Village Extended, Abadi, New Delhi-37	Bijwasan	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	0	0
114	59-(LOP)		Sanjay Colony, Bhatti Mines, Bhagirath Nagar, New Delhi-74	CHATTARPUR	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
115	6-(ELD)		Masoodpur, Distt- South West, New Delhi-70	Meharauli	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
116	81-(ELD)		Andheri More Extn. Village Mehrauli New Delhi 30	Chattarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
117	82-(ELD)		Phase -II, Aya Nagar New Delhi 47	Chattarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
118	100		Shakti Enclave, Kilokri near Kalindi Colony, New Delhi	Jangpura	Not traceable	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
119	111		New Aruna Nagar Colony (Majnu ka tila), Delhi-54	Chandni Chowk	O Zone	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
120	213		Rajasthani Colony, West Patel Nagar, New Delhi	Patel Nagar	Not feasible	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
121	218	B	Shaheed Bhagat Singh Nagar, Majri Karala, Delhi-81	Mundka	Not traceable	..	..	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0
122	266		Baljeet Nagar and Punjabi basti, New Delhi-8	Patel Nagar	Not feasible	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
123	374		Sultan Apartment, Gali No.2, Saidulla Jaib, M.B. Road, Delhi-30	Chhatarpur	Forest Land	..	..	..do..	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
124	409		Bhragu Vihar Colony, Majri, Delhi-81	Mundka	Not traceable	..	..	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0
125	567	B	Friends Enclave, East Block, Part-I pooth kalan road Sultanpur Extn., Nangloi, Delhi	Sultan Pur Mazra	Not traceable	..	..	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0
126	662		Raju Park C-II Block, South Delhi-Deoli Village,Delhi-62	Ambedkar Nagar	Not feasible	..	..	..do..	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-VIII	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
127	755		Bhikam Singh Colony Block No.33 Vishwas Nagar Shahdara Delhi-32	Vishwas Nagar	Not feasible	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-X	0	0
128	1041		Arakpur Bagh Mochi Moti Bagh 2, Delhi-21	R.K. Puram	Not traceable	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
129	1094		Anand Parbat Delhi	Patel Nagar	Not feasible	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
130	1178		Baljeet Nagar & Punjabi Basti Extn.Near Nepali Mandir Delhi-8	Patel Nagar	Not feasible	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
131	1198		Harijan Basti Rohtak Road Delhi-5	Sadar Bazar	Not feasible	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
132	1204	B	Kardam Farm R S T Enclave, Johripur Extn., Delhi-94	Gokalpur	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI	0	0
133	1204	C	Kardam Farm R S T Enclave, Johripur Extn., Delhi-94	Gokalpur	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI	0	0
134	1204	D	Kardam Farm R S T Enclave, Johripur Extn., Delhi-94	Gokalpur	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-XI	0	0
135	1225		Bhagat Singh Park Extn.Siraspur Vill.Delhi-42	Badli	O Zone	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
136	1371		Village.Garhi Mandu Delhi-53	Ghonda	O Zone	...	...	--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-VIII	0	0
137	1407		Guru Nanak Industrial Area Main Bawana Rd. Samaipur, Delhi-42	Rohini	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
138	1410		Krishna vihar, Khampur (Alipur), New Delhi	Narela	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
139	1422		Ganga Vihar Kilokri Near Kalindi Cly Delhi-14	Jangpura	Not traceable	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
140	1570		Shanti Park, Uttam Nagar, Main Najafgarh Road, New Delhi-59	UTTAM NAGAR	Forest Land	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-XIV	0	0
141	1596		South Indian Madrasi Colony, Mori Gate	Chandni chowk	Not traceable	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
142	1600		Radha Krishan Vihar,	Janpura	Not traceable	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
143	1603		Vipin Garden Extension,	UTTAM NAGAR	Not feasible	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(P)SR-II	0	0
144	1610		Indra Park, Indra Market	RK PURAM	Not traceable	...	...	--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
145	104-(ELD)		Extended Abadi Of Village Barwala Delhi 39	Bawana	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
146	118-(ELD)		Khera Khurd Extn. Khera Khurd, Delhi 82	Narela	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
147	135-(ELD)		Village Tikri Khurd, Delhi 40	Narela	Not traceable	...	...	--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0

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Unauthorized colonies where NOC is awaited/O-Zone

S. No.	Reg. no	Part	Name and address of UC	AC Name	Status as on 20.01.2023	Physical progress as on 20.01.2023	Financial progress as on 20.01.2023	Timeline	Concerned CE	Name of Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
148	145-(ELD)		Rupali Enclave Karala Delhi 81	Mundka	Not traceable	...	...	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0
149	20-(ELD)		Khasara No-617, Extn of Aliganj Village, Delhi-13	Kasturba Nagar	Not traceable	...	...	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
150	21-(LOP)		Baljeet Nagar New Delhi 8	Patel nagar	Not feasible	...	...	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-II	0	0
151	26-(LOP)		Kotla Mahi Gram Extn. Jasola, Sarita Vihar, New Delhi 76	Okhla	Not feasible	...	...	.--do--	Sh. Vikram Singh, Pr. Chief Engr (Dr)-I	EE(C)DR-VI	0	0
152	4-(LOP)		Old Village, Ushman Pur 3rd Pushta, Dhallan Road Delhi 53	Ghonda	O Zone	...	...	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-VIII	0	0
153	55-(LOP)		Nehar Bazar Sudhar Samiti, Mauz Pur, Delhi-53	Seelam pur	Not feasible	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-X	0	0
154	6-(LOP)		Janhit Sewa Samiti, Shri Niwas Puri Extn., New Delhi 65	Kalkaji	Not traceable	...	...	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(C)DR-XV	0	0
155	60-(ELD)		Village Pansali & Extn. Abadi, Delhi 85	Bawana	Forest Land	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
156	60-(LOP)		Deep Vihar Colony, Pansali, Delhi	Bawana	Not traceable	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
157	61-(ELD)		Village Prahladpur & Extn. Abadi Delhi 85	Bawana	Not traceable	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
158	63-(LOP)		J & K Block, Swaroop Nagar, Delhi-42	Badli	Not traceable	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
159	7-(ELD)		Extended Abadi of Sawada Village, New Delhi-81	Mundka	Not traceable	...	...	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0
160	7-(LOP)		Sahabad Extn. Lal Dora Part II, Main Bawana Road, Sahabad Daulat Pur Delhi 42	Bawana	Not traceable	...	...	.--do--	Sh. S.K. Bhardwaj, Pr. Chief Engr (Dr)-II	EE(C)DR-III	0	0
161	99-(ELD)		Raza Pur Village Vistar Abadi, sector - 9, Rohini Delhi 85	Rohini	Not traceable	...	...	.--do--	Sh. R.P. Singh, CE(DR)PR-III	EE(P)SR-I	0	0

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Annexure - 11

Extending Sewerage network in unsewered areas in 74 JJ Clusters

Annexure - 11

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Extending Sewerage Network in Unsewered Areas in 81 JJ Clusters [progress since 20.01.2023 to 10.02.2023]

Feasible									
S.No.	Name of JJ Cluster	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Sangam Camp Behind JD Kapoor Hospital, Pandav Nagar	Feasible	80	-	20.02.2023	Sh Priti Pant, ACE(M)-S	Sh Pratap Singh, AEE(M)- 39	20	Completed
2	T-10 Opposite F-Block Punjabi Basti Baljeet Nagar	Feasible	20	-	31-01-2023	Sh Priti Pant, ACE(M)-S	Sh P.C Sharma, EE(M)-24	---	Completed
3	Dr.Ambedker JJC Near Wazirabad Timarpur.	Provision of Pumping arrangement alomngwith rising mains is required to be made. Estimate under preparation.	-	-	30.06.2023	Sh Pawan Kumar, ACE(M)-4	Sh S.A. Haider, AEE(M)-3	Nil	Nil
4	Block-G, Jahangir Puri Site-1	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
5	H-2 Block, Gujrati School-I Jhangir Puri.	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
6	H-2 Block Gujrati School Part-II, Jahangir Puri	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
7	H-Block Jhangir Puri	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
8	H-4 Block, Gujrati School Jhangir Puri.	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
9	A-Block Jhangir Puri	The discharge of this JJC is going into the Jahaingir Puri Drain which is being trapped to Jahangir Puri SPS	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh Pawan Kumar, ACE(M)-4	Sh S.K Singh, Dy S.E(M)-4	2%	100%
10	Okhla DTC Depot-I	Untrapped (Feasible)	0.25	15.75	30.06.2023	Sh S.K.Dahiya ACE(M)-10	Sh. B.N.Gupta EE(M)-51 9650291341	0	25
11	Gandhi Camp Behind Fruit & Vegitable Market Okhla Railway Station	Untrapped (Feasible)			30.06.2023	Sh S.K.Dahiya ACE(M)-10	Sh. B.N.Gupta EE(M)-51 9650291341	0	25
12	K- Block ITI Jahangirpuri	Untrapped (Feasible)	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23*	Sh. Sukhpal Chauhan ACE (M)-3 /Sh Pawan Kumar, ACE(M)-4	Sh Anil Kumar Jain, AEE(M)-S	2%	100%
13	K- Block Opposite – 656 MIG Flats Jahangirpuri	Untrapped (Feasible)	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up seperately.	40	20.01.23	Sh. Sukhpal Chauhan ACE (M)-3 /Sh Pawan Kumar, ACE(M)-4	Sh Anil Kumar Jain, AEE(M)-S	2%	100%
14	J & K Block Lucky Park Jahangirpuri	Untrapped (Feasible)	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up separately.	40	20.01.23	Sh. Sukhpal Chauhan ACE (M)-3 /Sh Pawan Kumar, ACE(M)-4	Sh Anil Kumar Jain, AEE(M)-S	2%	100%
15	CD-Block Sabji Mandi Jahangirpuri	Untrapped (Feasible)	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up separately.	40	20.01.23	Sh. Sukhpal Chauhan ACE (M)-3 /Sh Pawan Kumar, ACE(M)-4	Sh Anil Kumar Jain, AEE(M)-S	2%	100%
16	CD Block Samaj kalyan Samiti Jahangirpuri	Untrapped (Feasible)	98 % of Trapping work is completed but construction of Weir on Sub-Drains is remaining which is now being taken up separately.	40	20.01.23	Sh. Sukhpal Chauhan ACE (M)-3 /Sh Pawan Kumar, ACE(M)-4	Sh Anil Kumar Jain, AEE(M)-S	2%	100%
	*Note: Trapping of drain shall be done by putting gunny bags by 20.01.2023 and permanent weir shall be provided by 30.06.2023								

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S.No.	Name of JJ Cluster	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
Not Feasible									
1	On Pahadi Near Shiv Mandir Anand Parvat	Possibilities are being worked out for installations of JOHKASOU DSTPs with the funding of NMCG, GoI			Decentralized modular/ prefabricated DSTP to be installed by DJB by June, 2023 with the support of NMCG.	Sh Priti Pant, ACE(M)-5	Sh P.C Sharma, EE(M)-24	Already trapped into ISP	Already trapped into ISP
2	Rajasthani Colony West Patel Nagar	.--do--			.--do--	Sh Priti Pant, ACE(M)-5	Sh P.C Sharma, EE(M)-24	Trapped through Ramesh Nagar Drain into ISP	Trapped through Ramesh Nagar Drain into ISP
3	Nehru Nagar Gali No.-13 to 16	.--do--			.--do--	Sh Priti Pant, ACE(M)-5	Sh P.C Sharma, EE(M)-24	Trapped through Ramesh Nagar Drain into ISP	Trapped through Ramesh Nagar Drain into ISP
4	Prem Nagar Road Baljeet Nagar	.--do--			.--do--	Sh Priti Pant, ACE(M)-5	Sh P.C Sharma, EE(M)-24	Trapped into DJB Sewer	Trapped into DJB Sewer
5	Khub Ram park Pem Nagar Kirari	.--do--	N/A	N/A	.--do--	Sh B.S Rawat, ACE(M)-7	Sh Brijesh Kumar, EE(M)-9	Survey is in progress	Survey is in progress
6	Madrasi Basti Near Railway Line Jal Vihar	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh V.P Yadav, EE(M)-41	Survey is in progress	Survey is in progress
7	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
8	Ambedkar Basti West Block-II R.K.Puram	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
9	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
10	Nehru Ekta Camp Sector-VII R.K.Puram	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
11	S.P./J.P. Colony Sector 6 R.K.Puram	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
12	Sector-I R.K.Puram Police Post (Hanuman Camp)	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
13	Ravi Dass Camp Sector-3 R.K.Puram	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
14	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
15	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress

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S.No.	Name of JJ Cluster	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Time Line for Progress	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Not Feasible									
17	Shiva Camp Vasant Vihar Near Petrol Pump	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Vinod Kumar, EE(M)-44	Survey is in progress	Survey is in progress
18	Jagdamba Camp Near SFS Sheikh Sarai	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh Rohan Jharkhariya, EE(M)-50	Survey is in progress	Survey is in progress
19	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	Survey is in progress	Survey is in progress
20	CRRI Camp Mathura Road Opposite Sukhdev Vihar Depot	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	Survey is in progress	Survey is in progress
21	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	.--do--			.--do--	Sh S.K.Dahiya ACE(M)-10	Sh B.N Gupta, EE(M)-51	Survey is in progress	Survey is in progress
22	Shahbad Daulatpur Block-A, E & F	.--do--			.--do--	Sh. Sukhpal Chauhan ACE (M)-3	Sh Paramveer, EE(M)-7	Survey is in progress	Survey is in progress
23	Jhuggies Kholi Wala Baba Mandir Rajokari	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-45	Survey is in progress	Survey is in progress
24	Jhuggies Kewal Krishan Chowk Post Rajokari	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-45	Survey is in progress	Survey is in progress
25	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-45	Survey is in progress	Survey is in progress
26	Kusumpur Pahari Block-B Vasant Vihar	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-45	Survey is in progress	Survey is in progress
27	Jai Hind Camp near Masoodpur Village Vasant Kunj	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-45	Survey is in progress	Survey is in progress
28	Moti Lal Nehru Camp J.N.U	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
29	Ambedker Colony Andheria More	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
30	Junapur Bhim Basti	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
31	Mandi Pahari (Shambhav Camp)	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
32	Mandi Village Bapu Camp	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
33	Mandi Village (Biru Camp)	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
34	Mandi Village (Shanti Camp)	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
35	Dr. Ambedkar Satwari Mehrauli	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress

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S.No.	Name of JJ Cluster	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Not Feasible									
36	Suhurpuri Mehrauli	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
37	Kharak Riwara Satwari Mehrauli	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
38	Sanjay Colony-Mehrauli Bhatti Mines	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
39	Chattar Pur Pahari Mehrauli	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Survey is in progress	Survey is in progress
40	Shanshi Camp Mathura road Badarpur, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
41	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
42	Indira Camp Alimore Mathura road Mohan Co-Operative, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
43	Grah Kalyan Samiti Railway Colony Tughlakabad (V.P. Singh Camp), Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
44	Nandi Vatika Railway colony Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
45	Sonia Ganghi Camp Pul-Prahladpur Railway line Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
46	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
47	Shiv Camp Lal Kuan Badarpur ChungiNo proposal.-2 &3 M.B. Road, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
48	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
49	JJC Lohar Basti T-Point red Light Lal Kuan, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
50	Sonia Gandhi Camp Pul-Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-52	Survey is in progress	Survey is in progress
51	Subash Camp NTPC Badarpur	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-53	Survey is in progress	Survey is in progress
52	BIW JJ Camp B.T. Badarpur	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-53	Survey is in progress	Survey is in progress

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S.No.	Name of JJ Cluster	Present Status (Not Feasible/ Feasible)	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline for Trapping	Nodal Officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
Not Feasible									
53	Tajpur Pahari Badarpur	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-53	Survey is in progress	Survey is in progress
54	Parasad Nagar, Molarband Extn, Badarpur	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-53	Survey is in progress	Survey is in progress
55	Bilas Pur Camp Molar Band NTPC, Badarpur	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, AEE(M)-53	Survey is in progress	Survey is in progress
56	New Priyanka Camp near Sarita Vihar	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kr. Raghav, AEE(M)-54	Survey is in progress	Survey is in progress
57	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kr. Raghav, AEE(M)-54	Survey is in progress	Survey is in progress
58	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	.--do--			.--do--	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kr. Raghav, AEE(M)-54	Survey is in progress	Survey is in progress
59	Pankaj Garden Goela Dairy	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. R.D. Meena EE (M) -35	Survey is in progress	Survey is in progress
60	JJC at Goela Dairy Najafgarh	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. R.D. Meena EE (M) -35	Survey is in progress	Survey is in progress
61	Arjun Camp Mahipal Pur	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	Survey is in progress	Survey is in progress
62	Rangpur Pahari Milkpur Kohi	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	Survey is in progress	Survey is in progress
63	Harijan Balmiki Camp, Rangpur Pahadi	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	Survey is in progress	Survey is in progress
64	Rangpuri Pharai Nalla	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	Survey is in progress	Survey is in progress
65	Nehru Camp Behind Satya Rani Farm Bijwasan	.--do--			.--do--	Sh. Anil Kumar Sharma , ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	Survey is in progress	Survey is in progress

Annexure - 12

Upgradation of 13 Common Effluent Treatment Plants (CETPs)

Annexure - 12

Upgradation of 13 Common Effluent Treatment Plants (CETPs) [Progress since 20.01.2023 to 10.02.2023]

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Compliance Status	Status as on 20.01.2023	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
1	Narela CETP	Narela Indl. Area	22.5	10.77	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DSIIDC	NEERI Report has been received and Tender is at finalization stage by the DSIIDC	Expenditure shall be incurred by the DSIIDC from their funds to meet the Cost of Upgradation of CETP and thereafter amount of expenditure shall be recovered from Industrial Units	To be upgraded by DSIDC by December, 2023	Concerned Chief Engineer, DSIIDC Sh. R.S. Ahlawat	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
2	Bawana CETP	Bawana Indl. Area	35	19.82	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DSIIDC	NEERI Report has been received and Tender is at finalization stage by the DSIIDC	Expenditure shall be incurred by the DSIIDC from their funds to meet the Cost of Upgradation of CETP and thereafter amount of expenditure shall be recovered from Industrial Units	To be upgraded by DSIDC by December, 2023	Concerned Chief Engineer, DSIIDC Sh. R.S. Ahlawat	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
3	Jhilmil CETP	Jhilmil and Friends Colony Indl. Areas	16.8	5.335	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
4	Badli CETP	Badli Industrial Estate	12	3.46	Not meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
5	Mayapuri CETP	Mayapuri Indl. Area	12	3.5	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
6	Mangolpuri CETP	Mangolpuri Indl. Area	2.4	1.61	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Compliance Status	Status as on 20.01.2023	Physical Progress (%) As on 20.01.2023	Financial Progress (%) As on 20.01.2023	Timeline	Nodal Officer (Chief Engineer)	ATR (Physical Progress during the period (%)	Cumulative Progress (%)
7	Wazirpur CETP	Wazirpur Indl Area	24	3.066	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
8	Nangloi CETP	Nangloi& Udyog Nagar Indl Areas	12	3.256	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
9	SMA CETP	SMA, Rajasthani Udyog Nagar and SSI Industrial Areas	12	2.849	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
10	Okhla CETP	Okhla Indl. Area	24	1.889	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
11	Narain a CETP	Naraina Indl. Area	21.6	4.5	Meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
12	GTK CETP	GTK Road Indl. Area	6	2.42	Not meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
13	Lawrence Road CETP	Lawrence Road Indl. Area	12	1.7	Not meeting the Prescribed Standards.	Upgradation of CETP shall be done by the DJB after handing over the CETP by the Industries Department	Proposal is under submission with Deputy CM for seeking Administrative Approval from Hon'ble LG to transfer CETPs to DJB	Expenditure for Upgradation of CETP shall be borne by the DJB after it is handed over by the Industries Department	Administrative approval to transfer CETP to DJB is expected from the Hon'ble LG by 31.01.2023 and transfer process after the notification is expected to be completed by 31.05.2023	Industries Department, Govt. of NCT of Delhi to follow up the matter regarding Handing over of CETPs to DJB for upgradation of 11 CETPs and provide monthly progress report in this regard. For seeking Adminstrative approval and issue Notification Sh. A.K. Madan For handing over CETP to DJB 1. Chief Engineer, DSIIDC 2. Executive Engineer, DJB 3. Sh. Desh Raj, DCI	A meeting is to be held between DJB & DSIIDC to sort out the CETP handing over issue	–
Total			212.3	64.175								



Annexure - 13

Enforcement of Septage Management Regulations

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Annexure - 13

Enforcement of Septage Management Regulations [Progress Since 20.01.2023 to 10.02.2023]

Collection and treatment of septage (Dec 2022)					
	No of Vehicles Authorized by DJB	**Number of vehicles required (assessed by DJB)**	**No. of Functional SPSs for collection of septage from vendors**	**Septage collected & Treated (in Crore Litres)**	**Cumulative Septage Collected & treated by DJB (in Crore Litres)**
Status As on 20.01.2023	196	-	86	5.89	127.70
Progress during the period (Reduction of Vehicles) Target: 150 by June, 23	0	-	86	5.18	132.8
Cumulative Progress (Reduction of Vehicles) Target: 150 by June, 23	196	-	86	5.18	

	Total No. of Meetings of Septage Management Committees held	**No. of Vehicles/ Tankers found unauthorizedly discharging septage into Drains etc.**	**No. of Vehicles/ Tankers impounded**	**No. of Challans/ notices issued**	**Total Amount of Environmental Compensation Imposed & received**
Status As on 20.01.2023	68	50	46	22	Rs.12.77 Lakhs
Progress during the period					
Cumulative Progress					

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Annexure - 14

Regulation of River Yamuna flood plain – Restorative projects in floodplains

Annexure - 14

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Regulation of River Yamuna flood plain - Restorative projects in floodplains

Sr. No.	Project	Area	Timeline	Interventions and Physical Progress	Nodal Officer
1.	Asita East– (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA PART B: Under the jurisdiction of UP Irrigation Deptt.(Deposit work)	Total area-197 Ha PART A: 90 Ha PART B:107 Ha.	PART A: Completed PART-B: 31.08.2023	PART A: 1.Existing depression of 3.5 ha. area has been restored into a wetland, augmenting approximately 60,000 cum of water. 2. 33.5 lakh riverine grasses have been planted till date. 3.About 4000 trees planted till date suitable to floodplain ecology. PART B: 1.Excavation of 3 water bodies. 2.Construction of 3 ramps. 3.Embankment of 1 parking. 4.12-acre lawn is under development. 5.Tree/shrubs Plantation is under progress. 6.Riverine grasses will be planted soon. Physical progress at site: Civil: 48% Horticulture:25% * Details of Court case is annexed at 'Annexure 15'	Sh. Ashwani Kumar Chief Engineer (Horticultur e)
2.	Kalindi Aviral-(NH24 to DND Flyway- Western Bank)	Total Area-263 Ha PART A: 100 Ha PART B:163 Ha. inclusive of Baansera	PART A: Completed PART B: 28.02.2023 for Baansera.	PART A: 1.About 7.73 Ha. area restored as Wetlands (03 nos.), augmenting 2.5 lacs cum of water. 2.About 27,000 planted till date suitable to floodplain ecology. 3. 5.8 lakh riverine grasses have been planted till date. 4.Works for Signages, Bio toilets and Electrical works have been awarded but held up due to NCRTC project. ** Restoration works have been damaged due to ongoing NCRTC works.* PART B: 1. About 13500 bamboos of 15 20 varieties planted 2. About 25 000 marigold and other seasonal varieties, 3. 5000 canna planted 4. One waterbody measuring approx 2 0 Ha completed, work on second one measuring approx 0 5 Ha is underway 5. Work of approach road, pathway, bamboo fencing in progress Physical progress at site 85 ** Details of Court case is annexed at 'Annexure 15'*	
3.	Kalindi Biodiversity Park–(DND to proposed Kalindi By-Pass-Western Bank) Entrusted to CEMDE	115 Ha	02 Wetlands Completed out of 11 Wetlands	1. Two Constructed Wetland Systems (Kilokri and Dhobi Ghat treating 15 20 MLD and 12 15 MLD raw sewage are fully functional 2. One CWS Maharani Bagh ongoing (de siltation of oxidation pond and development of construction wetland unit are pending) DJB is initiating a project to tap the drains. Physical progress at site: 25% *Work is held up due to ongoing NHAI work.	

Sr. No.	Project	Area	Timeline	Interventions and Physical Progress	Nodal Officer
4.	Asita West- (Old Railway Bridge to ITO Barrage- Western Bank)	Total Area- 200 Ha PART A: 93 Ha PART B:107 Ha.	PART A: Completed PART B: 30.12.2023 (Subject to clearance of litigation)	PART A: 1. About 6 55 Ha area restored as Wetlands 05 nos augmenting approx 1 6 lacs cum of water 2. About 5700 planted till date suitable to floodplain ecology 3. 52 lakh riverine grasses have been planted till date 4. Vehicular and pedestrian pathway complete PART B: 1. Excavation of 4 water bodies. 2. Excavation of 1 oxidation pond. 3. 1900m moorum path out of 2500 m 4. 3 ramps constructed. 5. 1100 m cycle hike zone (cycle track) out of 1200 m 6. 5 acre lawn is developed. 7. 53000 Nos. riverine grasses has been planted. 8. Balanced plantation of riverine grasses, trees and shrubs Physical progress at site: Civil: 80% Horticulture:16% ** Details of Court case is annexed at 'Annexure 15'*	Sh. Ashwani Kumar Chief Engineer (Horticulture)
5.	Amrut Bio Diversity Park- ITO to NH-24 (Eastern & Western Bank)- Area South of CWG Village Area	116.25 Ha (108 Ha. With DDA, 90 Ha. on Eastern Bank & 18 Ha on Western Bank) 8.25 Ha to be done by CPWD)	22.05.2024 (for 108 Ha)	1. Excavation of 6 water bodies complete. 2. 3500 m pedestrian path of 12000m. 3. Entrance plaza work 4. Horticulture works (entrusted to NBRI) - 215 grass beds covering an area of 21,500 sqm for mosaic plantation of Riverine species. - Nursery for multiplication and storing of plants prepared - Plantation of grasses on mounds (plantation done: 25,548 sqm., land prepared: 65,032 sqm.) Physical progress at site: Civil: 55% Horticulture:02% ** Details of Court case is annexed at 'Annexure 15'*	
6.	Ghat area-Wazirabad to Old Railway Bridge (Western Bank) Entrusted to INTACH	Total Site Area- 66 Ha PART A: 16 Ha. (Qudsia Ghat) PART B: 50 Ha. (Includes Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar- 3.4 Ha)	31.07.2023 31.12.2023	Work at site is initiated, Pathways Chattri works in progress Works to be undertaken Baradari, planters and bamboo kiosk, parking, cycle track, plantation Tender recalled, financial bid opened Works to be undertaken Waterbody, parking, Eco trail, Chatris and plantation works Physical progress at site: Civil: 38%	

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Sr. No.	Project	Area	Timeline	Interventions and Physical Progress	Nodal Officer
7.	Yamuna Vanasthali-(Wazirabad Barrage to ISBT Bridge-Eastern Bank, around Garhi Mandu Village & Usmanpur Village)	236.5 Ha	31.12.2023	Excavation of 6 waterbodies and about 75 of pedestrian pathway works are complete Works to be undertaken Pathways, cycle tracks, waterbody, entrance plaza and mounds Physical progress at site: Civil: 82% ** Details of Court case is annexed at 'Annexure 15'*	Sh. Ashwani Kumar Chief Engineer (Horticulture)
8.	Mayur Nature Park- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt.	Total Area-397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	-	1. Approximately 100 Ha of land has been de notified The physical land demarcation of DDA land is under progress 2. The work is being delayed due to farmer agitation, 222 nos of posts fixed out of 290 3. Revised landscape proposal under progress ** Details of Court case is annexed at 'Annexure 15'*	
9.	Eco-Tourism area-(Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha (7.3 Ha land is with DTC)	-	Land retrieved from IPGCL (26 acres) Area falls outside 1 in 25 year floodplains Proposal will be taken up once the Zone 'O II' is finalized after the notification of MPD 2041	
10.	Hindan Sarovar- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA PART B: Under the UP Irrigation Deptt. jurisdiction of (Deposit work)	Total Site Area-45 Ha. PART A: 15 Ha PART B:30 Ha		Entrusted to CEMDE The project comprises of creation of wetlands for treating water from the Hindon Canal the mouth of which falls under the jurisdiction of UP Irrigation Department Site to be made free of encroachments for development	
	Total	**1666.5 Ha**			

Annexure - 15

Regulation of River Yamuna flood plain – removal of all encroachments/Dhobi ghats

Annexure - 15

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Regulation of River Yamuna flood plain - removal of all encroachments/ Dhobi Ghats

Status of Encroachments and Court Cases for River Yamuna Floodplain project								
Sr.No.	Project	Site area	Area Encroached	Type of Encroachment			Court Case No./Title and details	Remarks
				No. of Jhuggi's/ Gaushala/Temple/Parking		Cultivation/ Nursery		
1.	Asita East- (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work) 21 Ha. Land has been transferred to PWD; 107 Ha. – 21 Ha. = 86 Ha., which is under development.	197 Ha PART A: 90 Ha PART B: 107 Ha	28.85 Ha.	150 Nos.	7 Ha.	21.85 Ha.	Case No: SLP (C) 14342/2022 Case Title: Shakarpur Slum Union v/s DDA Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	Part A: Encroachment free. Part B: About 80 % cultivation/nursery encroachments has been removed and remaining 20 % cultivation encroachment area will be removed as the demolition has been fixed on 14.02.2023 & 15.02.2023. Next Date of Hearing: 27.02.2023 & No stay
2.	Asita West- (Old Railway Bridge to ITO Barrage- Western Bank) PART A: 93 Ha. (Already developed) PART B : 107 Ha. (under developed)	200 Ha	5.7 Ha	695 Nos.	5.7 Ha.	Nil	Case No: W.P.(C) 5214/2018 Case Title: Bela Estate Mazdoor Samiti Vs DUSIB & Others Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	Demolition has been fixed on 09.02.2023. Next Date of Hearing; 14/03/2023 Stay; status quo order 14/05/2018
3.	Yamuna Vanasthali- (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around Garhi Mandu Village & Usmanpur Village)	236.5 Ha	17.76 Ha	323 Nos.	4.76 Ha.	13 Ha.	Case no: W.P.(C)7542/2017 Case Title: Mangal Singh Vs DDA Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Case no: W.P.(C)7135/2019\ Case Title: Sachhi Shuruat Sewa Samiti (NGO) Vs DDA Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	Stay, status quo Last Date of Hearing; 10.08.2023 Next Date of Hearing 04.07.2023 Demolition has been fixed on 24.02.2023.

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Status of Encroachments and Court Cases for River Yamuna Floodplain project								
Sr.No.	Project	Site area	Area Encroached	Type of Encroachment			Court Case No./Title and details	Remarks
				No. of Jhuggi's/ Gaushala/Temple/Parking		Cultivation / Nursery		
4.	Eco-Tourism Area- (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha (14 Ha land is with IPGCL)	0.33 Ha	32 Nos.	0.33 Ha.	Nil	W.P.(C) No. 11871/2022 Court: Tis Hazari Court Panel lawyer: Ms. Prabhsahay Kaur with Kritika Gupta Cont. Case No. 730/2022 Case Title: Randheer & Org. DD/LMCZ/DDA Court: Tis Hazari Court Panel lawyer: Kritika Gupta	Next Date of Hearing; 15.03.2023. In view of harsh weather conditions court has directed to carry out demolition after 15.03.2023
5.	Kalindi Aviral : (NH24 to DND Flyway (Western Bank) Part A Part B	 100 Ha 163 Ha.	17	200	5	12	Case no: WP(C)No.4227/2016 Case title: Seher Ali Vs DDA Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	Next date of hearing- 26.04.2023 (status quo) Demolition has been fixed on 16.02.2023, 21.02.2023 and 28.02.2023.
6.	Mayur Nature Park : (NH-24 to DND Flyway Eastern Bank) Part A: Under the jurisdiction of DDA.	Total Site Area- 397.75 Ha. Part A: 235 Ha.	Area of encroachment cannot be ascertained properly.	Cannot be ascertained	100 Ha		Case no: W.P.(C) 10900/2019/ Case Title: Yamuna Khadar Slum Union Vs DDA & Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Case no: W.P.(C)10918/2019/ Case Title: Chhote Lal Vs DDA & Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	Stay vacated The matter regarding demarcation of area i.e. DDA land and Private land, is being monitored by LM/SEZ, DDA with concerned SDM, GNCTD. Next date of hearing- 13.02.2023 (Status quo) last date of hearing- 30.01.2023 (Status quo)

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Status of Encroachments and Court Cases for River Yamuna Floodplain project								
Sr.No.	Project	Site area	Area Encroached	Type of Encroachment			Court Case No./Title and details	Remarks
				No. of Jhuggi's/ Gaushala/Temple/Parking		Cultivation/ Nursery		
							Case no: L.P.A. No. 681/2019/ Case Title: Yamuna Khadar Slum Union Vs DDA & Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Case no: L.P.A. No. 690/2019/ Case Title: Chhote Lal Vs DDA & Othrs. Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur	
	Part B: Under the jurisdiction of UP Irrigation Deptt. along the Noida Link Road	Part B: 162.75 Ha.	-	-	-	-	-	-
8.	Amrut Biodiversity Park: (Eastern & Western Bank)	Total Site Area- 116.25 Ha. Part A: 90 Ha. (Eastern Bank)	4.5 Ha.	217	1.5 Ha.	3 Ha.		Demolition has been fixed on 08.02.2023.
		Part B: 18 Ha. (Western Bank)	2 Ha.	95	1 Ha.	1 Ha.	Case no: HC/LM(36878)19/L WP(C)No. 12504/2019 Case Title: Rajbir Singh V/s DDA Court: Delhi High Court Panel lawyer: Sobna Takiyar	Next date of hearing- 28.02.2023
		Part C: 8.25 Ha.	-	-	-	-	-	Area has been handed over to CPWD.
9.	Ghat area	Total Site Area- 66 Ha. (Qudsia Ghat- 16 Ha Sur Ghat-13.6 Ha, Eco-trail-33 Ha,	07 Ha				Case no: RCA/SCJ 17/2022 Case title: Rajender Kumar S/o Mohar Singh Vs DDA	Next date of Hearing - 27.02.2023

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Status of Encroachments and Court Cases for River Yamuna Floodplain project								
Sr.No.	Project	Site area	Area Encroached	Type of Encroachment			Court Case No./Title and details	Remarks
				No. of Jhuggi's/ Gaushala/Temple/Parking		Cultivation/ Nursery		
		Yamuna Bazaar-3.4 Ha)					Court: Tis Hazari Court Panel lawyer: Anupam Sharma Case no: HC/LM(32198)2018 W.P.(C)9342/2018 Case title: Uday Raj & Othrs Vs GNCTD Court: Delhi High Court Panel lawyer: Ms. Prabhsahay Kaur Case no: W.P.(C) 1210/2017 & CM APPLs. 5499-5500/2017 Case title: Pashu Ram Dangal Akhada Court: Delhi High Court Panel lawyer: Sobna Takiyar	Next Date of Hearing; 14.04.2023 Court Stay

Annexure - 16

Utilisation of treated STP water

Annexure - 16

Utilisation of treated STP water [Progress Since 20.01.2023 to 10.02.2023]

S.No.	Particular	Quantum in MGD	Status as on 20.01.2023	Physical Progress (%) As on 20.01.2023	Financial Progress (%) as on 20.01.2023	Timeline	Nodal officer (Chief Engineer)	Name of EE and Division	ATR [Physical Progress during the period (%)	Cumulative Progress (%)
1	Quantum of Available Treated STP Water	530	-	-	-	-	Sh. K. C. Meena CE(SDW)	-		
2	Mandatory Return Flow in River Yamuna	267 (As per the orders of Hon'ble Supreme Court)	-	-	-	-	-	-		
3	Present Use of Treated STP Water	About 90 MGD [Mainly for horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc.]	-	-	-	-	-	Sh. NK Verma,Dy. S.E.(WB)		
4	Proposed Use of Treated STP Water	70 MGD Treated STP at Coronation Pillar is to be converted into 'C' Class Inland Surface Water by Ultra Filtration process to be discharged in river Yamuna about 8.60 Kilometer upstream of Wazirabad.	Tenders received for this work and is in process for award.	Nil	Nil	30/6/2024	Sh. S. K. Bhardwaj Pr. CE (Dr.) Pr-II	Sh. Parmod Kumar Kapil, EE(C)Dr.-XI	case file for discharge of tenders as recommended by WAC and re invitation again on HAM is in process of approval	
		DJB has initiated a proposal for supplying of 5 MGD treated water from Okhla STP to NTPC Eco Park.	-	NIL	NIL	Jul-23		Sh. NK Verma,Dy. S.E.(WB)	3	5
5	Balance Available Treated STP Water : 103 MGD	Use of treated STP Water for Development / Rejuvenation of Lakes :								
		10 MGD in Sanjay Lake from Kondli STP	Work is in progress	0	0	Sep-23		Sh. NK Verma,Dy. S.E.(WB)	2	2
		10 MGD in Smriti Van / Lake and nearby areas from Kondli STP.		57	28	Mar-23		Sh. NK Verma,Dy. S.E.(WB)	3	60
		Pappankalan - 20 MGD	Completed	100	100	Commissioned		Sh. NK Verma,Dy. S.E.(WB)	--	100
		Nilothi - 20 MGD	Completed and under commissioning	100	75	Completed and under commissioning	Sh. Ajay Kumar CE (Water Bodies)	Sh. NK Verma,Dy. S.E.(WB)	--	100
		Okhla - 20 MGD	Under Estimate stage	NA	NA	Dec-23		Sh. NK Verma,Dy. S.E.(WB)	0	0
		Rohini lake no.-1 - 15 MGD	Work is in progress	85	70	Aug-23		Sh. NK Verma,Dy. S.E.(WB)	1	86
		Rohini lake no.-2 - 15 MGD	Tendering stage	NA	NA	Dec-23		Sh. NK Verma,Dy. S.E.(WB)	0	0
		Najafgarh - 5 MGD	Work is in progress	75	50	Mar-23		Sh. NK Verma,Dy. S.E.(WB)	5	80

Annexure - 17

Summary of timelines for next 6 months for works to be carried out

Annexure - 17

Summary of timelines for next 6 months for works to be carried out

Date	Desilting (KM)	Existing STP Capacity (MGD)	Additional Capacity (MGD)	Trapping of Drains	Sewerage Network UAC 1052/ JJ 81)	Septage Enforcement (196)	Treated Water (MGD)	Flood Plain Regulations	Encroachment Removal
28th Feb, 2023	20	632	-	09 / 70	03 / 13	196	Nilothi - 20	Kalind Aviral (Part B)	Asita west
31st Mar, 2023	40 +10 (New)	632	-	20 / 70	102 / 13	-	15 MGD (Najafgarh 05 + Smriti Van-10)	Asita East (Part B) + Amrut Bio Diversity Park (90 Ha)	Amrut Bio
30th Apr, 2023	60 +20	632	-	23 / 70	116 / 13	-	-	Qudsia Ghat (16 Ha)	Vanasthali
31st May, 2023	80 + 30	632	-	24 / 70	120 / 13	-	-	Yamuna Vanasthali + Amrut Bio Diversity Park (18 Ha)	Kalindi
30th Jun, 2023	90.34 + 40	727	95 MGD (Kondli: 25, Rithala: 40 & Okhla: 30)	43 / 70	263 / 81	150	-	Asita West (Part B: 107 Ha)	Mayur Nature
Total	**130**	**727**	**95**	**43 / 70**	**263 / 81**	**150**	**267 + 90 + 35 = 392**		

***

Annexure - 18

List of attendees

Annexure- 18

ATTENDANCE SHEET

Sub.: First Meeting of the High Level Committee constituted by Hon'ble National Green Tribunal to discuss various issues related to control of pollution and rejuvenation of River Yamuna in Delhi.

Date: 20.01.2023 Time: 12.15 PM

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
1	C.S			
2	Debashish Mukherji	Spl. Secretary Ministry of Jal Shakti		
3	ANIL KR. SINGH	Pr. Secretary EA; GNIT	9999122338	
4	Ashish Kundra	Jr. Secy 94FC		
5	Subhasish Panda	VC DDA	9899911432	
6	Ashok Kumar	DG, NMCG		
7	Nareshkel Gargava	AS, MoEFCC	9958078304	
8	P. Karthikeyan	CEO, JJB		
9	Shravan Kumar Verma	RO, IRO Jaipur MoEF&CC	9413402888 06	
10	Sanjeev Kumar	MD, DSIIDC	9650072233	
11	Vijay Chandran	MS DPCC		

ATTENDANCE SHEET

Sub.: First Meeting of the High Level Committee constituted by Hon'ble National Green Tribunal to discuss various issues related to control of pollution and rejuvenation of River Yamuna in Delhi.

Date: 20.01.2023 Time: 12.15 PM

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
12	A			
13	Abhishek Kumar	DD, UEPA	9871063283	
14	Dr. A.C. Verma	Pr. Secy (Fin)	9650111076	28/1/23
15	Gyanesh Bhardwaj	Commissioner MCD		
16	CD SINGH	PCCF	9868809573	
17	Rajiv K. Tiwari	Pr. Comm.	9910629157	
18	PANKAJ TYAGI	Director, DA & PW, GNCTD	23389714	29/01/23
19	RAVI DHAWAN	SS, Planning	98710 36825	
20	Ila Singhal	DC(M), Revenue Dept.	9810932965	

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ATTENDANCE SHEET

Sub.: First Meeting of the High Level Committee constituted by Hon'ble National Green Tribunal to discuss various issues related to control of pollution and rejuvenation of River Yamuna in Delhi.

Date: 20.01.2023 Time: 12.15 PM

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
21.	PRABHAKET GARGAVA	MS CPCB	9910870357	
22	Pr. Secy. to LG			
23	Secy. to LG			
24	SPI Secy. to LG(SS)			
25	SPI Secy. to LG(HK)			
26	OSD to LG			
27	Pvt. Secy. to LG			
28	Press Secy. to LG			

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DPCC

सत्यमेव जयते

Department of Environment
Government of the National
Capital Territory of Delhi



ANNEXURE- 5264

Govt of NCT of Delhi
OFFICE OF THE CHIEF SECRETARY
Delhi Secretariat, I.P. Estate, New Delhi.

F.OSD/CS/2023/1581-1612

Dated: 27.01.2023

ORDER

Whereas in pursuance to the directions of Hon"ble National Green Tribunal on 09-01-2023 in OA No. 21 / 2023, a High level committee was constituted with the request to Hon'ble Lt Governor to head the committee

1. **Judicial Pronouncement - Brief Background**

Whereas, Hon'ble National Green Tribunal (**NGT**) vide judgment dated 13.01.2015 in OA No. 06 / 2012 and OA No. 300 / 2013 in the matter of Manoj Mishra vs Union of India & Ors. issued various directions, including directions to Delhi Jal Board (**DJB**) to operationalize existing Sewage Treatment Plants (**STPs**), construct new STPs, maintain and upgrade existing STPs by March, 2017 and other directions to DJB.

And whereas, Hon'ble NGT, while accepting both reports dated 19.04.2014 and 13.10.2014 filed by the Expert Committees viz.

i. Committee constituted by the MoEF vide its order dated 13.09.2013 on the aspects of preservation, restoration and beautification of the banks of river Yamuna; and
ii. Expert Committee appointed by the Tribunal on control of pollution and restoration of Yamuna River, including drainage system of Delhi together with action plan prepared by Delhi Jal Board, directed that the projects contemplated under these reports and the judgement of the Tribunal shall be completed by 31.3.2017.

And whereas, various orders have been passed subsequently by the Hon'ble NGT from time to time based on the Reports of the Yamuna Monitoring Committee constituted by Hon'ble NGT vide order dated

26.07.2018, including orders dated 11.09.2019, 05.03.2020, 06.07.2020 and 27.01.2021.

And whereas, Hon'ble NGT vide order dated 11.09.2019 in OA No. 06 / 2012 has passed detailed order giving various directions and timelines in respect of NCT of Delhi and also directed that timelines have to be compressed so as to complete every action by December, 2020 (except where shorter timelines are specified in the order or are otherwise possible). DJB was directed to complete the task of setting up of STPs by 31.12.2020 besides other directions to DJB *inter-alia* mentioning clear time lines for different projects.

And whereas, issue of pollution in river Yamuna in Delhi is being monitored by Hon'ble NGT *inter alia* issued orders dated 20.09.2018, 19.12.2018, 08.04.2019, 06.12.2019, 29.06.2020, 21.09.2020 and 22.02.2021 in O.A. No. 673 / 2018 in the matter of: News item published in 'The Hindu' authored by Shri Jacob Khoshy titled *"More river stretches are now critically polluted: CPCB"*, and various orders in O.A. No. 593 / 2017 (Paryavaran Suraksha Samiti & Anr. Vs Union of India & Ors.).

And whereas, Hon'ble NGT again took up the matter in OA No. 562 / 2022, *"Ishika vs. Govt. of NCT of Delhi"* regarding corrective measures taken by Govt. of NCT of Delhi and neighbouring States and their impact on abatement of pollution in river Yamuna in Delhi, most particularly in the preceding one year.

And whereas, the Hon'ble NGT during January 2023, again took cognizance of the issue of unabated pollution of Yamuna in OA No. 21 / 2023 entitled *"Ashwani Yadav versus Govt. of NCT of Delhi"* on 09.01.2023 highlighting the continued failure of authorities in taking adequate remedial measures in terms of specific orders on the subject, keeping in view the huge gap in generation of sewage and available

treatment facilities, un-trapped drains and unauthorized colonies, incomplete river front development projects besides desilting / desludging of drains and the poor water quality of the river well beyond laid down parameters reflecting consistently higher pollution (75%) and in the light of non-compliances of directions of the Hon'ble Tribunal, a High Level Committee (**HLC**) of concerned authorities in Delhi headed by Hon'ble Lieutenant Governor, Delhi, with the Chief Secretary, Delhi, as Convener; and consisting of Secretaries of the Departments of the Govt. of Delhi viz. Irrigation, Forest and Environment, Agriculture, and Finance; CEO, Delhi Jal Board; Vice Chairman, DDA; Secretary or his nominee (not below the rank of Additional Secretary), Ministry of Agriculture, GoI; DG Forest or his nominee (not below the rank of DDG), MoEF&CC, GoI; Secretary, MoJS or his nominee not below the rank of Additional Secretary; Secretary, MoEF&CC or his nominee not below the rank of Additional Secretary; DG NMCG and Chairman CPCB. The Committee was asked to deal with all issues as set out in order dated 27.01.2021 and other ancillary matters mentioned above.

And whereas, the Hon'ble Tribunal in the same order dated 09.01.2023 asked the HLC to coordinate with all other Departments, to the extent necessary, meet physically, take stock of the situation with regard to the directions of the Tribunal, extent of compliance, extent of non-compliance, proposed remedial action for compliance of law, updated plan for compliance of directions, sources of funding, accountability for past failures, methodology for execution of the projects, timelines consistent with the spirit of orders of the Hon'ble Supreme Court and this Tribunal. After its first meeting, the Committee was asked to continue to meet at least once in every week for next six months, so as to achieve tangible results within the said period.

2. **First meeting of the High-Level Committee (HLC)**

And whereas, the first meeting of the HLC under the chairmanship of Hon'ble Lt Governor, Delhi was held on 20.01.2023 at Raj Niwas, and list of attendees is at **Annexure - 18**.

And whereas, the status note and action plan in this regard was placed before the HLC by the concerned Departments / Authorities for the purpose of monitoring important parameters for rejuvenation of river Yamuna (Department wise action plans for Rejuvenation of River Yamuna is at **Annexures – 1 to16**).

3. **Decisions taken by the High-Level Committee w.r.t. trapping and treatment of all sewage/ industrial effluents generated in Delhi, enforcement of Delhi Water Board Septage Management Regulations 2018, regulation of River Yamuna Flood Plains and usage of treated water**

And whereas, a detailed Action Plan was deliberated at length and finalized the same. All the crucial parameters on river health [like BOD < 3 mg/l, DO > 5 mg/l, minimum environmental flow – 23 Cumecs (437 MGD), etc.] were accepted by the HLC, and to achieve these parameters, the HLC finalized the Action Plan, including but not limiting to treatment of all sewage generated in Delhi, trapping of all major drains out falling into river Yamuna, extending sewerage network in all unauthorized colonies and JJ Clusters, regulation of River Yamuna Flood Plain including removal of all encroachments / Dhobi Ghats, enforcement of Delhi Water Board Septage Management Regulations 2018, utilization of treated STP water, upgradation of 13 Common Effluent Treatment Plants treating industrial effluents, etc.

3.1. 100% Treatment of Sewage generated [Gap in Treatment = 238 MGD]

3.1.1. Completion of construction of 03 New Sewage Treatment Plants at:

i. Okhla (Total 124 MGD Capacity, 30 MGD capacity addition) by June 2023

ii. Sonia Vihar (7 MGD capacity) by September, 2023

iii. Delhi Gate (10 MGD capacity) within 12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023.

3.1.2. Completion of construction of 40 New Decentralised STPs with total capacity of 92 MGD (List of 40 DSTPs as per **Annexure-3.)**

i. 29 Decentralized STPs with total capacity of 57.57 MGD by December, 2023;

ii. For 11 Decentralized STPs having total capacity of 32.43 MGD, land is yet to be allotted by DDA and these STPs to be completed within 12 months, land related issues shall be finalised within a fortnight by DDA/ Revenue Departments.

3.1.3. Completion of rehabilitation of three existing STPs with 70 MGD capacity at:

i. Kondli Phase – II: 25 MGD capacity by June, 2023

ii. Rithala Phase – I: 40 MGD capacity by June, 2023 and

iii. Yamuna Vihar Ph-II: 15 MGD capacity by September, 2023

3.1.4. Upgradation of existing 18 STPs to create Additional Capacity of 93.5 MGD be completed (75 MGD capacity by Dec. 2023 and remaining 18.5 MGD capacity by March, 2024).

3.2. Trapping of all drains out falling into river Yamuna, including trapping of sub-drains

Desilting of Existing Drains

It has been noted with concern that no desilting of existing drains network has been carried out in the recent past. As a result most of the drains are either completely choked or functioning with 10-15% of their designed flow. Hence a major desilting drive must be undertaken. Out of an approximate 200 km of trunk/peripheral sewerage held with DJB, 90.34 Km of desilting will be completed by June, 2023 from the ongoing contract. In addition, fresh contract will be done for remaining 110 km at the earliest. The entire desilting will be completed by September 2023.The status of the drain pre and post-desilting will be video recorded along with the testimony of the concern official monitoring the process. Independent audit of the desilting will be carried out post execution of the work.

3.2.1. Major Drains: Out of 18 major drains out falling into river Yamuna in Delhi stretch, trapping of 11 drains has been completed which are as follows:

a) Magazine Road Drain
b) Sweeper Colony Drain
c) Khyber Pass Drain
d) Metcalf House Drain
e) Tonga Stand Drain
f) Moat Drain (Vijay Ghat)
g) Civil Military Drain
h) Drain No 14
i) Tughlaqabad Drain
j) Kalkaji Drain
k) Tehkhand Drain

The following timelines to be followed for trapping of remaining major 7 drains:

i. 02 major Drains (Delhi Gate Drain and Sen Nursing Home Drain) are partially trapped.

(a) DJB shall construct 10 MGD STP to trap the remaining flow in the Delhi Gate Drain within 12 months and matter of allotment of land shall be resolved by all concerned by 31.01.2023.

(b) Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road trunk sewer. However, some marginal flow/ overflow still passes during peak hours. DJB to take measures to stop this marginal flow by desilting the drain and proper operation of Ring Road trapping by March 2023.

ii. 02 major Drains (i.e., Najafgarh & Shahdara) are included in the Interceptor Sewer Project (ISP) where substantial flow of sub-drains under their command areas have already been trapped / intercepted. Both these drains are large drains and cannot be trapped technically, therefore,

(a) 74 Un-trapped sub-drains [44 in Najafgarh Drain and 30 in Supplementary Drain (which is sub drain of Najafgarh drain)] to be intercepted by October 2023.

(b) 2 Un-trapped sub-drains of Shahdara Drain to be intercepted by June, 2023.

iii. For remaining 03 major drains, the flow will be trapped as per details below:

(a) Mori Gate Drain – 9.51 MGD Flow to be trapped by Sep, 2023

(b) Barapulla Drain – 31.97 MGD Flow to be trapped by Sep., 2023

(c) Maharani Bagh Drain – 6.66 MGD Flow to be trapped by Sep., 2023

3.2.2 Sub Drains:

i. Interceptor Sewer Project (**ISP**) – Full trapping and treatment of 242 MGD wastewater to be completed by DJB by June, 2023.

ii. Details of un-intercepted sub drains out falling into Najafgarh Drain, Supplementary Drain and Shahdara Drain are at **Annexure-7**, **Annexure-8** and **Annexure-9** respectively.

iii. Action plan for 70 un-trapped sub drains as per schedule below:

(a) 06 sub-drains by end of January, 2023 (falling in Najafgarh drain);

(b) 03 sub-drains by end of February, 2023 (1 falling in Najafgarh drain and 2 are falling in Supplementary drain);

(c) 11 sub-drains by end of March, 2023 (4 falling in Najafgarh drain and 7 are falling in Supplementary drain);

(d) 04 sub-drains by end of April, 2023 (4 are falling in Supplementary drain);

(e) 02 sub-drains by end of May, 2023 (1 falling in Najafgarh drain and 1 is falling in Supplementary drain);

(f) 20 sub-drains by end of June, 2023 (4 falling in Najafgarh drain, 02 falling in Shahdara Drain and 14 falling in Supplementary drain);

(g) 1 sub-drain by end of Sep, 2023 (1 falling in Supplementary drain);

(h) 22 sub-drains by end of Oct, 2023 (falling in Najafgarh drain);

(i) 01 sub-drain by end of Oct, 2023 (falling in Supplementary drain).

iv. Additional non-Recorded Sub Drains

It has been noticed that there are many illegal sub drains which are not in the official records of the drain owning agencies but are falling into the Main Drain. All drain owning agencies of the 18 main drains out falling into Yamuna will carry out physical inspection of their drains and ascertain these additional non recorded sub drains. The records will be updated by February, 2023 and action plan of trapping/closing these drains will be finalized by March, 2023.

3.2.3. Performance Audit of completely trapped 11 major drains and all sub-drains

DJB to undertake the Performance Audit of completely trapped 11 major drains and all sub-drains through an independent agency by February 2023. Simultaneously a multidisciplinary team of DJB, MCD, Irrigation & Flood Control department may be tasked to undertake internal audit.

3.3. Extending Sewerage Network in all 1799 Unauthorised Colonies and 639 JJ Clusters (List at Annexure-10)

3.3.1. Unauthorised Colonies (1799 Nos.)

i. Sewer line laid and notified in 747 unauthorised colonies by Dec, 2022

ii. Work of sewer network is in Progress in 573 unauthorised colonies to be completed by Dec, 2023.

iii. Out of 161 unauthorized colonies, 123 awaiting NOC/Clearance from Forest, ASI and O Zone will be completed within 12 months of obtaining clearances but not later than June, 2024.

iv. 318 unauthorised Colonies where sewerage network is to be laid along with Decentralized STPs to be completed by 08 month after allotment of land/ receipt of NOC.

3.3.2. JJ Clusters (639 Nos.)

i. 558 JJ Clusters already connected with sewer lines.

ii. Other 16 JJ Clusters are feasible to connect with sewer line and will be connected by June, 2023.

iii. For remaining 65 JJ Clusters, where it is not feasible to connect them with sewer lines, therefore, decentralized modular/ prefabricated DSTP to be installed by DJB by June, 2023 with the support of NMCG.

iv. Details of such un-trapped 81 JJ clusters is at **Annexure – 11**.

v. DUSIB shall reconcile and finalise the list of Unauthorised Colonies and JJ clusters avaiiable with DJB. Action Plan for these left out Unauthorised Colonies and JJ Clusters shall be prepared and submitted to convenor within a fortnight.

3.4. Upgradation of 13 Common Effluent Treatment Plants (CETPs), list of which is at Annexure-12.

i. CETP at Narela (DSIIDC) will be upgraded by December, 2023;

ii. CETP at Bawana (DSIIDC) will be upgraded by December, 2023;

iii. DSIIDC informed that remaining 11 CETPs are being handed over by Industries Department of GNCTD to DJB. However, it was decided that DSIIDC shall discuss this issue with DJB once again to decide finally who (DSIIDC / DJB) is the appropriate authority for upgradation and O&M of these CETPs, especially after considering the fact that sewage to be treated in STPs and CETPs is of different nature and composition. A joint report be submitted by CEO, DJB and MD, DSIIDC recommending 'way forward' (including the appropriate authority (i.e. DJB or DSIIDC and timelines) for upgradation of such 11 CETPs to the Convenor of this HLC within a fortnight for taking final decision in this regard.

iv. DPCC should carry out a thorough inspection of all the Industrial Colonies and take strict action against violating units like sealing/disconnection of power supply of defaulters on regular basis, at least once in a fortnight.

3.5. Enforcement of Delhi Water Board Septage Management Regulations 2018

It was decided by HLC to constitute a Committee under the Chairmanship of Divisional Commissioner, Revenue Department, GNCTD and consisting of CEO, DJB; Commissioner MCD as members; and Secretary, Urban Development Department, GNCTD as member-cum-convenor of this Committee, to revisit the Delhi Water Board Septage Management Regulations 2018 to make them more effective & enforceable. The Committee will submit its report latest by 15.02.2023 to the Convenor of this HLC.

It was informed that at present there are 196 vehicles that have been given license by DJB for Collection of septage. With the sewage network getting extended to unauthorized colonies and JJ Colonies, gradually these numbers should reduce. Accordingly, it has been directed to reduce these vehicles from existing 196 to 150 by June,2023. The vigil against illegal/unauthorized vehicle dumping the septage in water bodies etc must be enhanced through CCTV coverage and random checking. Strict action against defaulters will be undertaken inclusive of the vehicle carrier as well as the colonies contributing the septage.

3.6. Regulation of River Yamuna Flood Plain including removal of all Encroachments / Dhobi Ghats, List of which is at Annexure-14.

3.6.1. Restorative Projects of DDA in Yamuna Floodplains

i. Asita East (Part B) to be completed by 31.03.2023;

ii. Asita West to be completed by 30.06.2023;

iii. Kalindi Biodiversity Park (remaining work) to be completed within 9 months after the completion of on-going NHAI project, by CEMDE;

iv. Amrut Bio Diversity Park (90 Ha. on Eastern Bank) to be completed by 31.03.2023 by DDA;

v. Amrut Bio Diversity Park (18 Ha. On Western Bank) to be completed by 22.05.2023 by DDA;

vi. Amrut Bio Diversity Park (Remaining 8.25 Ha.) to be completed by 31.12.2024 by CPWD;

vii. Wazirabad to Old Railway Bridge – Western Bank (Qudsia Ghat - 16 Ha.) to be completed by April 2023 by INTACH;

viii. Wazirabad to Old Railway Bridge – Western Bank (Sur Ghat – 13.6 Ha.) to be completed by July 2023 by INTACH;

ix. Wazirabad to Old Railway Bridge – Western Bank (Eco Trail – 33 Ha.) to be completed by 31.12.2023 by INTACH;

x. Wazirabad to Old Railway Bridge – Western Bank (Yamuna Bazar Area – 3.4 Ha.) to be completed by 31.12.2023 by INTACH;

xi. Yamuna Vanasthali – 236.5 Ha to be completed by 31.05.2023 by DDA;

xii. Mayur Nature Park (Part A: 235 Ha.) to be completed by DDA (Case before Hon'ble High Court Case is pending and next date of hearing is 13.02.2023);

xiii. Mayur Nature Park (Part B: 162.75 Ha.) to be completed by DDA / UP Irrigation Department (Case before Hon'ble High Court Case is pending and next date of hearing is 30.01.2023);

xiv. Eco Tourism Area (30 Ha.) (22.7 Ha with DDA and 7.3 with DTC): Land has been taken back from IPGCL. Case before Hon'ble High Court Case is pending and next date of hearing is 15.03.2023 - Proposal will be taken once the O-II is finalised after notification of MPD 2041).

xv. Hindan Sarovar (Part A: 15 Ha.) to be completed by 31.12.2023 by DDA;

xvi. Hindan Sarovar (Part B: 30 Ha.) to be completed by 31.12.2023 by DDA

3.6.2. Removal of encroachments, List of which is at Annexure-15.

i. Asita East (UP) – Out of 107 Ha., 50.24 Ha. has already been repossessed. Further, 21 Ha. has already been transferred by UP Irrigation Department to PWD, GNCTD. The following be submitted to the Convenor of this HLC by PWD latest by 31.01.2023:

a. Action taken by PWD w.r.t. such 21 Ha. area received from UP's Irrigation Department;

b. Action taken w.r.t. remaining 29.24 Ha. land with UP's Irrigation Department;

c. Action taken for repossessing the remaining 56.76 Ha. land by PWD / Irrigation Department.

ii. out of 100 Ha. of Kalindi Aviral, 0.81 Ha. area has been repossessed and 'nil' area is to be repossessed. Therefore, status of remaining 99.19 Ha. area be submitted;

iii. out of 115 Ha. of Kalindi Biodiversity Park, 2.5 Ha. area has been repossessed. Therefore, status of remaining 112.5 Ha. area be submitted;

iv. out of 200 Ha. of Asita West, 176.19 Ha. area has been repossessed and 5 Ha. area is to be repossessed. Therefore, status of remaining 18.81 Ha. area be submitted;

v. out of 116.25 Ha. of Amrut Bio Diversity Park, 91.5 Ha. area has been repossessed and 1 Ha area is to be repossessed. Therefore, status of remaining 24.75 Ha. area be submitted;

vi. out of 236.5 Ha. of Yamuna Vanasthali, 101.03 Ha. area has been repossessed and 5 Ha. area is to be repossessed. Therefore, status of remaining 130.47 Ha. area be submitted;

vii. out of 235 Ha. of Mayur Nature Park, 23.02 Ha. area has been repossessed and 'yet to be assessed' area is to be repossessed. Therefore, status of remaining 211.98 Ha. area be submitted;

The above-mentioned details be submitted by DDA and PWD, as the case may be, along with action plan (with timelines) for (a) repossessed area and (b) repossessing the remaining area, to the Convenor of this HLC within a fortnight.

DDA shall submit the total floodplain area along with break-up of the same in restorative projects, encroachments, department-wise area allocated and the river surface area with geocoordinates. Action plans for removal of encroachment parcel-wise shall be submitted to convenor within a fortnight.

Mass Plantation Drive: The DDA will undertake a major plantation along these vulnerable stretches of this flood plains. The plan will be submitted by March 2023 and will be implemented by December 2023.

Special Drive to tackle unauthorized/illegal unfalling drains/nallah in to Yamuna:

It was observed that since DDA is the custodian of the Yamuna flood Plain it is its sole responsibility of carrying out a special drive to tackle any unauthorized/illegal out-falling drains in to Yamuna. On record, there are only 18 outfalling drains. Hence any other drain should be considered as illegal/unauthorized and must be traced back to in origin along with the identification of responsible agency. The complete report to be submitted by February 2023. Further, all such identified illegal/unauthorized drains/nallah flowing in river Yamuna must be diverted/closed after taking necessary remedial measures. The time line for the same will be shared by April 2023.

3.7. **Utilisation of Treated STP Water, List of which is at Annexure-16.**

i. Quantum of Available Treated STP Water – 530 MGD

ii. Mandatory Return Flow in River Yamuna – 267 MGD (As per the orders of Hon'ble Supreme Court)

iii. Present Use of Treated STP Water – About 90 MGD (mainly for horticulture purposes)

iv. Proposed Use of Treated STP Water – 70 MGD at Coronation Pillar is to be converted into 'C' Class Inland Surface Water by Ultra Filtration process to be discharged in river Yamuna about 8.60 Kilometre upstream of Wazirabad. This is to be completed by June, 2024.

v. Use of remaining 103 MGD Treated STP Water

(a) For Development / Rejuvenation of Lakes:

i. 40 MGD for Pappankalan (20 MGD – Commissioned) and Nilothi (20 MGD - Completed and will be commissioned by Feb, 2023;

ii. 15 MGD for Smriti Van / Lake and nearby areas (10 MGD) and Najafgarh (5 MGD) by March, 2023;

iii. 15 MGD for Rohini Lake No. 1 by August, 2023;

iv. 10 MGD for Sanjay Lake by September, 2023;

v. 35 MGD for Okhla (20 MGD) and Rohini Lake No. 2 (15 MGD) by December, 2023

(b) DJB shall submit the plan to use treated STP Water in other usages, like in Farmhouses, Golf courses, construction activities, etc. and have already made available treated water at its STPs @ Rs 7 / Kilolitres.

And whereas, a summary of timelines for next 6 months for works to be carried out as finalized by HLC, is at **Annexure - 17**.

4. Other decisions taken by the High-Level Committee:

4.1. Meetings of the HLC

And whereas, the HLC decided that an alternate weekly meeting of the HLC may be chaired by the Chief Secretary / Convener of HLC (physical-cum-virtual meeting). Hon'ble Lt. Governor will take fortnightly meeting (physical meeting only).

4.2. Monitoring of projects through Delhi's e-Pragati Dashboard

And whereas, the HLC also decided that IT Department of GNCTD shall add all the above-mentioned actionable points on Delhi's e-Pragati Dashboard for the purpose of monitoring. Such Dash Board shall be operationalised within a fortnight.

4.3. Company of Territorial Army to be provided by NMCG to DPCC

And whereas, DG NMCG informed that a company of territorial army would be placed under the DPCC for ensuring ground level enforcement and monitoring for the purpose of identifying (if any left-out) all the drains / sub-drains which are yet to be trapped, enforcement of Delhi Water Board Septage Management Regulations 2018, convincing people not to through their waste in drains, etc. Accordingly, HLC asked DG NMCG to

take appropriate action to provide such company of territorial army to DPCC at the earliest.

4.4. Development of Bio-diversity Park by NMCG

And whereas, NMCG offered to develop a Bio-Diversity Park in River Yamuna Flood Plains in case DDA allots a land of appropriate area to it for this purpose. Accordingly, HLC decided that the DDA may identify and allot a piece of land at River Yamuna Flood Plains to NMCG latest by 15.02.2023 for development of a bio-diversity park by NMCG.

4.5. Committee to identify and hand over land to DJB and NMCG

And whereas, HLC also decided to constitute a Committee under Chairmanship of Divisional Commissioner, Revenue Department of GNCTD with Pr. Secretary (Forest and Environment); VC DDA; and CEO DJB to resolve all land related matters (like identification and handing over land to DJB / NMCG for setting up of STPs / De-centralized STPs, Bio-diversity park, etc.) and the Committee shall ensure identification and handing over the requisite land parcels to DJB or NMCG, as the case may be, within a fortnight.

4.6. Campaign for Awareness and Involvement of Public

And whereas, the HLC also decided that the DJB, DPCC, I&F Control and DDA shall initiate an IEC campaign for awareness as well as involvement of the public at large in this initiative to restore old glory of river Yamuna. A detailed IEC plan in this regard including an annual calendar of IEC activities shall be submitted by all agencies to the Convenor of this HLC within a fortnight including mechanisms for implementation and monitoring of IEC identifying the key behaviours in conservation and rejuvenation of river Yamuna; messages to be used for these key behaviours; stakeholder groups to be addressed; the medium through which these messages will be conveyed; and influencers who will communicate these messages, employing an appropriate channel mix of mass media, print,

outdoor publicity, capacity building/awareness workshops, competitions, and digital media.

4.7. Responsibilities and Liabilities

And whereas, to ensure clarity in ownership of work, clear responsibilities, complete adherence to deadlines and the accountability of officers directly dealing with it, the HLC decided that the Nodal officers indicated in Annexures 1 to 16 with respect to each project shall be personally responsible for ensuring completion of the project within the above-mentioned timelines, and any failure of such nodal officer to ensure execution of the projects / works / responsibilities within the timeline stipulated in the action plan as finalized by the HLC will make such nodal officer liable for disciplinary as well as criminal proceedings for wilful disobedience of the orders passed by the Hon'ble Courts, this HLC and also for criminal disregard towards environmental quality of the river Yamuna as well as their failure to discharge their constitutional obligation to the citizens to provide clean environment by protecting the scarce sources of water.

5. Order

Now, therefore, the HLC ordered accordingly and directed that a copy of this order be also placed before Hon'ble NGT.

27/01/23

(Naresh Kumar)
Chief Secretary, Govt. of NCT of Delhi
Convenor of High-Level Committee

Enclosures:-

(i) Annexures -1 to 16: Department wise action plans for rejuvenation of River Yamuna.

(ii) Annexure -I7: Summary of timelines for next 6 months for works to be carried out.

(iii) Annexure -18: List of Attendees

To (For Necessary Action):

1. ACS-Cum-Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi- 92.
2. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi-02.
3. Pr. Secretary (Revenue) cum Divisional Commissioner, Govt. of NCT of Delhi, 5 Sham Nath Marg, Delhi-54.
4. Chairman, Delhi Pollution Control Committee, 5th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02.
5. Principal Secretary (Environment & Forest), Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
6. Pr. Secretary, Irrigation & Flood Control Deptt. Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi –31
7. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-05.
8. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi.
9. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr. S.P.M Civic Center, JLN Marg, Delhi-02.
10. Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02.
11. Secretary (PWD), Govt. of NCT of Delhi, 5th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
12. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi- 01.
13. Secretary, Department of Information Technology, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariate, I.P. Estate, New Delhi-02
14. Chief Executive Officer, Delhi Urban Shelter Improvement Board (DUSIB), Punarwas Bhawan, I.P. Estate, New Delhi – 110002

Copy to (For Information):

1. Pr. Secretary to Hon'ble Lt. Governor, Govt of NCT of Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Govt of NCT of Delhi.
3. Secretary to Deputy Hon'ble Chief Minister, Govt of NCT of Delhi.
4. Secretary to Hon'ble Minister (Environment & Forests), Govt of NCT of Delhi.
5. Secretaries to Hon'ble Ministers, Govt. of NCT of Delhi

6. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-01.
7. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi.
8. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi-01.
9. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, New Delhi-11.
10. Chairman, National Highways Authority of India (NHAI), Dwarka, New Delhi-75.
11. Chairman, New Delhi Municipal Council, Palika Kendra, New Delhi-01.
12. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 03.
13. Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi- 01.
14. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-32.
15. Pr. Secretary, Finance Department, Govt. of NCT of Delhi, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
16. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-54.
17. Chief Executive Officer, Delhi Cantonment Board, Delhi Cantt, Delhi.
18. Director General, Archaeological Survey of India, Bhagwan Das Lane, Mandi House, New Delhi-01.

17/1/2023

(Naresh Kumar)
Chief Secretary, Govt. of NCT of Delhi
Convenor of High-Level Committee

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at: http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/OA-21 (Ashwani Yadav) / 2023/ 5389- 5418 **Dated: 16.10.2023**

Subject: Minutes of 7th Meeting of the High Level Committee (HLC) held on 10.10.2023.

Please find enclosed herewith Minutes of Seventh Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" ((Now being dealt in OA No. 06/2012 "Nizamuddin West Association Vs Union of India & Ors") **held on 10.10.2023 at 12:00 Noon** in the Conference Room of Chief Secretary, GNCTD Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely

(D.K Singh)
SEE (WMC-II)

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi –110003.
3. Secretary,Ministry of Agriculture, Govt.of India, Krishi Bhavan,Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Additional Chief Secretary (UD), Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
10. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
11. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi-11
12. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
13. Chairman, Delhi Pollution Control Committee. 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02.
15. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
16. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
17. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO , I.P. Estate, Delhi – 110002
18. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, I.M. Bundh, Shastri Nagar,Delhi–31.

Contd..... 2

19. Commissioner, Municipal Corporation of Delhi, 9th Floor,Dr.S.P.M Civic Center,JLN Marg,Delhi-02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate,Delhi-02.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi - 02.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
25. District Magistrate (South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -110054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi – 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02.
4. Special Secy (Env.) Cum Member Secy, DPCC
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi – 110002.

(D.K Singh)
SEE (WMC-II)

Minutes of the Seventh Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (Now OA No. 06/2012 "Nizamuddin West Association Vs UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGTheldin the Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat10.10.2023 at 12:00Noon.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries/ HODs of various Ministries / Organizations / Departments. List of attendees is at **Annexure - "A".**

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 10.08.2023. It was informed that the *Hon'ble*NGT Case OA No. 21/2023 in the matter of *"Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is being dealt in another Hon'bleNGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India &Ors).It was informed that Status Reportsin the aforementioned case were filed before the Hon'ble NGT on 31.01.2023 & 05.07.2023.*

*The latest order dated 05.07.2023 of Hon'ble NGT in the said matter was alsobriefed to the HLC and it was informed that further Status Report of Govt. of NCT of Delhi is to be filed before Hon'bleNGT after vetting by the HLC.**Next date of hearing in the said matter is 17.10.2023.***

It was also informed that Hon'ble Supreme Court vide order dated 08.08.2023 in SMW (C) No. 1/2021 "In Re Remediation of Polluted Rivers" has also sought status report from Govt. of NCT of Delhi regarding pollution of Yamuna River.

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna"decisions weretaken and given as follows:

1. 100 %Treatment of Sewage
2. Trapping of all Drains
3. Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
4. Industrial effluent management by 13 CETPs
5. Faecal Sludge (Septage) Management
6. Regulation of Floodplain (By DDA)
7. Utilization of Treated Waste Water
8. Other Issues

Overview of projects completed under Action Plan against the targets (As on 10th October, 2023) is as follows:

1. **Out of 76 sub-drains, 47 sub drains out falling into Najafgarh Drain (22), Shahdara Drain (02) and Supplementary Drain (30) have been trapped against the target of 54.**
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 241unauthorized colonies work has been completed against the target of 338.

3. Out of 200 km, 60.516 km desilting of trunk/peripheral sewer has beencompleted against the target of 94.93 km.
4. Out of 529.5 km, desilting of Sewer lines below 1000 mm, 111.54 km has been completed.
5. 20 JJ clusters have been connected to sewer network against the target of 81 JJ clusters.
6. Projects of Pappankalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD), Sanjay Lake from Kondli STP (10MGD) for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines are as follows:

1. Construction of New 124 MGD STP at Okhla (Timeline was June, 2023 & Revised Timeline is March, 2024 , Liquid Line is expected to be commissioned by December, 2023)
2. Rehabilitation of 25 MGD Kondli Phase II STP and 40 MGD Rithala Phase I STP (Timeline was June, 2023 & Revised Timeline is October, 2023)
3. Up gradation of 40 MGD Rithala Phase-II STP (Timeline was March, 2023 & Revised Timeline is October, 2023)
4. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
5. Desilting of Trunk / Peripheral sewer (60.156 km has been completed against the target of 94.93 km by June, 2023).
6. Providing Sewerage Network in Unauthorised Colonies (in 241 unauthorized colonies Sewerage Network work has been provided against the target of 338).
7. Connection of Drains/ Drainage system of JJ Clusters with sewerage network.
8. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency (Timeline–February, 2023, work awarded to WAPCOS, basic survey of 63 sub drains done and restarted from 03.10.2023).
9. Project at Smriti Van [10 MGD, Timeline – March, 2023 & Revised Timeline – October, 2023],NTPC Eco Park [5 MGD,Timeline – July, 2023 & Revised Timeline – December, 2023] & Rohini Lake No:1 [15 MGD, Timeline – August, 2023 & Revised Timeline – December, 2023] for Utilization of Treated STP water.
10. Restoration & Rejuvenation of Flood Plains at Asita East (Part B), Kalindi Aviral (Part B inclusive of Baansera), Asita West (Part B), Amrut Biodiversity Park (Eastern Bank & Western Bank), Ghat Area Wazirabad to Old Railway Bridge (Part A: Qudsia Ghat) , Ghat Area Wazirabad to Old Railway Bridge (Part B: Sur Ghat) &Yamuna Vanasthali and removal of encroachment.

1. 100 Percent Treatment of Sewage

1.1. Sewage Management in Delhi:Present scenario:

- Estimated Sewage Generation :**792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of 37 Operational STPs of DJB : **667 MGD** (84.2% of Estimated SewageGeneration)
- Capacity Utilization of existing 37 STP:**550 MGD** (69.4 % of installed capacity)
- Gap in Capacity :**125 MGD** (15.8%)
- Gap in Treatment : **242MGD** (30.6%)

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of 3 New STPs at Okhla, Delhi Gate and Sonia Vihar (3) : 47 MGD.
- Construction of 40 New DSTPs : 92 MGD.
- Rehabilitation of existing 3 STPs : 70 MGD.
- Up-gradation and increasing capacity of existing 18 STPs : 123.5 MGD

1.3. Future Scenario (As per Action Plan & Revised Timelines):

(After construction of New STPs / DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

As per Action Plan		Revised Timelines& Scenario	
Timeline	Capacity (in MGD)	Timeline	Capacity (in MGD)
June, 2023	727	June, 2023	632
December, 2023	814	December, 2023	719
June, 2024	964.5	June, 2024	814
		December, 2024	964.5

1.4 Water Quality Monitoring Results

The Committee took notice of the water quality of Najafgarh Drain &River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) have improved significantly in the months of January, 2023 to Sept, 2023 in comparison to corresponding months of January, 2022 toSept, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	78	48	70	50	73	46	75	42	70	44
ISBT (After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38	56	36	54	40
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	78	40	66	35	75	43

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192	384	186	352	208
ISBT (After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208	320	192	288	196
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	192	186	224	176	232	181	240	192	256	186	264	181	240	152	272	112	272	144

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.0	0.25	2.7	0.2	2.5	0.22	1.7	0.17	2.4	0.06	2.2	0.08
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara&Tughlakabad Drains)	8.4	2	7.9	2.6	9.4	4.3	8.1	4.7	8.1	4	8.3	4.30	8.1	3.20	6.8	1.70	6	2

Member Secretary, DPCC informed that there is improvement in the water quality of river Yamuna however it is still far from desirable water quality i.e. Dissolved Oxygen ≥ 5mg / l, BOD ≤ 03 mg/ l, and Faecal Coliform ≤ 2500 MPN / 100ml.Member Drainage, DJB informed that New STPs / STPs under rehabilitation / Up-gradation are designed for BOD / TSS: 10/10 mg/l therefore desirable water quality of BOD ≤ 03 mg/ l in river Yamuna in Delhi may not be achieved until Minimum Environmental Flow in river Yamuna in Delhi is provided .

1.5 Monitoring of STPs

Member Secretary, DPCC informed that there are 37 STPs of Delhi Jal Board operating in Delhi out of which 35 are complying w.r.t design Parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l) and 14 out of 37are meeting the prescribed standards of BOD: TSS (10:10 mg/l).

1.6 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar& Delhi Gate]

Committee was informed about the progress made in construction of 03 New STPs i.e.,Okhla, Sonia Vihar & Delhi Gate. The progress between 03rd August, 2023 to 06th October, 2023 is as given below:

(i) Okhla(124 MGD Capacity) : Total Progress–93%(1.2% in above period)

(ii) Sonia Vihar (07 MGD Capacity) : Total Progress- 73% (10.26% in above period)

(iii) Delhi Gate STP (10 MGD) : MoHUA vide letter dated 14.09.2023 requested DJB to accept allotment of land "as is where is" basis. Removal ofstructure / encroachmentis required for construction of STP.

Chief Secretary directed DJB to expedite the projects and pursue the Finance Department, GNCTD and NMCG for the required funds to complete the 124 MGD Okhla STP at the earliest.

Regarding land for 10 MGD Delhi Gate STP, DJB to pursue the matter with MoHUA and also with DM (Central) for removal of structure / encroachment. DJB to start the work on remaining portion of the land.DPCC to also pursue the matter.

1.7 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS. Land allotment issues resolved in respect of 17 cases and now only in 12 cases land is to be allotted by DDA (8 Parcel of land) & Revenue Department(4 Parcel of land). Status in respect of these 12 cases was briefed to the Committee.

Representatives of DDA informed that in respect of 03 DSTPs [Rangpuri, Site adjoining to Maharishi Valmiki Hospital, Pooth Khurd Village/ Sultanpur Dabas Village (SPS) and Vijay Colony near Bawana

Chowk] land will be allotted by DDA to DJB in October, 2023. In respect of 02 DSTPs [Salahpur Khera, Shahbad Mohammadpur], DJB is to develop water body along with construction of DSTPs. Representative of DDA informed that provisions of wetland has not been notified in these cases of water bodies however they will look into the matter and expedite the remaining 5 cases for allotment of land to DJB and provide status to the Committee soon.

In case of 2 DSTPs (Tajpur Khurd & Tikri Kalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. The matter is being pursued and next date of hearing before the High Court is 11.10.2023. MD, DSIIDC& DJB representatives clarified that land available at another location in Tikri Kalan pertains to DDA and it is for Housing Projects.

Regarding proposed DSTP at Naya Bans of 20 MLD capacity, it was informed by representatives of DJB that out of 13,000 Sq.m required land, only 1900 Sq.m land has been allotted by Revenue Department. Now DJB has re-designed the scheme in three parts based upon availability of land for DSTPs at Bawana WTP. As advised by NMCG, matter is being pursued for construction of DSTP with innovative technology which requires lesser footprint. DJB is pursuing Revenue Department for allotment of land.

Following directions were given by the Committee:

(i) DDA& DJB to resolve the land allotment / handing over issues by jointly inspecting the sites & holding meeting with concerned officers and provide status of land allotment to HLC.

(ii) DJB to pursue the Land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land where ever possible.

(iii) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.

1.8 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs [Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 03rd August, 2023 to 06th October 2023 as given below :

(i) Kondli Phase-II (25 MGD) : Total Progress – 95.77% (0.93 % in above period)
[Timeline–June, 2023, Revised Timeline–Oct., 2023]

(ii) Rithala Phase-I (40 MGD): Total Progress – 93.41 % (1.39 % in above period)
[Timeline–June, 2023, Revised Timeline–Oct, 2023]

(iii) Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 85% (15 % in above period)
[Timeline– Sept, 2023, Revised Timeline–Dec, 2023]

Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is under trial run and started taking the waste water for treatment.

Chief Secretary directed DJB to expedite the completion & commissioning of the Rehabilitation of above mentioned 3 STPs.

1.9 Progress of up-gradation of existing 18 STPs

Progress/ Status in respect of up-gradation of existing 18 STPs was briefed to the Committee. Member Drainage, DJB informed that work of upgradation of Rithala Phase-II (40 MGD) STP has been completed. In case of Kondli Phase-IV (45 MGD) STP 12 % progress was made between 03rd August, 2023 to 06th October 2023 (cumulative progress 62.5%) and revised timelines for completion is December, 2023(Earlier Timeline was October, 2023).

In case of 9 STPs, work is in progress with 21-27% work completed and revised timeline for completion of these projects is March, 2024 (Earlier Timeline was December, 2023). Up-gradation of four STPs have been put on hold due to scarcity of funds. Revised timeline for completion of these projects is December, 2024 (Earlier Timeline was January, 2024). In case of Yamuna Vihar Phase – I STP, tender is being re-invited. In 02 other cases files are under process (for administrative approval of estimate in one case & for re-considering the decision of re-inviting of tenders in order to award the work at the earliest).

Chief Secretary, directed DJB to expedite the work of up-gradation of existing remaining STPs.

1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines(approximate 200 km)was briefed to the Committee. Out of 200 km,60.516km sewer line has been de-silted against the target of 94.93 km by June, 2023.Member Drainage, DJB informed that desilting work of Trunk / Peripheral Sewer Lines delayed due to rains and will be completed by December, 2023.It was also informed that desilting work of sewer line below 1000 mm diameter (Approx. 529.5 Km) has also been taken up by DJB and 111.54 Km of sewer line has been de-silted and revised timeline for completion of desilting is June, 2024(Earlier Timeline was December, 2023).

Chief Secretary directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines & sewer line below 1000 mm diameter.

1.11Interconnections between storm water drains and sewerage system (both way)

There are no of locations where there is Interconnections between storm water drains and sewerage system (both way) and as decided in the earlier meeting this issue has also been taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

Representative of MCD informed that MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB. MCD has already disconnected 183No. of drains and in case of 13 drains action plan has been prepared. It was informed that 52 drains pertain to PWD/ IFCD/ DSIIDC, 5 drains are not traceable and in case of 56 drains it is not feasible to disconnect/ plug these drains. There are some unauthorized colonies (Taimoor Nagar, Kotla etc) / JJ Clusters) where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB. MCD representatives informed that they sent a proposal of Rs. 37 Crores to UD Department, GNCTD for funding the projects of MCD.Addl. Chief Secy (UD Deptt.) informed that they provide funds from Grant in Funds available with the UD Deptt. however he will look into the matter.

IFCD & DSIIDC have informed that there is no such drain pertains to them which is connected and discharging waste water into the sewerage system of DJB. Reply / Action Taken Report of PWD is awaited.

Following directions were given by the Committee :

(i) MCD to explore funding from various sources including Urban Development Department, GNCTD for their projects and also prepare action plan for all their drains in Delhi.

(ii) Urban Development Department, GNCTD to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters and also to make budgetary provision under YAP.

(iii) DPCC to also explore the possibility of funding from the Environmental Compensation received by DPCC.

(iv) District wise list to be prepared by MCD and given to concerned DMs for identifying / locating the untraceable drains.

(v) **Joint survey of 52 drains to be conducted by MCD, PWD, IFCD & DSIIDC to resolve the issue of Drain Owning Agencies.**
DJB to submit list of points / storm water drains still joining/ connected with the Sewerage System of DJB within a week.

(vi) **Drain Owning Agencies to take urgent necessary action for plugging / closing the points of discharge through their stormwater drains into the sewerage system of DJB and submit report along with list of such Points/ Drains to the HLC along with timelines within 10 days.**

(vii) **All Drain Owning Agencies shall survey and submit a list of points where sewage from DJB's sewerage system is entering the storm water drains within 10 days to HLC**

1.12 **Prevention of Dumping of Waste from the Bridges across River Yamuna**

Member Secretary, DPCC informed that PWD has informed regarding repair of damaged / missing wire meshes over theirbridges on river Yamuna however Action Taken Report from NHAI & DND Flyway Road maintaining agency is awaited.

Following directions were given by the Chief Secretary :

(i) **All the Bridge Maintaining Agencies (PWD / CPWD, NHAI, Northern Railway, etc) shall comply the decisions taken and mentioned in the Minutes of 5th meeting of HLC held on 09.06.2023 and submit their action taken report to the convener of HLC within 10 days.**

(ii) **PWD to pursue the matter with NHAI & DND Flyway Road maintaining agency for taking necessary action and providing Action Taken Report to HLC.**

(iii) **Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of the Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc. into River Yamuna as decided in the previous meeting of HLC on 10.08.2023.**

2. <u>Trapping of Drains</u>

Progress in respect of trapping of 3 major drains were discussed and it was informed that in respect of Barapulla and Maharani Bagh drain, 51 % cumulative progress has been made and the revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was Sept, 2023). In case of Mori gate drain cumulative progress is 31% and revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was Sept, 2023).

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is still some marginal flow/ overflow which is to be trapped by DJB. Member Drainage, DJB informed that Ring Road Trunk Sewer is badly silted up due to trapping of this storm water drain. Overflow of sewage is frequently noticed at IIPA, ITO. Action Plan for desilting of Ring Road sewer has been prepared and timeline is June, 2024. Ring Road Pumping Station is under construction and to be commissioned by June, 2024.
Timeline for trapping of this drain is June, 2024 (Timeline in the Action Plan was March, 2023).

Status of 09 Untrapped Drains Out falling into River Yamuna was briefed to the HLC including proposed action by DJB. Member Drainage, DJB informed that waste water from two drains (Kailash Nagar Drain and Shastri Park Drain) pertaining to MCD are discharging effluent into river Yamuna from eastern bank and this can be avoided if MCD diverts the waste water into the sewerage system / nearest pumping station of DJB.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Out fall Drain was briefed to the Committee. Out of 76 sub-drains, 47 sub drains [21 sub drains out falling into Najafgarh Drain and 26 sub drains out falling into Supplementary Drain] have been trapped against the target of 54 Sept, 2023.Representatives of DJB informed that there is delay in trapping of 2 Sub Drains of Shahdara Outfall Drain due to difficult site conditions and nature of work and revised timeline is December, 2023.(Timeline in the Action Plan was June, 2023).

Regarding Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that work was awarded to WAPCOS. Basic survey of 63 sub drains have been done by WAPCOS. Work was stopped during monsoon period and has restarted from 03.10.2023 (Timeline in the Action Plan was February, 2023).

Chief Secretary directed DJB to expedite the work of trapping of Sub Drains & Performance Audit of already trapped drains. Urban Development Department, GNCTD to examine the problem and make budgetary provision in consultation with MCD for diversion of waste water of Kailash Nagar Drain and Shastri Park Drain into the sewerage system / nearest pumping station of DJB and submit action taken report to HLC within 15 days.

3. **Sewerage Network in 1799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB**

3.1 **Sewerage Network in 1799 Unauthorised Colonies**

The Progress made in extending sewerage network to 1799 unauthorised colonies was apprised to the Committee. The sewer line was laid and notified in 747 unauthorised colonies while work of sewer network was in progress in 573 unauthorised coloniesin January, 2023 when the Action Plan for rejuvenation of river Yamuna was prepared. Out of 747 unauthorised coloniessewer connections have been provided in 705 unauthorised colonies and in balance 93 unauthorised colonies sewer connections will be provided by October, 2023. Now the sewer network has been provided in additional 241Unauthorised colonies against the target of 338 Uauthorised colonies by September, 2023. Now there are total 988 Unauthorised colonies in which sewer network has been provided by DJB.

In 318 Unauthorised colonies, sewer network is to be laid alongwith DSTPs. In 161 Unauthorised colonies, NOC is awaited being forest area or the O Zone or ASI land. Earlier Pr. Secretary (Env & Forest) had taken a meeting on 05.07.2023 with DJB, Forest Deptt., DDA, UD Deptt., ASI etc to address various issues in respect of 161 unauthorised colonies where NOC is awaited. The progress by DJB, Forest Deptt. was briefed to HLC.

Representatives of DDA informed that one unauthorized colony at New Aruna Nagar Colony (Majnu ka Tila) reported to be removed by DDA however they will check and inform about the factual position. In respect of remaining 03 Unauthorised colonies at Bahagat Singh Park, Extn. Siraspuer Village, Garhi Mandu Village and Old Village Ushman Pur (3rd Pushta Road) DDA will check and provide their clarification / comments to DJB soon.

DJB has informed that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable and in case of only 12 Unauthorised Colonies (including Anand Parbat Area) providing sewerage system is not feasible.

Chief Secretary directed DJB to expedite the work of providing sewerage system in unauthorised colonies and other concerned Departments (Forest, DDA & Urban Development etc.) to issue NOC/ grant permission at the earliest.

3.2 **Connection of 639 JJ Clusters with the Sewerage System of DJB**

There are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when the Action Plan of HLC was prepared in January, 2023. In case of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completedin case of 20 JJ Clusters, work is under progress in 2 JJ Clustersand in one case estimate for DSTP has been prepared and under process for approval. In respect of the rest of the 58 JJ Clusters DJB has proposed various

measures to be taken for treatment of waste water generated from these JJ Clusters as briefed below :

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	07
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	18
3	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	02
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfalls etc.	06
7	JJ Cluster does not exist as per NMCG report	01
8	Site does not exist	01
	Total	**58**

Chief Secretary directed DJB to expedite the work of connection of remaining 58 JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit Action Taken Report alongwith Status to HLC within 15 days.

4. <u>Industrial Effluent Management</u>

Member Secretary, DPCC informed that all the 13 CETPs in Delhi are meeting the Prescribed Standards.

Regarding upgradation of CETPs, it was informed that as decided, 11 CETPs being operated & maintained by the CETP Societies are to be handed over to DJB for their upgradation and operation & maintenance however the file is under process for final decision on the matter. Rest of the two CETPs at Narela & Bawana will continue to be operated & maintained by DSIIDC and upgradation of these CETPs is to be carried out by DSIIDC by December, 2023 as mentioned in the Action Plan.

Addl. Chief Secy (Industries) informed that performance of CETPs has improved and Govt. may take a review of the decision taken earlier regarding handing over of CETPs to DJB for their upgradation and operation & maintenance.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed about the action taken by the Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 08.10.2023 briefed below :

- Total No. of Dyeing units inspected : 258
- Close down / Sealed / Disconnection of electricity : 113

Chief Secretary directed Industries Department & DJB to take up the matter with Hon'ble Minister for decision on the handing over of 11 CETPs being operated & maintained by the CETP Societies to DJB for their upgradation and operation & maintenance. Performance of all the 13 CETPs to be observed for one year before taking any further decision on the issue.

Chief Secretary directed the MCD who are leading the Joint Teams to increase targeted actions against illegal Dyeing Industries / Units in non conforming areas of Delhi fully supported by other constituent departments.

5. **Faecal Sludge (Septage) Management**

It was informed thatwith respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed in the presentation.

Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the Recommendations of the Committee constituted vide order dated 27.01.2023 of Chief Secretary, in its Board meeting held on 04.05.2023. Urban Development Department, GNCTD is to take necessary action for amendments in the above mentioned Regulations.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners/drivers for disposal of septage to the designated SPSs/STPs of Delhi Jal Board. Draft Preamble for placing the proposal of providing incentives @ Rs 500/- per trip is under approval for placing the case before the upcoming board meeting of DJB.

Chief Secretary directed DJB to expedite the matter of giving incentives to the drivers of the Tankers / Vehicles carrying septage and make necessary budgetary provision in this regard.

Urban Development Department, GNCTD to expedite the matter regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018".

6. **Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA**

Status and progress of 10 projects of DDA for restoration & rejuvenation of flood plains of river Yamuna andremoval of encroachment was briefed to the Committee. Director (Landscape), DDA informed that projects of DDA and plantation on the Yamuna Flood Plain have been affected due to recent rains / flooding and there is delay in completion of some of the projects.

Director (Landscape), DDA informed that DDA has identified land near ITO Barrage for development of Ghat and requested NMCG to provide funds for development of this proposed Ghat. Representative of NMCG asked to submit details of the project alongwith estimates.

Following directions were given by the Chief Secretary to DDA:

(i) **To expedite projects, provide revised timelines for delayed projects and remove the encroachment on the Yamuna Flood Plain at the earliest.**

(ii) **DDA to secure Yamuna Flood Plain area from encroachment by providing Fencing, PTZ Night Vision Cameras & Centralised Control Room as decided in the previous meeting of HLC on 10.08.2023.**

(iii) **To provide details of proposed development of Ghat near ITO Barrage alongwith estimates to NMCG for providing funds.**

7. **Utilization of Treated Waste Water**

It was informed that 90 MGD out of 550 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna.145 MGD (90 MGD +55 MGD) is being used in Horticulture and Lake rejuvenation & Water Bodies etc. 100 MGD (70MGD + 30MGD) is proposed to be used for ground water recharge at DJB Marshy land near Coronation Pillar, Bhalwasa Lake, Jhangirpuri Drain by March, 2024.

DJB had proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes. Projects of Lakes at Pappankalan (20 MGD), Nilothi (20 MGD), Najafgarh (5 MGD) and Sanjay Lake from Kondli STP (10 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smriti Van/Lake (10 MGD) : 91% (Timeline–March,2023,Revised Timeline–December,2023)
- NTPC Eco Park (5 MGD) :43% (Timeline–July, 2023,Revised Timeline– December,2023)
- Rohini Lake No.1 (15 MGD) :98%(Timeline–August,2023,Revised Timeline–December,2023)
- Rohini Lake No. 2 (15 MGD) :10 % (Timeline–Jan, 2023,Revised Timeline–December 2023)
- Okhla (20 MGD) : (Timeline– December 2023) Tender received & under process.

Member Secretary, DPCC informed that Map has been prepared by GSDL for 83 parks of DDA.

Representative of DJB informed that out of 83 parks of DDA, 19 parks have already been covered by DJB for supplying treated STP water. It was also informed by the Representative of DJB that there is delay in completion of the project related to use of treated STP water from Kondli STPs and Okhla STPs since permission is awaited from UP Irrigation Department for laying the system for carrying the treated STP water over their canals.

Chief Secretary directed to take a separate meeting on the issue of utilization of treated STP water with concerned Departments and DJB to coordinate for conducting the meeting.DJB to put up the matter regarding required permission from the UP Irrigation Department for laying the system for carrying the treated STP water over their canals.

DPCC in consultation with DJB & DDA to prepare network plan through GSDL for use of treated STP water in 83 identified parks.

8. **Froth / Foam formation in River Yamuna (Chhath Puja : 17- 20 November, 2023)**

It was informed that Froth / Foam formation in river Yamuna in Delhi particularly at the downstream of Okhla Barrage near Kalindi Kunj occurs particularly during Chhat Pooja prior to onset of winter and attracts media attention. Reasons for Froth / Foam formation in river Yamuna is due to presence of Phosphates & Detergents / Surfactants present in waste water from House Holds & Industrial discharges (Dyeing etc) and Ammonical Nitrogen (from untreated sewage & fertilizers).

Froth / Foam formation at the down side of Okhla Barrage occurs due to above reasons and also mainly due to following:

(i) Turbulence caused by steep slope / fall of water from the Okhla Barrage
(ii) Closure of Agra Canal due to cleaning schedule of UP Irrigation Department in this season Chhat Pooja
(iii) Opening of lesser no of Gates of Okhla Barrage during the Chhat Pooja resulting in increase in velocity and Turbulence at the downstream of Okhla Barrage.

Following are the main solution points for prevention of Froth / Foam formation in river Yamuna:

- Complete treatment of sewage by Delhi, Haryana & UP
- Prevention of discharge containing Phosphates, Detergents/Surfactants & Ammonical Nitrogen
- Rescheduling of Cleaning of Agra Canal prior to Chatha Puja
- Control over flow regulation through opening of Gates of Okhla Barrage particularly during Chatha Puja

Chief Secretary directed Delhi Jal Board to put up file for issuing letter to UP Irrigation Department for addressing the above mentioned issues and also necessary action to prevent frothing in barrages during festival season.

9. Solar Power Generation Along Najafgarh Drain

It was informed that in the 4th meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Power Department Solar Corporation of India was to be involved for exploring the suitable options / funding for Solar Power Generation

IFCD had informed that the matter was persued with SECI and as per their advise DTL was consulted which has opined that PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being persued with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue. As per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain. IFCD has further informed following :

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghummanhera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Meeting of I&FC, Power, BSES done on 18.08.2023 to know nearest grid, BSES assures SEBI to provide updated information on connectivity feasibility along with distance.
- Site visit held on 05.10.2023, to finalise grid feasibility out of 06 pockets initially submitted, 05 MW electricity generation is expected.
- SEBI to submit pre feasibility before starting of work.

10. Najafgarh Jheel (Environmental Management Plan)

The matter was briefed to HLC. The Hon'ble Tribunal on 21.01.2022 disposed of the matter with following directions:-

"Further action of preparing integrated EMP by the MoEF&CC be taken and till it is done, EMPs prepared for rejuvenation and protection of the lake be enforced by the State of Haryana and the NCT Delhi. Wetland (Conservation and Management) Rules, 2017 be strictly followed" and constituted Inter Ministerial Expert Group in GOI and it was observed that prepared plan is quite complicated and requires lot of land."

HLC observed that the prepared plan requiring sizeable land and therefore the area needs to be assessed from both requirement and availability of land. It was informed that the Najafgarh Wetlands Committee headed by DM (SW) has been requested to arrive at a realistic area of the Najafgarh Jheel, so that the EMP can be accordingly modified / finalised.

Director (Landscape), DDA suggested that Landscape Architect may be hired for preparation of plan for Najafgarh Jheel and she can suggest name of some of Landscape Architects in this regard.

Director (Landscape), DDA also suggested that efforts made by Delhi Govt. and various Departments / Authorities in Rejuvenation of River Yamuna in Delhi should be reflected through publications so that Public is aware of the steps / measures being taken for Rejuvenation of River Yamuna in Delhi. Member Secretary, DPCC told that he will take necessary action in this regard.

Chief Secretary directed that a separate meeting to be called on the issues related to Environmental Management Plan for Najafgarh Jheel.

Chief Secretary, GNCTD also directed to seek Explanation / Reasons from the concerned departments for delay in their major projects which are delayed / lagging behind the Timelines given in the Action Plan prepared by the High Level Committee in this regard.

Before the next meeting, in respect of Delayed / Lagging projects, departments shall submit there proposed action indicating month wise timelines.

The meeting ended witha vote of thanks to the Chair.

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Annexure- "A"

ATTENDANCE SHEET

Subject: 7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.10.2023 Chief Secretary, GNCTD (In chair) **Time: 12:00 Noon**

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
1	Dr. Pravin Kumar	Director Tech. NMCG	dgpravin @nmcg.nic.in	9899128554	
2	P.K. Mishra	CPCB	eepkm.cpcb @nic.in	9695206868	
3	Dr. Meharaj A.S.	Dy. Commissioner NRM Division DAFW, N. Delhi	ac.nrm-agri@gov.in	9970387204	
4	Dr. A.C. Verma	PSF		9650111076	
5	Sanjeev Mittal	Addl. Comm., MLD		9910172340	
6	K. S. Meena	SS. UD		9212034395	
7	Hitesh Gupta	Member (W) DJB		9582491023	
8	Sanjeev Mittal	OSD, DSIIDC		9650072233	
9	Pankaj Kr	Sp Secy (PWD)		9711129044	
10	Suneesh Buxy	APCCF	suneesh.buxy@gov.in	9868941257	
11	NEELIMA SONI	DIRECTOR LANDSCAPE	neelima.soni2033@dda.gov.in	9811239055	

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
12	RAJNISH KUMAR	SE(C) DDA	rajnishkumar1@ord.gov.in	8763814531	RKw
13	UDAY CHOGALE	SE/C.P.W.D	delsecotlga-rd@cpwd.gov.in	9969025708	

ATTENDANCE SHEET

Subject: **7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.**

Date: 10.10.2023 **Time:** 12:00 Noon

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
14	M. Gupta	ACS (UD)			
15	Chairman DPCC cum Divisional Commissioner / Pr. Secy (Revenue)				
16	Spl. Secy (Env) cum member Secretary, DPCC				

ATTENDANCE SHEET

Subject: **7th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to Review progress in implementation of Action Plan & Vetting of Status Report to be filed before Hon'ble NGT Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.**

Date: 10.10.2023 **Time:** 12:00 Noon

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
17	Vikram singh	Pr CE(Dr) Proj I DJB	cedrainage1@gmail.com	9650290929	
18	R.P Singh	CE (Dr) Proj-III DJB	cedrainage3@gmail.com	9650290884	
19	Bahram Meena	OSD, SW	swdmcmicin	9560504771	
20	Mukesh Kr	CE (Fly)	cepwdfly@gmail.com	9871250055	
21	S.K. Bhardwaj	Pr CE Drainage Proj DJB	cedrproj@gmail.com	9650290718	
22	MANDEEP RASTOGI	CE(M) MCD		9717788014	
23	Gayender Tomar	CE(WA) DJB		9868927408	
24	Mukesh Kumar	CE-II IFCD	ceifcd@gmail.com	9958430057	
25	ANIL KUMAR	CE-I IFCD	"	9958888507	
26	Bhupesh Kr.	CE (GDW)	cesdmmwdjb@gmail.com	9650291577	

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at: http://dpcc.delhigovt.nic.in

F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/ 5021 - 5050 Dated: 21-08-2023

Subject: Minutes of 6th Meeting of the High Level Committee (HLC) held on 10.08.2023.

Please find enclosed herewith Minutes of Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on **10.08.2023 at 04:00 PM** in the conference room of Chief Secretary, GNCTD Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely

(D.K Singh)
SEE (WMC-II)

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi –110003.
3. Secretary,Ministry of Agriculture, Govt.of India, Krishi Bhavan,Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
10. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -11
11. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
12. Chairman, Delhi Pollution Control Committee, 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
13. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02
14. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
16. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO , I.P. Estate, Delhi – 110002
17. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar,Delhi–31.

Contd... 2

18. Commissioner, Municipal Corporation of Delhi, 9th Floor,Dr.S.P.M Civic Center,JLN Marg,Delhi-02.
19. Secretary, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi 110002.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
25. District Magistrate (South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -110054
2. Additional Secretary to Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi – 110002.
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02.
4. Special Secy (Env.) Cum Member Secy. DPCC
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi – 110002.

(D.K Singh)
SEE (WMC-II)

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Minutes of the Sixth Meeting of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (Now OA No. 06/2012 "Nizamuddin West Association Vs UoI") held in the Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat10.08.2023 at 04:00PM.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries/ HODs of various Ministries / Organizations / Departments. List of attendees is at **Annexure - "A".**

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 09.06.2023. It was informed that the NGT Case OA No. 21/2023 in the matter of *"Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is to be dealt in another NGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India &Ors).The latest order dated 05.07.2023 of Hon'ble NGT in the said matter was also informed to the HLC.*

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna"decisions weretaken and given as follows.

1. 100 %Treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ Clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan, Najafgarh Jheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 31st August, 2023 is as follows:

1. Out of 76 sub-drains,47 sub drains out falling into Najafgarh Drain (21)and Supplementary Drain (26) have beentrapped against the target of 51.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 229unauthorized colonies work has been completed against the target of 271.
3. Out of 200 km, 59.176km desilting of trunk/peripheral sewer has beencompleted against the target of 94.93 km.
4. Out of 529.5 km, desilting of Sewer lines below 1000 mm, 94.4 km has been completed.
5. Out of 81 JJ clusters 20 JJ clusters have been connected to sewer network against the target of 16 JJ Clusters by June, 2023.
6. Projects of Pappan kalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) lakes for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines are as follows:

1. Construction of New 124 MGD STP at Okhla (Timeline was June, 2023 & Revised Timeline is December, 2023)
2. Rehabilitation of 25 MGD Kondli Phase II STP and 40 MGD Rithala Phase I STP (Timeline was June, 2023 & Revised Timeline is Sept, 2023)
3. Up gradation of 40 MGD Rithala Phase-II STP (Timeline was March, 2023 & Revised Timeline is August, 2023)
4. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
5. Desilting of Trunk / Peripheral sewer (59.176 km has been completed against the target of 94.93 km by June, 2023).
6. Providing Sewerage Network in Unauthorised Colonies.
7. Connection of Drains/ Drainage system of JJ Clusters with sewerage network.
8. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency(Timeline-February,2023, work awarded to WAPCOS however put on hold due to monsoon)
9. Project at Smriti Van [10 MGD, Timeline – March, 2023 & Revised Timeline – October, 2023] and NTPC Eco Park [5 MGD,Timeline – July, 2023 & Revised Timeline – December, 2023]for Utilization of Treated STP water.
10. Restoration & Rejuvenation of Flood Plains at Qudsia Ghat, Amrut Biodiversity Park (Part A& B) & Asita East (Part B), Yamuna Vanasthali and Kalindi Aviral (Part B) and removal of encroachment.

1. 100 Percent Treatment of Sewage

1.1. Sewage Management in Delhi:Present scenario:

- Estimated Sewage Generation:**792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of : **632 MGD** (79.8% of Estimated SewageGeneration)operational STPs
- Capacity Utilization of existing STP:**547 MGD** (86.5 % of installed capacity)
- Gap in Capacity :**160 MGD** (20.2%)
- Gap in Treatment : **245 MGD** (30.9%)

Member Drainage, DJB informed that due to upgradation works, STPs are partially closed and thus Capacity Utilization of existing STP is 547 MGD only.

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs: 92 MGD.
- Rehabilitation of existing STPs (3): 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3. Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity **by Sept., 2023**: **697 MGD** (88 % of Estimated Sewage Generation)
- Total Treatment Capacity **by Dec., 2023**: **814 MGD** (103 % of Estimated Sewage Generation)
- Total Treatment Capacity **by June,2024**: **964.5 MGD** (122% of Estimated Sewage Generation)

1.4 Water Quality Monitoring Results

The Committee took notice of the water quality of Najafgarh Drain &River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara &Tuglakabad Drains has improved significantly in the months of January, 2023 to July, 2023in comparison to corresponding months of January, 2022to July, 2022 as given in following table.

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	53	85	55	75	58	80	60	76	48	70	50	73	46
ISBT(After meeting Najafgarh Drain)	42	38	45	40	48	44	50	48	55	38	68	42	66	38
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara &Tuglakabad Drains)	60	56	65	52	70	54	75	58	80	48	75	58	76	40

Water Quality of Najafgarh Drain and River Yamuna at ISBT &Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	272	320	288	336	293	352	272	320	224	346	213	373	192
ISBT(After meeting Najafgarh Drain)	208	208	224	272	240	272	256	256	272	240	88	224	304	208
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara &Tuglak abad Drains)	192	186	224	176	232	181	240	192	256	186	266	181	240	152

Water Quality of River Yamuna at ISBT &Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023
ISBT (After meeting Najafgarh Drain)	2.1	1	107	0.1	3.1	0.2	2.6	0.25	2.7	0.2	2.5	0.22	1.7	0.17
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	8.4	2	7.9	2.5	8.4	4.3	6.1	4.7	8.1	4	8.3	4.30	8.1	3.20

Member Secretary, DPCC informed that though there is improvement in the water quality of river Yamuna however it is far from desirable water quality i.e. Dissolved Oxygen ≥ 5mg / l, BOD ≤ 03 mg/ l, and Faecal Coliform ≤ 2500 MPN / 100ml. Director NMCG observed that water quality of Najafgarh Drain has improved however for further improving water quality of river Yamuna on going projects of STPs of DJB needs to be expedited. Higher values of Faecal Coliform in River Yamuna is due to discharge of untreated sewage.

1.5 Monitoring of STPs

Member Secretary, DPCC informed that there are 35 STPs of Delhi Jal Board operating in Delhi out of which 33 are complying w.r.t design Parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l). 13 out of 35 are meeting the prescribed standardsof BOD:TSS (10:10 mg/l).

1.6 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar& Delhi Gate]

Committee was informed about the progress made in construction of 03 new STPs i.e.,Okhla, Sonia Vihar& Delhi Gate. The progress between 6th June, 2023 to 03rd August, 2023 is as given below:

(i) Okhla(124 MGD Capacity, Capacity Addition- 30 MGD): Total Progress–91.8%(2.8% in above period)

(ii) Sonia Vihar (07 MGD Capacity) : Total Progress- 62.74% (11.94% in above period)

(iii) Delhi Gate STP (10 MGD) : Land to be provided to DJB by MoHUA / DDA.

Member Drainage, DJB informed that MoHUA vide letter dated 20.07.2023 has requested DJB to remove unauthorized structure from the proposed land/plan.

Member Drainage, DJB informed that there is issue of release of funds [Additionalcost of about Rs. 300 Crores due to difference in cost estimated in 2017 (about Rs. 665 Crores) and awarded in 2019 (about Rs. 998 Crores)] from NMCG for Okhla STP. Due to non-availability of funds there isdelay in payment / completion of the project. It was informed that DJB is pursing the matter with NMCG for providing additional required funds.

Director, NMCG informed that said amount asked by DJB was in excess of the sanctionedamount by NMCG for the Okhla STP for which prior approval was required however not takenby DJB. It was further informed that NMCG can give additional amount upto50 Croresonly for the Okhla STP and DJB is required to arrange remaining funds.

Pr. Secretary (Finance), GNCTD suggested that projects which are completed 80 % or more should be taken up on priority for funding by Delhi Govt and DJB to take up the issue with Finance Department of Govt. of NCT of Delhi.

Pr. Secretary(Environment) told that work should not have halted due to payment issues and DJB should look into the matter.

Chief Secretary directed DJB that projects should not be slowed down due to payment issues and DJB to take up the matter with Finance Department, GNCTD and NMCG for arranging the required funds to complete the 124 MGD Okhla STP at the earliest.

Regarding land for 10 MGD Delhi Gate STP, DJB shall take up the matter with DM (Central) for removal of structure / encroachment and try to find a feasible solution.

1.7 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS. Land allotment issues resolved in respect of 17 cases and now only in 12 cases land is to be allotted by DDA (8 Parcel of land) & Revenue Department(4 Parcel of land).

In respect of 05 DSTPs [Rangpuri, ChattarpurExtn, MaidanGarhi(RajpurKhurd), Site adjoining to Maharishi Balmiki Hospital and Vijay Colony near BawanaChowk] land is to be handed over by DDA to DJB.Representative of DDA informed that thematter is under process and status will be provided soon.

In respect of 02 DSTPs [SalahpurKhera, ShahbedMohammadpur],DJB is to develop water body along with construction of DSTPs. Representative of DDA informed that the matter is under process.Land at MohamadPurMajri has not been handed over by DDA to DJB since encroachment is yet to be removed from the site. It was also informed that there is some stay granted by court against the removal of encroachment.

In case of 2 DSTPs (Tajpur Khurd & TikriKalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. District Magistrate (South West) informed that the matter is being pursued and now next date of hearing before the High Court is 28th August, 2023. MD, DSIIDC informed that DSIIDC has land in Tikri Kalan area which can be provided to DJB for DSTP.

Regarding proposed DSTP at Naya Bans of 20 MLD capacity, it was informed by representatives of DJB that it is important DSTP for the area however out of 13,000 Sqm required land, only 1900 Sqm land has been allotted by Revenue Department. Director NMCG informed that they are going for a Pilot Project of 10 MLD Capacity with a new technology requiring very less land (50 sqm / MLD which is 1/8th of required land of 400 sqm / MLD in present proposed treatment system by DJB)

Following directions were given by the Chief Secretary :

(i) DDA to resolve the land allotment / handing over issues by holding a meeting with concerned officers of Delhi Jal Board urgently and provide status in this regard to HLC.

(ii) DJB to pursue the Land Allotment / Handing over issues with DDA & Revenue Department and also look for alternative land where ever possible including land available with DSIIDC in TikriKalan area.

(iii) DJB to request DG NMCG for doing the proposed pilot project at Nayabans (with 20 MLD capacity) instead of some other site selected by NMCG.

(iv) DM (South West) to pursue the matter before the High Court for early disposal of the cases and allotment of the land for DSTPs.

1.8 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs[Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 06th June, 2023 to 03rd August, 2023as given below :

(i) Kondli Phase-II (25 MGD) : Total Progress – 94.84% (1.34 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]

(ii) Rithala Phase-I (40 MGD) : Total Progress – 90.32 % (1.22 % in above period)
[Timeline–June, 2023, Revised Timeline–Sept, 2023]

(iii) Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 70% (18 % in above period)
[Timeline– Sept, 2023]

Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is now 95% complete and complying the prescribed standardsof BOD: TSS (10:10 mg/l). In Rithala Phase-I 30 MGD is being treated. It was also informed that DJB will meet the revised timelines of Sept, 2023 in respect of above 3 STPs.

Chief Secretary, directed DJB to adhere to the revised timelines of Sept, 2023 for completion of the Rehabilitation of above mentioned 3 STPs and take up/ pursue the matter with Finance Department, GNCTD regarding funding issues at the earliest.

1.9 Progress of up-gradation of existing 18 STPs

Progress in respect of up-gradation of existing 18 STPs was briefed to the Committee. It was informed that in Rithala Phase-II (40 MGD) 08 % progress was made between 06th June, 2023 to 03rd August, 2023(cumulative progress 93 % against the timeline of March, 2023).Member Drainage, DJB informed that treatment of 20 MGD has already started in case of Rithala Phase-I STP and meeting BOD/TSS:10 mg/l /12 mg/l. Some civil work (Disc Filter etc)is going on at the site and project will be completed within next week.

In Kondli Phase-IV (45 MGD) 4.04 % progress was made between 06th June, 2023 to 03rd August, 2023(cumulative progress 50.5%) and timelines for completion is October, 2023.

In case of 9 projects, work is in progress with 18-19% work completedand the timeline for completion of these projects is December, 2023. Four caseshave been put on hold due to scarcity of funds. In these 04 cases timeline is January, 2024. In 02 cases, files are under process for financial concurrence and in one case file is under process for administrative approval of estimate.

Chief Secretary, directed DJB to expedite the tendering & award of work and NHAI model may be adopted. DJB shall adhere to the timelines for completion of up-gradation of existing 18 STPs.

1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines(approximate 200 km)was briefed to the Committee. Out of 200 km,59.176km sewer line has been de-silted against the target of 94.93 km by June, 2023.Member Drainage, DJB informed that desilting work of Trunk / Peripheral Sewer Lines delayed due to rains and will be completed by December, 2023.It was also informed that desilting work of sewer line below 1000 mm dia (Approx. 529.5 Km) has also been taken up by DJB and 94.4 Km of sewer line has been de-silted.

Pr. Secy (Finance), GNCTD suggested that DJB should look into the practice / model adopted by other states e.g West Bengal for regular De-silting of Sewer Lines.

Chief Secretary directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines& sewer line below 1000 mm diameter and consider the good practices / models adopted by West Bengal / other states for regular De-silting of Sewer Lines.

1.11Interconnections between storm water drains and sewerage system (both way)

There are no of locations where there is Interconnections between storm water drains and sewerage system (both way) and as decided in the previous meeting this issue has been taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

Representative of MCD informed that MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB.MCD has already disconnected 183No. of drains and in case of 13 drains action plan has been prepared. It was informed that 52 drains pertain to PWD/ IFCD/ DSIIDC, 5 drains are not traceable and in case of 56 drains it is not feasible to disconnect/ plug these drains since. There are some unauthorized colonies (Taimoor Nagar, Kotlaetc) / JJ Clusters)where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB.In case of one drain near Govind puri, the initial estimated expenditure is about Rs.30 Crores since there is no sewer line in nearby areas.

IFCD & DSIIDC have informed that there is no such drain pertains to them which is connected and discharging waste water into the sewerage system of DJB. Reply / Action Taken Report of PWD is awaited.

Following directions were given by the Chief Secretary :

(i) **MCD to prepare similar scheme / action plan for balance drains in Delhi and take up the issue of funding for drain near Govindpuri with the Urban Development Department, GNCTD.**

(ii) **Urban Development Department, GNCTD to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters.**

(iii) **DJB to submit list of points / storm water drains still joining/ connected with the Sewerage System of DJB within a week.**

(iv) **Drain Owning Agencies to takeurgent necessary action for plugging / closing the points of discharge through their stormwater drains into the sewerage system of DJB and submit report along with list of suchPoints/ Drains to the HLC along with timelines within 10 days.**

(v) **All Drain OwningAgencies shall survey and submit a list of points where sewage from DJB's sewerage systemis entering the storm water drains within 10 days to HLC**

1.12Prevention of Dumping of Waste from the Bridges across River Yamuna

Member Secretary, DPCC informed that anAction Point has already been added regarding prevention of dumping of waste form the 09 bridges across river Yamuna. It was informed that action taken report is still awaited fromBridge Maintaining Agencies particularly PWD regarding repair of damaged / missing wire meshes over theirbridges on river Yamuna.

Following directions were given by the Chief Secretary :

(i) **All the Bridge Maintaining Agencies (PWD / CPWD, NHAI, Northern Railway, etc) shall comply the decisions taken and mentioned in the Minutes of 5th meeting of HLC held on 09.06.2023 and submit their action taken report to the convener of HLC within 10 days.**

(ii) **PWD & other Bridge Maintaining Agencies to take urgent necessary action for repair ofdamaged / missing wire meshes over their bridges on river Yamuna and submit their action taken report to the convener of HLC within 10 days.**

(iii) **Revenue Department, GNCTD shall depute 04 Civil Defense Volunteers on each of the Bridges across River Yamuna in Delhi to check and prevent the illegal dumping of Pooja material etc into River Yamuna.**

2. <u>Trapping of Drains</u>

Progress in respect of trapping of 3 major drains were discussed and it was informed that in Barapulla and Maharani Bagh drain,46 % cumulative progress has been made and the revised timeline for completion of the work is December, 2023 (Timeline in the Action Plan was Sept, 2023). In case of Mori gate drain cumulative progress is 24 % and revised timeline for completion of the work is November, 2023 (Timeline in the Action Plan was Sept, 2023).

Member Drainage DJB informed that they require permission / stretch of land at / near KudsiaGhat from DDA for laying their Rising Main (1000 mm Diameter & 800 meter length) to carry the waste water to Coronation Pillar STP. However representative of DDA informed that project of DDA " VasudevGhat" at KudsiaGhat / Near ISBT Bridge has already been developed &expected to be inaugurated soon and therefore permission to make any cutting / digging in the said developed area can not be granted by DDA to DJB.

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is still some marginal flow/ overflow which is due to discharge of sub soil water from the on going construction activity by CPWD around the WHO complex. Complete trapping of the drain is possible after stopping discharge from the construction activity of CPWD.

W.r.t earlier decision taken by HLC in its 5th meeting on 09.06.2023, MCD has informed that work at WHO Complex is still in-progress & underground water is pumped into drains. During the recent floods inYamunariverw.e.f.12th&13thJuly, 2023, itwasfullysurchargedasoneofitsgatesoperatedbyIFCDgotdamagedcausingfloodinginthe area upto ITO/IP Estate. Removaloffloatingmaterial/Plasticwastedoneregularlytocleardrain.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Drain Outfall was briefed to the Committee. Out of 76 sub-drains, 21 sub drains out falling into Najafgarh Drain and 26sub drains out falling into Supplementary Drain have been trapped by end of July, 2023.DJB informed that there is delay in trapping of 2 Sub Drains of Shahdara Outfall Drain due to difficult site conditions and nature of work.

Regarding Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that work has been put on hold due to monsoon (Timeline was February, 2023).

Chief Secretary directed DJB to expedite the work of trapping of Sub Drains & Performance Audit of already trapped drains and explore the possibility of Trenchless Technology for laying of Rising Main near the Kudsia Ghat in consultation with DDA.

3. **Sewerage Network in 1799 Unauthorised Colonies& Connection of 639 JJ Clusters with the Sewerage System of DJB**

3.1 **Sewerage Network in 1799 Unauthorised Colonies**

The Progress made in extending sewerage network to 1799 unauthorised colonies was apprised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, whilework of sewer network is in progress in 573 unauthorised colonies out of which sewer network has been laid in 229Un authorised colonies against the target of 271 authorised colonies by August, 2023. It was informed that sewer connections have been provided in 654 unauthorised colonies and in balance 93 unauthorised colonies sewer connections will be provided by October, 2023.

In 318 unauthorised colonies, sewer network & DSTPs are to be laid. In 161 unauthorised colonies, NOC is awaitedbeing forest area or the O Zone or ASI land.Pr. Secretary(Env& Forest) informed that a meeting was taken by him in this regard on 05.07.2023. Out of 161 unauthorised colonies where NOC is awaited, 114 pertains to Forest Departmenthowever Alignment of these unauthorised colonies and other details are yet to be provided by DJB to Forest Department. DJB has taken up design of sewerage network schemes in 78 unauthorised colonies on forest land. Majority of the unauthorised colonies on Forest Land fall in Sangam Vihar, Chattarpur, Mehrauli areas.

Pr. Secretary (Env& Forest) informed that DJB has submitted Plans in respect of 78 Un authorised Colonies however in 36 cases required details/documents not provided & Files not received in 11 cases. Where ever possible , Forest Department will give permission / NOC with certain conditions for laying the sewerage network / DSTPs however such permission will not link with regularisation of unauthorised colonies.

In the said meeting on 05.07.2023, representative of ASI informed that ASI has already given permission to DJB in respect of unauthorized colony (The Haven Athene Hospitality Services Pvt. Ltd), Mehrauli. ASI can not grant permission / NOC for laying of sewerage network in unauthorized colony [Sant Mohalla (Chhuria Mohalla)] in Tuglakabad Area since the matter regarding unauthorized encroachment is pending before the High Court of Delhi. Three unauthorized colonies at Shanti Kunj (VasantKunj), Ashola Extension and Asola Extension Part – I marked to ASI , do not fall under their jurisdiction.

In the said meeting representatives of DDA informed that one unauthorized colony at New Aruna Nagar Colony (Majnu kaTila) has been removed by DDA and in respect of remaining 03 unauthorised colonies at Bahagat Singh Park, Extn. Siraspuer Village, Garhi Mandu Village and Old Village UshmanPur (3rdPushta Road) they will check and provide their clarification / comments to DJB soon. However comments / clarification is awaited from DDA.

It has been informed by DJB that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable and in case of only 12 Unauthorised Colonies (including Anand Parbat Area) providing sewerage system is not feasible.

Chief Secretary directed DJB to expedite the work of providing sewerage system in unauthorised colonies and other concerned Departments (Forest, DDA & Urban Development etc.) to issue NOC/ grant permission at the earliest. DJB to find out No of people living in Unauthorised Colonies in which providing sewerage system is not feasible so as to provide some other alternative solutions.

3.2 **Connection of 639 JJ Clusters with the Sewerage System of DJB**

There are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when action plan of HLC was prepared in January, 2023. In case of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completedin case of 20 JJ Clusters, work is under progress in 2 JJ Clustersand in one case estimate for DSTP has been prepared and under process for approval. In respect of the rest of the 58 JJ Clusters DJB has proposed various measures to be taken for treatment of waste water generated from these JJ Clusters as briefed below :

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	07
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorised Colonies	18
3	Drains which can be trapped in to sewerage network by installing lift station as per NMCG	02
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/trapping work are in progress	08
6	Not feasibleduetospaceconstraintsandmultipleoutfallsetc.	06
7	JJ Cluster does not exist as per NMCG report	01
8	Site does not exist	01
	Total	**58**

Director NMCG informed that though DJB has requested NMCG for providing funds in respect of projects mentioned in above table however Final DPR is yet to be submitted by DJB to NMCG. Member Drainage, DJB informed that the proposed DSTPs for which NMCG will be funding are very costly [About Rs. 66 Crores for 0.25 MGD, Rs. 23 Crores Capital Cost (to be funded by NMCG) + Rs 43 Crores O & M Cost for certain period (to be borne by DJB)].

Representative of MCD informed that they have also installed DSTPs in some of their parks for the treatment of waste water in nearby drains for utilisation in the treated water in their parks.

Chief Secretary directed DJB to expedite the work of connection of remaining JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit Final DPR to NMCG at the earliest. DJB will share the locations of JJ Clusters in which it is facing difficulty with MCD for resolving the issue.

4. **Industrial Effluent Management**

Member Secretary, DPCC informed that out of 13 CETPs, one CETP (Lawrence Road Industrial Area CETP) was not meeting the Prescribed Standards of BOD (36 mg/l against the prescribed standard of 30 mg/l) inJune,2023. DPCC has already issued Show Cause Notice on 27.07.2023 to the concerned CETP Society for imposition of Environmental Compensation of Rupees Five Lakh for not meeting the prescribed standard in the month of June, 2023 and also directed the CETP Society for taking rectification measures.

MD, DSIIDC informed that concerned CETP Society is taking rectification measures to improve the performance of Lawrence Road Industrial Area CETP & work is expected to be completed by Sept, 2023.

Regarding upgradation of CETPs, it was informed that as decided, 11 CETPs being operated & maintained by the CETP Societies will be handed over to DJB for their upgradation and operation & maintenance of these CETPs. Rest of the two CETPs at Narela & Bawanawill continue to be operated & maintained by DSIIDC and upgradation of these CETPs will be carried out by DSIIDC by December, 2023 as mentioned in the Action Plan.

CEO, DJB informed that he will look into the matter and take necessary action.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed regarding constitution of Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB and following action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 06.08.2023 :

- Total No. of Dyeing Industries found during inspection : 203
- Notice issued : 27
- Close down / Sealed / Disconnection of electricity : 98

Chairman, DPCC issued directions on 22.06.2023 to Local Bodies, DDA, DJB &Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans /Denim washing units operating outside the Approved Industrial Areas / Industrial Estates /Redevelopment Areas or operating without mandatory consent of DPCC.

Chief Secretary directed DJB to take urgent necessary acting for taking over of 11 CETPs from the CETP Societies in consultation with DSIIDC and Joint Teams to expedite the action against illegal Dyeing Industries / Units in Delhi.

5. <u>Faecal Sludge (Septage) Management</u>

It was informed thatwith respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed in the presentation.

Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the Recommendations of the Committee constituted vide order dated 27.01.2023 of Chief Secretary, in its Board meeting held on 04.05.2023. Urban Development Department, GNCTD is to take necessary action for amendments in the above mentioned Regulations.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners/drivers for disposal of septage to the designated SPSs/STPs of Delhi Jal Board and the same is under process for the approval of the competent authority. As decided in the 5th meeting of HLC held on 09.06.2023, now Rs. 500/- per trip has been proposed as incentive to the driver of the Tanker / Vehicle carrying septage instead ofRs. 200/- per trip proposed earlier.

Chief Secretary directed DJB to expedite the matter of giving incentive to the driver of the Tanker / Vehicle carrying septage and pursue Urban Development Department, GNCTD for amendments in the existing "Delhi Water Board Septage Management Regulations, 2018".

6. <u>Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA</u>

Status and progress of10 projects of DDA for restoration &rejuvenation of flood plains of river Yamuna andremoval of encroachment was briefed to the Committee. Director (Landscape), DDA informed that projects of DDA and plantation on the Yamuna Flood Plainhave been affected due to recent rains / flooding and there is delay in completion of some of the projects. DDA has provided revised timelines for their ongoing / incomplete projects. Pr. Commissioner, DDA informed that DDA has launched a demolition drive to remove the encroachment from the Yamuna Flood Plain.

Chief Secretary directed DDA to expedite their projects and remove the encroachment on the Yamuna Flood Plain at the earliest. DDA to secure Yamuna Flood Plain area from encroachment **by providing Fencing , PTZ Night Vision Cameras & Centralised Control Room. In this regard, DDA may consult for design of Kerala Office, CPWD for Border protection & protection system provided at GarhiMandu.**

7. **Utilization of Treated Waste Water**

It was informed that 90 MGD out of 547 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna.70 MGD Treated STP water atCoronation Pillar is to be treated for which timeline is March, 2024.

DJB has proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes. Projects of Lakes at Pappan kalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smriti Van/Lake (10 MGD) : 85 % (Timeline–March,2023,Revised Timeline–October,2023)
- NTPC Eco Park (5 MGD) :25% (Timeline–July, 2023,Revised Timeline– December,2023)
- Rohini Lake No.1 (15 MGD) :94 %(Timeline–August,2023,Revised Timeline–December,2023)
- Sanjay Lake Kondli STP (10 MGD) :80 % (Timeline–Sept, 2023,Revised Timeline–December 2023)

In case of another two projects at Okhla for use of 20 MGD treated STP water Tender has been received and under process (Timeline is December, 2023) and in case of Rohini Lake No. 2, for use of 15 MGD treated STP water work has started and time line is December, 2023.

Pr. Commissioner, DDA informed that DDA has 83 parks which have no source of water except Bore wells. DDA vide letter dated 13.08.2020 has already sent list of 83 Parks along with Geo Coordinates to DJB with request to lay pipe lines to carry treated water from the STPs of DJB to these 83 parks. He requested DJB to take necessary action for providing treated STP water in these parks.

Addl. Commissioner, MCD informed that treated STP water can be used in the parks of MCD for which pipelines are required to be laid for carrying the treated STP water to their parks. Treated water from Keshopur STP can be used in 113 parks of MCD.

Chief Secretary directed DJB to discuss the issue of utilization of treated water from STPs of DJB with him in a separate meeting along with proposed action plan, maximize the use of treated STP water in various purposes including Artificial Lakes / Water Bodies, Horticulture, Parks, Golf Courses, Party Lawns etc. and explore the possibility of mandatory use in big construction projects /activities in Delhi after further / tertiary treatment and take up the matter with Urban Development Department, GNCTD in this regard.

Chief Secretary directed DPCC to obtain the list of 83 Parks from DDA and get these parks mapped on Delhi Map through GSDL.

8. **Solar Power Generation Along Najafgarh Drain**

It was informed that in the previous meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary hadsuggested that Power Department Solar Corporation of India can be involved for exploring the suitable options / funding for Solar Power Generation

In this regard IFCD had informed that the matter was perused with SECI and as per their advise DTL was consulted which has opined that PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being perused with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue. As per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain. IFCD has further informed following :

- Survey of Najafgarh Drain from Dhansa to Ambrhai done by SECI and I&FC on 01.08.2023.
- Site from Dhansa to Ghumman hera in length of 6 Km is under consideration for Installation of solar panel on right bank of Najafgarh Drain.
- Detailed feasibility and potential is yet to be submitted by SECI.

The meeting ended with a vote of thanks to the Chair.

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Annexure-"A"

ATTENDANCE SHEET

Subject: 6th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to monitor Progress w.r.t Action Points of Yamuna Action Plan & Discuss Various Issues related Control of Pollution & Rejuvenation of River Yamuna

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.08.2023 **Time:** 04: 00 PM

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
1	Chief Secy GNCTD	-	-	-	In Chair
2	Sanjiv Mittal	Addl. Comm, MCD		9910182340	
3	ABHINAV KUMAR	DCF Wildlife DOFW		8974131911	
4	Rajeev Ranjan Tiwari	Pr. Commissioner DOA			
5	MANEESH RASTOGI	CE/MCD		9717788014	
6	Dr. Pravin Kumar	Director/NMCG		9899122554	
7	Ved Prakash Mishra	MoEFCC		9013850643	
8.	P.K. Mishra	CPCB		9695206868	
9.	V.K. Chaurasia	MoHUA		9818225985	
10.	Vishal Gandhi	CPCB	vishal gandhi.cpcb@gmail.com	9891254425	
11.	Vikram Singh	Pr. CE(Dr)Proj I DJB	cedrainage1@gmail.com	9650290929	

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S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
12	S.K. Bhardwaj	Pr CE DJB	cedrpriii@gmail.com	9650290713	
13	BHUPESH KUMAR	CE (SDW) I. D.J.B	cesdwdjb@gmail.com	9650291577	
14.	MANOJ KUMAR	CE (South) PWD		9811064431	
15.	R.P. Singh	CE DJB		9650290841	

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ATTENDANCE SHEET

Subject: 6th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to monitor Progress w.r.t Action Points of Yamuna Action Plan & Discuss Various Issues related Control of Pollution & Rejuvenation of River Yamuna

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.08.2023 **Time:** 04: 00 PM

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
16	Chairman, DPCC / Divisional Commissioner				
17	Pr. Secy (PWD), GNCTD / CEO, DJB				
18	Pr. Secy (Finance), GNCTD				
19	ANIL KR. SINGH	Addl. Secy. Env. & F GNCTD	secenv@nic.in	9999433333	
20	CD SINGH	PCCF DOFW	-	9868809573	
21	Ajay Gupta	Member (OP) DJB		9650281027	
22	Garima Gupta	CEO DVS/B		9717941001	
23	Shishir Gupta	Secy UD.			
24	Sanjeev Mittal	MD, DSIIDC.		9650072223,	
25	Mukesh Kumar	CE E&FC Zone II	ceiyzd@gmail.com	9958430057	
26	Anil Kumar	CE E&FC-Zone I		9958888807	

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
27.	Neelima Soni	Director Landscape, DDA	neelima.soni2033@dda.gov.org.in	9811239055	Neelima
28	DM (South West)				
29.	Spl Secy (Env) Cum Member Secy (DPCC)				

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at: http://dpcc.delhigovt.nic.in

F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/4716 - 4745 **Dated: 04.07.2023**

Subject: Minutes of 5th Meeting of the High Level Committee (HLC) held on 09.06.2023.

Please find enclosed herewith Minutes of Fifth Meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi and constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on **09.06.2023 at 11:30 AM** in the conference room at Raj Niwas, Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely

(Dr. K.S Jayachandran)
Special Secy (Env.) Cum
Member Secy DPCC

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi –110003.
3. Secretary,Ministry of Agriculture, Govt.of India, Krishi Bhavan,Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
10. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi -11
11. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
12. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02.
13. Chairman, Delhi Pollution Control Committee, 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
15. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi , 5/9, Under Hill Road, Delhi-11005.
16. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO , I.P. Estate, Delhi – 110002
17. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar,Delhi–31.

Contd..... 2

18. Commissioner, Municipal Corporation of Delhi, 9th Floor,Dr.S.P.M Civic Center,JLN Marg,Delhi-02.
19. Secretary, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
20. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005.
21. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002.
22. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
23. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi 110002.
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
25. District Magistrate (North East, South East & South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt of NCT of Delhi, Raj Niwas, Delhi -110054
2. Addl. Secretary to Hon'ble Chief Minister, Govt of NCT of Delhi, 3rd Level, Delhi Secretariat Delhi -02
3. Secretary to Hon'ble Minister (Environment & Forests), 7th Level, Delhi Secretariat Delhi -02
4. Commissioner of Police, Police Headquarters, Jai Singh Road, New Delhi-110001.
5. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi – 110002.

(Dr. K.S Jayachandran)
Special Secy (Env.) Cum
Member Secy. DPCC

Minutes of the Fifth Meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi, constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21 / 2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held in the Conference Room at Raj Niwas, Delhi on 09.06.2023 at 11: 30 AM.

The Fifth meeting of the High Level Committee (HLC) headed by Hon'ble Lieutenant Governor of Delhi was held in the Conference Room at Raj Niwas, Delhi on 09.06.2023 at 11:30 AM.

The meeting was attended by the members of HLC, Chief Secretary, and Secretaries / HODs of various Ministries / Organizations / Departments. List of attendees is at **Annexure – "A".**

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" order dated 27.01.2023 issued by the Chief Secretary, GNCTD and progress made since previous meeting of the HLC on 21.04.2023. It was informed that the NGT Case OA No. 21/2023 in the matter of *"Ashwani Yadav Vs. Govt. of NCT of Delhi" has been disposed off and the matter related to control of pollution in river Yamuna in Delhi is to be dealt in another NGT Case OA No. 06/2012 (Nizamuddin West Association Vs Union of India & Ors) (Earlier Manoj Mishra Case)*

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna", decisions were taken as follows:

1. 100 % Treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ Clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan, Najafgarh Jheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 31th May, 2023 is as follows:

1. Out of 76 sub-drains, 36 sub drains out falling into Najafgarh Drain (18) and Supplementary Drain (18) have been trapped against the target of 32.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 124 unauthorized colonies work has been completed against the target of 120.
3. Out of 200 km, 43.29 km desilting of trunk / peripheral sewer has been completed against the target of 94.93 km.

4. Out of 81 JJ clusters 18 JJ clusters have been connected to sewer network against the target of 16 JJ cluster by June, 2023.
5. Projects of Pappankalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) lakes for utilization of treated wastewater from STPs have been completed and commissioned.

Lagging Action points behind the timelines of February, 2023 are as follows:

1. Allotment of Land to DJB by DDA (8 Parcels) and Revenue Department (4 Parcels) for the Decentralized Sewage Treatment Plant (DSTPs).
2. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency.

Lagging Action points behind the timelines of March, 2023 are as follows:

1. Up gradation of Rithala Phase-II (40 MGD)
2. Restoration & Rejuvenation of Flood Plains at Qudsia Ghat, Amrut Biodiversity Park (Part A& B)& Asita East (Part B), Yamuna Vanasthali and Kalindi Aviral (Part B) and removal of encroachment.
3. Project at Smriti Van (10 MGD) for Utilization of Treated STP water.

1. 100 Percent Treatment of Sewage

1.1 Sewage Management in Delhi: Present scenario:

- Estimated Sewage Generation : **792 MGD** (80 % of 990 MGD Water Supply)
- Installed Treatment Capacity of operational STPs : **632 MGD** (79.8% of Estimated Sewage Generation)
- Capacity Utilization of existing STP : **547 MGD** (86.6 % of installed capacity)
- Gap in Capacity : **160 MGD** (20.2%)
- Gap in Treatment : **245 MGD** (30.9%)

It was informed that due to increase in water supply (from 960 MGD to 990 MGD) there is increase in estimated sewage generation from 768 MGD to 792 MGD.

1.2 Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3) : 47 MGD.
- Construction of 40 new DSTPs : 92 MGD.
- Rehabilitation of existing STPs (3) : 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3 Future Scenario:

(After construction of New STPs/ DSTPs Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity by June, 2023 : 727 MGD (92 % of Estimated Sewage Generation)
- Total Treatment Capacity by Dec., 2023: 814 MGD (103 % of Estimated Sewage Generation)
- Total Treatment Capacity by June,2024: 964.5 MGD (122% of Estimated Sewage Generation)

The Committee took notice of the water quality of Najafgarh Drain & river Yamuna and observed that BOD in Najafgarh Drain, ISBT (After meeting Najafgarh Drain) and D/s after meeting Shahdara drain has improved significantly in the months of January, 2023 to May 2023 in comparison to corresponding months (January, 2022 - May 2022) of 2022 as given in following table :

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	March, 2022	March, 2023	April, 2022	April, 2023	May, 2022	May, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	**53**	85	**55**	75	**58**	80	**60**	76	**48**
ISBT (After meeting Najafgarh Drain)	42	**38**	45	**40**	48	**44**	50	**48**	55	**38**
D/S After meeting Shahdara Drain	60	**56**	65	**52**	70	**54**	75	**58**	80	**48**

Water Quality of Najafgarh Drain and River Yamuna at ISBT & D/S After meeting Shahdara Drain (BOD in mg/l)

Member Secretary, DPCC informed that samples are taken by the Water Laboratory of DPCC from 8 locations at river Yamuna regularly on monthly basis (once in a month) following protocol and Analysis Results are also placed on the website of DPCC.

1.4 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar & Delhi Gate]

Committee was informed about the progress made in construction of 03 new STPs i.e., Okhla, Sonia Vihar & Delhi Gate. The progress between 10th April, 2023 to 06th June, 2023 is as given below:

i. Okhla (124 MGD Capacity, Capacity Addition- 30 MGD): Total Progress– 89% (1.6% in above period)
ii. Sonia Vihar (07 MGD Capacity) : Total Progress– 50.8% (6.2% in above period)
iii. Delhi Gate STP (10 MGD) : Land to be handed over to DJB by MoHUA / DDA

Member Secy, DPCC informed that a DO letter was issued by Chief Secretary to MoHUA on 13.04.2023 for allotment of land for Delhi Gate STP. LASC meeting was held on 26.04.2023 in which MoUHA agreed to hand over the requisite land to DJB.

Member Drainage, DJB informed that there is issue of release of funds [Additional cost of about Rs. 300 Crores due to difference in cost estimated in 2017 (about Rs. 665 Crores) and awarded in 2019 (about Rs. 998 Crores)] from NMCG for Okhla STP which may delay the project.

Director, NMCG informed that said amount asked by DJB was in excess of the sanctioned amount by NMCG for the Okhla STP for which prior approval was required however not taken by DJB. It was further informed that the matter has been taken up and under process.

Member Drainage, DJB requested Finance Department of GNCTD to release Rs. 250 Crores to DJB so that payments can be made to Contractors for its various projects.

Chief Secretary mentioned that DJB projects should not be slowed down due to payment issue.

Hon'ble Lt. Governor directed that DJB shall send a detailed note to office of CS so that a meeting of all concerned may be convened to resolve the issue.

1.5 Land Allotment Issues for DSTPs/ SPS

In respect of 40 DSTPs there were land allotment issues in case of 29 DSTPs / SPS [18 Pertained to DDA, 9 to Revenue Department and one each to DUSIB & Delhi Police]. It was informed that land allotment issues resolved in respect of 17 cases [DDA – 10, Revenue – 5, DUSIB- 1 & Police – 1] and now only in 12 cases Land is to be allotted by DDA (8) & Revenue Department(4).

It was informed that DDA has allotted land in respect of 10 DSTPs [at Jaunti, Khera Khurd, Tajpur Pahari, Madanpur Khadar, Near Police Station Khajuri Khas (alternative land allotted), ISBT Kashmere Gate, Salahpur Majra & Garhi Rindahala, Ghewra & Hasanpur].

In respect of 05 DSTPs [Rangpuri, Chattarpur Extn, Maidan Garhi (Rajpur Khurd), Site adjoining to Maharishi Balmiki Hospital and Vijay Colony near Bawana Chowk] land is to be handed over by DDA to DJB. Vice Chairman, DDA informed that the matter is under process and land will be handed over soon.

In respect of 02 DSTPs [Salahpur Khera, Shahbad Mohammadpur,], DJB is to develop water body along with construction of DTPS. Vice Chairman, DDA informed that no communication has been received by DDA from DJB in this regard. DJB was directed to communicate in this regard to DDA and DDA to expedite allotment of land to DJB. It was informed that land at Mohamad Pur Majri has not been handed over by DDA to DJB since encroachment is yet to be removed from the site. It was also informed that there is some stay granted by court against the removal of encroachment.

Revenue Department has allotted alternative land for 05 DSTPs at [Jaunapur-I, Jaunapur-II, Deramandi (Bhati, Palla & Tajpur. In case of 2 DSTPs (Tajpur Khurd & Tikri Kalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. District Magistrate (South West) informed that the matter is being pursued and now next date of hearing before the High Court is 04th July, 2023. It was informed that land is yet to be allotted by Revenue Department at 02 locations (Naya Bans,and Milan Garden Lift Station) .

Hon'ble Lt. Governor appreciated the efforts made by Departments in resolving the issues for allotment of Land for DSTPs / SPSs and directed DJB to revisit its plan for requirement of land in respect of remaining 12 DSTPs urgently particularly wherever private land is involved to avoid delay in construction of DSTPs. DJB may also explore the possibility of clubbing some of DSTPs to minimise requirement of Land Parcels.

1.6 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Committee was informed about the progress in respect of rehabilitation of existing 3 STPs [Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 10th April, 2023 to 06th June, 2023 as given below :-

i. Kondli Phase-II (25 MGD) : Total Progress – 93.5% (2.1 % in above period)
ii. Rithala Phase-I (40 MGD) : Total Progress – 90.32 % (3.06 % in above period)
iii. Yamuna Vihar Phase-II (from 10 to 15 MGD) : Total Progress – 52 % (6 % in above period)

Hon'ble Lt. Governor directed DJB to adhere the timelines for completion of the Rehabilitation of above mentioned 3 STPs.

1.7 Progress of up-gradation of existing 18 STPs

Progress in respect of up-gradation of existing 18 STPs was briefed to the Committee. It was informed that in Rithala Phase-II (40 MGD) 05 % progress was made during 10th April, 2023 to 06th June, 2023 (cumulative progress 85 % against the timeline of March, 2023). Member Drainage, DJB informed that treatment of 20 MGD has already started in case of Rithala Phase-I STP and BOD / TSS: 12 mg/l / 20 mg/l are met and some civil work(Disc Filter etc) is going on at the site to complete the project by August, 2023.

In Kondli Phase-IV (45 MGD) 8.46 % progress was made during 10th April, 2023 to 06th June, 2023 (cumulative progress 46.46 %) and timelines for completion is October, 2023.

In case of 9 projects, work is in progress with 11-15% work completed against the timeline of December, 2023. In 04 cases tenders opened on 06.04.2023 however single bidder participated in the bid. These cases are under process for award of work. In these cases timeline is January, 2024. In 02 cases , files are under process for financial concurrence and in one case file is under submission for administrative approval of estimate.

Hon'ble Lt. Governor directed DJB to expedite the work for awarding tenders and adhere the timelines for completion of up-gradation of existing 18 STPs.

1.8 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk / Peripheral sewer lines (approximate 200 km) was informed to the Committee. Out of 200 km, 43.29 km sewer line has been de-silted against the target of 94.93 km by June, 2023. DJB informed that desilting work of sewer line below 1000 mm dia (Approx. 442.63 Km) has also been taken up by DJB and 26.08 Km of sewer line has been de-silted.

The issue of delay in procurement of latest available machinery for desilting works was also discussed. In this regard the issue of reconstitution of the Flood Control Board was also discussed and the department was asked to review role of FCB in context of Delhi in respect of works having direct bearing towards flood protection so as not to delay the other unrelated works unnecessarily.

Hon'ble Lt. Governor directed DJB to expedite the work of De-silting of Trunk / Peripheral Sewer Lines.

1.9 Connection of Storm Water Drains to the Sewerage System of DJB

There are no. of locations / Storm Water Drains which are connected to the Sewerage System of DJB and as decided in the previous meeting this issue was taken up as a new action point of "sewerage system and storm water drainage faulty interconnections".

DJB has informed that it has prepared a list of 539 points of storm water drains joining / connected with the Sewerage System of DJB. Out of 539 points, at 309 points storm water drains are still connected to sewerage system of DJB and most of these drains pertain to MCD.

It was informed that storm water drains joining sewer lines is lessor problem in comparison to sewerage system discharging waste water into storm water drains. Member Drainage, DJB informed that joining / connection of storm water drains to sewer lines / sewerage system causes siltation and clogging of sewerage system and STP equipments.

Commissioner, MCD informed that they are carrying out survey of such locations / storm water drains and taking necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB. They have already plugged / closed 123 such points of discharge from storm water drains into Sewerage System of DJB however there are some unauthorized colonies (Taimoor Nagar, Kotla etc) / JJ Clusters where there is no other option available except connecting Open / Storm Water Drains with the Sewerage System of DJB. In case of one drain near Govindpuri, the initial estimated expenditure is about Rs 30 Crores since there is no sewer line in nearby areas.

Pr. Secy (I & FC) informed that there are 201 storm water drains and they will take necessary action in consultation with DJB.

Pr. Secy (PWD) informed that they have already taken action regarding plugging / closing of their storm water drains joining / connected with the Sewerage System of DJB and will share the list with DJB.

Chief Secretary asked Secretary, Urban Department to look into the matter regarding funding etc. for providing system for storm water in unauthorized colonies / JJ Clusters as pointed out by MCD.

Hon'ble Lt. Governor directed DJB to submit list of points / storm water drains still joining / connected with the Sewerage System of DJB within a week. Drain Owning Agencies to take urgent necessary action for plugging / closing the points of discharge through their storm water drains into the sewerage system of DJB and submit report along with list of such Points / Drains to the HLC along with timelines within 15 days. Similarly, all Drain Owning Agencies shall survey and submit a list of points where sewage from DJB's sewerage system is entering the storm water drains within 15 days to the Chief Secretary for appropriate intervention.

1.10 Prevention of Dumping of Waste from the Bridges across River Yamuna

Member Secretary, DPCC informed that a new Action Point has been added regarding prevention of dumping of waste form the bridges across River Yamuna. It was informed that there are 10 bridges across River Yamuna. Wazirabad Barrage Road Bridge, ISBT Road Bridge (Near Kashmeri Gate), Geeta Colony Road Bridge, ITO Road Bridge are being maintained by PWD and it was informed that repair of damaged / missing wire meshes over the bridges is a regular work and damaged / missing wire meshes will be provided / repaired before 30th June, 2023.

Signature Road Bridge is with DTTDC but representative of DTTDC informed that maintenance of bridge is with PWD. Pr. Secy (PWD) informed that he will take up the matter and required wire meshes will be provided over the Bridge.

Two bridges namely Old Iron Railway Bridge and Railway Bridge Downstream of ITO Barrage pertain to Northern Railway. Nizammudin Road Bridge pertains to NHAI and representative of NHAI informed that needful will be done. Regarding DND Flyway Road Bridge, representative of NHAI informed that it does not pertain to NHAI. Pr. Secy (PWD) informed that he will take up the matter and will do the needful. Okhla Barrage Road Bridge is with Uttar Pradesh Irrigation & Water Resources Department.

Hon'ble Lt. Governor enquired about the status of carpeting of Loha Pul Road. Pr. Secy (PWD) informed that he will look into the matter and take necessary action for carpeting of Loha Pul Road.

The Committee was also made aware about heaps of Garbage lying on/underneath various bridges and throwing of Pooja Material etc observed during the recent drive launched by the Territorial Army deployed by NMCG. Therefore the emphasis should be on maintaining cleanliness over/under the Bridges, keeping Receptacles in form of Bins for collecting Pooja Materials etc. thrown in river Yamun and these should be emptied regularly by MCD. Also MCD

to deploy dedicated vehicles for collection of Pooja Materials from each ward (including Temples etc) on a certain frequency.

It was further directed that necessary signage's should be installed cautioning public against dumping pooja material etc. into River Yamuna else fine shall be imposed(Environmental Compensation) to the tune of Rs 5000/- as per the Judgement dated 13.01.2015 of Hon'ble National Green in OA No. 06 / 2012 in the matter of Manoj Mishra Vs Union of India & Ors. Such penalty (Environmental Compensation) on violators should be imposed by all the concerned Departments.

It was further decided :

i. All the Bridge Maintaining Agencies which are maintaining their Bridges across river Yamuna in Delhi –

a. To ensure providing Wire Mesh / Wire Net to prevent throwing of Pooja Material etc into river Yamuna and if the Wire Mesh / Wire Net is broken / damaged then replace / repair the same by June, 2023.

b. To keep Receptacles in form of Bins for storing Pooja Materials etc at the Bridges at suitable distances (at least at the Entry, Middle & Exist). Bridges shall be kept clean and it shall be ensured that there is no deposition of waste on the places other than the designated Bins.

c. MCD will ensure proper collection & disposal of Pooja Materials and other waste collected from such Receptacles / Bins regularly on daily basis.

d. Put signage (Sign Boards) on the Bridges across river Yamuna mentioning that " Person (s) found throwing / dumping pooja material etc. into River Yamuna shall be imposed penalty (Environmental Compensation) of Rs 5000/- as per the Judgment dated 13.01.2015 of Hon'ble National Green in OA No. 06 / 2012 in the matter of Manoj Mishra Vs Union of India & Ors.

ii. DTTDC/PWD will ensure removal of Debris beneath the Signature Bridge over Yamuna within 15 days, as well as the provisioning of wire mesh/ net in the bridge.

iii. All the concerned Departments /Agencies [Bridge Maintaining Agencies (PWD/CPWD, NHAI, Northern Railway,etc), Revenue Department, DDA, MCD,DPCC etc.] shall take necessary action for imposition of penalty (Environmental Compensation) of Rs 5000/- per violation against the violators as per the Judgement dated 13.01.2015 of Hon'ble National Green in OA No. 06 / 2012 in the matter of Manoj Mishra Vs Union of India & Ors.

iv. NHAI and PWD to ensure compliances on these issue of bridges i.e. Nizamuddin road Bridge and DND Flyway Road Bridge, as per their maintenance responsibilities.

2. <u>Trapping of Drains</u>

Progress in respect of trapping of 3 major drains were discussed and it was informed that in Barapulla and Maharani Bagh drain, 40 % cumulative progress is made and work has been started in Mori gate drain with 18.13 % progress.

Regarding Trapping of partially trapped Sen Nursing Home Drain, it was informed that there is some marginal flow / overflow which is due to discharge of sub soil water from the on going construction activity by CPWD around the WHO complex. Complete trapping of the drain is possible after stopping discharge from the construction activity of CPWD. A video was also played during the meeting in this regard. Lot of Solid Waste also found in the drain.

Hon'ble Lt. Governor directed MCD to clean the Sen Nursing Home Drain.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Drain Outfall was informed to the Committee. Out of 76 sub-drains, 18 sub drains out falling into Najafgarh Drain and 18 Supplementary Drain have been trapped by end of May, 2023. It was informed one sub drain of Najafgarh Drain which was to be trapped by DDA will now be trapped by DJB. DJB informed that there will be delay in trapping of Shahdara Sub drains due to difficult site conditions and nature of work.

Member Drainage, DJB informed that Performance Audit of already trapped 11 major drains and all sub-drains by M/s WAPCOS has been started and will be completed within 6 weeks time.

Member Drainage, DJB also informed that a Joint inspection was carried out by DJB and NMCG on 24th April, 2023 for 15 Drains. It was informed that 11 drains are completely trapped. One drain at Delhi Gate is Partially Trapped. Following 03 drains are un trapped :

- New Drain near Kalindi Barrage (Jaitpur Kalindi Kunj Road)- This is Abul Fazl drain and sewage will be trapped after completion of Batla House Sewerage scheme by Decemeber, 2023.
- One new drain (Khadar Kalindi Kunj Road) -- Brings discharge from Madanpur Khadar area and shall be trapped after completion of Madan pur Khadar GOC shceme by March, 2024
- One new drain – Trapping is not required as it doesn't outfalls into river Yamuna.

Hon'ble Lt. Governor directed I&FC Department and DJB to jointly verify the status of drains within a week.

3. <u>Sewerage Network in 1799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB</u>

The Progress made in extending sewerage network to 1799 unauthorised colonies was apprised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, while work of sewer network is in progress in 573 unauthorised colonies out of which sewer network has been laid in 124 Colonies against target of 120 by end of May, 2023.

Hon'ble Lt. Governor desired to visit the sites where connections of House Holds with sewerage network has been completed.

In 318 unauthorised colonies, sewer network & DSTPs are to be laid, DJB has changed target to December, 2023 of 207 from 117 unauthorised colonies earlier. In 161 unauthorised colonies, NOC is awaited being forest area or the O Zone. Secretary (Env & Forest) informed that out 161 unauthorised colonies where NOC is awaited, 114 pertains to Forest department however Alignment of these unauthorised colonies is yet to be provided by DJB after survey of these colonies.

Hon'ble Lt. Governor directed DJB to provide all required details to Forest Department.

Regarding Sewerage Network to be provided in 4 unauthorised colonies falling under O-Zone, Vice Chairman, DDA informed that he will check from the Delhi Master Plan regarding permissibility of these unauthorised colonies. It was informed that O Zone is divided into two parts, one in which no such activity can be permitted and second one where basic necessity including sewerage network can be provided.

Hon'ble Lt. Governor directed to expedite the work & complete the work as per the timelines given in action plan.

It was informed that there are 639 JJ Clusters out of which 558 have already been connected with the sewerage system of DJB. In case of 18 JJ Clusters , connection with the sewerage system of DJB has been completed and work is under progress in 2 JJ Clusters which got delayed due to public hindrance and matter is now resolved.

It was also informed that in rest of 61 JJ Clusters connection with the sewerage system of DJB or providing DSTPs is not possible due to site conditions / land constraint despite the earlier decision of HLC regarding providing Decentralized modular/ prefabricated DSTPs to by June, 2023 with the support of NMCG. Member Drainage, DJB informed that though these 61 JJ Clusters could not be connected with the sewerage system of DJB however waste water from these JJ Clusters going through drains are trapped after some distance into the sewerage system/ STPs.

4. **Industrial Effluent Management by CETPs**

Member Secretary, DPCC informed that out of 13 CETPs, one CETP (Lawrence Road Industrial Area CETP) was not meeting the Prescribed Standards of BOD and TSS during May, 2023. Sample could not be taken in case of Badli CETP since it was found non operational during visit on 09.05.2023. DPCC has already issued letters to the CETP Societies for taking rectification measures to meet the prescribed standards and also imposed Environmental Compensation on the CETPs in the past.

Regarding upgradation of CETPs, it was informed that a meeting was taken by Chief Secretary with ACS (Industries) & CEO, DJB and it was decided that CETPs Societies will be taken over

by the Industries Department and will be handed over to DSIIDC for their management. Formal approval to handover the CETPs to DSIIDC is awaited.

Member Drainage, DJB informed that recently a meeting has also been taken by the Hon'ble Minister of Industries, Govt. of NCT of Delhi wherein it has been decided that CETPs will be handed over to DJB for their upgradation and Operation & Maintenance.

Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:

Member Secretary, DPCC informed regarding constitution of Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB and following action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 04.06.2023 :

- Total No. of Dyeing Industries found during inspection : 95
- Notice issued : 27
- Close down / Sealed / Disconnection of electricity : 68

Member Secretary, DPCC also informed that a survey is being carried out to identify new hotspots with target dates and timelines for closure of unauthorised / illegal Dyeing units.

Commissioner, MCD informed that Show Cause Notice is needed prior to closing illegal units. Possibility of Public Notice may be explored before closure of such illegal units referring the judgment dated 07.05.2004 of Hon'ble Supreme Court in WP (C) 4677 of 1985 and 98 / 2000, M.C. Mehta Vs. UOI & Ors regarding closure of All illegal Industrial Units that have come up in Residential / Non-conforming areas in Delhi on or after 1st August, 1990.

Hon'ble Lt. Governor directed DPCC to take action against unauthorized / illegal Jeans Washing / Dyeing Industries / Units operating in Non-Conforming Areas / Residential Areas in Delhi and issue directions for closure / sealing of such Industries / Units and disconnection of their Electricity and Water Supply. There is no need of issuance of Show Cause Notice considering the above mentioned order of Hon'ble Supreme Court.

Chairman, DPCC informed that DPCC will take necessary action against unauthorized / illegal Jeans Washing / Dyeing Industries / Units operating in Non-Conforming Areas / Residential Areas in Delhi for their closure.

5. **Faecal Sludge (Septage) Management**

It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters.

The cumulative action taken by DMs since said notification dated 12.11.2018 is as follows:

- Total No. of Meetings of Septage Management Committees held :107

- No. of Vehicles /Tankers found unauthorizedly discharging-septage into Drains etc :68
- No. of Vehicles/Tankers impounded :64
- No. of Challans/ Notices issued :22
- Total Amount of Environmental Compensation Imposed :Rs. 16.14 Lakhs
- Total Amount of Environmental Compensation received :Rs. 15.34 Lakhs
- Cumulative Septage collected and treated till March, 2023 :153.4 Crore liters

It was informed that DJB vide letter dated 13.04.2023 has provided copy of report of the committee of the meeting held on 28.0.2.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation 2018".Recommendations of the Committee were placed before DJB in its Board meeting on 04.05.2023 and the same was approved. However minutes of the Board meeting are awaited.

It was also informed that DPCC has issued Directions u/s 33 (A) of Water Act, 1974 on 27.03.2023 for imposition of penalties (a) for deposit of septage by unauthorized (unlicensed) entities , (b) disposal of Septage at place other than the designated places by authorized licensee and (c) Penalty on a person who uses the services of unlicensed vendors/ vehicle for discharging the septage. Revenue Department (An officer not lower than the rank of Nayab Tehshildar in DM offices) , Sub Inspector in Delhi Police, Sanitary Inspector in MCD and authorized officers of DJB & DDA are competent to impose penalties.

Member Drainage, DJB informed that they have prepared a scheme for providing incentive to the authorized licensed vehicle owners / drivers for disposal of septage to the designated SPSs /STPs of Delhi Jal Board and the same has been put up for the approval of the competent authority. Rs. 200/- per trip has been proposed as incentive to the driver of the Tanker / Vehicle carrying septage.

Hon'ble Lt. Governor directed DJB to review the amount of Incentive proposed in the scheme and increase the Incentive amount to minimum Rs. 500/- per trip.

6. **Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA**

Vice Chairman, DDA briefed on the status of the following projects carried out by DDA for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment:-

Yamuna Vatiika (earlier Asita West project) - Vice Chairman, DDA informed that for installation of a Lighthouse about 15- 20m height in an approx area of 100 sq.m., DDA has filed an application before the Hon'ble National Green Tribunal (I.A. No. 555 / 2023 in OA No. 06 / 2012 in the matter of Nizamuddin West Association Vs Union of India & Ors) for seeking permission. The said application was disposed off with the direction that on principle there can be no objection to the proposal if it's approved by the HLC and further appraisal of activity being permissible should be by NMCG. Thus, the proposal has been brought before the HLC for a conceptual approval so that further process of detailed drawings and its submission to NMGC can be undertaken.

It was discussed and taken into consideration that this Lighthouse will not only help in additional surveillance and security of the flood plains but also enhance human interface so that the public at large identifies with the floodplains and will generate a sense of ownership. HLC approved the same with the condition that DDA will obtain required permission from the NMCG.

Baansera - VC, DDA informed that the Principal Committee vide its letter dated 31st January 2023 had informed that the development regarding Convention centre, Interpretation centre, a cafe along with bamboo plantations being undertaken at Baansera are not in conjunction with the floodplain ecology and may hinder the flow of flood waters as such the same is brought here to the HLC for a kind decision.

It was discussed that the top plateau at Baansera is much above the high flood level, and will not cause any disturbance to the flow of flood water. It was also felt that the plantations carried out at the lower level will help prevent soil erosion and collect solid waste if any before it flows to the river. This in turn will be a step towards cleaning the river. The same was approved by HLC and a go ahead was given to DDA for successfully carrying out all these works.

It was informed that DDA has given land to the NRCTC and NHAI for facilitating construction of RRTS and Delhi Faridabad Expressway expressway corridor projects but these agencies have disturbed the restoration works in **Kalindi Aviral (Part- A) and Kalindi Biodiversity Park** projects. A request was made to bring it on record and issue directions to these agencies to undertake the restoration works as per the plan by DDA before they vacate the sites. HLC kindly agreed to issue directions to the concerned agencies.

Allotment of Ghat area to NMCG for development- This issue was discussed and following directions were given –

It was advised that DDA may continue with ghat development work and instead NMCG was requested to assist DDA by funding for its various projects on the Yamuna flood plain. DDA was directed to identify a site and move a note to NMCG asking for fund sharing.

VC, DDA informed that the timelines for some of the DDA's restoration projects have been exceeded as shown in the HLC meeting and requested to extend the timelines to complete them in view of the changes being made to make projects more effective and as well as people friendly. DDA was directed to share a note on the revised completion timelines with justifications.

7. Utilization of Treated Waste Water

It was informed that 90 MGD out of 547 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna. 70 MGD Treated STP water at Coronation Pillar is to be treated for which timeline is now reduced to March, 2024 and bid document of re-invitation of tender on HAM model is under process for approval.

DJB has proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes. Projects of Lakes at Pappankalan (20 MGD), Nilothi (20 MGD)

and Najafgarh (5 MGD) have been completed and commissioned. Progress in respect of other projects is as follows:

- Smiriti Van/Lake (10 MGD) 80 %
- NTPC Eco Park (5 MGD) 25%
- Rohini Lake No. 1 (15 MGD) 94 %
- Sanjay Lake Kondli STP (10 MGD) 80 %

Hon'ble Lt. Governor directed DJB to adhere to the timelines as per the action plan and submit revised action plan for utilization of treated STP water.

8. **Solar Power Generation along Najafgarh Drain**

It was informed that in the previous meeting of HLC, IF&CD was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary had suggested that Power Department Solar Corporation of India can be involved for exploring the suitable options / funding for Solar Power Generation.

Pr. Secretary (IF&C) informed that matter was persued with SECI and they have advised that I&FC department to identify the power purchase agency to give an assurance in writing that they will purchase the power generated (likely higher generation cost) so that the matter could be proceeded further. Issue was also discussed with DTL and as per their opinion such PPA (Power Purchase Agreement) is feasible. Accordingly, matter is being persued with DTL (Power Department) for confirmation, so that same may be forwarded to SECI for further action on the issue.

Pr. Secretary (IF&C) informed that as per assessment, about 30 MW power can be generated by installing solar panels along Najafgarh Drain.

9. **Yamuna Rejuvenation Plan: Department wise critical Ground Level Actions**

Subsequently, a presentation regarding ongoing Yamuna Rejuvenation Plan was highlighting the department wise critical actions required to be taken on priority in field, wherein following suggestions were made/ issues flagged:

i. **I & FC**

- Procurement of amphibious desilting/ dredging equipments to improve the existing profile.
- Production/ Manufacture of improvised equipments which have been already tried successfully in Yamuna, Najafgarh and Supplementary Drain in adequate numbers for using them effectively in remaining stretches.
- Portions of Yamuna & Najafgarh that has been cleaned, needs to be regularly maintained for which adequate resources needs to be earmarked and deployed.
- Regular maintenance of contraptions that have been successfully used as BOD reducing mechanism in the out-falling drains to ensure their continued efficacy and efficiency.
- Concerned department may plan for dredging in River Yamuna post monsoon in accordance with the laid down NGT and CWC guidelines on the subject.

ii. **DJB**

- The data-base which is being used for the trapping of out-falling drains needs to be continuously updated as per the field situation.
- Immediate corrective measures need to be undertaken to ensure no Dairy sewage flows into Supplementary Drain.
- Wazirabad barrage is a strategic and vital water storing/supplying installation. Hence restoring its designed pondage area by carrying out long pending desilting needs to be executed on priority.

iii. **DDA**

- Removal of illegal and unauthorized encroachments from the Yamuna Flood Plain should be a continuous exercise and not just one tine act.
- Fencing of remaining portion of Eastern Bank between Signature Bridge to Asita East especially towards the city side which presently is porous and provides unhindered unauthorized movement needs to be taken up at the earliest.

iv. **MCD**

- Since the MSW both as floating debris as well as from the banks is being regularly collected. A suitable fool proof mechanism of disposal of MSW from the earmarked locations at Najafgarh, Supplementary and Yamuna Banks needs to be implemented on ground in coordination with I & FC.

iv. **Environment & Forest**

- Take necessary action to ensure survivability of saplings that have been planted in the Flood Plains as well as islands inside Yamuna. Similarly monitoring of the seeds that were dispersed must be ensured.
- There are few pockets along the Eastern Bank between Wazirabad and ITO Barrage are still available where a well planned and deliberate plantation needs to be undertaken.
- Suitable plantation along the adventure tracks which is under construction must be ensured.

v. **DTTDC/PWD**

- The signature bridge has been long completed and opened to traffic, however the debris generated during the construction still remains intact unremoved. This not only restricts the active river course but also affects its navigability. In addition it may have negative impact during the monsoons and floods resulting in erosion and cuttings of banks. Hence, it needs to be removed forthwith either by DTTDC who got this project executed or by PWD who are in process of taking over the asset.

vi. **DUSIB**

- The 'Rain Basera' Shelter near Geeta Ghat still remains a major source of unauthorized access into the flood plain including banks resulting in major pollution of river water. Hence, suitable preventive and remedial measures needs to be undertaken on priority by relocating the shelter to an alternate suitable site.

vii. **Territorial Army (TA)**

- The TA company provided by NMCG is being withdrawn w.e.f. 30th June 2023. Hence, as an immediate alternate measure needs to be put in place.
- In addition, a separate proposal of raising a new 3 company based TA Battalion for Yamuna and Najafgarh Drain in Delhi needs to be taken up with NMCG. The new Battalion can be on the lines of 137 ECO TA Battalion located at Prayagraj for Ganga, funded by NMCG as a Central Government asset.

Hon'ble Lt. Governor directed all the Departments to look into the above mentioned critical issues and suggestions discussed in the meeting for implementation in a time bound manner.

The presentation was followed by sharing a small video film on the efforts so far made towards Revival of Sahibi River and Rejuvenation of Yamuna River since June, 2022.

Hon'ble Lt. Governor once again directed all the Departments to work in close coordination and adhere to the timelines mentioned in the action plan for rejuvenation of river Yamuna for achieving the common goal of clean Yamuna in Delhi.

The meeting ended with a vote of thanks to the Chair.

Annexure-"A"

ATTENDANCE SHEET

Sub.: **Fifth meeting of the High Level Committee constituted by Hon'ble NGT regarding discuss the various issues related to control of pollution and rejuvenation of River Yamuna**

Date: 09.06.2023 **Time: 11.30 am**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
1	G.S			
2	Abhinav Kumar	DPCC Chairman	9711067383	
3				
4	ANIL KUMAR SINGH	Pr Secretary E O L	9999237333	
5	Nitish Kundra	Jr. Sec (APC		
6.	Subhasish Panda	VC DDA		
7.	A. Anbarasu	Pr Sy PWD	9486020552	
8	Sanjay Goel	Secretary VD	9717702628	
9.	Garima Gupta	CEO DUSIB	9717945001	
10.	Parmadityo	JE CP/CR	9818094022	
11.	Sanjeev Mittal	MD, DSIIDC	9650072233	
12.	P.K. Mishra	DH, WQM-S, CPCB	9695206868	
13.	Dr. Pravin Kumar	Director NMCG	9899122554	

798

ATTENDANCE SHEET

Sub.: **Fifth meeting of the High Level Committee constituted by Hon'ble NGT regarding discuss the various issues related to control of pollution and rejuvenation of River Yamuna**

Date: 09.06.2023 **Time: 11.30 am**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
14	S. Kmeun Gupta	AIG (Insp/CC)	8800873022	
15	Amant Kumar	Emc PWD	9911178856	9/6/23
16	Ajaj Gupta	DJB	9650451027	
17.	ABHINAV KUMAR.	Asst. Engg. Add. Engg.	8974151911	
18.	CD SINGH	PCCR	9868809853	
19.	Anand Kumar	Project Director NHAI	9599916964	
20	Vishal Gandhi	Additional Director CPCB	9891254423	
21	R. Pujari	Chief Engineer	9650290841	
22	Bhupesh Kumar	AE / SDM DJB	9650291577	
23	S.K. Bhardwaj	Pr CE Dr Proj II	9650290718	
24	Gajender Tanwar	CE (WB)	9868127402	
25	Gaurav Saini	SDM (Def.Col.) on behalf of DM(S.W. Distt)	9899501392	

ATTENDANCE SHEET

Sub.: Fifth meeting of the High Level Committee constituted by Hon'ble NGT regarding discuss the various issues related to control of pollution and rejuvenation of River Yamuna.

Date: 09.06.2023 **Time: 11.30 am**

SL. NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	E-MAIL ID	SIGNATURE
26	Neelima Soni	Director Landscape DDA	9811239055		
27	CHANDER VIKAS GGRANGAL	EE (WB) DTTDC.	9891482640		
28	MANEDIH RACTOGI	CE/MCD	9717788014		
29	Mukesh Kumar	OE I&FC	9958430037		
30	ANIL KUMAR	CE I&FC	9958883509		
31	UDAY CHOGALE	SE(WTLAN) CPWD	9969025708		
32	Santosh Kumar	DM/SE Revenue	7060731054		
33	V. K. Chaurasia	Joint Advisor MOHUA	9818225185		
34	Hemant Kumar	DM, Sdo	8130031248		
35	Arun Mishra	DM, NE	9910309257		
36	S K Jha	Spl Secy (Fin)	9810322294		
37	OSD to HLC				
38	SS (HK) to HLC				

ATTENDANCE SHEET

Sub.: Fifth meeting of the High Level Committee constituted by Hon'ble NGT regarding discuss the various issues related to control of pollution and rejuvenation of River Yamuna.

Date: 09.06.2023 **Time: 11.30 am**

SL. NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	E-MAIL ID	SIGNATURE
39	Pr. Secy to HLG				
40	Secy to HLG				
41	Press secy to HLG				
42	APS to HLG				
43	ADC to HLG				

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at: http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC II/ O.A. 21(Ashwani Yadav)/ 4th HLC Meeting/2023/4220-45 Dated: 16.05.2023

Subject: Minutes of 4th Meeting of the High Level Committee (HLC) held on 21.04.2023.

Please find enclosed herewith Minutes of Fourth Meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi and constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held on **21.04.2023 at 4:00 PM** in the Conference room at Raj Niwas, Delhi for urgent necessary action as mentioned in the said minutes.

Yours Sincerely

(Dr. K.S Jayachandran)
Special Secy (Env.) Cum
Member Secy, DPCC

Enclosure: As Above

To,

1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi –110003.
3. Secretary,Ministry of Agriculture, Govt.of India, Krishi Bhavan,Dr. Rajendra Prasad Road, New Delhi- 01.
4. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003
5. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
6. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
7. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
8. Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
9. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi – 02.
10. Pr.Secretary, Urban Development Department,Govt of NCT of Delhi, 9th Level, Delhi Secretariat Delhi - 02.
11. Chairman, Delhi Pollution Control Committee, 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
12. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
13. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi , 5/9, Under Hill Road, Delhi-11005.
14. Pr. Secretary (PWD), MSO Building(PWD Headquarters), ITO , I.P. Estate, Delhi – 110002
15. The Pr. Secretary, Irrigation & Flood Control Deptt. Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi –31.
16. Commissioner, Municipal Corporation of Delhi,9th Floor,Dr.S.P.M Civic Center,JLN Marg,Delhi-02.
17. Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
18. Chief Executive Officer, Delhi Jal Board,Varunalaya Ph-II, Jhandewalan, Delhi-110005.
19. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002.

20. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
21. Principal Chief Conservator of Forest, Forest Department, GNCTD, Vikas Bhawan, IP Estate, Delhi 110002.
22. Chief Executive Officer, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P.Estate, Delhi – 02.
23. District Magistrate (North East, East, Shahdara, Central, South East & South West District)

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. OSD To Hon'ble Lt. Governor, Delhi.
3. Commissioner of Police, Police Headquarters, Jai Singh Road, New Delhi-110001.
4. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, I.P. Estate, Delhi -02

(Dr. K.S Jayachandran)
Special Secy (Env.) Cum
Member Secy, DPCC

Minutes of the Fourth Meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi, constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "AshwaniYadav Vs. Govt. of NCT of Delhi" held in the Conference Room at Raj Niwas, Delhi on 21.04.2023 at 04:00PM.

The Fourth meeting of theHighLevel Committee (HLC) headed by Hon'ble Lieutenant Governor of Delhi was held in the Conference Room at Raj Niwas, Delhi on 21.04.2023 at 04:00PM.

List of attendees isat Annexure – "A".

The meeting was attended by the members of HLC and Secretaries/ HODs of various Ministries/ Organizations/ Departments including Chief Secretary, GNCTD, Director General, NMCG, Jt. Secy. DoWR, Ministry of Jal Shakti, Addl. Chief Secretary (Industries), GNCTD,Joint Commissioner of Police (Eastern Range),Member Secretary,CPCB, AIG, MoEF&CC, Asstt. Commissioner,Ministry of Agriculture, ViceChairman, DDA, Pr. Secy.(Env.) cum Development Commissioner, GNCTD, Pr. Secy.(Finance), GNCTD, Pr. Secretary (PWD), GNCTD, CEO, DJB along with Member (Drainage),Commissioner,MCD, MD,DSIIDC, CEO, DUSIB, Pr. Chief Conservator of Forest, GNCTD, District Magistrates (North East, East, Shahdara, Central & South West),Spl. Secy, UD Deptt., GNCTD, Spl. Secy (Env) cum Member Secretary, DPCC and other senior officers from various Departments including Chief Engineers of IFCD, DJB & MCD.

Spl. Secy (Env) cum Member Secretary, DPCC presented before the Committee the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and order dated 27.01.2023 issued by the Chief Secy, GNCTD and progress made since previous meeting of the HLC on 14.03.2023.

After deliberations and detailed discussions on the various issues including following main eight action points of the "Action Plan for Rejuvenation of River Yamuna"decisions weretaken and given as follows :

1. 100 %Treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ Clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan,NajafgarhJheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 30th April, 2023 is as follows:

1. Out of 76 sub-drains,24sub drains out falling into Najafgarh Drain (17)and Supplementary Drain (7) have beentrapped against the target of 30.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 90 unauthorized colonies work has been completed against the target of 116.
3. Out of 200 Km, 32.67 Km of desilting of trunk/peripheral sewer has beencompleted against the target of 80 Km.

4. Out of 81 JJ clusters 19 JJ clusters have been connected to sewer network against the target of 16 JJ cluster by June, 2023.
5. Projects of Pappankalan (20 MGD) and Nilothi (20 MGD) lakes for utilization of treated wastewater have been completed and commissioned.

Lagging Action points behind the timelines of February, 2023 are as follows:

1. Allotment of land for 10 MGD STP at Delhi Gate.
2. Allotment of Land to DJB by DDA and Revenue Department for the Decentralized Sewage Treatment Plant (DSTPs).
3. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency.

Lagging Action points behind the timelines of March, 2023 are as follows:

1. Up gradation of Existing 18 Sewage Treatment Plants: Rithala Phase-II (40 MGD)
2. Restoration & Rejuvenation of Flood Plains atQudsiaGhat, Amrut Biodiversity Park&Asita East (Part B)
3. Project at Smriti Van (10 MGD) for Utilizationof Treated STP water .

1. **100 Percent Treatment of Sewage**

1.1. Sewage Management in Delhi:Present scenario:

- Estimated Sewage Generation:**768 MGD** (80 % of 960 MGD Water Supply)
- Installed Treatment Capacity of : **632 MGD** (82.3% of Estimated SewageGeneration)operational STPs
- Capacity Utilization of existing STP:**580 MGD** (91.8 % of installed capacity)
- Gap in Capacity :**136 MGD** (17.7%)
- Gap in Treatment : **188MGD** (24.5%)

It was informed that there is increase in capacity utilization from 530 MGD to 580 MGD..

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (332.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs: 92 MGD.
- Rehabilitation of existing STPs (3): 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3. Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity by June, 2023: **727 MGD** (95 % of Estimated Sewage Generation)
- Total Treatment Capacity by Dec., 2023: **814 MGD** (106 % of Estimated Sewage Generation)
- Total Treatment Capacity by June,2024: **964.5 MGD** (125.5% of Estimated Sewage Generation)

The Committee took notice of the quality of river Yamuna and observed that BOD is increasing from January, 2023 to April 2023.

1.4 Progress in Construction of 03 New STPs [Okhla, Sonia Vihar& Delhi Gate]

Committee was informed about the progress made in construction of 03 new STPs i.e.,Okhla (overall 124MGD, Addl. 30MGD), Sonia Vihar(07 MGD) & Delhi Gate (10 MGD). The progress made in last one-monthin respect of Okhla STP is 4.1 % &Sonia Vihar STP is 2.3%.In respect of Delhi Gate STP (10 MGD), no progress was made due to the issue of land allotment by DDA/ MOHUA. Member Secy, DPCC

nformed that a DO letter has been issued by Chief Secretary to MoHUAon 13.04.2023 for allotment of land.

1.5 Land Allotment Issues for DSTPs/ SPS

In respect of 40DSTPs there were land allotment issues in case of 29 DSTPs / SPS [18 Pertained to DDA, 9 to Revenue Department and one each to DUSIB & Delhi Police) .

It was informed that DDA has allotted land in respect of 6 DSTPs [at Jaunti, KheraKhurd ,Near Police Station KhajuriKhas , ISBT Kashmere Gate, SalahpurMajra&GarhiRindahala]. In case of 2 DSTPs [ChattarpurExtn and MaidanGarhi (RajpurKhurd)] land will be allotted by DDA by April, 2023.In respect of 4 DSTPs [SalahpurKhera, ShahbadMohammadpur, Site adjoining to Maharishi Balmiki Hospital and Vijay Colony near BawanaChowk], it was informed that there are water bodies at these sites. As decided by the Chief Secretary in the meeting on 20.04.2023, joint inspection was carried out by DJB with DDA and Revenue Department for exploring the possibility of installation of DSTPs at these sites alongwith development of the water bodies.

DJB informed that in case of SalahpurKhera location 03 places are dry out of 04 places and water body is dry. DJB has plan to install DSTP and its treated water will be discharged in the water body. Hon'ble Lt Governor directed DJB to make action plan with time lines to be given by DJB within one month and to be achieved before monsoon in these cases. DDA to ensure that land will be handed over to DJB at Rangpuri and MaidanGarhiin April, 2023.

In case of 2 DSTPs at TajpurPahari&MadanpurKhadar where land has not been handed over to DJB due to Interest amount asked by DDA, Hon'ble Lt. Governor directed DJB to pay the interest amount to DDA and take over the possession of land.

It was also informed that there are 3 sites [MohamadPurMajri , Ghewra&Hasanpur] where land has been allotted by DDA but possession has not been taken by DJB in want of removal of encroachment by DDA. Hon'ble Lt. Governor directed DJB to take over the possession of allotted land from DDA instead of waiting that DDA will remove encroachment. DJB to take necessary action for removal of encroachment from the allotted sites. Help of concerned DMs can be taken for removal of encroachment.

It was informed that land is yet to be allotted by Revenue Department at07 locations (Naya Bans, Jaunapur-I,Jaunapur-II, Deramandi (Bhati), TajpurKhurd, TikriKalan and Milan Garden Lift Station) .

Revenue Department has allotted alternative land for 2 DSTPs at Palla&Tajpur. In case of 2 DSTPs (TajpurKhurd, TikriKalan) land identified belongs to Private Parties and they have gone to Hon'ble High Court against land acquisition. District Magistrate (South West) informed that the matter is being pursued for early hearing which is scheduled on 25th / 26th April, 2023.

In case of land issues pertaining to other Departments i.e.DUSIB and Delhi Police, the concerned Departmentsare in process of allotment/ agreed to allot the land.

1.6 Progress in Rehabilitation of Existing 3 STPs [Kondli Phase-II, Rithala Phase- I & Yamuna Vihar Phase-II]

Progress during last one month in respect of rehabilitation of existing 3 STPs was briefed [Kondli Phase-II (25 MGD) 4.03% (Total 91.4 %), Rithala Phase-I (40 MGD)3.44 % (Total 87.26 %), Yamuna Vihar Phase-II (from 10-15 MGD- 8%) (Total 46 %).]Hon'ble Lt. Governor desired to visit these plants.

1.7 Progress of up-gradation of existing 18 STPs

Progress in respect of up-gradation of existing 18 STPs was discussed in detail and it was informed that in Rithala Phase-II (40 MGD) 26 % progress was made during last one month(cumulative progress 80 %).Member Drainage, DJB informed that the project is behind the timelines of March,2023 and shall be completed by May, 2023.

In Kondli Phase-IV (45 MGD) 8.19 % progress was made in last one month (cumulative progress 38 %) and timelines for completion is October, 2023. It was informed thatin case of 11projects ,work has been started this month, with progress of 2-6% achieved. Tenders are in negotiation/ evaluation stage in 08 projects which are due in March, 2024.

1.8 Progress of De-silting of Trunk / Peripheral Sewer Lines (Approx. 200 km)

The progress of de-silting of Trunk/ Peripheral sewer lines(approximate 200 km)was shared with the Committee. Out of 200 Km,32.67 Km sewer length has been de-silted. Hon'ble Lt. Governordirected to expedite the work. DJB informed that desiltingwork of sewer line below 1000 mm dia(Approx. 485 Km) has also been taken up by DJB.Chief Secretary directed to submit detailed action plan with timelines and financial requirements for the said work.

Member Secretary, DPCC informed about addition of new action point of sewerage system and storm water drainage faulty interconnections. Hon'ble Lt. Governor directed to share the list of faulty interconnection of storm water drains with sewers with the concerned Drain Owning Agencies on priority for plugging the storm water drains to avoid discharge into sewerage system. DJB shall ensure that there is no discharge of untreated sewage from its sewers into the storm water drains.Commissioner, MCD informed that MCD shall ensure that the work is taken on priority and storm water drains shall be plugged to avoid connection with sewerage system of DJB.

2. **Trapping of Drains**

Progress in respect of trapping of 3 major drains were discussed in detail and it was informed that in Barapulla and Maharani Bagh drain, 28 % cumulative progress is made and work has been started in Mori gate drain with 5 % progress. Hon'ble Lt. Governor directed to complete the work within timelines. Hon'ble Lt. Governor took notice of slowprogress of work at Mori Gate, for which DJB informed that delay was due to transplantation of trees, removal of encroachment by DDA. However they will ensure that work will be completed within timeline. Hon'ble Lt. Governor directed that DDA and DJB shall jointly act for removal of encroachment with support of local District Magistrate.

Regarding trapping of marginal flow/overflow in Sen Nursing Home drain, it was informed that DJB has called for tender proposal with timelineof 15th May, 2023.Member Drainage, DJB informed that joint inspection by DJB and NMCG is scheduled on 24.04.2023 for verification of leakages / flow from the already trapped drains.

Progress of trapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Drain Outfall was informed to the Committee.Out of 76 sub-drains, 24 sub drains out falling into Najafgarh Drain (17) and Supplementary Drain (7) have been trapped against the target of 30.

Hon'ble Lt. Governor directed to ensure that there is no leakage from the trapped sub drains & the progress of de-silting and trapping of Sub Drains should be shown in the next meeting of the Committee supported by photographs/videos taken before and after the de-silting and trapping works.Hon'ble Lt. Governor directed DDA to take action for trapping of its untrappedsub drains byJune, 2023.Hon'ble Lt. Governor took notice of the fact that photos and videos of trapped subdrains depicts poor picture of not cleaning / painting/ removal of waste from the trapped sub drains. Hon'ble Lt. Governor directed IFCD & other Drain Owning Agencies to provide photos / videos of trapped sub drainsafter complete finishing/ dressing of the sub drains within a week.

It was informed that based on DPCC / GSDL data a list of 238 sub-drain was prepared and subsequently revised list of 191 sub-drain was sent to DOAs for physical verification. Chief Engineers of I&FCD, informed in the meeting of Chief Secy held on 20.04.2023 that IFCD carried out physical survey of all Sub drains of Najafgarh, Supplementary and Shahdara and confirmed that all sub drains of Najafgarh, Supplementary and Shahdara are already covered in the present action plan of rejuvenation of River Yamuna. MCD also informed that they have carried out physical survey of sub drains from the list

provided by DPCC. Member Drainage, DJB in the said meeting also confirmed that there is no need for addition of any sub drains for trapping in the present action plan since sub drains of above mentioned three drains are already covered and in respect of other drains outfalling into river Yamuna there is already action plan for trapping /diversion of the waste water into the STPs.

CEO ,DJB informed that proposal for Performance Audit of trapped 11 major drains and all sub-drains by M/s Wapcos has been accepted and LOI was issued on 31.03.2023.

DG, NMCG informedthat NMCG has visitedthe site of construction at Okhlaand RithalaSTPsand suggested that for smooth construction workat Okhlasite an alternative route to Waste to Energy Plant at Okhlacould be looked into. The boundary wall should be repaired.It was also suggested that 190 Acres of land is available in the complex of OkhlaSTPs which could be utilised for generation of Solar Power.Hon'ble Lt. Governor directed IFCDto explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Chief Secretary suggested that Power Department, Solar Corporation of India can be involved for exploring the suitable options/ funding for Solar Power Generation.

3. **Sewerage Network in 1799 Unauthorised Colonies**

The Progress made in extending sewerage network to 1799 unauthorised colonies was apprised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, whilework of sewer network is in progress in 573 unauthorised colonies wherein sewer network has been laid in 90 Colonies In 318 unauthorised colonies, sewer network & DSTPs are to be laid and in 161 unauthorised colonies, NOC is awaitedbeing forest area or the O Zone. Pr.Secretary(Env& Forest) informed that out of 161 unauthorised colonies where NOC is awaited, 114 pertains to Forest department however no file has been received for clearance from the Forest Department. Chief Secretary directed to share the matter with Urban Department/ Chief Secretary.

Hon'ble Lt. Governor inquired from DJB about progress regarding household connections in the colonies where sewer network has already been provided by DJB. CEO, DJB informed that though sewerage network has been provided by DJB in 747 unauthorized colonies however, all the individual households have not taken the sewer connection. Hon'ble Lt. Governor directed DJB to give details of House Hold connections with the sewer line provided by DJB in the unauthorized colonies.

Member Drainage informed regardingphysical progress in 102 unauthorised colonies for which timelines for providing sewerage network was March, 2023. It was informed that work is complete in 90 unauthorised colonies, in case of 7 projects work done 90-99%, at two sites there was encroachment which has been removed using police assistance and now work has resumed. In case of 3 unauthorised colonies there were private septic tanks which halted the work but laying of sewer line is in progress. In case of work in two unauthorised colonies with timeline of April, 2023, it was informed that size of colonies is small and work will be completedin time. Hon'ble Lt. Governor directed to expedite the work&complete the work as per the timelines given in action plan. DJB will provide details of 201 unauthorised colonies where sewer network is to be laid along with DSTPs where land allotment issue is involved to the HLC within a week. Work shall also be expedited in remaining 117 unauthorised colonies where timeline for providing sewer network is December, 2023.

It was informed that in case of 16 JJ clusters where providing sewer network is feasible,work completed in case of 13 JJ clusters ,work is under progress in 2 JJCs which got delayed due to public hindrance and there is no progress in one JJ Cluster.

In case of 18 JJ clusters which have been reported by DJB as not feasible due to space constraints and multiple outfalls etc, Hon'ble Lt. Governor directed DJB to find out solution for connecting theseJJ clusters with the sewer network.

4 . ndustrial Effluent Management by CETPs

Member Secretary, DPCC informed that out of 13 CETPs, only one CETP (Lawrence Road Industrial Area CETP) was not meeting the Prescribed Standards of BOD and TSSduring March, 2023. There is a huge improvement in number of complying CETPs increasing from 2 in February, 2021 to 12 CETPs presently.

It was informed that DPCC hasinspected35 water polluting units in the Lawrence Road Industrial Area during 15.03.2023 to 20.04.2023. 31 Units were found complying and rest of the four were either found closed their operations / premises found vacant /under renovation / premises found locked.

CEO , DJB briefed about the CETP Act, 2000, provisions made in the said Act regarding operation and maintenance of the CETPs in Delhi and appropriate authority (Industries Department, GNCTD) for the implementation of the said Act and opined that CETPs should be taken over by Industries Department / DSIIDC for their upgradation and operation & maintenance. Regarding upgradation of CETPs it was informed that a meeting was taken by Chief Secretary for deciding the handing over of CETPs. However final decision is awaited.

Hon'ble Lt. Governor enquired from Member Secretary, DPCCabout the action against Jeans Washing / Dyeing Industries/Units which are water polluting particularly in Non Conforming Areas / Residential Areas in Delhi.

It was informed that as per the orders of Hon'ble Supreme Court vide judgment dated 07.05.2004 in WP (C) 4677 of 1985 M.C. Mehta Vs. UOI &Ors. all Industrial Units that have come up in Residential / Non-conforming areas in Delhi on or after 1st August, 1990 are to be closed down. Hon'ble Supreme Court vide said Judgment has appointed a Monitoring Committee comprising (i) Chief Secretary of Delhi (ii) Commissioner of Police, Delhi (iii) Commissioner, Municipal Corporation of Delhi (iv) Vice – Chairman of Delhi Development Authority and made this Committee responsible for stoppage of illegal industrial activity.

As per the decisions taken in the meetings of Chief Secretary, Govt of NCT of Delhi held on 08.12.2010 and 05.06.2015 regarding implementation of the said Judgment Dated 07.05.2004 of Hon'ble Supreme Court "Action on industries operating in non- conforming areas and violating Master Plan will be taken under the Delhi Development Act by Delhi Development Authority (DDA) in development areas and Municipal Corporation of Delhi (MCD) in other areas.

Industries Department, Govt. of NCT is the Nodal Department which is filing reports before the Hon'ble Supreme Court in the said matter.

Hon'ble Lt. Governor directed DPCC to re-visit the said order of Hon'ble Supreme Court and take action against Jeans Washing / Dyeing Industries / Units particularly in Non Conforming Areas / Residential Areas in Delhi.

5. Faecal Sludge (Septage) Management

It was informed thatwith respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters.

The cumulative action taken by DMs since said notification dated 12.11.2018 is as follows:

- Total No. of Meetings of Septage Management Committees held :85
- No. of Vehicles /Tankers found unauthorizedly discharging septage into Drains etc :57
- No. of Vehicles/Tankers Impounded :53
- No. of Challans/ Notices issued :22

- Total Amount of Environmental Compensation Imposed & received : Rs. 13.47 Lakhs
- Cumulative Septage collected and treated till March, 2023 : 143.3Crore liters

DJB vide letter dated 13.04.2023 has provided copy of report of the committee of the meeting held on 28.02.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation 2018". Recommendations of the Committee will be placed before Board meeting of DJB before forwarding to UD Department.

DPCC has issued Directions u/s 33 (A) of the Water (Prevention and Control of Pollution)Act, 1974 on 27.03.2023 authorising the Delhi Police, MCD & DJB to impose following penalties on the violators

- *Penalty for deposit of septage by unauthorized (unlicensed) entity: 50,000/-*
- *Penalty for disposal of Septage at places other than designated places: 50,000/-*
- *Penalty on person who uses services of unlicensed vendor/vehicles: 10,000/-*

CEO, DJB informed that a private NGO was asked to collect, transport and monitor the vehicles of septage. APP is being developed to connect the registered vehicles with the GPS for correct monitoring. New regime for septage management is being proposed by DJB.

In the previous meeting of the Committee held on 14.03.2023 , Urban Development Department, GNCTD was directed for necessary amendments in the "Delhi Water Board Septage Management Regulations, 2018" and explore the possibility of giving incentives to the authorized tankers for disposal of septage at designated SPSs/STPs.

Hon'ble Lt. Governorobserved that despite above decision taken in previous meeting of HLC, incentives to the drivers of authorized tankers for disposal of septage at designated SPSs/STPs is yet to be provided by DJB and directed CEO DJB to take immediate necessary action in this regard.

6. Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA)

Status and progress along with photographs of ten projects of DDA for restoration &rejuvenation of Flood Plains and removal of encroachment was briefed to the Committee. It was informed that for rejuventation of Hindon Sarovar Project, a master plan is to be submitted

Hon'ble Lt. Governor directed to complete the project before arrival of monsoon.

7. Action for Removal of Illegal Activities (Washing of Cement/Chemical Bags, Waste Dumping etc.) in Flood Plain Area near Loha Pul.

It was informed that for removal of illegal activities (washing of cement /chemical bags, waste dumping etc.) in flood plain area near LohaPul action has been taken by a Joint Committee of Revenue Department North East, Delhi Police and DPCC by carrying out an inspection on 15.03.2023. Further inspections were carried out by DPCC officials on 16.03.2023, 17.03.2023, 22.03.2023 and 23.03.2023 and all Bhattis and Hodis have been demolished. DDA has been requested on 27.03.2023 for cleaning and fencing of the site. It was informed that the land below / near the LohaPul belongs to Railway. Pr Secy (Env.) suggested that afforestation may be done on the said land to avoid encroachment in Future

District Magistrate (North East)informed that joint inspection was conducted in third week of March,2023 at 3rdPustaGarhiMandu /Usmanpur in Seelampur and 200 Sq.m. area was cleared from garbage. DM East informed that 7 Scrap Dealers and illegal cow shelter were removed in the area of their jurisdiction

It was informed that DJB is planning to organize interdepartmental workshops of RWAs and NGOs working towards promotion of sustainable rain water harvesting.

8. Utilization of treated wastewater

It was informed that 90 MGD out of now 580 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna.70 MGD Treated STP water

ttCoronation Pillar is to be treated for which timeline is now reduced to March, 2024 and bid document of re-invitation of tender on HAM model is under process for approval.

DJB has proposed projects for utilization of 120 MGD Treated STP water for development/ rejuvenation of various lakes.Two projects i.e Pappankalan (20 MGD) and Nilothi (20 MGD) lakes have been completed and commissioned. Progress in respect of other projects is as follows

- Najafgarh (5 MGD) : 96 %
- Smriti Van/Lake (10 MGD) : 67 %
- NTPC Eco Park (5 MGD) : 13%
- Rohini Lake No. 1 (15 MGD) : 91 %
- Sanjay Lake Kondli STP (10 MGD) : 55 %

CEO , DJB informed that , DJB is preparing proposal for utilization of treated STP water considering the proposed enhanced capacity of STPs and revised proposal shall be submitted

Hon'ble Lt. Governor directed DJB to adhere to the timelines as per the action plan and submit revised action plan for utilization of treated STP water.

9. **Najafgarh Jheel (Environmental Management Plan).**

District Magistrate (South West District) gave a detailed presentation regarding Environmental Management Plan for NajafgarhJheelbefore the Committee . It was informed that there is requirement of Rs. 268 Crore for acquisition of alternate land of area 115.52 Acre. Hon'ble Lt. Governor directed to take up the matter separately for addressing the various issues related to the Environmental Management Plan for NajafgarhJheel.

10. Yamuna Rejuvenation Plan; Ground Level Actions:

A presentation was also given on the quality of River Yamuna from Palla to Asgarpur on the basis of monthly Analysis Report of DPCC. It was informed that Faecal Coliform (which mainly comes from untreated sewage discharge) is also very important parameter besides BOD & DO for assessment of water quality of river. As per the Analysis Report of April, 2023 of DPCC Laboratory, Faecal Coliform significantly increased at Asgarpun.e4,70,000 MPN/100 ml in comparison to 560 MPN/ml at Pallia. There is sudden increase of Faecal Coliform from Nizamuddin Bridge to Okhla Barrage.Officials of DJB and DDA informed that this increase of Faecal Coliformis also due to discharge of waste water from Uttar Pradesh through their drains out falling into Shahdara Outfall drain which meets river Yamuna after the Okhla Barrage and upstream of Asgarpur.

Hon'ble Lt. Governor observed that departments needs to be vigilant and promt while taking concerted action and directed :

1. Survey of all illegal factories/industries causing huge pollution to Yamuna through drain and closing them down after following due procedures by Industry Department in coordination with MCD, DJB, BSES, Revenue & Police Department.
2. Environment Protection Act provisions to be enforced on ground in letter and spirit by all concerned agencies an action taken report in this regard be place on record in next meeting
3. Up-scaling the the interventions done in Najafgarh drain, supplementary drain and other minor drains out falling in Yamuna by the Irrigation & Flood Control department
4. In order to boost participation of students and citizens in the Yamuna clean up exercise, department amy explore placing all-weather boats in river with all safeguards in place.
5. It has also been decided that for implementing the decision of HLC for the cleaning of river Yamuna, action should be taken by the concerned department in terms of delegation of Financial Power within the allocated budgets of the respective departments.

Hon'ble Lt. Governor in his closing remarks re-iterated the necessity of dedicated time bound action by all the concerned Departments / Authorities while appreciating their constant efforts.

The meeting ended with a vote of thanks to the Chair.

Annexure - "A"

ATTENDANCE SHEET

Sub.: **4th meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi**

Date: 21.04.2023 **Time: 4.00 pm**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
.	C.S			
2	ANIL KR SINGH	Pr Secretary Envt for GNCTD	9999253736	
3.	CD SINGH	PCCF	9868809573	
4.	CHHAYA SHARMA	Jt CP/Eastern range	9818099023	
5.	ANIL KUMAR	CE I&FC	9958832517	
6	Ajay Gupta	Member(WR) DJB	9650257037	
7.	S.K Nuamdak	XEN, DJB	8800873072	
8.	Vikram Singh	Pr. CE (Dr) Pr II DJB	9650290738	
9	S.K. Bhardwaj	Pr CE(Dr)Pr II DJB	9650290718	
10	M C RAM	CE (WM)	9868988306	
11	Vishal Gandhi	Addl. Member & Director, DPCC	9891254423	
12.	P.K. Mishra	Divisional Head WQMG, CPCB	9695206666	
13.	Mukesh Kumar	CE Zone II I&FC Deptt.	9958433011	

ATTENDANCE SHEET

Sub.: **4th meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi**

Date: 21.04.2023 **Time: 4.00 pm**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
14.	Manjit Paul	Addl. Commr (Plg) DDA	9810687767	Manjit Pl
15.	Hemant Kumar	DM S20 Revenue	8713203248	
16.	Manish Rastogi	CEO/MCD	9717788014	
17	Shailendra Kumar	ADM (SE) Revenue	9910578043	
18	Aseem Mishra	DM, NE (LRW)	9910309257	
19.	Anil Banka	DM, East	9717677177	
20	SONIKA SINGH	DM (Central)	9650003424	
21	Dr. Monica Priyadarshini	ED DSIIDC	9899465302	
22	PRANJAL	DM Shahdara		PRANJAL

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ATTENDANCE SHEET

Sub.: **4th meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi**

Date: 21.04.2023 **Time: 4.00 pm**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
1	ASOK KUMAR	DG, NMCG	9650429888	
2	Manish Gupta	ACS (I)		
3	Dr. A.C. Verma	PSF		
4	A. Asbaran	Pr Sy (PWD)	9810020552	
5	ANAND MOHAN	Jt. Secy, DoWR, M/JS		
6	Subhasish Panda	VC, DDA		
7	P. Krishnamoorthy	CEO, DJB		
8	Gyanesh Bharti	Commissioner MCD		
9	K.C. Surender	Spl. Secretary UD		
10	Garima Gupta	CEO, DUSIB		
11	Jayachandran	MS, DJB		
12	Sanjeev Nirkal	PRO, DJB/DC		
13	Navneet Srivastava	DCF West		

ATTENDANCE SHEET

Sub.: **4th meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi**

Date: 21.04.2023 **Time: 4.00 pm**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
14.	Neelima Soni	Director Landscape, DDA	9811239055	Neelima
15.	Yogesh Rawandal	Asst. Commissioner Dist. Agy. (Civil)	8750019900	

By Email / Speed Post
URGENT/NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC II/OA 21 (AshwaniYadav) / 2023 /1858-1887 **Dated: 28.03.2023**

Minutes of Third Meeting of the High Level Committee (HLC) held on 14.03.2023.

Please find enclosed herewith Minutes of Third meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi and constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in O.A. No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi " held on 14.03.2023 at 09:30 AM at Asita East Project of DDA on the Eastern Bank of Yamuna Flood Plain, for necessary action as mentioned in the said Minutes.

(Dr. K. S. Jayachandran)
Special Secy(Env.) Cum Member Secy, DPCC

To,

1. The Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001
2. The Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jor bagh Road, New Delhi –110003
3. The Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr.Rajendra Prasad Road, New Delhi-01
4. The Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003
5. The Director General, National Mission for Clean Ganga,1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
6. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
7. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
8. The Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
9. The Pr. Secretary, Finance Department, GNCTD,4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
10. The Pr. Secretary Cum Development Commissioner, Development Department, 5/9, Under Hill Road, Delhi-54.
11. The Commissioner, Municipal Corporation of Delhi,9th Floor,Dr.S.P.M Civic Center,JLN Marg,Delhi-02
12. The Commissioner of Industries, GNCTD, 419, Udyog Sadan, FIE Patparganj, Delhi-92.
13. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001
14. Secretary (PWD), Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002
15. The Pr. Secretary, Irrigation & Flood Control Deptt, GNCTD, L. M. Bundh, Shastri Nagar, Delhi –31
16. The Chief Executive Officer, Delhi Jal Board,Varunalaya Ph-II, Jhandewalan, Delhi-110005
17. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002.
18. District Magistrate (North East), D.C.Office Complex, Nand Nagri, Opposite Gagan Cinema, Delhi-93.
19. District Magistrate (Shahdara District),Nand Nagri, Opposite Gagan Cinema, Delhi-93.
20. District Magistrate (East District), L.M. Bund, Shastri Nagar, Delhi-110031
21. District Magistrate (Central District), 14, Darya Ganj, New Delhi- 110002.
22. District Magistrate (South East District), Old Gargi College Building, Lajpat Nagar –IV, Delhi -24
23. District Magistrate (South West District), Old Terminal Tax Building , Kapashera, New Delhi-37.

Copy to-

1. The Pr. Secretary to Hon'ble Lt. Governor, Delhi
2. The Pr. Secretary, Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
3. The Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
4. The Chairman, Delhi Pollution Control Committee.
5. The Principle Chief Conservator of Forest, GNCTD, A Block , Vikas Bhawan – I, I.P.Estate, Delhi -110002
6. The Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
7. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002

(Dr. K. S. Jayachandran)
Special Secy(Env.) Cum Member Secy, DPCC

Minutes of the Third Meeting of the High-Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" held at Asita East project site of DDA on eastern bank of Yamuna flood plain on 14.03.2023 at 9:30AM.

The Third meeting of High-Level Committee (HLC) headed by Hon'ble Lieutenant Governor of Delhi held at Asita East project site of DDA on eastern bank of Yamuna flood plain on 14.03.2023 at 9:30 AM.

List of attendees is at **Annexure-A.**

The meeting was attended by the members of HLC and Secretaries/ HODs of various Ministries/ Organizations/ Departments including Chief Secretary, GNCTD, Director General, NMCG, Additional Director General, MoEF&CC, Member Secretary, CPCB, Vice-Chairman, DDA, Divisional Commissioner (Revenue Department) cum Chairman, DPCC, GNCTD, Pr. Secy. (Env.) cum Development Commissioner, GNCTD, Pr. Secy.(Finance), GNCTD, Pr. Secretary, Irrigation & Flood Control Deptt., GNCTD, CEO, DJB along with Member (Drainage),Commissioner, MCD, MD (DSIIDC), CEO, DUSIB, Member Secretary (Wetland Authority),GNCTD, Member Secretary, DPCC, Director, MoEF&CC, DM (North East), DM (Shahdara), DM (Central), DM (East), DM (North), DC (South East), Joint Commissioner of Police (East) and other senior officers from various Departments.

Chief Secretary, Govt. of NCT of Delhi welcomed all the participants and informed that all the departments have under taken appreciable work since the constitution of High-Level committee (HLC). However, there are certain areas wherein there is need to focus for immediate actions to meet the timelines decided by HLC in the Action Plan. He reminded that timelines as decided by HLC are sacrosanct and any failure to meet the same may invite serious action against the defaulting departments.

Member Secretary, DPCC was requested to make a presentation on the various projects related to rejuvenation of River Yamuna.

Rejuvenation of River Yamuna Action Plan contains following eight action points:

1. 100 %treatment of sewage
2. Trapping of all drains
3. Sewerage network in unauthorised colonies and JJ clusters
4. Industrial effluent management by CETPs
5. Faecal sludge (septage) management
6. Regulation of floodplain
7. Utilization of treated wastewater
8. Other Issues like deployment of Territorial Army, development of E-pragati Dashboard for monitoring of the progress, IEC action plan, Najafgarh Jheel (Environmental Management Plan) etc.

Overview of projects completed under Action Plan against the targets having timelines of 31st March, 2023 is as follows:

1. Out of 76 sub-drains, 18 sub drains out falling into Najafgarh Drain (16) and Supplementary Drain (02) have been trapped against the target of 26.
2. Out of 573 unauthorized colonies, where laying of sewerage Network work is under progress, in 42 unauthorized colonies work has been completed against the target of 102.
3. Out of 200 Km, about 22 Km of desilting of trunk/peripheral Sewer has been completed against the target of 50 Km.

4. Out of 81 JJ clusters 17 JJ cluster has been connected to sewer network against the target of 13 JJ cluster.
5. Projects of Pappankalan (20 MGD) and Nilothi (20 MGD) lakes for utilization of treated wastewater have been completed and commissioned.

Lagging Action points behind the timelines of February, 2023 are as follows:

1. Removal of encroachment (5.7 Ha) from Asita West project of DDA on Yamuna flood plain.
2. Allotment of land for 10 MGD STP at Delhi Gate.
3. Allotment of Land to DJB by DDA and Revenue Department for the Decentralized Sewage Treatment Plant (DSTPs).
4. Physical Inspection of non-recorded sub drains of 18 Major Drains by all Drain owning agencies (PWD, MCD, DDA, DSIIDC etc.).
5. Performance Audit by DJB of 11 trapped major drains and sub-drains through an independent agency.

Member Secretary DPCC presented before the Committee the action plans and progress made since the second meeting by concerned departments/agencies.

The progress made in execution of action plans were taken up for discussions and various decisions were taken as enumerated below: -

1. **100 Percent Treatment of Sewage**

1.1. Sewage Management in Delhi: Present scenario:

- Estimated Sewage Generation: **768 MGD** (80 % of 960 MGD Water Supply)
- Installed Treatment Capacity of : **632 MGD** (82.3% of Estimated Sewage Generation) operational STPs
- Capacity Utilization of existing STP:**530 MGD** (83.8 % of installed capacity)
- Gap: Capacity - **136 MGD** (17.7%) and Treatment - **238MGD** (31%)

It was informed that there is 16 % gap in utilization of treatment capacity of STPs and DJB was directed to ensure 100 % utilization of treatment capacity.

1.2. Focus Areas for Enhancing Sewage Treatment Capacity (302.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs: 92 MGD.
- Rehabilitation of existing STPs (3): 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 123.5 MGD

1.3. Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity by **June, 2023**: **727 MGD** (95 % of Estimated Sewage Generation)
- Total Treatment Capacity **by Dec., 2023**: **814 MGD** (106 % of Estimated Sewage Generation)
- **Total Treatment Capacity by June,2024**: **964.5 MGD** (125.5 % of Estimated Sewage Generation)

The gaps in treatment of sewage, i.e. 238 MGD were brought to the notice of Committee. The Committee was also informed about the progress made in construction of 03 new STPs i.e., Okhla (overall 124 MGD, Addl. 30 MGD), Sonia Vihar (07 MGD) & Delhi Gate (10 MGD). The progress made in last one-month w.r.t. Okhla STP is 3.70 % while Sonia Vihar STP recorded an increase of 2.07 % in project progress. In respect of Delhi Gate STP (10 MGD), no progress was made due to the issue of

land allotment by DDA/ MOHUA. MS, DPCC informed that a letter is being issued to MOHUA regarding allotment of land.

In respect of 40 DSTPs out of which 27 new DSTPs wherein timelines is December, 2023 projects are at various stages however, in case of 13 DSTPs land is yet to be allotted by DDA in 6 projects (Jaunti, Rangpuri, Tajpur Pahari, Chattarpur Ext., Maidan Garhi, Khera Khurd) and Revenue Department in 5 projects (Naya Bans, Palla, Taijpur Palla, Jhangola, Bakhtawarpur) and in 2 cases (Tajpur Khurd, Tikri Kalan (Revenue Department land)) matter is pending in Hon'ble High Court and next date of hearing is 16.03.2023.

Apart from above mentioned 13 land issues, 9 land issues were flagged wherein land is required for the installation of Sewage Pumping Stations (SPSs) (6-DDA, 1-Revenue Department, 1-DUSIB and 1-Delhi Police).

Hon'ble Lt. Governor directed all the concerned Departments to resolve the issues of land allotment through joint inspections and allocate suitable land parcels to Delhi Jal Board within a week's time without fail. Progress during last one month in respect of rehabilitation of existing 3 STPs was briefed [Kondli Phase-II (25 MGD) 1.27 %, Rithala Phase-I (40 MGD) 2.42 %, Yamuna Vihar Phase-II (from 10-15 MGD- 6 %).]

Progress in respect of up-gradation of existing 18 STPs was discussed in detail and it was informed that in Rithala Phase-II (40 MGD) 18 % progress was made during last one month, taking the cumulative progress to 54 %. Member Drainage, DJB informed that the project is behind the timelines and shall be completed by April, 2023.

In Kondli Phase-IV (45 MGD) 4.2 % progress was made in last one month, taking the cumulative progress to 30.2 %. Wherein, in 9 projects work has been started this month, tenders have been reinvited in 6 projects which are due in March, 23, DJB was directed to expedite the processing of tenders for early award of work. It was also informed that in case of Yamuna Vihar Phase -III STP, DPR is received and now the capacity will be enhanced from 25 MGD to 55 MGD (30 MGD addition) and shall be completed by June, 24.

Hon'ble Lt. Governor directed to adhere to the timelines given in the action plan and desired to visit Rithala Phase-II (40 MGD project).

The progress of de-silting Trunk/peripheral sewer lines (approximate 200 km) was shared with the Committee. Out of 200 Km, around 22 Km sewer length has been de-silted. Hon'ble Lt. Governor appreciated the efforts made by DJB particularly in respect of Rithala-Rohini STP (10.1 Km de-silted) and directed that in upcoming meetings, the progress of de-silting should be supported by before and after photographs/videos.

2. **Trapping of Drains**

Progress in respect of trapping of 3 major drains were discussed in detail and it was informed that in Barapulla and Maharani Bagh drain, 24 % cumulative progress is made and work has been started in Mori gate drain with 2 % progress. Hon'ble Lt. Governor directed to complete the work within timelines.

Regarding trapping of marginal flow/overflow in Sen Nursing Home drain, it was informed that DJB has proposed additional pumping station/facility to divert flow to sewer to be completed by May, 2023.

Progress of trapping of 76 sub-drains was informed to the Committee. 18 sub drains (16 out falling in Najafgarh Drain and 2 out falling in supplementary Drain) have already been trapped. CEO, DJB informed that 4 sub drains out falling in Najafgarh Drain pertains to DDA and therefore action is to be

taken by DDA. It was also informed 15-20 more days are required for trapping of 5 drains (Timeline-Mar, 23) where trench less technology is to be used.

Hon'ble Lt. Governor expressed satisfaction over the progress but also directed DJB to ensure that trapped drains are not in dilapidated state & cleaned properly and provide photographs/videos which shows perceptible improvements in next meeting. DJB shall provide details of 4 sub drains to DDA and shall squeeze the timelines for trapping of drains where substantial physical progress (above 75 %) has already achieved.

It was informed that I&FCD has submitted list of 138 non-recorded sub drains (private pipes) out falling into Najafgarh (63), Supplementary (71) and Shahdara Outfall drain (4). Other drain owning agencies are yet to survey and provide list of non -recorded sub -drains in their areas.

Member Secretary, DPCC informed that based on information/list received from GSDL, list of 238 sub drains which are not mentioned in the Action Plan has been sent to drain owning agencies for necessary action regarding carrying out physical inspection of the drains to ascertain the present status, updating the records / list and preparation of the action plan of trapping/closing of these drains. It was further informed that DPCC is consulting GSDL for providing Geo coordinates of these drains so as to enable the drain owing agencies to conduct physical inspections.

Hon'ble Lt. Governor directed all drain owing agencies (MCD, DDA, PWD etc.) to carry out survey within a week for identification of non-recorded sub drains including the list provided by DPCC in their areas and send their report along with action plan for trapping of identified sub drains by 31st Mar, 2023.

It was informed that DJB has made a proposal for Performance Audit of trapped 11 major drains and all sub-drains through an independent agency and quotations have been received. Since the cost is more than 50 lakhs the same has been put up for approval of Chairman, DJB. Chief Secretary asked DJB to revisit the requirement of approval of funds for the projects/ schemes costing more than 50 Lakhs and suggested that the projects of DJB related to rejuvenation of river Yamuna should be expedited including approval for such projects and necessary powers may be given to CEO, DJB. Pr. Secretary. (Finance), GNCTD was directed to share relevant guidelines in this regard.

CEO, DJB informed that he will take necessary action for early approval for the performance audit of trapped drains and informed that tender has been finalized and work order to be issued to WAPCOS.

DG, NMCG informed that team of NMCG has also visited drains out-falling into river Yamuna on 13-14 Feb, 2023 and it has been found that there was flow in 13 drains (NMCG list enclosed at **Annexure-B**). Hon'ble Lt. Governor directed DJB to check the trapping status of 13 drains as mentioned by NMCG immediately and furnish a report.

3. Sewerage Network in Unauthorised Colonies (1799)

The Progress made in extending sewerage network to unauthorised colonies (1799) was apprised to the Committee. The sewer line has been laid and notified in 747 unauthorised colonies, while work of sewer network is in progress in 573 unauthorised colonies wherein sewer network is laid in 42 colonies. In 318 unauthorised colonies, sewer network & DSTPs are to be laid and in 161 unauthorised colonies, NOC is awaited being forest area or the O Zone.

Hon'ble LG inquired from DJB regarding household connections in the colonies where sewer network has been provided by DJB. CEO, DJB informed that though sewerage network has been provided by DJB in 747 unauthorized colonies however, all the individual households have not taken the sewer connection. It was also informed that DJB is conducting survey in these colonies regarding sewer connection to households which is expected to be completed within three months.

Hon'ble Lt. Governor directed DJB to complete the survey and submit timeline by which DJB will provide connection to all the households in the unauthorized colonies where sewer network has been laid.

Details regarding 201 unauthorised colonies where sewer network is to be laid along with DSTPs where land allotment issue is involved shall be provided by DJB to the HLC within a week and work to be expedited in remaining 117 unauthorised colonies having timeline of December, 2023.

CEO, DJB informed that laying of sewerage network along with DSTPs in 161 colonies is dependent on NOCs /O-Zone clearances. It was informed that a meeting of the committee already constituted for all land related matters, was held on 10.03.2023 and following decision was taken in the said meeting:

- DDA to allot land in all pending cases by March, 2023.
- Revenue Department to explore Gram Sabha Land in place of private land.

It was informed that out of remaining 81 JJ clusters 17 has been connected to sewer network/ISP, work is under progress in 3 JJCs and in 61 JJCs survey has been completed; while DPR is being prepared in respect to 23 JJCs and in 30 JJCs connection to sewerage network is not feasible due to non-availability of land/heavy flow.

Hon'ble Lt. Governor directed to expedite the connection of JJ cluster drains to sewerage network and complete the work as per the timelines given in action plan.

4. Industrial Effluent Management by CETPs (13)

Member Secretary, DPCC informed that out of 13 CETPs, only one CETP (Lawrence Road CETP) was not meeting the Prescribed Standards of BOD and TSS during February, 2023. There is a huge improvement in number of complying CETPs increasing from 2 in February, 2021 to 12 CETPs presently. It was informed that Environmental Compensation of Rs. 12.05 Crores was imposed on CETPs in July, 2021 (For not meeting the standards in the period of Feb, 2019- Feb, 2021) and Rs. 6.05 Crores in Jan, 2023 for not meeting the standards in the period of Mar, 2021- Dec, 2022). Letters including reminders have been issued to concerned District Magistrates for recovery of the Environmental Compensation.

It was also informed that DPCC had taken action against the defaulting water polluting industries in Lawrence Road industrial area and 7 water polluting industries were closed down. Inspections were also conducted after second HLC meeting in March, 2023 and all water polluting industries were found to be complying.

MD, DSIIDC informed that DSIIDC will upgrade the 2 CETPs at Narela and Bawana by December, 2023. Regarding remaining 11 CETPs, it was informed that recently it has been decided that these 11 CETPs will be taken over by Industries Department from CETP societies for handing over to DSIIDC for their upgradation.

Hon'ble Lt. Governor directed DPCC to take action against the defaulting water polluting industries in the industrial area where CETP is not meeting the prescribed standards and DSIIDC to expedite the matter regarding upgradation of CETPs.

5. Faecal Sludge (Septage) Management

It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage)07 meetings were conducted by South (04) and Central Districts (03) during 05.02.2023 to 05.03.2023 and no violations were found. Remaining 9 districts did not hold the meeting of Committee during the said period.

The cumulative action taken by DMs since said notification dated 12.11.2018 is as follows:

- Total No. of Meetings of Septage Management Committees held :80
- No. of Vehicles /Tankers found unauthorizedly discharging-septage into Drains etc :50
- No. of Vehicles/Tankers impounded :46
- No. of Challans/ Notices issued :22
- Total Amount of Environmental Compensation Imposed & received :Rs. 12.77 Lakhs
- Cumulative Septage collected and treated till Feb, 2023 :138.26 Crore liters

CEO, DJB informed that Committee consisting of Divisional Commissioner (Chairman), Revenue Department, GNCTD, CEO, DJB, Commissioner MCD and Secretary, Urban Development Department, GNCTD (member-cum-convenor) has finalized the report and recommended amendments in the said Septage Management Regulations including installation of GPS on the tankers, centralized monitoring system by DJB, giving powers to DJB, Delhi Police and imposition of following penalties:

- Rs. 50,000/- plus confiscation of vehicle for deposition of septage by unauthorised (unlicensed) entities.
- Rs. 50,000/- per violation for disposal of Septage at places other than the designated places by authorised licensee.
- Rs. 10,000/- per violation on a person who uses the services of unlicensed vendors/vehicles for discharging the septage.

Hon'ble Lt. Governor directed Urban Development Department, GNCTD for necessary amendments in the "Delhi Water Board Septage Management Regulations, 2018" and explore the possibility of giving incentives to the authorized tankers for disposal of septage at designated SPSs/STPs.

6. <u>Restoration & Rejuvenation of Flood Plains and Removal of Encroachments Projects of DDA)</u>

Status and progress along with photographs of ten projects of DDA for restoration &rejuvenation of Flood Plains and removal of encroachment was reviewed by HLC. VC, DDA informed that in case of Mayur Nature Park, DDA had made plan for whole of the 397.75 Ha however, later on it was found that there are some patches of private land falling in the said project area and therefore revised plan is being put up for approval by DDA. DDA has agreed to provide land to Forest Department for afforestation in the Hindon Sarovar project. It was informed that there are high court cases in some of the projects of DDA on Yamuna flood plain due to which progress of the project have hampered. In Eco Tourism project land is yet to be handed over by Power Department to DDA.

VC, DDA also explained the concept plan of DDA for restoration and rejuvenation of flood plain of River Yamuna on sound principles of riverine ecology and informed that DDA has been working for completion of the projects within the timelines.

Hon'ble Lt. Governor informed that on the Yamuna flood plain particularly near Lohapul there are illegal activities (washing of cement/chemical bags, waste dumping etc.) and encroachment. Hon'ble Lt. Governor directed that DDA to take immediate necessary action for removal of encroachment and provide fencing.

DMs/SDMs to also inspect Yamuna flood plain to ensure stoppage of such illegal activities within a week. DUSIB to also take immediate action for removal of its permanent structures on the Yamuna flood plain. Photographs of the site before and after taking action shall be submitted by the above departments to HLC before 31.03.2023

Hon'ble Lt. Governor directed DDA to ensure removal of encroachment from the Yamuna flood plain and completion of all the ten projects within the timelines mentioned in the action plan. DDA was directed to submit detailed action plans for removal of encroachment parcel-wise in the flood plain area apart from ten projects within ten days. Department wise ownership of 3426 hectares in flood plain shall also be submitted by DDA within ten days. DDA may approach NMCG for funds for afforestation in Hindon Sarovar project. DDA was also directed to approach High court for clubbing all the pending cases related to rejuvenation of Yamuna flood plains and removal of encroachments.

7. Utilization of treated wastewater

It was informed that 90 MGD out of 530 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna.70 MGD Treated STP water at Coronation Pillar is to be treated at tertiary level by June, 2024 and bid document of re-invitation of tender on HAM model is under process for approval.

DJB has proposed 8 projects for utilization of 115 MGD Treated STP water for development/ rejuvenation of various lakes against the gap of 103 MGD. Two projects i.e. Pappankalan (20 MGD) and Nilothi (20 MGD) lakes have been completed and commissioned. Progress in respect of other projects is as follows:

- Najafgarh (5 MGD) : 90 %
- Smriti Van/Lake (10 MGD) : 62 %
- Rohini Lake No. 1 (15 MGD) : 90 %
- Sanjay Lake Kondli STP (10 MGD) : 40 %

Hon'ble Lt. Governor directed DJB to adhere to the timelines as per the action plan.

8. Other issues

8.1. Company of Territorial Army by NMCG:

It was informed that one platoon consisting of one officer, 02 JCOs and 31 other ranks are deployed in Delhi on 17.02.2023. NMCG vide letter dated 24.02.2023 asked to provide accommodation for another 02 platoons of GTF for at least one year. Meeting was also taken by DG, NMCG on 02.03.2023. DG, NMCG informed that another platoon will be provided soon after returning from Prayagraj.

Regarding accommodation for two platoons of Territorial Army, it was informed that one platoon deployed for phase I (Signature Bridge to ITO Barrage) has already been provided accommodation at Timarpur by IF&CD. Other platoon may be deployed for Najafgarh drain at Kakrola and tents may also be explored for accommodation near the flood plains.

8.2. Campaign for Awareness and Involvement of Public

In respect of campaign for awareness and involvement of public, the Committee was informed that draft IEC Plan/ annual calendar has been prepared by DPCC and the matter has also been discussed with DIP for further necessary action. It was also informed that DPCC has introduced a new module on its website about the HLC and actions taken by it so far, along with few videos showing impact on the ground. Chief Secretary directed all the departments to provide inputs to DPCC for further improvement of the web page for better dissemination of information and actions undertaken at ground level.

DG, NMCG informed that World Water Day is on 22nd March, 2023. NMCG in association with other cities have launched the campaign (Catch the Rain). Delhi Government may also launch two months awareness campaign for providing Rain Water Harvesting System (RWHS) and its maintenance.

Hon'ble Lt. Governor directed DJB to take necessary actions for launching awareness campaign for rain water harvesting through RWHS and its proper maintenance. District Magistrates will ensure installation

of 55000 RWHS (5000 each in each district) in their areas of Jurisdiction. Designs as approved by DJB may be utilized for providing RWHS.

8.3. Najafgarh Jheel (Environmental Management Plan).

Orders dated 17.09.2020 in EA No. 16/2019 in OA No. 153/2014 regarding Remedial action for rejuvenation of Najafgarh Jheel (Lake) on Delhi-Gurgaon border was briefed to the HLC.

Hon'ble Tribunal vide order dated 16.02.2023 in O.A. 21/ 2023 and other case related to control of pollution in river Yamuna has disposed of the matter with following directions: -

"....that since issue of control of pollution of drains and water bodies impacting Yamuna is now being dealt with in Delhi by a high level Committee headed by L.G. and issue of rejuvenation of Najafgarh Lake is integral to rejuvenation of Yamuna, the same can also be dealt with by the same Committee as far as Delhi is concerned ...".

It was informed that Environment Management Plan for rejuvenation of Najafgarh Jheel has been prepared and submitted to NGT. The said action plan involves department wise action points such as problems related to rejuvenation and flood control, maintenance of biodiversity monitoring of sewage and removal of water hyacinths, road widening, water quality monitoring, initiatives towards organic agriculture etc.

Hon'ble Lt. Governor directed all the concerned departments to take necessary action as per the Environment Management Plan for rejuvenation of Najafgarh Jheel.

9. Yamuna Rejuvenation Plan: Ground Level Actions:

A presentation was also given by the OSD to Hon'ble Lt. Governor during the meeting on "Yamuna Rejuvenation Plan: Ground Level Actions". It was informed that Ground level actions on 22 Km Yamuna stretch may be divided into two phases (11 Km in Phase –I and 11 Km in Phase-II) in 8 small stretches (4.5 to 1.5 Km long).

Timelines for phase-I shall be April, 2023 and for Phase-II June, 2023.

Detailed timelines for Phase-I (4 stretches) are as follows:

Stretch	From	To	Length (Km)	Timeline for completion
1	Signature Bridge	Metro Bridge	4.0	25 March, 23
2	Metro Bridge	Old Rly Bridge	1.5	02 April, 23
3	Old Rly Bridge	Geeta Colony Bridge	2.1	15 April, 23
4	Geeta Colony Bridge	ITO Barrage	2.8	30 April, 23

9.1. Department wise ground level actionables for the phase –I are as follows.

(i) Irrigation & Flood Control Department

- Cleaning of floating debris and dumping it on the banks, both manually as well as through modified conveyor system.
- Cleaning and treatment of all out falling drains from regulator till river using innovative contraptions.
- Relentless action on the Centre of Gravity (Najafgarh Drain) to continue.
- Desilting of River by dredging.(Post Monsoon)

(ii) Municipal Corporation of Delhi

- Prevention of MSW disposal in the flood plains.
- Disposal of MSW & Animal corpse from the flood plains/banks.

- Cleaning of out falling drains (their own) up to regulator.
- Efficient management of Cremation Ghats.
- Punitive action against defaulters

(iii) Delhi Development Authority

- Cleaning of MSW and removal of encroachment from the Flood Plains.
- Integration of contiguous projects within the flood plains.
- Placing suitable artifacts in the floodplains.

(iv) Department of Environment and Forest

- Plantation of Grass& Bamboo on the stretches along the banks.
- Suitable plantation drive in the depth areas of the flood plains.
- Maintenance of existing forest land and integrating them to form a formidable forested zone.(in coordination with DDA)
- Identification of suitable water bodies and their inter connectivity.
- Rejuvenation of identified water bodies through rain water harvesting including surplus water in Yamuna during monsoons

(v) Delhi Urban Shelter Improvement Board

- Clearing of all the encroachments from the Flood Plains.
- Prevention of open defecation in the flood plains forthwith.

(vi) Delhi Jal Board

- Desilting of intercepting and trunk sewers
- Interception of out falling drains.
- Use the existing STP Capacity to the full.
- Ensure discharge as per the designed parameters.
- Desilting of Wazirabad Barrage Pondage Area.

(vii) DSIIDC

- Prevent flow of untreated industrial effluent into Yamuna/ Drains.
- Try and reduce CETP Numbers by using full capacity.

(viii) PWD/ DMRC/ RLYS.

- Maintenance of respective bridges including assets in the flood plains.
- Ensure effectiveness of fence to prevent throwing of MSW from over the Bridges.
- Clearance of debris from finished/ongoing work sites.

(ix) 137 ECO Territorial Army Company.

- Monitoring of critical vulnerable pollution hot spots through static posts.
- Domination of the entire stretch through patrolling by foot, vehicle and boats.
- Run an effective public campaign using positive public perception to advantage.
- It was also decided to expedite filling up all vacant posts in all concerned Departments, so that manpower constraints, if any be dealt with by the concern Department.

Summing up the deliberations, the following action points were summarised and decided as high priority:

i. Non-utilization of 100% capacity of existing STPs
ii. Allocation of land by DDA or Revenue Department of setting up of one new STP; eleven decentralized STPs, nine Sewage Pumping Stations, DSTPs in 201 Unauthorised Colonies
iii. New sub-drains identified during physical inspections
iv. Slow process of awarding of works through multiple tenders
v. Removal of encroachment for rejuvenation and restoration of flood plains;
vi. Performance Audit of already trapped drains
vii. Plantation in Najafgarh drain wherein cleaning activities have been completed
viii. Utilization of treated sewage water
ix. Desilting of drains
x. Filling up the vacant posts in all concerned Departments expeditiously, etc.

Hon'ble Lt. Governor concluded the meeting emphasising that certain issues need to be tackled immediately, particularly removal of illegal activities (washing of cement/chemical bags, waste dumping etc.) in flood plains, de-silting of trunk/peripheral sewers and adhering to the timelines given in the Action Plan.

Role of DMs/SDMs is very important particularly in removal of illegal activities and encroachment from the Yamuna flood plain and therefore DMs/SDMs shall visit the Yamuna flood plain in the areas under their jurisdiction, check the illegal/unauthorized activities and dumping of waste/septage and ensure prevention of such activities and removal of encroachment. DMs shall submit weekly reports through the office of Divisional Commissioner in this regard to Office of Hon'ble Lt. Governor and convener of HLC. All concerned departments especially Revenue Department shall take necessary actions as per "Delhi Water Board Septage Management Regulations, 2018" to ensure that septic tank effluent (septage) is not discharged into drains/water bodies. All the departments should work in coordination with full dedication without drawing boundaries with positive mind set to achieve the common goal of rejuvenation of river Yamuna.

Pr. Secretary (Environment & Forest) thanked all the participants and assured the HLC that timelines mentioned in the Action Plan shall be adhered to.

The meeting ended with a vote of thanks to the Chair.

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Annexure-"A" (Col:-

ATTENDANCE SHEET

Subject : 3rd Meeting of the High Level Committee (HLC) constituted by Hon'ble NGT in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" to monitor the progress w.r.t Action Points of the Action Plan and discuss the various issues related to control of pollution and rejuvenation of River

Venue : Asita East Project site of DDA on the Eastern Bank of Yamuna Flood Plain

Date : 14.03.2023 **Time : 09: 30 AM**

S.No.	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
1	Chief Sec				
2	ANIL KR SINGH	Pr Secretary Ed F	Secy@nic.in	9999473333	
3	Vandana Rao	DC, SSZ	dc-ssz@md.nic.in	7838338063	
4	Parmeshwar	HCLP/ER	pandit...@gmail.com	9780990...	
5	R. Meenakshi	DM, North	dcnorth@nic.in	9811226267	
6	Sanjeev Mittal	MD, DSIIDC	mddsiidc@gmail.com	9650072233	
7	Anil Banka	DM, East	dceast@nic.in	9717677177	
8	Aman Mishra	DM, North East	dcne@nic.in	9910309257	
9	Pranjal Patil	DM-Shahdara	pdoshahdara...@gmail.com	9013942353	
10	Sonika Singh	DM Central	dccentral@nic.in	9650005434	
11	B.K. Singh	Addl DGF	bk...@nic.in	9654451277	
12	Neelima Soni	Director Landscape DDA	neelima.soni2033@dda.gov.in	9811239055	

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Venue : Asita East Project site of DDA on the Eastern Bank of Yamuna Flood Plain

Date : 14.03.2023 **Time : 09: 30 AM**

S.No.	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
12	[illegible]	[illegible]			
13	Ashwani Kumar	[illegible]		8410623863	14/3
14	A.C. Verma	PA-cum-Secy (Fin)		9650111076	14/03/2023
15	Avnish Kunder	Pr Secy IAFC			
16	P. Krishnamurthy	CEO, NJB			
17	Gaurav Gupta	CEO DOSIB		9711949001	
18	Gyanesh Bharti	Commissioner-HED			
19	T.C. Nautiyal	Wetland Authority		9871932038	
20	PRASHANT GARGAVA	MS, CPCB		9990876057	
21	Prof Prakash Mishra	DIR, NIEFC		9013850643	
22	Ishaa Khosla	DC, Sanctuary		9699193692	
23	Hemant Kumar	DM SW		8130031348	
24	Amit Anand	DCF(PA-MD)		7870096783	

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ATTENDANCE SHEET

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Venue : Asita East Project site of DDA on the Eastern Bank of Yamuna Flood Plain

Date : 14.03.2023 **Time : 09: 30 AM**

S.No.	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
25	Ajay Gupta	Member (W) DJB		9650291625	
26	Dr. Pravin Kumar	Director Tech		9899122554	
27	Vikram Singh	Pr. CE(Dr) Proj I DJB	cedrainage1@gmail.com.	9650290929	
28	S.K. Bhardwaj	Pr CE (Dr) Proj II DJB		9650290718	
29	K.C. Meena	CE/SDW DJB		9650311363	
30	Adarsh Kumar	ACE(Dr)Proj - I DJB	acedrpri@gmail.com	9650394930	
31	R.P. Singh	CE(Dr)R-III	cedrpr3@gmail.com	9650290841	
32	Sunil Tyagi	E-in-C, DSIIDC		9717788005	
33	Ashwani Kumar	CE (DDA)		9873603684	
34	ANIL KUMAR	CE DSEC		9958888259	
35	Mukesh Kumar	CE I&Re	ceifcd@gmail.com	9958430057	
36.	T.K. Prajith Rakh	SE I&FC	[illegible]@gmail.com	9650798758	
37	JITENDRA K.R.	SE/I&FC	iffcfcive@gmail	9958872957	

ATTENDANCE SHEET

Subject : 3rd Meeting of the High Level Committee (HLC) constituted by Hon'ble NGT in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" to monitor the progress w.r.t Action Points of the Action Plan and discuss the various issues related to control of pollution and rejuvenation of River

Venue : Asita East Project site of DDA on the Eastern Bank of Yamuna Flood Plain

Date : 14.03.2023 **Time : 09: 30 AM**

S.No.	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
38	Yogesh A. Raundal	Asst. Commissioner DoAg & FW, GoI.	yogesh.raundal@gov.in.	8750.199 00	
39	Subhasish Panda	VC, DDA		9899111432	
40	B.K.Singh	Ministry of Environment Forest & Climate Change	Jt.Sec.ifs@ nic.in	9654451297	

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ATTENDANCE SHEET

Subject : 3rd Meeting of the High Level Committee (HLC) constituted by Hon'ble NGT in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" to monitor the progress w.r.t Action Points of the Action Plan and discuss the various issues related to control of pollution and rejuvenation of River

Venue : Asita East Project site of DDA on the Eastern Bank of Yamuna Flood Plain

Date : 14.03.2023 **Time : 09: 30 AM**

S.No.	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
41.	Pradeep. Naik	Executive Engineer IAFC	ifccdi@gmail.com	9958890101	
42.	MANOSH RASTOGI	CB/MCD		9717788014	
43.	S. C. Yadav	SE /MCD		9717787956	
44.	Surendra Singh	SE (MCD) SWM	se1shdsouth@gmail.com	9717768896	
45.	Dr. V. K. Singh.	Dir (VS)	directorvsmcd@gmail.com	9717787477	
46.	Vishal Gandhi	Additional Director, CB/CB	vishalgandhi.cpcb@nic.in	9891254423	
47.	Rajesh Kuma	Dy. secretary UD	Deputy secretary water@gmail.com	9953010617	

Annexure - "B"

Yamuna drains Site Visit Status Report

As per the direction of EDT NMCG a visit has been scheduled to inspect the Flow Status of drains falling into river Yamuna in delhi. I (Rohitash kumar) and Farhan Ali, Support Engineer PMC has visited the following sites on dated 13th and 14th Feb 2023; The current status of visited drains mentioned here.

Sr. No.	Name of drain	Location	Tapped/ Untapped	Status as on 31 March 2022	Status as on 13th-14th Feb 2023
1.	Magazine Road Drain	28.69774627685547, 77.22757720947266	Tapped	No Flow Observed	Flow Observed into Yamuna River
2.	Sweeper Colony Drain	28.695302963256836, 77.22782135009766	Tapped	No Flow Observed	Flow Observed into Yamuna River
3.	Khyber Pass Drain	28.690410614013672, 77.22798156738281	Tapped	[illegible] Yamuna River	No Flow Observed
4.	Metcalf House Drain	28.6804256439209, 77.22906494140625	Tapped	No Flow Observed	No Flow Observed
5.	Tonga Stand Drain	-	Tapped	No Flow Observed	Not visited / Dry
6.	Moat Drain (Vijay Ghat)	-	Tapped	No Flow Observed	Not visited / Dry
7.	Civil Military Drain	28.650850296020508, 77.25244903564453	Tapped	[illegible] Yamuna River	No Flow Observed
8.	Delhi Gate Drain	28.635683059692383, 77.25337982177734	Tapped	[illegible] Yamuna River	Flow Observed into Yamuna River
9.	Drain No 14	28.61178970336914,	Tapped	[illegible] Yamuna River	Flow Observed into Yamuna River

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		77.25193786621094			
10.	Tughlaqabad Drain	28.52934455871582, 77.30127716064453	Untapped	Flow Observed into Yamuna River	Flow Observed into Yamuna River
11.	Kalkaji Drain	28.541622161865234, 77.31281280517578	Tapped	Flow Observed into Yamuna River	Flow Observed into Yamuna River
12.	Tehkhand Drain	-	Tapped	No Flow Observed	**Not visited** / Dry
13.	Sen Nursing Home Drain	28.620824813842773, 77.2492904663086	Tapped	Flow Observed into Yamuna River	Flow Observed into Yamuna River
14.	Qudsia Bag/Ghat drain	28.669391632080078, 77.2335433959961	Untapped	Flow Observed into Yamuna River	Major Flow Observed in drain discharging into the Yamuna River
15.	Morigate Drain	28.670345306396484, 77.23066711425781	Untapped	Flow Observed into Yamuna River	Flow Observed into Yamuna River
16.	Barapulah Drain	-	Untapped	Flow Observed into Yamuna River	Not Visited / Untapped full flow
17.	Maharani Bagh Drain	28.574748992919922, 77.27364349365234	Untapped	Flow Observed into Yamuna River	Regular flow Observed into Yamuna River
18.	Najafgarh Drain	-	Untapped	Flow Observed into Yamuna River	Not Visited / Untapped full flow
19	Shahdara Outfall Drain	-	Untapped	Flow Observed into Yamuna River	Not Visited / Untapped full flow
20.	New Drain near kalindi Barrage	28.531707763671875, 77.31988525390625	Tapped	-	Flow Observed into Yamuna River

Immediate /Through Speed post
NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/OA 21(Ashwani Yadav) /2023 /1545-1565 **Dated: 09.03.2023**

Subject: Minutes of Second meeting of the High Level Committee (HLC) held on 14.02.2023.

Please find enclosed herewith Minutes of Second meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi and constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in O.A. No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi " held in the Conference Room at Raj Niwas on 14.02.2023 at 04:00 PM for necessary action as mentioned in said minutes for uploading, the Action taken Report /Updated Status -on e-samiksha portal of GNCTD and sending the Action Taken Report by **10.03.2023 by Noon,** on following Email Id: **dpcc.wmc2.delhi@gmail.com** & **mspcc@nic.in.**

(D.K Singh)
SE& In-charge, WMC-II

Enclosure: As Above

To,

1. The Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. The Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryvaran Bhawan, Jorbagh Road, New Delhi –110003.
3. The Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi- 01
4. The Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110003.
5. The Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
6. The Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
7. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
8. The Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
9. The Pr. Secretary, Finance Department, Govt. of NCT of Delhi, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
10. The Pr. Secretary cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-110054
11. Secretary (PWD), Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 11000
12. The Pr. Secretary, Irrigation & Flood Control Deptt. Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi –31
13. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Delhi-110005
14. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P. Estate, New Delhi – 110002
15. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi – 110001

Copy to:

1. The Pr. Secretary to Hon'ble Lt. Governor, Delhi - For kind information to the Hon'ble Lt. Governor.
2. The Pr. Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Level, Delhi Secretariat Delhi -02.
3. The Pr. Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
4. The Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02
5. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
6. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi – 110002

(D.K.Singh)
SE& In-charge, WMC-II

Minutes of the Second Meeting of the High Level Committee (HLC) headed by Hon'ble Lt. Governor, Delhi constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA.No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" heldin the Conference Room at Raj Niwas on 14.02.2023 at 04: 00 PM.

The list of participants is Annexed.

The meeting was attended by the members of the High Level Committee (HLC) and Secretaries/ HODs of various Ministries/ Organizations/ Departments including Joint Secretary, Ministry of Agriculture, DA &FW, GoI, Director, MoEF&CC, GoI, Director General, NMCG, Member Secretary, CPCB, Addl. Chief Secretary(Industries),GNCTD, Divisional Commissioner(Revenue Department) cum Chairman, DPCC, GNCTD, Pr. Secy.(Env.)cum Development Commissioner, GNCTD, Pr. Secy.(Finance), GNCTD, Pr. Secretary, Irrigation & Flood Control Deptt., GNCTD, Secy.(IT), GNCTD, CEO, DJB along with Member(Drainage), DJB, Commissioner, MCD, Pr. Commissioner, DDA, Spl. Commissioner of Police, L&O Zone-I, MD(DSIIDC), Member Secretary, DPCC and other senior officers from various Departments.

Member Secretary DPCC informed the house that subsequent to the first meeting of High Level Committee, Chief Secretary Govt. of NCT of Delhi issued a detailed order dated 27.01.2023 vide which various government agencies/departments are entrusted clear action points with timelines to complete the tasks. Member Secretary DPCC presented before the Committee the action plans and progress made since the first meeting by concerned departments/agencies.

The progress made in execution of action plans were taken up for discussions and various decisions were taken as enumerated below:-

1. **100 Percent Treatment of Sewage**

1.1 Sewage Management in Delhi:

1.1.1 Present Scenario:

- Estimated Sewage Generation : **768 MGD** (80 % of 960 MGD Water Supply)
- Installed Treatment Capacity of 35:**632 MGD** (82.3% of Estimated Sewage Generation) operational STPs
- Capacity Utilization of existing STP:**530 MGD** (83.8 % of installed capacity)
- Gap: Capacity - **136 MGD** (17.7%)
  Treatment - **238MGD** (31%)

1.1.2 Focus Area for Utilizing Existing Treatment Capacity

- *Employment of adequate numbers of Super Sucker to enhance the desilting capacity.*
- *Out of approx. 200 KM, only 90 KM of desilting has been completed. Complete action for remaining position be also completed by 30 Apr 23.*
- *Efficient desilting will automatically result in increase of 102 MGD treatment capacity by utilizing the entire 632 MGD as against the prevailing 530 MGD only.*

1.1.2 Focus Areas for Enhancing Sewage Treatment Capacity (302.5 MGD)

- Construction of new STPs at Okhla, Delhi Gate and Sonia Vihar (3): 47 MGD.
- Construction of 40 new DSTPs : 92 MGD.
- Rehabilitation of existing STPs (3) : 70 MGD.
- Up-gradation and increasing capacity of existing STPs (18) : 93.5 MGD

1.1.2 Future Scenario:

(After construction of New STPs/ DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB)

- Total Treatment Capacity **by June, 2023**: **727 MGD** (95 % of Estimated Sewage Generation)
- Total Treatment Capacity **by Dec., 2023**: **814 MGD** (106 % of Estimated Sewage Generation)
- Total Treatment Capacity **by March,2023**: **934.5 MGD** (121.7 % of Estimated Sewage Generation)

The gaps in treatment of sewage, i.e. 238 MGD were brought to the notice of Committee. The Committee was also informed about the progress made in construction of 03 new STPs i.e. Okhla (overall 124MGD, Addl. 30MGD), Sonia Vihar(07MGD)& Delhi Gate (10 MGD). The progress made in past 20 days w.r.t. Okhla STP is 1.1% while Sonia Vihar STP recorded an increase of 1.39% in project progress. Chief Secretary, Govt. of NCT of Delhi insisted that the progress achieved so far since first meeting is not significant in case of Okhla STP. He directed that efforts should be made to achieve significant progress by adhering to the time lines.

In respect of Delhi Gate STP (10 MGD), no progress was made due to the issue of land allotment by DDA/ MOHUA. The issue was discussed and it was decided that till the land is acquired, the process of cleaning the site is to be initiated by DJB. Chief Secretary directed DJB to resolve the issue with MOHUA immediately.

In respect of 02 DSTPs out of 29 new DSTPs wherein issue of land allotment is involved, the CEO, DJB informed that discussion with DDA is at an advance stage and issue will be resolved shortly. In case of 05 DSTPs wherein work of tender is being re-invited, Chief Secretary directed to float all tenders within one month. In case of 11 DSTPs wherein issue of allocation of land/land is to be finalized by DDA/Revenue Department, the Chief Secretary directed Divisional Commissioner & DJB to resolve the issue urgently and wherever there is litigation in respect of land for construction of DSTPs alternate site/ land should also be identified rather than causing delays.

The issue of up-gradation of existing 18 STPs was discussed in detail and w.r.t. 04 STPs namely Okhala Phase –V, Mehrauli, Ghitorni and Vasant Kunj wherein time line is Jan 2024 and retendering is to be done as negotiation was held, the Chief Secretary directed to ensure that January 2024 timeline is met despite re-tendering.

The progress of de-silting Trunk/peripheral sewer lines(approximate 200 km)was shared with the Committee. Hon'ble LG directed DJB that in the next meetings the progress of de-silting should be supported by before and after photographs/videos of the work progress. Chief Secretary flagged the dissatisfactory progress in desilting of sewer stretches in case of Dwarka and Okhla STPs.

2. Trapping of Major Drains

Progress of trapping of drains and sub-drains was informed to the Committee. With respect to trapping of partially trapped Delhi Gate Drain, it was informed that DJB shall construct 10 MGD STP to trap the remaining flow in the Delhi Gate Drain.

It was also informed to the Committee that Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road Trunk Sewer. However, some marginal flow/ overflow still passes during peak hours.

The said issue of trapping of Sen Nursing Home drain wherein marginal flow/overflow still passes during peak hours was discussed at length. Hon'ble LG directed that entire sewage of the drain should be trapped and it should be ensured that not a single drop of untreated sewage is diverted into the drain. It was also directed by Hon'ble LG that all compliances is to be met within timelines as mentioned in the Action Plan by proper inter-departmental co-ordination. DDA was directed to remove the encroachments immediately in case of Mori Gate drain, so that DJB can finish the trapping by September 2023. Maharani Bagh Drain was also asked to be trapped fully without fail. DJB was also directed to take-over the Barapulla drain from MCD and complete the desilting exercise before Monsoon. *Specific issue related to Delhi Gate, SNH, Morigate, Maharin Bagh and Barapulla drains needs to be looked into and required intra and inter departmental coordinated action needs to be completed on priority.*

Identification of Drains and Sub Drains which are not reflected in the present Action Plan should be taken up on priority by all Drain Owning Agencies (DoA's) like PWD, MCD, DDA, I&FCD, DSIIDC etc and progress should be presented in subsequent meetings. DPCC shall also undertake a parallel exercise on the identification of drains not reflected in the present Action Plan by DJB.

Hon'ble LG directed that urgent cleaning of flood plains is required at locations of Yamuna River near ITO and Barapulla, due to dumping of solid waste, in view of the upcoming programme of G-20 Summit.

3. **Sewerage Network in Unauthorised Colonies (1799)**

The Progress made in extending sewerage network to unauthorised colonies (1799) was apprised to the Committee. The sewer line has been laid and notified in 744 unauthorised colonies , while work of sewer network is in progress in 573 unauthorised colonies. In 318 unauthorised colonies, sewer network & DSTPs are to be laid and in 161 unauthorised colonies, NOC is awaited being forest area or the O Zone.

The issue of 747 unauthorised colonies where Sewer lines were laid, notified and 100% completion was reported by DJB was discussed at length. Hon'ble LG directed that '100% completion' should be reported to the Committee only when entire Waste Water is trapped from the unauthorized colonies, and number of household connections shall also be a parameter to decide the successful completion of sewerage network in unauthorised colonies. Chief Secretary directed that CEO DJB should monitor the progress by random checking as well as through performance audits.

CEO, DJB informed the Committee that laying of sewerage network along with DSTPs in 161 colonies is dependent on NOCs /O-Zone clearances. It was decided that the committee already constituted for all land related matters shall also expeditiously look in to this matter specifically and first meeting of this committee shall be held before next meeting of HLC.

It was decided in the meeting that the list of 65 JJ clusters along with probable DSTP locations and minimum land requirement where they are planned to be installed by DJB will be forwarded to Revenue Department, who will submit a detailed report on feasibility of the locations and, if not feasible, provide a list of alternate locations within two weeks. Executive Director, NMCG informed the committee that NMCG is in touch with Japanese Company on issue of technology transfer for such DSTPs.

On the issue of providing sewerage network to all JJ Clusters and whether DJB's plan is covering all the clusters, CEO, DUSIB informed that they have already provided list of notified JJ Clusters to DJB.

4. Industrial Effluent Management by CETPs (13)

Member Secretary, DPCC informed that out of 13 CETPs, only one CETP (Lawrence Road CETP) was not meeting the Prescribed Standards of BOD and TSSduring January, 2023.

It was also informed that all Water Polluting Industries (88 industries) located in Badli, GTK Road and Lawrence Road Industrial Area (03 non-complying CETP catchment areas previously) have been inspected and 12 defaulter water polluting units were effectively closed & EDC of Rs 53 Lakhs were imposed, out of which Rs 3.75 Lakhs have been realized.

The issue of meeting the standards by CETPs in line of STPs was raised by CEO, DJB i.e. BOD/ TSS (10/10) and it was informed by MD, DSIIDC and Member Secy., DPCC that it is applicable only after up-gradation of CETPs to treat Organic Load (BOD).

MD, DSIIDC informed that out of 13 CETPs, 11 CETPs are being operated and maintained by CETPs Societies and rest 2 at Narela & Bawana are being operated and maintained by DSIIDC through its concessionaires. Since all the 13 CETPs are old ones (more than 15 years old) these CETPs are proposed to be upgraded. DSIIDC had engaged CSIR-NEERI in November, 2019 for providing consultancy w.r.t various issues related to CETPs including up gradation of CETPs. NEERI has carried out Overall Performance Evaluation of all the 13 CETPs in Delhi and Draft Integrated Report titled "Status, Gap Analysis and Suggestions for Improvement and up-gradation in existing 13 CETPs of Delhi" has been submitted to DSIIDC. Regarding handing over 11 CETPs being operated and maintained by CETPs Societies to DJB, matter is under process by the Industries Department. Up-gradation of two CETPs at Narela & Bawana which are with DSIIDC is planned to be completed by December, 2023.

CEO, DJB requested that instead of DJB, all the 13 CETPs should be upgraded by DSIIDC. MD, DSIIDC, informed that the proposal regarding transfer of 11 CETPs to Delhi Jal Board has been approved by the Hon'ble L.G., and the file is under submission to Law Deptt., Govt. of NCT of Delhi for vetting of draft notification.

Hence, LG agrees to review the accorded approval and if needed they will be handed over to DSIIDC, whose primary job is to efficiently operate and maintain the CETPs.

5. Faecal Sludge (Septage) Management

Action Taken Report of District Magistrates w.r.t. "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage) since notification of the regulations, is briefed below:

1	Total No. of Meetings of Septage Management Committees held	73
2	No. of Vehicles /Tankers found unauthorizedly discharging septage into Drains etc.	50
3	No. of Vehicles/Tankers impounded	46
4	No. of Challans/ Notices issued	22
5	Total Amount of Environmental Compensation Imposed & received	Rs.12.77 Lakh
6	Cumulative Septage collected and treated till 10th Feb, 2023	132.81 Crore litres

While reviewing the progress related to implementation of Septage Faecal Sludge (Septage) Management regulation, it was informed by CEO, DJB that action is under process for making the afore-said rules more stringent for ensuring the deterrent action against illegal tankers. Hon'ble LG directed that improvement made in this regard should be reflected systematically by no. of tankers deployed vis-à-vis the progress made for laying sewerage system in unauthorized colonies.

The aim should be to gradually reduce the number of tankers in consonance with the increase in the permanent sewerage system.

6. Restoration & Rejuvenation of Flood Plains and Removal of Encroachments (Projects of DDA)

The progress related to10 DDA Projects namely Asita East (197 Ha), KalindiAviral (263 Ha), Kalindi Bio-diversity Park(115 Ha), Ghat Area (66 Ha), Asita West(200 Ha), Amrut Biodiversity Park(116.5 Ha),Yamuna Vanasthali(236.5 Ha), Mayur Nature Park(397.75 Ha), Hindan Sarovar(45 Ha) and Eco tourism Area(30 Ha) was discussed in detail.

(i) Regarding the action taken for removal of encroachment by DDA, the Hon'ble LG directed that all such actions should be corroborated by the photographs of the sites before and after the removal of encroachments.

(ii) Regarding Kalindi Biodiversity Park, encroachment issues with NHAI, Hon'ble LG directed that DDA should resolve the issue by holding a meeting with the NHAI authorities to be convened by Secretary to LG. Chief Secretary directed that areas unaffected by the alignment of the highway should be restored first to prevent delays.

(iii) DDA should move an application to Hon'ble High Court for clubbing all pending matters related to encroachment for expeditious disposal of these cases in the larger interest of Yamuna's rejuvenation.

(iv) Regarding the encroachment of Mayor Nature Park, it was decided that complexities due to multiple land owing agencies are to be handled by suitable intervention of all the land owing agencies i.e. DDA, UD, Revenue etc. and the Committee under Divisional Commissioner constituted for resolution of land issues shall act with urgency.

(v) DDA to take regular action for identifying and removal of encroachments on flood plains of Yamuna by regular physical inspections.

(vi) It was reiterated that the time lines in action plan of HLC are to be adhered without fail, and will not be relaxed.

7. **Utilization of treated wastewater**

It was informed that 90 MGD out of 530 MGD of treated STP water is being used mainly for horticulture; 267 MGD is the mandatory return flow in river Yamuna, while 70 MGD Treated STP water at Coronation Pillar is to be treated at tertiary level by June, 2024.

DJB has proposed for utilization 115 MGD Treated STP water for development/ rejuvenation of various lakes. DJB is also exploring the possibility of using treated STP Water in other usages like in Farm Houses, Golf Courses, Construction activities etc.

The Hon'ble LG directed DJB to share its comprehensive action plan of utilization of treated sewage in view of day by day increasing demand of water supply in city of Delhi.

MCD Commissioner suggested that the increase in pipeline network should be initiated at least in phased manner for supply of STP treated water to parks and gardens. A separate meeting was decided to be held on this issue.

8. **Other issues**

It was informed to the Committee that the Dashboard on e-Samiksha Portal is completed. Chief Secretary directed that all the departments, henceforth, shall upload ATR/progress on weekly basis on the portal on every Friday.

With respect to development of Bio-diversitypark by NMCG/DDA, it was decided that issue may be resolved by DDA and NMCG with due discussions, before the next HLC Meeting.

In respect of campaign for awareness and involvement of public, the Committee was informed that draft IEC Plan/ annual calendar has been prepared by DPCC and submitted to convener while DDA is in process of preparing IEC plan. DPCC was asked to prepare a comprehensive IEC Plan on behalf of all the departments.

It was clear that land issues have not been resolved, which could delay key projects which are instrumental towards improving the water quality of River Yamuna. The Committee constituted by HLC vide order dated 27.01.2023 to resolve all land issues, under the Chairmanship of Divisional Commissioner, Revenue Department of GNCTD shall meet immediately, and Chief Secretary directed that Secretary UD,GNCTD shall also be included as member convener of this committee.

Hon'ble LG directed that time lines should be strictly adhered as mentioned in the action plan of HLC.

The meeting ended with the thanks to the Chair.

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ATTENDANCE SHEET

SUB.: 2nd meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi.

Date: 14.02.2023 **Time: 04.00 PM**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
1	C.S			
2.	Dr. A. C. Verma	PS (Finance)	9650111076	
3.	Sh. Rajeev K. Tiwari	Pr. Comm. DDA		
4)	Gyanesh Bhatt	Commissioner - MCD	9868854001	
5	Shrawan Kumar Verma	RO, ZRO Jaipur MoEF&CC	9414028844	14/02/2023
6.	Sh. Deependra Pathak	Spl CP LTO Zone-I		
7.	Sh. Manish Gupta	ACS (Industries)		
8.	Vikram Singh	Pr. CE(Dr) PhI DJB	9650290929	
9	Rukmani	JS, Agriculture DAFW	9868246100	
10.	Ashwani Kumar Div. Com/ Chairman DPCC			

ATTENDANCE SHEET

Sub: 2nd Meeting of the High Level Committee Constituted by Hon'ble National Green Tribunal to Discuss various issues related to control of pollution and Rejuvenation of River Yamuna in Delhi

Date: 14.02.2023

Time: 04:00 PM

S.No.	Name of Officer	Designation & Department	Telephone Number	Signature
1.	C.S.	GNCTD		
2.	Harish Kundra	Pr Secy IoFC		
3.	P. Krishnamurthy	CEO, DJB		
4.	SANJEEV KR.	CLD		
5.	Ved Prakash Mishra	Director, MoEFCC		
6.	ANIL KR SINGH	A Secretary GoI-	9999437373	
7.	Vivek Pandey	Secy IT	7838324655	
8.	K.C Surender	Spl. Secy (UD)	9540335959	
9.	Garima Gupta	CEO DUSIB	9717945001	
10.	Sanjeev Mittal	MD, DSIIDC	9650072233	
11.	PRASHANT GARGAVA	MS, CPCB	9990870057	
12.	D P MATHURIA	Ex. Dir NMCG (MoJS)	9947254	
13.	Ajay Gupta	Member (Drg) DJB	9650291023	

ATTENDANCE SHEET

Sub: 2nd Meeting of the High Level Committee Constituted by Hon'ble National Green Tribunal to Discuss various issues related to control of pollution and Rejuvenation of River Yamuna in Delhi

Date: 14.02.2023

Time: 04:00 PM

S.No.	Name of Officer	Designation & Department	Telephone Number	Signature
14.	ANANT KUMAR	Exn C PWD	9911178856	14/2/23
15.	Ritu Kusla	DM, SE	9899193642	
16.	R. Menaka	DM, North	9811226267	
17.	Mukesh Kumar	CE I&FC 2nd IT	9958430457	
18.	ANIL KUMAR	CE I&FC	9958888507	
19.	KAMAL GUPTA	Dir, IL, DDA	8149325861	14/2/23
20.	Neelima Soni	Director Landscape, DDA	9811239055	
21.				
22.				
23.				
24.				
25.				

ATTENDANCE SHEET

SUB.: 2nd meeting of the High Level Committee constituted by Hon'ble NGT to review the actions taken on control of pollution and rejuvenation of River Yamuna in Delhi.

Date: 14.02.2023 **Time: 04.00 PM**

S.NO.	NAME OF OFFICER	DESIGNATION & DEPARTMENT	TELEPHONE NUMBER	SIGNATURE
1.	Vishal Gandhi	Sc. E, CPCB	9891264423	
2.	Anil Banka	DM, East	9717677177	
3	Geetika Sharma	DM (NE)	9999134200	
4.	Sanika Singh	DM (Central)	9650034434	
5.	K.C. MEENA	CE SDM DSB	9650291363	
6	Pr. Secy to HLG			
7.	Secy to HLG			
8.	OSD to HLG			
9.	Pvt. Secy to HLG			
10.	Spl. Secy (SS)			
11.	Spl. Secy (HK)			
12.	Media Advisor			

NGT MATTER

By Special Messenger / Email

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at : http://dpcc.delhigovt.nic.in

F. No. DPCC/WMC-II/MPR/OA 673/2020/5704-5707 **Dated: 24-11-2023**

To,

The Secretary,
Ministry of Jal Shakti, Govt. of India,
Shram Shakti Bhawan,
New Delhi- 110001

Subject – Monthly Progress Report of Govt. of NCT of Delhi for the Month of October, 2023 w.r.t Orders Dated 06.12.2019, 29.06.2020, 21.09.2020 & 22.02.2021 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB"

Sir,

Please find enclosed herewith Monthly Progress Report of Govt. of NCT of Delhi in the Format of NMCG for the **Month of October, 2023** for Rejuvenation of River Yamuna (Priority -I Stretch) w.r.t Orders Dated 06.12.2019, 29.06.2020 21.09.2020 & 22.02.2021 in OA No. 673 / 2018 in the matter of News item published in 'The Hindu' Authored by Shri Jacob Khoshy Titled "More river stretches are now critically polluted: CPCB".

1st Monthly Progress Report of Govt. of NCT of Delhi was submitted vide letter dated 14.02.2020 & last Monthly Progress Report for the month of September, 2023 was submitted vide letter dated 20.10.2023.

Yours Sincerely,

Enclosures: As Above

(Dr.K.S.Jayachandran)
Spl. Secy (Env) cum
Member Secretary, DPCC

Copy to:

1. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
2. The Staff Officer to Chief Secretary, 5th Floor, Delhi Secretariat, I.P. Estate, Delhi-110002
3. PS to Chairman, DPCC.

(Dr.K.S.Jayachandran)
Spl. Secy (Env) cum
Member Secretary, DPCC

National Mission for Clean Ganga

Format for Submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of NCT of Delhi

Monthly Progress Report of Govt. of NCT of Delhi for the Month of October, 2023

Overall Status of the State:

I. Total Population: Urban Population & Rural Population separately

	Population as per Census in 2011 (in Lakh)	Population in 2023 (Approx. Estimated) (in Lakh)
Urban Population	163.68899	210
Rural Population	4.19042	
Total	167.87941	210

II. Estimated Sewage Generation (MLD) : 3600 MLD (792 MGD) (80 % of 990 MGD Water Supply)

III. Details of Sewage Treatment Plant:

- Existing No. of Operational STPs of DJB : **37** STPs (at 20 Locations)
- Installed Treatment Capacity of 37 Operational STPs : **3033 MLD (667 MGD)** **(84.2%** of estimated sewage generation)
- Capacity Utilization of existing STPs : **2610 MLD (574 MGD October, 2023)** (86.06 **%** of Treatment Capacity)
- MLD of sewage being treated through Alternate technology : Nil

• Gap in Treatment Capacity	: **568.3 MLD (125 MGD)** [792 – 667 MGD] **(15.8 %)**
• Gap in Treatment	: **991 MLD** (218 MGD) [792 – 574 MGD] **(27.5 %)**
• No. of Operational STPs	: **37** (Refer Annexure-1)
• No. of Complying STPs	: 15 w.r.t. Standards prescribed by DPCC (BOD/TSS: 10/10 mg/l) 35 [w.r.t. Design Parameter]
• No. of Non-complying STPs	: **22** (Letters are issued regularly to DJB for taking rectification measures to meet the prescribed standards).
	Following 10 STPs (Total 185 MGD Capacity) are designed for BOD : TSS 10 :10 mg/l **1.** Pappankalan Phase II (20 MGD) **2.** Nilothi Phase II (20 MGD) **3.** Delhi Gate Phase II (15 MGD) **4.** Kapashera (5 MGD) **5.** Chilla (9MGD) **6.**Common Wealth Games Village (1 MGD) **7.** Coronation Pillar New STP (70 MGD) **8.** Kondli STP Phase-I (10 MGD) **9.** Kondli STP Phase-II (25 MGD) **10.** Kondli STP Phase-III (10 MGD)
	Standards prescribed by DPCC for STPs of DJB in Delhi as per the directions of CPCB (More Stringent than prescribed by MoEF&CC) : *(i) pH - 6.5 - 9.0 (ii) TSS ≤ 10 mg/l (iii) BOD ≤ 10 mg/l (iv) COD ≤ 50 mg/l (v) Ammonical Nitrogen ≤ 5mg/l (vi)Total Nitrogen (N-Total) ≤ 10 mg/l (vii) Phosphate (PO_4 - P)≤ 2 mg/l(viii) Fecal Coliform(FC) (MPN/100ml) < 230*

- **Sewage Treatment Capacity Augmentation Plan of Delhi to meet the Gap and Accommodate future Increase in Sewage Generation:**

Govt. of NCT of Delhi is primarily working on following 4 Sectors for augmenting the sewage treatment capacity in Delhi and details are given in following Table:

(i) Rehabilitation of existing 3 STPs at Kondli Ph-II & Rithala Ph-I and Yamuna Vihar Ph -II.
(ii) Upgradation and increasing capacity of remaining 18 existing STPs
(iii) Construction of 3 New STPs at Okhla, Delhi Gate and Sonia Vihar
(iv) Construction of 40 DSTPs [26 DSTPs at various locations of Delhi and 14 DSTPs in Najafgarh Drainage Zone]

Rehabilitations of existing STPs and construction of New STPs/DSTPs

[Present Treatment Capacity: 667 MGD (37 STPs)]

S.No	Name of STP	Capacity Addition (in MGD)	Timelines
	Sewage Treatment Plants		
1	**Coronation Pillar (New STP) of 70 MGD Capacity (Completed and Commissioned)** The Coronation Pillar STP is State of Art STP with latest parameters of BOD/TSS: 10/10 mg/l including removal of Nitrogen and Phosphorus along with power generation through Bio Gas. Salient features of the STP.	-	**Completed and commissioned on 15.03.2022.** Additional capacity of 40 MGD created by commissioning of this STP has already included in total capacity of existing 37 STPs of 632 MGD.
2	**Okhla (New STP) of 124 MGD Capacity (Under Construction)** [Physical Progress – **93.3%** (as on 31.10.2023) Progress in October, 2023: 0.3% The new Okhla STP will be Asia's largest STP with State of Art Technology with latest parameters of BOD/TSS: 10/10 mg/l including removal of Nitrogen and Phosphorus along with power generation through Bio gas. The plant will use solar energy based sludge drying process to produce class A pathogen free sludge.	**30**	**March, 2024** (EarlierTimeline June,2023) (Liquid Line to be commissioned by December .2023)
3	**Sonia Vihar (New STP) of 7 MGD Capacity (Under Construction)** [Physical Progress - **73%** (as on 31.10.2023) Progress in October, 2023: 6.03%	**07**	**December, 2023** (Earlier Timeline September, 2023)
4	**Delhi Gate (New STP) of 10 MGD Capacity** (Land to be allotted by DDA / MOHUA MoHUA vide letter dated 20.07.23 requested DJB to remove unauthorized structure from the proposed land/plan. MoHUA vide letter dated 14.09.23 requested to accept allotment of land by DJB "as is where is" basis. Removal of structure is required for construction of STP. DM central convened a meeting in which DDA informed that permission for removal of religious structure has been received and directed to remove structure by Land Owning Agency.	**10***	**12 Months after allotment of land**

5	**Kondli Phase- II of 25 MGD Capacity** [Physical Progress: - 96.07 % (as on 31.10.2023) Progress in October, 2023: 0.3% Liquid line started on 24.06.2023.	-	**December, 2023** (Earlier Timeline June / October, 2023) **(Under Test and Trial run & included in 667 MGD capacity)**
6	**Rithala Phase – I of 40 MGD Capacity (Under Construction for Rehabilitation & Upgradation)** [Physical Progress: 94.03 % (as on 31.10.2023) Progress in October, 2023 : 0.62%	**40**	**December, 2023** (Earlier Timeline June / October, 2023)
7.	**Yamuna Vihar Ph-II of 40 MGD Capacity (From 10 MGD to 15 MGD, Under Construction for Rehabilitation & Upgradation, Presently in operation)** [Physical Progress: 86%] (as on 10.11.2023) Progress in Month of October : 1%	**05**	**December, 2023**
	Total Addition in Capacity of STPs	**93**	

Status of 40 New Proposed Decentralised Sewage Treatment Plants (DSTPs) [92MGD]		
A. 26 DSTPs of total Capacity of 60 MGD		
18 DSTPs (Land already allotted)		29 DSTPs (57.57MGD) – By December, 2024
08 DSTPs (Land is yet to be allotted**)		
B. 14 DSTPs in Najafgarh Drainage Zone of total Capacity of 32 MGD		11DSTPs (34.43 MGD) –12 Months after allocation of land
11 DSTPs (Land already allotted)		
03 DSTPs (Land yet to be allotted **)		
Upgradation / Augmentation of Remaining 18 Existing STPs of total Capacity of 113.5 MGD	**113.5**	December, 2024
Total Addition by December, 2023	**52**	
Total Addition by June, 2024	**147**	
Total Addition by December, 2024	**297.5**	
Grand Total Capacity by December, 2024	**667 + 297.5 =964.5MGD#**	

Total Capacity of STPs by December, 2023 - 719 MGD [667 MGD + 52 MGD]

Total Capacity of STPs by June, 2024 - 814 MGD [667 MGD + 147 MGD]

Total Capacity of STPs by December, 2024 - 964.5 MGD [667 MGD + 297.5 MGD]

 # Will be sufficient to treat the sewage of 924.8 MGD (80% of 1156 MGD Water Supply) in future.

* Timelines are subject to availability of land from DDA/ MOHUA.

**Timelines are subject to availability of land from Land Owning Agencies (DDA/Revenue Deptt.)

All the STPs (existing as well as new) with total capacity of 964.5 MGD are targeted to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l by December, 2024.

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Details of Each Existing STP of Delhi Jal Board in Delhi

S. No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
	Details of Each Existing STP of Delhi Jal Board in Delhi and Compliance status for the month of **October, 2023 is at Annexure-1**				

Upgradation/ Augmentation of Existing STPs

(Interventions –for Existing STPs to achieve BOD: TSS 10/10)

[Integrated Fixed Film Activated Sludge (IFAS), Increased Aeration, Disc Filter, UV Disinfection & Odour Control]

S. No.	Name of STP	Existing Capacity (In MGD)	Enhanced Capacity (In MGD)	Status (Cumulative Progress as on 10.11.2023)	Timelines
1	[redacted]	[redacted]	[redacted]	[redacted]	Oct, 2023 (Earlier Time line March,23)
2	Kondli Phase-IV	45	45	72 %	December, 2023 (Earlier Timeline Oct, 23)
3.	Pappan Kalan Phase- I	20	30	24%	March,2024 (Earlier Timeline December, 2023)
4.	Nilothi Phase –I	40	60	24%	
5.	Najafgarh	5	5	33%	
6.	Keshopur Phase –II	20	20	33%	
7.	Keshopur Phase-III	40	60	33%	
8.	Rohini Sector 25	15	25	31%	
9.	Narela	10	15	31%	
10.	Coronation Pillar Phase -I & II	20	20	31%	
11.	Coronation Pillar Phase –III	10	10	31%	
12.	Okhla Phase- V	16	16	The case has been put on hold due to scarcity of funds.	December, 2024(Earlier Timeline January, 2024)
13.	Mehrauli	5	7.5		
14.	Ghitorni	5	7.5		
15.	Vasant Kunj	5	7.5		
16.	Yamuna Vihar Phase– I	10	15	4th consecutive call of tender has been done, in the recent the competent authority has been decided to discharge the previous tender and re-invite it with open technology. The Tender is likely to be invited by this week.	December, 2024(Earlier Timeline June, 2024)
17.	Keshopur Phase- I	12	18		
18.	Yamuna Vihar Phase – III	25	55	File has been sent to the competent authority for administrative approval of Estimate.	
	Total	**343**	**456.5**	Addition of 113.5 MGD by December, 2024.	

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Details of Proposed STPs of Delhi Jal Board in Delhi

S. No.	Location	Capacity of STPs proposed (in MGD)	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
1.	26 Decentralized STPs at various locations in Delhi (Earlier 42)	60	• Requirement of land reassessed • No. of DSTPs reduced from 42 to 26 • Land allotted at 22 locations • For balance DSTPs matter is being pursued with land owing agencies. • At one location of Naya Bans, part of land is allotted and for balance matter is being pursued with land owning agencies. Tenders are being invited for DSTPs /STPs where land has been allotted.	Out of 40 DSTPs, tenders have been received / invited / being invited in case of 32 DSTPs. Out of balance 8 DSTPs, estimate for 2 DSTPs are under approval & land for 6 DSTPs is yet to be allotted by DDA / Revenue Deptt. and expected to be completed after land allotment.
2.	14 (9+5) STPs in Najafgarh Drainage Zone	32	The work of 9+5 DSTP has been rescinded. The scheme under 9+5 DSTP has been reframed to accommodate the maximum nos. of unauthorized colonies in the 12 parcels of land alrendy in possession of DJB. The status of construction of DSTPs and laying of sewer line is as under: • The work of laying of Sewer lines in **11 GOCs** of Jafarpur, Galibpur Sarangpur, Kazipur, Shikarpur, Khera Dabar, Kanganheri, Goyla Vihar, Kair, Mitraon and Dichaon is in progress. • Tender for laying of Sewer lines in **1 GOC** Hasanpur has been received and is under process of award. • Tenders for construction of DSTPs at 7 locations are being re-invited and at 5 locations, where land is available, have been invited and is under process of approval. • Land for construction of DSTP for Tajpur & Tikri Kalan GOC, are not available and under litigation. The tender for laying of Sewer lines in these **2 GOCs** and associated DSTPs will be invited on availability of the land.	

Status of Interceptor Sewer Project (ISP) of Delhi Jal Board

Total flow to be trapped	**Provision of trapping made during the month of Feb, 2023**	**Cumulative Status as in October, 2023 Provision of trapping made**	**Time line for completion of work**	**Remarks**
1100.86 MLD **(242 MGD)**	-	1082 MLD **(238 MGD)**	Completed	About 1045 MLD (230 MGD) is being trapped and treated out of 1082 MLD (238 MGD). Entire flow shall be trapped & treated by Dece mber, 2023 after rehabilitation of Rithala and Kondli STPs under YAP-III.

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Status of Sewerage Network in Unauthorized Colonies (As provided by DJB)

S. No	Description	Cumulative Status as in October, 2023 (No.)	Timelines / Remarks
1	Sewer line laid and commissioned	976	Laid and commissioned
2	Work of sewer network is in Progress	359	Nov, 2024
3	Colonies where NOC is awaited / O Zone	161	The work shall be taken up after NOC from Forest Deptt./DDA.
4	Colonies where sewerage network is to be laid along with Decentralized STPs	303	The work shall be taken up after allotment and possession of land for DSTPs from DDA / Revenue Deptt.
	Total	**1799**	

Sewage and Faecal Sludge Management (Septage Management)

"Delhi Water Board Septage Management Regulation 2018" were notified by the Urban Development Department, GNCTD on **12.11.2018 (published in Gazette on 21.11.2018)** and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

DJB has registered 160 licensed vendors (Emptiers) [reduced from 190 vehicles to 160 vehicles in view of orders of the Chief Secretary dated 27.01.2023] for collection and transportation of sewage from the septic tanks and has identified 86 designated SPS/ STPs for receiving the Septage.

Agency	No of Vehicles Authorised by DJB (As on 31.10.2023)	No. of Functional SPSs for collection of septage from vendors	Septage collected & Treated in October, 2023	Septage treated by DJB (As on 31.10.2023)
DJB	**160**	**86**	**3.62 Crore Litres**	**174.9 Crore Litres**

On an average 11.68 Lakh litres septage per day was collected and treated at STPs of DJB in October, 2023. Action Taken Report of District Magistrates w.r.t. "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage) as on 05.11.2023 is briefed below.

- Total No. of Meetings of Septage Management Committees held - 133
- No. of Vehicles /Tankers found unauthorizedly discharging Septage into Drains etc. - 68
- No. of Vehicles /Tankers impounded - 63
- No. of Challans / Notices issued - 42
- Total Amount of Environmental Compensation Imposed - Rs. 16.79 Lakh
- Total Amount of Environmental Compensation Received - Rs. 16.79 Lakh

Joint Committee headed by Hon'ble Justice (Retd.) Sh. S. P. Garg and having members from CPCB, DPCC & DJB constituted by Hon'ble NGT vide Order Dated 22.04.2022 in OA No. 365 / 2021 in the matter of "Shamsher Singh Vs Govt. of NCT of Delhi" has submitted its Interim Progress Report Dated 17.12.2022 to the Hon'ble Tribunal. Necessary action is being taken as per the directions of the Hon'ble Tribunal in the order dated 21.12.2022 in the said matter.

"Vide order dated 27.01.2023, a Committee under the chairmanship of Divisional Commissioner, Revenue Department and consisting of CEO, DJB, Commissioner MCD as member and Secy (UD), GNCTD as member cum convener has been constituted to revisit the "Delhi Water Board Septage Management Regulations, 2018" to make them more effective enforceable.

Report of the committee of the meeting held on 28.02.2023 along with proposed amendments in the existing "Delhi Water Board Septage Management Regulation 2018" has been approved by DJB in its Board meeting on 04.05.2023 and the matter is under process.

DPCC has also issued directions u/s 33 (A) of the Water Act, 1974 on 27.03.2023 including imposition of penalties as give below:

(a) Penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle.

(b) Penalty for disposal of Septage at place other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.

(c) Penalty on a person who uses the services of unlicensed vendors/ vehicle for discharging the septage shall be Rs. 10,000/- per violation.

As per the said directions, Revenue Department (An officer not lower than the rank of Nayab Tehshildar in DM offices), Sub Inspector in Delhi Police, Sanitary Inspector in MCD and Junior Engineers of DJB & IFCD are competent to impose penalties.

Copy of the directions issued by DPCC on 27.03.2023 has already been provided to Ministry of Jal Shakti vide Monthly Progress Report of April, 2023.

Tapping of Drains:

There are 22 drains which are out falling into river Yamuna in the Delhi and brief is as follows :

- 10 Drains have been Tapped / No Flow observed by DPCC Laboratory in month of October, 2023.
- 02 Drains (Delhi Gate Drain & Sen Nursing Home Drain) are Partially Tapped.
- 02 Drains (Najafgarh & Shahdara) are large drains and technically not feasible to tap whole drain however these drains are included in the Interceptor Sewer Project where substantial flow of sub-drains under their command areas has been / will be tapped and treated after tapping of sub drains.
- Flow is yet to be tapped / diverted to Sewer / STPs for treatment in case of remaining 08 drains.

Information about 22 Drains out falling into River Yamuna in Delhi, their Water Quality in October, 2023 and proposed action for tapping of flow is at **Annexure - 2.**

IV. Details of Industrial Pollution [Industries/Units in 28 Approved Industrial Areas (Planned Industrial Areas) in Delhi] (As per the Consent Records of DPCC) (As on 20.08.2023):

- No. of Industries / Units in 28 Approved Industrial Areas : 29330
- No. of Industries / Units in 17 Approved Industrial Areas (out of 28 Approved Industrial Areas) connected with 13 CETPs : 26011
- No. of Industries / Units in 11 Approved Industrial Areas (out of 28 Approved Industrial Areas) not having CETPs (Having Individual ETPs). : 3319
- No. of Water Polluting Industries / Units in 28 Approved Indl. Areas : 1369
- No. of Water Polluting Industries/ Units in 17 Approved Indl. Areas (out of 28 Approved Indl. Areas) connected with 13 CETPs : 1097
- No. of Water Polluting Industries/ Units in 11 Approved Indl. Areas (out of 28 Approved Indl. Areas) not having CETPs (Having Individual ETPs) : 272
- Quantity of Effluent generated from the Industries / Units : 29.65 MLD

in 28 Approved Indl. Areas (Excluding White Category Industries/Units, Shops & Other Establishments not requiring Consent from DPCC)

- Quantity of Effluent generated from the Industries / Units in 17 Approved Industrial Areas (out of 28 Approved Indl. Areas) Not having CETPs (Excluding White Category Industries/Units, Shops & Other Establishments not requiring Consent from DPCC) : 25.57 MLD
- Quantity of Effluent generated from the Industries / Units in 11 Approved Industrial Areas (out of 28 Approved Indl. Areas) Not having CETPs (Excluding White Category Industries/Units, Shops & Other Establishments not requiring Consent from DPCC) : 4.08 MLD
- Quantity of Hazardous Waste generated from the Industries in TPD (including CETPs) : 11.36 TPD
- Number and total capacity of ETPs (details of Existing/ Under Construction / Proposed) : 1369 ETPs
- Compliance Status of the ETPs :
- Number and Total Capacity of CETPs (Details of Existing/ Under Construction / Proposed) : Existing CETPs–13(List at **Annexure-3**) Capacity – 212.3 MLD (Utilization – **67.51**MLD) (31.8%) Under Construction/Proposed – Nil

Redevelopment Areas

Besides 28 Approved Industrial Areas, there are 26 Areas Notified for Re-development (non-conforming clusters of industries for redevelopment) by the Industries Department, Govt. of NCT of Delhi. Details regarding no. of industries/units in these 26 redevelopment areas are not available. Most of the industries/ units in these areas are dry and there not much water polluting industries / units in these Redevelopment Areas. List of 26 Redevelopment Areas Notified for Re-development has already been provided through Monthly Progress Report of August, 2023.

These Redevelopment Areas are lacking infrastructural facilities which are to be developed as per the norms for redevelopment of clusters of Industrial Concentration in Non-Conforming Areas as given in point no. 7.6.2.1. of MPD- 2021. The redevelopment scheme of these unplanned Industrial Areas will have to be prepared by the concerned local body / land owning agency in consultation with the Society (to be formed by the land owners). Accordingly, the redevelopment of these 26 industrial areas is to be done by concerned local body/landowning agency.

Delhi Jal Board vide Letter dated 27.12.2021 had engaged Jamia Millia Islamia University for conducting survey of Redevelopment Areas in Delhi for identifying Water Polluting Industries. Report of Jamia Millia Islamia University is awaited.

Status of Compliance and Operation of the CETPs

Town	No. of Industries/ Units (in 28 Approved Industrial Areas)	Industrial Discharge	Status of ETPs	Status of CETPs (Existing, Under Construction &Proposed)
Delhi	29330	29.65 MLD	-	Existing – 13 CETPs List along with Compliance Status of October, 2023 is at **Annexure-3** Under Construction / Proposed - **Nil** Complying - 13 Not Complying – Nil
				Brief of Action Taken by DPCC against CETPs in the past is as follows :

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				Environmental Compensation (Total EC Amount Rupees 12.05 Crores) was imposed by DPCC on the 10 CETP Societies and 2 Operators of CETPs at Narela & Bawana on 07.07.2021. • Letter issued to concerned District Magistrates for recovery of the said amount of Environmental Compensation on 27.10.2021 followed by Reminder on 12.01.2022. • CETP Societies of Okhla, SMA, Mayapuri, Mangolpuri, GTK Road, Naraina, Jhilmil & Lawrence Road (Total 8 Cases) filed Writ Petition in the High Court of Delhi against the Directions issued by DPCC on 07.07.2021 regarding imposition of Environmental Compensation. • Order / Directions have been issued by DPCC on 07.12.2022 (in case of Okhla CETP) and on 13th & 16th January, 2023 in case of Mayapuri & SMA CETPs for Deposition of Environmental Compensation of Rs. 95 Lakh, Rs.80 Lakh & Rs. 1.05 Crore respectively, for not meeting the prescribed standards in the period of Feb, 2019 to Feb, 2021 after considering the Hon'ble High Court orders. • In rest of 5 cases viz. Mangolpuri, GTK Road, Naraina, Jhilmil & Lawrence Road CETPs matter of EC imposed by DPCCon 07.07.2021 is pending before Hon'ble High Court. • For the violations in the period from March, 2021 to December, 2022, Environmental Compensation of Total Rs 6.05 Crores have been imposed by DPCC on all the 13 CETPs and Directions have been issued in this regard in the month of January, 2023. • For the violations found by NEERI (Not meeting prescribed standards) in the months of March, 2023 to April, 2023 and further violations observed by DPCC (Based on DPCC monitoring) Environmental Compensation of Total Rs. One Crore has been imposed by DPCC on 11 CETPs and Directions were issued in this regard in the month of October, 2023. • Letters are issued regularly to the concerned CETP Societies based on the Effluent Analysis Reports of DPCC Lab for taking necessary action to ensure that CETPs meet the prescribed standards.

Common Effluent Treatment Plants (CETPs)

All the existing 13 CETPs are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC and also conveyed to the CETP Societies/ Operator of CETPs for rectification of the deficiencies, if any, to meet the prescribed standards. Sufficient treatment capacity (212.3 MLD) is available with existing 13 CETPs for management of industrial effluent generated from 17 approved industrial areas. The units which are operational in Non-CETP Industrial Areas have individual waste water treatment facilities (ETP etc). Online Monitoring System (OLMS) have been installed on all the 13 CETPs for measuring the pH, TSS, BOD & COD at the outlet of the CETPs. OLMS are connected to servers of DPCC and CPCB.

DSIIDC had engaged CSIR-NEERI vide letter dated 05.11.2019 for providing consultancy w.r.t various issues related to CETPs including up gradation of CETPs.

NEERI carried out Overall Performance Evaluation of all the 13 CETPs in Delhi and Draft Integrated Report titled "Status, Gap Analysis and Suggestions for Improvement and Upgradation in existing 13 CETPs of Delhi" submitted to DSIIDC on 16.03.2022. Meetings were held to review the progress. Quotations used by NEERI while preparing the estimates for the CETPs were shared with DSIIDC on 22.03.2022. A meeting was also held on 21.03.2022 with NEERI regarding cost estimation for 13 CETPs.

As per the Order dated 27.01.2023 of Chief Secretary, GNCTD issued w.r.t NGT Order dated 09.01.2023 in OA No. 21 / 2023, Out of 13 CETPs, 02 CETPs at Narela and Bawana will be upgraded by DSIIDC by December, 2023 and w.r.t other 11 CETPs DSIIDC shall discuss the issue with DJB once again to decide finally who (DSIIDC / DJB) is the appropriate authority for upgradation and O&M of these CETPs, especially after considering the fact that sewage to be treated in STPs and CETPs is of different nature and composition.

DSIIDC is yet to decide the issue finally after discussion with DJB.

V. Solid Waste Management:

- Total Number of Urban Local Bodies (ULBs) and their Population :3 [MCD, NDMC & DCB] Total Population – About 2.1 Crores
- Current Municipal Solid Waste Generation : **11376 TPD**

(Status of Solid Waste Management including Legacy Waste in Delhi is given at **Annexure-4)**

S. No.	Particulars	Information
1.	Number, Installed Capacity and Utilization of Existing MSW Processing Facilities in TPD (Bifurcated by type of processing e.g.Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, Decentralized, Pit Composting), Biomethanation, MRF etc.	• **Total Capacity of Existing MSW Processing Facilities (Including MRFs) - 8219.475TPD (72.25%)** • **Total MSW Processing (Fresh MSW + MRFs) - 7670.965 TPD (67.43%)** • Disposal through Compost Pits (258 No) - 549.42 TPD • Recycling through MRFs - 301 TPD • **Gap in MSW Processing Capacity - 3156.525 TPD (27.74%)** • **Gap in MSW Processing - 3705.035 TPD (32.57 %)** • Capacity of 4 Existing WTE Plants - 6550 TPD (Power generation capacity – 84 MW) • One Operational Centralised Compost Plants - 700 TPD [200 TPD at Okhla Closed due to upgradation into Bio-CNG plant of 300 TPD] • 08 Bio-methanation Plants of 5 TPD each - 40 TPD [Not Operational] • 20 Decentralized Composter Plants of 1 TPD each - 20 TPD
2.	Action Plan to bridge gap between Installed Capacity and Current Utilization of Processing Facilities (if Gap > 20%)	Not Applicable since installed capacity of Existing MSW Processing Facilities in Delhi is being utilized.
3.	No. and capacity of C&D Waste Processing Plants in TPD	• Existing operational C&D Waste Processing Facilities - 5 Capacity - 5150 TPD

	(Existing, Proposed and under construction)	Proposed New C&D Waste Processing Facilities - 1 Capacity - 1000 TPD **Existing operational C&D Waste Processing Facilities are located at** (i) Jahangirpuri (Burari) (2000 TPD) (ii) Rani Khera (1000TPD) (iii) Shastri Park (1000 TPD) (iv) Bakkarwala (1000 TPD) (v) Rani Khera (Mundka) (150 TPD) **Proposed C&D Waste Processing Facility (One No):** At Tehkhand Okhla of 1000 TPD capacity. However since land allotted by DDA is part of morphological ridge, therefore alternative site is being explored.
4.	Total No. of Wards, No. of Wards having Door to Door Collection Service, No. of Wards practicing segregation at source	**No. of Wards** - 272 [MCD-250, DCB-08 & NDMC-14 circles] **Door to Door collection** in all wards and circles of MCD, NDMC & DCB. **Segregation of Waste** : • NDMC - 100% (in all 14 Circles) • DCB - 90 % in Civilian Area (Timeline for 100 % segregation at source – December, 2023) • MCD - 100 % (in 12 Wards) 80 - 100% (in 70 Wards) 60-80% (in 12 Wards) 40-60% (in 81 Wards) 20-40% (in 46 Wards) 10-20% (in 29 Wards) MCD has given timeline of December, 2024 for 100 % segregation of MSW at source.
5.	Details of MSW Treatment Facilities proposed and under construction (No., Capacity and technology)	Proposed Waste Processing & Disposal Facilities in Delhi is given at **Annexure -4**
6.	No. and Area (in Acres) of uncontrolled garbage dumpsites and Sanitary Landfills.	Name of Dumpsite: Dumpsite Area in Acres (As per Drone Survey in June, 2022) Ghazipur Dump Site: 75.08 Bhalaswa Dump Site: 78.47 Okhla Dump Site: 62.74
7.	No. and Area (in Acres) of Legacy Waste within 1 km buffer of both side of the rivers	Nil
8.	No. of Drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers:	22 Drains out falling into river Yamuna. I&FC Department has provided Floating Rafters in its 2 major Drains (Najafgarh & Shahdara Outfall Drains) to prevent solid waste falling into the river.

Status of ULB wise Management of Solid Waste .

Please Refer **Annexure – 4** (Existing & Proposed Municipal Solid Waste Processing Facilities in Delhi)

VI. Bio-medical Waste Management:

- Total Bio-medical Waste Generation : **29.155 TPD** (Average of Bio-medical waste generation excluding Covid waste)
- No. of Hospitals and Health Care Facilities :**10591**
- No. of Beds with HCEs : **60344**
- Status of Treatment Facility/ CBMWTF : Treatment & Disposal through existing 2 CBMWTFs

There are following 2 CBMWTFs having Capacity of about 63 TPD for collection and Treatment of the Bio-medical waste generated from the Health Care Establishments in Delhi:

1. M/s Biotic Waste Solutions Pvt. Ltd., 46 SSI Industrial Area, G.T.Karnal Road, Delhi -110033
2. M/s SMS Water Grace BMW Pvt. Ltd., Nilothi Sewage Treatment Plant Complex of DJB, Nilothi, Delhi -110041.

Both the CBMWTFs are having Incinerators, Autoclaves & Shredders for the treatment of Bio Medical Waste collected from the Health Care Establishments in Delhi and have installed Air Pollution Control System and Online Monitoring System. Bio-medical Waste including COVID-19 waste is being dealt as per the provisions of the Bio Medical Waste Management Rules, 2016 and Guidelines issued by CPCB from time to time.

VII. Hazardous Waste Management:

- Total Hazardous Waste Generation : 4146.535 MT/year (11.36 TPD)
- No. of Industries generating Hazardous Waste : 2714
- Treatment Capacity of all TSDFs (There is Only one TSDF in Delhi at Bawana) : 178 TPD (Secured Landfill)
  54.79 TPD (Landfill after Treatment /Stabilisation)
  12 (Incineration)
- Average Quantity of Hazardous Waste reaching TSDFs: 69.957 TPD in October, 2023.

- **TSDF for Hazardous Waste at Bawana :**

Common Hazardous Waste, Treatment, Storage & Disposal Facility (TSDF) has been developed at Bawana in Delhi. Consent to operate under the Air & Water Acts and Authorisation under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 have been issued by DPCC to the Project Proponent on 04.03.2022 for Secured Land Fill (SLF), Incinerator and Associated Activities. TSDF is in operation.

VIII. Plastic Waste Management:

- Total Plastic Waste generation: 1105 TPD (About 9.7 % of Total MSW)
- Processing of Plastic Waste : 858 TPD (77.6 %)
- Gap in Processing : 247 TPD (22.4 %)
- Registration under the Plastic Waste Management Rules, 2016 (as amended) issued to 1831 units as briefed below:
  - Producers : 310
  - Importer : 1328
  - Brand Owner : 11
  - Plastic Waste Processor : 411

IX. Details of Alternate Treatment Technology being adopted by the State/UT:

In-situ Bioremediation / Phytoremediation of Sewage in Drains:

- Integrated Drain Management Cell (IDMC) headed by Chief Secy, GNCTD has been constituted vide order dated 17.03.2020 for remediation and management of all drains of Delhi as per the orders of Hon'ble NGT in OA No.06/2012.
- IDMC is having members from all the Drain Owning Agencies (DOAs).
- Meetings of IDMC are held and 15 Meetings have been held so far. Minutes of the last meeting (15th) has already been submitted in Monthly Progress Report of March, 2023.
- DOAs have submitted / are submitting their Action Plan with time line subject to availability of fund.

Measures taken by the Drain Owning Agencies in Delhi for In-situ Bioremediation/ Phytoremediation of sewage in their drains is briefed in following table:

S. No	Drain Owning Agencies	Measures Taken / Projects	Timeline
1	MCD	• Constructed Wetland / Treatment System of 3 MLD designed by NEERI at Jheel Park for treatment of waste water of Shadara Jheel. The treatment system is functional.	Functional
		• Pilot Project for phytoremediation in Chirag Delhi drainage system (Pushp Vihar main Nallah from MB Road to Press Enclave Road in a length of about 1.90 Km) completed. The project is currently in the phase of operation and maintenance which will last for 5 years from the date of completion. Decrease in BOD (~80%) and COD (~70%) observed.	Work completed &
		• Waste water treatment of Qudsia Park drain (Type III Drain) having length of 350 meters with width and depth as 3.70 m X 1.75m, near Maharana Partap ISBT is still under planning stage.	Under Planning Stage.
2	NDMC	Waste water in portion of Kushak Nallah falling under NDMC area is under Bio-remediation.	Functional
3	DCB	In-situ treatment in 6 Drains through chemical dosing since discharge is less (in the range of 1.5 MLD).	Functional
4	DDA	• Kalindi Biodiversity Park is being developed in 200 Hectares area in 6 kilometer length & 1-3 kilometer wide. • 11 Constructed Wet Lands are being developed to treat sewage. • 2 Wetlands-one at Kilokari drain (10-12 MLD) and another at Dhobighat drain (12-15 MLD) have been constructed & are functional. • The third Constructed Wet Land on Maharani Bagh drain is nearly completed.	02 out of 11 Constructed Wet Lands are Functional

		Work of 8 Constructed Wet Lands held up due to construction of high speed road of NHAI from Sarai Kale Khan to Faridabad.	
5	PWD	• Bio-remediation Plant of 2.5 MLD capacity has been installed at Chattarpur. • Work of installation of Bio-remediation Plant of 0.75 MLD capacity between main gate of Chattarsal Stadium and Azadpur Metro Station is under progress. • Bio-remediation of remaining drains of PWD are not feasible due to space constraint and smaller size of drains.	Completed
6	I&FCDeptt	As per the feasibility report of the consultants, Phyto / Bio remediation is not feasible in the two major drains (Najafgarh drain and Shahdara drain) under I&FC Dept. due to heavy discharge , land constraint etc.	
7	DSIIDC	Bioremediation/Phytoremediation is not possible for drains since smaller in size.	

X. Identification of Polluting Sources including Drains contributing to river pollution and action as per NGT order on in-situ treatment:

Refer Information provided at **IX** regarding In-situ Bioremediation / Phytoremediation of Sewage in Drains.

Prevention of Dumping of Solid Waste in Drains:

Directions issued by Chief Secretary vide order dated 09.01.2019 and Urban Development Department, GNCTD vide order dated 15.01.2019 for prevention of the dumping of solid waste in the drains are to be complied by all the Drain Owning Agencies in Delhi. The matter is being coordinated by the Urban Development Department, GNCTD.

XI. Details of Nodal Officer appointed by Chief Secretary in the State / UT:

- Chief Secretary, GNCTD is taking meetings regularly with the concerned departments to review the progress w.r.t. various projects and matters related to control of pollution in river Yamuna in Delhi including below mentioned NGT cases.
- Vide order dated 09.01.2023, Hon'ble NGT has constituted a High Level Committee (HLC) of concerned authorities in Delhi with the Chief Secretary, Delhi, as Convener; and consisting of Secretaries of Irrigation, Forest & Environment, Agriculture and Finance, GNCTD ; CEO, DJB; Vice Chairman, DDA; Secy or his nominee (not below the rank of Addl. Secy), Ministry of Agriculture, GoI; DG Forest or his nominee (not below the rank of DDG), MoEF&CC, GoI; Secy, MoJS or his nominee not below the rank of Addl. Secy, Secy, MoEF&CC or his nominee not below the rank of Addl. Secy, DG NMCG and Chairman CPCB. The Committee is to deal with all issues as set out in order dated 27.01.2021 of Hon'ble NGT in OA No. 06/2012 in the matter of Manoj Mishra Vs. Union of India & Ors and other ancillary matters.
- High Level Committee has prepared Department wise detailed Action Plan for Rejuvenation of river Yamuna including Nodal Officer for each project after its first meeting on 20.01.2023 and submitted to Hon'ble NGT on 31.01.2023. Copy of the said Action Plan has already been submitted to Secretary, Ministry of Jal Shakti and DG NMCG. 2nd, 3rd, 4th, 5th, 6th and 7th meetings of the HLC were held on 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 respectively.

XII. Details of Meetings carried under the Chairmanship of Chief Secretary in the State / UT:

The matter related to control of pollution in River Yamuna is being monitored by Chief Secretary through various meetings e.g. meetings of Integrated Drain Management Cell (IDMC), Meetings on the Interceptor Sewer Project (ISP) and Meetings related to above mentioned NGT cases related to control of pollution and rejuvenation of river Yamuna in Delhi including above mentioned order dated 09.01.2023 in OA No. 21 / 2023.

Meetings of High Level Committee were held on 20.01.2023, 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023 & 10.10.2023 w.r.t NGT Case OA No. 21 / 2023 and Department wise detailed Action Plan for Rejuvenation of river Yamuna has been submitted to Hon'ble NGT on 31.01.2023.

Status Reports were also filed in the aforementioned matter before the Hon'ble National Green Tribunal on 31.01.2023, 05.07.2023, 16.10.2023.

XIII. Latest Water Quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river :

Water Quality of River Yamuna at 8 Locations for the samples collected by DPCC Water Laboratory in the Month of October, 2023 is at **Annexure-5.**

Water Quality of major Drains for the samples collected by DPCC Water Laboratory in the Month of October, 2023 is at **Annexure-6.**

Ground Water Quality near the 3 Dumpsites (Bhalaswa, Ghazipur & Okhla) and Engineered Sanitary Landfill at Bawana for the samples collected in December, 2021 has already been provided with the Monthly Progress Report of March, 2022.

XIV. Ground Water Regulation:

Ground water extraction and management in NCT of Delhi is regulated as per the provisions of the Notification Dated 12.07.2010 issued by Environment Department, Govt. of NCT of Delhi. As per the said Notification, it is mandatory to take permission of the Competent Authority, i.e., DJB & NDMC (as per area of jurisdiction) prior to groundwater drawl. The Deputy Commissioner (Revenue) / District Magistrate (Revenue) of each revenue area, Govt. of NCT of Delhi, has been appointed as the "Authorized Officer" and delegated with the power of dealing with issues such as checking violation, sealing illegal wells etc. including grievance redressal related to ground water, based on the recommendations of the Advisory Committee, as constituted vide said Notification dated 12.07.2010.

The issue of illegal extraction of ground water is being overseen by Hon'ble NGT in OA No 25/2019 (Abdul Farukh Vs GNCTD and Ors). The said matter deals with closure of 19661 illegal bore wells as per the list submitted by DJB to Hon'ble NGT. As per the decision taken by the Chief Secretary, GNCTD, Revenue Department is sealing the illegal bore wells based on the lists provided by DJB. DPCC has already imposed Environmental Compensation (EC) based on the formula devised by CPCB for illegal extraction of ground water for different purposes.

Out of list of 19661 illegal Borewells provided by DJB, 11364 illegal Borewells have been sealed by Revenue Deptt. till 25.10.2021. Environmental Compensation of Rs. 70.658 Crore has been imposed by DPCC on 19661 Units. Environmental Compensation received by DPCC is Rs. 54.30 Lakh till 25.10.2021.

XV. Good Irrigation Practices being adopted by the State:

Not applicable in case of NCT of Delhi since there is very less Agricultural Land available however Farmers are being made aware of the following good irrigation practices for water conservation by Development Department, Govt. of NCT of Delhi :-

1. Farmers are being advised to adopt inter-cropping and multiple-cropping to get maximum returns per unit of area and per unit of time with optimum use of water.

2. Farmers are being advised to grow crops which requires less water.
3. Farmers are being advised to adopt Sprinkler and drip irrigation system to irrigate their crops for conservation of water.
4. Farmers are being advised to use water, as per crop-wise prevailing package of practices to conserve water.
5. Farmers are being advised to conserve rain water, by adopting deep ploughing and bunding etc. of their fields for conservation of water.

XVI. Rain Water Harvesting:

Progress of Rain Water Harvesting System installed / monitored by DJB (As on 31.10.2023)

S. No.	Departments	Total	Installed	Target to be installed upto 30.11.2023	Remarks
1.	DJB Installations	594	594	0	
2.	By DJB for other Departments	89	89	0	
3.	Monitored by DJB for other Government Departments	4970	2990	1980	The departments are pursued continuously to update the progress but due to scarcity of funds progress could not be updated as reported by them.
4.	Schools	4549	4144	405	The School Authorities are pursued continuously to update the progress but due to scarcity of funds progress could not be updated as reported by them.
	Total	**10202**	**7817**	**2385**	

XVII. Demarcation of Floodplain and Removal of Illegal Encroachments:

(i). Demarcation of 1 in 25 years Flood Plains & Fixing up of Bollards and Fencing :

The demarcation of 1. 25 years flood plain of River Yamuna pertains from Wazirabad to Jaitpur on both banks. 100% work for demarcation of flood plains completed. 591 Bollards (marked with GPS Coordinates), 375 Flag Posts & 27 sign boards for the entire stretch from Wazirabad barrage to Jaitpur have been installed.

(ii). Engagement of Private Security to stop illegal Dumping:

125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba and to prevent encroachment. GPS monitoring of security guards & patrolling vehicles is being done.

(iii). Installation of Electronic Surveillance System:

93 No. CCTV cameras have been installed at 27 locations from Wazirabad Barrage to Okhla Barrage to check the illegal dumping of Malba in the Yamuna Flood Plain area.

(iv). Demolition Program & Removal of Encroachment from the Flood Plain:

661.22 Hectares area has been retrieved from the encroachment by DDA in the floodplains of River Yamuna. Details of removal of encroachment by DDA are given at **Annexure- 07**

(v). **Removal of C&D Waste :**

54,160 metric tonnes of C&D waste lying in floodplain has been lifted to IL&FS site or utilized for development of Yamuna Project by DDA. Details of Challans issued by DDA as on 31.10.2023 are given at **Annexure- 08**

(vi). **Restoration and Rejuvenation of the Floodplains of River Yamuna**

DDA is going ahead with the Restoration and rejuvenation of floodplains of River Yamuna. The complete stretch of Zone-'O' falling under the jurisdiction of DDA has been subdivided into 10 projects including the development of Bio-diversity Park near Kalindi Kunj Colony. Brief status of 10 projects taken up / to be taken up by DDA for development of Yamuna River Front (Restoration and Rejuvenation of River Yamuna Flood Plains Status as on 31.10.2023) is at **Annexure –09**

XVIII. Maintaining Minimum e-flow of River:

Minimum Environmental Flow for the dilution of the polluted water in river Yamuna in Delhi is required to meet the desired water quality levels in river Yamuna for bathing purpose i.e. BOD < 3 mg/l & DO >5 mg/l.

To assess the minimum required environmental flow of river Yamuna for stretch between Hathini Kund to Okhla, a comprehensive study was assigned by NMCG to National Institute of Hydrology (NIH), Roorkee on 24.12.2018.

Final Draft Report has been submitted by NIH to NMCG. E-flow of 23 cumecs in the lean season has been recommended in the NIH study. Ministry of Jal Shakti (MoJS) is to take necessary action for maintaining the E-flow as recommended in the said Report of NIH. MoJS / NMCG has observed that the water sharing agreement of 1994 among the riparian states of Uttarakhand, HP, UP, Haryana, Rajasthan and NCT Delhi is due for revision only in 2025 unless any of the states so demand implying that no revision of water sharing will be possible to achieve the E-flow in river Yamuna.

XIX. Plantation activities along the river:

(i) Details of Old Plantation at Garhi Mandu and Sonia Vihar:

- Total **384.60 ha** of land has been handed over by DDA to Forest Department, Delhi in phases during the period w.e.f. 1975 to 2022 for plantation purpose.
- In **384.60** ha of land **2,41,184** saplings have been planted by Forest Department, Delhi.

(ii) Details of plantations under DPTA, 1994 against tree felling permissions issued in various projects:

- Total **139.5** ha of land has been handed over by DDA to Forest Department, Delhi for the purpose in phases during the period w.e.f. 2014 to 2020 for plantation purpose.
- In **139.5** ha of land **1,70,876** saplings have been planted by Forest Department, Delhi.

(iii) Details of plantations carried out as Compensatory Afforestation against the Forest land diverted under Compensatory Afforestation Act (FCA), 1980:

- Total **105.368 ha** of land has been handed over by DDA to Forest Department, Delhi for the plantation purpose in phases during the period w.e.f. 2014 to 2021.
- Out of **105.368** ha land, **102.418** ha of land has been afforested with **1,20,104** plant saplings by Forest Department, Delhi.

(iv) Plantation during World Forestry Day, 2023:

- 81,827 plants and 4,04,500 grass have been planted in 5 km stretch of DDA Land from Garhi Mandu to Shastri park near Yudhister setu along Yamuna Flood Plains (Not handed over to Forest Department)

(v) **Plantation during April-June, 2023 under Yamuna Cleaning Drive:**

- Plantation of 1,702 saplings on island 1, 2, and 3.
- Plantation of 1,100 saplings at Shastri Park Metro Station.
- Plantation of 2,500 saplings at Garhi Mandu track.
- Plantation of 450 saplings around pond near wazirabad near Signature Bridge.
- Plantation of 7000 saplings along Yamuna path.

- **Total land handed over till date = 629.468 ha**
- **The area that has been afforested till date = 626ha**
- **Total no. of saplings planted= 6,26,743**
- **Total no. of grass planted= 4,04,500**

XX. Development of Biodiversity Park (on Yamuna Flood Plain) :

- **Yamuna Biodiversity Park is already existing** and located in Jagatpur Khadar Yamuna Flood Plains in 9770 Hectares (upstream of Wazirabad).
- **South Biodiversity Park is being developed by Delhi Development Authority in the 115 Hectares area in Yamuna Flood Plains near Kalindi Colony.** The project has been awarded to CEMDE on 13.12.2019 and the work is under progress. 6 out of 9 wetlands have been completed. The balance 3 wetlands will be completed soon. Following works have been done under the said project :

  - **Greenway and recreational park development:**
    A small stretch of 500 m long and 10 m wide stripe along the Ashram Road has been planted with 300 plants. A large solid waste dump behind the Kalindi Colony has been landscaped and this is being developed into a recreational park.
  - **Development of Nature Trails:**
    Two nature trails - one trail from Ashram Road to DND Flyover has been made; both sides of this nature trail are being developed into a greenway.
  - **Development of Terrestrial Communities:**
    About 20 Hectare of elevated portion beneath the DND flyover has been processed for planting 15000 saplings of native trees. 3-5 in-situ constructed wetland system are to be taken up for treatment of sewage water entering into wetlands and finally into river Yamuna.

XXI. Reuse of Treated Water:

S.No.	Particular	Quantum in MGD
1	Quantum of Available Treated STP Water	575 (October, 2023)
2	Mandatory Return Flow in River Yamuna	267 (As per the orders of Hon'ble Supreme Court)
3	Present Use of Treated STP Water	About 145 MGD [90 MGD for Horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc. + 55 MGD in Development / Rejuvenation of Lakes / Water Bodies (Pappankalan, Nilothi & Najafgarh, Sanjay Van)]
4	Proposed Use of Treated	Presently, 100 MGD Treated Effluent is generated from Coronation

	STP Water	Pillar & Kondli STPs. Following is the breakup of use of 100 MGD Treated Effluent : 21.5 MGD is currently used by IFCD for horticulture / farming purposes. Regarding balance 88.5 MGD plans as follows: a. 28.5 MGD to be used in marshy land of Coronation Pillar STP, b. 30 MGD to be used in Jahangir puri drain for ground water recharge and c. 20 MGD to be used in Bhalaswa Lake & DDA Golf Course. Regarding the proposed usage of 88.5 MGD Treated Effluent in principle approval from Hon'ble (Minister) received and estimates are to be prepared.
5	Balance Available Treated STP Water	63 MGD DJB has following projects for use of remaining treated STP Water for Development / Rejuvenation of Lakes :

Project	Treated Water Use (in MGD)	Progress Cumulative	Timelines
Smriti Van / Lake and nearby areas from Kondli STP.	10	91%	December, 2023 (Timeline was March, 2023)
Rohini Lake No.1	15	98%	December, 2023 (Timeline was August, 2023)
NTPC Eco Park	5	43%	December, 2023 (Timeline was July , 2023)
Okhla	20	Work allotment under process	December, 2023
Rohini Lake No.-2	15	10%	January , 2024
Total	**65**		

DJB has approved the policy of supplying treated effluent for irrigation purposes, for supply to farmhouses for horticulture and recharging of ground water schemes are in progress for supply to farmhouses from Mehrauli, Kapashera, Narela and Okhla STPs. Further schemes of recharging ground water are also in progress from Yamuna Vihar, Pappankalan, Najafgarh, Keshopur, Rithala, Kondli, Okhla, Coronation Piller STPs

Number of Tankers Deployed:

The details of tanker deployment by various stakeholders departments during the month of October, 2023 are as under:-

S.No.	Agency	No. of Tankers Engaged

867

1	DTC	04
2	PWD	157
3	EDMC	21
4	DDA	11
5	Private Agencies	144
6	SDMC	23
7	Forest Department	06
8	CPWD	03
9	NHAI	02
10	M/s L&T	06
11	NBCC	08
12	DJB internal Horticulture use	28
13	NCRTC	01
14	IL & FS	01
	TOTAL	**415**

Order dated 25.02.2021 of Hon'ble National Green Tribunal in OA No. 386/2017 in the matter of "Rear Admiral A P Revi IN (Retd.) Vs Delhi Jal Board & Ors." regarding use of treated water for gardening in public parks:

Operative part of the said order is reproduced below:

"We are of the view that even though the steps are reported to have been taken, the matter needs to be taken forward, after due consideration of the objections of the applicant to ensure that fresh water is not used for gardening in public parks by the DDA and the South Delhi Municipal Corporation and instead only treated water is so used. The order of this Tribunal dated 27.01.2021 in OA No. 6/2012, Manoj Mishra v. Union of India & Ors. Approving the recommendations of the Yamuna Monitoring Committee may be duly followed. The DJB may ensure supply of such treated water with adequate pressure and wherever piped supply is not available, supply may be ensured by tankers. DPCC may monitor similar action by other agencies in Delhi owning parks and by bulk users, including other Municipal Corporations for adopting similar course of action to save drinking water for drinking purposes to fulfill basic need of maximum people. This may be overseen by the Secretary, Environment, Delhi."

In view of the above said order of Hon'ble NGT, DPCC sent a letter on 09.03.2021 to all the park Owning Agencies & concerned Authorities to take necessary action w.r.t said order of Hon'ble NGT and ensure that only treated water [from Sewage Treatment Plants (STPs) etc] is used in the parks under the jurisdiction of their departments and fresh water is not used for gardening in public parks.

All the concerned Departments / Agencies have also been requested to nominate concerned Senior Officer as Nodal Officer & provide information regarding use of treated water in the Parks / Bulk Use on monthly basis to DPCC.

A meeting was taken by the Chief Secretary, Delhi on 13.04.2021 regarding Hon'ble NGT order dated 26.03.2021 in OA no 06/2012 in MA no 25/2021 titled Manoj Mishra Vs South Delhi Municipal Corporation & Union of India & Ors. After detailed deliberations and discussions on the various aspects of the issue, Chief Secretary Delhi, directed that a long term perspective plan should be prepared for the optimum use of treated effluent in Delhi, which must include the maximum utilization of treated water for horticulture purpose including the coverage of all parks and gardens in Delhi, to replace the extraction of precious ground water through bore-wells for this purpose. Delhi Jal Board is to carry out the survey, preparation of DPR, cost estimates, etc. of the complete scheme by providing piped network up to each park. Accordingly M/s WAPCOS has

been directed by DJB to submit the revised proposal for feeding through pipe line network up to all parks provided by the stakeholders. M/s WAPCOS is carrying out survey work.

XXII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards:

In case of Delhi there is only one river i.e. Yamuna river and efforts are being made to comply with the directions of Hon'ble NGT in OA No. 673/2018, OA No. 06/2012 in the matter of Manoj Mishra Vs. Union of India & others and OA 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi [Now OA No. 06/2012 (Nizamuddin West Association Vs Union of India & Ors)] . In absence of minimum Environmental Flow of river Yamuna in Delhi it is very difficult to achieve the bathing quality standards.

XXIII. Status of Preparation of Action Plan by the 13 Coastal States: Not applicable in case of Delhi

XXIV. Regulation of Mining Activities in the State/UT: Not applicable in case of Delhi

XXV. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring:

DPCC takes action against the violating Industries/ Units including Water Polluting Industries /Units and imposes Environmental Compensation (EC) on the Polluter Pays Principle regularly.

A Joint Team consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB has been constituted for taking action taken against Dyeing units in non-conforming areas of Delhi and inspections were carried out from 28.04.2023 to 05.11.2023 and action taken is briefed below :

- Total No. of Dyeing industries found during inspection : 258
- No. of Industries / Units Close down / Sealed / Electricity Disconnected : 113

DPCC has also issued directions on 22.06.2023 to Local Bodies, DDA, DJB & Discoms (BSES/ NDPL) for closure / sealing & disconnection of Electricity and Water Supply of all Dyeing units and Jeans /Denim washing units operating outside the Approved Industrial Areas /Industrial Estates / Redevelopment Areas or operating without mandatory consent of DPCC.

Action taken by DPCC against Water Polluting Industries / Units u/s 33(A) of Water from 01.01.2022 to 23.10.2023:

S. No.	Action Taken	
1	No of Industries/Units Against which action was taken	400
2	No of Show Cause Notice issued	289
3	No of Directions for Closure issued	115
4	Environmental Compensation Imposed	Rs. 8.89 Crores
5	Environmental Compensation Received	Rs. 3.47 Crores

XXVI. Conservation of Water Bodies in Delhi

- Wetland Authority for Delhi has been constituted vide notification dated 25.04.2019 of Govt. of NCT of Delhi for conservation and management of Wetlands in Delhi.
- There are 1045 wetlands in Delhi which have been allotted UID numbers. District and Agency - wise details of water bodies is available on the website of Delhi Parks and Gardens Society (DPGS). Out of 1045 water bodies 1018 have been mapped on GIS platform.

- MoEF&CC, Govt. of India has notified Rules for conservation and management of wetlands vide notification dated 26.09.2017. As per the said notification, a Brief Document for each of the wetland identified for notification and Action Plan are to be prepared for conservation / restoration of each water body.

- **Details of Status of receipt of Brief Documents are given in the following Table :**

Sl. Nos.	Water Body Owning Agencies	Reconciled No. of Water Bodies (Till date)	Brief Documents received	Request for deletion of water bodies	Pertains to other Deptt. as requested by DDA	Yet to be handed over to DDA by GNCTD	Water Bodies not traceable due to non availability of Kh. Nos./ encroached	Reply Received from LoAs for non existing WBs	Balance (Yet to be received)
1.	DDA	822	506	223	32	35	25		1
2.	BDO/REV.	130	118	3			9		0
3.	IFCD	1	1						0
4.	MCD	24	24						0
5.	DJB	6	0	6					0
6.	PWD	1	1						0
7.	CPWD	5	5						0
8.	ASI	16	16						0
9.	Forest	28	27						1
10.	Delhi Arch. Deptt.	1	1						0
11.	Delhi Wakf Board	1	1						0
12.	DUSIB	1	1						0
13.	DSIIDC	4	4						0
14.	JNU	3	3						0
15.	IIT	1	1						0
16.	NTPC	1	1						0
		1045	710	232	32	35	34		2
17	Ownership to be identified (GSDL List)	321	-	-	-	-	-	20	301
18	Ownership to be identified (MoJS List)	8	-	-	-	-	-	-	8
		1374	**710**	**232**	**32**	**35**	**34**	**20**	**311**

- Technical Committee under Chairmanship of Dr. Madhu Verma, Chief Economist at the World Resources Institute at Delhi and comprising of 6wetland experts has been formed on 01.07.2021. Grievance Committees have also been formed on 01.07.2021 for every district.
- Citizen engagement and public participation in the conservation of wetlands is done through declaring Wetland Mitras, who are assisting the authority in protection and restoration of wetlands, thus deepening government's engagement with stakeholders. Presently 112 wetland mitras carry out probono wetland conservation activities.

- Seven Districts has identified model ponds (North, North West, South, South West, New Delhi, North East and West). Bench marks for Model Ponds prepared and sent to all District Magistrates by Wetland Authority of Delhi.
- In pursuance of Wetlands (Conservation and Management) Rules, 2017 a "Grievance Committee under Wetland Authority of Delhi was constituted on 01.07.2021 as a mechanism for hearing and forwarding grievances raised by the public to the Wetland Authority on Wetlands falling under their respective jurisdiction.

1. Mamoor pur Award No. 202/[illegible]-E/ DDA
2. Mundka
3. Hiranki
4. Ashoka Park, New Friends Colony
5. Prasad Nagar Lake
6. Mayapuri
7. Holambi Khurd
8. Pooth Khurd
9. Najafgarh Jheel
10. Ghewara
11. Lam Pur
12. Ghewara
13. Rampura
14. Sakur pur
15. Bhalswa Lake
16. Mahipalpur
17. Jhatikra
18. Ambarhai
19. Smriti Van Lake

- A workshop was organized for the sensitization and capacity building of Wetland Mitras was organized by the Wetland Authority of Delhi on 31.10.2022. The workshop main aim to provide insights regarding the importance of Wetland Mitras and how their role is important in conservation and management of wetlands of Delhi.
- Wetland Authority of Delhi organized World Wetland Day (WWD) 2023 on 03.02.2023. The theme of this year's World Wetlands Day was "It's Time for Wetlands Restoration". It highlights the urgent need to prioritize wetland and there restoration.
- There are 30 wetlands/water bodies falling in Reserve Forest notified under section 4 of Indian Forest Act, 1927.
- Draft Notification of Tikri Khurd Lake after approval of Technical Committee has been sent to DDA for comments. Reply is awaited from DDA
- The future plan of the Wetland Authority is to prepare a protocol for catchment area management, evolving low cost restoration techniques, and actively engage, coordinate and help land owning agencies to prioritize wetlands based on the brief documents prepared and notify them, thus ensuring long term protection and conservation of wetlands in Delhi.

Brief of Analysis Reports (Compliance Status) in respect of Functional STPs of Delhi Jal Board for the month October, 2023 **Annexure-1**

S. No.	Name of STP	Capacity (in MGD)	Existing STP Capacity (in MLD)	Capacity Being Utilized (in MLD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Brief of Analysis Reports (Compliance status) [Prescribed Standards by DPCC : *pH 6.5 - 9.0, TSS≤ 10 mg/l, BOD ≤ 10 mg/l , COD ≤ 50 mg/l, Ammonical Nitrogen≤ 5mg/l, Total Nitrogen (N-Total) ≤10 mg/l Phosphate (PO_4 - P)≤ 2 mg/l, Fecal Coliform (FC) (MPN / 100ml)< 230*]	Compliance w.r.t. Design parameters
1.	Mehrauli	5	22.73	22.5	4.95	20/30	20.10.2023	Not Meeting the prescribed standards in respect of TSS (38 mg/l), COD (72 mg/l) and BOD (25 mg/l).	No
2.	Okhla, Phase -II	12	54.55	74.29	16.34	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (16 mg/l).However meeting the Design Parameters (BOD/TSS:30/50).	Yes
3.	Okhla Phase -III	37	168.20	194	42.68	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (30 mg/l), BOD (17 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
4.	Okhla Phase -IV	45	204.57	233.9	51.45	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (34 mg/l) and BOD (29 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
5.	Okhla Phase -V	16	72.73	89.07	19.59	30/50	10.10.2023	Meeting the prescribed standards.	Yes
6.	Okhla Phase -VI	30	136.38	134.33	29.55	20/30	10.10.2023	Meeting the prescribed standards	Yes
7.	Molar Band	0.66	03	2.9	0.64	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (44 mg/l), BOD (24 mg/l), COD (96 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).	Yes
8.	Sen Nursing Home Nallah	2.2	10	10.85	**2.39**	**10/15**	11.10.2023	Meeting the prescribed standards.	Yes
9.	Vasant Kunj(Old) Phase-I	2.2	10	7.50	1.65	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (40 mg/l), BOD (25 mg/l), COD (56 mg/l) and Dissolved Phosphate as P (2.6 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
10.	Vasant Kunj (New) Phase-II	3	13.64	7.72	1.70	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (38 mg/l), BOD (22 mg/l. However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
11.	Ghitorni	5	22.73	11.36	2.50	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (30 mg/l), BOD (15 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes

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Brief of Analysis Reports (Compliance Status) in respect of Functional STPs of Delhi Jal Board for the month October, 2023 **Annexure-1**

12.	Delhi Gate Nallah(Old) Phase-I	2.2	10	**10.62**	**2.34**	**10/15**	11.10.2023	Meeting the prescribed standards.	Yes
13.	Delhi Gate Nallah (New) Phase-II	15	68.20	**68.2**	**15**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
14.	Kondli Phase - I	10	45.46	**43.4**	**9.55**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
15.	Kondli Phase - II	25	113.65	**114**	**25.08**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
16.	Kondli Phase - III	10	45.46	44.4	**9.77**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
17.	Kondli Phase - IV	45	204.57	**108.6**	23.89	20/30	11.10.2023	Not Meeting the prescribed standards in respect of TSS (32 mg/l), COD (68 mg/l) and BOD (17 mg/l).	**No**
18.	Chilla	9	40.91	38	**8.36**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
19.	Yamuna Vihar Phase-I	10	45.46	45.12	9.93	30/50	12.10.2023	Not Meeting the prescribed standards in respect of TSS (18 mg/l. However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
20.	Yamuna Vihar Phase-II	10	45.46	45.12	9.93	30/50	12.10.2023	Not Meeting the prescribed standards in respect of TSS (16 mg/l) and COD (56 mg/l) and Dissolved Phosphate (2.8 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
21.	Yamuna Vihar Phase - III	25	113.65	**111.22**	24.47	20/30	12.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l), BOD (15 mg/l). However meeting the Design Parameters (BOD/TSS: 20/30).	Yes
22.	Akshardham / Common Wealth Games Village	1	4.55	0.36	**0.08**	**02/01**	11.10.2023	Meeting the prescribed standards.	Yes
23.	Coronation Pillar Phase- I&II	20	90.92	**34.64**	7.62	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (28 mg/l), BOD (18 mg/l) and COD (60 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
24.	Coronation Pillar Phase- III	10	45.46	11.35	**2.50**	**30/50**	23.10.2023	Not Meeting the prescribed standards in respect of TSS (14 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
25.	New Coronation Pillar	70	318.22	242.52	**53.35**	**10/10**	23.10.2023	Meeting the prescribed standards.	Yes

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Brief of Analysis Reports (Compliance Status) in respect of Functional STPs of Delhi Jal Board for the month October, 2023 **Annexure-1**

26.	Narela	10	45.46	14.25	3.13	30/50	06.10.2023	Not Meeting the prescribed standards in respect of TSS (36 mg/l), BOD (15 mg/l) and COD (60 mg/ l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
27.	Rithala Phase -II	40	181.84	179.44	39.47	15/20	06.10.2023	Meeting the prescribed standards.	Yes
28.	Rohini	15	68.19	54.48	11.98	30/50	06.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l), BOD (12 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
29.	Keshopur Phase - I (New)	12	54.55	54.33	11.95	20/30	23.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l) and BOD (15 mg/l l) &COD (60 mg/l). However meeting the Design Parameters (BOD/TSS: 20/30).	Yes
30.	Keshopur Phase-II	20	90.92	90.6	19.93	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l), BOD (13 mg/l) and COD (52 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
31.	Keshopur Phase -III	40	181.84	**156**	34.32	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (36 mg/l), BOD (21 mg/l) and COD (64 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
32.	Nilothi Phase-I	40	181.84	93.11	20.48	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (32 mg/l), BOD (23 mg/l) and COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
33.	Nilothi Phase-II	20	90.92	**87.71**	**19.29**	**10/10**	25.10.2023	Meeting the prescribed standards.	Yes
34.	Pappankalan Phase - I	20	90.92	48.30	10.62	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l), BOD (20 mg/l), COD (72 mg/l) and Dissolved Phosphate as P (2.6 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
35.	Pappankalan Phase - II	20	90.92	**90.8**	**19.97**	**10/10**	25.10.2023	Meeting the prescribed standards.	Yes
36.	Najafgarh	5	22.73	**13.02**	2.86	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l). COD (68 mg/l) and BOD (18 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
37.	Kapashera	5	22.73	**22.4**	**4.93**	**10/10**	20.10.2023	Meeting the prescribed standards.	Yes
	Total	**667.26 MGD**	**3033.36 MLD**	**2610.41 MLD**	**574.24 MGD**				

Note :

1. As per the Analysis Reports of DPCC Laboratory for October, 2023, out of 37 operational STPs of DJB, 15 STPs were found complying with the standards prescribed by DPCC.
2. Out of 37 STPs, 35 STPs were found Complying w.r.t. Design parameters (BOD/TSS).

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Annexure – 2

Information about 22 Drains out falling into River Yamuna in Delhi, their Water Quality in October, 2023 and Proposed Action for Tapping of Flow

S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (October, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
1.	Municipal Corporation of Delhi (MCD)	Metcalf House Drain	17.25 (3.8 MGD)	No Flow				28.6803991, 77.2291258	Drain Tapped
2.		Khyber Pass Drain	1.7 (0.37 MGD)	No Flow				28.6953254, 77.2279064	Drain Tapped
3.		Sweeper Colony Drain	8.6 (1.89 MGD)	No Flow				28.6900959, 77.2282293	Drain Tapped
4.		Magazine Road Drain	7.8 (1.72 MGD)	No Flow				28.6977573, 77.2274876	Drain Tapped
5.		Tonga Stand Drain	7.8 (1.72 MGD)	No Flow				28.6629212, 77.2407143	Drain Tapped
6.		Civil Mill Drain	14.68 (3.23 MGD)	No Flow				28.6507572, 77.2525033	Drain Tapped
7.		Moat Drain (Vijay Ghat)	-	Dry				-	Drain Tapped/ Dry
8.		Drain No. 14	25.87 (5.7 MGD)	No Flow				28.6115925, 77.2517744	Drain Tapped
9.		Tehkhand Drain	39.74 (8.75 MGD)	-					Drain Tapped
10.		Abul Fazal Drain	-	No Flow				28.5458359, 77.2982617	No Flow observed by DPCC Lab on 04.09.2023& 04.10.2023

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S.No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (October, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
11.	MCD	Sen Nursing Home Drain	43.20 (9.5 MGD)	7.4	90	234	42	28.6205472, 77.2516466	**Drain Partially Tapped.** There is one operational STP of 10 MLD (2.2 MGD) capacity for treatment of tapped waste water of this drain. Over flow is observed from this drain. Sen Nursing Home Drain is tapped into Ring Road Trunk Sewer. Ring Road Trunk Sewer is badly silted up due to tapping of this storm water drain. Overflow of sewage is frequently noticed at IIPA, ITO. Action Plan for desilting of Ring Road Sewer has been prepared and timeline is June, 2024. Ring Road Pumping Station is under construction and expected to be commissioned by June, 2024. Timeline for tapping of this drain is June, 2024
12		ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	43.2 (9.5 MGD)	7.3	82	213	44	28.6694576, 77.2336664	**Drain to be tapped** Waste water of this drain will be carried to Nehru Vihar SPS by laying a rising main from proposed SPS at ISBT Kashmere Gate for treatment in the Coronation Pillar STP. Work order has been issued on 23.12.2022 & Work is under progress (Cumulative Progress was about 39 % as on 10.11.2023) and likely to be completed by March, 2024 (Earlier Timeline was Sept, 2023).
13		Delhi Gate Drain / Power House Drain	75.16 (16.5 MGD)	7.0	82	186	40	28.6350404, 77.255442	**Drain Partially Tapped.** There are 2 operational STPs of 68.2 MLD (15 MGD) capacity and 10 MLD (2.2 MGD) capacity for treatment of tapped waste water of this drain. Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. MoHUA vide letter dated 14.09.2023 requested to accept allotment of land by DJB "as is where is" basis. Removal of structure is required for construction of STP. DM central convened a meeting in which DDA informed that permission for removal of religious structure has been received and directed to remove structure by land owning agencies.

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S.	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (October, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
			pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
14	Sonia Vihar Drain (On Eastern Bank of Yamuna)	-	7.1	88	192	42	28.7084002, 77.2360452	**Drain to be tapped** Work for construction of 31.8 MLD (7 MGD) STP for tapping and treating waste water of Sonia Vihar Drain is under progress (Cumulative Progress about 79% as on 10.11.2023) and revised timeline for completion is December, 2023.
15	Kailash Nagar Drain (On Eastern Bank of Yamuna)	-	7.4	72	160	35	28.6640877, 77.2494362	**Drain to be tapped** DJB has requested MCD to stop unchecked waste water being pumped in this drain finally discharging effluent into river Yamuna.
16	Shastri Park Drain(On Eastern Bank of Yamuna)	-	7.0	60	154	31	28.6621096, 77.2546735	**Drain to be tapped** Partially tapped by DJB, finally going into Buland Masjid SPS. Balance discharge of storm water Pump House will be tapped by MCD.
17	Maharani Bagh Drain	30.24 (6.66 MGD)	7.7	86	266	46	28.5723966, 77.2686193	Work of tapping of 09-10 MLD flow in C.V. Raman Marg Trunk sewer has been completed. The balance flow of about 20 MLD will be tapped in the proposed scheme of Barapullah Drain for treatment in Okhla STP. Work is under progress (Cumulative Progress was about 51.5% as on 10.11.2023) and to be completed by March, 2024 (Earlier Timeline Sept. 2023).
18	Jaitpur Drain	-	7.1	70	208	41	28.5419379, 77.3083086	**Drain to be tapped** The flow in this drain will be tapped by DJB in the Sewerage System being laid in Batla House Phase II scheme in the upstream of this drain.
19	Tuglakabad Drain (Kalka Ji Drain merged in this drain)	25.05 (5.51 MGD)	7.2	74	182	39	28.5419317, 77.3082674	**Drain to be tapped**

S.No.		Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (October, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
20	Irrigation & Flood Control Deptt. (IFCD)	Barapulla Drain	145.15 (31.9 MGD)	7.3	78	170	38	28.5831727, 77.2640264	**Drain to be tapped** Flow is proposed to be diverted by laying of interceptor sewer through micro tunneling for conveying to Okhla STP for treatment. Work is under progress (Cumulative Progress was about 51.5 % as on 10.11.2023) and to be completed by March, 2024 (Earlier Timeline Sept, 2023).
21		Najafgarh Drain	2056.32 (452.4 MGD)	7.2	90	240	48	28.7090142, 77.2286028	**Being a large drain not feasible to tap.** There is about 453 MGD flow in the Najafgarh drain. Out of this at present 252 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur and DD-6 drains. There are 126 sub-drains out falling into Najafgarh Drain including Supplementary drain. Out of 126 sub-drains, 26 sub-drains are untapped and these will be trapped by December, 2023 in phased manner. The balance 4 sub-drains which depend upon availability of land and 2 sub-drains are related to DDA. There are 110 sub-drains out falling into Supplementary drain. Out of 110 sub-drains, about 29 sub-drains are untapped and these will be trapped by in phased manner and balance one will be tapped within two months after the high court decision.
22		Shahdara Drain	475.2 (104.6 MGD)	7.3	100	336	52	28.5588984, 77.3207987	**Being a large drain not feasible to tap.** Total discharge in Shahdara drain is about 105 MGD, out of which 50 MGD (i.e., 45%) is untreated sewage being discharged by Uttar Pradesh through Sahibabad, Indirapuri and Banthala drains.There are 230 sub-drains out falling into Najafgarh & Shahdara drains.Out of 230 sub-drains, 2 sub-drains are untapped and these will be tapped by December, 2023.

Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of October, 2023)

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
1	**Jhilmil CETP**	Jhilmil and Friends Colony Indl. Areas	**16.8**	**3.414**	12.10.2023	pH - 6.5 TSS - 428 COD - 592 BOD - 195 Oil & Grease – 12.8 Ammonical Nitrogen (N) – 24.0 Phosphate-12.7 Sulphide – 3.9	pH - 7.2 TSS - 60 COD - 100 BOD - 23 Oil & Grease – 2.8 Ammonical Nitrogen (N) – 4.4 Phosphate-2.8 Sulphide – 1.4	**Meeting the Prescribed Standards.**
2	**Badli CETP**	Badli Industrial Estate	**12**	**3.57**	09.10.2023	pH - 6.4 TSS - 180 COD - 304 BOD - 110 Oil & Grease – 14 Ammonical Nitrogen (N) – 31.8 Phosphate-14.8 Sulphide – 4.2	pH - 7.6 TSS - 80 COD - 112 BOD - 26 Oil & Grease – 5.2 Ammonical Nitrogen (N) – 8.4 Phosphate-3.9 Sulphide – 1.7	**Meeting the Prescribed Standards.**
3	**Mayapuri CETP**	Mayapuri Indl. Area	**12**	**3.94**	19.10.2023	pH - 6.3 TSS - 468 COD - 624 BOD - 220 Oil & Grease – 16.4 Ammonical Nitrogen (N) – 24.9 Phosphate-12.2 Sulphide –3.7	pH - 7.2 TSS - 64 COD - 84 BOD - 21 Oil & Grease – 2.4 Ammonical Nitrogen (N) – 5.0 Phosphate-1.9 Sulphide – 0.9	**Meeting the Prescribed Standards.**

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Annexure -3

Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of October, 2023)

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Da4te of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
4	**Mangolpuri CETP**	Mangolpuri Indl. Area	**2.4**	**1.47**	19.10.2023	pH -6.4 TSS - 436 COD - 624 BOD - 220 Oil & Grease – 14.4 Ammonical Nitrogen (N) – 21.9 Phosphate-10.5 Sulphide – 4.0	pH - 7.7 TSS - 42 COD - 88 BOD - 20 Oil & Grease –6.4 Ammonical Nitrogen (N) – 2.1 Phosphate-2.7 Sulphide – 1.4	**Meeting the Prescribed Standards.**
5	**Wazirpur CETP**	Wazirpur Indl Area	**24**	**2.251**	09.10.2023	pH -6.8 TSS - 336 COD - 448 BOD - 150 Oil & Grease –11.2 Ammonical Nitrogen (N) – 33.7 Phosphate-7.1 Sulphide – 4.9	pH -7.4 TSS - 44 COD - 76 BOD - 16 Oil & Grease – 2.8 Ammonical Nitrogen (N) – 8.8 Phosphate-1.4 Sulphide – 1.6	**Meeting the Prescribed Standards.**
6	**Nangloi CETP**	Nangloi& Udyog Nagar Indl Areas	**12**	**2.474**	19.10.2023	pH -6.8 TSS - 420 COD - 448 BOD - 150 Oil & Grease – 13.6 Ammonical Nitrogen (N) – 22.8 Phosphate-14.2 Sulphide – 4.0	pH -7.5 TSS - 40 COD - 92 BOD - 27 Oil & Grease – 5.2 Ammonical Nitrogen (N) – 3.4 Phosphate-2.5 Sulphide – 1.6	**Meeting the Prescribed Standards.**

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Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of October, 2023)

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
7	**SMA CETP**	SMA, Rajasthani Udyog Nagar and SSI Industrial Areas	**12**	**4.027**	09.10.2023	pH -6.7 TSS - 388 COD - 480 BOD - 200 Oil & Grease – 12.4 Ammonical Nitrogen (N) –24.5 Phosphate-10.3 Sulphide – 4.7	pH -7.5 TSS - 50 COD - 96 BOD - 20 Oil & Grease – 4.0 Ammonical Nitrogen (N) –3.8 Phosphate-1.4 Sulphide – 1.2	**Meeting the Prescribed Standards.**
8	**Okhla CETP**	Okhla Indl. Area	**24**	**2.123**	10.10.2023	pH -6.4 TSS - 496 COD - 624 BOD - 230 Oil & Grease – 15.6 Ammonical Nitrogen (N) –33.4 Phosphate-13.7 Sulphide – 5.6	pH -7.6 TSS - 74 COD - 76 BOD - 28 Oil & Grease –6.0 Ammonical Nitrogen (N)–14.1 Phosphate-2.2 Sulphide – 1.2	**Meeting the Prescribed Standards.**
9	**Narela CETP**	Narela Indl. Area	**22.5**	**9.9**	06.10.2023	pH -6.9 TSS – 424 COD - 352 BOD - 115 Oil & Grease – 15.2 Ammonical Nitrogen (N) –15.8 Phosphate-12.1 Sulphide – 4.5	pH -7.7 TSS - 48 COD - 112 BOD - 18 Oil & Grease – 4.8 Ammonical Nitrogen (N) –2.9 Phosphate-2.7 Sulphide – 1.6	**Meeting the Prescribed Standards.**
10	**Bawana CETP**	Bawana Indl. Area	**35**	**25.503**	06.10.2023	pH -6.4 TSS - 440 COD - 608 BOD - 210 Oil & Grease – 13.6 Ammonical Nitrogen (N) –13.2 Phosphate-13.7 Sulphide – 4.9	pH -7.5 TSS - 78 COD - 116 BOD - 24 Oil & Grease –4.4 Ammonical Nitrogen (N) –2.9 Phosphate-4.0 Sulphide – 1.5	**Meeting the Prescribed Standards.**

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Annexure -3

Brief Status of Common Effluent Treatment Plants (CETPs) in Delhi
(Based on the Analysis Reports of DPCC Laboratory for the Month of October, 2023)

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
11	**Naraina CETP**	Naraina Indl. Area	**21.6**	**4.87**	19.10.2023	pH - 6.2 TSS - 408 COD - 512 BOD - 165 Oil & Grease -14.8 Ammonical Nitrogen (N)-25.4 Phosphate-11.2 Sulphide – 4.6	pH - 7.3 TSS - 54 COD - 108 BOD - 22 Oil & Grease -3.6 Ammonical Nitrogen (N)-3.1 Phosphate-2.3 Sulphide – 1.7	**Meeting the Prescribed Standards.**
12	**GTK CETP**	GTK Road Indl. Area	**6**	**2.13**	09.10.2023	pH - 6.7 TSS - 428 COD - 632 BOD - 190 Oil & Grease -12.0 Ammonical Nitrogen (N)-32.7 Phosphate-13.4 Sulphide –4.9	pH - 7.4 TSS - 54 COD - 88 BOD - 24 Oil & Grease -3.2 Ammonical Nitrogen (N)-14.9 Phosphate-2.6 Sulphide – 1.2	**Meeting the Prescribed Standards.**
13	**Lawrence Road CETP**	Lawrence Road Indl. Area	**12**	**1.838**	09.10.2023	pH - 6.7 TSS - 428 COD - 632 BOD - 190 Oil & Grease -12.0 Ammonical Nitrogen (N)- 32.7 Phosphate-13.4 Sulphide – 4.9	pH - 7.4 TSS - 54 COD - 88 BOD - 24 Oil & Grease -3.2 Ammonical Nitrogen (N)- 14.9 Phosphate-2.6 Sulphide – 1.2	**Meeting the Prescribed Standards**
		Total	**212.3**	**67.51**				

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Existing & Proposed Municipal Solid Waste Processing Facilities in Delhi (As on 31.10.2023)

Total Municipal Solid Waste (MSW) Generation– 11376 TPD

[MCD- 11000 TPD, NDMC- 311 TPD, DCB- 65 TPD]

S.No	MSW Processing Facility	Capacity (in TPD)	Processing of MSW (in TPD)
1.	Waste to Energy Plant at Okhla	1950 [MCD – 1550 + 400 (NDMC & DCB)]	1876* (Fresh MSW- 1876+ RDF–0)
2.	Waste to Energy Plant at Ghazipur	1300 (MCD)	1049* (Fresh MSW- 738+ RDF–311)
3.	Integrated MSW Facility at Bawana (1300 TPD Waste to Energy Plant & 700 TPD Compost Plant)	2000 (MCD) (As per Consent of DPCC)	2403* (Fresh MSW)
4.	Waste to Energy Plant at Tehkhand	2000 (MCD)	1774* (Fresh MSW- 1774 + RDF – 0)
5.	8 Bio Methanation Plants of 05 TPD each at various locations	40 (MCD)	0
6.	20 Composters of 1 TPD each	20 (MCD)	20
7.	One Sorting Cum Composter Plant of 20 TPD at Tigris Road (in DCB area)	20 (DCB)	0
8.	Food Composter Plant at Tigris Road (in DCB area)	0.175 (DCB)	0.175
9.	06 Bio-Gas Plants in NDMC Area	7.5 (NDMC)	2.9
10.	29 Organic Waste Convertors (OWCs) in NDMC Area	15.15 [NDMC]	6.47
11.	258 Compost Pits including one Community Composting Pit of NDMC [MCD-211+ NDMC-47 + DCB - 0]	549.65 [MCD – 543 + NDMC-6.65 + DCB-0]	549.42 [MCD – 543 + NDMC-6.42+DCB-0]
Total		**7902.475**	**7680.965 [Fresh MSW–7369.965 +RDF–311]**
12	Recycling through 170MRFs [MCD– 156 + NDMC- 03 +DCB-11]	**317TPD** [MCD- 253 (35+218) + NDMC–14+ DCB - 50]	**Recycling - 301 TPD** [MCD - 253+ NDMC - 14+ DCB – 34]
Grand Total (in TPD) [Processing Fresh MSW+Recycling]		**8219.475 (72.25%)**	**7670.965 (67.43%)**
11	Disposal of Fresh MSW at the Dumpsites	**3705.035 TPD** [11376 TPD - **7369.965** TPD (Fresh MSW Processed) - 301 TPD (Recycled through MRFs)]	

Note - *Based on the information provided by the operator of the Waste to Energy Plant.

Generation (in TPD) (1)	Total Capacity of Existing MSW Processing Facilities + MRF (in TPD)(2)	Processing of Fresh MSW + MRF (in TPD) (3)	Gap in Processing Capacity (in TPD) (4) = (1)-(2)	Gap in Processing (in TPD) (5)= (1)–(3)	Additional Proposed Capacity of Facilities by December, 2027 (in TPD)	Total Capacity of Facilities by December, 2027 (in TPD)
11376	8219.475 (72.25%)	7670.965 (67.43%)	3156.525TPD (27.74%)	3705.035 (32.57 %)	6410	14629.475 (128.6%)

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Proposed Waste Processing & Disposal Facilities in Delhi

S. No.	MSW Facility	No(s)	Location	Local Body	Capacity Addition (in TPD)	Timeline for Completion
1.	New Waste to Energy Plant at Narela-Bawana	1	Narela-Bawana	MCD	3000	December, 2026
2	New Waste to Energy Plant at Ghazipur	1	Ghazipur	MCD	2000	December, 2027
3	Expansion of Existing Waste to Energy Plant at Okhla	1	Okhla	MCD	1000 (From 1950 TPD to 2950 TPD)	December, 2024 (Environmental Clearance issued)
4.	Bio CNG Plant	1	Okhla	MCD	300 TPD (In place of existing Closed Compost plant of 200 TPD)	June, 2024
5.	Compressed Bio Gas (CBG) Plant	1	Ghogha Dairy	MCD	100 TPD	December, 2024 (IGL has awarded the work)
6.	Organic Waste Convertor	8	NDMC Area	NDMC	8 (8 Plants of 1TPD each)	December, 2023
7.	Decentralised Composter Plants	1	Vishwas Nagar	MCD	1TPD	January, 2024
		1	New Ashok Nagar		1TPD	
	Total	**15**			**6410 TPD (MCD- 6402 &NDMC- 8)**	

Note : 1. Bio-CNG Plants at Nangli Dairy (215 TPD) is **under test run since October, 2023** and Goyla Dairy (215 TPD) & Ghogha Dairy (290 TPD) proposed to be completed by **March, 2024** (These are mainly for the Waste generated from Dairies and not included in total MSW Generation of 11000 TPD

2. One Engineered Sanitary Landfill (SLF) at Tehkhand is under construction (Timeline – November, 2023,)

Status of Bio-Mining of Legacy Waste at 3 Dumpsites at Okhla, Ghazipur & Bhalaswa (As on 31.10.2023)

Dumpsite	Quantity of Legacy Waste Dumped (July, 2019) (Lakh Ton)	Total Quantity of Legacy Waste Bio-mined (As on 31.10.2023) (Lakh Ton)	Legacy Waste (Volumetric Assessment* through Drone in June, 2022) (Lakh Ton) *Above ground level	Quantity of Fresh MSW/Silt/ Malba dumped from July 2022 to 31.10.2023 (Lakh Ton)	Total Quantity of Legacy Waste Bio-mined from July 2022 to 31.10.2023 (Lakh Ton)	Balance Quantity of Waste at Dumpsite (Lakh Ton)	No. of Trommels Operational	Timeline for 100% Remediation
Bhalaswa	80	48.61 (60.76 %)	73	11.87	23.62	61.25	22	2024 (Earlier May-24)
Ghazipur	140	21.52 (15.37 %)	85	8.61	10.28	83.33	25	2024 (Earlier May-24)
Okhla	60	34.83 (58.05 %)	45	8.19	16.57	36.62	11	2024 (Earlier May-24)
Total	**280**	**104.96 (37.49 %)**	**203**	**28.67**	**50.47**	**181.20**	**58**	

MCD has awarded integrated work for 30 Lakh MT (extendable upto 45 Lakh MT) for each dumpsite @ Rs. 745 per MT under SBM 2.0

Segregation of Waste at Source

- NDMC - 100% (in all 14 Circles)
- DCB - 90 % in Civilian Area (segregation at source by December, 2023)
- MCD - 100 % (12 Wards), 80 - 100% (70 Wards), 60-80% (12 Wards) 40-60% (81 Wards), 20-40% (46 Wards), 10-20% (29 Wards)

(75% segregation at source by December 2023 and 100 % segregation at source by December, 2024)

Annexure-5

DELHI POLLUTION CONTROL COMMITTEE
WATER LABORATORY
4thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : http://dpcc.delhigovt.nic.in

WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/343
DATE OF SAMPLING: 04.10.2023

Dated: 18/10/23

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml	Phosphate (mg/l)	Surfactant (mg/l)
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)	-	-
1	Palla	28.8138023, 77.2100181	7.38	32	2.5	8.1	3.7×10^2	2.9	1.10
2	Wazirabad	28.7131310, 77.2319304	7.42	48	8.5	5.0	5.6×10^2	4.4	2.24
3	ISBT Bridge	28.6713533, 77.2338207	7.40	112	36	1.3	9.3×10^3	20.9	4.92
4	ITO Bridge	28.6284288, 77.2534977	7.26	96	29	2.2	7.8×10^3	13.8	3.11
5	Nizamudin Bridge	28.5915608, 77.2715342	7.22	154	38	1.0	17×10^3	21.2	6.78
6	Okhla Barrage	77°18'49" 28°32'40"	7.30	160	41	0.7	21×10^4	35.1	8.80
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.09	165	43	0.4	22×10^4	31.6	5.19
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.10	176	50	NIL	25×10^4	42.9	11.38

N Mitra

I/C Water Lab

Dr. Nandita Moitra
Scientist 'D'

4401/NMC-II
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18/10/2023

Annexure-06

DELHI POLLUTION CONTROL COMMITTEE
WATER LABORATORY
4th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : http://dpcc.delhigovt.nic.in

WATER QUALITY STATUS OF DRAIN

Dated 18/10/2023

REPORT NO: DPCC/W/D/22-23/342
Date of Sampling: -04.10.2023

S.No.	Name of Sample	pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)
	Standards	5.5- 9.0	100	250	30
1	Najafgarh Drain	7.2	90	240	48
2	Metcalf House Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
3.	Khyber Pass Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
4	Sweeper Colony Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
5	Magazine Road Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
6	ISBT Drain	7.3	82	213	44
7.	Tonga Stand Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
8.	Civil Mill Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
9	SEN Nursing Home Drain	7.4	90	234	42
10.	Drain No. 14	NO FLOW	NO FLOW	NO FLOW	NO FLOW
11.	Power House Drain	7.0	82	188	40
12	Indrapuri Drain	6.9	96	258	47
13	Sonia Vihar Drain	7.1	88	192	42
14	Kailash Nagar Drain	7.4	72	160	35
15.	Shastri Park Drain	7.0	60	154	31
16	Barapulla Drain	7.3	78	170	38
17.	Maharani Bagh Drain	7.7	86	266	48
18.	Old Agra Canal Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
19	Jaitpur Drain	7.1	70	208	41
20.	Sarita Vihar Pool	7.5	64	179	37
21.	Tuglakabad Drain	7.2	74	182	39
22.	Drain Near LPG Bottling Plant	NO FLOW	NO FLOW	NO FLOW	NO FLOW
23.	Drain Near Sarita Vihar Bridge (Mathura Road)	7.4	62	158	32
24.	Shahdara Drain	7.3	100	336	52
25	Sahibabad Drain	7.2	92	304	47
26.	Molarband Drain	7.6	66	174	36
27.	Abul Fazal Drain	NO FLOW	NO FLOW	NO FLOW	NO FLOW
28.	Supplementary Drain	7.5	80	208	43

I/C Water Lab

Dr. Nandita Moitra
Scientist 'D'

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Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st October, 2023

Annexure-07

S. No.	Project Area	Total Site Area (In Ha)	Area repossessed (In Ha)	Area to be repossessed (In Ha)	Details
1.	Asita East (DDA)	90	90	Nil	-
	AsitaEast (UP)	107	75.09	*4.00	21 Hectares area has Already been transferred to PWD by UP irrigation Deptt.
2.	KalindiAviral	263	54.81	02	05 Ha under litigation.
3.	KalindiBiodivdersity Park	115	2.5	-	-
4.	Asita West	200	181.89	-	-
5.	Amrut Biodiversity Park (DDA)	108	92.5	-	-
	Amrut Biodiversity Park (CPWD)	8.25	-		
6.	Yamuna Vansathali	236.5	105.36	15.7	
7	Mayur Nature Park (DDA)	235	67.77	*55.25	Part land is under litigation. 100 Ha land de-notified.
	Mayur Nature Park (UP)	162.75			
8	Eco-Tourism (DDA)	22.7*	7.3	0.00	
	Eco-Tourism (DTC)	7.3			
	Total	1555.5	677.22	76.95	Regular demolition programmes are being organized to remove the encroachments in time bound manner

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st October, 2023

Annexure-08

DETAILS OF CHALLANS FROM THE YEAR 2018-23

Sl. No.	Year	Offence	No. of challans	Compensation amount	Recovery amount
1.	2018	Dumping of malba	1	Rs.50,000/-	Nil
2.	2019	Dumping of malba, unauthorized parking and garbage dumping in Yamuna River flood plain.	186	Rs. 90,40,000/-	Rs.25,42,500/-
3.	2020	Dumping of malba and unauthorized parking in Yamuna River flood plain.	54	Rs.21,30,000/-	Rs.6,45,000/-
4.	2021	Dumping of malba and illegal parking in Yamuna River Flood Plain	776	Rs.1,22,95,000/-	Rs.31,25,000/-
5.	2022	Dumping of malba and illegal parking in Yamuna River Flood Plain	1167	Rs.2,75,25,000/-	Rs.23,55,000/-
6.	2023	Dumping of malba and illegal parking in Yamuna River Flood Plain	1174	Rs.1,20,40,000/-	Rs.3,30,000/-
		TOTAL =	**3267**	**Rs. 6,30,80,000/-**	**Rs.89,97,500/-**

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st October, 2023

Annexure-9

	Project	Area/ Encroached area/Jhuggis	Water bodies Total / Completed	Timelines	Status
1.	**Asita East**– (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP **Irrigation Deptt.** (Deposit work)	Total Area- 197 Ha PART A: 90 Ha PART B:107 Ha.	 PART A: 1/1 PART B: 3/3	 PART-A: Completed PART-B: 31.03.2024	**PART B**: Present progress is 74% (Civil) &85% (Hort.). Work completed are as under: 1. Excavation of 3 water bodies. 2. Construction of 3 ramps. 3. Embankment of 1 parking. Work was delayed due to flooding & sludgy site. Site is sludgy due to rise in water level of River Yamuna. **Case No:** SLP (C) 14342/2022 **Case Title:** Shaharpur Slum Union v/s DDA **Court:** Supreme court of India. **Panel lawyer:** Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) **Next Date of Hearing:** Not decided & No stay
2.	**KalindiAvirul**- (NH24 to DND Flyway - Western Bank)	Total Area : 263 Ha Part A : 100 Ha Part B - 163 Ha/2Ha /100nos (approx)	3/3	Part A : Completed	**Part B** (Restoration work in progress.Fountain work Completed. Meri Mati MeraDesh prepared and pathway work in progress at M3D site.Pipeline irrigation system installed 17 Hac under litigation NIOH:-23/01/2024 26 Court Cases under 34(2) are pending in the Supreme Court of India
3.	**Kalindi Biodiversity Park** (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMDE	115 Ha		Wetland completed in available space.	Project is being executed by CEMDE. (Prof. C R Babu) 3 nos. Wetlands are completed in available space. Further work is held up due to NHAI work.DJB is initiating a project to tap the drains. Case no: WPC)No. 10420-23, NIOH:-21.11.2023 Case no:Cont. Case- 1347-2023, NIOH:-11.12.2023 Case no: WP(C) 5822-2021, NIOH:- 07.02.2024

ANNEXURE- 8

CA D.22325/2023

1

ITEM NO.11 COURT NO.1 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No.22325/2023

(Arising out of impugned final judgment and order dated 09-01-2023 in OA No.21/2023 passed by the National Green Tribunal)

GOVT. OF NCT OF DELHI Petitioner(s)

VERSUS

ASHWANI YADAV Respondent(s)

(With IA No.120738/2023-CONDONATION OF DELAY IN FILING and IA No.120739/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 11-07-2023 This petition was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Aman Sharma, Adv.
Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshawari, Adv.
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

Signature Not Verified
Digitally signed by CHETAN KUMAR
Date: 2023.07.11 17:34:41 IST
Reason:

UPON hearing the counsel the Court made the following
O R D E R

1 Delay condoned.

2 Issue notice, returnable in four weeks.

3 Dasti, in addition, is permitted.

4 There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function.

(CHETAN KUMAR)
A.R.-cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar

ITEM NO.33 COURT NO.4 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW(C) No(s). 1/2021

IN RE REMEDIATION OF POLLUTED RIVERS Petitioner(s)

VERSUS

Respondent(s)

(MS. MEENAKSHI ARORA, SENIOR ADVOCATE IS AMICUS CURIAE IN INSTANT MATTER.
IA No. 99277/2023 - CLARIFICATION/DIRECTION)

Date : 08-08-2023 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Parties(s) By Courts Motion, AOR
Amicus Curie, AOR

Ms. Vanshaja Shukla, AOR
Mr. Vikas Negi, Adv.

Mr. Satish Kumar, AOR

Mr. B. K. Satija, Adv.
Mr. Aditya Sharma, AOR
Mr. Rahul Khurana, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Dr. Arun Kumar Yadav, Adv.
Ms. Suhashini Sen, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Rohan Gupta, Adv.

Mrinal Gopal Elker, AOR
Mr. D. S. Parmar, A.A.G.
Mr. Saurabh Singh, Adv.
Mr. Divyansh Singh, Adv.
Ms. Aarushi Gupta, Adv.

Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Kumar Jha, AOR
Mr. Arpit Prakash, Adv.

Ms. Shubamgi Agarwal, Adv.

Mr. T. N. Singh, AOR
Mr. Vikas Kumar Singh, Adv.
Ms. Rajshree Singh, Adv.

Mr. Nitesh Ranjan, AOR
Ms. Priyanka Swami, Adv.
Ms. Ritu Bhardwaj, Adv.
Mr. Rajat Gaur, Adv.
Mr. Savira Lal, Adv.
Mr. Piyush Singh, Adv.
Mr. Parijat Chandan, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Vikash Chandra Shukla, Adv.

Applicant-in-person, AOR

Mrs. Nivedita Sharma, Adv.
Mrs. Suruchi Mittal, Adv.
Mr. Praveen Parida, Adv.
Mr. Abhishek Gautam, AOR

Mr. Zoheb Hossain, AOR

Mr. Mayank Mittal, P-in-P
Mr. Udit Raj Saxena, P-in-P
Mr. Vishesh Kanodia, Adv.
Vaidushya Parth

Mr. Shiv Kumare Vats, Adv.
Mr. Ajit Kumar Pathak, Adv.
Me. Rajeev Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Having heard the learned Amicus Curie as also the other learned counsel representing the parties, it is brought to our notice that in these petitions and applications, the matter relating to the pollution of the Yamuna River as also the coastal areas and the remedial measures, are in issue. It is pointed out that it would be appropriate if these issues are bifurcated and heard so that there could be effective implementation of the remedial measures.

In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi.

Similarly, in so far as the coastal areas, though the issue would be taken up separately, for which a date would be fixed on the subsequent occasions when these matters are listed, the status report in that regard, is also necessary to be filed by the competent authorities.

For the present, to consider the issue relating to the pollution of the Yamuna River, list the matters on 03rd October, 2023.

The date for consideration of the matters relating to the coastal areas would be thereafter fixed. However, separate status report be filed in the meanwhile on exchanging the copies with the learned counsel representing the parties.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR

Annexure - 10

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (BOD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	Apr, 2022	Apr, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023	Oct, 2022	Oct, 2023	Nov, 2022	Nov, 2023
Najafgarh Drain (Before Outfall into Yamuna)	80	**53**	85	**55**	75	**58**	80	**60**	76	**48**	70	**50**	73	**46**	75	**42**	70	**44**	65	**48**	66	**52**
ISBT (After meeting Najafgarh Drain)	42	**38**	45	**40**	48	**44**	50	**48**	55	**38**	68	**42**	66	**38**	56	**36**	54	**40**	52	**44**	50	**38**
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	60	**56**	65	**52**	70	**54**	75	**58**	80	**48**	75	**58**	76	**40**	66	**35**	75	**43**	75	**50**	70	**56**

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Annexure – 11

Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023	Oct, 2022	Oct, 2023	Nov, 2022	Nov, 2023
Najafgarh Drain (Before Outfall into Yamuna)	304	**272**	320	**288**	336	**293**	352	**272**	320	**224**	346	**213**	373	**192**	384	**186**	352	**208**	336	**240**	320	**264**
ISBT (After meeting Najafgarh Drain)	208	**208**	224	**272**	240	**272**	256	**256**	272	**240**	88	**224**	304	**208**	320	**192**	288	**196**	272	**213**	192	**112**
Asgarpur (D/s of Okhla Barrage After confluence of Shahdara & Tuglakabad Drains)	192	**186**	224	**176**	232	**181**	240	**192**	256	**186**	266	**181**	240	**152**	272	**112**	272	**144**	288	**176**	304	**184**

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Annexure – 19

Water Quality of River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Jan, 2022	Jan, 2023	Feb, 2022	Feb, 2023	Mar, 2022	Mar, 2023	April, 2022	April, 2023	May, 2022	May, 2023	June, 2022	June, 2023	July, 2022	July, 2023	Aug, 2022	Aug, 2023	Sept, 2022	Sept, 2023	Oct, 2022	Oct, 2023	Nov, 2022	Nov, 2023
ISBT (After meeting Najafgarh Drain)	2.1	**1**	107	**0.1**	3.1	**0.2**	2.6	**0.25**	2.7	**0.2**	2.5	**0.22**	1.7	**0.17**	2.4	**0.06**	2.2	**0.08**	2.4	**0.93**	2.1	**0.01**
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara& Tuglakabad Drains)	8.4	**2**	7.9	**2.5**	8.4	**4.3**	6.1	**4.7**	8.1	**4**	8.3	**4.30**	8.1	**3.20**	6.8	**1.70**	6	**2**	6.1	**2.5**	6.8	**3.2**

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ANNEXURE-12
4362

DELHI POLLUTION CONTROL COMMITTEE
WATER LABORATORY
4th FLOOR, 897 BUILDING, KASHMERE GATE, DELHI-06
visit us at : http://dpcc.delhigovt.nic.in

WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/343
DATE OF SAMPLING: 04.10.2023

Dated: 18/10/23

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml	Phosphate (mg/l)	Surfactant (mg/l)
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)	-	-
1	Palla	28.8138023, 77.2100181	7.38	32	2.5	8.1	3.7×10^2	2.9	1.10
2	Wazirabad	28.7131310, 77.2319304	7.42	48	8.5	5.0	5.6×10^2	4.4	2.24
3	ISBT Bridge	28.6713533, 77.2338207	7.40	112	36	1.3	9.3×10^3	20.9	4.92
4	ITO Bridge	28.6284288, 77.2534977	7.26	96	29	2.2	7.8×10^3	13.8	3.11
5	Nizamudin Bridge	28.5915608, 77.2715342	7.22	154	38	1.0	17×10^3	21.2	6.78
6	Okhla Barrage	77°18'49" 28°32'40"	7.30	160	41	0.7	21×10^4	35.1	8.80
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.09	165	43	0.4	22×10^4	31.6	5.19
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tugiakabad drains)	28.4657003, 77.33905231	7.10	176	50	NIL	25×10^4	42.9	11.38

N Mitra
I/C Water Lab

Dr. Nandita Moitra
Scientist 'D'

898

4543/COMC
21/11/2023

899

DELHI POLLUTION CONTROL COMMITTEE
WATER LABORATORY
4th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : http://dpcc.delhigovt.nic.in

WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2023/ 414
DATE OF SAMPLING: 1.11.2023

Dated:- 21/11/2023

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml	phosphate (mg/l)	Surfactant (mg/l)
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)	-	-
1	Palla	28.8138023, 77.2100181	7.14	36	3.0	6.3	4.0×10^2	3.5	1.53
2	Wazirabad	28.7131310, 77.2319304	7.21	56	9.8	4.0	7.8×10^2	5.2	3.98
3	ISBT Bridge	28.6713533, 77.2338207	7.39	112	38	NIL	10×10^3	22.4	5.74
4	ITO Bridge	28.6284288, 77.2534977	7.18	106	32	NIL	8.1×10^3	15.1	4.65
5	Nizamudin Bridge	28.5915608. 77.2715342	7.29	160	43	NIL	24×10^3	23.6	7.02
6	Okhla Barrage	77°18'49" 28°32'40"	7.33	176	48	NIL	26×10^4	37.0	9.11
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	NO FLOW						
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.15	184	56	NIL	32×10^4	44.7	13.98

Akhpal Kaur 21/11/2023
EE (Cal)
JEE (MSwati)

I/C Water Lab

Dr. Nandita Moitra
Scientist 'D'

900

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Annexure-14

Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of October, 2023

S. No.	Name of STP	Capacity (in MGD)	Existing STP Capacity (in MLD)	Capacity Being Utilized (in MLD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Brief of Analysis Reports (Compliance status) [Prescribed Standards by DPCC : *pH 6.5 - 9.0, TSS≤ 10 mg/l, BOD ≤ 10 mg/l , COD ≤ 50 mg/l, Ammonical Nitrogen≤ 5mg/l, Total Nitrogen (N-Total) ≤10 mg/l Phosphate (PO_4 - P)≤ 2 mg/l, Fecal Coliform (FC) (MPN / 100ml)< 230*]	Compliance w.r.t. Design parameters
1.	Mehrauli	5	22.73	22.5	4.95	20/30	20.10.2023	Not Meeting the prescribed standards in respect of TSS (38 mg/l), COD (72 mg/l) and BOD (25 mg/l).	No
2.	Okhla, Phase -II	12	54.55	74.29	16.34	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (16 mg/l).However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
3.	Okhla Phase -III	37	168.20	194	42.68	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (30 mg/l), BOD (17 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
4.	Okhla Phase -IV	45	204.57	233.9	51.45	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (34 mg/l) and BOD (29 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
5.	Okhla Phase -V	16	72.73	89.07	19.59	30/50	10.10.2023	Meeting the prescribed standards.	Yes
6.	Okhla Phase -VI	30	136.38	134.33	29.55	20/30	10.10.2023	Meeting the prescribed standards	Yes
7.	Molar Band	0.66	03	2.9	0.64	30/50	10.10.2023	Not Meeting the prescribed standards in respect of TSS (44 mg/l), BOD (24 mg/l), COD (96 mg/l) . However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
8.	Sen Nursing Home Nallah	2.2	10	10.85	**2.39**	**10/15**	11.10.2023	Meeting the prescribed standards.	Yes
9.	Vasant Kunj(Old) Phase-I	2.2	10	7.50	1.65	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (40 mg/l), BOD (25 mg/l), COD (56 mg/l) and Dissolved Phosphate as P (2.6 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
10.	Vasant Kunj (New) Phase-II	3	13.64	7.72	1.70	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (38 mg/l), BOD (22 mg/l. However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
11.	Ghitorni	5	22.73	11.36	2.50	30/50	20.10.2023	Not Meeting the prescribed standards in respect of TSS (30 mg/l), BOD (15 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes

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Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of October, 2023

12.	Delhi Gate Nallah (Old) Phase-I	2.2	10	**10.62**	**2.34**	**10/15**	11.10.2023	Meeting the prescribed standards.	Yes
13.	Delhi Gate Nallah (New) Phase-II	15	68.20	**68.2**	**15**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
14.	Kondli Phase - I	10	45.46	**43.4**	**9.55**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
15.	Kondli Phase - II	25	113.65	**114**	**25.08**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
16.	Kondli Phase - III	10	45.46	44.4	**9.77**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
17.	Kondli Phase - IV	45	204.57	**108.6**	23.89	20/30	11.10.2023	Not Meeting the prescribed standards in respect of TSS (32 mg/l), COD (68 mg/l) and BOD (17 mg/l).	**No**
18.	Chilla	9	40.91	38	**8.36**	**10/10**	11.10.2023	Meeting the prescribed standards.	Yes
19.	Yamuna Vihar Phase-I	10	45.46	45.12	9.93	30/50	12.10.2023	Not Meeting prescribed standards in respect of TSS (18 mg/l. However meeting Design Parameters (BOD/TSS: 30/50).	Yes
20.	Yamuna Vihar Phase-II	10	45.46	45.12	9.93	30/50	12.10.2023	Not Meeting the prescribed standards in respect of TSS (16 mg/l) and COD (56 mg/l) and Dissolved Phosphate (2.8 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	902
21.	Yamuna Vihar Phase - III	25	113.65	**111.22**	24.47	20/30	12.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l), BOD (15 mg/l). However meeting the Design Parameters (BOD/TSS: 20/30).	Yes
22.	Akshardham / Common Wealth Games Village	1	4.55	0.36	**0.08**	**02/01**	11.10.2023	Meeting the prescribed standards.	Yes
23.	Coronation Pillar Phase- I&II	20	90.92	**34.64**	7.62	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (28 mg/l), BOD (18 mg/l) and COD (60 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
24.	Coronation Pillar Phase- III	10	45.46	11.35	**2.50**	**30/50**	23.10.2023	Not Meeting the prescribed standards in respect of TSS (14 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
25.	New Coronation Pillar	70	318.22	242.52	**53.35**	**10/10**	23.10.2023	Meeting the prescribed standards.	Yes
26.	Narela	10	45.46	14.25	3.13	30/50	06.10.2023	Not Meeting the prescribed standards in respect of TSS (36 mg/l), BOD (15 mg/l) and COD (60 mg/ l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes

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Annexure-13

Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of October, 2023

27.	Rithala Phase -II	40	181.84	179.44	39.47	15/20	06.10.2023	Meeting the prescribed standards.	Yes
28.	Rohini	15	68.19	54.48	11.98	30/50	06.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l), BOD (12 mg/l), COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
29.	Keshopur Phase - I (New)	12	54.55	54.33	11.95	20/30	23.10.2023	Not Meeting the prescribed standards in respect of TSS (24 mg/l) and BOD (15 mg/l l) &COD (60 mg/l). However meeting the Design Parameters (BOD/TSS: 20/30).	Yes
30.	Keshopur Phase-II	20	90.92	90.6	19.93	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l), BOD (13 mg/l) and COD (52 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
31.	Keshopur Phase -III	40	181.84	**156**	34.32	30/50	23.10.2023	Not Meeting the prescribed standards in respect of TSS (36 mg/l), BOD (21 mg/l) and COD (64 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
32.	Nilothi Phase-I	40	181.84	93.11	20.48	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (32 mg/l), BOD (23 mg/l) and COD (56 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
33.	Nilothi Phase-II	20	90.92	**87.71**	**19.29**	**10/10**	25.10.2023	Meeting the prescribed standards.	Yes
34.	Pappankalan Phase - I	20	90.92	48.30	10.62	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l), BOD (20 mg/l), COD (72 mg/l) and Dissolved Phosphate as P (2.6 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
35.	Pappankalan Phase - II	20	90.92	**90.8**	**19.97**	**10/10**	25.10.2023	Meeting the prescribed standards.	Yes
36.	Najafgarh	5	22.73	**13.02**	2.86	30/50	25.10.2023	Not Meeting the prescribed standards in respect of TSS (26 mg/l), COD (68 mg/l) and BOD (18 mg/l). However meeting the Design Parameters (BOD/TSS: 30/50).	Yes
37.	Kapashera	5	22.73	**22.4**	**4.93**	**10/10**	20.10.2023	Meeting the prescribed standards.	Yes
	Total	**667.26 MGD**	**3033.36 MLD**	**2610.41 MLD**	**574.24 MGD**				

Note :

1. As per the Analysis Reports of DPCC Laboratory for October, 2023, out of 37 operational STPs of DJB, 15 STPs were found complying with the standards prescribed by DPCC.
2. Out of 37 STPs, 35 STPs were found Complying w.r.t. Design parameters (BOD/TSS).

Annexure– 15

● Brief status of up-gradation & Increasing capacity of remaining existing 20 STPs of DJB

(Interventions –for Existing STPs to achieve BOD: TSS 10/10)

[Integrated Fixed Film Activated Sludge (IFAS), Increased Aeration, Disc Filter, UV Disinfection & Odour Control]

S. No.	Name of STP	Existing Capacity (In MGD)	Enhanced Capacity (In MGD)	Status (Cumulative Progress as on 25.11.2023)	Timelines
1	Rithala Phase –I	40	40	94.12%	December, 2023
2	Yamuna Vihar Phase– II	10	15	88%	February, 2024
3.	Rithala Phase –II	40	40	100% (Rehabilitated /Upgraded)	October, 2023
4.	Kondli Phase -IV	45	45	72 %	February, 2024
5.	Pappan Kalan Phase- I	20	30	25%	March, 2024
6.	Nilothi Phase –I	40	60	25%	
7.	Najafgarh	5	5	35%	
8.	Keshopur Phase –II	20	20	35%	
9.	Keshopur Phase-III	40	60	35%	
10.	Rohini Sector 25	15	25	35%	
11.	Narela	10	15	35%	
12.	Coronation Pillar Phase -I & II	20	20	35%	
13.	Coronation Pillar Phase – III	10	10	35%	
14.	Okhla Phase- V	16	16	These cases have been put on hold due to scarcity of funds.	December, 2024
15.	Ghitorni	5	7.5		March, 2025
16.	Vasant Kunj	5	7.5		
17.	Mehrauli	5	7.5		
18.	Yamuna Vihar Phase– I	10	15	4th consecutive call of tender has been done. As decided fresh tender is to invited.	March, 2025
19.	Keshopur Phase- I	12	18		December, 2024
20.	Yamuna Vihar Phase – III	25	55	File under process for approval of Estimate.	March, 2025
	Total	**393**	**511.5**	Addition of 118.5 MGD by December, 2024.	

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Annexure- 16

Status of 22 Drains out falling into River Yamuna in Delhi, their Water Quality in November, 2023 and Proposed Action for Tapping of Flow

S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (November, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
1.	Municipal Corporation of Delhi (MCD)	Metcalf House Drain	17.25 (3.8 MGD)	No Flow				28.6803991, 77.2291258	Drain Tapped
2.		Khyber Pass Drain	1.7 (0.37 MGD)	No Flow				28.6953254, 77.2279064	Drain Tapped
3.		Sweeper Colony Drain	8.6 (1.89 MGD)	No Flow				28.6900959, 77.2282293	Drain Tapped
4.		Magazine Road Drain	7.8 (1.72 MGD)	No Flow				28.6977573, 77.2274876	Drain Tapped
5.		Tonga Stand Drain	7.8 (1.72 MGD)	No Flow				28.6629212, 77.2407143	Drain Tapped
6.		Civil Mill Drain	14.68 (3.23 MGD)	No Flow				28.6507572, 77.2525033	Drain Tapped
7.		Moat Drain (Vijay Ghat)	-	Dry				-	Drain Tapped/ Dry
8.		Drain No. 14	25.87 (5.7 MGD)	No Flow				28.6115925, 77.2517744	Drain Tapped
9.		Tehkhand Drain	39.74 (8.75 MGD)	-					Drain Tapped
10.		Abul Fazal Drain	-	No Flow				28.5453359, 77.2982617	No Flow observed by DPCC Lab on 04.09.2023, 04.10.2023 & 01.11.2023

S.No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (November, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
11.	MCD	Sen Nursing Home Drain	43.20 (9.5 MGD)	7.2	92	232	45	28.6205472, 77.2516466	**Drain Partially Tapped.** There is one operational STP of 10 MLD (2.2 MGD) capacity for treatment of tapped waste water of this drain. Over flow is observed from this drain. Sen Nursing Home Drain is tapped into Ring Road Trunk Sewer. Ring Road Trunk Sewer is badly silted up due to tapping of this storm water drain. Overflow of sewage is frequently noticed at IIPA, ITO. Action Plan for desilting of Ring Road Sewer has been prepared and timeline is June, 2024. Ring Road Pumping Station is under construction and expected to be commissioned by June, 2024. Timeline for tapping of this drain is June, 2024
12		ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	43.2 (9.5 MGD)	7.5	84	208	48	28.6694576, 77.2336664	**Drain to be tapped** Waste water of this drain will be carried to Nehru Vihar SPS by laying a rising main from proposed SPS at ISBT Kashmere Gate for treatment in the Coronation Pillar STP. Work order has been issued on 23.12.2022 & Work is under progress (Cumulative Progress was about 43 % as on 25.11.2023) and likely to be completed by March, 2024 (Earlier Timeline was Sept, 2023).
13		Delhi Gate Drain / Power House Drain	75.16 (16.5 MGD)	7.6	76	192	44	28.6350404, 77.255442	**Drain Partially Tapped.** There are 2 operational STPs of 68.2 MLD (15 MGD) capacity and 10 MLD (2.2 MGD) capacity for treatment of tapped waste water of this drain. Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. MoHUA vide letter dated 14.09.2023 requested to accept allotment of land by DJB "as is where is" basis. Removal of structure is required for construction of STP. DDA has informed that permission for removal of religious structure has been received and DDA is to remove the structure and hand over the land to DJB.

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S.No	Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (November, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
			pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
14	Sonia Vihar Drain (On Eastern Bank of Yamuna)	-	7.6	80	186	39	28.7084002, 77.2360452	**Drain to be tapped** Work for construction of 31.8 MLD (7 MGD) STP for tapping and treating waste water of Sonia Vihar Drain is under progress (Cumulative Progress about 80% as on 25.11.2023) and revised timeline for completion is December, 2023.
15	Kailash Nagar Drain (On Eastern Bank of Yamuna)	-	7.2	76	168	33	28.6640877, 77.2494362	**Drain to be tapped** DJB has requested MCD to stop unchecked waste water being pumped in this drain finally discharging effluent into river Yamuna.
16	Shastri Park Drain(On Eastern Bank of Yamuna)	-	6.9	50	148	30	28.6621096, 77.2546735	**Drain to be tapped** Partially tapped by DJB, finally going into Buland Masjid SPS. Balance discharge of storm water Pump House will be tapped by MCD.
17	Maharani Bagh Drain	30.24 (6.66 MGD)	7.4	78	224	43	28.5723966, 77.2686193	Work of tapping of 09-10 MLD flow in C.V. Raman Marg Trunk sewer has been completed. The balance flow of about 20 MLD will be tapped in the proposed scheme of Barapullah Drain for treatment in Okhla STP. Work is under progress (Cumulative Progress was about 52.5% as on 25.11.2023) and to be completed by March, 2024 (Earlier Timeline Sept, 2023).
18	Jaitpur Drain	-	7.9	80	213	38	28.5419379, 77.3083086	**Drain to be tapped** The flow in this drain will be tapped by DJB in the Sewerage System being laid in Batla House Phase II scheme in the upstream of this drain.
19	Tuglakabad Drain (Kalka Ji Drain merged in this drain)	25.05 (5.51 MGD)	7.3	70	176	37	28.5419317, 77.3082674	**Drain to be tapped**

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S.No.		Name of Drain	Flow in MLD (As per DJB)	Water Quality of Discharge into River Yamuna (Parameters) (November, 2023)				Point of Sampling (Before Outfall into river) (Latitude , Longitude*)	Status / Proposed Action for Tapping of Flow
				pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)		
20	Irrigation & Flood Control Deptt. (IFCD)	Barapulla Drain	145.15 (31.9 MGD)	7.5	74	160	42	28.5831727, 77.2640264	**Drain to be tapped** Flow is proposed to be diverted by laying of interceptor sewer through micro tunneling for conveying to Okhla STP for treatment. Work is under progress (Cumulative Progress was about 52.5 % as on 25.11.2023) and to be completed by March, 2024 (Earlier Timeline Sept, 2023).
21		Najafgarh Drain	2056.32 (452.4 MGD)	7.3	96	264	52	28.7090142, 77.2286028	**Being a large drain not feasible to tap.** There is about 453 MGD flow in the Najafgarh drain. Out of this at present 252 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur and DD-6 drains. There are 126 sub-drains out falling into Najafgarh Drain including Supplementary drain. Out of 126 sub-drains, 26 sub-drains are untapped and these will be trapped by December, 2023 in phased manner. The balance 4 sub-drains which depend upon availability of land and 2 sub-drains are related to DDA. There are 110 sub-drains out falling into Supplementary drain. Out of 110 sub-drains, about 29 sub-drains are untapped and these will be trapped by in phased manner and balance one will be tapped within two months after the high court decision.
22		Shahdara Drain	475.2 (104.6 MGD)	7.8	98	320	50	28.5588984, 77.3207987	**Being a large drain not feasible to tap.** Total discharge in Shahdara drain is about 105 MGD, out of which 50 MGD (i.e., 45%) is untreated sewage being discharged by Uttar Pradesh through Sahibabad, Indirapuri and Banthala drains.There are 230 sub-drains out falling into Najafgarh & Shahdara drains.Out of 230 sub-drains, 2 sub-drains are untapped and these will be tapped by December, 2023.

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List of 13 CETPs along with their capacities and compliance status in October, 2023

Annexure-

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
1	**Jhilmil CETP**	Jhilmil and Friends Colony Indl. Areas	**16.8**	**3.414**	12.10.2023	pH - 6.5 TSS - 428 COD - 592 BOD - 195 Oil & Grease – 12.8 Ammonical Nitrogen (N) – 24.0 Phosphate-12.7 Sulphide – 3.9	pH - 7.2 TSS - 60 COD - 100 BOD - 23 Oil & Grease – 2.8 Ammonical Nitrogen (N) – 4.4 Phosphate-2.8 Sulphide – 1.4	**Meeting the Prescribed Standards.**
2	**Badli CETP**	Badli Industrial Estate	**12**	**3.57**	09.10.2023	pH - 6.4 TSS - 180 COD - 304 BOD - 110 Oil & Grease – 14 Ammonical Nitrogen (N) - 31.8 Phosphate-14.8 Sulphide – 4.2	pH - 7.6 TSS - 80 COD - 112 BOD - 26 Oil & Grease – 5.2 Ammonical Nitrogen (N) – 8.4 Phosphate-3.9 Sulphide – 1.7	**Meeting the Prescribed Standards.**
3	**Mayapuri CETP**	Mayapuri Indl. Area	**12**	**3.94**	19.10.2023	pH - 6.3 TSS - 468 COD - 624 BOD - 220 Oil & Grease – 16.4 Ammonical Nitrogen (N) – 24.9 Phosphate-12.2 Sulphide –3.7	pH - 7.2 TSS - 64 COD - 84 BOD - 21 Oil & Grease – 2.4 Ammonical Nitrogen (N) – 5.0 Phosphate-1.9 Sulphide – 0.9	**Meeting the Prescribed Standards.**
S. No.	**Name of CETP**	**Industrial Areas Connected with CETP**	**Capacity (in MLD)**	**Monthly Average Flow (in MLD)**	**Da4te of Sampling**	**Influent Quality at Inlet (in mg/l)**	**Effluent Quality at Outlet (in mg/l)**	**Compliance Status w.r.t Prescribed Standards.**

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List of 13 CETPs along with their capacities and compliance status in October, 2023

Annexure-16

4	**Mangolpuri CETP**	Mangolpuri Indl. Area	**2.4**	**1.47**	19.10.2023	pH -6.4 TSS - 436 COD - 624 BOD - 220 Oil & Grease – 14.4 Ammonical Nitrogen (N) – 21.9 Phosphate-10.5 Sulphide – 4.0	pH - 7.7 TSS - 42 COD - 88 BOD - 20 Oil & Grease –6.4 Ammonical Nitrogen (N) – 2.1 Phosphate-2.7 Sulphide – 1.4	**Meeting the Standards.**	**Prescribed**
5	**Wazirpur CETP**	Wazirpur Indl Area	**24**	**2.251**	09.10.2023	pH -6.8 TSS - 336 COD - 448 BOD - 150 Oil & Grease –11.2 Ammonical Nitrogen (N) – 33.7 Phosphate-7.1 Sulphide – 4.9	pH -7.4 TSS - 44 COD - 76 BOD - 16 Oil & Grease – 2.8 Ammonical Nitrogen (N) – 8.8 Phosphate-1.4 Sulphide – 1.6	**Meeting the Standards.**	**Prescribed**
6	**Nangloi CETP**	Nangloi& Udyog Nagar Indl Areas	**12**	**2.474**	19.10.2023	pH -6.8 TSS - 420 COD - 448 BOD - 150 Oil & Grease – 13.6 Ammonical Nitrogen (N) – 22.8 Phosphate-14.2 Sulphide – 4.0	pH -7.5 TSS - 40 COD - 92 BOD - 27 Oil & Grease – 5.2 Ammonical Nitrogen (N) – 3.4 Phosphate-2.5 Sulphide – 1.6	**Meeting the Standards.**	**Prescribed**

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List of 13 CETPs along with their capacities and compliance status in October, 2023

Annexure-1

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
7	**SMA CETP**	SMA, Rajasthani Udyog Nagar and SSI Industrial Areas	**12**	**4.027**	09.10.2023	pH -6.7 TSS - 388 COD - 480 BOD - 200 Oil & Grease – 12.4 Ammonical Nitrogen (N) –24.5 Phosphate-10.3 Sulphide – 4.7	pH -7.5 TSS - 50 COD - 96 BOD - 20 Oil & Grease – 4.0 Ammonical Nitrogen (N) –3.8 Phosphate-1.4 Sulphide – 1.2	**Meeting the Prescribed Standards.**
8	**Okhla CETP**	Okhla Indl. Area	**24**	**2.123**	10.10.2023	pH -6.4 TSS - 496 COD - 624 BOD - 230 Oil & Grease – 15.6 Ammonical Nitrogen (N) –33.4 Phosphate-13.7 Sulphide – 5.6	pH -7.6 TSS - 74 COD - 76 BOD - 28 Oil & Grease –6.0 Ammonical Nitrogen (N)–14.1 Phosphate-2.2 Sulphide – 1.2	**Meeting the Prescribed Standards.**
9	**Narela CETP**	Narela Indl. Area	**22.5**	**9.9**	06.10.2023	pH -6.9 TSS – 424 COD - 352 BOD - 115 Oil & Grease – 15.2 Ammonical Nitrogen (N) –15.8 Phosphate-12.1 Sulphide – 4.5	pH -7.7 TSS - 48 COD - 112 BOD - 18 Oil & Grease – 4.8 Ammonical Nitrogen (N) –2.9 Phosphate-2.7 Sulphide – 1.6	**Meeting the Prescribed Standards.**
10	**Bawana CETP**	Bawana Indl. Area	**35**	**25.503**	06.10.2023	pH -6.4 TSS - 440 COD - 608 BOD - 210 Oil & Grease – 13.6 Ammonical Nitrogen (N) –13.2 Phosphate-13.7 Sulphide – 4.9	pH -7.5 TSS - 78 COD - 116 BOD - 24 Oil & Grease –4.4 Ammonical Nitrogen (N) –2.9 Phosphate-4.0 Sulphide – 1.5	**Meeting the Prescribed Standards.**

List of 13 CETPs along with their capacities and compliance status in October, 2023

Annexure-18

S. No.	Name of CETP	Industrial Areas Connected with CETP	Capacity (in MLD)	Monthly Average Flow (in MLD)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance Status w.r.t Prescribed Standards.
11	**Naraina CETP**	Naraina Indl. Area	**21.6**	**4.87**	19.10.2023	pH - 6.2 TSS - 408 COD - 512 BOD - 165 Oil & Grease -14.8 Ammonical Nitrogen (N)-25.4 Phosphate-11.2 Sulphide – 4.6	pH - 7.3 TSS - 54 COD - 108 BOD - 22 Oil & Grease -3.6 Ammonical Nitrogen (N)-3.1 Phosphate-2.3 Sulphide – 1.7	**Meeting the Prescribed Standards.**
12	**GTK CETP**	GTK Road Indl. Area	**6**	**2.13**	09.10.2023	pH - 6.7 TSS - 428 COD - 632 BOD - 190 Oil & Grease -12.0 Ammonical Nitrogen (N)-32.7 Phosphate-13.4 Sulphide –4.9	pH - 7.4 TSS - 54 COD - 88 BOD - 24 Oil & Grease -3.2 Ammonical Nitrogen (N)-14.9 Phosphate-2.6 Sulphide – 1.2	**Meeting the Prescribed Standards.**
13	**Lawrence Road CETP**	Lawrence Road Indl. Area	**12**	**1.838**	09.10.2023	pH - 6.7 TSS - 428 COD - 632 BOD - 190 Oil & Grease -12.0 Ammonical Nitrogen (N)- 32.7 Phosphate-13.4 Sulphide – 4.9	pH - 7.4 TSS - 54 COD - 88 BOD - 24 Oil & Grease -3.2 Ammonical Nitrogen (N)- 14.9 Phosphate-2.6 Sulphide – 1.2	**Meeting the Prescribed Standards**
		Total	**212.3**	**67.51**				

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Annexure- 18

DELHI POLLUTION CONTROL COMMITTEE

DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at :http://dpcc.delhigovt.nic.in

F.No. DPCC/(10)/(10)/(46)/Leg-2021/ 844-852

Dated: 27/03/2023

Subject: Directions under u/s 33 A of the Water (Prevention and Control of Pollution) Act, 1974 read along with Hon`ble National Green Tribunal orders for disposal of untreated Septage into river Yamuna or drains leading to river Yamuna.

Whereas, Central Pollution Control Board (CPCB) is the State Board for all the union Territories to exercise powers and performs functions under the Water (Prevention and Control of Pollution) Act, 1974, as amended to date.

And whereas, Central Pollution Control Board has delegated all its powers and functions under the Water (Prevention and Control of Pollution) Act, 1974 in respect of Union Territory of Delhi to Delhi Pollution Control Committee (DPCC) vide notification Dated 15.03.1991.

And whereas, Hon'ble National Green Tribunal (NGT) is monitoring various activities causing pollution in River Ganga and its tributaries through O.A. No. 200 of 2014 - M. C. Mehta Vs. Union of India &Ors. and connected matters and has completely prohibited disposing of any kind of waste into the river Ganga vide orders dated 11.04.2017 and 13.07.2017. Defaulter to this direction would be liable to pay Environmental Compensation of Rs 50,000/- per default for such dumping and/or throwing of waste of any kind into the river.

And whereas, Government of India has also introduced National Faecal Sludge &Septage Management (FSSM) Policy in 2017 to emphasize the importance of treating the faecal sludge from on-site sanitation system.

And whereas, Urban Development Department of Government of NCT of Delhi had issued Notification dated 12.11.2018 "Delhi Water Board Septage Management Regulations, 2018" regarding regulations for collection, transportation and disposal of waste of septic tanks and related matters.Under this regulationslicenses are being given by DJB to the vendors for collection and transport of Septage to the vehicles even registered in Haryana.DJB is examining the amendments in the said Regulation

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to make it more effective.District Magistrates have been empowered to impose Environmental Compensation on the violators.

And whereas, Hon'ble National Green Tribunal (NGT) in OA No. 365 of 2021 entitled as "Shamsher Singh Vs. Govt. of NCT of Delhi" after recording dissatisfaction on the compliance of the Delhi Water Board Septage Management Regulation, 2018 has constituted a joint Committee headed by Justice S.P. Garg, former Judge, Delhi High Court with nominees of CPCB, DPCC and Chief Engineer, DJB. The committee filed its report before the Hon`ble Tribunal interalia mentioning:

- There appears to be serious failure to monitor compliance of Delhi Water Board Septage Management Regulation, 2018 by DJB.
- There was hardly any efficacious regulatory mechanism for monitoring the activities of the vendors and enforcement of compliance of conditions of the licenses issued to them.
- There was no effective check by the District Magistrates or DJB for prevention of dumping of Septage into the drains/water bodies by authorized or unauthorized vehicles/tankers carrying Septage.
- Though there was a Septage Management Committee headed by District Magistrate in each district, no stringent steps were being taken by them to monitor the unauthorized dumping of Septage.
- Dumping of Septage in the drains was rampant and frequent without any check by the agencies. The situation was disturbing and alarming.
- It is suggested that the Delhi Police/Delhi Traffic Police who have their presence on the ground/roads may be empowered to take action against unauthorized vehicles discharging Septage in the drains or water bodies and also against authorized vendors for violating the terms and conditions of the licenses issued to them. The police will have better surveillance in apprehension of the offending vehicles carrying and discharging Septage illegally. Power to issue challans should be given to them.

And whereas, Hon'ble Green Tribunal vide order dated 21.12.2022in aforesaid matter has accepted the suggestions and recommendations of the Committee of the aforementioned committee. Further it was directed that, "*Further, we find it necessary to issue clarification/direction under Section 15 (4) read with Section 33 of the NGT Act on the issue of preexisting jurisdiction of the DPCC under the Water and Air Acts to levy compensation for violation of water quality and air quality norms and jurisdiction of Delhi Police in the light of suggestion of the Committee. ... This is necessary having regard to inadequacy of compliance mechanism under the Regulations, as found by the Committee and its adverse impact on recipient environment and public health.*"

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And whereas, high BOD and Coliform are adversely affecting the environment.The greater the BOD, the more rapidly oxygen is depleted in the stream. This means less oxygen is available to aquatic life. The consequences of high BOD are the same as those for low dissolved oxygen: aquatic organisms become stressed, suffocate, and die.High level of fecal coliform is the major cause of water borne diseases, a great threat to aquatic life and a growth of diseases causing bacteria. Ingestion of water contaminated with feces containing pathogens that cause infectious diseases such as cholera and other diarrheal diseases, dysenteries, and enteric fevers.

And whereas, Hon'ble Green Tribunal in its various orders has directed that all the STPs should have a provisions of disinfection for ensuring control of fecal coliform as well as sludge digestion for converting sludge into manure.

And whereas, the Hon`ble Green Tribunal is imposing Environmental damage Charges on all States Government Rs.2 crore per MLD of untreated sewage. To simplify the calculation of environmental damages charges, it comes to Rs 20,000/- per 1,000 liter of untreated sewage/ septage.

Now therefore, in view of the above and in exercise of the powers conferred under section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 and keeping in view to curb pollution in River Yamuna in Delhi, Delhi Pollution Control Committee hereby issues following directions:

1. (a) penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle, per violation.

   (b) Penalty for disposal of Saptage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.

   (c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs. 10,000/- per violation.

2. An officer not lower than the rank of Nayab Tehsildar in DM offices & Sub Inspector in Delhi Police, Sanitary Inspector in MCD and JE in DJB and I&FC shall be competent to impose penalty.

3. The compensation amount so collected shall be deposited to Delhi Pollution Control Committee, in the Account No. **40071442347, IFSC Code SBIN0005715** in State Bank of India, ISBT,Kashmere Gate, Delhi-110006.

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4. Also, Monthly action taken reports of inspections conducted, Environmental Compensation imposed and Environmental Compensation received shall be submitted by the authorized officers to Member Secretary, Delhi Pollution Control Committee, by 7th of every month at following Email:- msdpcc@nic.in

5. It may be noted that the violation of directions issued under Section 33 A of the Water (Prevention and Control of Pollution) Act, 1974, or the rules made thereunder shall be punishable under section 41 of the said Act which include imprisonment upto Six years and with fine.

23/3/13

(Ashwani Kumar)
Chairman, DPCC

To,

1. The Commissioner of Police, Delhi Police Headquarters, Jai Singh Road, New Delhi-110001.
2. The Commissioner, Municipal Corporation of Delhi, 9th Floor, Civic Centre, Minto Road, New Delhi-110002.
3. Secretary, I&FC, L.M. Bund Office Complex, Shastri Nagar, Geeta Colony, Delhi 110031
4. CEO, Delhi Jal Board, Arunalaya Complex, Jhandewalan Extension, Jhandewalan, Delhi 110005.
5. The District Magistrates of Delhi (Revenue Department), Government of NCT of Delhi.

Copy to:

1. The Divisional Commissioner, 5 Sham Nath Marg, Delhi-110054
2. Staff Officer to Chief Secretary, GNCTD.
3. Director, Department of Environment, NCT of Delhi
4. In-charge (IT), DPCC- for uploading at website of DPCC.

ANNEXURE-19

Gmail

WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

Monthly progress report as on 30th November 2023 in reference to the order of Hon'ble NGT in OA No. 673/2018 (Reg. Rejuvenation of River Yamuna).

1 message

SE HCC-3 <sehcc3dda@gmail.com>
To: WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>
Cc: "cehort@dda.or" <cehort@dda.org.in>, kalpana.skhurana2026@dda.gov.in

Wed, Dec 6, 2023 at 11:56 AM

Kindly find the attached report herewith on the above-cited subject for your perusal and information.

Suptdg. Engineer,
HCC-3/DDA

Monthly Progress Report as on 30th November 2023_0001.pdf
4061K

Through e-mail

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPTDG. ENGINEER, HCC-3
17TH FLOOR, VIKAS MINAR, I.P. ESTATE,
NEW DELHI -110002

To

Sh. D.K. Singh,
Addl. Director, DPCC,
Deptt. of Environment, Govt. of NCT of Delhi,
5th floor, ISBT Building, Kashmere Gate.
Delhi -110006.

Sub:- Monthly progress report as on 30th November 2023 in reference to the order of Hon'ble NGT in OA No. 673/2018(Reg. Rejuvenation of River Yamuna).

Sir,

Kindly find enclosed herewith the monthly progress report as on 30th November 2023 in respect of projects taken up / to be taken up by DDA for development of Yamuna River Front for your kind perusal please.

Yours faithfully,

05/12
(Er. Rajnish Kumar)
SE/HCC-3/DDA

Encl: As above.

Copy to :

1. CE/Hort./DDA for kind information please (through email).
2. Smt. Kalpana Khurana, Addl. Comm.(LS), DDA for kind information please (through email).

05/12
SE/HCC-3/DDA

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 30th November, 2023

	Project	Area/ Encroached area/Jhuggis	Water bodies Total / Completed	Timelines	Status
1.	**Asita East**– (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of **DDA**. PART B: Under the jurisdiction of **UP Irrigation Deptt.** (Deposit work)	Total Area- 197 Ha PART A: 90 Ha PART B:107 Ha.	PART A: 1/1 PART B: 3/3	PART-A: Completed PART-B: 31.03.2024	**PART B**: Present progress is 74% (Civil) &92% (Hort.). Work completed are as under: 1. Excavation of 3 water bodies. 2. Construction of 3 ramps. 3. Embankment of 1 parking. Work was delayed due to flooding & sludgy site. Work held up due to GRAP imposed by CAQM. Fresh tender has been called for the works as directed by Hon'ble LG. **Case No:** SLP (C) 14342/2022 **Case Title:** Shakarpur Slum Union v/s DDA **Court:** Supreme court of India. **Panel lawyer**: Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) **Next Date of Hearing:** Not decided & No stay
2.	**KalindiAviral**- (NH24 to DND Flyway- Western Bank)	Total Area : 263 Ha Part A : 100 Ha Part B : 163 Ha/2Ha /100nos (approx)	3/3	Part A : Completed	**Part B** :Restoration work in progress.Fountain work Completed. Meri Mati MeraDesh prepared and pathway work in progress at M3D site.Pipeline irrigation system installed.Work held up due to GRAP imposed by CAQM 17 Hac under litigation NDOH:-23/01/2024 26 Court Cases under 24(2) are pending in the Supreme Court of India
3.	**Kalindi Biodiversity Park** (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMDE	115 Ha		Wetland completed in available space.	Project is being executed by CEDME. (Prof. C R Babu) 3 nos. Wetlands are completed in available space. Further work is held up due to NHAI work.DJB is initiating a project to tap the drains. **Case no:** WP(C)No. 10420/23, NDOH:-15.12.2023 **Case no:** Cont. case- 1147/2023, NDOH:-11.12.2023 **Case no:** WP (C) 5822/2021, NDOH:- 07/02/2024 **Case no:** CS(SCJ) 1352/2023, NDOH:- 04.12.2023 **Case no:** CS(SCJ) 1336/2023, NDOH:- 04.12.2023

4.	**Asita West-** (Old Railway Bridge to ITO Barrage- Western Bank) Part A : 93 Ha (Already developed) Part B : 107 Ha (under development)	200 Ha /0.00 Ha.	Part A : 2/2 Part B : 5/4	Part A:- Complete Part B: On directions of Hon'ble LG the proposal is being revised and timeline willbe shared once proposal is approved.	**Part B :- (for 107 Ha)** Present progress is 83% (Civil) & 70% (Hort.). Work completed are as under : 1. Excavation of 4 water bodies. 2. Excavation of 1 oxidation pond. 3. 3 ramps constructed. 4. 1100 m cycle hike zone (cycle track) out of 1200 m 5. Pathways drawings are being revised. Work was delayed due to flooding & sludgy site. Work held up due to GRAP imposed by CAQM Case no: SLP(C) No. 9284/2023 Next date of hearing- Not Decided.
5.	**Amrut Bio Diversity Park-** ITO to NH-24 (Eastern & Western Bank)- Area South of CWG Village Area Part A : 90 Hac (Eastern bank) - DDA Part B : 18 Hac (Western bank) -DDA Part C : 8.25 Hac (Western bank) - CPWD	18 Ha / - /-	6/6	22.05.2024	Part A : For 90 Ha of land: Present progress is 81% (Civil) 20% (Hort.). Work completed are as under (For 90 Ha): 1. Excavation of 6 water bodies. 2. 11800 m pedestrian path out of 12000m. 3. 1 entrance plaza out of 2. Work was delayed due to flooding & sludgy site. Work held up due to GRAP imposed by CAQM. Part B : HC / LM (36878)19/1..WP(C) No 12504/2019; NDOH: 04.03.2024 Demolition carried out on 17th October. Part C : Area handed over to CPWD (Nav Bharat Udyan)
6.	**Ghat Area :** Wazirabad to Old Railway Bridge-Western Bank Part A : Entrusted to INTACH (Qudsia Ghat) Part B : Sur ghat, Eco-trail, Yamuna Bazaar	Total Site Area- 66 Ha (Qudsia Ghat- 16 Ha, Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar Area- 3.4 Ha)	1/-	Part A & Part B :Timeline of completion of above said project is subjected to the imposition of GRAP	Part A : Present progress is 72% (Civil) 71% (Hort.). The work has been assigned to M/s INTACH on nomination basis for Quadsia Ghat. Work for Parking & Boundary wall is in progress at site. Work was delayed due to flooding & sludgy site. Work held up due to GRAP imposed by CAQM **Case no:** W.P.(C) 1980/2023, NDOH:-15.12.2023 **Case no:** RCA SCJ 17/2022, NDOH:-23.02.2024 **Case no:** HC LM (32198)2018 W.P.(C)9342/2018, NDOH:-11.12.2023. **Case no:** W.P.(C)4637/2023, NDOH:-Disposed off. **Case no:** W.P.(C) 2377/2023&CM Appl. 26530/2023, NDOH: 11.01.2024. **Case no:** CS No. 1191/23, NDOH: 16.01.2024. Part B: Work awarded on 01st March 2023. Works to be undertaken. Waterbody, parking, Eco-trail, Chatris and plantation works. Site is sludgy due to the rise in water level of River Yamuna.

7.	**Yamuna Vanasthali-** (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around GarhiManduVillage&Usmanpur Village)	236.5 Ha / 15.7 Ha /20Nos.	7/6	Timeline of completion of above said project is subjected to the imposition of GRAP	Present progress is 87.5% (Civil), 69% (Hort.) Work completed are as under (for 236.5 Ha): 1. Excavation of 6 water bodies and about 84% of pedestrian pathway works arecomplete. 2. Mounds completed. 3. Spreading of moorum was underway. 4. Site is partially submerged due to rise in water level of River Yamuna Work was delayed due to flooding & sludgy site. Work held up due to GRAP imposed by CAQM Court Cases: 1) WP(C) 7542/ 2017: NDOH- 22/04/2024. 2) WP(C) 7135/2019: NDOH- 20/02/2024
8.	**Mayur Nature Park-** (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of **DDA**. PART B: Under the jurisdiction of **UP Irrigation Deptt.**	Total Area- 397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	----	-----	i. The land demarcation completed. ii. I M Department informed that approximately 119 Ha of land has been de-notified out of the total 235 Ha. iii. Accordingly, the revised landscape proposal is ready. The work of UP Irrigation land of 162.75 Ha is to be taken up on deposit work basis. **Case no:** W.P.(C) 10900/2019. NDOH:-06.02.2024 **Case no:** W.P.(C)10918/2019. NDOH :- 06.02.2024 **Case no:** W.P.(C)2504/23. NDOH:-07.02.2024
9.	**Eco-Tourism Area-** (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha/0.00 Ha	-----	----	Area falls outside the 1 in 25 year floodplain. Proposal will be taken up once the 'O-H' is finalized after notification of MPD-2041. LPA No : 196/2023. NDOH- DISPOSED OFF

10.	**Hindan Sarovar-** (NH-24 to DND Flyway- Eastern Bank) Part Area-II-**Hindon Cut Wetlands I&II** PART A: Under the jurisdiction of **DDA.** PART B:Under the jurisdiction of **UP Irrigation Deptt.** (Deposit work)	Total Site Area-53.6 Ha PART A: 15 Ha PART B:30 Ha			NOC to the Pr. Secretary (Environment, Forests & Wild Life)has been withdrawn. Land to be taken back from Forest Department
	Total	DDA- 1366.75 Ha / 17.7 Ha/ 120 Nos. UP Irrig.-299.75Ha 1666.5 Ha	28/25		(a) Completed DDA = 283 Ha (b) In progress DDA = 640.75 Ha UP Irrig. = 107 Ha. = 747.75 Ha (c) In planning DDA= 443Ha UP= 192.75 Ha = 635.75 Ha
	Protection and management of Flood Plain Zone(FPZ)				**Protection of flood plain of Yamuna River& prevention of encroachment:** **1. Demarcation of 1 in 25 years floodplains and fixing up of bollards and fencing:** The demarcation of 1 in 25 years flood plain of River Yamuna fromWazirabad to Jaitpur on both banks has been done by installation of bollards duly marked with GPS Co-ordinates. The Flood plains stretch have been demarcated by providing 591 bollards (250 mm dia, 1 m high with 1x1x1 footing);375 nos. Flag post & 27 nos. sign boards. 2. **Engagement of Private Security to stop illegal Dumping:** Private security has been engaged by DDA to stop illegal dumping.125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of Malba and to prevent encroachment. 3. **Installation of Electronic Surveillance System:** 93 nos cameras have been installed at 27 no locations from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba into flood plains area. **4. Removal of Encroachment from Flood Plain:** Regular demolition programmes are being organized to remove the encroachments in time bound manner.

Phase I Protection, Restoration, Connect

1. **Protection of floodplains**
   I. Removal of encroachment
   II. Repossession of land
2. **Restoration and Rejuvenation of the ecology**
   I. Creation and revival of wetlands
   II. Plantation of riverine species
3. **Connect to the River**
   I. Walkways, cycle tracks, trails

Phase 2:Facilities and Amenities

I. Entrance plazas
II. Solar lighting
III. Eco-friendly Structures
IV. Basic amenities
V. Benches, toilets, dustbins.
VI. Kids play area
VII. Urban streetscape along major roads
VIII. Signage

Phase 3: Operation and Management

1. **Economic Revenue Model**
   I. Souvenir shop at urban streetscapes
   II. Event organization,
   III. Eco-tourism activities
2. **Public Awareness Programme**
   I. Nature Walks
   II. Website development
   III. Awareness through Social media like Twitter, Instagram
3. **Public Participation**
   I. Cleanliness drives,
   II. Plantation drives,
   III. School trips
   IV. Organization of medical camps
   V. Flower shows
   VI. Fund raising programmes for ecological cause

ACTION TAKEN FOR PROTECTION OF LAND	
Demarcation of 1 in 25 year floodplains	591 Bollards erected at site; 375 Flag Posts have already been installed.
Signages	27. nos. of sign boards have been installed
Manual security	125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba and to prevent encroachment. GPS monitoring of security guards & patrolling vehicles is being done.
Demolition programs	661.22 Hectares area has been retrieved from the encroachment by DDA in the floodplains of River Yamuna.
Electronic surveillance system	93 No. CCTV cameras have been installed at 27 locations from Wazirabad Barrage to Okhla Barrage to check the illegal dumping of Malba in the Yamuna Flood Plain area.
Removal of C&D Waste	54,960 metric tonnes of C&D waste lying in floodplain has been lifted to H.&FS site or utilized for development of Yamuna Project by DDA.

S. No.	Project Area	Total Site Area (In Ha)	Area repossessed (In Ha)	Area to be repossessed (In Ha)	Details
1.	Asita East (DDA)	90	90	Nil	-
	AsitaEast (UP)	107	75.09	*4.00	21 Hectares area has Already been transferred to PWD by UP irrigation Deptt.
2.	KalindiAviral	263	54.81	02	05 Ha under litigation.
3.	KalindiBiodivdersity Park	115	2.5	-	-
4.	Asita West	200	181.89	-	-
5.	Amrut Biodiversity Park (DDA)	108	92.5	-	-
	Amrut Biodiversity Park (CPWD)	8.25	-		
6.	Yamuna Vansathali	236.5	105.36	15.7	
7.	Mayur Nature Park (DDA)	235	67.77	*55.25	Part land is under litigation. 100 Ha land de-notified.
	Mayur Nature Park (UP)	162.75			
8.	Eco-Tourism (DDA)	22.7*	7.3	0.00	
	Eco-Tourism (DTC)	7.3			
	Total	1555.5	677.22	76.95	Regular demolition programmes are being organized to remove the encroachments in time bound manner.

DETAILS OF CHALLANS FROM THE YEAR 2018-23

Sl. No.	Year	Offence	No. of challans	Compensation amount	Recovery amount
1.	2018	Dumping of malba	1	Rs.50,000/-	Nil
2.	2019	Dumping of malba, unauthorized parking and garbage dumping in Yamuna River flood plain.	186	Rs. 90,40,000/-	Rs.25,47,500/-
3.	2020	Dumping of malba and unauthorized parking in Yamuna River flood plain.	54	Rs.21,30,000/-	Rs.6,45,000/-
4.	2021	Dumping of malba and illegal parking in Yamuna River Flood Plain	776	Rs.1,22,95,000/-	Rs.31,35,000/-
5.	2022	Dumping of malba and illegal parking in Yamuna River Flood Plain	1167	Rs.2,75,25,000/-	Rs.24,20,000/-
6.	2023	Dumping of malba and illegal parking in Yamuna River Flood Plain	1209	Rs.1,22,60,000/-	Rs.5,45,000/-
		TOTAL =	**3393**	**Rs. 6,33,00,000/-**	**Rs.92,92,500/-**

Annexure-20

Existing & Proposed Municipal Solid Waste Processing Facilities in Delhi (As on 31.10.2023)

Total Municipal Solid Waste (MSW) Generation– 11376 TPD

[MCD- 11000 TPD, NDMC- 311 TPD, DCB- 65 TPD]

S.No	MSW Processing Facility	Capacity (in TPD)	Processing of MSW (in TPD)
1.	Waste to Energy Plant at Okhla	1950 [MCD – 1550 + 400 (NDMC & DCB)]	1876* (Fresh MSW- 1876+ RDF–0)
2.	Waste to Energy Plant at Ghazipur	1300 (MCD)	1049* (Fresh MSW- 738+ RDF–311)
3.	Integrated MSW Facility at Bawana (1300 TPD Waste to Energy Plant & 700 TPD Compost Plant)	2000 (MCD) (As per Consent of DPCC)	2403* (Fresh MSW)
4.	Waste to Energy Plant at Tehkhand	2000 (MCD)	1774* (Fresh MSW- 1774 + RDF – 0)
5.	8 Bio Methanation Plants of 05 TPD each at various locations	40 (MCD)	0
6.	20 Composters of 1 TPD each	20 (MCD)	20
7.	One Sorting Cum Composter Plant of 20 TPD at Tigris Road (in DCB area)	20 (DCB)	0
8.	Food Composter Plant at Tigris Road (in DCB area)	0.175 (DCB)	0.175
9.	06 Bio-Gas Plants in NDMC Area	7.5 (NDMC)	2.9
10.	29 Organic Waste Convertors (OWCs) in NDMC Area	15.15 [NDMC]	6.47
11.	258 Compost Pits including one Community Composting Pit of NDMC [MCD-211+ NDMC-47 + DCB - 0]	549.65 [MCD – 543 + NDMC-6.65 + DCB-0]	549.42 [MCD – 543 + NDMC-6.42+DCB-0]
Total		**7902.475**	**7680.965 [Fresh MSW–7369.965 +RDF–311]**
12	Recycling through 170MRFs [MCD– 156 + NDMC- 03 +DCB-11]	**317TPD** [MCD- 253 (35+218) + NDMC–14+ DCB - 50]	**Recycling - 301 TPD** [MCD - 253+ NDMC - 14+ DCB – 34]
Grand Total (in TPD) [Processing Fresh MSW+Recycling]		**8219.475 (72.25%)**	**7670.965 (67.43%)**
11	Disposal of Fresh MSW at the Dumpsites	**3705.035 TPD** [11376 TPD - **7369.965** TPD (Fresh MSW Processed) - 301 TPD (Recycled through MRFs)]	

Note - *Based on the information provided by the operator of the Waste to Energy Plant.

Generation (in TPD) (1)	Total Capacity of Existing MSW Processing Facilities + MRF (in TPD)(2)	Processing of Fresh MSW + MRF (in TPD) (3)	Gap in Processing Capacity (in TPD) (4) = (1)-(2)	Gap in Processing (in TPD) (5)= (1)–(3)	Additional Proposed Capacity of Facilities by December, 2027 (in TPD)	Total Capacity of Facilities by December, 2027 (in TPD)
11376	8219.475 (72.25%)	7670.965 (67.43%)	3156.525TPD (27.74%)	3705.035 (32.57 %)	6410	14629.475 (128.6%)

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Proposed Waste Processing & Disposal Facilities in Delhi

S. No.	MSW Facility	No(s)	Location	Local Body	Capacity Addition (in TPD)	Timeline for Completion
1.	New Waste to Energy Plant at Narela-Bawana	1	Narela-Bawana	MCD	3000	December, 2026
2	New Waste to Energy Plant at Ghazipur	1	Ghazipur	MCD	2000	December, 2027
3	Expansion of Existing Waste to Energy Plant at Okhla	1	Okhla	MCD	1000 (From 1950 TPD to 2950 TPD)	December, 2024 (Environmental Clearance issued)
4.	Bio CNG Plant	1	Okhla	MCD	300 TPD (In place of existing Closed Compost plant of 200 TPD)	June, 2024
5.	Compressed Bio Gas (CBG) Plant	1	Ghogha Dairy	MCD	100 TPD	December, 2024 (IGL has awarded the work)
6.	Organic Waste Convertor	8	NDMC Area	NDMC	8 (8 Plants of 1TPD each)	December, 2023
7.	Decentralised Composter Plants	1	Vishwas Nagar	MCD	1TPD	January, 2024
		1	New Ashok Nagar		1TPD	
	Total	**15**			**6410 TPD (MCD- 6402 &NDMC- 8)**	

Note : 1. Bio-CNG Plants at Nangli Dairy (215 TPD) is **under test run since October, 2023** and Goyla Dairy (215 TPD) & Ghogha Dairy (290 TPD) proposed to be completed by **March, 2024** (These are mainly for the Waste generated from Dairies and not included in total MSW Generation of 11000 TPD

2. One Engineered Sanitary Landfill (SLF) at Tehkhand is under construction (Timeline – November, 2023,)

Status of Bio-Mining of Legacy Waste at 3 Dumpsites at Okhla, Ghazipur & Bhala: (As on 31.10.2023)

Dumpsite	Quantity of Legacy Waste Dumped (July, 2019) (Lakh Ton)	Total Quantity of Legacy Waste Bio-mined (As on 31.10.2023) (Lakh Ton)	Legacy Waste (Volumetric Assessment* through Drone in June, 2022) (Lakh Ton) *Above ground level	Quantity of Fresh MSW/Silt/ Malba dumped from July 2022 to 31.10.2023 (Lakh Ton)	Total Quantity of Legacy Waste Bio-mined from July 2022 to 31.10.2023 (Lakh Ton)	Balance Quantity of Waste at Dumpsite (Lakh Ton)	No. of Trommels Operational	Timeline for 100% Remediation
Bhalaswa	80	48.61 (60.76 %)	73	11.87	23.62	61.25	22	2024 (Earlier May-24)
Ghazipur	140	21.52 (15.37 %)	85	8.61	10.28	83.33	25	2024 (Earlier May-24)
Okhla	60	34.83 (58.05 %)	45	8.19	16.57	36.62	11	2024 (Earlier May-24)
Total	**280**	**104.96 (37.49 %)**	**203**	**28.67**	**50.47**	**181.20**	**58**	

MCD has awarded integrated work for 30 Lakh MT (extendable upto 45 Lakh MT) for each dumpsite @ Rs. 745 per MT under SBM 2.0

Segregation of Waste at Source

- NDMC - 100% (in all 14 Circles)
- DCB - 90 % in Civilian Area (segregation at source by December, 2023)
- MCD - 100 % (12 Wards), 80 - 100% (70 Wards), 60-80% (12 Wards) 40-60% (81 Wards), 20-40% (46 Wards), 10-20% (29 Wards)

(75% segregation at source by December 2023 and 100 % segregation at source by December, 2024)

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Annexure → 21

(113)

Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

1 message

Neelima Soni <neelima.soni2033@dda.gov.in> Thu, Oct 12, 2023 at 2:56 PM
To: wmc2dpcc2023@gmail.com
Cc: vcdda <vcdda@dda.org.in>, pmcomnr <pmcomnr@dda.org.in>, cehort <cehort@dda.org.in>, Kalpana Khurana <kalpana.skhurana2026@dda.gov.in>, Mohammed Uzair <mohammed.uzair2050@dda.gov.in>, Richa.Sharma47@dda.gov.in

PFA the document detailing the Project wise reasons for delay in response to the email dated 11.10.2023 from your good office.

--

Thanks & Regards
Neelima Soni
Director
Landscape & Environment Planning Department
Delhi Development Authority
Phone no. 23370985

12.10.2023_Note_reasons for delay_7th HLC.docx
19K

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NOTE on reasons for delay in Projects of Restoration and Rejuvenation of Floodplains

The reasons for delay/ justifications of new timelines was shared earlier via email dated 23.07.2023 in reference to para 6 of the Minutes of the 5th Meeting of the High-Level Committee (HLC) held on 09.06.2023, wherein, DDA was directed to "Share a note on the revised completion Project timelines with justifications."

The same is re-iterated below-

It may kindly be noted that DDA had previously shared its project timelines for the 1st HLC meeting; however, the timelines presented during the meeting were different and notably shortened.

It is also pertinent to bring on record that there are challenges of unique kind in Yamuna flood plains and also that the land is not readily available to carry out restoration measures. To name a few predicaments, are the rampant encroachments, court cases and stay by various courts, embargos during GRAP/ pollution bans, period of submergence during floods, contractual delays during implementation and last but not the least, the lack of enough manpower to carry out work simultaneously on all projects.

Please find below the Project-wise reasons for delay along with the justifications of new timelines along with the percentage progress in each project:

(1) **Asita East (107 Ha.): -**

The initial timeline provided by DDA for Asita East was 31.08.2023. While progress on certain aspects, such as water bodies and pathways, was nearing completion, significant disruptions occurred in the entry areas and urban plaza due to NHAI's ongoing works for its Saharanpur Expressway. Additionally, the entire area got submerged in recent floods. Though the restoration works post flooding have been initiated, however, it will take some time before the site becomes conducive for plantation.

In addition to dealing with the site's flooding and its impact on the works, we made earnest efforts to re-design the entrance to accommodate a Cafe (food truck) for public use. This enhancement is bound to significantly improve the overall appeal and usability of the area. However, it is important to acknowledge that the design and execution of this additional feature inevitably requires extra time and attention to ensure its successful implementation.

Considering these unforeseen challenges and the time needed for the new design implementation, the new timeline for completion is 31.12.2024. The current progress of on-site Horticulture and Engg works is about 77%.

(2) **Kalindi Aviral (Part B - 163 Ha)** - Appx. 40 Ha out of 163 Ha has already been developed including BAANSERA. The timeline of Feburary 2023 was shared only for 12 ha, against which 40 Ha has been developed.

Part of the 163 ha area that was earlier allotted to PWD has been recently retrieved, the designing work for the same is to be undertaken. The work on design proposal of the balance area is under progress and the timeline will be shared once the proposal is approved.

(3) **Yamuna Vatiika: -** *The initial timeline provided by DDA for this Project that was referred as Asita West earlier was 31.12.2023.* However, it has been changed to 31.07.2024. The huge amount of land was under litigation, and the court cases were disposed on 27.03.2023 and the area was reclaimed through demolition drives on 27.03.2023 and 28.03.2023. Post which, based on the directions of Hon'ble LG the project proposal is currently being revised. The revised proposal is ready to be placed for approval. Thus, the timeline of 31.07.2024.

(4) **Amrut Biodiversity Park :-**

(A) **Amrut Biodiversity Park (Part A - 90 Ha)** - *The initial timeline provided by DDA was 22/05/2024, which included the completion of horticulture works by NBRI.* However, unforeseen events significantly impacted the progress of the project. In the year 2022, the site experienced heavy flooding from September to November. Thus civil work could not be undertaken timely. Currently also the site is in heavy submergence, the works are likely to be delayed further. Taking all factors into account, it is requested that the initial timeline of 22/05/2024, may be taken as the timeline for the completion of all works. The current progress of on-site Horticulture and Engg works is about 49.5%.

(B) **Amrut Biodiversity Park (Part B – 18 Ha)** - *The initial timeline provided by DDA for Part B of the Amrut Biodiversity Park was 22/05/2024.* These horticulture works are designated to be carried out by NBRI.

(5) **(A) Ghat Area Part A- Vasudev Ghat** - *The initial timeline by DDA was 31/07/2023.* Though additional elements such as elephant statues, Bell structure, mound sculpture etc. were included in the design for execution. DDA was contemplating to complete all works

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well within the timeline of 31/07/2023. The progress of on-site Horticulture and Engg works was about 71%. However, unforeseen challenges arose when the site experienced submergence due to recent floods. These floods have significantly impacted the construction and execution process, causing unavoidable delays. The de-silting work is currently underway following which the restoration works will be undertaken. As a result, the revised timeline for completion is now set for 30.11.2023 including all horticulture works that have suffered a great setback.

(B) Ghat Area Part B- (50 Ha) - *The initial timeline by DDA was 30/11/2023.* The work was awarded in August 2022 and it was terminated due to default by contractor and it was re awarded to other contractor in March 2023. The work was under progress, and the progress of on-site Horticulture and Engg works was about 5%. However, unforeseen challenges arose when the site experienced submergence due to recent floods. These floods have significantly impacted the construction and execution process, causing unavoidable delays. Additionally, there are many hindrances in this area like; pending court cases, physical demarcation of leased lands with L&DO and a few encroachments as well. Therefore, the new timeline suggested is March 2024 subject to outcome in favour of department in court cases.

(6) **Yamuna Vanasthali** - *The initial timeline by DDA was 31/12/2023.* The progress of on-site Horticulture and Engg works was about 73%. Since this area is the closest to the Wazirabad barrage, it received huge volumes of flood water and since 11th July 2023, the entire area was under heavy submergence. The planned horticulture and other works can only commence once the water recedes, and the site becomes conducive for plantation.
All works can be completed except for in areas under litigation (subjected to outcome in favour of department)

Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Explanation / Reasons for delay in projects mentioned in the Action Plan for Rejuvenation of River Yamuna prepared by High Level Committee constituted by Hon'ble NGT vide order dated 09.01.2023 in O.A. 21/2023

1 message

Member Drainage <memberdrainagedjb@gmail.com> Fri, Oct 13, 2023 at 3:59 PM
To: wmc2dpcc2023@gmail.com
Cc: Vikram Singh <cedrainage1@gmail.com>, Shiv Kumar Bhardwaj <cedrpri@gmail.com>, R P Singh <cedrpr3@gmail.com>, "Bhupesh Kumar CE (SDW)" <cesdwnwdjb@gmail.com>

PFA Explanation/ Reasons for Delay in Projects of DJB.

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Ajay Gupta
Member (Drainage)
Delhi Jal Board

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

Projects of DJB

S. No	Projects / Action Points	Timeline (Action Plan)	Revised Timeline	Deptt.	Explanation/ Reasons for Delay in Project
1.	Construction of New 124 MGD Capacity STP at Okhla	June 2023	March 2024	DJB	• Heavy rains during March, Aprill & May -2023. • Slowdown/ suspension of work by executing firm due to non-payment by DJB from 07 April 2023 to 17.07.2023 due to shortage of funds from Central share/ state share. • Second slowdown 1st Sep –2023 to till date. • Monsoon period 2023.
2.	Construction of New 7 MGD Capacity STP at Sonia Vihar	Sept, 2023	December, 2023	DJB	• Major work of STP has been completed. SPS is being constructed and time line has been extended due to unprecedented rains / flooding of the area & also on account of change of design of sump well due to allotment of earlier requested land by Delhi Police at 5th Pusta, G-Block, Sonia Vihar after intervention of HLC recently.
3.	Rehabilitation of existing 25 MGD Capacity STP at Kondli , Phase –II	June, 2023	October, 2023	DJB	• Liquid line has been commissioned on 24.06.2023 and 25 MGD sewage is being treated and effluent parameters of BOD/TSS less than 10/10 are being achieved. • Delay in completion of balance works of sludge streams and roads etc. is due to unprecedented rains from March, April and May onwards. • Delay in rehabilitation of 1400 mm dia. effluent pipe line due to unauthorised house sewer connections/connections of storm water drains and encroachments by residents over the effluent pipe line at DJB land.
4.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase –I	June, 2023	October, 2023	DJB	• Liquid line has been commissioned up to secondary treatment and entire available 30 MGD sewage is being treated from 15.06.2023. • Delay in completion of balance works is due to unprecedented rains from May onwards. • Delay in issue of NOC for Constuction of outfall structure at the

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

					bank of Supplementary drain from I&FC department, GNCTD. Permission was sought on 20.02.2023 and NOC was received on 17.05.2023
5.	Rehabilitation of existing 40 MGD Capacity STP at Rithala Phase – II	March, 2023	Oct, 2023	DJB	• Delay due to tree cutting permission from forest deptt. • Delay due to supply of UV treatment unit from manufacturer being imported from Canada. • The plant is commissioned except UV unit and meeting the prescribed standards of BOD/TSS as 10/10mg/l. • Installation of UV unit is in progress and shall be completed by 25th Oct. 2023.
6.	Rehabilitation & Augmentation of capacity of existing STP at Yamuna Vihar, Phase –II from 10 MGD to 15 MGD.	September 2023	December 2023	DJB	• Initially non release of running payment due to shortage of funds under AMRUT-I. • Heavy rains during March, Aprill & May -2023 onwards. • Work was on held up due to non-availability of labour /workmanship during flood in Delhi.
7.	Trapping of 03 Major Drains				
	Mori Gate Drain ss	September2023	March, 2024	DJB	• Delay in removal of encroachment by DDA from site of SPS. • Delay in Tree cutting permission. • Delay in Shifting of cables by BSES. • Delay in Shifting of Panel Room and Cables by TPDDL. • Heavy rains and Flooding of SPS site. • Non-Grant of permissions for laying 1000 mm dia. Rising main due to G20 and rainy season by PWD, DDA, MCD & IFCD.
	Barapulla Drain			DJB	• Delay in issue of permission of Yamuna flood plain area by DDA & UP Irrigation.

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

	Maharani Bagh Drain			DJB	• Delay in availability of alignment of 1800 mm dia interceptor sewer in the ROW of NHAI from DND to Khizrabad • Works suspended due to Eid-Ul-Zuha • Site works fully Inundated during the recent flood.
8.	Trapping of marginal flow/ overflow from Sen Nursing Home Drain	March, 2023	June, 2024	DJB	• Sen Nursing Home Drain has been trapped into Sen Nursing Home STP as well as into the Ring Road trunk sewer. Ring Road trunk sewer is badly silted up due to trapping of this storm water drains and unable to take entire drain discharge. Action Plan for desilting of ring road sewer has been prepared and timeline is June-2024 along with commissioning of under construction Ring Road Pumping Station. Due to technical constraints, only after completion of these two works trapping will be fully functional.
9.	Trapping of Sub Drains of Najafgarh, Supplementary & Shahdara Outfall Drains (54 No of Subdrains were to be trapped by September, 2023 however only 47 Have been trapped)	September 2023	December, 2023	DJB	• Out of 54 nos subdrains to be trapped by September 23, 48 subdrains have been trapped i.e. approximately 90% subdrains have been trapped within timelines. • One subdrain falling in Najafgarh drain is also 99.50% completed except for connection to the 1200 mm dia peripheral sewer line. The peripheral sewer line has been laid under two major drains i.e. Najafgarh and Supplementary drain through Micro Tunnelling Method (MTBM) which was delayed due to unprecedented pre monsoon rains in May/June 23 and same has now been completed. The work of trapping of this drain into sewer line will be completed very shortly. • One drain of supplementary drain is dependent on installation of DSTP, tenders of which are not able to be floated due to budget constraints. • For other two subdrains of supplementary drain i.e. Transport Deptt. and Mukundpur village drain the work is to be executed in supplementary drain which was stopped due to unprecedented rain/ flooding. The I&FC Deptt. will be giving

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

					permission after monsoon i.e. from 15-10-2023 and work is likely to be completed by November-2023. • For two subdrains in Shahdara drain, 73% of work has been completed. The work is being executed by Engineers India Limited (EIL) through contractor on behalf of DJB. The work is being executed inside the Shahdara drain and has been stopped due to monsoons. The performance of the contractor is also poor. DJB has directed EIL to take action as per contract agreement including termination if contractor does not complete the work by December-2023.
10.	Laying of Sewerage Network in Unauthorized Colonies. (Sewerage Network was to be provided in 334 No of Unauthorized Coloniesby September, 2023 however Sewerage Network was provided in only 232 No of Unauthorized Colonies)	September2023	-	DJB	• Heavy rains in May onwards and heavy floods. • Delay in grant of road cutting permission from PWD/MCD/DDA due to G-20 Summit and rainy season. • Delay in grant of Traffic police permission. • High subsoil water level. • Shifting of TPDDL cables. • Slow progress due to IGL pipelines in narrow streets. • Delay in Finalization of road levels by I&FCD • non-allowing of road cutting in newly constructed CC roads/interlocking tile pavements. • Due to non-transfer of land of SPS by land owning department. • Due to narrow lanes work to be executed manually instead of mechanically. • non-availability of sufficient work front due to limited availability of approach roads to local residents.
11.	Connection of Drains / Drainage System of 81 JJ Clusters with sewerage Network of DJB or providing DSTPs. (81 No of JJ Clusters were	June, 2023	-	DJB	• Out of 639 JJ cluster drains 558 Nos i.e. 87%. were already trapped. Out of remaining 81 clusters, 16 Nos were feasible and 65 Nos were not feasible. • Out of 16 feasible JJ cluster drains 13 Nos have already been trapped. Two Nos have been 35% completed and balance work is held up due to public hinderance for which pursuance is being

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

	to be connected by Sept, 2023 however only 20 have been connected)				made. For remaining 01 No drain estimate for installation of DSTP has been framed but NIT could not be floated due to budget constraints. • 65 Nos JJ cluster drains were not feasible since JJ clusters are situated at odd locations like along railway lines, along Nalla/Drains etc. with no functional sewerage system in the vicinity. There is also unavailability of space to lay the sewer lines. Space is so scarce that alternate solutions of DSTP is also not feasible. Further, several cluster are having multiple out fall points not feasible to trap.
					• However, non feasible 65 sites were surveyed for exploring alternate feasible solutions like installation of Decentralized Sewage Treatment Plants (DSTPs) etc. After detailed survey 07 more has been trapped and action plan for trapping 27 Nos sites has been made for trapping so that same can be trapped in co-terminus with the commissioning of sewerage system being provided in the nearby colonies. The 08 Nos subdrains are out falling in Barapulla drain which is being trapped. • In 15 Nos JJ clusters, where land is available, for installation of DSTP are found feasible for trapping by installation of DSTPs during the joint survey with NMCG staff. The advance copy of demand for funds was sent to NMCG . As per observations of NMCG, the DPR has been amended and under scrutiny in the planning cell of DJB.
					• As per direction of High level Committee (HLC), request have been sent to divisional commissioner for facilitate DJB for providing land for installation of DSTP at 15 nos JJC sites from respective land owning agencies.

Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

	Desilting of Approx. 200 Kilometers of Trunk / Peripheral Sewer (Diameter 1000 mm or more) (Only 60.516 Km has been De-silted till September 2023)	June, 2023 (for 90.34 KM) September 2023 (For entire 200 KM)	December, 2023	DJB	A. **Under the Command of Dwarka WWTP**: - The work is to be executed in the command area of 4 SPS in Dwarka with Total length of 27Km out of which 7Km has been completed. • Initially the work was planned to be executed through online Desilting method without need of permanent plugging and diversion of flow. However, the sewer lines were found to be 80-100% slitted up and the work could be taken up only by providing plugging and flow diversion with pumping arrangement. This resulted in slow progress of work. • The work could not be taken up simultaneously in the entire area as the plugging of sewer line created surcharged condition in the up stream area of uttam Nagar, Dabri , Kakrola , JJ colony Dwarka etc., causing inconvenience to the people at large. • The work of Desilting is not feasible during Monsoon season 1st July to 30th September B. **Under the Command of Okhla WWTP**: • Delay due to Monsoon season. • Delay due to unexpected rains. • Delay due to traffic permission on main roads. • Out of 11.51 Km, 8.5 Km has been desilted, about 3.0 Km has already been desilted in other work. • Balance about 1 Km is likely to be completed by October 2023. C. **Under the Command of Yamuna vihar and Kondli WWTPs**: • Due to heavy rains in May-June and during rainy season, the work of desilting was not possible. • Due to Petition by a bidder in Hon'ble High court, award of work under Kondli WWTP commend was delayed. Its date of completion is December 2023
13	Utilization of Treated STP Wastewater				

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Major Projects Delayed / Lagging behind the Timelines given in the Action Plan for Rejuvenation of River Yamuna in Delhi.

	Smriti Van / Lake and nearby areas from Kondli STP (10MGD)	March, 2023	December, 2023	DJB	• Due to change of capacity of Sumpwell & pumproom from 10 MGD to 20 MGD.
	Rohini Lake No. 1(15MGD)	August, 2023	December, 2023	DJB	• Physical work of lake completed except treatment unit. Delay due to electric connection.
	NTPC Eco Park (05 MGD)	July, 2023	December, 2023	DJB	• Permission to cross Agra canal and road ci ng along the canal is awaited from UP Irrigation Department

ANNEXURE -29 480

DELHI JAL BOARD :GOVT. OF DELHI
OFFICE OF CHIEF ENGINEER(SDW)
6TH FLOOR, VARUNALAYA PH-II
JHANDEWALAN, ND-110005

F No/DJB/CE(SDW)/2023/ **DATE: 05.12.2023**

To

The Chairman, DPCC
DPCC, 4th Floor, ISBT Building
Kashmere Gat e, New Delhi-110006

Sub: Compliance of Prescribed standards by Sewage Treatment Plants of Delhi Jal Board.

Sir,

This is in reference to E-mail dated 01.12.2023 on the subject cited above, in this connection, DJB has already taken up the work for upgradation of various sewage treatment plants. It is submitted that as per analysis report of DPCC water laboratories for Oct. 2023 15 STPs have been found meeting the standards prescribed by DPCC. The timelines for compliance of remaining STPs are as under:

S.N	Package	Name of STPs with capacity	Capacity in MGD	Timelines	Remarks
1	**Package-I**	Pappankalan Ph-I Nilothi Ph-I	20 40	31.03.2024	Work is in progress
2	**Package-II**	Najafgarh Keshopur Ph-II Keshopur Ph-III	5 20 40	31.03.2024	Work is in progress
3	**Package-III**	Rohini Sec.25	15	31.03.2024	Work is in progress

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		Narela Coronation Pillar Ph-I,II Coronation Pillar Ph-III	10 20 10		
4	**Package-IV**	Yamuna Vihar Ph-II	10	28.02.2024	Work is in progress
5	-	Kondli Ph-IV	45	28.02.2024	Work is in progress
6	-	Yamuna Vihar Ph-III	25	31.03.2025	Estimate under preparation
7	-	Yamuna Vihar Ph-I	10	31.03.2025	Estimate under preparation
8	-	Keshopur Ph-I:	12	31.12.2024	Tender to be reinvited being single bid received.
9	-	Molar Band	0.66	31.03.2025	Estimate under preparation
10	**Package-V**	Mehruli Vasant Kunj Vasant Kunj Ghitorni	5 3 2.2 5	31.03.2025	Single bid received. The proposal was put on hold due to scarcity of funds.
11	-	Okhla Ph-II	12	31.03.2024	These plants will be abundant after construction of 124 MGD new Okhla STP
12	-	Okhla Ph-III	37	31.03.2024	Do
13	-	Okhla Ph-IV	45	31.03.2024	Do

The output parameters after upgradation in respect of Package-1, 2, 3 shall be as under:

S.N	KPI	Target
1	BOD	<10mg/l
2	TSS	<10mg/l
3	Phosphorus	<1mg/l
4	Pathogen	<230mg/l
5	Ammonia	<5mg/l

The parameters after upgradation for Kondli Ph-IV and Yamuna Vihar Ph-II shall be as under:

S.N	KPI	Target
1	BOD	<10mg/l
2	COD	≤50mg/l
3	TSS	<10mg/l
4	Phosphorus	<1mg/l
5	Pathogen	<230mg/l
6	Ammonia	<5mg/l
7	Total nitrogen	≤10mg/l

The parameters after upgradation for Rithala Ph-I shall be as under:

S.N	KPI	Target
1	BOD	<10mg/l

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	COD	≤50mg/l
2	TSS	<10mg/l
3	Phosphorus	≤2mg/l
4	Pathogen	<100mg/l
5	Ammonical Nitrogen	<5mg/l
6	Total nitrogen	≤10mg/l

Thanking you.

With regards

(Bhupesh Kumar) 05/12/23
CE(SDW)